

COURT NO. 01
DIVISION BENCH- I
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

- NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”
- NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.
- NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt9>

MEETING NO. 25125678824

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Courtmasterdbone@gmail.com
courtmaster253@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-1712/2025	SAHIL ARSH V/s NATIONAL MEDICAL COMMISSION & ORS.	AAYUSH AGARWALA	
		OTHER DETAILS OF ADVOCATES: AYUSH AGARWALA(AAYUSH@PBA.NET.IN)(9811885242)(PETITIONER) NMC, RUPAL MOHINDER, RUSHREG(USREGN@NMC.ORG.IN, RUPALMOHINDERE@GMAIL.COM, RUHSREG@GMAIL.COM)(0)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-8049/2024 CM APPL. 33093/2024 CM APPL. 49251/2024	UETA INC & ORS. V/s UNION OF INDIA & ORS.	KARMA DORJEE, ANJANA GOSAIN, KARMA DORJEE, KHAITAN & CO., J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: KARMA DORDJEED AND VARUN SATIYA(KARDMADORDJEEOFFICE@GMAIL.COM)(8800179492)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KARMA DORJEE (CARDORJEE@GMAIL.COM)(8800179492)(PETITIONER) KHAITAN & CO. (COURTCLERK.DEL@KHAITANCO.COM)(9811182853)(RESPONDENT)		

		{}(RESPONDENT)		
3	W.P.(C)-2400/2025 CM APPL. 11308/2025	HARSHIDHI MANAGEMENT AND ALLIED SERVICES PVT. LTD. V/s PUBLIC WORKS DEPARTMENT (PWD) & ORS.	DIVITA VYAS	
		OTHER DETAILS OF ADVOCATES: DIVITA VYAS(DIVITAVYASADV@GMAIL.COM)(8527759101)(PETITIONER) SANTOSH KUMAR TRIPATHI, PWD(STANDINGCOUNSELGNCTD@GMAIL.COM, PWD_DGW@NIC.IN, DSPWD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ADMISSION				
4	LPA-1169/2024	CONSORTIUM OF SOUTH INDIA CONSUMER ORGANISATIONS V/s UNION OF INDIA & ANR.	SONAM	
		OTHER DETAILS OF ADVOCATES: RITU BHARDWAJ , RAJAT CHOUDHARY(RITUBHARDWAJOFFICE@GMAIL.COM)(9654943353)(PETITIONER) ARJUN (ADV.ARJUNNATARAJAN@GMAIL.COM){}(RESPONDENT) DACA(DACA@TRAI.GOV.IN){}(RESPONDENT) TRAI(AP@TRAI.GOV.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	LPA-35/2024 CM APPL. 1701/2024	SHRI VINOD RAJORIA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RUCHIRA VASISHT ARORA	
		OTHER DETAILS OF ADVOCATES:		
6	LPA-186/2024	GIRISH MITTAL V/s CPIO DY COMMISSIONER OF INCOME TAX	PRANAV SACHDEVA	
		OTHER DETAILS OF ADVOCATES: PRANAV SACHDEVA(PRANAVSACHDEVA@GMAIL.COM)(9910523811)(PETITIONER) ZOHEB HUSSAIN(OFFICEZHOSAIN@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
7	LPA-862/2024 CM APPL. 50357/2024 WITH LPA 892/2024 LPA 949/2024	M/S SURYA CHETAN AVIATION HANDLING SERVICES V/s UNION OF INDIA & ORS.	APOORVA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMAKANT MISHRA , PRABHATI M NAYAK(THEMNSLEEGAL@GMAIL.COM)(9871600892)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DIGVIJAY(DIGVIJAYRAI@REDIFFMAIL.COM)(9873103599)(RESPONDENT) LAKSHMI NARSIMHA SWAMY(UCHINNABABU@GMAIL.COM){}(RESPONDENT) RBIN SINGH(RBINSINGH454@GMAIL.COM){}(RESPONDENT)		
8	LPA-892/2024 CM APPL. 51550/2024	AUREA AVIATION PVT LTD V/s UNION OF INDIA & ORS.	APOORVA SHARMA	
		OTHER DETAILS OF ADVOCATES: UMAKANT MISHRA (THEMNSLEEGAL@GMAIL.COM)(9871600892)(PETITIONER) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) DIG VIJAY (DIGVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT)		
9	LPA-949/2024 CM APPL. 55530/2024	SRI SAI SAMPATH AVIATION SERVICES V/s UNION OF INDIA & ORS.	APOORVA SHARMA	
		OTHER DETAILS OF ADVOCATES: APOORVA SHARMA, UMAKANT MISHRA(THEMNSLEEGAL@GMAIL.COM)(9871600892)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) DIVIJAY RAI(DIVIJAYRAI@REDIFFMAIL.COM){}(RESPONDENT) AIR CLUB(AIRCLUBFLY@GMAIL.COM){}(RESPONDENT) VIJAY(VIJAY.MARELLA31@GMAIL.COM){}(RESPONDENT)		
10	LPA-974/2024 CM APPL. 57415/2024	BACHAN SINGH V/s GOVT. OF NCT DELHI & ANR.	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
11	W.P.(C)-7363/2015 CM APPL. 39884/2021 CM APPL. 21216/2022	SHARDA RAM V/s LAND ACQUISITION COLLECTOR & ANR	INDER SINGH, ATUL KUMAR SHARMA, SULTAN CHOUDHARY, ADITYA PAROLIA, RAJIV KUMAR GHAWANA, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9968630786)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJESH(RAJESHADVOCATE@HOTMAIL.COM){}(RESPONDENT) SULTAN CHOUDHARY(ADVSULTAN7777@GMAIL.COM)(9650552929)(PETITIONER) RAJESH (RAJESHADVOCATE@HOTMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT)		

		DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) RAJIV KUMAR GHAWANA(RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
12	W.P.(C)-7713/2015	AKIL AHMED AND ORS. V/s LAND ACQUISITION COLLECTOR (SOUTH) AND ANR.	MALDEEP SIDHU, YUSHU JAIN, JYOTI TYAGI, AMAN USMAN, NEHA KAPOOR, SOMNATH BHARTI	
		OTHER DETAILS OF ADVOCATES: SOMNATH BHARTI(OFFICE@SOMNATHBHARTI.COM)(8588815543)(PETITIONER)		
13	W.P.(C)-8478/2017	N K JAIN V/s UNION OF INDIA AND ORS	SAMIT KHOSLA, VINEET BHAGAR, PRASANTA VARMA	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-13819/2022 CM APPL. 42272/2022 CM APPL. 43417/2022 CM APPL. 31644/2023 CM APPL. 37774/2023 CM APPL. 31269/2024	INTERNATIONAL CENTRE FOR ALTERNATIVE DISPUTE RESOLUTION & ANR. V/s UNION OF INDIA & ORS.	RITESH AGARWAL, ABHAY RAJ VARMA, SHIVA LAKSHMI, KUMAR VISHWJEET, S.K SHARMA	
		OTHER DETAILS OF ADVOCATES: RITESH AGARWAL()(9015515000)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RITESH AGGARWAL(ABHAY@PRIMACARTA.COM)(9899404819)(PETITIONER) KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)()(RESPONDENT) RAJEEV SHRAMA(RAJEEVSHARMALEGAL@HOTMAIL.COM)()(RESPONDENT) RAJIV MANI(RAJIV.MANI68@GOV.IN)()(RESPONDENT) RITESH AGARWAL(SHARMAPRIYANSHI846@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(PETITIONER) PNB(B09792@PNB.CO.IN, HOSD@PNB.CO.IN, SBI.40278@SBI.CO.IN)()(RESPONDENT) PRIMA CARTA(VIDHI@PRIMACARTA.COM, CB0390@CANARABANK.COM, CUSTOMERCARE@UNIONBANKOFINDIA.COM)()(RESPONDENT) UNT WALIA(UNTWALIA@YAHOO.CO.IN)()(PETITIONER) SHIVA LAKSHMI(SHIVALAKSHMICGSC.CHAMBERS@GMAIL.COM)(9818054806)(RESPONDENT) ABHAY RAJ VARMA(ABHAY@PRIMACARTA.COM)(8800566069)(PETITIONER) KUMAR VISHWJEET(ADV.VISHWJEET@GMAIL.COM)(9718909886)(RESPONDENT) S.K SHARMA(SKSHARMA@CANDIDLEX.COM)(9871588055)(RESPONDENT)		
15	W.P.(C)-17130/2022	SANTOSH KUMAR SINGH V/s UNION OF INDIA AND ORS	NISHA	
		OTHER DETAILS OF ADVOCATES: NISHA(NISHAGHUTA0211GHUTA@GMAIL.COM)(9599448090)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) NIA(INFO.NIA@GOV.IN)()(RESPONDENT)		
16	W.P.(C)-3112/2023	AJAY VEER YADAV & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	JYOTI TANEJA	
		OTHER DETAILS OF ADVOCATES: JYOTI TANEJA(JYOTI.TANEJA09@GMAIL.COM)(9999500069)(PETITIONER) PSTLOG(PSTOLG.DELHI@NIC.IN, DIR12SCERT@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
17	W.P.(C)-13719/2023 CM APPL. 37134/2024 CM APPL. 17581/2025 CM APPL. 17582/2025	DEFSYS SOLUTIONS PRIVATE LIMITED V/s UNION OF INDIA	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SHRAVAN NIRANJAN(SHRAVAN.NIRANJAN@AGLAW.IN, ANKIT.BANATI@AGLAW.IN)(9811428913)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) RISHI AGARWALA(MAIL@LEXORBIS.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ()()(PETITIONER)		
18	W.P.(C)-14780/2023 CM APPL. 58816/2023	AWANISH KUMAR V/s BAR COUNCIL OF INDIA AND ANR.	RAJESH RANJAN SINGH, SAJJAN KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: RAJEEV RANJAN KUMAR(RRKUMARADVOCATE@GMAIL.COM)(8826018275)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM, BCIINFO21@GMAIL.COM)()(RESPONDENT) ANJU(ANJULDWIVEDI25@YAHOO.CO.IN)()(RESPONDENT) SAJJAN KUMAR SINGH(VENKATSINGHLAWOFFICE@GMAIL.COM)(9810810483)(RESPONDENT)		
19	W.P.(C)-541/2024	SURENDER KUMAR & ANR. V/s UNION OF INDIA & ANR.	RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: R. B. SINGH(RBSINGHANDASSOCIATES1@GMAIL.COM)(9899736510)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) LAC(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
20	W.P.(C)-1416/2024	SUBEDAR SHER SINGH & ORS. V/s UNION OF INDIA & ORS.	MOHD SHAZ KHAN	

		OTHER DETAILS OF ADVOCATES: NAGESHWAR RAO PARTH, AMAN REWARIA()(9540688574)(PETITIONER) SHIVANSH SAXENA(SAXENASHIVANSH2611@GMAIL.COM)(9936084176)(PETITIONER) MOHD SHAZ KHAN(SHAZ@TALHA.IN)(9936084176)(PETITIONER) M/S PARAMVIR SECURITY AGENCY PVT LTD(PSAPRIVATELIMITED@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)()(RESPONDENT) RAJ KUMAR SECURITY AGENCY(RAJKUMARSA2018@GMAIL.COM)()(RESPONDENT) M. P. SINGH SECURITY AGENCY(MADHUPREET99@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-4959/2024 CM APPL. 20302/2024	MICROTEK LEASING AND FINANCE PVT. LTD. V/s ADDITIONAL DISTRICT MAGISTRATE, NORTH & ANR.	ACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL(ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
22	W.P.(C)-5198/2024	JAI NARAYAN & ORS. V/s GOVT OF NCT OF DELHI & ORS.	VISHAL SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL SINGH AND RAVI KUMAR(ADV.VISHALSINGH@GMAIL.COM)(9971226529)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-5201/2024	CHANDER BHAN V/s GOVT. OF NCT OF DELHI & ORS.	VISHAL SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL SINGH(ADV.VISHALSINGH@GMAIL.COM)(9971226529)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT)		
24	W.P.(C)-5202/2024	HUKUM CHAND & ORS. V/s GOVT OF NCT OF DELHI & ORS.	VISHAL SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL SINGH, RAVI KUMAR(ADV.VISHALSINGH@GMAIL.COM)(9971226529)(PETITIONER) VISHAL SINGH AND RAVI KUMAR(ADV.VISHALSINGH@GMAIL.COM)(9971226529)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)		
25	W.P.(C)-6283/2024 CM APPL. 26135/2024	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED & ANR. V/s UNION OF INDIA THROUGH MINISTRY OF POWER GOVERNMENT OF INDIA & ORS.	ASTHA SHARMA, SKV LAW OFFICES, PRITHA SRIKUMAR	
		OTHER DETAILS OF ADVOCATES: MS. ASTHA SHARMA(LITIGATION@NEETINIYAMAN.COM)(46594466)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ()()(RESPONDENT) PRITHA SRIKUMAR(PRITHA.SRIKUMAR@KEYSTONE.LAW)(9971116183)(RESPONDENT)		
26	W.P.(C)-7565/2024 CM APPL. 31490/2024 CM APPL. 68865/2024 WITH W.P.(C) 16267/2024	MRS MAMTA KUMARI & ANR. V/s UNION OF INDIA THROUGH SECRETARY & ORS.	ADITI GUPTA, TAMRADHWAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: ADITI GUPTA(ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COMREACHUS.LAJPATNAGAR@BIRLAFERTILITY.COM)()(RESPONDENT) ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) TAMRADHWAJ SHARMA(TAMRADHWAJ.SHARMA83@GMAIL.COM)(9873641398)(PETITIONER)		
27	W.P.(C)-16267/2024	SHASHI & ANR. V/s UNION OF INDIA & ORS.	SHWETA SINGHAL, GAGANPREET CHAWLA	
		OTHER DETAILS OF ADVOCATES: INDU KAUL & CO.(INDUKAUL298@YAHOO.CO.IN)(9899064376)(PETITIONER) GAGANPREET CHAWLA(GAGANAPC@GMAIL.COM)(9873705051)(RESPONDENT)		
28	W.P.(C)-9507/2024	RAJU CHAUHAN V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(9811390399)(PETITIONER) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		

29	W.P.(C)-9889/2024	HARIOM AND ORS V/s GNCTD AND ORS	VISHAL MAAN	
		OTHER DETAILS OF ADVOCATES: SMITA MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT)		
30	W.P.(C)-3912/2025 CM APPL. 18148/2025	MAHESH JAIN V/s UNION OF INDIA & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH & ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) DIRECTORATE OF ENFORCEMENT, UNION OF INDIA(DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ARGUMENT				
31	LPA-614/2024 CM APPL. 40079/2024 CM APPL. 40080/2024 CM APPL. 40081/2024 CM APPL. 40082/2024 CM APPL. 4139/2025	PHARMACY COUNCIL OF INDIA V/s SLS COLLEGE OF PHARMACY	AJAY KUMAR SINGH, SANJAY SHARAWAT, ASHOK KUMAR	Listing Remarks: AT 2.30 P.M
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR SINGH(LAWYERAJAY@YAHOO.COM)(9868909761)(PETITIONER) SANJAY(SANJAYSHARAWAT@YAHOO.COM)(0)(RESPONDENT) SANJAY SHARAWAT(SANJAYSHARAWAT@YAHOO.COM)(9810220522)(RESPONDENT) ASHOK KUMAR(ASHOKADV52@GMAIL.COM)(9811401043)(RESPONDENT) ASHOK KUMAR(ASHOKADV52@GMAIL.COM)(9811401043)(RESPONDENT)		
PART-HEARD MATTERS				
32	LPA-172/2025 CM APPL. 13432/2025 CM APPL. 13433/2025 CM APPL. 13434/2025 CM APPL. 13435/2025 WITH LPA 227/2025	VIDUR BHARADWAJ V/s SURESH KUMARI & ORS.	ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT KUMAR SINGH(ADEVROHITSINGH@GMAIL.COM)(9999985408)(PETITIONER) ROHIT KUMAR SINGH(ADVROHITSINGH@GMAIL.COM)(9999985408)(PETITIONER) MCA(ROC.DEL@MCA.GOV.IN)(0)(RESPONDENT) NS DELHI(NSDELHI17@GMAIL.COM)(0)(RESPONDENT) ORRRIS(INFO@ORRIS.IN)(0)(RESPONDENT) AKASH VERMA (ADVAKASHVERMA1997@GMAIL.COM)(0)(RESPONDENT) MCA(ROC.DELHI@MCA.GOV.IN)(0)(RESPONDENT) KAUSHIK LAW(LAW.KAUSHIK1@GMAIL.COM)(0)(RESPONDENT) GREENOPOLIS (GREENOPOLIS.GWC89@GAMILW.COM)(0)(RESPONDENT) GREENOPOLIS(GREENOPOLIS89@GMAIL.COM)(0)(RESPONDENT) GIRISH JOSHI(GIRISH111JOSHI@GMAIL.COM)(0)(RESPONDENT) SURPREET SURI(SURPREET.SURI@YAHOO.COM)(0)(RESPONDENT) NS DELHI(NSDELHI17@GMAIL.COM)(0)(RESPONDENT) PUNEET(SAXENA_PUNEET@YAHOO.COM)(0)(RESPONDENT) RECORDS(RECORDS3C.INFRA@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) WIM(WIM@MCA.GOV.IN)(0)(RESPONDENT) PUNEET SAXENA (SAXENA_PUNEET@YAHOO.COM)(0)(RESPONDENT) GREENOPOLLS(GREENOPOLLS.GWC89@GMAILW.COM)(0)(RESPONDENT) GREENOPOLLS(GREENOPOLLS89@GMAIL.COM)(0)(RESPONDENT) GRISH(GIRISH111JOSHI@GMAIL.COM)(0)(RESPONDENT) RECORDS INFRA(RECORDS3C.INFRA@GMAIL.COM)(0)(RESPONDENT) SURPREET (SURPREET.SURI@YAHOO.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PRADEEP(LAW.KAUSHIK1@GMAIL.COM)(0)(RESPONDENT) AKASH VERMA (ADVAKASHVERMA1997@GMAIL.COM)(0)(RESPONDENT)		
33	LPA-227/2025 CM APPL. 18546/2025 CM APPL. 18547/2025 CM APPL. 18548/2025 CM APPL. 18549/2025 CM APPL. 18550/2025 WITH LPA 172/2025	GREENOPOLIS WELFARE ASSOCIATION V/s REGISTRAR OF COMPANIES AND ORS.	VENKET RAO, ROHIT SINGH	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH(ADVROHITSINGH@GMAIL.COM,ARUNKUMAR.PATEL71@YAHOO.IN)(9999985408)(RESPONDENT)		

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(C)-9410/2014	BISWAJIT DAS V/s UNION OF INDIA & ORS.	SUJOY DATTA, SUPARNA SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		
FOR ADMISSION				
2	CM APPL. 43536/2024 In ITA-591/2023(Disposed off case)	SANGEETA DEVI JHUNJHUNWALA V/s CIT INTL. TAX- 2, NEW DELHI	NIHAARIKA JAUHARI	
		OTHER DETAILS OF ADVOCATES: IPSO LEGAL(ADVSHYAM2019@GMAIL.COM, RAJIV_SAXENA9@YAHOO.COM)(7838720468)(PETITIONER) INCOME TAX(DELHI.CIT.IT2@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)()(RESPONDENT) IPSO LEGAL(ADVSHYAM2019@GMAIL.COM)(7838720468)(PETITIONER) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOMETAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	EFA(COMM)-8/2024	MATSYA FINCAP PVT LTD V/s GOVIND LAL	BHUPENDRA KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES:		
4	ITA-82/2020 WITH ITA 212/2024 ITA 433/2024	PR. COMMISSIONER OF INCOME TAX- 8, DELHI V/s M/S SUGAM VANIJYA HOLDING PVT. LTD.,	DEEPAK ANAND	
		OTHER DETAILS OF ADVOCATES: DEEPAK ANAND(DANANDADV@GMAIL.COM)(9910039942)(PETITIONER)		
5	ITA-212/2024 WITH ITA 82/2020	PR. COMMISSIONER OF INCOME TAX -7 V/s SUGAM VANIJYA HOLDING PVT. LTD. (NOW KNOWN AS VR DAKSHIN PVT. LTD.)	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) INCOME TAX(DELHI.CIT7@INBCOMETAX.GOV.ING)()(PETITIONER) RK(RK_MALPANI@VIRTOOUSRETAIL.COM)()(RESPONDENT)		
6	ITA-433/2024	PR. COMMISSIONER OF INCOME TAX -7 V/s VR DAKSHIN PRIVATE LIMITED (FORMERLY KNOWN AS M/S SUGAM VANIJYA HOLDINGS PVT. LTD.)	PUNEET RAI	
		OTHER DETAILS OF ADVOCATES: PUNEET RAI(PUNEETRAIADVOCATE@GMAIL.COM)(9810023745)(PETITIONER) INCOME TAX(DELHI.PCIT7@INCOMETAX.GOV.IN)(0)(PETITIONER) VR DAKSHIN(VRB_COMPLIANCE@VIRTUOUSRETAIL.COM)(0)(RESPONDENT)		

7	ITA-49/2022 WITH ITA 51/2022	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2, DELHI V/s M/S THE BANK OF TOKYO MITSUBISHI UFJ LIMITED (NOW KNOWN AS MUFG BANK LTD.)	SANJAY KUMAR, NIKHIL RANJAN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@MAIL.COM)(9871645985)(PETITIONER) AKSHIT(AKSHIT1.GUPTA@IN.EY.COM)()(RESPONDENT) NIKHIL RANJAN(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(RESPONDENT)		
8	ITA-51/2022	COMMISSIONER OF INCOME TAX (INTERNATIONAL TAXATION)-2, DELHI V/s M/S THE BANK OF TOKYO MITSUBISHI UFJ LIMITED (NOW KNOWN AS MUFG BANK LTD.)	SANJAY KUMAR, NIKHIL RANJAN	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SANJAY KUMAR(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) SURENDER(SURENDER.BISHT@IN.EY.COM)()(RESPONDENT) NIKHIL RANJAN(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(RESPONDENT)		
9	ITA-195/2023	PCIT-7, DELHI V/s M/S SHARDHA MH ONE TV NETWORK PVT LTD	SUNIL KUMAR AGARWAL, AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: ()()(PETITIONER)		
10	ITA-692/2023 CM APPL. 62551/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-7, DELHI V/s M/S SRI ENDARSH INVESTMENT AND FINANCE PVT LTD	SUNIL KUMAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: SUNIL AGARWAL(SKAMUM1986@GMAIL.COM)(9871300622)(PETITIONER) SRIENDRASH(SRIENDRASH@GMAIL.COM)()(RESPONDENT)		
11	ITA-119/2024 WITH ITA 121/2024	PRINCIPAL COMMISSIONER OF INCOME TAX 1 V/s M/S ASIA CONSOLIDATION INDUSTRIES LIMITED	PRASHANT MEHARCHANDANI	
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHARCHANDANI & AKSHAT SINGH(CONTACT.PMALAW@GMAIL.COM)(8968786937)(PETITIONER) SUNIL(SUNILMATHUR2090@GMAIL.COM)()(RESPONDENT)		
12	ITA-121/2024	PRINCIPAL COMMISSIONER OF INCOME TAX 1 V/s M/S ASIA CONSOLIDATION INDUSTRIES LIMITED	PRASHANT MEHARCHANDANI	
		OTHER DETAILS OF ADVOCATES: PRASHANT MEHARCHANDANI & AKSHAT SINGH(CONTACT.PMALAW@GMAIL.COM)(8968786937)(PETITIONER)		
13	ITA-192/2024	PR. COMMISSIONER OF INCOME TAX-12 V/s THE COOPERATIVE STORES LTD.	SANJAY KUMAR, NAZIM UDDIN AHMED	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR & EASHA KADIAN(ADVSKRMISHRA@GMAIL.COM)(9871645985)(PETITIONER) INCOME TAX(DELHI.CIT12@INCOMETAX.GOV.IN)()(PETITIONER) MC PANDEY(MCPANDEY13561@GMAIL.COM)()(RESPONDENT) NAZIM UDDIN AHMED(NAZIM.JKL@GMAIL.COM)(9718156319)(PETITIONER)		
14	ITA-281/2024 CM APPL. 28758/2024	PUSHPA SALUJA V/s ITO WARD 45(4) NEW DELHI	KANISHK RANA	
		OTHER DETAILS OF ADVOCATES: KANISHK RANA(RANA.KANISHK@GMAIL.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN)()(RESPONDENT)		
15	ITA-465/2024	THE FERTILIZER CORPORATION OF INDIA V/s PRINCIPAL COMMISSIONER OF INCOME TAX	KRISHNAN S	
		OTHER DETAILS OF ADVOCATES: S KRISHNAN(SAMPATH@IYENGAR.CO.IN)(0)(PETITIONER) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
16	RFA(COMM)-93/2022 CM APPL. 49836/2022	ANIL AGGARWAL V/s SHRI SAI SANITATIONS	PAKSHIT MAHIPAL	
		OTHER DETAILS OF ADVOCATES: PAKSHIT MAHIPAL (PMAHIPAL09@GMAIL.COM)(9868873986)(PETITIONER) DHAWAN (ADV.DHAWAN18@GMAIL.COM)()(RESPONDENT)		

17	RFA(COMM)-299/2023 CM APPL. 65768/2023 CM APPL. 24064/2024	MS KBSH PVT LTD V/s ASHISH SETHI	KUNAL SABHARWAL, GAURAV GUPTA, AMIT SAHNI	
		OTHER DETAILS OF ADVOCATES: DEEPAK MAHAJAN(DEEPAK@IREGAL.IN)(9891117595)(PETITIONER) ASHISH SETHI(OSCP2006@YAHOO.CO.IN)()(RESPONDENT) GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) HAMEL PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) AMIT SAHNI(OFFICEOFAMITSAHNI@GMAIL.COM)(9990513500)(PETITIONER)		
18	RFA(COMM)-96/2024	RUCHI & ANR. V/s VIJAY KUMAR GUPTA	SUM IT NANDVANI, ANUJ KUMAR	
		OTHER DETAILS OF ADVOCATES: ANUJ KUMAR(ADVOCATE.ANUJ@CONSULTANT.COM)(7503380065)(PETITIONER)		
19	RFA(COMM)-286/2024 CM APPL. 41927/2024 CM APPL. 63335/2024 CM APPL. 70570/2024 WITH RFA(COMM) 372/2024	COIRFOAM INDIA PRIVATE LIMITED V/s M/S HARSH INTERNATIONAL	PRATEEK GUPTA, ANKUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR SINGH(ANKURSINGHALADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(PETITIONER) COIRFOAMINFO(COIRFOAMINFO@GMAIL.COM)(0)(RESPONDENT) COIRFOAM(INFO@COIRFOAM.ORG)(0)(RESPONDENT) PRATEEKG(ADV.PRATEEKG@GMAIL.COM)(0)(RESPONDENT) RAGHAV TIWARI(ADV.RAGHAVTIWARI@YAHOO.COM)(0)(RESPONDENT)		
20	RFA(COMM)-372/2024 CM APPL. 52675/2024 CM APPL. 70569/2024	COZY TOUCH POLY FOAMS INDIA PRIVATE LIMITED V/s M/S HARSH INTERNATIONAL	PRATEEK GUPTA, ANKUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) PRATEEK GUPTA(ADV.PRATEEKG@GMAIL.COM)(8587831043)(PETITIONER) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR(ANKURSINGHALADVOCATE@GMAIL.COM)(0)(RESPONDENT) HARSH(HARSH_INTERNATIONAL_DEL@YAHOO.COM)(8920042076)(RESPONDENT) ANKUR SINGHAL(ANKURSINGHALADVOCATE@GMAIL.COM)(9811126091)(RESPONDENT) ADV. PRATEEK (ADV.PRATEEKG@GMAIL.COM)(0)(RESPONDENT)		
21	RFA(COMM)-376/2024 CM APPL. 52692/2024	RAJENDER KUMAR JAIN V/s SH PIYUSH GUPTA	MANVEEN DHANJAL	
		OTHER DETAILS OF ADVOCATES: HIMANSHU SHARMA(HIMANSHUSHARMAH12@GMAIL.COM)(9560241600)(PETITIONER) ARVIND(ARVIND_KAKU@YAHOO.COM)(0)(RESPONDENT)		
22	RFA(COMM)-508/2024 CM APPL. 68697/2024	KARTAR SINGH KOCHHAR V/s ICICI BANK LIMITED	INDRA CHAND PRAJAPAT	
		OTHER DETAILS OF ADVOCATES:		
23	RFA(COMM)-511/2024	PUNJAB GASKET INDUSTRIES AND ANR. V/s MURTAZA ALI	VIKAS KHATRI	
		OTHER DETAILS OF ADVOCATES: VIKAS KHATRI(LEGAL.LEGENDS@YAHOO.COM)(9811121312)(PETITIONER) VIKAS KHATRI(LEGAL.LEGENDS@YAHOO.COM)(9811121312)(PETITIONER) MURTAZA(MURTAZA.ALI@GMAIL.COM)(0)(RESPONDENT) MURTAZA(MURTAZA.ALI@GMAIL.COM)(0)(RESPONDENT)		
24	RFA(COMM)-517/2024	ADINATH FLOUR MILLS PVT LTD V/s CL INTERNATIONAL & ORS.	CHARU SACHDEV	
		OTHER DETAILS OF ADVOCATES:		
25	RFA(COMM)-519/2024	KIRORI MAL PREM CHAND PVT. LTD V/s STYLEPORT FASHION PVT. LTD	TUSHAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: C L A P JURIS (CLAPJURIS.LEGAL@GMAIL.COM)(9971374150)(PETITIONER) STYLEPORT FASHION(STYLEPORTFASHION@GMAIL.COM)(0)(RESPONDENT)		
26	RFA(COMM)-524/2024	FRANKIE LALLAWMSANGA V/s M/S BAJAJ PROCESSPACK LIMITED	TUSHAR MAHAJAN	
		OTHER DETAILS OF ADVOCATES: TUSHAR MAHJAN(ADVOCATETUSHARMAHAJAN@GMAIL.COM)(8802290930)(PETITIONER) GB (GB@BAJAJMACHINES.COM)(0)(RESPONDENT)		

27	RFA(COMM)-542/2024 CM APPL. 73452/2024 CM APPL. 73453/2024 CM APPL. 73454/2024 WITH RFA(COMM) 543/2024	CANARA BANK V/s NANCY SEHGAL AND ANR	SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SUMIT VIRMANI(VIRMANILAWCO@GMAIL.COM)(9873245548)(PETITIONER) PUNEET (PUNEET.SEHGAL@GMAIL.COM)(0)(RESPONDENT)		
28	RFA(COMM)-543/2024 CM APPL. 73705/2024 CM APPL. 73714/2024	CANARA BANK V/s NANCY SEHGAL AND ANR.	SHIVANI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-634/2018	SGS INDIA PRIVATE LIMITED V/s UNION OF INDIA & ORS.	ADVAITA LEGAL, KIRTIMAN SINGH, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: KIRTIMAN SINGH(KIRTIMANSINGH.OFFICE@GMAIL.COM)(9811700872)(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
30	W.P.(C)-11846/2019 WITH W.P.(C) 11482/2023	KAMAL KUMAR KALIA & ORS. V/s UNION OF INDIA & ORS.	LILY ISABEL THOMAS, SAJU JAKOB	
		OTHER DETAILS OF ADVOCATES: LILY ISABEL THOMAS(SAJUJAKOB@GMAIL.COM)(9873790479)(PETITIONER) SAJU JAKOB (SAJUJAKOB@GMAIL.COM)(9873790479)(PETITIONER) SAJU JAKOB (SAJUJAKOB@GMAIL.COM)(9873790479)(PETITIONER)		
31	W.P.(C)-11482/2023 WITH W.P.(C) 11846/2019	THE RETIRED LIC CLASS 1 OFFICERRS ASSOCIATION THROUGH SECRETARY MAN MOHAN DIXIT AND ORS V/s UNION OF INDIA AND ORS	PRADEEP KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: PRADEEP KUMAR VERMA(SINGH260801@REDIFFMAIL.COM)()(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
32	W.P.(C)-13048/2019	VEDANTA LTD (SUCCESSOR TO CAIRN INDIA LTD) V/s ASSISTANT COMMISSIONER OF INCOME- TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		
33	W.P.(C)-1677/2020	DOMINO PRINTING SCIENCES PLC. V/s COMMISSIONER OF INCOME TAX (INTL. TAXATION)-2 & ORS	SAUMYENDRA SINGH TOMAR, KUNAL SHARMA	
		OTHER DETAILS OF ADVOCATES: SAUMYENDRA SINGH TOMAR(SAUMYENDRA.TOMAR@GMAIL.COM)(9350602512)(PETITIONER) KUNAL SHARMA (KUNALSHARMALAWYER@GMAIL.COM)(9910200911)(PETITIONER)		
34	W.P.(C)-5706/2022	DAYA CHARITABLE TRUST V/s DEPUTY COMMISSIONER OF INCOME TAX & ORS.	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9999971690)(RESPONDENT) DEPUTY COMMISSIONER OF INCOME TAX(DELHI.DCIT.CEN20@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT) CIT JUDICIAL DELHI(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(9812228721)(RESPONDENT)		
35	W.P.(C)-12506/2022	RAJIV KUMAR KHANDELWAL V/s DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 13(1) DELHI & ANR.	RUCHESH SINHA, SHAILENDRA KISHORE SINGH	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA AND MADHAV GAWRI(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) SHAILENDRA KISHORE SINGH(SHAILENDERAINCOMETAX@GMAIL.COM)(8800652576)(RESPONDENT)		
36	W.P.(C)-15322/2022 WITH W.P.(C) 7798/2023	M/S SCHNEIDER ELECTRIC INDIA PVT. LTD. V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), DELHI & ANR.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER)		

		DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
37	W.P.(C)-7798/2023 WITH W.P.(C) 15322/2022	M/S SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), DELHI & ANR.	DEEPAK CHOPRA AZB & PARTNERS	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
38	W.P.(C)-374/2023 CM APPL. 1488/2023	KISHAN LAL JEWELS PRIVATE LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE, ASSESSMENT UNIT DIRECTORATE OF INCOME TAX SYSTEM	VIJAY SHUKLA	
		OTHER DETAILS OF ADVOCATES: SANJEEV RAJPAL(SANJEEVRAJPAL68@GMAIL.COM)(9810017534)(PETITIONER) RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
39	W.P.(C)-4583/2023	ADM AGRO INDUSTRIES LATUR AND VIZAG PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1), DELHI AND ANR.	SANAT KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
40	W.P.(C)-7032/2023 CM APPL. 27367/2023 CM APPL. 11743/2025	AAM AADMI PARTY V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 3 & ANR.	VIBHOOTI MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VIBHOOTI MALHOTRA(OFFICE@RKSLAW.IN)(1141607299)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(1123381542)(RESPONDENT) VIBHOOTI MALHOTRA(OFFICE@RKSLAW.IN)(0)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
41	W.P.(C)-7905/2023 CM APPL. 30516/2023 WITH W.P.(C) 7907/2023 W.P.(C) 7908/2023 W.P.(C) 7914/2023 W.P.(C) 7940/2023	PRAVESH MINOCHA V/s COMMISSIONER OF INCOME TAX -TDS, DELHI-I AND ANR	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
42	W.P.(C)-7907/2023 CM APPL. 30519/2023	RUMJHUM CHATTERJEE V/s COMMISSIONER OF INCOME TAX -TDS, DELHI-1 & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
43	W.P.(C)-7908/2023 CM APPL. 30521/2023	P RAMESH V/s COMMISSIONER OF INCOME TAX -TDS, DELHI-1 & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
44	W.P.(C)-7914/2023 CM APPL. 30543/2023	VINAYAK CHATTERJEE V/s COMMISSIONER OF INCOME TAX -TDS, DELHI-1 & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(SUMIT@SALILKAPOOR.CO)(9810868180)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
45	W.P.(C)-7940/2023 CM APPL. 30599/2023	FEEDBACK INFRA PRIVATE LIMITED V/s CHIEF COMMISSIONER OF INCOME TAX (TDS) DELHI & ORS.	ANANYA KAPOOR	

		OTHER DETAILS OF ADVOCATES: DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
46	W.P.(C)-8034/2023 CM APPL. 30867/2023	RAJINDER MOHAN BEDI HUF V/s INCOME TAX OFFICER WARD 34(1), DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR AND SANAT KAPOOR(ANANYA@SALILKAPOOR.COM)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
47	W.P.(C)-5617/2024 CM APPL. 23193/2024	SHANTI SALES CORPORATION V/s INCOME TAX OFFICER WARD 45(1), DELHI & ANR.	RUCHESH SINHA	
		OTHER DETAILS OF ADVOCATES: RUCHESH SINHA(COMMUNICATION@SRALEXLAWFIRM.COM)(9650569757)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
48	W.P.(C)-7360/2024 CM APPL. 30725/2024	BHARAT BHUSHAN SURI V/s ACIT CENTRAL CIRCLE 16	ABHINAV JAIN	
		OTHER DETAILS OF ADVOCATES: ABHINAV JAIN(INFO.MAHESHKUMAR.DELHI@GMAIL.COM)(9810084798)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
49	W.P.(C)-8282/2024 CM APPL. 34022/2024	DIVERSIFIED HOLDING CO V/s ASSISTANT COMMISSIONER OF INCOME TAX, INCOME TAX CIRCLE, INTERNATIONAL TAX 1 (2) (2) & ANR.	AMAN NAQVI	
		OTHER DETAILS OF ADVOCATES: MR. AMAN NAQVI(INFO@FARASATLAW.COM)(7524814779)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT)		
50	W.P.(C)-9317/2024 CM APPL. 38147/2024	VIKAS SPOOL PRIVATE LIMITED V/s INCOME TAX DEPARTMENT & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBLACA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
51	W.P.(C)-10523/2024 CM APPL. 43251/2024 WITH W.P.(C) 10524/2024	TULI RESEARCH AND BREEDING FARM PVT LTD V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBLACA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
52	W.P.(C)-10524/2024 CM APPL. 43254/2024	AMIT GOYAL V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
53	W.P.(C)-11599/2024 CM APPL. 48197/2024	UTTAM CHAND RAKESH KUMAR V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 2 & ANR.	ABHIMANYU JHAMBHA	
		OTHER DETAILS OF ADVOCATES: ABHIMANYU JHAMBHA(AJ@ABHIMANYUJHAMBHA.COM)(9218999999)(PETITIONER) INCOME TAX(DELHI.DCIT.CEN2@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
54	W.P.(C)-12435/2024 CM APPL. 51740/2024	M/S. ANANTA SALES V/s CHIEF COMMISSIONER OF INCOME TAX & ORS.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH, ANJALI J. MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

55	W.P.(C)-12622/2024 CM APPL. 52438/2024	SANDHYA SASIDHARAN V/s INCOME TAX OFFICER WARD 50(1), DELHI & ANR.	ADITYA RATHORE	
		OTHER DETAILS OF ADVOCATES: ADITYA RATHORE(ADITYA@CHAMBERSOFSJ.LAW)(8881030023)(PETITIONER) SANDHYA SASIDHARAN(DHEERAJ@JSALAW.COM)(9818032285)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.ITO50.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) CHIEF COMMISSIONER OF INCOME TAX(GOVIND.LAL@INCOMETAX.GOV.IN)(1123379982)(RESPONDENT)		
56	W.P.(C)-12639/2024 CM APPL. 52481/2024	DR. RAJEEV DHAVAN V/s ASSISTANT COMMISSIONER OF INCOME- TAX CENTRAL CIRCLE 2, DELHI & ORS.	MANUJ SABHARWAL	
		OTHER DETAILS OF ADVOCATES: MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(PETITIONER) DR. RAJEEV DHAVAN(RDHAVAN@GMAIL.COM)(0)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
57	W.P.(C)-13682/2024 CM APPL. 57312/2024	COLOURS MULTIMEDIA PRIVATE LIMITED V/s INCOME TAX OFFICER WARD 6(1) DELHI	KAPIL GOEL	
		OTHER DETAILS OF ADVOCATES: KAPIL GOEL(ADVOCATEKAPILGOEL@GMAIL.COM)(9910272804)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
58	W.P.(C)-14000/2024 CM APPL. 58545/2024	DENALI ADVANCED INTEGRATION LLP V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
59	W.P.(C)-15845/2024 CM APPL. 66539/2024	HAWELIA BUILDERS PRIVATE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 10 (1) DELHI	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
60	W.P.(C)-15987/2024 CM APPL. 67159/2024 WITH W.P.(C) 15988/2024	SAJA IMPEX PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
61	W.P.(C)-15988/2024 CM APPL. 67162/2024	DELITE IMPEX PVT LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.CEN2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
62	W.P.(C)-16193/2024	MOHAN CLOTHING CO PVT LTD V/s DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 16(1) DELHI & ANR.	ANANYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: SALIL KAPOOR(ANANYA@SALILKAPOOR.CO)(9910629894)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
63	W.P.(C)-16395/2024	CONTROL RISKS INDIA PRIVATE LIMITED V/s THE DEPUTY COMMISSIONER OF INCOME TAX	UPVAN GUPTA	
		OTHER DETAILS OF ADVOCATES: UPVAN GUPTA(GUPTAUPVAN@GMAIL.COM)(9873875048)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
64	W.P.(C)-16766/2024	SERVICENOW NEDERLAND BV V/s ASSISTANT COMMISSIONER OF INCOME TAX	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN; DELHI.ACIT.IT.3.1.2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

65	W.P.(C)-17231/2024 CM APPL. 73325/2024 WITH W.P.(C) 17232/2024	OPPO MOBILES INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/ NISHANK VASHISTHA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(9013851550)(RESPONDENT)		
66	W.P.(C)-17232/2024 CM APPL. 73326/2024	OPPO MOBILES INDIA PRIVATE LIMITED V/s UNION OF INDIA & ANR.	KAMAL SAWHNEY	
		OTHER DETAILS OF ADVOCATES: KAMAL SAWHNEY/ NIKHIL AGARWAL/NISHANK VASHISTHA(SANJAY1.SHARMA@LUMIERELP.COM)(9999971690)(PETITIONER) INCOME TAX, UNION OF INDIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, UOIDHC@GMAIL.COM)(9013851550)(RESPONDENT)		
67	W.P.(C)-17446/2024 CM APPL. 74198/2024	EXL SERVICE MAURITIUS LTD V/s ASSISTANT COMMISSIONER OF INCOME TAX & ANR.	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(VINAY@VAISHLAW.COM, NEERAJ- TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT.IT1.2.2@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
68	W.P.(C)-621/2025 CM APPL. 2858/2025	M/S KOUSHAL CLOTH HOUSE V/s NATIONAL FACELESS ASSESSMENT CENTRE, DELHI THROUGH PR. CHIEF COMMISSIONER OF INCOME-TAX, & ORS.	RAVI KANT CHANDHOK	
		OTHER DETAILS OF ADVOCATES: VASDEV LALWANI & RAVI KANT CHANDHOK, M.L. SHARMA & ROHIT GAUTAM(LALWANI.VASDEV@GMAIL.COM)(9891668321)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
69	W.P.(C)-2163/2025 CM APPL. 10166/2025 CM APPL. 10167/2025	ARJUN NATH V/s INCOME TAX OFFICER & ANR.	NITIN KANWAR	
		OTHER DETAILS OF ADVOCATES: NITIN KANWAR(NITINKANWAR@GLOBALCA.IN)(9810387163)(PETITIONER) INCOME TAX, RUCHIR BHATIA(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, BHATJARUCHIR@GMAIL.COM)(0)(RESPONDENT) ADP CHAMBERS, EASHA(MAIL@ADPCHAMBERS.IN, EASHA@LGCLASSOCIATES.COM)(0)(RESPONDENT) SHLOK CHANDRA(SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
70	W.P.(C)-3212/2023	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN1@INCOMETAX.GOV.IN){}(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT)		
71	W.P.(C)-3246/2023	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	Listing Remarks: LEAD MATTER
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN1@INCOMETAX.GOV.IN){}(RESPONDENT)		
72	W.P.(C)-3249/2023	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.CEN1@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT)		
73	W.P.(C)-3250/2023	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES:		

		VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAXQ(DELHI.DCIT.CEN1@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT)		
74	W.P.(C)-3726/2023 WITH W.P.(C) 3082/2023	INDIAN FARMERS FERTILISER COOPERATIVE LIMITED V/s DEPUTY COMMISSIONER OF INCOME TAX	KAVITA JHA	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)()(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
FOR FINAL HEARING				
75	FAO (COMM)-9/2023	RAGHAV BUILDCON PVT. LTD. V/s M/S G.R. GUPTA BROTHERS PVT. LTD.	APOORVA JAIN	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(APOORVAJAIN811@GMAIL.COM)(9810671087)(PETITIONER) G.R. GUPTA(GUPTA_GULAB@REDIFFMAIL.COM)()(RESPONDENT) ADVOCATE(ADVOCATEVIKASSHARMA1@GMAIL.COM)()(RESPONDENT)		
END OF THE BOARD MATTERS				
76	ITA-1023/2019	THE PR. COMMISSIONER OF INCOME TAX -3 V/s ESCORTS HEART INSTITUTE AND RESEARCH CENTRE	RUCHIR BHATIA, SIMRAN MEHTA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER) SIMRAN MEHTA(RANAYOGESH39@YAHOO.COM)(9891137150)(RESPONDENT)		

15.04.2025

ADVANCE CAUSE LIST

COURT NO. 42
HON'BLE MS. JUSTICE PRATHIBA M.SINGH
HON'BLE MR.JUSTICE AMIT SHARMA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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**NOTE: Counsels and Litigants may send their apperances through the following
link/form. This form shall be available during Court hearing days
from 09:00 A.M - 04:30 P.M..**

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-38/2023 WITH CRL.A. 260/2023 CRL.A. 338/2023 CRL.A. 66/2023 CRL.A. 912/2023	ARIF V/s STATE (GOVT OF NCT DELHI)	BIPIN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2022-01-13)

				BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 2025-04-15) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 2025-04-15) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 2025-04-15) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)
2	CRL.A.-260/2023	ABID V/s STATE (NCT OF DELHI)	AMIT GUPTA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR (AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2022-01-13) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 2025-04-15) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 2025-04-15) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 2025-04-15) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)
3	CRL.A.-338/2023	JAVED V/s STATE	JYOTI BABBAR, BIPIN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN

				(DISPOSED ON : 2022-01-13) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 2025-04-15) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 2025-04-15) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 2025-04-15) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)
4	CRL.A.-66/2023 WITH CRL.A. 912/2023	ISRAIL PEHALWAN AND ANR V/s STATE (GOVT OF NCT DELHI)	BIPIN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: BIPIN KUMAR JHA(BIPINJHA51@YAHOO.COM)(9350132202)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24) CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2022-01-13) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 2025-04-15) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 2025-04-15) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 2025-04-15) CRL.A. 912/2023 FILED BY GUFRAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)
5	CRL.A.-912/2023	GUFRAN V/s STATE (NCT OF DELHI)	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANSAROVER PARK-101/2013) BAIL APPLN. 2005/2013 FILED BY ARIF (DISPOSED ON : 2014-01-28) BAIL APPLN. 870/2014 FILED BY MOHD ARIF (DISPOSED ON : 2014-05-26) BAIL APPLN. 1252/2015 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2015-07-16) CRL.M.C. 5046/2015 FILED BY YOGENDER KASANA (DISPOSED ON : 2015-12-14) BAIL APPLN. 1203/2016 FILED BY GUFRAN (DISPOSED ON : 2017-08-18) CRL.M.C. 2477/2018 FILED BY YOGENDER KASANA (DISPOSED ON : 2018-11-20) W.P.(CRL) 721/2019 FILED BY YOGENDRA KASANA AND ANR (DISPOSED ON : 2021-11-24) BAIL APPLN. 1416/2019 FILED BY GUFRAN (DISPOSED ON : 2020-05-20) BAIL APPLN. 4094/2020 FILED BY ARIF (DISPOSED ON : 2021-01-21) BAIL APPLN. 1405/2019 FILED BY ARIF (DISPOSED ON : 2019-11-06) BAIL APPLN. 2281/2020 FILED BY JAVED (DISPOSED ON : 2020-08-24)

			CRL.M.C. 184/2022 FILED BY ISRAIL PEHALWAN (DISPOSED ON : 2022-01-13) BAIL APPLN. 3094/2021 FILED BY ARIF (DISPOSED ON : 2022-09-27) CRL.A. 260/2023 FILED BY ABID (D. OF HEARING : 2025-04-15) CRL.A. 338/2023 FILED BY JAVED (D. OF HEARING : 2025-04-15) CRL.A. 38/2023 FILED BY ARIF (D. OF HEARING : 2025-04-15) CRL.A. 66/2023 FILED BY ISRAIL PEHALWAN AND ANR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MANSAROVER PARK-101/2013)
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COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	FAO(OS) (COMM)-37/2025 CM APPL. 13366/2025	M/S TEFCIL BREWERIES LTD. V/s M/S ALFA LAVAL INDIA PVT. LTD.	AMIT SANDUJA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: SUSHIL BAJAJ BHAVOOK CHAUHAN(AMITSANDUJA99@GMAIL.COM)(9810954389)(PETITIONER) NISHANT (NISHANT.SRIVASTAVA@ALFALAVAL.COM)(0)(RESPONDENT) SHIVAIN(S.VAIDIALINGAM@GMAIL.COM)(0)(RESPONDENT)		

2	W.P.(C)-10607/2016 CM APPL. 41643/2016 CM APPL. 25705/2017	THE KHATTAR COOPERATIVE GROUP HOUSING SOCIETY LTD. V/s B.B. KHATTAR & ANR	RAKESH GARG, J.K. CHAWLA, V.K. TANDON, AKSHAY BHARDWAJ, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES: AKSHAY BHARDWAJ(BHARDWAJLAWFIRMS@GMAIL.COM)(9810056596)(PETITIONER) VIVEK KUMAR TANDON(TANDONADVOCATES@GMAIL.COM)(9810177733)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
3	W.P.(C)-4347/2025 CM APPL. 20078/2025 CM APPL. 20079/2025	INFINITI RETAIL LIMITED V/s UNION OF INDIA & ORS.	RAJAT MITTAL	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL/ SUPRATEEK NEOGI (MSS LAW CHAMBERS)(RAJAT@MSSLAWCHAMBERS.IN)(9971933199)(PETITIONER) CGST DELHI WEST, UNION OF INDIA, GST DEL(CGSTDELHIWESTLEGAL@GMAIL.COM, UOIDHC@GMAIL.COM, COMMRAUDIT2-GSTDEL@GOV.IN)(1123384193)(RESPONDENT)		
4	W.P.(C)-4422/2025	JITENDRA CHOPRA V/s COMMISSIONER OF CUSTOMS	ASHISH PANDAY	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY, AJAY SINGH(CONTACT@LEGUMATTORNEY.COM)(9599437665)(PETITIONER) IGI LEGAL DELHI, SHUBHAM TYAGI(IGILEGALDELHI@GMAIL.COM, SHUBHAMTYAGICBIC@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
5	CONT.APP.(C)-4/2025 CM APPL. 4831/2025	STATE OF NCT OF DELHI V/s M/S KAMDHENU ENTERPRISES	SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR PATHAK(GNCTD.SCLA.SKP@GMAIL.COM,)(9910770311)(PETITIONER) NM LEGAL(OFFICE@NMLEGAL.IN)(0)(RESPONDENT)		
6	FAO(OS) (COMM)-339/2019	M/S AEZ INFRATECH PVT LTD & ANR V/s SNOWTEMP ENGINEERING CO LTD & ORS	PRAVEEN KUMAR, SHIKHAR KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN KUMAR , SHIKHAR KUMAR()(8860850386)(PETITIONER)		
7	FAO(OS) (COMM)-51/2025 CM APPL. 19748/2025 CM APPL. 19749/2025 CM APPL. 19750/2025	MS ATRIUM NEWGEN DIAGNOSTICS V/s MS CLIX CAPITAL SERVICES PVT. LTD. & ORS.	SOURABH SAINI	
		OTHER DETAILS OF ADVOCATES: RAJESH YADAV(SOURBHRSAINILAWASSOCIATES@GMAIL.COM)(9810193906)(PETITIONER) ESSELINFRADELHI(ESSELINFRADELHI@GMAIL.COM)(0)(RESPONDENT)		
8	W.P.(C)-1581/2025 CM APPL. 7746/2025	MS. GARIMA SETH V/s DEPARTMENT OF TRADE AND TAXES THROUGH ITS COMMISSIONER & ANR.	MAMTA	
		OTHER DETAILS OF ADVOCATES: MAMTA SHARMA(MAMTASHARMAADVSC@GMAIL.COM)(9971002686)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(9868250806)(RESPONDENT)		
9	W.P.(C)-3349/2025	ASHOK LEYLAND LTD V/s THE COMMISSIONER VALUE ADDED TAX	RAVI KANT CHANDHOK	
		OTHER DETAILS OF ADVOCATES: RAVI CHANDHOK(RAVI.K.CHANDHOK@GMAIL.COM)(9811213677)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
10	CUSAA-86/2023 CM APPL. 60063/2023	COMMISSIONER OF CUSTOMS V/s M/S MAJ SHIPPING PRIVATE LIMITED	SATISH KUMAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) MAJ(SHIPPING.MAJ2013@GMAIL.COM)()(RESPONDENT)		
11	CUSAA-91/2023	PRINCIPAL COMMISSIONER OF CUSTOMS V/s TASHA GOLD PVT. LTD.	SONU BHATNAGAR, HEMLATA RAWAT	
		OTHER DETAILS OF ADVOCATES: PRINCIPAL COMMISSIONER(IGDELHILEGAL@GMAIL.COM)()(PETITIONER) SONU BHATNAGAR()(9810134678)(PETITIONER) SONU BHATNAGAR()(9810134678)(PETITIONER) HEMLATA RAWAT(DANANDADV@GMAIL.COM)(9910039942)(RESPONDENT)		

12	CUSAA-93/2023 CM APPL. 66135/2023	COMMISSIONER OF CUSTOMS IMPORT AND GENERAL V/s M/S TRS LOGISTICS	SATISH KUMAR, MUKESHWAR NATH DUBEY, SONU BHATNAGAR	
		OTHER DETAILS OF ADVOCATES: SATISH KUMAR(SATISHLAW@YAHOO.COM)(9810419742)(PETITIONER) EMINEN(EMINENTJURISTS@GMAIL.COM)()(RESPONDENT) MUKESHWAR NATH DUBEY(ADVMUKESHDUBEY@GMAIL.COM)(9889888773)(RESPONDENT) SONU BHATNAGAR(BHATNAGARSONU@GMAIL.COM)(9810134678)(PETITIONER)		
13	LPA-321/2014 CM APPL. 9459/2023 CM APPL. 9718/2023	GNCT OF DELHI THROUGH DEPUTY LABOUR COMMISSIONER V/s TASKINUDDIN & ORS	VIVEK KUMAR TANDON, SAILESH GUPTA	
		OTHER DETAILS OF ADVOCATES: A K MISHRA(ADVAKMISHRA62@GMAIL.COM)(9990518120)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)()(RESPONDENT) A K MISHRA (ADVAKMISHRA62@GMAIL.COM)()(PETITIONER) SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		
14	W.P.(C)-436/2019 CM APPL. 1981/2019 CM APPL. 1982/2019	SAMACHAR CO-OPERATIVE GROUP HOUSING SOCIETY LTD. V/s MR. SUMAN SHARMA AND ANR.	SRIVATS KAUSHAL, SANJIV SHARMA	
		OTHER DETAILS OF ADVOCATES: SRIVATS KAUSHAL()(9871050905)(PETITIONER) SANJIV SHARMA(ADVOCATESANJIVSHARMA@GMAIL.COM)(9871323957)(PETITIONER)		
15	W.P.(C)-187/2020	KULDIP CHAND KOHLI V/s COMMISSIONER, DELHI GODS&SERVICE TAX(DELHI) & ANR.	RUCHIR BHATIA	
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(BHATIRUCHIR@GMAIL.COM)(9810371417)(PETITIONER)		
16	W.P.(C)-14256/2021 CM APPL. 44936/2021 WITH W.P.(C) 14372/2021	RADHA GUPTA V/s DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. & ANR.	KUL BHUSHAN GAKKHAR, DWAPAYAN GUPTA	
		OTHER DETAILS OF ADVOCATES: MAYANK GAKKHAR()(9891394456)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DWAPAYAN GUPTA(DWAPAYAN4U@YAHOO.CO.IN)(9818921637)(RESPONDENT)		
17	W.P.(C)-14372/2021 CM APPL. 45312/2021	SANJAY AGGARWAL & ANR. V/s DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. & ANR.	MAYANK GAKKHAR, DWAPAYAN GUPTA	
		OTHER DETAILS OF ADVOCATES: MAYANK GAKKHAR(SHIVAMOFFICE@GMAIL.COM)(9891394456)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DWAPAYAN GUPTA(DWAPAYAN4U@YAHOO.CO.IN)(9818921637)(RESPONDENT)		
18	W.P.(C)-17701/2022 CM APPL. 56557/2022	A K ENTERPRISES PROP SH ANIL GARG V/s UNION OF INDIA & ORS.	J.K. MITTAL, NAVEEN KUMAR KOHAR	
		OTHER DETAILS OF ADVOCATES: J.K MITTAL (JKMITTALSEVICETAX@GMAIL.COM)(9810158797)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SATISH AGGARWALA(SATISHAGGARWALA@GMAIL.COM)()(RESPONDENT) NAVEEN KUMAR KOHAR(NAVEEN4530@GMAIL.COM)(8800826566)(PETITIONER)		
19	W.P.(C)-3049/2023 CM APPL. 11832/2023 CM APPL. 11833/2023	DELHI HAWKERS WELFARE ASSOCIATION THROUGH ITS GENERAL SECRETARY V/s MUNICIPAL CORPORATION OF DELHI & ORS.	KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA(KAMLESH.LEGALAID@GMAIL.COM)(9582388050)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
20	CM APPL. 18341/2025 In W.P.(C)-10620/2023(Disposed off case)	VINOD KUMAR JAIN V/s REGISTRAR OF COOPERATIVE SOCIETIES & ANR.	ABHISHEK GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK GUPTA AND ASSOCIATES(ABHISHEKG86@GMAIL.COM)(9999915051)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
21	W.P.(C)-13349/2023 CM APPL. 52708/2023	VINOD NARANG V/s THE REGISTRAR COOPERATIVE SOCIETIES & ANR.	ANIL KUMAR, GAJINDER SINGH CHAUHAN
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR(ANILADVOCATE@GMAIL.COM)(9810537420)(PETITIONER) NAVNEET SINGH()(9910103770)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) GAJINDER SINGH CHAUHAN(GAJINDERCHOUHAN@YAHOO.COM)(9811346171)(PETITIONER) GAJINDER SINGH CHAUHAN(GAJINDERCHOUHAN@YAHOO.COM)(9811346171)(RESPONDENT) GAJINDER SINGH CHAUHAN(GAJINDERCHOUHAN@YAHOO.COM)(9811346171)(RESPONDENT)	
22	W.P.(C)-13578/2023	CHINTU GUPTA V/s PRINCIPAL ADG, DGGI & ORS.	JITIN SINGHAL
		OTHER DETAILS OF ADVOCATES: JITIN SINGHAL(JITIN.SINGHAL101@GMAIL.COM, JITIN.SINGHAL@SAGELAWFIRM.IN)(9999919168)(PETITIONER) HARPREET(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
23	W.P.(C)-14139/2023 CM APPL. 55943/2023 CM APPL. 55944/2023	GANTAVAYA SANSTHAN V/s MUNICIPAL CORPORATION OF DELHI AND ORS & ORS.	ASHISH DUTTA
		OTHER DETAILS OF ADVOCATES:	
24	W.P.(C)-2726/2024 CM APPL. 11117/2024	RATAN ENGINEERING CO. PVT. LTD. THROUGH ITS DIRECTOR V/s DIRECTOR GENERAL OF GOODS AND SERVICE TAX INTELLIGENCE AND ORS.	VIVEK SARIN
		OTHER DETAILS OF ADVOCATES: VIVEK SARIN AND DIBYA PRASHANT SINGH(KAUSHIK.SATISH77@GMAIL.COM)(9013407227)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) ANURAG DULAW(ANURAGDULAW@GMAIL.COM)()(RESPONDENT) SATISH KUMAR(SATISHLAW@YAHOO.COM)()(RESPONDENT)	
25	W.P.(C)-5336/2024	M/S. PCJ POLYMERS THROUGH ITS PROPRIETOR SH. YOGESH JAIN V/s UNION OF INDIA AND ORS.	VINEET BHATIA
		OTHER DETAILS OF ADVOCATES: VINEET BHATIA(BHATIAV68@GMAIL.COM)(9811081159)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT)	
26	W.P.(C)-6770/2024 WITH W.P.(C) 6847/2024	RAHUL SINGLA V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHANMAGGU AND VIKAS SAREEN AND MANINDER KAUR(MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(9811253531)(RESPONDENT)	
27	W.P.(C)-6847/2024	DANISH CHAWLA V/s UNION OF INDIA & ORS.	AKHIL KRISHAN MAGGU
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU AND VIKAS SAREEN (MAGGUAKHIL@YMAIL.COM)(9650046568)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)	
28	W.P.(C)-10503/2024	BHAGWAN PRASAD SHUKLA V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI AND ANR	NIRAJ CHAUDHRY
		OTHER DETAILS OF ADVOCATES: NIARAJ CHAUDHRY(NIRAJCHAUDHRYADV16@GMAIL.COM)(9818924220)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)	
29	W.P.(C)-10740/2024 CM APPL. 44234/2024 WITH W.P.(C) 10785/2024	M/S. SR BULLION AND JEWELLERS V/s UNION OF INDIA & ORS.	KISHORE KUNAL
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN,	

		OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(0)(RESPONDENT) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
30	W.P.(C)-10785/2024 CM APPL. 44375/2024 CM APPL. 66496/2024	M/S. SR JEWELLERY HOUSE LLP V/s UNION OF INDIA & ORS.	KISHORE KUNAL	
		OTHER DETAILS OF ADVOCATES: KISHORE KUNAL, MAHESH SINGH(KISHORE.KUNAL@KKCOLAW.IN, OFFICE@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGLA(ASINGLASSC@GMAIL.COM, ADITYA_SINGLA@HOTMAIL.COM)(0)(RESPONDENT) KISHORE KUNAL(KISHORE.KUNAL@KKCOLAW.IN)(9871278561)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
31	W.P.(C)-12426/2024 CM APPL. 51698/2024	CHETAN GARG V/s AVATO WARD 105 STATE GOODS AND SERVICE TAX & ANR.	ANURAG RAJPUT	
		OTHER DETAILS OF ADVOCATES: ANURAG RAJPUT(ADVANURAGRAJPUT07@GMAIL.COM)(9953029394)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
32	W.P.(C)-13670/2024	MS GG CORPORATION V/s OFFICE OF THE COMMISSIONER OF CENTRAL TAX APPEAL II DELHI & ORS.	RAJAT MITTAL, GIBRAN NAUSHAD	
		OTHER DETAILS OF ADVOCATES: RAJAT MITTAL(RAJAT.LAW@GMAIL.COM)(9971933199)(PETITIONER) LEGALST DELHI, GST, CBIC(LEGALSTDELHI3@GMAIL.COM, GST- APPEAL2DELHI@GOV.IN, DGARM-CBIC01@GOV.IN)(0)(RESPONDENT) GIBRAN NAUSHAD(GIBRAN.NAUSHAD@GMAIL.COM)(9910305746)(RESPONDENT)		
33	W.P.(C)-16163/2024 CM APPL. 3206/2025	RAKESH GUPTA V/s UNION OF INDIA & ORS.	SACHIN MITTAL	
		OTHER DETAILS OF ADVOCATES: SACHIN MITTAL(MAIL@SMALAWYERS@GMAIL.COM)(9810166992)(PETITIONER) UNION OF INDIA, AS- CORPORATION(UOIDHC@GMAIL.COM, AS- COOPERATION@GOV.IN, AS-COOPN@GOV.IN)(1123384193)(RESPONDENT) SECY-MOP, KENDIRYA BHANDAR, DIPAK(SECY_MOP@NIC.IN, MDOFFICE@KENDRIYABHANDAR.ORG, NAGATORNI@GMAIL.COM)(0)(RESPONDENT) DOPT(SECY-DOPT@NIC.IN)(0)(RESPONDENT) SACHIN MITTAL()(9810166992)(PETITIONER)		
34	W.P.(C)-17496/2024 CM APPL. 74441/2024	UNITED THREADS PVT LTD V/s VATO WARD 71 & ANR.	KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAUSHIK & RAM NARESH(BHARDWAJKAUSHIK@GMAIL.COM)(9868000346)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
35	W.P.(C)-144/2025	ABDUL RAHIM MOHEMEDALI BASHIR V/s UNION OF INDIA & ANR.	AMIT KUMAR ATTRI	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR ATTRI(AMITN.ATTRI@GMAIL.COM)(9582385080)(PETITIONER) GNCTD, UNION OF INDIA, SONIA(GNCTD.SCLA.SKP@GMAIL.COM, UOIDHC@GMAIL.COM, SONIASLAW@HOTMAIL.COM)(1123384193)(RESPONDENT)		
36	W.P.(C)-265/2025	M/S LAKSHMAN OVERSEAS V/s ADDITIONAL DIRECTOR GENERAL, DIRECTORATE OF REVENUE INTELLIGENCE	DEEPAK GANDHI	
		OTHER DETAILS OF ADVOCATES: GANDHI LEGAL(DEEPAK@GANDHILEGAL.COM)(9811034134)(PETITIONER) DZU, DRI LEGAL(DRI.DZU@NIC.IN, DRILEGAL.HQ@GOV.IN)(0)(RESPONDENT)		
37	W.P.(C)-3550/2025	MS GULZAN ORAZGULYYEVA V/s THE COMMISSIONER OF CUSTOMS & ANR.	S VIJAY KANTH	
		OTHER DETAILS OF ADVOCATES: MD ATHER ANSARI, S VIJAYKANT, JAVED KHAN(MOHAMMEDATHERSANSARI@GMAIL.COM)(7011359907)(PETITIONER) GIBRAN NAUSHAD, IGI LEGAL DELHI, CCGEN DELHI(GIBRAN.NAUSHAD@GMAIL.COM, IGILEGALDELHI@GMAIL.COM, CCGEN-DELHI@GOV.IN)(0)(RESPONDENT)		
FOR FINAL HEARING (CONNECTED)				
38	W.P.(C)-6420/2013 CM APPL. 29771/2023 WITH W.P.(C) 54/2014	DILIP KUMAR NAHATA V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	ABHISHEK BAID, GAURANG KANTH, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES:		

		ANUP JAIN(ABHIJ81@GMAIL.COM)(9999469777)(PETITIONER) SOUTH DELHI MUNICIPAL CORPORATION (CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(PETITIONER)		
39	W.P.(C)-54/2014	SARDAR FARID SINGH ALIAS SARDAR RAIDEV SINGH V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	P.S. KHANDELWAL	
		OTHER DETAILS OF ADVOCATES:		
40	W.P.(C)-67/2014	SARDAR JASDEV SINGH V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	P.S. KHANDELWAL, JOGINDER SUKHIJA	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-112/2014 WITH W.P.(C) 7990/2016	KULBIR SINGH V/s MUNICIPAL COPORATION OF DELHI (SOUTH ZONE)	IMRAN MOULAEY, MADHU DAWATIA, SOURABH MALHOTA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-7990/2016 WITH W.P.(C) 6420/2013	RAVINDER KUMAR AHUJA V/s SOUTH DELHI MUNICIPAL CORPORATION AND ANR	S K ROUT	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-353/2014	PRADEEP KUMAR NAHATA V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-835/2014 CM APPL. 64068/2023	M/S ARIES DEVELOPERS (P) LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION	EKLAVYA BAHL, TUSHAR SANNU DAHIYA, GAURANG KANTH, KRISHNA RAJ	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER) KRISHNA SINGH LAW(KRISHNASINGHLAW@GMAIL.COM)()(RESPONDENT) KRISHNA RAJ(KRISHNASINGHLAW@GMAIL.COM)(8287558798)(PETITIONER)		
45	W.P.(C)-1821/2014 CM APPL. 11107/2015	M/S PEAREY LAL & SONS (P) LTD. & ANR V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	B.B. JAIN, ABHAY PRAKASH SAHEY, MADHU TEWATIA, GAURANG KANTH, MANU CHATURVEDI, AMIT SETH, JIVESH KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: MANU CHATURVEDI(MANUCHATURVEDI@GMAIL.COM)(9315827955)(RESPONDENT) AMIT SETH(ASETH@SETHASSOCIATES.COM)(9212549137)(PETITIONER) JIVESH KUMAR TIWARI(JIVESH1872@GMAIL.COM)(9811612855)(RESPONDENT)		
46	W.P.(C)-4411/2014	ISHA KAUR OBEROI V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS.	BHARAT BHUSHAN JAIN, GAURANG KANTH	
		OTHER DETAILS OF ADVOCATES:		
47	W.P.(C)-5012/2014	LALIT KUMAR NAHATA V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	ABHISHEK BAID	
		OTHER DETAILS OF ADVOCATES:		
48	W.P.(C)-8826/2015 CM APPL. 24591/2018 CM APPL. 17163/2025	RAVI KAPUR V/s SOUTH DELHI MUNICIPAL CORPORATION OF DELHI & ORS	HIMANIE KATOCH, DIYA KAPUR, RAGHAV KUMAR, KAMAL KANT JHA, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: DIYA KAPUR()(9650893374)(PETITIONER) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
49	W.P.(C)-15001/2023 CM APPL. 59924/2023 WITH W.P.(C) 16736/2023	VIKRAM MALHOTRA AND ANR V/s MUNICIPAL CORPORATION OF DELHI AND ORS	RAGHAV KUMAR	
		OTHER DETAILS OF ADVOCATES:		
50	W.P.(C)-16736/2023 CM APPL. 67437/2023	RITU SACHDEVA & ANR. V/s MUNICIPAL CORPORATION OF DELHI AND ORS	RAGHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: RAGHAV KUMAR()(8178322908)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

51	W.P.(C)-3263/2024 CM APPL. 13450/2024 WITH W.P.(C) 3264/2024	TAIPAN ASSOCIATES PVT. LTD. V/s MUNICIPAL CORPORATION OF DELHI & ANR.	RAGHAV KUMAR, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: RAGHAV KUMAR AND ADITYA LADHA()(8178322908)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
52	W.P.(C)-3264/2024 CM APPL. 13452/2024	LIBRA BUILDWELL LLP V/s MUNICIPAL CORPORATION OF DELHI AND ANR.	RAGHAV KUMAR	
		OTHER DETAILS OF ADVOCATES: RAGHAV KUMAR AND ADITYA LADHA()(8178322908)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
FOR ARGUMENT				
53	LPA-540/2019	BILKIS & ANR V/s GOVT OF NCT OF DELHI & ORS	RUSHILA REBELLO, NAUSHAD AHMED KHAN, MUKESH GUPTA, ANURAG AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: RUSHILA REBELLO()(8287716157)(PETITIONER)		

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE SEND SMS OR WHATS APP TO MR. RAJESH KUMAR MALHOTRA (PH: 8448937675) COURT MASTER AND MR. BHUPENDER KUMAR,ACM(PH: 8527360194) TO HON’BLE MR. JUSTICE NAVIN CHAWLA.]

[NOTE: MATTERS AS REAGARDS QUASHING OF FIR BASED ON SETTLEMENTS (IF NOT TAKEN UP IN THE PRE-LUNCH SESSION) WILL BE TAKEN UP AT 2.30 P.M. (PRESENCE OF BOTH THE PARTIES IS MANDATORY.)

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rajesh.malhotra@dhc.nic.in
akhil.saxena@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
PART-HEARD MATTERS				
1	FAO(OS) (COMM)-39/2024 CM APPL. 13085/2024	KHADI AND VILLAGE INDUSTRIES COMMISSION V/s M/S GIRDHAR INDUSTRIES AND ANR	PRITHVI SINGH	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

All counsels are requested to send their appearance through this form.

<https://forms.gle/k1o4ruPqPt5hgFQJ9>

This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	FAO(OS)-99/2024 CM APPL. 39878/2024 CM APPL. 39880/2024	AJAY KUMAR SHARMA V/s VIVEK BHARAT RAM & ORS.	AMAN NANDRAJOG, KARANJAWALA & CO	
		OTHER DETAILS OF ADVOCATES: AMAN NANDRAJOG(OFFICE@VSALEGAL.IN)(9953309080)(PETITIONER) V BAHARAT(VBAHARATRAM@GMAIL.COM)(0)(RESPONDENT) (0)(RESPONDENT)		
2	FAO(OS)-24/2025	MR. SUNNY SANGWAN V/s DR. SAURABH SHANDILYATHROUGH HIS DULY CONSTITUTED ATTORNEY MR. NIKHIL PRASAD OJHA & ANR.	SAHIM KHAN	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL(ADVSHOEB@GMAIL.COM)(9871424829)(PETITIONER) RAV I(RAVI@RKAPOOR.IN)(0)(RESPONDENT)		
3	MAT.APP.(F.C.)-395/2024	LALIT CHAUDHARY V/s SHWETA NAGAR	AZRA REHMAN, JITENDRA REXWAL	
		OTHER DETAILS OF ADVOCATES: JITENDRA REXWAL(JITENDRAREXWAL25@GMAIL.COM)(9911640095)(RESPONDENT)		
4	RFA(OS)-15/2025 CAV 110/2025 CM APPL. 16775/2025 CM APPL. 16776/2025 CM APPL. 16777/2025 WITH RFA(OS) 16/2025	CHANDAN RAMAMURTHI AND ANR V/s KAILASH AGGARWAL AND ANR	RAJIV KUMAR GHAWANA, KAMAL BANSAL, PUNEET SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR GHAWANA (RKG.LAWOFFICES@GMAIL.COM)(9899308878)(PETITIONER) KBA (KBA@KBAA.IN)(0)(RESPONDENT) PUNEET SHARMA(P-SHARMA2013@NLAW.NORTHWESTERN.EDU)(9650906820)(PETITIONER)		
5	RFA(OS)-16/2025 CM APPL. 16839/2025 CM APPL. 16840/2025 CM APPL. 16841/2025	CHANDAN RAMAMURTHI AND ANR V/s M.R. KRISHNAMURTHI AND ORS	RAJIV KUMAR GHAWANA, PUNEET SHARMA	

		OTHER DETAILS OF ADVOCATES: KRISHNAA MORTH(INDIANCOURT@GMAIL.COM)(0)(RESPONDENT) KBA(KBA@KBAA.IN)(0)(RESPONDENT) PUNEET SHARMA(P-SHARMA2013@NLAW.NORTHWESTERN.EDU)(9650906820)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
6	FAO(OS)-30/2010	VIKRAM CHOPRA V/s STATE & OTHERS	K. SINGHAL, RICHA KAPOOR, VINEET MALHOTRA, VED VYAS TRIPATHI	
		OTHER DETAILS OF ADVOCATES: VED VYAS TRIPATHI(VEDTRIPATHI@LIVE.COM)(9910065069)(PETITIONER)		
7	FAO(OS)-71/2024	VIJAY VERMA V/s INDIRA WARMAN AND ORS	MOHD AMANULAH, PARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SS AHLUWALIA & MOHD AMANULLAH(AMANLEGISCRAT7@GMAIL.COM)(9811973607)(PETITIONER) KRISHAN(215.RSA@GMAIL.COM)()(RESPONDENT) MEERA(MISBAHBINTARIQ@GMAIL.COM)()(RESPONDENT) INDIRA(ANUJMALHOTRAADVOCATE@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM,) (9868250806)(RESPONDENT) TEXACO OVERSEAS PVT LTD(DSIIDCLC@GMAIL.COM)()(RESPONDENT) UMA(UMAVGUPTA5@GMAIL.COM)()(RESPONDENT) PARTH YADAV(ADVT.PARTHYADAV@GMAIL.COM)(9654509793)(PETITIONER)		
8	LPA-136/2020	ASHOK KUMAR V/s THE DIRECTOR , BANARSIDAS CHANDIWALA INSTITUTE OF PROFESSIONAL STUDIES & ANR	RAJ KUMARL, ANUJ MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAJ KUMARL() (9873748646)(PETITIONER) ANUJ MALHOTRA(ANUJMALHOTRAADV@GMAIL.COM)(9871000199)(RESPONDENT)		
9	LPA-144/2024	DR JAI PRAKASH YADAV V/s AIR INDIA LTD AND ORS	HARSH BORA	
		OTHER DETAILS OF ADVOCATES:		
10	LPA-284/2024 CM APPL. 4488/2025	PULAK M. PANDEY V/s INDIAN INSTITUTE OF TECHNOLOGY DELHI & ORS.	ARUN KHATRI, AANCHAL TIKMANI, AANCHAL TIKMANI	
		OTHER DETAILS OF ADVOCATES: K R LEGAL (ARUNKHATRILAWYER@GMAIL.COM)(9811821180)(PETITIONER) IITD(REGISTRAR@ADMIN.IITD.AC.IN)()(PETITIONER) ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(RESPONDENT) BOARD OF GOVT(RAJACHID@NIC.IN, RC@BARC.GOV.IN)()(RESPONDENT) BOARD OF GOVT(RAJACHID@NIC.IN, RC@BARC.GOV.IN)()(RESPONDENT) MS SHWETA(SHWEATA2358@GMAIL.COM)()(RESPONDENT) INDIAN INSTITUTE OF TECHNOLOGY(REGISTRAR@ADMIN.IITD.AC.IN)()(RESPONDENT) ARUN KAHTRI(ARUNKHATRILAWYER@GMAIL.COM)(0)(RESPONDENT) AANCHAL TIKMANI(AANCHAL.TIKMANI@GMAIL.COM)(9830961947)(RESPONDENT)		
11	LPA-1249/2024 CM APPL. 76346/2024	DR AMIT KUMAR V/s BHARATI COLLEGE	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) PRINCIPAL BC(PRINCIPALBC@GMAIL.COM)(0)(RESPONDENT)		
12	MAT.APP.(F.C.)-6/2017	RADHIKA NANDRAJOG V/s VIJIT NANDRAJOG	RIDHIMA GULATI AND VINEET ARORA, VIKAS NAGPAL	
		OTHER DETAILS OF ADVOCATES:		
13	MAT.APP.(F.C.)-46/2021 CM APPL. 11086/2021	SMT. MEENA V/s SH. GAURAV SHARMA	ANKIT RANA, ANKIT RANA, RACHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ANKIT RANA & ASSOCIATES(ANKIT.WORDSWORK@GMAIL.COM)(9717444620)(PETITIONER) ANKITRANA(ANKIT.WORDSWORK@GMAIL.COM)(9717444620)(PETITIONER) SATISH CHAND PADNEY()(7503866675)(RESPONDENT) RACHIT KUMAR(ADVOCATERACHITKUMAR@GMAIL.COM)(9958992051)(PETITIONER) RACHIT KUMAR(ADVOCATERACHITKUMAR@GMAIL.COM)(9958992051)(PETITIONER)		
14	MAT.APP.(F.C.)-355/2023 CM APPL. 62922/2023	BHASKAR DUTTA V/s MOUMITA DEY	JAYATEE CHATTERJEE	

		OTHER DETAILS OF ADVOCATES: JAYATEE CHATTERJEE, AAYUSHI GUPTA(JAYATEECHATTERJEE1973@GMAIL.COM)(9958317424)(PETITIONER) MOUMITA DEY(MOUMITADEY701@GMAIL.COM)(8876905294)(RESPONDENT)		
15	MAT.APP.(F.C.)-364/2023 CM APPL. 15081/2014 CM APPL. 37288/2023 REVIEW PET. 470/2024 CM APPL. 72213/2024 CM APPL. 72214/2024 CM APPL. 72215/2024	RENU V/s ANIL KUMAR	VIPIN KUMAR GUPTA, K K SHARMA & CO, KHUSHBOO AGGARWAL, DHARMENDER KUMAR, KK SHARMA, MALAYA CHAND, KHUSHBOO AGGARWAL	
		OTHER DETAILS OF ADVOCATES: DHARMENDER KUMAR()(9999379341)(PETITIONER) RAJIV(RAJIVEBAKSHI@GMAIL.COM)()(RESPONDENT) DHARMENDER KUMAR & ASSOCIATES(THEIESLAWASSOCIATES@GMAIL.COM)(9999379314)(PETITIONER) RAJIV(RAJIVEBAKSHI@GMAIL.COM)(0)(RESPONDENT) KHUSHBOO AGGARWAL(KHUSHBOOAGGARWAL46@GMAIL.COM)(9555111258)(RESPONDENT)		
16	MAT.APP.(F.C.)-148/2024 CM APPL. 25296/2024	AJMERA RAMULU V/s B CHANDRAKALA	MANOJ KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANOJ SINGH , ABHAY(MANOJ.1968SINGH@GMAIL.COM)(9811078574)(PETITIONER) AJMERA RAMULU ()(8985446804)(PETITIONER) AKSHAT BAJPAI(ADVOCATEAKSHATBAJPAI@GMAIL.COM)()(RESPONDENT) B CHANDRAKALA(BHUKYA.KALA@GMAIL.COM)()(RESPONDENT)		
17	MAT.APP.(F.C.)-242/2024 CM APPL. 42833/2024 CM APPL. 42835/2024	SMT. ARUNA BHARTI V/s SH. ARVIND KUMAR	SUSHANT MUKUND, SEEMA SINGH, ASLAM AHMED JAMAL, ANJU LATA	
		OTHER DETAILS OF ADVOCATES: FARAZ(FZAWESOME@GMAIL.COM)(0)(PETITIONER) SHEENU(SHEENUKHAIR@GMAIL.COM)(0)(RESPONDENT) SEEMA SINGH(SEEMA.14SINGH@GMAIL.COM)(8505902233)(RESPONDENT) ASLAM AHMED JAMAL(ASLAM.AHMED.LAW@GMAIL.COM)(9891471551)(PETITIONER) ANJU LATA(ANJUSHREY01@GMAIL.COM)(7011867743)(RESPONDENT)		
18	MAT.APP.(F.C.)-315/2024	RAJKUMAR V/s JYOTI	GYAN MITRA, SAIRA PARVEEN	
		OTHER DETAILS OF ADVOCATES: GYAN MITRA(GYANMITRA9@GMAIL.COM)(9891240460)(PETITIONER) SHIVANKAR(SHIVANKARSWARUP@GMAIL.COM)(0)(RESPONDENT) SAIRA PARVEEN(SAIRAPRVN1@GMAIL.COM)(9911293814)(RESPONDENT)		
19	MAT.APP.(F.C.)-405/2024 CM APPL. 71510/2024 WITH MAT.APP.(F.C.) 417/2024	PREETI SAHU V/s MANOJ KUMAR	AKANKSHA SISODIA	
		OTHER DETAILS OF ADVOCATES: AKANKSHA SISODIA(ADVOCATEAKANKSHASISODIA@GMAIL.COM)(9717321989)(PETITIONER) CURARELAGAL(MAIL@CURARELEGAL.COM)(0)(RESPONDENT)		
20	MAT.APP.(F.C.)-417/2024	MANOJ KUMAR V/s SMT PREETI	ESHA MAZUMDAR	
		OTHER DETAILS OF ADVOCATES: CURARE LEGAL(MAIL@CURARELEGAL.COM)(9873109672)(PETITIONER) AKANKSHA SISODIA(ADVOCATEAKANKSHASISODIA@GMAIL.COM)(0)(RESPONDENT)		
21	MAT.APP.(F.C.)-439/2024 CM APPL. 75595/2024	MR BRIJESH RAJKUMAR SUIRI V/s MRS. NAVITA BRIJESH SURI	PRAKASH CHANDR	
		OTHER DETAILS OF ADVOCATES: PRAKASH CHANDR , ONKARESHWAR KANDPAL(OMKAR.KANDPAL786@GMAIL.COM)(9811572050)(PETITIONER) HARIT CHHABRA(HARITCHHABRA@GMAIL.COM)(0)(RESPONDENT)		
22	MAT.APP.(F.C.)-12/2025 CM APPL. 1340/2025	NISHA V/s AMIT KUMAR	JUHI ARORA	
		OTHER DETAILS OF ADVOCATES: JUHI ARORA (ADVJUHI.ARORA@GMAIL.COM)(9654652295)(PETITIONER) R()(9625557607)(RESPONDENT)		
23	MAT.APP.(F.C.)-25/2025 CM APPL. 3852/2025	ANUJ KUMAR V/s MALTI DEVI	ARATI MAHAJAN SHEDHA	
		OTHER DETAILS OF ADVOCATES: ARATI MAHAJAN SHEDHA (ARATIJI@YAHOO.CO.IN)(9810596166)(PETITIONER) DEEPAK(DEEPAKBAJPAI@HOTMAIL.COM)(0)(RESPONDENT)		

24	MAT.APP.(F.C.)-37/2025 CM APPL. 4908/2025	KANTI JOSHI ALIAS KAMLA V/s JAGDISH CHANDRA BHATT & ANR.	DALJEET DHIMAN	
		OTHER DETAILS OF ADVOCATES:		
25	MAT.APP.(F.C.)-99/2025 CM APPL. 14353/2025	DINESH KUMAR V/s MOIRANGTHEM SUNITA DEVI	RISHABH KAPUR	
		OTHER DETAILS OF ADVOCATES: RISHABH KAPUR(MAIL@RISHABHKAPUR.COM)(7042181838)(PETITIONER) SUNITA(SUNITA8809@GMAIL.COM)(0)(RESPONDENT)		
26	RFA(OS)-29/2020	APCO TITAN V/s NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. & ORS.	SUMEET KACHWAHA, GAURI RASGORTA, RAJAT SINGH, TINA GARG	
		OTHER DETAILS OF ADVOCATES: SUMEETKACHWAHA(MAIL@KAPLEGAL.COM)(9971386901)(PETITIONER) PRASENJIT (PRASENJIT76_K@YAHOO.COM)(9811049118)(PETITIONER) DHARMENDRA RAUTRAY , TARA SHAHANI()(9818908505)(PETITIONER) LL & FS TRANSPORTAION NETWORKS LTD(VIKASHKUMAR.JHA@CYRILSHROFF.COM)(9167980441)(RESPONDENT) SRINAGAR SONAMARG TUNNELWAY LIMITED (VIKASHKUMAR.JHA@CYRILSHROFF.COM)(9167980441)(RESPONDENT) GAURI RASGORTA (GAURI.RASGOTRA@GRLAW.IN)(9560015656)(PETITIONER) GAURI RASGORTA (GAURI.RASGOTRA@GRLAW.IN)(9560015656)(PETITIONER) RAJAT SINGH(RAJATSINGH@RSCHAMBER.COM)(8506014710)(PETITIONER) TINA GARG (TINAGARG15@GMAIL.COM)(9356401000)(RESPONDENT) TINA GARG (TINAGARG15@GMAIL.COM)(9356401000)(RESPONDENT)		
27	W.P.(C)-11871/2015 WITH W.P.(C) 5951/2017	NAFISUR RAHMAN V/s UNION OF INDIA & ORS	PADMA KUMAR. S.	
		OTHER DETAILS OF ADVOCATES:		
28	W.P.(C)-5951/2017 CM APPL. 24708/2017 CM APPL. 24710/2017 WITH W.P.(C) 11871/2015	BANSJH RAJ V/s UNION OF INDIA & ORS.	PADMA KUMAR S., KARMA LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
29	W.P.(C)-8867/2017 WITH W.P.(C) 8882/2017 W.P.(C) 9297/2017	NEELAM CHOPRA V/s UNION OF INDIA & ORS.	AMANDEEP JOSHI, RAJEEV SHARMA, SAMEER SHARMA, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: SAMEER SHARMA(SAMEER2307@GMAIL.COM)(9213857759)(PETITIONER) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)		
30	W.P.(C)-8882/2017 CM APPL. 4854/2025 CM APPL. 4855/2025	RAJE SINGH RAWAT AND ANR V/s UNION OF INDIA AND ORS	SAMEER SHARMA, BARKHA BABBAR, RAJEEV SHARMA, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)		
31	W.P.(C)-9297/2017	SMT. NEELAM CHOPRA V/s UNION OF INDIA AND ORS.	SAMEER SHARMA, RAJESH SHARMA, SAHIL BHALAIK	
		OTHER DETAILS OF ADVOCATES: SAHIL BHALAIK(SAHILBHALAIK@YAHOO.CO.IN)(9717689172)(RESPONDENT)		
32	W.P.(C)-13355/2018	OM PRAKASH BAIRWA V/s UNION OF INDIA AND ORS.	KISHORE KUMAR PATEL, ANKIT GUPTA	
		OTHER DETAILS OF ADVOCATES: KISHORE KUMAR PATEL()(9810059312)(PETITIONER) ANKIT GUPTA(VAKILANKITGUPTA@GMAIL.COM)(9891803682)(RESPONDENT)		
33	W.P.(C)-8339/2019	DESH RAJ SINGH TOMER & ANR V/s GOVT. OF NCT OF DELHI & ORS	ANIL KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR GUPTA()(9811381268)(PETITIONER)		
34	W.P.(C)-9399/2019	RAVENDRA MOHAL DAYAL V/s THE UNION OF INDIA AND ORS.	RAVENDRA MOHAN DAYAL, RAGHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVENDRA MOHAN DAYAL()(9422852222)(PETITIONER) RAGHAV SHARMA(RAGHAV@SRCOLEGAL.IN)(8527066461)(PETITIONER)		
35	W.P.(C)-949/2020 CM APPL. 3056/2020	SANJEEV KUMAR V/s GOVT. OF NCT OF DELHI AND ORS.	S S TIWARI	
		OTHER DETAILS OF ADVOCATES: S S TIWARI()(9811093311)(PETITIONER)		

36	W.P.(C)-1861/2020 CM APPL. 6533/2020 CM APPL. 16913/2021 CM APPL. 16914/2021 CM APPL. 13256/2025 WITH W.P.(C) 1387/2024	ALL INDIA NAVAL DRAUGHTSMAN ASSOCIATION AND ORS. V/s UNION OF INDIA AND ORS	KUNAL KALRA, HARISH VAIDYANATHAN SHANKAR, VIDYA SAGAR	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA()(9871028645)(PETITIONER) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) K KALRA(KKALRA.ADV@GMAIL.COM)()(RESPONDENT) KUNAL KALRA()(9871028645)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) HARISH VAIDYANATHAN SHANKAR(HVSCGSCDHC@GMAIL.COM)(9810788606)(PETITIONER) K KALRA(KKALRA.ADV@GMAIL.COM)()(RESPONDENT)		
37	W.P.(C)-1387/2024 CM APPL. 5739/2024	ALL INDIA NAVAL DESIGNERS ASSOCIATION V/s UNION OF INDIA & ORS.	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA()(9871028645)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
38	W.P.(C)-6956/2020 CM APPL. 23784/2020 CM APPL. 2508/2025	NARENDER KUMAR JAIN V/s UNION OF INDIA & ORS.	VIJAY KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VIJAYJAIN(JAINVK_ADV@HOTMAIL.COM)(9811295145)(PETITIONER) VIJAY K. JAIN AND TUSHAR GUPTA(JAINVK_ADV@HOTMAIL.COM)(9811295145)(PETITIONER) MR. ADITYA KUMAR(ADITYAKUMARADV@GMAIL.COM)(9871921111)(RESPONDENT) MOHD. MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) MS. BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) VIJALY K JAIN(JAINVK_ADV@HOTMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ADITYA KUMAR(ADITYA_KUMAR@OUTLOOK.COM)(0)(RESPONDENT)		
39	W.P.(C)-4423/2022 CM APPL. 13228/2022 CM APPL. 208/2023 WITH W.P.(C) 2286/2023	GHEWAR CHAND AND ANOTHER & ANR. V/s THE GENERAL MANAGER NORTHERN RAILWAYS AND ORS	ANINDITA PUJARI, SHAILESHWAR YADAV	
		OTHER DETAILS OF ADVOCATES: ANINDITA PUJARI(ANINDITAPUJARI@GMAIL.COM)(9810411772)(PETITIONER) ANINDITA PUJARI(ANINDITAPUJARI@GMAIL.COM)(9810411772)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) AMIT(AMITANANDADVOCATE@GMAIL.COM)()(RESPONDENT) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(RESPONDENT) JAGJIT SINGH(JAGJITSINGH70@GMAIL.COM)()(RESPONDENT) ANINDITA PUJARI (ANINDITAPUJARI@GMAIL.COM)(9810411772)(PETITIONER) JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)()(RESPONDENT) SHAILESHWAR YADAV(SHAILESHWARYADAV21@OUTLOOK.COM)(6266131479)(PETITIONER)		
40	W.P.(C)-2286/2023	THE GENERAL MANAGER NORTHERN RAILWAY AND ORS V/s MADHU ARORA AND ORS	MUKUL SINGH	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-5898/2022 CM APPL. 17695/2022	INDIAN TOURISM DEVELOPMENT CORPORATION LTD & ORS. V/s ARUNA CHOPRA & ORS.	UJJWAL K JHA, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: UJJWAL K. JHA AND ASSOCIATES(UJJWALKJHA@HOTMAIL.COM)(9873345786)(PETITIONER) SACHIN CHAUHAN(SACHIN.CHAUHAN20@GMAIL.COM)()(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)		
42	W.P.(C)-12427/2022	SURAMPAL SINGH V/s STATE NCT OF DELHI AND ORS	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DSN LEGAL(INFO@DSNLEGAL.COM)(9310707170)(PETITIONER) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)()(RESPONDENT) EDU(DIREDU@NIC.IN)()(RESPONDENT) RDEWEST(RDEWEST@GMAIL.COM)()(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) DU(SECYEDU@NIC.IN)()(RESPONDENT)		

43	W.P.(C)-5005/2023 CM APPL. 19505/2023 CM APPL. 19540/2023	DR ARUNA MISHRA V/s GOVT OF NCT OF DELHI & ORS.	RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: RAVI KUMAR(RKUMARAVI@GMAIL.COM)(9910009728)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT) FORENSIC SCIENCE LABORATORY(FORENSIC.DELHI@GMAIL.COM)(1127555811)(RESPONDENT) DEEPA VERMA FSL(VERMADEEPA09@GMAIL.COM)(9868879144)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868111799)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
44	W.P.(C)-8706/2023 CM APPL. 32922/2023	GOVT. OF NCT OF DELHI AND ORS. V/s MS MONIKA RANI	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) ANUJ AGGARWAL(ANUJAGGARWAL1984@GMAIL.COM)()(RESPONDENT)		
45	W.P.(C)-8707/2023 CM APPL. 32924/2023	GOVT OF NCT OF DELHI THROUGH CHIEF SECRETARY AND ORS. V/s MUKESH KUMAR MEENA	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) ANIL(ANILSINGALWPN@YAHOO.COM)()(RESPONDENT)		
46	W.P.(C)-9816/2023 CM APPL. 13479/2024	DR. AARTI SHARMA (NOW DECEASED) THROUGH HER LEGAL HEIRS V/s GOVT OF NCT OF DELHI & ANR.	MANSI BAJAJ	
		OTHER DETAILS OF ADVOCATES: MANSI BAJAJ(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MB ASSOCIATES(MANSI.BAJAJ@MBLEGALASSOCIATES.COM)(9818000003)(PETITIONER) SANTOSH KUMAR TRIPATHI, AVNISH AHLAWAT, MSLBS(STANDINGCOUNSELGNCTD@GMAIL.COM, AVNISHAHLAWAT@YAHOO.COM, MSLBS@YMAIL.COM)()(RESPONDENT)		
47	W.P.(C)-10204/2023	PARUL UPADHYAY V/s DELHI TRANSPORT CORPORATION AND ANR.	VINAY RATHI	
		OTHER DETAILS OF ADVOCATES: MR. VINAY RATHI(BHANUVASHISHTHA09@GMAIL.COM)()(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
48	W.P.(C)-439/2024 CM APPL. 2025/2024 CM APPL. 46389/2024	UNION OF INDIA & ANR. V/s DR. DHURJATI MAJUMDAR & ANR.	ANSHUMAN, V HARI PILLAI	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN() (9818571429)(PETITIONER) PD SANDPAR (PDSANDPARTNERSDELHI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(PETITIONER) V.HARI PILLAI(SUNILKUMAR0705@GMAIL.COM)(9811790705)(RESPONDENT)		
49	W.P.(C)-1898/2024	MRS KRISHNA TIWARI V/s GENERAL MANAGER NORTH FRONTIER RAILWAYS MALIGAON	VIRENDRA SINGH TOMAR	
		OTHER DETAILS OF ADVOCATES: VIRENDRA SINGH TOMAR(TOMAR.VIRENDRA@GMAIL.COM)(9811446287)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-3563/2024	MOHAMMAD MERAJUDDIN V/s UNION OF INDIA & ANR.	SACHIN KUMAR SHARMA, KRISHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA RANJAN (ADITYA.RANJAN5@GMAIL.COM)(9968454126)(PETITIONER) KRISHEN KUMAR(KRISHENKUMAR@GMAIL.COM, MERAJBITL@GMAIL.COM, ADITYA.RANJAN5@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		
51	W.P.(C)-4017/2024	PARAMJEET KAUR DHILLON V/s GNCT OF DELHI AND ORS	SOURABH AHUJA	
		OTHER DETAILS OF ADVOCATES: SOURABH AHUJA(SOURABHAHUJA_75@GMAIL.COM)(9810714492)(PETITIONER) SANTOSH KUMAR		

		TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		
52	W.P.(C)-4647/2024 CM APPL. 19039/2024	ALL INDIA INSTITUTE OF MEDICAL SCIENCES V/s MADHUBALA	KAUSHAL PATI GAUTAM	
		OTHER DETAILS OF ADVOCATES: KAUSHAL GUTAM(OFFICEOFKAUSHALGAUTAM@GMAIL.COM)(9811101934)(PETITIONER) MADHUBALA(GYANANT@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-8640/2024 CM APPL. 35377/2024 CM APPL. 50760/2024 CM APPL. 73063/2024 CM APPL. 73064/2024	ANUJ RANJAN V/s UNION OF INDIA	CHET PARKASH, AMAN VACHHER, AMAN VACHHER	
		OTHER DETAILS OF ADVOCATES: JATIN YADAV(JATINYADAV33@GMAIL.COM)(9899976774)(PETITIONER) UNION OF INDIA AND ORS(UOIDHC@GMAIL.COM)()(RESPONDENT) AKSHAT VACHHER & KUL ANAND(VACHHERAKSHAT@GMAIL.COM)(9899339519)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) AMAN VACHHER(ADVACHHER@REDIFFMAIL.COM)(9711089214)(PETITIONER)		
54	W.P.(C)-16986/2024	MUNICIPAL CORPORATION OF DELHI V/s MOHAN BALI AND ORS	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) PAWAN BAHL(PAWANKBAHL@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-17033/2024	HC SATISH KUMAR V/s COMMISSIONER OF POLICE & ORS.	SHOEB SHAKEEL	
		OTHER DETAILS OF ADVOCATES: SHOEB SHAKEEL & CO.(SAHIMKHAN6780@GMAIL.COM)(7417226474)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
56	W.P.(C)-17092/2024	KULDEEP V/s DDA THROUGH DEPUTY DIRECTOR	NIKHIL SAINI	
		OTHER DETAILS OF ADVOCATES:		
FOR FINAL HEARING				
57	FAO(OS)-55/2018 CM APPL. 12817/2018	RITA GULHATI (SINCE DECEASED) THT LRS V/s ANIL PRAKASH & ORS	LEENA TUTEJA, MANIESH KR CHOUDHARY, JOGDEEP SHARMA, JASMEET SINGH, MONIKA ARORA, SIDDHESH SHIRISH KOTWAL, BINISA MOHANTY	
		OTHER DETAILS OF ADVOCATES: LEENA TUTEJA()(9599930472)(PETITIONER) MONIKA ARORA(OFFICEADVMONIKA@GMAIL.COM)(9810246300)(PETITIONER) SIDDHESH SHIRISH KOTWAL(ELAYARAJALAW@GMAIL.COM)(9871656128)(PETITIONER) BINISA MOHANTY(BINISA.MOHANTY@GMAIL.COM)(9999176557)(PETITIONER)		
58	MAT.APP.(F.C.)-212/2023	VED PRAKASH GULATI V/s KUSUM	RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES:		
59	RFA(OS)-30/2019	RAKESH LBARUTA V/s EKANT BARUTA & ORS	KMA LAW, KEWIN KUNJAPPY, RISHI KAPOOR, SANDEEP SHARMA	
		OTHER DETAILS OF ADVOCATES: KMA LAW()(9968570660)(PETITIONER) SANDEEP SHARMA(SANDEEPSHARMA21@GMAIL.COM)(9811022432)(RESPONDENT)		
60	W.P.(C)-3670/2018	RAMESH RAJ GUPTA V/s UNION OF INDIA & ANR	B.S. RAJESH AGRAJIT, VIKAS VERMA & ASSOCITES	
		OTHER DETAILS OF ADVOCATES: B.S. RAJESH AGRAJIT()(8178969055)(PETITIONER)		
61	W.P.(C)-3355/2021 CM APPL. 10223/2021	RAKESH KUMAR & ANR V/s UNION OF INDIA & ORS	ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ JAIN()(9310643421)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
62	W.P.(C)-7770/2023	KEHAR SINGH V/s COMMISSIONER OF DELHI POLICE & ORS.	RAVINDER KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAVINDER KUMAR		

		SHARMA(RAVIADVOCATE.RAVINDER@GMAIL.COM)(9312338822)(PETITIONER) DHC PROSECUTION(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-8789/2024 CM APPL. 35792/2024	DELHI DEVELOPMENT AUTHORITY V/s RAM NIWAS AND ORS. & ANR.	ARUN BIRBAL	
		OTHER DETAILS OF ADVOCATES: ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM)(9810029802)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) YOGESH SHARMA(ADVYOGESHSHARMA@YAHOO.CO.IN)()(RESPONDENT)		
FOR DISPOSAL				
64	LPA-549/2024 CM APPL. 37441/2024	UNITED COMMERCIAL BANK & ORS. V/s VISHAMBHAR NATH	SARFARAZ KHAN	
		OTHER DETAILS OF ADVOCATES: SARFARAZ KHAN(SARFARAZADV@YAHOO.CO.IN)(9899140169)(PETITIONER) LAW SHARMA(LAW.SHARMACHAMBER@YAHOO.CO.IN)(0)(RESPONDENT)		
65	W.P.(C)-6845/2011	J K ROHATGI V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD & ANR	R K JAIN, SOUMYAJIT PANI	
		OTHER DETAILS OF ADVOCATES:		
66	W.P.(C)-6375/2023	PARMOD BHAN V/s DSSSB & ANR.	PAWAN KUMAR BAHL	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR BAHL(PAWANKBAHL@GMAIL.COM)(9810045051)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
67	W.P.(C)-13647/2023 CM APPL. 53894/2023	THE CHAIRMAN CUM MG DTC AND ORS V/s SHRI AMAN SINGH	AVNISH AHLAWAT, SWATI JINDAL	
		OTHER DETAILS OF ADVOCATES: NAVNEET CHAUDHARY(SCSERVIESGNCTD@GMAIL.COM)(9313964463)(PETITIONER) SWATI JINDAL(SWATIJINDALGARG@GMAIL.COM)(9911232024)(PETITIONER)		
68	W.P.(C)-16186/2023 CM APPL. 65065/2023	THE CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANAGAR TELEPHONE NIGAM LTD. V/s SHRI PRAKASH CHAND AND OTHERS	DVIJENDRA KUMAR PANDEY, ARVIND KUMAR	
		OTHER DETAILS OF ADVOCATES: DVIJENDRA KUMAR PANDEY(DVIJENDRAPANDEY.DP@GMAIL.COM)(9868924195)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SOLICITOR(SOLICITOR.TAX@GMAIL.COM)()(RESPONDENT) S V KRISHNAMOHAN(SV.KRISHNAMOHAN@ICAI.IN)()(RESPONDENT) ARVIND KUMAR (ARVIND_ARA57@REDIFFMAIL.COM)(8285669607)(RESPONDENT)		
FOR FINAL DISPOSAL				
69	RFA(OS)-37/2018 CM APPL. 2687/2025 CM APPL. 2688/2025 CM APPL. 15802/2025	NARGIS KHANNA V/s SUNIL GUPTA	HARKIRAT SAWHNEY, RAHUL SHUKLA, JAI PRAKASH, ANANT GUPTA, JAI PRAKASH, DARPAN SACHDEVA, NIKHIL PALLI, RAHUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: HARKIRAT SAWHNEY()(9818755731)(PETITIONER) VIJAY LAXMI MEWARA()(9717172611)(RESPONDENT) RAHHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(0)(RESPONDENT) ANANT GUPTA(CHAMBERS.ANANTGUPTA@GMAIL.COM)(8585929267)(RESPONDENT) JAI PRAKASH(JAITAHALANI@TLCLAW.IN)(9990679784)(RESPONDENT) JAI PRAKASH(JAITAHALANI@TLCLAW.IN)(9990679784)(PETITIONER) DARPAN SACHDEVA(SACHDEV.DARPAN@GMAIL.COM)(8377892021)(PETITIONER) NIKHIL PALLI(PALLILAWFIRM@GMAIL.COM)(9811676973)(PETITIONER) RAHUL SHUKLA(RAHUL.LEGAL@GMAIL.COM)(9871735724)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
70	W.P.(C)-2874/2020 CM APPL. 9996/2020	UNION OF INDIA V/s S. SUNDAR AND ORS.	ARUN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: ARUN BHARDWAJ()(9595778214)(PETITIONER)		
FOR DISPOSAL (CONNECTED)				
71	W.P.(C)-216/2015 WITH W.P.(C) 4090/2017 W.P.(C) 4742/2017 W.P.(C) 6529/2017 W.P.(C) 8637/2017	HARJEET SINGH & ORS V/s UNION OF INDIA & ORS	PURVESH BUTTAN, ANURAG AHLUWALIA	
		OTHER DETAILS OF ADVOCATES:		

72	W.P.(C)-4090/2017 CM APPL. 61528/2023	O.P. MALIK V/s UNION OF INDIA AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) JIVESH TIWARI(JIVESH1872@GMAIL.COM)()(RESPONDENT)		
73	W.P.(C)-4742/2017 WITH W.P.(C) 6529/2017 W.P.(C) 8637/2023	ROHTAS SHARMA AND ORS V/s UNION OF INDIA AND ANR	PADMA KUMAR S	
		OTHER DETAILS OF ADVOCATES:		
74	W.P.(C)-6529/2017	HARENDRA KUMAR & ORS V/s UNION OF INDIA & ORS	PADMA KUMAR.S	
		OTHER DETAILS OF ADVOCATES:		
75	W.P.(C)-8637/2017	RAMESH CHANDER AND ORS V/s UNION OF INDIA AND ORS	PADMA KUMAR S, LALL CHAND SINGHI	
		OTHER DETAILS OF ADVOCATES: LALL CHAND SINGHI(1952SINGHI@GMAIL.COM)(9968073976)(RESPONDENT)		

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-16255/2024	PRADEEP V/s UNION OF INDIA & ORS.	SAAHILA LAMBA	
		OTHER DETAILS OF ADVOCATES: SAAHILA KAUR LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-508/2025	EX HAV BAL BAHADUR THAPA V/s SHRI RAJESH KUMAR SINGH & ORS.	SANGEETA TOMAR	
		OTHER DETAILS OF ADVOCATES: SANGEETA TOMAR(TOMARSANGEETA27@GMAIL.COM)(9871153777)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SANGEETA (TOMARSANGEETA27@GMAIL.COM)(0)(RESPONDENT)		
3	W.P.(C)-280/2025 CM APPL. 1366/2025 CM APPL. 1367/2025	SAHARSH BHALLA V/s THE HIGH COURT OF DELHI AND ANR	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA(KKALRA.ADV@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, ANKIT JAIN(STANDINGCOUNSELGNCTD@GMAIL.COM, CHAMBERSOFANKITJAIN@GMAIL.COM)(9868250806)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		

4	W.P.(C)-2189/2025 CM APPL. 10334/2025	MAJ KAVISH AGGARWALA AND ORS V/s UNION OF INDIA AND ORS	SHUBHAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KUMAR(OFFICE@MAJORKAVISH.COM)(9135235511)(PETITIONER) SHUBHAM KUMAR(OFFICE@MAJORKAVISH.COM)(9135235511)(PETITIONER) UNION OF INDIA, DHC UOI, LEGAL CELL HC, SECY EXP(UOIDHC@GMAIL.COM, DHCUI@GMAIL.COM, LEGALCELLHC@GMAIL.COM, SECYEXP@NIC.IN)(1123384193)(RESPONDENT) PRADEEP(PRADEEP.CHADDAH@PFRDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA, DHC UOI, LEGAL CELL HC, KUNAL(UOIDHC@GMAIL.COM, DHCUI@GMAIL.COM, LEGALCELLHC@GMAIL.COM, KUNAL@IREGAL.IN)(1123384193)(RESPONDENT) SECY FS(SECY-FS@NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	W.P.(C)-1052/2013	VIKAS SAKSENA V/s UNION OF INDIA & OTHERS	JEEWAN CHANDRA, JOGINDER SUKHIJA, PRASHANT KUMAR, ANURAG SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	CM APPL. 21091/2021 In W.P.(C)-11634/2019 WITH W.P.(C) 7003/2021	AJIT CHAUHAN V/s HIGH COURT OF DELHI AND ANR.	SAAHILA LAMBA, SAAHILA LAMBA, ANKIT JAIN, AVNISH AHLAWAT	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: SAAHILA LAMBA()(9818153010)(PETITIONER) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) SAAHILA LAMBA (SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) SAAHILA LAMBA(SAAHILALAMBA@GMAIL.COM)(9818153010)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ANKIT JAIN (CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9810134741)(RESPONDENT) ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT)		
7	W.P.(C)-7003/2021 CM APPL. 22111/2021 CM APPL. 22112/2021 CM APPL. 69837/2024 WITH W.P.(C) 11634/2019	VIKAS V/s GOVT OF NCT OF DELHI & ANR.	GURVINDER KAUR SURI	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: VIKAS(VIKASMOLPARIYA@GMAIL.COM)()(RESPONDENT) GURVINDERSURI(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) SURI AND COMPANY AND LAW FIRM(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) GOVT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) HIGH COURT OF DELHI(CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(PETITIONER) ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SURI AND COMPANY LAW FIRM(LITIGATION@SURICO.IN)(9871692195)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANKIT JAIN(CHAMBERSOFANKITJAIN@GMAIL.COM)(9810737362)(RESPONDENT) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(0)(RESPONDENT)		
8	W.P.(C)-9116/2021 CM APPL. 3178/2024	EX SUB JITENDRA SINGH RAWAT V/s UNION OF INDIA	MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: M.K. BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) M.K.BHARDWAJ(MAHESHKB75@GMAIL.COM)(9213781975)(PETITIONER) HARISH VAIDYANATHAN, UNION OF INDIA(HVSCGSCDHC@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
9	W.P.(C)-17205/2022	RINKU TIWARI V/s UNION OF INDIA & ANR.	SAHIL CHANDRA	
		OTHER DETAILS OF ADVOCATES: SAHIL CHANDRA(SAHILC4OFFICE@GMAIL.COM)(9724017329)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
10	W.P.(C)-469/2023 CM APPL. 1845/2023	EX CONST AMIT V/s UNION OF INDIA & ORS.	KULDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: KULDEEP SINGH(SINGHK777@GMAIL.COM)(7042101863)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		

		DIRECTOR GENERAL(EDPDTE@BSF.NIC.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
11	W.P.(C)-4037/2023	ROMESH SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
12	W.P.(C)-10767/2023	BRIJ BHUSHAN V/s UNION OF INDIA AND ORS	MOHD AMAN MIRZA, NARESH KAUSHIK, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES: ZAHID MAHMOOD (INDIANZAHID@GMAIL.COM)(9007354545)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM){}(RESPONDENT) NARESH KAUSHIK(NARESHKAUSHIK9@GMAIL.COM)(9212116248)(PETITIONER) RAVINDER AGARWAL(RAVINDERAGAR@GMAIL.COM)(9810056263)(RESPONDENT)		
13	W.P.(C)-3791/2024	SONU V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: MR. ABHAY KUMAR BHARGAVA (ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
14	W.P.(C)-4261/2024	SHANTANU SAHA V/s UNION OF INDIA AND ORS	ANSHUMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: ARJUN PANWAR(){(9315045068)(PETITIONER)		
15	W.P.(C)-5830/2024	AADYA ANTYA V/s HIGH COURT OF DELHI THROUGH REGISTRAR GENERAL	ABHINAV GARG	
		OTHER DETAILS OF ADVOCATES: ABHINAV GARG(ADVOCATEABHINAVGARG@GMAIL.COM)(9015022288)(PETITIONER) HIGH COURT OF DELHI(ANU@BAGAI.CO.IN){}(RESPONDENT)		
16	W.P.(C)-6463/2024	JEETU SINGH CHAUHAN V/s UNION OF INDIA AND ORS	MOHD AMAN MIRZA	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
17	W.P.(C)-7167/2024	RAJEEV BHARDWAJ V/s CHIEF PROVIDENT FUND COMMISSIONER AND ORS	RAHUL RAJ MISHRA	
		OTHER DETAILS OF ADVOCATES: RAHUL RAJ MISHRA(COUNSEL.RAHULMISHRA@GMAIL.COM)(9650174045)(PETITIONER) SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM, BSRANA.ADVOCATE@GMAIL.COM, UOIDHC@GMAIL.COM){}(RESPONDENT)		
18	W.P.(C)-17006/2024	AMBARISH KUMAR SINGH V/s UNION OF INDIA AND ORS	RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: RAJAT ARORA, JAGAT ARORA(RAJAT132NOIDA@YAHOO.IN)(9810176964)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTIONS				
19	W.P.(C)-1844/2022 CM APPL. 5301/2022	VIJENDRA SINGH V/s INDO TIBETAN BORDER POLICE FORCE & ORS.	PRASHANT VAXISH	
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH(OFFICE@PPLAW.IN)(8130250698)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT)		
FOR FINAL HEARING				
20	W.P.(C)-2934/2008	SEPOY SATENDRA KUMAR V/s UOI & ORS	JITENDERA KUMAR, MANISHA DHIR, SUMIT ATTRI, BHAGVAN SWARUP SHUKLA	
		OTHER DETAILS OF ADVOCATES:		
FOR DISPOSAL				
21	W.P.(C)-3233/2025	PANKAJ KUMAR YADAV V/s UNION OF INDIA & ORS.	GAURAV YADAVA	

		OTHER DETAILS OF ADVOCATES: AJAY BANSAL, GAURAV YADAVA ,VEENA BANSAL(GYLAWOFFICE307@GMAIL.COM)(9555445112)(PETITIONER) UNION OF INDIA, CISF(UOIDHC@GMAIL.COM, DG@CISF.GOV.IN, BANGALOURE- ASPU@CISF.GOV.IN)(1123384193)(RESPONDENT) TINSUKIA(DC.TINSUKIA@NIC.IN)(0)(RESPONDENT)		
22	W.P.(C)-3547/2025	NEERAJ BHARDWAJ V/s HIGH COURT OF DELHI AT NEW DELHI THROUGH ITS REGISTRAR GENERAL	SAURABH TRIVEDI	
		OTHER DETAILS OF ADVOCATES: SAURABH TRIVEDI(AORTRIVEDI@GMAIL.COM)(9871679666)(PETITIONER) BAL KISHAN SHARMA, ANU(SHARBK12@GMAIL.COM, ANU@BAGAI.CO.IN)(0)(RESPONDENT)		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CRL.A.-154/2003	SUBHASH & ANR. V/s STATE	THR. JAIL NO.1, RAVINDER CHADHA, THR.ROHINI JAIL, JAIL NO. 2 SUMEET VERMA, RAJESH MAHAJAN	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()() WITHOUT GENERATE ()()		P.S.-FIR NO. :(TUGLAQ ROAD-333/1998)
2	CRL.A.-38/2020	BBT V/s STATE	SUMER KUMAR SETHI (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SUMER KUMAR SETHI (DHCLSC)()(8860292911)(PETITIONER)		P.S.-FIR NO. :(FATEHPUR BERI-228/2014)
3	CRL.M.(BAIL) 443/2025 In CRL.A.-249/2025	RAVI KUMAR V/s STATE OF DELHI	KEDAR YADAV	
		OTHER DETAILS OF ADVOCATES: KEDAR YADAV(KEDARYADAVADVOCATE@GMAIL.COM)(9818157167)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAIT PUR-702/2018)
SUSPENSION OF SENTENCE				
4	CRL.A.-1224/2018(Disposed off case) CRL.M.(BAIL) 1906/2018 WITH DEATH SENTENCE REF. 1/2018 CRL.A. 71/2019	YASHPAL SINGH V/s STATE	VIKRAM SINGH PANWAR, GURBAKSH SINGH, H J S AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH PANWAR() (9871200022)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993) CRL.A. 71/2019 FILED BY NARESH @ NARESH SEHRAWAT (D. OF HEARING : 2025-04-15) DEATH SENTENCE REF. 1/2018 FILED BY STATE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993)
5	DEATH SENTENCE REF.-1/2018 WITH CRL.A. 1224/2018 CRL.A. 71/2019	STATE V/s YASHPAL SINGH	THR. REFERENCE	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993) CRL.A. 71/2019 FILED BY NARESH @ NARESH SEHRAWAT (D. OF HEARING : 2025-04-15) CRL.A. 1224/2018 FILED BY YASHPAL SINGH (DISPOSED ON : 2021-07-05)

				P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993)
6	CRL.A.-71/2019 CRL.M.(BAIL) 1272/2024	NARESH @ NARESH SEHRAWAT V/s STATE	DHARAMRAJ OHLAN, KRISHAN KANT KAUSHIK, RAJEEV DHAWAN	
		OTHER DETAILS OF ADVOCATES: DHARAMRAJ OHLAN()(9312650754)(PETITIONER) DHARAM RAJ OHLAN(DHARAMRAJOHLAN@GMAIL.COM)(9312650754)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAJEEV DHAWAN(ADVOCATE.RAJEEV.DHAWAN@GMAIL.COM)(7503500900)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993) DEATH SENTENCE REF. 1/2018 FILED BY STATE (D. OF HEARING : 2025-04-15) CRL.A. 1224/2018 FILED BY YASHPAL SINGH (DISPOSED ON : 2021-07-05) P.S.-FIR NO. :(VASANT KUNJ NORTH-141/1993)
7	CRL.A.-1066/2024	SUMIT @ SOMI V/s STATE NCT OF DELHI	AVADH BIHARI KAUSHIK, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: AVADH BIHARI KAUSHIK (AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-484/2015) BAIL APPLN. 2747/2020 FILED BY SANJEET @ SANJU (DISPOSED ON : 2020-09-30) BAIL APPLN. 1669/2018 FILED BY SANJEET @ SANJU (DISPOSED ON : 2018-07-19) BAIL APPLN. 2328/2019 FILED BY SUMIT @SOMI (DISPOSED ON : 2019-09-18) BAIL APPLN. 950/2019 FILED BY DUSHYANT LAKRA (DISPOSED ON : 2019-04-12) BAIL APPLN. 2631/2020 FILED BY SUMIT @ SOMI (DISPOSED ON : 2020-11-05) BAIL APPLN. 2776/2021 FILED BY SUMIT @ SOMI (DISPOSED ON : 2021-09-27) BAIL APPLN. 2383/2021 FILED BY SANJEET @ SANJU (DISPOSED ON : 2021-08-25) BAIL APPLN. 3165/2021 FILED BY DUSHYANT LAKRA (DISPOSED ON : 2021-09-23) CRL.A. 177/2025 FILED BY BABITA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MUNDKA-484/2015)
FRESH MATTERS & APPLICATIONS				
8	CRL.M.(BAIL) 448/2025 In CRL.A.-580/2024	MANNU V/s STATE GNCT OF DELHI	SUNIL BAINSLA (DHCLSC), SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: PRVRRAINKEE(PRVNRRAINKEE7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KHYALA-213/2017)
9	CRL.A.-104/2025	DUSHYANT LAKRA @ SUNNY V/s STATE OF NCT OF DELHI	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: RIPUDAMAN SHARMA(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
10	CRL.A.-177/2025	BABITA V/s STATE GOVT. OF NCT OF DELHI AND ANR.	HEMANT SINGH, RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) RAVIN RAO(ADV.RAVINRAO@GMAIL.COM)(9250700001)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-484/2015) BAIL APPLN. 2747/2020 FILED BY SANJEET @ SANJU (DISPOSED ON : 2020-09-30) BAIL APPLN. 1669/2018 FILED BY SANJEET @ SANJU (DISPOSED ON : 2018-07-19) BAIL APPLN. 2328/2019 FILED BY SUMIT @SOMI (DISPOSED ON : 2019-09-18) BAIL APPLN. 950/2019 FILED BY DUSHYANT LAKRA (DISPOSED ON : 2019-04-12) BAIL APPLN. 2631/2020 FILED BY SUMIT @ SOMI (DISPOSED ON : 2020-11-05) BAIL APPLN. 2776/2021 FILED BY SUMIT @ SOMI (DISPOSED ON : 2021-09-27) BAIL APPLN. 2383/2021 FILED BY SANJEET @ SANJU (DISPOSED ON : 2021-08-25) BAIL APPLN. 3165/2021 FILED BY DUSHYANT LAKRA (DISPOSED ON : 2021-09-23) CRL.A. 1066/2024 FILED BY SUMIT @ SOMI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MUNDKA-484/2015)

11	CRL.M.(BAIL) 547/2025 In CRL.A.-292/2025	ANUJ @ PRADEEP V/s STATE NCT OF DELHI THROUGH SHO PS MUNDKA DELHI	AISHWARYA RAO (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MUNDKA-30/2013) BAIL APPLN. 276/2017 FILED BY PURAN @ SUMIT (DISPOSED ON : 2017-03-29) BAIL APPLN. 2035/2018 FILED BY POORAN @ SUMIT (DISPOSED ON : 2018-12-04) BAIL APPLN. 525/2020 FILED BY POORAN @ SUMIT (DISPOSED ON : 2020-09-10) CRL.A. 164/2025 FILED BY PURAN @ SUMIT (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MUNDKA-30/2013)
12	CRL.M.(BAIL) 556/2025 In CRL.A.-296/2025	DEEPAK@DEEPU V/s THE STATE GOVT. OF NCT OF DELHI	PRADEEP SINGH RANA	
		OTHER DETAILS OF ADVOCATES: PRADEEP RANA(RANAPRADEEP1020@GMAIL.COM)(8586877727)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MOTI NAGAR-81/2010) CRL.M.C. 2860/2012 FILED BY DEEPAK BOBAL @ DEEPU (DISPOSED ON : 2012-11-06) BAIL APPLN. 111/2018 FILED BY DEEPAK BOBAL @ DEEPU (DISPOSED ON : 2018-04-26) P.S.-FIR NO. :(MOTI NAGAR-81/2010)
13	CM APPL. 18845/2025 In W.P.(C)-12976/2021(Disposed off case)	OMKARA ASSET RECONSTRUCTION COMPANY LTD. V/s KOTAK MAHINDRA BANK	BINDU DAS, USHA SINGH, PALLAV SAXENA	
		OTHER DETAILS OF ADVOCATES: EINDU DAS(BINDU.LAW@GMAIL.COM)(9811576248)(PETITIONER) KOTAK MAHINDRA BANK LTD(USHASINGHANDASSOCIATES@GMAIL.COM)(8810286836)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(0)(PETITIONER) USHA SINGH AND ASSOCIATES(USHASINGHANDASSOCIATES@GMAIL.COM)(9711179205)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER)		
FOR ADMISSION				
14	CRL.A.-164/2025 CRL.M.(BAIL) 284/2025	PURAN @ SUMIT V/s STATE NCT OF DELHI	KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: ARJUN MALIK()(9873503295)(PETITIONER) KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MUNDKA-30/2013) BAIL APPLN. 276/2017 FILED BY PURAN @ SUMIT (DISPOSED ON : 2017-03-29) BAIL APPLN. 2035/2018 FILED BY POORAN @ SUMIT (DISPOSED ON : 2018-12-04) BAIL APPLN. 525/2020 FILED BY POORAN @ SUMIT (DISPOSED ON : 2020-09-10) CRL.A. 292/2025 FILED BY ANUJ @ PRADEEP (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MUNDKA-30/2013)
15	LPA-747/2023 CM APPL. 59529/2023 WITH LPA 812/2023	AI ASSETS HOLDING LIMITED V/s CAPT. AMITABH RAJAN & ORS.	NEETICA SHARMA, SVARNITI LAW OFFICES, RANDHIR KUMAR	
		OTHER DETAILS OF ADVOCATES: MVKINI LAW FIRM(DELHI@MVKINI.COM, LITIGATION@MVKINI.COM)(24371038)(PETITIONER) CAPT. AMITABH RAJAN AND ORS.(UOIDHC@GMAIL.COM, KRISHANITAL1981@GMAIL.COM, SAMIR.MALIK@DSKLEGAL.COM)(){}(RESPONDENT) ({})(RESPONDENT) RANDHIR KUMAR(RANDHEERADV@GMAIL.COM)(9899978028)(PETITIONER)		
16	LPA-812/2023 CM APPL. 64130/2023 WITH LPA 747/2023	AI ASSETS HOLDING LIMITED V/s SANTOSH KUMAR SAHU & ORS.	NEETICA SHARMA	
		OTHER DETAILS OF ADVOCATES: MVKINI LAW FIRM(DELHI@MVKINI.COM)(){}(PETITIONER) UNION OF INDIA(SECY.MOCA@NIC.IN)(){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(){}(RESPONDENT)		
17	W.P.(CRL)-1133/2021 CRL.M.A. 9483/2021 CRL.M.A. 10722/2021 CRL.M.A. 10723/2021 CRL.M.A. 6598/2022	MONTREAUX RESORTS PRIVATE LTD V/s CENTRAL BUREAU OF INVESTIGATION & ORS.	DEEPAK KHOSLA, DEEPAK KHOSLA, SHIVA LAKSHMI	
		OTHER DETAILS OF ADVOCATES:		

		MONTREAUX RESORTS PRIVATE LTD(VIRJAIKHOSLA@GMAIL.COM)(9958570730)(RESPONDENT) MONTREAUX RESORTS PRIVATE LTD(VIRJAIKHOSLA@GMAIL.COM)(9958570730)(RESPONDENT) MONTREAUX RESORTS PRIVATE LTD(VIRJAIKHOSLA@GMAIL.COM)(9958570730)(RESPONDENT) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) DEEPAK KHOSLA(DL@DANDKLAW.IN)(9811054200)(PETITIONER) MONTREAUX RESORTSP LTD(VIRJAIKHOSLA@GMAIL.COM)(9958570703)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(HOBACDEL@CBI.GOV.IN){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) LD. REGISTRAR NATIONAL COMPANY LAW TRIBUNAL(REGISTRAR-NCLT@GOV.IN){}(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM){}(PETITIONER) VIKRAM BAKSHI(VIKRAMBAKSHI@ASCOTHOTELS.IN){}(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(HOBACDEL@CBI.GOV.IN){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) LD. REGISTRAR NATIONAL COMPANY LAW TRIBUNAL(REGISTRAR-NCLT@GOV.IN){}(PETITIONER) VIKRAM BAKSHI(VIKRAMBAKSHI@ASCOTHOTELS.IN){}(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM){}(PETITIONER) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(PETITIONER) LD. REGISTRAR NATIONAL COMPANY LAW TRIBUNAL(REGISTRAR-NCLT@GOV.IN){}(PETITIONER) VIKRAM BAKSHI(VIKRAMBAKSHI@ASCOTHOTELS.IN){}(PETITIONER) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM){}(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(HOBACDEL@CBI.GOV.IN){}(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(SP3ACBDEL@CBI.GOV.IN){}(RESPONDENT) UNION OF INDIA(MOHAMMEDMUQEEM@GMAIL.COM){}(RESPONDENT) ANAND MOHAN MISHRA(MISHRA.ANAND33@GMAIL.COM){}(RESPONDENT) VIKRAM BAKASHI(VIKRAMBAKSHI@ASCOTHOTELS.IN){}(RESPONDENT) MONTREAUX RESORTS PRIVATE LTD(VIRJAIKHOSLA@GMAIL.COM)(9958570730)(RESPONDENT) DEEPAKKHOSLA(DEEPAK.KHOSLA@GMAIL.COM)(9811054200)(PETITIONER) DEEPAK KHOSLA(DK@DANDLAW.IN)(9811054200)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LD. REGISTRAR(REGISTRAR-NCLT@GOV.IN){}(RESPONDENT) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) CENTRAL BUREAU OF INVESTIGATION(SP3ACBDEL@CBI.GOV.IN, HOBACDEL@CBI.GOV.IN, HOZDEL.CBI@NIC.IN){}(RESPONDENT) SHIVA LAKSHMI(SHIVALAKSHMI.CGSC@GMAIL.COM)(9818054806)(PETITIONER)		
18	W.P.(CRL)-2988/2024	YASIR AYAZ V/s STATE OF NCT DELHI & ANR.	MAAZ AKHTAR, ANKUR, MOHAMMAD SULAMAN KHAN	
		OTHER DETAILS OF ADVOCATES: ABDULLAH AKHTAR(ADVABDUULLAHAKHTAR@GMAIL.COM)(9643885549)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ANKUR (ANKURSINGHAL983@GMAIL.COM)(8882688911)(PETITIONER) MOHAMMAD SULAMAN KHAN(KHANLAWYER11@GMAIL.COM)(9818416099)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	CRL.A.-156/2003 WITH CRL.A. 254/2003	RANI THAKURAL V/s STATE N.C.T. OF DELHI	M/S S.S.TYAGI & CO., RAKESH PRABHAKAR, RAVINDER CHADHA, ANIL SONI, M/S L.C. GOYAL & CO., L.C.GOYAL, MADHU SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT) WITHOUT GENERATE {}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-178/1988) CRL.A. 254/2003 FILED BY ANIL KUMAR MALHOTRA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-178/1988)
20	CRL.A.-254/2003 WITH CRL.A. 156/2003	ANIL KUMAR MALHOTRA V/s STATE OF DELHI	B.S.JAIN & CO., RAVINDER CHADHA, SHUBHAM SINGH	
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE {}(RESPONDENT) SHUBHAM SINGH(SINGH311294@GMAIL.COM)(9152091025)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-178/1988) CRL.A. 156/2003 FILED BY RANI THAKURAL (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(DESHBANDHU GUPTA ROAD-178/1988)
21	CRL.M.(BAIL) 633/2025 In CRL.A.-225/2021 WITH CRL.A. 682/2023	MINTAAZ V/s STATE GOVT. OF NCT OF DELHI	SUMIT CHOUDHARY (DHCLSC), SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		MINTAAZ(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) MINTAAZ(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) MINTAAZ(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) MINTAAZ(ADV.SUMITCHOUDHARY@GMAIL.COM)(9999318211)(RESPONDENT) SUMIT CHOUDHARY(ADV.SUMITCHOUDHARY@GMAIL.COM)()(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) STATE GOVT. OF NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRVRINKEE(PRVNRAINKEE7@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		:(UTTAM NAGAR-797/2016) CRL.A. 682/2023 FILED BY STATE (D. OF HEARING : 2025-05-21) P.S.-FIR NO. :(UTTAM NAGAR-797/2016)
22	CRL.A.-703/2023 WITH CRL.A. 743/2023 CRL.A. 710/2023	SURESH KUMAR NARAYAN V/s THE STATE (GOVT. OF NCT) DELHI	KANHAIYA SINGHAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL (ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011) BAIL APPLN. 2708/2015 FILED BY AVDESH KUMAR NARAYAN (DISPOSED ON : 2016-03-31) TR.P.(CRL.) 39/2021 FILED BY STATE (DISPOSED ON : 2021-08-02) CRL.A. 710/2023 FILED BY PRAYAG NARAYAN (D. OF HEARING : 2025-04-15) CRL.A. 743/2023 FILED BY AVDESH KUMAR NARAYAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011)
23	CRL.A.-710/2023	PRAYAG NARAYAN V/s THE STATE (GOVT. OF NCT) DELHI	KANHAIYA SINGHAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: YOGESH SAINI (ADV.SINGHAL@GMAIL.COM)(9990139169)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011) BAIL APPLN. 2708/2015 FILED BY AVDESH KUMAR NARAYAN (DISPOSED ON : 2016-03-31) TR.P.(CRL.) 39/2021 FILED BY STATE (DISPOSED ON : 2021-08-02) CRL.A. 703/2023 FILED BY SURESH KUMAR NARAYAN (D. OF HEARING : 2025-04-15) CRL.A. 743/2023 FILED BY AVDESH KUMAR NARAYAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011)
24	CRL.A.-743/2023	AVDESH KUMAR NARAYAN V/s THE STATE (GOVT. OF NCT) DELHI	KANHAIYA SINGHAL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KANHIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011) BAIL APPLN. 2708/2015 FILED BY AVDESH KUMAR NARAYAN (DISPOSED ON : 2016-03-31) TR.P.(CRL.) 39/2021 FILED BY STATE (DISPOSED ON : 2021-08-02) CRL.A. 703/2023 FILED BY SURESH KUMAR NARAYAN (D. OF HEARING : 2025-04-15) CRL.A. 710/2023 FILED BY PRAYAG NARAYAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(KOTLA MUBARAKPUR-183/2011)
25	CRL.A.-568/2024	MEENA DEVI V/s STATE OF NCT OF DELHI & ORS.	ARJUN MALIK, ARJUN MALIK	
		OTHER DETAILS OF ADVOCATES: ARJUN MALIK (BMALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ARJUN MALIK(MALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ASHOK VIHAR-319/2009) BAIL APPLN. 1672/2009 FILED BY HAWAALDAR MEHTO (DISPOSED ON : 2009-09-04) CRL.M.C. 4093/2009 FILED BY GANIKA MAHTO (DISPOSED ON : 2009-12-01) CRL.M.C. 4087/2009 FILED BY GANIKA MAHTO (DISPOSED ON : 2009-12-01) CRL.M.C. 4086/2009 FILED BY GANIKA MAHTO (DISPOSED ON : 2009-12-01) BAIL APPLN. 1862/2009 FILED BY BABITA (DISPOSED ON : 2009-10-06) BAIL APPLN. 1483/2009 FILED BY SEEMA

				(DISPOSED ON : 2009-08-03) W.P.(CRL) 161/2010 FILED BY GANIKA MAHTO (DISPOSED ON : 2010-02-09) CRL.REV.P. 344/2012 FILED BY MANJU SINHA & ANR (DISPOSED ON : 2014-07-30) BAIL APPLN. 2319/2017 FILED BY PRASHANT (DISPOSED ON : 2017-11-15) P.S.-FIR NO. :(ASHOK VIHAR-319/2009)
26	FAO (COMM)-108/2023 CM APPL. 24207/2023	M/S PNB HOUSING FINANCE LTD .. V/s SHRI RAJIV KAPILA & ORS.	PUNEET BAJAJ, RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES: BAJAJ & BAJAJ ASSOCIATES(ADVOCATE.PUNEET31@GMAIL.COM)(9213187809)(PETITIONER) ANKUR GOEL(ANKURGOELADVOCATE@GMAIL.COM)()(RESPONDENT) RAJAT KATYAL(RAJAT@KATYALASSOCIATES.COM)(9811250543)(PETITIONER)		
27	FAO(OS) (COMM)-273/2018	DELHI TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD (DTIDC) & ANR V/s M/S WELL PROTECT MANPOWER SERVICES (P) LTD	AMIET ANDLAY	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY()(9811151686)(PETITIONER)		
28	FAO(OS) (COMM)-198/2019 CM APPL. 37297/2019	INDIAN PROGRESSIVE CONSTRUCTION PVT LTD V/s SIMPLEX INFRASTRUCTURE LTD	MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR()(9212596288)(PETITIONER)		
29	FAO(OS) (COMM)-183/2021 CM APPL. 47418/2021 CM APPL. 47420/2021	SOLAR ENERGY CORPORATION OF INDIA LTD V/s MBP SOLAR PVT LTD	ANINDITA DEKA, BABITA KUSHWAHA	
		OTHER DETAILS OF ADVOCATES: ANINDITA DEKA(SECRETARYBHARAT@GMAIL.COM)(23070079)(PETITIONER) SHIVAJI JADHAV(SHIVAJIMJADHAV@GMAIL.COM)()(RESPONDENT) BABITA KUSHWAHA(BEBOKUSH04@GMAIL.COM)(9711028819)(PETITIONER)		
30	FAO(OS) (COMM)-26/2024	TMB ELECTRONICS V/s SHANTI DEVELOPERS & ANR.	JAI SAHAI ENDLAW	
		OTHER DETAILS OF ADVOCATES: TMB ELECTRONICS(GOPALTMB19@GMAIL.COM)(9911371600)(PETITIONER) JAI SAHAI ENDLAW(JAI@JSECHAMBERS.COM)(9811122114)(PETITIONER) SHANTI DEVELOPERS(SHANTIDEVELOPER82@GMAIL.COM)()(RESPONDENT) ADP(INFO@ADPL.NET.IN)(9212114614)(RESPONDENT)		
31	MISC. APPEAL(PMLA)-1/2022 CRL.M.A. 2016/2020 CRL.M.A. 2018/2020	THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT V/s M/S PMT MACHINES LIMITED	ZOHEB HOSSAIN	
		OTHER DETAILS OF ADVOCATES:		
32	MISC. APPEAL(PMLA)-34/2024 CRL.M.A. 31975/2024	SHRI PRADIP BURMAN V/s SPECIAL DIRECTORATE OF ENFORCEMENT & ANR.	SUMIT GARG	
		OTHER DETAILS OF ADVOCATES:		
33	RFA(COMM)-49/2022	M/S VASUNDHARA SALES CORPORATION THROUGH ITS PARTNER MR. SIDHARTH SURAGARHIA V/s M/S SSS DESIGNTEK PVT. LTD. THROUGH ITS DIRECTOR MR. SACHIN HANDA & ANR.	ATUL RATHI, ATUL RATHI, AANCHAL BASUR	
		OTHER DETAILS OF ADVOCATES: ATUL RATHI(ADV.DHANANJAYGUPTA@GMAIL.COM)()(PETITIONER) VASUNDHA SALES(VSC91@OUTLOOK.COM)()(PETITIONER) PRAKASH(PRAKASHOM712@GMAIL.COM)()(RESPONDENT) ATUL RATHI(ATULGNRATHI@HOTMAIL.COM)(9810540219)(PETITIONER) AANCHAL BASUR(ADMIN@ABLAW.IN)(8377088256)(RESPONDENT)		
34	RFA(COMM)-41/2023 CM APPL. 10401/2023 CM APPL. 10403/2023	M/S NARMADA MEDICAL AGENCY V/s M/S ATHENA LIFE SCIENCE PVT. LTD.	VINAY CHADDA	
		OTHER DETAILS OF ADVOCATES: J K CHAWLA , AMIT KUMAR TRIPATHI(JKCHAWLA.JKC@GMAIL.COM)(9810521722)(PETITIONER)		
35	RFA(COMM)-295/2023 CM APPL. 64663/2023 CM APPL. 64664/2023	HET RAM KATARIA (NOW DECEASED) THROUGH HIS LEGAL HEIRS V/s ICICI BANK LIMITED	PARIKSHIT MAHIPAL	

		OTHER DETAILS OF ADVOCATES:		
36	W.P.(CRL)-3343/2023 CRL.M.A. 31018/2023	CHITRA RAMKRISHNA V/s UNION OF INDIA & ANR.	RONY OOMMEN JOHN	
		OTHER DETAILS OF ADVOCATES: RONY OOMMEN JOHN(RONY@ROJLAW.COM)(9899959499)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-AC1-2018-A-0011) BAIL APPLN. 1522/2022 FILED BY CHITRA RAMKRISHNA (DISPOSED ON : 2022-09-28) BAIL APPLN. 1698/2022 FILED BY ANAND SUBRAMANIAN (DISPOSED ON : 2022-09-28) CRL.M.C. 5183/2022 FILED BY SANJAY GUPTA (DISPOSED ON : 2022-10-12) W.P.(CRL) 2767/2024 FILED BY SAMSON HONEY (DISPOSED ON : 2024-10-15) P.S.-FIR NO. :(CBI-AC1-2018-A-0011)
37	W.P.(CRL)-1242/2024	MANISH @ MANISH KUMAR V/s UNION OF INDIA	SUNIL KUMAR MEHTA, SANJOG SINGH	
		OTHER DETAILS OF ADVOCATES: SUNIL MEHTA (BD.PANDEY58@GMAIL.COM)(9810150483)(PETITIONER) SUNIL MEHTA ()(9810150483)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) SANJOG SINGH(SANJOG2403@YAHOO.COM)(8888887663)(PETITIONER)		
38	W.P.(CRL)-1832/2024 CRL.M.A. 17833/2024	SANDEEP ALIAS SANDY V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KIRTI AGGARWAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (S.B.DAIRY-862/2016) CRL.A. 399/2018 FILED BY SANDEEP @ SANDY (DISPOSED ON : 2023-06-26) CRL.A. 444/2018 FILED BY KISHAN KUMAR MALIK (DISPOSED ON : 2023-06-26) CRL.A. 391/2018 FILED BY VIJAY DAHIYA (DISPOSED ON : 2023-06-26) CRL.A. 393/2018 FILED BY JEET DAHIYA (DISPOSED ON : 2023-06-26) CRL.A. 523/2018 FILED BY ASHISH JINDAL (DISPOSED ON : 2023-06-26) CRL.L.P. 369/2018 FILED BY STATE (GNCT OF DELHI) (DISPOSED ON : 2018-05-29) CRL.A. 608/2018 FILED BY SANDEEP @ JAI (DISPOSED ON : 2023-06-26) W.P.(CRL) 2572/2023 FILED BY SANDEEP @ JAI (DISPOSED ON : 2024-01-11) W.P.(CRL) 2483/2023 FILED BY SANDEEP ALIAS SANDY (DISPOSED ON : 2023-09-05) W.P.(CRL) 2941/2023 FILED BY JEET DAHIYA (DISPOSED ON : 2023-11-28) W.P.(CRL) 2804/2023 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2023-10-04) W.P.(CRL) 2811/2023 FILED BY SANDEEP ALIAS SANDY (DISPOSED ON : 2023-09-26) W.P.(CRL) 3608/2023 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-01-08) W.P.(CRL) 3590/2023 FILED BY VIJAY DAHIYA (DISPOSED ON : 2023-12-06) W.P.(CRL) 651/2024 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-07-01) W.P.(CRL) 667/2024 FILED BY JEET DAHIYA (DISPOSED ON : 2024-02-27) W.P.(CRL) 968/2024 FILED BY SANDEEP ALIAS SANDY (DISPOSED ON : 2024-03-22) W.P.(CRL) 287/2024 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-02-14) W.P.(CRL) 538/2024 FILED BY SANDEEP ALIAS SANDY (DISPOSED ON : 2024-02-23) W.P.(CRL) 406/2024 FILED BY JEET DAHIYA (DISPOSED ON : 2024-02-06) W.P.(CRL) 340/2024 FILED BY VIJAY DAHIYA (DISPOSED ON : 2024-01-31) W.P.(CRL) 1366/2024 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-07-09) W.P.(CRL) 1819/2024 FILED BY USMAN KHAN @ BUNTY (DISPOSED ON : 2024-08-23) W.P.(CRL) 1293/2024 FILED BY JEET DAHIYA (DISPOSED ON : 2024-05-10) W.P.(CRL) 382/2024 FILED BY SANDEEP @ SANDY (DISPOSED ON : 2024-02-05) W.P.(CRL) 2000/2024 FILED BY JEET DAHIYA (DISPOSED ON : 2024-07-05)

				W.P.(CRL) 3314/2024 FILED BY ASHISH JINDAL (DISPOSED ON : 2024-10-28) W.P.(CRL) 3367/2024 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-10-25) W.P.(CRL) 3489/2024 FILED BY VIJAY DAHIYA (DISPOSED ON : 2024-11-08) W.P.(CRL) 3542/2024 FILED BY JEET DAHIYA (DISPOSED ON : 2025-01-17) W.P.(CRL) 3545/2024 FILED BY KRISHAN KUMAR MALIK (DISPOSED ON : 2024-11-25) W.P.(CRL) 3656/2024 FILED BY VIJAY DAHIYA (DISPOSED ON : 2024-12-23) W.P.(CRL) 3847/2024 FILED BY SANDEEP ALIAS SANDY (DISPOSED ON : 2025-01-17) W.P.(CRL) 121/2025 FILED BY VIJAY DAHIYA (DISPOSED ON : 2025-02-14) W.P.(CRL) 945/2025 FILED BY VIJAY DAHIYA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(S.B.DAIRY-862/2016)
FOR FINAL HEARING				
39	CRL.A.-40/2025 CRL.M.(BAIL) 71/2025	CCL @M V/s STATE OF NCT OF DELHI	ABHINAV BAJAJ (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SAKSHAM OJHA(SAKSHAMOJHA.ADVOCATE@GMAIL.COM)(9051667855)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(DWARKA SECTOR TWENTY THREE-71/2016)
FOR ARGUMENT				
40	W.P.(C)-10999/2020 CM APPL. 34379/2020 CM APPL. 34380/2020 WITH W.P.(C) 11012/2020 W.P.(C) 11032/2020	M/S YUKATI E SERVICES PVT. LTD. V/s INDIA LNFOLINE FINANCE LIMITED & ORS.	VINAY KUMAR JAIN, PALLAV SAXENA, KARTIKEYA SINGH	
		OTHER DETAILS OF ADVOCATES: RAKHA ANAND AND VIJAY KUMAR(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(PETITIONER) BINDU DAS(BINDU@NDLOLEGAL.COM)(9811576248)(RESPONDENT) PRATITI RUNGTA(PRATITIRUNGTA@GMAIL.COM)(9999191350)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(PETITIONER) KARTIKEYA SINGH(JHACHAMAN2221@GMAIL.COM)(7042314597)(PETITIONER)		
41	W.P.(C)-11012/2020 CM APPL. 34478/2020 CM APPL. 34479/2020	AKSHITA AND ANTRIKSH COLD STORAGE PVT. LTD. V/s INDIA LNFOLINE FINANCE LIMITED & ORS.	VINAY KUMAR JAIN, PALLAV SAXENA, KARTIKEYA SINGH	
		OTHER DETAILS OF ADVOCATES: AKSHITA AND ANTRIKSH COLD STORAGE PVT. LTD.(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(RESPONDENT) REKHA ANAND AND VIJAY KUMAR(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(PETITIONER) MS. VANDANA GOEL(PRATITIRUNGTA@GMAIL.COM)(9999191350)(PETITIONER) MR. ASHOK GAEL(PRATITIRUNGTA@GMAIL.COM)(9999191350)(PETITIONER) INDIA LNFOLINE FINANCE LIMITED(BINDU.LAW@GMAIL.COM)(9811573248)(PETITIONER) JAIPURIA BUILDCON PVT. LTD.(PRATITIRUNGTA@GMAIL.COM)(9999191350)(PETITIONER) PRATITI RUNGTA(PRATITIRUNGTA@GMAIL.COM)(9811576248)(RESPONDENT) BINDU DAS(BINDU.LAW@GMAIL.COM)(9999181350)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(RESPONDENT) KARTIKEYA SINGH(JHACHAMAN2221@GMAIL.COM)(7042314597)(PETITIONER)		

42	W.P.(C)-11032/2020 CM APPL. 34468/2020 CM APPL. 34469/2020	SUMMER LNFOTECH PVT. LTD V/s INDIA LNFOLINE FINANCE LIMITED & ORS.	VINAY KUMAR JAIN, PALLAV SAXENA, KARTIKEYA SINGH
		OTHER DETAILS OF ADVOCATES: REKHA ANAND AND VIJAY KUMAR(VIJAYKADVOCATE@GMAIL.COM)(9810344841)(PETITIONER) BINDU DAS(BINDU.LAW@GMAIL.COM)(9811576248)(RESPONDENT) PRATITI RUNGTA(PRATITIRUNGTA@GMAIL.COM)(9999191350)(RESPONDENT) PALLAV SAXENA(ADVPALLAVSAXENA@GMAIL.COM)(9811159376)(RESPONDENT) KARTIKEYA SINGH(JHACHAMAN2221@GMAIL.COM)(7042314597)(PETITIONER)	
END OF THE BOARD MATTERS			
43	CRL.A.-564/2022	SURENDER YADAV V/s THE STATE OF NCT OF DELHI	SUDARSHAN RAJAN (DHLSC)
		OTHER DETAILS OF ADVOCATES: SUDRASHAN RAJAN OFFICER(SROFFICE113@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
		P.S.-FIR NO. :(NAJAFGARH-172/2018)	
44	FAO (COMM)-136/2021 CM APPL. 31433/2021	U.P. INDUSTRIAL CONSULTANTS LTD. THROUGH ITS EXECUTIVE DIRECTOR V/s GAIL INDIA LIMITED	ARCHIT KUMAR, ARCHIT KUMAR
		OTHER DETAILS OF ADVOCATES: U P INDUSTRIAL CONSULTANTS LTD(INFO@UPICO.ORG)(9313771073)(PETITIONER) SULALIT SINGH SISODIA(SULATI23@YAHOO.CO.IN)(9313771073)(PETITIONER) GAIL (INDIA)LTD(INFO@GAIL.CO.IN){}(RESPONDENT)	

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HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR "SPECIALLY DIRECTED MATTERS".
- (d) "AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	W.P.(C)-2531/2025 CM APPL. 11948/2025	SH MAHITOSH KUMAR V/s FOOD SAFETY AND STANDARD AUTHORITY OF INDIA AND ORS	SAHIB GURDEEP SINGH	
		OTHER DETAILS OF ADVOCATES: SETHI & MEHANDRU(SETHIMEHANDRU.INFO@GMAIL.COM)(9999496532)(PETITIONER) FSSAI(HELPDESK-FOSCOS@FSSAI.GOV.IN, S.S.RAGHAV@FSSAI.GOV.IN, SHARMAGP.2210@GMAIL.COM)(0)(RESPONDENT) FSSAI, UNION OF INDIA(CEO@FSSAI.GOV.IN, LEGAL@FSSAI.GOV.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
2	W.P.(C)-3388/2025	SUMER SINGH V/s CMD & ORS.	JAI SINGH MANN	Listing Remarks: ADMISSION
		OTHER DETAILS OF ADVOCATES: J.S. MANN(JCTRMANN@GMAIL.COM)(9873345634)(PETITIONER) PNB(IBUCEO@PNB.CO.IN, COGURUGRAM@PNB.CO.IN, BO9806@PNB.CO.IN)(0)(RESPONDENT) SKR LAW FIRM, ARUN KUMAR SHUKLA(SKRLAWFIRMS@GMAIL.COM, ARUNKUMARSHUKLA7@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
3	W.P.(C)-6465/2013	SHASHI BALA V/s LD. DISTRICT & SESSIONS JUDGE, DELHI	R.K. SAINI, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		
4	W.P.(C)-2601/2016	ARUN RAI V/s GOVERNMENT OF ASSAM & ANR	RAHUL SINGH CHAUHAN	

		OTHER DETAILS OF ADVOCATES:		
5	W.P.(C)-10938/2016 CM APPL. 42782/2016 CM APPL. 3896/2017 CM APPL. 4765/2018	M/S JOSEPH & MARY SENIOR SECONDARY SCHOOL V/s SANDEEP KUMAR & ANR	K. SUNIL, ANIL SEHGAL, SAURAVH CHADDA, AMIT A PAI, SUDEEP SUDAN, DAHIYA SUKHBIR SINGH	
		OTHER DETAILS OF ADVOCATES: SAURAVH CHADDA()(8800152500)(PETITIONER) SUDEEP SUDAN(ADVSUDEEPSUDAN@GMAIL.COM)(9650932143)(PETITIONER) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(PETITIONER)		
6	W.P.(C)-3260/2017	GAJRAJ SINGH V/s THE UNIVERSITY GRANT COMMISSION & ORS	P.S. KHARE, RAVINDER AGARWAL, TANVEER AHMED ANSARI	
		OTHER DETAILS OF ADVOCATES: TANVEER AHMED ANSARI(TANVEER350@GMAIL.COM)(9717736267)(PETITIONER)		
7	W.P.(C)-3446/2017	AIR TRAFFIC CONTROLLERS GUILD (INDIA) & ANR V/s UNION OF INDIA & ORS	PIYUSH SANGHI, SAAHILA LAMBA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES:		
8	W.P.(C)-10722/2017	KAILASH KUMAR DILWALI V/s DEPUTY COMMISSIONER SOUTH AND ORS.	MS. SUMI ANAND, MANIKA TRIPATHY PANDEY, RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) RAJNEESH KUMAR SHARMA(RAJNEESHSHARMA09@GMAIL.COM)(9810613470)(RESPONDENT)		
9	W.P.(C)-7812/2018 CM APPL. 29934/2018 CM APPL. 31039/2019	SACHIN SHARMA V/s GOVT. OF NCT OF DELHI AND ANR.	SAGAR SAXENA	Listing Remarks: FINAL HEARING
		OTHER DETAILS OF ADVOCATES: SAGAR SAXENA()(9871156571)(PETITIONER) SAGAR SAXENA()(9871156571)(PETITIONER)		
10	W.P.(C)-10765/2018 CM APPL. 42471/2019	NIRMALA @ BHARPAI V/s GOVERNMENT OF NCT OF DELHI & ANR	PARDEEP KUMAR, AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES: PARDEEP KUMAR()(9811363057)(PETITIONER) PARDEEP KUMAR()(9560097052)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER)		
11	W.P.(C)-11746/2018	KANNAD SINHA V/s JAWAHARLAL NEHRU UNIVERSITY	ABHIK CHIMNI, SANDEEP KUMAR, R VASANTH	
		OTHER DETAILS OF ADVOCATES: ABHIK CHIMNI()(9971830490)(PETITIONER) SANDEEP KUMAR(SANDEEPKUMAR_LAW@YAHOO.COM)(9999684531)(RESPONDENT) R VASANTH(VASANTH@TRINITYCHAMBERS.IN)(9873122974)(RESPONDENT)		
12	CM APPL. 38283/2023 REVIEW PET. 199/2023 In W.P.(C)-13667/2018(Disposed off case)	PRAVIN GUPTA V/s SECREATRY (REVENUE) / DIVISIONAL COMMISSIONER NCT & ORS	KANIKA AGNIHOTRI, VAIBHAV AGNIHOTRI, UTKARSH KOKCHA	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9582910000)(PETITIONER) UTKARSH KOKCHA(UTKARSHKOKCHA@GMAIL.COM)(8802949522)(PETITIONER)		
13	W.P.(C)-3325/2019	NAVEEN GUPTA V/s REGISTRAR COOPERATIVE SOCIETIES AND ANR.	VERTIKA SHARMA	
		OTHER DETAILS OF ADVOCATES: VERTIKA SHARMA()(9811542620)(PETITIONER)		
14	W.P.(C)-3717/2021	NEHA RAI V/s THE CHAIRMAN AND MANAGING DIRECTOR POWERGRID CORPORATION OF INDIA LTD & ORS.	PIYUSH SHARMA	
		OTHER DETAILS OF ADVOCATES: NEHA RAI(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) NEHA RAI(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) NEHA RAI(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) PIYUSH SHARMA AND SURESH KUMAR GARG()(9810613750)(PETITIONER) THE CHAIRMAN AND MANAGING DIRECTOR(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) THE CHIEF GENERAL MANAGER I/C, DISCIPLINARY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) SH. P.C. SHARMA, RETD. SR. S.P. CBI, INQUIRY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER)		

		THE CHIEF GENERAL MANAGER I/C, DISCIPLINARY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) SH. P.C. SHARMA, RETD. SR. S.P. CBI, INQUIRY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) THE CHAIRMAN AND MANAGING DIRECTOR(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) DIRECTOR PERSONNEL, APPELLATE AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) DIRECTOR PERSONNEL, APPELLATE AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) THE CHAIRMAN AND MANAGING DIRECTOR(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) DIRECTOR PERSONNEL, APPELLATE AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) THE CHIEF GENERAL MANAGER I/C, DISCIPLINARY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) SH. P.C. SHARMA, RETD. SR. S.P. CBI, INQUIRY AUTHORITY(ADVOCATESCJHA@GMAIL.COM)(9999374946)(PETITIONER) SOMESH CHANDRA JHA(KSREEKANT@POWERGRID.COM){}(RESPONDENT) V K SINGH(VKSINGH@POWERGRIDINDIA.COM){}(RESPONDENT)		
15	W.P.(C)-10760/2021	AMIT JAIN V/s GENERAL MANAGER CANARA BANK & ORS.	PUNIT JAIN, SEEMA KASHYAP	
		OTHER DETAILS OF ADVOCATES: ANAND P JAIN(PUNITJAINADVOCATE@GMAIL.COM)(8766275545)(PETITIONER) DIVYA KANT(DIVYAKANT@GMAIL.COM){}(RESPONDENT) SEEMA KASHYAP(SEEMAKASHYAP2014@GMAIL.COM)(9910106495)(RESPONDENT)		
16	W.P.(C)-3187/2022 CM APPL. 73180/2024	ASHWANI KUMAR SINGH AND ORS V/s UNION OF INDIA AND ORS	HASSAN ZUBAIR WARIS, RISHI KUMAR AWSTHI	
		OTHER DETAILS OF ADVOCATES: AKSHAT SRIVASTAVA(ZUBAIRWARIS@GMAIL.COM)(9958527093)(PETITIONER) AMIT PAWAN(AMITPAWAN@HOTMAIL.COM)(9811423250)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) MANOJ(MANOJ@MANOJADVOCATE.COM){}(RESPONDENT) OM PRKSHMV(OM_PRKSHMV@YAHOO.CO.IN){}(RESPONDENT) RISHI KUMAR AWSTHI(NABIHASAN48@GMAIL.COM)(8527606415)(RESPONDENT)		
17	W.P.(C)-16245/2022	BRIJESHWAR KAPILA V/s GOVT. OF NCT OF DELHI & ORS.	MANISH KUMAR, SHIV KUMAR	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR(ATTORNEY.MANISH@GMAIL.COM)(9873950114)(PETITIONER) DDSWA(DDSWA2013@GMAIL.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){}(RESPONDENT) AZON(AZONE7@GMAIL.COM){}(RESPONDENT) DPO NORTH(DPONORTHUEEM@GMAIL.COM){}(RESPONDENT) NIC(DIREDU@NIC.IN){}(RESPONDENT) NARESH PALDHAKA(NARESHPALDHAKA@GMAIL.COM){}(RESPONDENT) CHETRAM(CHETRAM9811574804@GMAIL.COM)(9811574804)(RESPONDENT) BUTTER(HARCOURT_BUTTER@YAHOO.COM){}(RESPONDENT) SHIV KUMAR (SHIVLEGALDRISHTI@GMAIL.COM)(9599911797)(RESPONDENT)		
18	W.P.(C)-10034/2023	INDER SINGH V/s THE DIVISIONAL COMMISSIONER & ORS.	ANKIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(9654452476)(PETITIONER) DIVISION COMMISSIONER(STANDINGCOUNSELGNCTD@GMAIL.COM, DIVCOM@NIC.IN, DCCENTRAL@NIC.IN, CIVILSDM@NIC.IN){}(RESPONDENT)		
19	W.P.(C)-11346/2023 CM APPL. 44132/2023 CM APPL. 57211/2023 CM APPL. 61733/2023 CM APPL. 9818/2024	RAJESH KUMAR JAIN V/s UNION OF INDIA AND ORS	ANAND VARDHAN SHARMA, RAVI KETAN BHARDWAJ, RAVINDER SINGH, T&T LAW	
		OTHER DETAILS OF ADVOCATES: DR. AV SHARMA(DR.ANANDVARDHANASSOCIATES@GMAIL.COM)(9034315976)(PETITIONER) PN SHAHI(ADVJPNSHAHI@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CMD(CMD.NIA@NEWINDIA.CO.IN, SUCHITA.GUPTA@NIC.CO.IN, CE@GIPSA.IN){}(RESPONDENT) DR A V SHARMA (ADVOCATERAVIKETANBHARDWAJ@GMAIL.COM)(8950532333)(PETITIONER) MV CHANDRASEKAR(MV.CHANDRASEKAR@NEWINDIA.CO.IN){}(RESPONDENT) UOI(UOIDHC@GMAIL.COM){}(RESPONDENT) SUBHASH(SUBHASH.MEHTA@NEWINDIA.CO.IN){}(RESPONDENT) RAJESH (RAJESH.KAMBLE@NEWINDIA.CO.IN){}(RESPONDENT) JM LEGAL(JMLEGAL@JMLEGAL.CO.IN){}(RESPONDENT) RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(RESPONDENT) RAVI KETAN BHARDWAJ(ADVOCATERAVIKETANBHARDWAJ@GMAIL.COM){}(RESPONDENT) ANANDVARDHAN(DR.ANANDVARDHANASSOCIATES@GMAIL.COM){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

ADVANCE CAUSE LIST

		RAVINDER SINGH & ASSOCIATES(E215.RSA@GMAIL.COM)(9811614545)(RESPONDENT) (/)(/)(PETITIONER)		
20	W.P.(C)-12478/2023	R.S. TOWERS LLP THROUGH ITS PARTNER ANSHUL GOEL V/s DY. COMMISSIONER (NORTH) & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: N.S.DALAL(CHAMBEROFNSDALAL@GMAIL.COM)(9811155424)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@AUALEGAL.COM)(9868250806)(RESPONDENT)		
21	W.P.(C)-12705/2023 CM APPL. 10817/2024	M/S PRIYANKA INTER PROPERTIES HUF V/s GOVERNMENT OF NCT OF DELHI AND ANR	RAJBIR SINGH VERMA, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: VISHAL MAAN(ADITYASINGH1.ADV@GMAIL.COM)(9971919212)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHAL MAAN(ADITYASINGH1.ADV@GMAIL.COM)(9971919212)(PETITIONER) VISHAL MAAN(ADITYASINGH1.ADV@GMAIL.COM)(9971919212)(PETITIONER) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(/)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)(/)(RESPONDENT)		
22	W.P.(C)-14525/2023 CM APPL. 57584/2023	BHOOPENDRA SINGH V/s LOKSABHA SECRETARIATE THROUGH ITS DIRECTOR & ANR.	ANUBHAV, DEEPAK CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOUDHARY(DCLEAGL9@GMAIL.COM)(9717207676)(PETITIONER) DEEPAK CHOUDHARY(DCLEAGL9@GMAIL.COM)(9717207676)(PETITIONER)		
23	W.P.(C)-14706/2023	VINESH KUMAR V/s PUNJAB AND SIND BANK	AAYUSH SHUKLA	
		OTHER DETAILS OF ADVOCATES: VIKASH KUMAR(LEGALVENTUREVA@GMAIL.COM)(8788251018)(PETITIONER) PUNJAB AND SIND BANK(HO.LR@PSB.CO.IN, RAJAT132NOIDA@YAHOO.CO.IN)(/)(RESPONDENT) RAJAT ARORA(RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(RESPONDENT)		
24	W.P.(C)-9293/2024 CM APPL. 38104/2024	CHARU SINGH RATHORE V/s VICTORIA GIRLS SENIOR SECONDARY SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9643609510)(PETITIONER) A RAJA SINGH (VICTORIASS1207223@GMAIL.COM, AMITAJOEEL2@GMAIL.COM,)0)(RESPONDENT)		
25	W.P.(C)-15146/2024 CM APPL. 63546/2024	VIKESH PUNJ V/s UNION OF INDIA AND ORS	ARVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: ARVENDRA SINGH(LAWYER_77777@YAHOO.CO)(9811339058)(PETITIONER) UNION OF INDIA, SECY MOP, SECY PESB, PESB(UIDHC@GMAIL.COM, SECY_MOP@NIC.IN, SECYPESB@NIC.IN, CHAIRPERSON-PESB@GOV.IN)(1123384193)(RESPONDENT) MECON LIMITED, SK VERMA(CMDSECTION@MECONLIMITED.CO.IN, SKVERMA@MECON.CO.IN, SKVERMA@MECONLIMITED.CO.IN)0)(RESPONDENT)		
26	W.P.(C)-16065/2024 CM APPL. 67482/2024	SATYAWATI SOOD ARYA GIRLS SENIOR SECONDARY SCHOOL V/s ANURADHA KUMAR & ANR.	ABHISHEK DHINGRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK DHINGRA(OFFICE.ABHISHEKADV@GMAIL.COM)(9711449041)(PETITIONER) AVNISH AHLAWAT, VRCOM, GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, VRCOM1660@GMAIL.COM, SCSERVICESGNCTD@GMAIL.COM)0)(RESPONDENT) ANUJ AGGARWAL & COMPANY, ANURADHA(ANUJAGGARWALCOMPANY@GMAIL.COM, KUMARANURADHA08@GMAIL.COM)0)(RESPONDENT)		
27	W.P.(C)-16871/2024	DINESH CHAND SHARMA V/s RUKMANI DEVI JAIPURIA PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL, MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN, AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RDJPS2010@GMAIL.COM, EZONE7@GMAIL.COM)0)(RESPONDENT) (MYKHAN678@YAHOO.COM)0)(RESPONDENT) MOHD YASEEN KHAN(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		

28	W.P.(C)-16943/2024 WITH W.P.(C) 16946/2024	BHARTI SHARMA V/s RUKMANI DEVI JAIPURIA PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL, MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT, GNCTD(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM, SCSERVICESGNCTD@GMAIL.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, RDJPS, MY KHAN(STANDINGCOUNSELGNCTD@GMAIL.COM, RDJPS2010@GMAIL.COM, MYKHAN678@YAHOO.COM)(9868250806)(RESPONDENT) EZONE(EZONE7@GMAIL.COM)(0)(RESPONDENT) MOHD YASEEN KHAN(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		
29	W.P.(C)-16946/2024	SADHNA PAYAL V/s RUKMANI DEVI JAIPURIA PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL, MOHD YASEEN KHAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM, AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, RDJPS2010@GMAIL.COM, EZONE7@GMAIL.COM)(0)(RESPONDENT) (MYKHAN678@YAHOO.COM)(0)(RESPONDENT) MOHD YASEEN KHAN(MYKHAN678@YAHOO.COM)(9810761110)(RESPONDENT)		
30	CONT.CAS(C)-1036/2024	SUKHBIR SINGH & ANR. V/s NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY & ANR.	SUMIT KUMAR	Listing Remarks: WITH W.P. (C) 2798/2024
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.LAW89@GMAIL.COM)(9911247063)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) AVNISH(AVNISH@AHLAWATASSOCIATIES.IN)(0)(RESPONDENT)		
31	CONT.CAS(C)-460/2025	ZEESHAN AHMED V/s UROOJ BANO & ORS.	BILAL ANWAR KHAN	
		OTHER DETAILS OF ADVOCATES: BILAL ANWAR KHAN(CHAMBERS.BILAL@GMAIL.COM)(9811003756)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	RC.REV.-96/2025 CM APPL. 16631/2025 CM APPL. 16632/2025	ASHOK KUMAR & ANR. V/s JAI BHAGWAN	ANUJ JAIN	
		OTHER DETAILS OF ADVOCATES:		
2	CM APPL. 20392/2025 CM APPL. 20609/2025 In RFA-191/2024	SAMEY SINGH V/s NEERAV KHERA	ASUTOSH LOHIA	
		OTHER DETAILS OF ADVOCATES: ASUTOSH LOHIA & ASSOCIATES(ALOHIAADV@GMAIL.COM)(9810120000)(PETITIONER)		
3	RFA-317/2025 CM APPL. 19840/2025 CM APPL. 19841/2025 CM APPL. 19842/2025	SMT. PRITAM KAUR (SINCE DECEASED) THROUGH LR SH. KEWAL SINGH (SINCE DECEASED) THROUGH LR SMT. RANI KAMBOJ V/s SMT. SATISH CHOPRA & ANR.	SATYA PRAKASH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		

		S P SRIVASTAVA(ADVOCATESRIVASTAVASP@GMAIL.COM)(9811405665)(PETITIONER) SHIV CHARAN(SHIVCHARANGARG@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
4	RC.REV.-352/2018	SARPHINA V/s MUKESH KUMAR GUPTA	ABDUL SATTAR, ANKUSH SHARMA, GAURAV KHOSLA	
		OTHER DETAILS OF ADVOCATES: ABDUL SATTAR()(9818084363)(PETITIONER) ANKUSH SHARMA(ANKUSHSANKHYAN@GMAIL.COM)(7217724278)(RESPONDENT) GAURAV KHOSLA(GAURAVKHOSLA.ADVOCATE@GMAIL.COM)(9013155886)(RESPONDENT)		
5	RC.REV.-421/2019 CM APPL. 31630/2019 CM APPL. 6105/2025 CM APPL. 6106/2025	MAYANK SHARMA V/s VIDYAWATI @ VIDHYA DEVI	P C SHARMA, MANISH KUMAR SHARMA, SACHIN SANGWAN	
		OTHER DETAILS OF ADVOCATES: P C SHARMA()(8130594464)(PETITIONER) P C SHARMA(SHARMAMKADVOCATE@GMAIL.COM)(9990093089)(PETITIONER) SACHIN SANGWAN(SACHINADV.2006@GMAIL.COM)(9310222327)(RESPONDENT)		
6	RC.REV.-352/2024 CM APPL. 68887/2024	PARDEEP SHARMA V/s SUNITA MITTAL	IMON BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES:		
7	RC.REV.-16/2025 CM APPL. 2458/2025	INDIAN BOOK DEPOT THROUGH ITS PARTNER V/s MANOHAR LAL	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: VIKAS(VIKAS_6687@YAHOO.CO.IN)(0)(RESPONDENT) SHEKHAR(DASI.SHEKHAR@GMAIL.COM)(0)(RESPONDENT)		
8	RC.REV.-22/2025 CM APPL. 3875/2025 CM APPL. 3876/2025	INDIAN BOOK DEPOT THROUGH ITS PARTNER V/s OM PRAKASH & ANR.	KUNAL KALRA	
		OTHER DETAILS OF ADVOCATES: KUNAL KALRA (KKARLA.ADV@GMAIL.COM)(9871028645)(PETITIONER) DASI SHEKHAR(DASI.SHEKHAR@GMAIL.COM)(0)(RESPONDENT)		
9	RC.REV.-71/2025 CM APPL. 12144/2025	KEWAL KISHAN V/s ANIRUDH AHUJA	RAJIV K GARG	
		OTHER DETAILS OF ADVOCATES: RAJIV GARG(GARGRAJIV26@YAHOO.CO.IN)(9810002830)(PETITIONER) RAJIV GARG(GARGRAJIV26@YAHOO.CO.IN)(9810002830)(PETITIONER)		
10	RC.REV.-99/2025 CM APPL. 17073/2025 CM APPL. 17074/2025 CM APPL. 17075/2025 CM APPL. 17076/2025 WITH RC.REV. 106/2025 RC.REV. 107/2025 RC.REV. 108/2025 RC.REV. 109/2025	IQBAL SHAMSHAD @ IQBAL AHMED THROUGH SPA HOLDER SHAKEEL AHMED V/s JITENDER BANSAL	ISHA KHANNA	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) SANDEEP JINDALS(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
11	RC.REV.-106/2025 CM APPL. 18173/2025 CM APPL. 18174/2025 CM APPL. 18175/2025 CM APPL. 18176/2025 WITH RC.REV. 107/2025 RC.REV. 108/2025 RC.REV. 109/2025	SANDEEP BAJAJ V/s JITENDER BANSAL	ISHA KHANNA	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) SANDEEP (SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
12	RC.REV.-107/2025 CM APPL. 18203/2025 CM APPL. 18204/2025 CM APPL. 18205/2025 CM APPL. 18206/2025	RAHUL SHARMA V/s JITENDER BANSAL	ISHA KHANNA	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) SANDEEP JINDALS(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		

13	RC.REV.-108/2025 CM APPL. 18210/2025 CM APPL. 18211/2025 CM APPL. 18212/2025 CM APPL. 18213/2025	SHAKEEL AHMED V/s JITENDER BANSAL	ISHA KHANNA	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
14	RC.REV.-109/2025 CM APPL. 18214/2025 CM APPL. 18215/2025 CM APPL. 18216/2025 CM APPL. 18217/2025	SALMA BEGUM THROUGH SPA HOLDER SHAKEEL AHMED V/s JITENDER BANSAL	ISHA KHANNA	
		OTHER DETAILS OF ADVOCATES: ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) ISHA KHANNA(ISHAKHANNALAWOFFICE@GMAIL.COM)(9811054386)(PETITIONER) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT) SANDEEP (SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT) SANDEEP(SANDEEPJINDALS@REDIFFMAIL.COM)(0)(RESPONDENT)		
15	RFA-902/2023 CM APPL. 58186/2023 CM APPL. 58187/2023 CM APPL. 58188/2023	ANWAR KHAN V/s ASLAM PERVEZ	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-67/2024 CM APPL. 4922/2024 CM APPL. 4923/2024 CM APPL. 4924/2024 CM APPL. 4925/2024 CM APPL. 4926/2024 CM APPL. 65530/2024 CM APPL. 65531/2024 CM APPL. 65532/2024 CM APPL. 65533/2024 CM APPL. 65534/2024 CM APPL. 65535/2024	SMT SUSHMA SHARMA V/s SMT NISHA SAXENA	NIRMAL KISHORE, SURUCHI JAISWAL	
		OTHER DETAILS OF ADVOCATES: JASPREET SINGH()(9873190316)(PETITIONER) JASPREET SINGH(AMITSINGHCOURT8@GMAIL.COM)(9873190316)(PETITIONER) ADV SURUCHIJAIWAL(ADVSURUCHIJAIWAL@GMAIL.COM)(0)(RESPONDENT) SURUCHI JAISWAL(ADVSURUCHIJAIWAL@GMAIL.COM)(9643917721)(PETITIONER)		
17	RFA-697/2024 CM APPL. 59267/2024	SH YAD PAL V/s MOHIT KAUSHIK	LAXMAN SINGH SOLANKI	
		OTHER DETAILS OF ADVOCATES: L S SOLANKI & ANU SOLANKI(ADVANUSOLANI04@GMAIL.COM)(9891597843)(PETITIONER) MOHIT()(9871811829)(RESPONDENT)		
18	RFA-302/2025 CM APPL. 18795/2025 CM APPL. 18796/2025 CM APPL. 18797/2025 CM APPL. 18798/2025 CM APPL. 18799/2025	JAGDISH V/s KAMLA (SINCE DECEASED) THROUGH LRS.	ASIT KUMAR ROY	
		OTHER DETAILS OF ADVOCATES: ASIT KUMAR ROY(ASITROYADVOCATE@GMAIL.COM)(8802888820)(PETITIONER) BIJENDER SINGH(ASSOCIATES.BIJENDERSINGH@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
19	RC.REV.-101/2018 CM APPL. 10173/2018 CM APPL. 17043/2022 CM APPL. 34442/2023	M/S CAPITAL SURGICAL CO PRIVATE LIMITED V/s JAIN COOPERATIVE BANK LTD	ANIL KR CHUNDURU, NAGENDRA PRATAP SINGH, KAMAL BANSAL, ABHINAV SHARMA	Listing Remarks: AT 3:45PM
		OTHER DETAILS OF ADVOCATES: ANIL KR CHUNDURU()(9811090737)(PETITIONER) N P SINGH & ASSOCIATES(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) KAMAL(KAMALBANS@GMAIL.COM)()(RESPONDENT) N P SINGH (NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER) KAMAL BANSAL(KAMALBANS@GMAIL.COM)()(RESPONDENT) KAMAL BANSAL(KBA@KBAA.IN)()(RESPONDENT) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER) NAGENDRA PRATAP SINGH(NPSINGHANDASSOCIATES@GMAIL.COM)(8510005604)(PETITIONER)		

		ABHINAV SHARMA(ADVASOFFICE@GMAIL.COM)(9953264242)(RESPONDENT)		
20	RC.REV.-83/2021 CM APPL. 16009/2021	PAWAN KUMAR & ANR. V/s KAILASH CHANDER GUPTA & ORS.	DEEPAK BASHTA, DEEPAK BASHTA, MANSI KHURANA	
		OTHER DETAILS OF ADVOCATES: SHAGUN MATTA & DEEPAK BASHTA(DEEPAKBASHTA@GMAIL.COM)(9999149022)(PETITIONER) DEEPAKBASHTA(BASHTA.DEEPAK@GMAIL.COM)(9999149022)(PETITIONER) MANSI KHURANA (MANSIKHURANA66@GMAIL.COM)(8899066666)(RESPONDENT) MANSI KHURANA (MANSIKHURANA66@GMAIL.COM)(8899066666)(RESPONDENT)		
21	RC.REV.-172/2022 CM APPL. 41953/2024	THE COMPETENT OFFICIAL/ZONAL MANAGER NATIONAL TEXTILE CORPORATION LTD. V/s DR RENU CHANDANA AND ANR	SONAL KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: SONAL KUMAR SINGH, SURAJ R KESHERWANI, SUHEL QURESHI(DELHI@AKSINGHCO.COM)(114052243)(PETITIONER) OBHIRUP GHOSH , SONAL KUMAR SINGH(OBHIRUPGHOSH@AKSPARTNERS.IN)(9756152092)(PETITIONER) SIDDIQUI MN(SIDDIQUIMN@HOTMAIL.COM)()(RESPONDENT) SIDDIQI(SIDDIQUIMN@HOTMAIL.COM)()(RESPONDENT) ADVOCATE SUNIL(ADVOCATESUNIL12@YAHOO.COM)()(PETITIONER) SONAL KUMAR SINGH(SKSINGH@AKSPARTNERS.IN)()(RESPONDENT)		
22	RC.REV.-224/2022 CM APPL. 40900/2022 WITH RC.REV. 225/2022	KAMALJIT SINGH V/s SH. RAJKUMAR & ORS.	JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) VIJAY(VIJAYSIWACH1979@GMAIL.COM)()(RESPONDENT)		
23	RC.REV.-225/2022 CM APPL. 40904/2022 CM APPL. 44772/2024	GAJRAJ SINGH(SINCE DECEASED) KAMALJIT SINGH & ORS. V/s SH. RAJKUMAR & ORS.	JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) VIJAY(VIJAYSIWACH1979@GMAIL.COM)()(RESPONDENT) JAGJIT SINGH , PREET SINGH (JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) VIJAY SIWACH(VIJAYSIWACH1979@GMAIL.COM)(0)(RESPONDENT)		
24	RC.REV.-45/2024 CM APPL. 8243/2024	SAROJ RANI V/s BIMLA TYAGI AND ORS (SINCE DECEASED THROUGH HER LRS)	JAMALUDDIN, SURYA KANT PANDEY	
		OTHER DETAILS OF ADVOCATES: SU MIRZA, JAMAL MIRZA (SUMIRZA786@GMAIL.COM, JAMALMIRZA.ADV@GMAIL.COM) (9717084810)(PETITIONER) SURYA KANT PANDEY(PANDEYSURYA44@GMAIL.COM)(8588833705)(RESPONDENT)		
25	RC.REV.-224/2024 CM APPL. 48743/2024	SH. DEEPAK AGGARWAL V/s SH. HARBHAJAN SINGH	SUNIL KUMAR, MUNISH CHHOKER	
		OTHER DETAILS OF ADVOCATES: O P KHANNA & MOHIT(KHANNAMOHIT24@GMAIL.COM)(9810654321)(PETITIONER) MUNISH CHHOKER(MUNISHCHHOKER1980@GMAIL.COM)(9873340929)(RESPONDENT)		
26	RFA-21/2021	SHRI KANWAL KISHORE CHAWLA DECEASED THROUGH LRS 1A- SMT KAMLA CHAWLA & ORS. V/s 1. SMT. KARTAR DEVI DECEASED THROUGH LRS 1A- MRS. PUSHPA RAHEJA & ORS.	FANISH KUMAR JAIN, SNEHAL KAILA	
		OTHER DETAILS OF ADVOCATES: 2- SHRI INDER MOHAN CHAWLA DECEASED THROUGH LRS 2A- MRS TRIPTA CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2B- MR. TARUN CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) SHRI KANWAL KISHORE CHAWLA DECEASED THROUGH LRS 1A- SMT KAMLA CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 3B- MR. SANJAY CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 3- SHRI MANOHAR LAL CHAWLA DECEASED THROUGH LRS 3A- MR. RAJESH CHAWLA (FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2D- MR MANISH CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 2C- MR. ROHIT CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 1B- MR VIKRAM CHAWLA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) 1C- MRS. JYOTI MONGA(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) FANISHJAIN(FANISHKJAIN@YAHOO.CO.IN)(9811143749)(PETITIONER) FANISH K JAIN(FANISHKJAIN@GMAIL.COM)(9811143749)(PETITIONER) SHRI VINOD KUMAR AGGARWAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) SHRI ASHOK KUMAR GUPTA(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) MS. SHOBHA GUPTA(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) KARTAR DEVI()(9811606363)(RESPONDENT)		

		ASHWANI KUMAR (ASHWANIKUMARSONI@GMAIL.COM)()(RESPONDENT) ASHOK KUMAR GUPTA (9810061558)(RESPONDENT) VINOD AGGARWAL(9810061558)(RESPONDENT) MANMOHAN CHAWLA(9888423565)(RESPONDENT) ANOOP GIRDHAR(9779797798)(RESPONDENT) SNEHAL KAILA(CONTACTSNEHALKAILA@GMAIL.COM)(9999182837)(RESPONDENT)		
27	RFA-226/2022 CM APPL. 24150/2022 CM APPL. 24152/2022	PLANMAN MEDIA PVT. LTD. V/s WELGROW TRAVELS PVT. LTD.	RAJAT SEHGAL, RATNESWAR DAS, VIKRANT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MANDAVYA KAPOOR AND RAJAT SEHGAL(MANDAVYKAPOOR@GMAIL.COM)(9999550282)(PETITIONER) RADHIKA(RADHIKA@WELGROWGROUP.COM)()(RESPONDENT) RATNESWAR DAS(OFFICELAWSANGELS@GMAIL.COM)(9999514750)(PETITIONER) VIKRANT BHARDWAJ(ADV.VIKRANTBHARDWAJ@GMAIL.COM)(9911132259)(RESPONDENT)		
28	RFA-169/2023 CM APPL. 9853/2023 CM APPL. 9854/2023	TANVEER AHMAD KHAN V/s ALL INDIA BOY SCOUTS ASSOCIATION THROUGH AR	SHASHANK SHARMA, AMBER SACHDEVA, ARBAZ AHMAD KHAN, MITHILESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: VINOD(VINODKR_ADVOCATE@YAHOO.CO.IN)(9810236222)(PETITIONER) DASAI FLOBC(DASAI FLOBC007@GMAIL.COM)()(RESPONDENT) AMBER SACHDEVA(OFFICEOFAMBERSACHDEVA@GMAIL.COM)(9821961222)(PETITIONER) ARBAZ AHMAD KHAN(ARBAAZKHANLEGAL@GMAIL.COM)(9717264233)(PETITIONER) MITHILESH KUMAR PANDEY(ADVOCATE2005NDL@YAHOO.COM)(8587031700)(PETITIONER)		
29	RFA-247/2023 CM APPL. 14790/2023 CM APPL. 14791/2023 CM APPL. 14792/2023 WITH RFA 823/2023 RFA 839/2023 RFA 867/2023 RFA 927/2023 RFA 941/2023	ANWAR KHAN V/s HAZI MOHD. SHAMSHAD & ANR. & ANR.	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ARCHANA GAUR(ARCHNAGOUR@GMAIL.COM)(9810082539)(PETITIONER) ARCHANA GAUR(ARCHNAGOUR@GMAIL.COM)(9810082539)(PETITIONER)		
30	RFA-823/2023 CM APPL. 51901/2023 CM APPL. 51902/2023 CM APPL. 51903/2023	ANWAR KHAN V/s MOHD. IRSHAD	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ARCHANA GAUR(ARCHANAGOUR@GMAIL.COM)(9810082539)(PETITIONER) MOHD. IRSHAD(SKLAWFIRMINDIA@GMAIL.COM)()(RESPONDENT)		
31	RFA-839/2023 CM APPL. 53357/2023 CM APPL. 53358/2023 CM APPL. 53359/2023	ANWAR KHAN V/s MOHD IRSHAD	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ARCHANA GAUR(ARCHANAGOUR@GMAIL.COM)(9810082539)(PETITIONER) MOHD IRSHAD(SKLAWFIRMINDIA@GMAIL.COM)()(RESPONDENT)		
32	RFA-867/2023 CM APPL. 55049/2023 CM APPL. 55050/2023	ANWAR KHAN V/s ASLAM PERVEZ	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: ARCHANA GAUR(ARCHANAGOUR@GMAIL.COM)(9810082539)(PETITIONER) ASLAM PERVEZ()()(RESPONDENT)		
33	RFA-927/2023 CM APPL. 60060/2023 CM APPL. 60061/2023 CM APPL. 60062/2023	ANWAR KHAN V/s ASLAM PERVEZ	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
34	RFA-941/2023 CM APPL. 61270/2023 CM APPL. 61271/2023 CM APPL. 61272/2023	ANWAR KHAN V/s HAZI MOHD.SHAMSHAD	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		
35	RFA-430/2023 WITH RFA 431/2023	M.K. BHANDARI V/s GAIL INDIA LIMITED	SATENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES:		
36	RFA-431/2023 CM APPL. 28662/2023	M.K. BHANDARI V/s GAIL INDIA LIMITED	SATENDRA KUMAR	
		OTHER DETAILS OF ADVOCATES:		

37	RFA-49/2024	KULDEEP SINGH V/s PANKAJ DAHIYA & ANR.	GURPREET SINGH, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		
38	RFA-483/2024 CM APPL. 44424/2024	MOHD SHAHID & ORS. V/s SMT AKHTARI BEGUM	RAJAT ANEJA, BHARAT PRAKASH	
		OTHER DETAILS OF ADVOCATES: BHARAT PRAKASH(BHARAT.GUPTA@RKCA.NET)(9268300000)(PETITIONER)		
39	RFA-665/2024	RAJ KUMAR V/s KISHAN CHAND	RAJ KUMAR RATHORE	
		OTHER DETAILS OF ADVOCATES: ASHISH ASSOCIATES(RATHORE_RAJKUMAR@YAHOO.COM)(9891881689)(PETITIONER) KISHAN CHAND()(9213179179)(RESPONDENT)		
40	RSA-354/2016	DELHI DEVELOPMENT AUTHORITY V/s RAMESH KUMAR & ORS	SANJEEV SAGAR, V SHUKLA, VAIBHAV AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER) VAIBHAV AGNIHOTRI(OFFICE@SKVASSOCIATES.COM)(7669700082)(PETITIONER)		
41	RSA-25/2018 CM APPL. 5872/2018	HOSHIYAR SINGH (SINCE DECEASED) THR LRS V/s ISHWAR SINGH & ANR	RAJIV YADAV, SUMAN CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: RAJIV YADAV()(9811017900)(PETITIONER)		
42	RSA-90/2019 CM APPL. 19835/2019	DELHI DEVELOPMENT AUTHORITY V/s KANWAR SINGH (DECEASED) THR LRS & ORS	BEENASHAW N SONI, MANISH VATS	
		OTHER DETAILS OF ADVOCATES: BEENASHAW N SONI()(9811270125)(PETITIONER) MANISH VATS(VATSMANISH01@GMAIL.COM)(9811432428)(PETITIONER)		
43	RSA-31/2021	MRS. JAISHRI VASHISHT V/s SMT. ANURADHA SRIDHAR	HIMANSHU UPADHYAYA, POONAM SHARMA	
		OTHER DETAILS OF ADVOCATES: MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) MRS. JAISHRI VASHISHT (RAMK.PROFESSIONAL@GMAIL.COM)(9810750151)(PETITIONER) HIMANSHU UPADHYAYA(UPADHYAYAILC@GMAIL.COM)(9971674646)(PETITIONER) HIMANSHU UPADHYAYA(UPADHYAYAILC@GMAIL.COM)(9811254646)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) SMT. ANURADHA SRIDHAR (LEO48_VK@YAHOO.COM)(9560084252)(PETITIONER) VK LEO(LEO48_VK@YAHOO.COM)()(RESPONDENT) POONAM SHARMA(POONAMADVOCATE68@GMAIL.COM)(9821498564)(PETITIONER)		
44	RSA-64/2021	SMT. BALA DEVI & ORS. V/s SURENDER SINGH	RAJAN CHAUDHARY, PANKAJ KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: RAJAN CHAUDHARY(RAJAN000999@GMAIL.COM)(9312052152)(PETITIONER) PANKAJ KUMAR SINHA(PANKAJ SINHA1470@GMAIL.COM)(9350905108)(PETITIONER)		
45	RSA-37/2022 CM APPL. 16074/2022	CHANAN SHAH (DECEASED) THROUGH LR SMT PREM LATA V/s SH WILAITI RAM MEHTA (DECEASED) THROUGH HIS LRS & ORS.	PURVESH BUTTAN, ANKAN SURI	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES: PURVESH BUTTAN & MR FAHAD IMTIAZ(PURVESH BUTTAN@GMAIL.COM)(9818208200)(PETITIONER) ANKAN SURI(ANKAN SURI@GMAIL.COM)(9999722788)(RESPONDENT)		
46	RSA-130/2022 CM APPL. 44542/2022 CM APPL. 44543/2022 CM APPL. 44544/2022	DELHI DEVELOPMENT AUTHORITY V/s RADHEY SINCE DECEASED THROUGH HIS LRS & ORS.	MANIKA TRIPATHY, AKHILESH ARORA, PRADEEP SEHRAWAT	

		OTHER DETAILS OF ADVOCATES: MANIKA TRIPATHY(MANIKATRIPATHY@YAHOO.COM)(9811831835)(PETITIONER) PURI CO(PURICO@ME.COM)()(RESPONDENT) AKHILESH ARORA(AKHILESH_ARORA@HOTMAIL.COM)(9891738112)(RESPONDENT) PRADEEP SEHRAWAT(DRPSEHRAWAT13@MAIL.COM)(9810147299)(PETITIONER) PRADEEP SEHRAWAT(DRPSEHRAWAT13@MAIL.COM)(9810147299)(RESPONDENT)		
47	RSA-48/2023 CM APPL. 9877/2023 CM APPL. 9878/2023 CM APPL. 30889/2023	PRABHAKAR POKHRIYAL V/s SH SURENDRA SINGH CHEEMA & ANR.	MRINALINI SEN GUPTA, GURMAN CHAHAL	
		OTHER DETAILS OF ADVOCATES: MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) R()(9810322404)(RESPONDENT) MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) R()(9810322404)(RESPONDENT) GURMAN CHAHAL(GURMANCHAHAL@YAHOO.CO.IN)(9716148925)(RESPONDENT)		
48	RSA-57/2023 CM APPL. 14134/2023	SHRI MAHINDER SINGH (SINCE DECEASED THROUGH LRS) V/s MR. PRATAP SINGH & ORS.	ROHAN YADAV, CHARAN SINGH VERMA	
		OTHER DETAILS OF ADVOCATES: NEERAJ YADAV , ROHAN YADAV(NEERAJYADAVLAW@GMAIL.COM)(9899426760)(PETITIONER) CHARAN SINGH VERMA(BATARCS@GMAIL.COM)(9871573637)(RESPONDENT)		
49	RSA-58/2023 CM APPL. 14554/2023 CM APPL. 14555/2023	MOHD RASHID NOOR V/s ZAFAR NOOR & ANR.	MOHIT VERMA	
		OTHER DETAILS OF ADVOCATES: MOHIT VERMA(MOHITVERMAADVOCATE12@GMAIL.COM)(9650320191)(PETITIONER) ANWAR MASOOD(ANWARMASOOD40@YAHOO.IN)()(RESPONDENT)		
50	RSA-218/2023	RAJESH KUMAR V/s ALI ABBAS ANSARI & ANR.	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9818463775)(PETITIONER) ALI ABBAS ANSARI(SAM.20081987@GMAIL.COM)(9911041998)(RESPONDENT) SHAMSHAD ANSARI(SAM.20081987@GMAIL.COM)()(RESPONDENT)		
51	RSA-45/2024 CM APPL. 12832/2024 CM APPL. 63648/2024	SH. AJIT V/s SH. MUKESH (SINCE DECEASED) THROUGH HIS L.RS. & ORS.	INDER SINGH DAHIYA, RAJIV KHOSLA, SURAJ PAL SINGH	
		OTHER DETAILS OF ADVOCATES: I S DAHIYA & SUNIL DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) SC(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) IS DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(0)(PETITIONER) RAJIV KHOSLA , SUNIL SINGH(ADVRAJIVKHOSLA@GMAIL.COM)(9212050070)(RESPONDENT) SURAJ PAL SINGH(SPCHAUHAN2010@GMAIL.COM)(8077550245)(RESPONDENT)		
52	RSA-57/2024 CM APPL. 15403/2024 CM APPL. 15405/2024	ASHOK GUPTA V/s M/S MODI RUBBER LIMITED	NARENDER SINGH YADAV	
		OTHER DETAILS OF ADVOCATES: NARENDER SINGH YADAV(NARENDER.LAWYER@GMAIL.COM)(9350801938)(PETITIONER) MODI(INVESTORS@MODIGROUP.NET)()(RESPONDENT)		
53	TR.P.(C.)-198/2023	DHARAM CHAND SANKHLA V/s PREM CHAND SANKHLA & ANR.	ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES:		
54	TR.P.(C.)-178/2024	SHRUTI JAIN V/s MANOJ JAIN	PAYAL CHAWLA	
		OTHER DETAILS OF ADVOCATES: PAYAL CHAWLA()(9811777786)(PETITIONER)		
55	TR.P.(C.)-42/2025 CM APPL. 13804/2025 CM APPL. 13805/2025	BHOOMI SHARMA V/s GAURAV SHARMA	MEENA CHAUDHARY SHARMA	
		OTHER DETAILS OF ADVOCATES: MEENA CHAUDHARY SHARMA (MCSADVOCATE@GMAIL.COM)(9811047445)(PETITIONER) AMITE GAURAV(AMITESGAURAV@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-3135/1998	N.K. JAIN V/s ALLAHABAD BANK & ORS	R.P.KATHURIA, V.P.GOGGAR, SM HOODA, PET IN PRERSON, RASMEET K.CHARYA, RAJESH KUMAR	Listing Remarks: AT 02:30 P.M.
		OTHER DETAILS OF ADVOCATES:		

57	CM APPL. 10322/2025 In W.P.(C)-5661/2005 WITH W.P.(C) 17273/2006	KAILASH KUMAR KAPUR V/s STATE BANK OF INDIA	ARVIND KUMAR GUPTA, SUNIL CHAOUDHARY, SUNIL BAINSLA, MR.VISHNU MEHRA, MR. KARAN MEHRA, SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAOUDHARY()(9899750209)(PETITIONER) LEX STABILIS()(9899750209)(PETITIONER) WITHOUT GENERATE ()()(RESPONDENT) WITHOUT GENERATE ()()(RESPONDENT)		
58	CM APPL. 13968/2025 In W.P.(C)-17273/2006 WITH W.P.(C) 5661/2005	KAILASH KUMAR KAPUR V/s STATE BANK OF PATIALA & ANR	ATUL KUMAR, SUNIL BAINSLA, RAJIV B SAMAIYAR, SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: LEX STABILIS()(9899750209)(PETITIONER) RAJIV SAMAIYAR(RBSAMAIYAR.ADV@GMAIL.COM)(0)(RESPONDENT)		
59	W.P.(C)-7360/2006	RAJENDER PRASHAD SHARMA V/s NATIONAL THERMAL POWER CORPORATION	MR.RAKESH U.UPADHYAY, BHARAT SANGAL, VIJAYSHREE PATTNAIK, NEERAJ KUMAR JAIN, VIVEK NARAYAN SHARMA, AKANKSHA CHOUDHARY, MANMEET SINGH JAMWAL, RHEA LUTHRA, PUNEET TANEJA	
		OTHER DETAILS OF ADVOCATES: AKANKSHA CHOUDHARY(AKANKSHACHOUDHARYADV@GMAIL.COM)(9871403731)(PETITIONER) MANMEET SINGH JAMWAL(MANMEET_JAMWAL@HOTMAIL.COM)(9716199300)(PETITIONER) RHEA LUTHRA(ADVRTALCHAMBERS@GMAIL.COM)(9917079999)(PETITIONER) PUNEET TANEJA(TANEJA.ASSOC@YAHOO.CO.IN)(9810208494)(RESPONDENT)		
60	W.P.(C)-1623/2010 CM APPL. 40887/2024	USHA TALWAR V/s CHAIRPERSON,NDMMC & OTHERS	S.K.SINHA, PIYUSH SHARMA, TARUNVIR SINGH KHEHAR, KANIKA AGNIHOTRI	
		OTHER DETAILS OF ADVOCATES: PIYUSH SHARMA(SHARMA.PIYUSH819@GMAIL.COM)(9810613750)(PETITIONER) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT) KANIKA AGNIHOTRI(ADMIN@SKVASSOCIATES.COM)(7669700081)(RESPONDENT)		
61	W.P.(C)-5776/2012	R.N.BHAT V/s LIFE INSURANCE CORPORATION OF INDIA THROUGH ITS CHAIRMAN	SMRITI RAZDAN, MONU KUMAR	
		OTHER DETAILS OF ADVOCATES: MONU KUMAR(MONUKUMARADVOCATE@GMAIL.COM)(8178235953)(PETITIONER)		
62	W.P.(C)-2722/2014	ROMILA AHLUWALIA V/s DELHI PUBLIC LIBRARY & ORS	MD. ZARYAB JAMAL RIZVI, YASHPAL SINGH, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AMIT@PRABHAKARASSOCIATES.IN)(9891454060)(PETITIONER)		
FOR COMPLIANCE				
63	RC.REV.-119/2018(Disposed off case)	SHISH RAM & ANR V/s GOVIND VASHISH	ALOK KUAMR, AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUAMR()(9810127735)(PETITIONER) AMIT KUMAR (ADVOCATEAMIT15JUNE@GMAIL.COM)(9582883432)(PETITIONER)		
FOR CONSIDERATION				
64	RFA-301/2025 CM APPL. 18789/2025 CM APPL. 18790/2025	ASHA @AYSHA SIDDIQUI V/s SMT. HIRA WATI & ANR.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA (MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) VISHAL MAAN(VISHALMAAN1000@GMAIL.COM)(0)(RESPONDENT) SDM MEHRAULI DELHI(SDMMEHRAULIDELHI@NIC.IN)(0)(RESPONDENT) VISHAL MAAN(VISHALMAAN1000@GMAIL.COM)(0)(RESPONDENT)		
FOR FINAL DISPOSAL				
65	RFA-437/2022 CM APPL. 40082/2022	D. R. CHAUDHARY V/s DDA & ORS.	FANISH KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: S S JANGRA , ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442383)(PETITIONER) SDM(SDM2GBN@NIC.IN)()(RESPONDENT) DMGBN(DMGBN@NIC.IN)()(RESPONDENT) BRPL(BRPL.CUSTOERCARE@RELIANCEADA.COM)()(RESPONDENT) SHASHI PRATAP (SHASHIPRATAPADV@GMAIL.COM)()(RESPONDENT) HQSDM(HQSDM1@NIC.IN)()(RESPONDENT)		

FOR FINAL HEARING				
66	RC.REV.-232/2022	MITHLESH RASTOGI (SINCE DECEASED) THROUGH HER LRS & ORS. V/s RADHEY SHYAM VERMA	SHIV CHARAN GARG, ANSHUMAN, BHARAT MONGA	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) ANSHUMAN (ADVOCATEANSHUMAN1458@GMAIL.COM)(9818571429)(PETITIONER) BHARAT MONGA (BMONGALEGAL@GMAIL.COM)(9654219095)(RESPONDENT)		
67	RFA-387/2017 WITH RFA 750/2023	RAJINDER KUMAR AGGARWAL DHARAMSHALA TRUST (REGD.) V/s OM PARKASH VERMA (DECD) THR LRS	SHOBHA AGGARWAL AND PRANAV JAIN	
		OTHER DETAILS OF ADVOCATES:		
68	RFA-750/2023 CM APPL. 47593/2023	RAJINDER KUMAR AGGARWAL DHARAMSHALA TRUST REGD. THR ITS TRUSTEES V/s SONU VERMA & ORS.	SHOBHA AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SHOBHA AGGARWAL, PRANAV JAIN(SHOBHAAGGARWAL.DELHI@GMAIL.COM)(9811528656)(PETITIONER) SONU VERMA()(RESPONDENT)		
69	RFA-89/2020 CM APPL. 4599/2020 CM APPL. 4600/2020	DELHI DEVELOPMENT AUTHORITY & ORS V/s M/S TANTIA CONSTRUCTION COMPANY LTD	KANIKA SINGH, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: KANIKA SINGH()(9654847544)(PETITIONER) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(PETITIONER)		
70	RFA-128/2021 CM APPL. 7717/2021 CM APPL. 7718/2021	ASIF ALI V/s ASHRAF ALI & ANR.	SAURABH TEWARI, SAURABH TEWARI, SYED SAAD NIZAMI	
		OTHER DETAILS OF ADVOCATES: ASIF ALI(ICTWEARIASSOCIATES@GMAIL.COM)(9810575291)(PETITIONER) ASIF ALI(ICTWEARIASSOCIATES@GMAIL.COM)(9810575291)(PETITIONER) ASIF ALI(ICTWEARIASSOCIATES@GMAIL.COM)(9810575291)(PETITIONER) ASIF ALI(ICTWEARIASSOCIATES@GMAIL.COM)(9810575291)(PETITIONER) I C TEWARI & ASSOCIATES()(9810575291)(PETITIONER) SAURABHTEWARI(ICTEWARIASSOCIATES@GMAIL.COM)(9810575291)(PETITIONER) SYED SAAD NIZAMI(ADVOCATENIZAMI@GMAIL.COM)(9891950340)(PETITIONER)		
71	RFA-425/2022 CM APPL. 57856/2024 CM APPL. 58645/2024 CM APPL. 58686/2024 CM APPL. 67825/2024 CM APPL. 20993/2025	SH PRITAM SINGH & ANR. V/s SH BHAGAT SINGH & ORS.	ALOK BHACHAWAT, ANKUR MAHINDRO, SURESH KUMAR CHATURVEDI, LATIKA MALHOTRA, VIKAS CHOPRA, ANKUR MAHINDRO, SAKSHI SHAIRWAL, YOGESH KUMAR JAGIA	
		OTHER DETAILS OF ADVOCATES: BACHAWAT ASSOCIATES()(9811105362)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(PETITIONER) CONTACT BHACHAWAT(CONTACT@BHACHAWAT.COM)(0)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(RESPONDENT) CHOPRA AND COMPANY(CHOPRA.COMPANY@GMAIL.COM)(0)(RESPONDENT) JAGIA(OFFICE.JAGIA@GMAIL.COM)(0)(RESPONDENT) BHACHAWAT(CONTACT@BHACHAWAT.COM)(0)(PETITIONER) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(RESPONDENT) CHOPRA COMPANY(CHOPRA.COMPANY@GMAIL.COM)(0)(RESPONDENT) JAGIA(OFFICE.JAGIA@GMAIL.COM)(0)(RESPONDENT) KARTAR SINGH CHAWLA(SURESHCHATURVEDI@YAHOO.CO.IN)(0)(PETITIONER) BHA CHAWAT(CONTACT@BHACHAWAT.COM)(0)(RESPONDENT) ISHAN J AIN(ISHAN@BHACHAWAT.COM)(9810975362)(PETITIONER) VIKAS(VIKASCHOPRAADVOCATE@GMAIL.COM)(0)(RESPONDENT) ANKUR(ANKUR.MAHINDRO@KRED-JURE.IN)(0)(RESPONDENT) JAGIA(OFFICE.JAGIA@GMAIL.COM)(0)(RESPONDENT) SAKSHI(ADVSAKSHISHARWAL@GMAIL.COM)(0)(RESPONDENT) LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(RESPONDENT) SAKSHI SHAIRWAL(ADVSAKSHISHAIRWAL@GMAIL.COM)(9899323077)(RESPONDENT) VIKAS CHOPRA(VIKASCHOPRAADVOCATE@GMAIL.COM)(9212036118)(RESPONDENT) YOGESH KUMAR JAGIA(OFFICE.JAGIA@GMAIL.COM)(9871089784)(RESPONDENT) ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(RESPONDENT) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(PETITIONER) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(PETITIONER) SURESH KUMAR CHATURVEDI(SURESHCHATURVEDI@YAHOO.CO.IN)(9811756975)(RESPONDENT)		

END OF THE BOARD MATTERS				
72	RSA-267/2014 CM APPL. 18565/2014 CM APPL. 18568/2014 CM APPL. 1222/2023	ASHOK V/s REENA CHARAN	YASH ANAND & DAVID A, YASH ANAND, MANISH KAPOOR	
		OTHER DETAILS OF ADVOCATES: YASH ANAND(RAKSHITASAXENA20@GMAIL.COM)(9810255469)(PETITIONER) MANISH(MANISH.LEGAL@YAHOO.COM)()(RESPONDENT)		
FINAL ARGUMENTS				
73	CM(M)-425/2020 CM APPL. 20079/2020 CM APPL. 24859/2020 WITH RC.REV. 101/2018 RC.REV. 67/2020 CM(M) 437/2020 CM(M) 439/2020	JAIN COOPERATIVE BANK LTD V/s SH VINAY SETHI	KAMAL BANSAL, KAMAL BANSAL, ANJU LAL	
		OTHER DETAILS OF ADVOCATES: JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(RESPONDENT) JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(RESPONDENT) KAMAL BANSAL ASSOCIATES (KBA@KBAA.IN)(9810911743)(PETITIONER) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER) SH VINAY SETHI(INFO@SETHIMEHRA.COM)()(PETITIONER) SH VINAY SETHI(INFO@SETHIMEHRA.COM)()(PETITIONER) VINAY SETHI (INFO@SETHIMEHRA.COM)(9810048077)(RESPONDENT) JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(RESPONDENT) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER)		
74	CM(M)-437/2020 CM APPL. 21634/2020 CM APPL. 21637/2020 CM APPL. 27102/2020 CM APPL. 27103/2020 CM APPL. 27104/2020	JAIN COOPERATIVE BANK LTD V/s SH VINAY SETHI	KAMAL BANSAL, KAMAL BANSAL, ANJU LAL	
		OTHER DETAILS OF ADVOCATES: JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(PETITIONER) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER) SH VINAY SETHI(INFO@SETHIMEHRA.COM)()(PETITIONER) JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)(9810911743)(PETITIONER) KAMAL BANSAL (KBA@KBAA.IN)(9810911743)(PETITIONER) MR. VINAY SETHI(INFO@SETHIMEHRA.COM)()(RESPONDENT) MS. ANJU LAL (ADVOCATEANJULAL@YAHOO.CO.IN)()(RESPONDENT)		
75	CM(M)-439/2020 CM APPL. 21885/2020 CM APPL. 21886/2020 CM APPL. 27105/2020 WITH RC.REV. 67/2020	JAIN COOPERATIVE BANK LTD V/s SH VINAY SETHI	KAMAL BANSAL, KAMAL BANSAL, ANJU LAL	
		OTHER DETAILS OF ADVOCATES: JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(RESPONDENT) JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)()(RESPONDENT) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER) KAMAL BANSAL(KBA@KBAA.IN)(9810911743)(PETITIONER) SH VINAY SETHI(INFO@SETHIMEHRA.COM)()(PETITIONER) SH VINAY SETHI(INFO@SETHIMEHRA.COM)()(PETITIONER) SETHI MEHRA(INFO@SETHIMEHRA.COM)()(RESPONDENT) JAIN COOPERATIVE BANK LTD(LEGAL@JAINBANK.COM)(9810911743)(RESPONDENT) KAMAL BANSAL(KBA@KBAA.IN)(9810911743)(PETITIONER) SH. VINAY SETHI(INFO@SETHIMEHRA.COM)(9810048077)(RESPONDENT)		
76	RC.REV.-67/2020	JAIN COOPERATIVE BANK LTD V/s AVTAR KISHAN KAUR	MANISH JAIN & RUKBAN TYAGI, KAMAL BANSAL	
		OTHER DETAILS OF ADVOCATES: MANISH JAIN & RUKBAN TYAGI()(9582786764)(PETITIONER) KAMAL BANSAL(KAMALBANS@GMAIL.COM)(9810911743)(PETITIONER)		
77	RC.REV.-597/2019	BIMLA MEHTA V/s JAGDISH LAL (DECEASED) THR LRS	RAJEEV SAXENA	
		OTHER DETAILS OF ADVOCATES: RAJEEV SAXENA()(8527172995)(PETITIONER)		
78	RC.REV.-111/2020 CM APPL. 7307/2020	SANJEEV HIRANANDANI V/s SUNNY GROVER	GURMEET KAUR, NIDISH GUPTA, ANJANEYA MISHRA	
		OTHER DETAILS OF ADVOCATES: GURMEET KAUR()(9818332432)(PETITIONER) NIDISH GUPTA(NIDHISH.GUPTA3@GMAIL.COM)(9871061138)(PETITIONER) ANJANEYA MISHRA(ANJANEYA.ADV@GMAIL.COM)(9910169360)(RESPONDENT)		

END OF THE BOARD/FOR DISPOSAL MATTERS			
79	RSA-58/2021	SADAN BATRA V/s NARENDER KUMAR POPLI	KRISHAN KUMAR, AJAY KUMAR SINGH
		OTHER DETAILS OF ADVOCATES: SADAN BATRA(ARCHIESKALKAJI@GMAIL.COM)(9911111562)(PETITIONER) SADAN BATRA(ARCHIESKALKAJI@GMAIL.COM)(9911111562)(PETITIONER) KRISHANKUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER) RUCHIR BATRA(ADV.RUCHIRBATRA@GMAIL.COM)(9811278762)(PETITIONER) SADAN BATRA(ARCHIESKALKAJI@GMAIL.COM)(9810132302)(PETITIONER) NARENDER KUMAR POPLI(GARG6PRIYANKA@GMAIL.COM)(9711573979)(PETITIONER) NARENDER KUMAR POPLI(GARG6PRIYANKA@GMAIL.COM)(9711573979)(PETITIONER) NARENDER KUMAR POPLI(GARG6PRIYANKA@GMAIL.COM)(9711573979)(RESPONDENT) AJAY KUMAR SINGH(LAWYERAJAY@GMAIL.COM)(9868909761)(PETITIONER)	
FOR DIRECTIONS(J)			
80	TR.P.(C.)-41/2024 CM APPL. 19384/2024	AJAY YADAV V/s CAPITAL LAND BUILDERS PVT LTD AND ORS	HEM KUMAR, SAMARTH CHOWDHARY
		OTHER DETAILS OF ADVOCATES: HEM KUMAR(HEMKUMAR494@GMAIL.COM)(9868578517)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) HEM KUMAR , SAMARTH CHOWDHARY(SAMARTHCHOWDHARY04@GMAIL.COM)(9868578517)(PETITIONER) TKG LAW(TKGLAW130@GMAIL.COM){}(RESPONDENT) LEGAL HEIGHTS(LEGALHEIGHTS@HOTMAIL.COM){}(RESPONDENT) RISELEGAL(CONTACTUS@RISELEGAL.IN){}(RESPONDENT)	

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,
PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmnandansingh.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-998/2024 WITH BAIL APPLN. 3751/2024	PRAVEEN DABAS V/s STATE GOVT OF NCT OF DELHI	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SUMEET SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MODEL TOWN-218/2021) W.P.(CRL) 1067/2021 FILED BY AMIT KUMAR (DISPOSED ON : 2021-06-02) BAIL APPLN. 421/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2022-08-31) W.P.(CRL) 2329/2021 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-04-25) CRL.M.C. 965/2022 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-03-03) W.P.(CRL) 78/2022 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2024-04-25) CRL.M.C. 5844/2022 FILED BY ASHOK DHANKHAD (DISPOSED ON : 2022-12-20)

				CRL.M.C. 5845/2022 FILED BY AMIT SINGH (DISPOSED ON : 2022-12-20) W.P.(CRL) 3013/2022 FILED BY ASHOK (DISPOSED ON : 2023-05-03) BAIL APPLN. 2661/2023 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2023-08-10) BAIL APPLN. 3928/2023 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-11-22) BAIL APPLN. 2654/2024 FILED BY SUSHIL KUMAR (DISPOSED ON : 2025-03-04) BAIL APPLN. 3751/2024 FILED BY JOGINDER @ KALA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MODEL TOWN-218/2021)
2	BAIL APPLN.-3751/2024	JOGINDER @ KALA V/s THE STATE (NCT OF DELHI)	KUNAL NARWAL	
		OTHER DETAILS OF ADVOCATES: SANJEEV KUMAR(ROHITDAHIYA9595@GMAIL.COM)(9810190103)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MODEL TOWN-218/2021) W.P.(CRL) 1067/2021 FILED BY AMIT KUMAR (DISPOSED ON : 2021-06-02) BAIL APPLN. 421/2022 FILED BY SUSHIL KUMAR (DISPOSED ON : 2022-08-31) W.P.(CRL) 2329/2021 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-04-25) CRL.M.C. 965/2022 FILED BY AMIT KUMAR AND ORS (DISPOSED ON : 2022-03-03) W.P.(CRL) 78/2022 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2024-04-25) CRL.M.C. 5844/2022 FILED BY ASHOK DHANKHAD (DISPOSED ON : 2022-12-20) CRL.M.C. 5845/2022 FILED BY AMIT SINGH (DISPOSED ON : 2022-12-20) W.P.(CRL) 3013/2022 FILED BY ASHOK (DISPOSED ON : 2023-05-03) BAIL APPLN. 2661/2023 FILED BY PRAVEEN DABAS THROUGH PAROKAR/ REAL BROTHER (DISPOSED ON : 2023-08-10) BAIL APPLN. 3928/2023 FILED BY SUSHIL KUMAR (DISPOSED ON : 2023-11-22) BAIL APPLN. 998/2024 FILED BY PRAVEEN DABAS (D. OF HEARING : 2025-04-15) BAIL APPLN. 2654/2024 FILED BY SUSHIL KUMAR (DISPOSED ON : 2025-03-04) P.S.-FIR NO. :(MODEL TOWN-218/2021)
3	BAIL APPLN.-3581/2024 CRL.M.A. 29960/2024	DEEPAK @ TATTU V/s THE STATE (GOVT. OF N.C.T DELHI)	ABHISHEK CHAUHAN, AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AKASH DHAWAN (ADVAKASHDHAWAN@GMAIL.COM)(9643796363)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMJAD KHAN(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KAROL BAGH-1188/2023) BAIL APPLN. 2926/2024 FILED BY LALIT @ SUNNY (DISPOSED ON : 2024-11-14) P.S.-FIR NO. :(KAROL BAGH-1188/2023)
4	BAIL APPLN.-3640/2024 CRL.M.A. 1156/2025	KAPIL WADHAWAN V/s CENTRAL BUREAU OF INVESTIGATION	NAWAB SINGH JAGLAN, VIJAY KARI SINGH	
		OTHER DETAILS OF ADVOCATES: NAWAB SINGH JAGLAN (VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) VIJAY KARI SINGH(VIJAYKARISINGH@GMAIL.COM)(9899090515)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-224-2022-A-0001) CRL.M.C. 4293/2022 FILED BY CBI (DISPOSED ON : 2022-09-05) W.P.(CRL) 1741/2022 FILED BY PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED (DISPOSED ON : 2022-08-04) W.P.(CRL) 2911/2022 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-05-09) W.P.(CRL) 2912/2022 FILED BY DHEERAJ WADHAWAN (D. OF HEARING : 2025-05-09) CRL.M.C. 6544/2022 FILED BY CENTRAL BUREAU OF INVESTIGATION (DISPOSED ON : 2023-05-30)

				BAIL APPLN. 353/2023 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-31) BAIL APPLN. 271/2023 FILED BY SUNNY BATHIJA THROUGH WIFE AS PAROKAR (DISPOSED ON : 2023-04-12) CRL.M.C. 5108/2023 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2023-07-26) CRL.M.C. 3536/2023 FILED BY RAJESH KUMAR ANAND (D. OF HEARING : 2025-04-22) CRL.M.C. 1137/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-04-23) BAIL APPLN. 1232/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-03) BAIL APPLN. 2040/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-09-09) CRL.M.C. 3849/2024 FILED BY DHEERAJ WADHAWAN (DISPOSED ON : 2024-05-17) BAIL APPLN. 2036/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-06-03) W.P.(CRL) 1659/2024 FILED BY MR. MANISH SAVLA (DISPOSED ON : 2024-05-22) BAIL APPLN. 1824/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-05-30) BAIL APPLN. 2165/2024 FILED BY AJAY RAMESH CHANDRA NAWANDAR (DISPOSED ON : 2024-09-02) CRL.M.C. 6434/2024 FILED BY JIGNESH MEHTA (DISPOSED ON : 2024-08-20) CRL.M.C. 6443/2024 FILED BY KAPIL WADHAWAN (DISPOSED ON : 2024-08-20) CRL.M.C. 6474/2024 FILED BY AMIT CHATURVEDI (DISPOSED ON : 2024-08-20) CRL.M.C. 682/2025 FILED BY JALAJ BATRA (D. OF HEARING : 2025-04-09) CRL.M.C. 1285/2025 FILED BY KAPIL WADHAWAN (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(CBI-224-2022-A-0001)
5	BAIL APPLN.-3980/2024	RANJIT V/s STATE GOVT. OF NCT OF DELHI AND ORS.	DOLLY SHARMA	
		OTHER DETAILS OF ADVOCATES: DOLLY SHARMA (DOLLYSH29@GMAIL.COM)(9953269424)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(BURARI-79/2018) BAIL APPLN. 2748/2022 FILED BY JAVED ALIAS GORILLA (DISPOSED ON : 2023-09-18) P.S.-FIR NO. :(BURARI-79/2018)
6	BAIL APPLN.-4658/2024	G. VENKATESWAR DORA V/s STATE NCT OF DELHI	TADIMALLA BASKAR GOWTHAM, SANYAM KHETARPAL	
		OTHER DETAILS OF ADVOCATES: TADIMALLA BHASKAR(TBBHASKARGOWTHAM@GMAIL.COM)(8826633131)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANYAM KHETARPAL(SANYAM@KHETARPAL.CO.IN)(9873674225)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VIKAS PURI-46/2024) W.P.(CRL) 1414/2024 FILED BY G. VENKETESWAR DORA & ORS. (DISPOSED ON : 2024-05-06) CRL.M.C. 7948/2024 FILED BY G. VENKATESWAR DORA (DISPOSED ON : 2025-02-19) P.S.-FIR NO. :(VIKAS PURI-46/2024)
7	BAIL APPLN.-532/2025	JASWANT SINGH V/s STATE OF NCT OF DELHI	ABHISHEK SINGH	
		OTHER DETAILS OF ADVOCATES: ABHISHEK SINGH (ADVOCATEABHISHEKSINGHY@GMAIL.COM)(8707830631)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PASCHIM VIHAR WEST-268/2024)

8	BAIL APPLN.-837/2025	HARASH KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	VAIBHAV SETHI	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SANDPLAWOFFICES@GMAIL.COM)(9999198933)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SUBZI MANDI-406/2024)
SUSPENSION OF SENTENCE				
9	CRL.M.(BAIL) 1478/2024 In CRL.A.-154/2022	SH. DHEER SINGH V/s THE STATE(GOVT. OF NCT OF DELHI)	ARBIND KUMAR SINGH, BISHWAJIT DUBEY	
		OTHER DETAILS OF ADVOCATES: A.K. SINGH(ADVSINGHAK05@GMAIL.COM)(9811689661)(PETITIONER) AVDESH KUMAR(AVDHESHKUMAR.RADHE@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANURAG SINGH(ANURAGSINGH221999@GMAIL.COM){}(PETITIONER) A.K. SINGH(ADVSINGHAK05@GMAIL.COM)(9811689661)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANKUR CHOUDHARY(ADV.ANKURCHAUHDRAY@GMAIL.COM)(9911044818)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BADARPUR-160/2018)
10	CRL.M.(BAIL) 1592/2022 In CRL.A.-678/2022	HARISH CHANDER V/s STATE (NCT OF DELHI) AND ANR.	HARSH PRABHAKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIJAY VIHAR-658/2016)
11	CRL.M.(BAIL) 46/2025 In CRL.A.-25/2025	BABU @ RAHUL V/s THE STATE OF GNCT DELHI	SHASHANK SINGH	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH(SHASHANKSINGHLEGAL@GMAIL.COM)(9899506150)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HARSH VIHAR-288/2015)
12	CRL.M.(BAIL) 224/2025 In CRL.A.-133/2025	AMAN KASHYAP V/s THE STATE OF NCT OF DELHI	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHD. FARAZ (EMINENTJURISTS@GMAIL.COM)(7838387003)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DAYAL PUR-87/2020) BAIL APPLN. 1448/2021 FILED BY ASHISH @ GOLI (DISPOSED ON : 2021-04-30) BAIL APPLN. 823/2021 FILED BY AMAN KASHYAP (DISPOSED ON : 2021-04-09) BAIL APPLN. 969/2021 FILED BY PRADEEP RAI (DISPOSED ON : 2021-04-09) BAIL APPLN. 4855/2024 FILED BY AMAN KASHAYAP (DISPOSED ON : 2025-01-03) BAIL APPLN. 4856/2024 FILED BY ASHISH @ GOLI (DISPOSED ON : 2025-01-03) CRL.A. 180/2025 FILED BY DEVINDER KUMAR (D. OF HEARING : 2025-04-15) CRL.A. 181/2025 FILED BY PRADEEP RAI (D. OF HEARING : 2025-04-15) CRL.A. 185/2025 FILED BY ASHISH @ GOLI (D. OF HEARING : 2025-04-15) CRL.A. 289/2025 FILED BY ARUN KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DAYAL PUR-87/2020)
13	CRL.M.(BAIL) 304/2025 In CRL.A.-180/2025 WITH CRL.A. 181/2025 CRL.A. 185/2025	DEVINDER KUMAR V/s THE STATE OF NCT OF DELHI	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHD. FARAZ(EMINETJURISTS@GMAIL.COM)(7838387003)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DAYAL PUR-87/2020) BAIL APPLN. 1448/2021 FILED BY ASHISH @ GOLI (DISPOSED ON : 2021-04-30) BAIL APPLN. 823/2021 FILED BY AMAN KASHYAP (DISPOSED ON : 2021-04-09) BAIL APPLN. 969/2021 FILED BY PRADEEP RAI (DISPOSED ON : 2021-04-09) BAIL APPLN. 4855/2024 FILED BY AMAN KASHAYAP (DISPOSED ON : 2025-01-03) BAIL APPLN. 4856/2024 FILED BY ASHISH @ GOLI (DISPOSED ON : 2025-01-03) CRL.A. 133/2025 FILED BY AMAN KASHYAP (D. OF HEARING : 2025-04-15)

				CRL.A. 181/2025 FILED BY PRADEEP RAI (D. OF HEARING : 2025-04-15) CRL.A. 185/2025 FILED BY ASHISH @ GOLI (D. OF HEARING : 2025-04-15) CRL.A. 289/2025 FILED BY ARUN KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DAYAL PUR-87/2020)
14	CRL.M.(BAIL) 305/2025 In CRL.A.-181/2025	PRADEEP RAI V/s THE STATE OF NCT OF DELHI	MAYANK SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHD. FARAZ(EMINENTURISTS@GMAIL.COM)(7838387003)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DAYAL PUR-87/2020) BAIL APPLN. 1448/2021 FILED BY ASHISH @ GOLI (DISPOSED ON : 2021-04-30) BAIL APPLN. 823/2021 FILED BY AMAN KASHYAP (DISPOSED ON : 2021-04-09) BAIL APPLN. 969/2021 FILED BY PRADEEP RAI (DISPOSED ON : 2021-04-09) BAIL APPLN. 4855/2024 FILED BY AMAN KASHAYAP (DISPOSED ON : 2025-01-03) BAIL APPLN. 4856/2024 FILED BY ASHISH @ GOLI (DISPOSED ON : 2025-01-03) CRL.A. 133/2025 FILED BY AMAN KASHYAP (D. OF HEARING : 2025-04-15) CRL.A. 180/2025 FILED BY DEVINDER KUMAR (D. OF HEARING : 2025-04-15) CRL.A. 185/2025 FILED BY ASHISH @ GOLI (D. OF HEARING : 2025-04-15) CRL.A. 289/2025 FILED BY ARUN KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DAYAL PUR-87/2020)
15	CRL.M.(BAIL) 310/2025 In CRL.A.-185/2025	ASHISH @ GOLI V/s STATE GOVT. OF NCT OF DELHI	PIYUSH GUPTA	
		OTHER DETAILS OF ADVOCATES: KARAN RAJPUT(KARANRAJPUT9787@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DAYAL PUR-87/2020) BAIL APPLN. 1448/2021 FILED BY ASHISH @ GOLI (DISPOSED ON : 2021-04-30) BAIL APPLN. 823/2021 FILED BY AMAN KASHYAP (DISPOSED ON : 2021-04-09) BAIL APPLN. 969/2021 FILED BY PRADEEP RAI (DISPOSED ON : 2021-04-09) BAIL APPLN. 4855/2024 FILED BY AMAN KASHAYAP (DISPOSED ON : 2025-01-03) BAIL APPLN. 4856/2024 FILED BY ASHISH @ GOLI (DISPOSED ON : 2025-01-03) CRL.A. 133/2025 FILED BY AMAN KASHYAP (D. OF HEARING : 2025-04-15) CRL.A. 180/2025 FILED BY DEVINDER KUMAR (D. OF HEARING : 2025-04-15) CRL.A. 181/2025 FILED BY PRADEEP RAI (D. OF HEARING : 2025-04-15) CRL.A. 289/2025 FILED BY ARUN KUMAR (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(DAYAL PUR-87/2020)
16	CRL.REV.P.-941/2019 CRL.M.(BAIL) 1575/2019	RAJNI VERMA V/s ANIL MITTAL	PANKAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR()(9891662957)(PETITIONER)		
17	CRL.REV.P.-1124/2023 CRL.M.(BAIL) 1478/2023 CRL.M.A. 28826/2023 WITH W.P.(CRL) 2430/2023	M/S SC SHARMA CO LTD V/s SPORTS LEISURE APPAREL	AMAN GAUR, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: AMAN GAUR(AMANGAUR2002@GMAIL.COM)(9717093414)(PETITIONER) RAJESH KUMAR (RAJADV1@GMAIL.COM)(9999255669)(RESPONDENT)		
18	W.P.(CRL)-2430/2023 CRL.M.A. 22888/2023 CRL.M.A. 22889/2023	RAJESH SHARMA V/s STATE OF NCT OF DELHI & ANR	PAWAN KUMAR YADAV, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJESH ANAND (TCLO.INDIA@GMAIL.COM)(8860712691)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH KUMAR (RAJADV1@GMAIL.COM)(9999255669)(RESPONDENT)		

FRESH MATTERS & APPLICATIONS				
19	W.P.(CRL)-798/2025 CRL.M.A. 7374/2025 CRL.M.A. 7375/2025	PREM KUMAR CHHABRA & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR (KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
FOR ADMISSION				
20	CRL.M.A. 9742/2025 In CRL.M.C.-6637/2019(Disposed off case)	MOHD. SADAQUEEN V/s STATE & ANR.	MUNTAZIR MEHDI, ANASUYA CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: MUNTAZIR MEHDI()(9810756193)(PETITIONER) ANASUYA CHOUDHARY(ADV.ANASUYA15@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(HAUZ QAZI-322/2015) BAIL APPLN. 983/2016 FILED BY MOHD. SADAQUEEN (DISPOSED ON : 2016-07-28) BAIL APPLN. 1902/2016 FILED BY MOHAMMAD SADEEN (DISPOSED ON : 2016-09-22) BAIL APPLN. 911/2017 FILED BY MOHD SADQEEN (DISPOSED ON : 2017-05-17) CRL.M.C. 1984/2017 FILED BY MOHD SADQEEN (DISPOSED ON : 2017-05-17) P.S.-FIR NO. :(HAUZ QAZI-322/2015)
21	CRL.M.C.-342/2025 CRL.M.A. 1689/2025	DILAWAR SHARMA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	BHOOPENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: B.S CHOWDHARY (BSC.ADV@)(9213115620)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(BURARI-569/2013) BAIL APPLN. 201/2014 FILED BY DILAWAR SHARMA (DISPOSED ON : 2014-03-05) BAIL APPLN. 637/2014 FILED BY DILAWAR SHARMA (DISPOSED ON : 2014-03-21) W.P.(CRL) 3283/2019 FILED BY DILAWAR SHARMA (DISPOSED ON : 2019-11-25) P.S.-FIR NO. :(BURARI-569/2013)
22	CRL.M.C.-2207/2025 CRL.M.A. 9863/2025	AMBER JAISWAL V/s THE STATE OFNCT OF DELHI & ANR.	MIMANSK BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: MIMANSK BHARDWAJ(MBRAHULK619@GMAIL.COM)(8800177082)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	W.P.(CRL)-1870/2023	AAKASH DUGGAL V/s THE STATE (N.C.T. OF DELHI) & ORS.	PIYUSH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR SINGH(ADVOCATEMANISHKSINGH@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-414/2023)
24	W.P.(CRL)-3364/2023	JASVINDER KAUR V/s STATE OF NCT OF DELHI & ORS.	SOBHA RANI GUPTA	
		OTHER DETAILS OF ADVOCATES: SHOBHA GUPTA(SRSHOBHAGUPTA@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-134/2022)
25	W.P.(CRL)-769/2025 CRL.M.A. 7160/2025 CRL.M.A. 7161/2025	PREM KUMAR CHHABRA & ANR. V/s THE STATE OF NCT OF DELHI & ANR.	HITENDER KAPUR	
		OTHER DETAILS OF ADVOCATES: HITENDER KAPUR(KAPURLEGAL@GMAIL.COM)(9811045334)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
26	CRL.A.-160/2017 WITH CRL.A. 161/2017 CRL.A. 162/2017 CRL.A. 163/2017 CRL.A. 205/2017	UJJAWAL V/s MANOJ GUPTA	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES:		

27	CRL.A.-161/2017	UJJAWAL V/s MANOJ GUPTA	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES:		
28	CRL.A.-162/2017	UJJAWAL V/s MANOJ GUPTA	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES:		
29	CRL.A.-163/2017	UJJAWAL V/s MANOJ GUPTA	MOHAMMED SHAMIKH	
		OTHER DETAILS OF ADVOCATES:		
30	CRL.A.-290/2018	CHAVI RAM V/s THE STATE GOVT OF NCT OF DELHI	ANIL KUMAR	
		OTHER DETAILS OF ADVOCATES: ANIL KUMAR()(9728757407)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MUKHERJEE NAGAR-1054/2014) P.S.-FIR NO. :(MUKHERJEE NAGAR- 1054/2014)
31	CRL.M.A. 2585/2023 In CRL.A.-400/2018	SONU CHAUHAN & ANR V/s STATE OF NCT OF DELHI	S N QURESHI, RAVI PARTAP SINGH BHATTI	
		OTHER DETAILS OF ADVOCATES: S N QURESHI()(9811051431)(PETITIONER) RPS BHATTI(RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(USMANPUR-177/2012) W.P.(CRL) 736/2019 FILED BY SH. MAHI PAL SIGNH & ANR. (DISPOSED ON : 2019- 12-16) P.S.-FIR NO. :(USMANPUR-177/2012)
32	CRL.L.P.-572/2016	CENTRAL BUREAU OF INVESTIGATION V/s C M VASUDEVA & ORS	RAJDIPA BEHURA, R K DHAWANB, ASHISH MAKHIJA, TANMAYA AGARWAL	
		OTHER DETAILS OF ADVOCATES: TANMAYA AGARWAL(TANMAYA.AGARWALA@GMAIL.COM)(9873222811)(PETITIONER)		P.S.-FIR NO. :(CBI-SIA-2002-E-0001)
33	CRL.L.P.-117/2020	NANDA KUMAR ROY V/s MANAS KANTI PAL	SHANKER CHHABRA, RAJESH SEN	
		OTHER DETAILS OF ADVOCATES: SHANKER CHHABRA()(9868155555)(PETITIONER) RAJESH SEN(ADV.RAJESHSEN@GMAIL.COM)(8882501376)(PETITIONER)		
34	CRL.L.P.-118/2020	NANDA KUMAR ROY V/s MANAS KANTI PAL	SHANKER CHHABRA, RAJESH SEN	
		OTHER DETAILS OF ADVOCATES: SHANKER CHHABRA()(9868155555)(PETITIONER) RAJESH SEN(ADV.RAJESHSEN@GMAIL.COM)(8882501376)(PETITIONER)		
35	CRL.L.P.-168/2020	MRS. INDIRA K.V. V/s STATE & ANR.	ALEX JOSEPH	
		OTHER DETAILS OF ADVOCATES: ALEX JOSEPH()(9643951559)(PETITIONER)		
36	CRL.L.P.-248/2020 CRL.M.A. 15360/2020	CENTRAL BUREAU OF INVESTIGATION V/s R.S. GUPTA & ORS.	PRAKARSH AIRAN, CHANDRA MOHAN MATHUR, SUNIL KUMAR MEHTA	
		OTHER DETAILS OF ADVOCATES: CENTRAL BUREAU OF INVESTIGATION(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(98100009734)(PETITION ER) ANUPAM S SHARRMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) PRAKARSHAIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) CHANDRA MOHAN MATHUR(ALANKRITA.MATHUR033@GMAIL.COM)(9818438481)(PETITIONER) SUNIL KUMAR MEHTA(SUNILRLMEHTA@GMAIL.COM)(9810150483)(RESPONDENT)		P.S.-FIR NO. :(CBI-3(A)1993)
37	CRL.L.P.-257/2020	M/S. INTERIOR TECH V/s M/S. MONARCH MODULAR SYSTEM	KHALIL ANSARI, MAHESH KUMAR KOHLI	
		OTHER DETAILS OF ADVOCATES: M/S. INTERIOR TECH(INDJURIST@HOTMAIL.COM)()(PETITIONER) KHALIL A ANSARI(INDJURIST@HOTMAIL.COM)(9810046493)(PETITIONER) KHALILANSARI(INDJURIST@HOTMAIL.COM)(9810046493)(PETITIONER) KHALIL A ANSARI(INDJURIST@HOTMAIL.COM)(9810046493)(PETITIONER) KHALILANSARI(INDJURIST@HOTMAIL.COM)(9810046493)(PETITIONER) M/S. MONARCH MODULAR SYSTEM(ANIL.NAGAR1996@GMAIL.COM)()(PETITIONER) ANIL NAGAR (ANIL.NAGAR1996@GMAIL.COM)()(RESPONDENT) ANIL NAGAR(ANIL.NAGAR1996@GMAIL.COM)()(RESPONDENT)		

		MAHESH KUMAR KOHLI(MAHESHKKOHLI@GMAIL.COM)(9871555747)(PETITIONER)		
38	CRL.M.C.-731/2011 CRL.M.A. 15329/2017	KEWAL SINGH SANDHU & ANR. V/s STATE & ANR.	SANJEEV SALHAN, ANAND VARMA, ANAND VARMA	
		OTHER DETAILS OF ADVOCATES: ANAND VARMA(DELHIOFFICE@PTLEGAL.IN)(9999659395)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(GREATER KAILASH-229/2000) CRL.M.C. 1050/2005 FILED BY KALVINDER SINGH SANDHU (DISPOSED ON : 2005-04- 15) CRL.REV.P. 52/2005 FILED BY KEWAL SINGH SANDHU & ANR. (DISPOSED ON : 2005-04-19) CRL.M.C. 934/2005 FILED BY KEWAL SINGH SANDHU (DISPOSED ON : 2005-04- 29) P.S.-FIR NO. :(GREATER KAILASH- 229/2000)
39	CRL.M.C.-1958/2012	SURAJ GARG V/s STATE & ANR	SHISHIR MATHUR, MANISH VASHISHTH, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: TUSHAR SANNU DAHIYA(ADV.TUSHARSANNU@GMAIL.COM)(9171677488)(RESPONDENT)		P.S.-FIR NO. :(PRASHANT VIHAR- 297/2008)
40	CRL.M.C.-3459/2013 WITH CRL.M.C. 3462/2013	S K AGARWAL V/s STATE & ANR.	HARISH PANDEY, JATIN SETHI	
		OTHER DETAILS OF ADVOCATES: JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER)		
41	CRL.M.C.-3462/2013 CRL.M.A. 12675/2013	VLS FINANCE LTD V/s STATE & ANR	ASHOK KUMAR SHARMA, JATIN SETHI	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR SHARMA(ADV.ASHOKKUMARSHARMA@GMAIL.COM)(9810379650)(PETITIONER) JATIN SETHI(JATINSSETHI@GMAIL.COM)(8860070760)(PETITIONER)		
42	CRL.M.C.-2739/2019 CRL.M.A. 11005/2019 WITH CRL.M.C. 2740/2019	SHARAD BHANDARI & ANR V/s HERO FINCORP LTD & ORS	DHIR & DHIR ASSOCIATES, SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: DHIR & DHIR ASSOCIATES()(9899804788)(PETITIONER) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(RESPONDENT) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(RESPONDENT)		
43	CRL.M.C.-2740/2019 CRL.M.A. 11007/2019	SHARAD BHANDARI & ANR V/s HERO FINCORP LTD. & ORS	DHIR & DHIR ASSOCIATES, SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: DHIR & DHIR ASSOCIATES()(9899804788)(PETITIONER) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(RESPONDENT)		
44	CRL.M.C.-3782/2019 CRL.M.A. 32637/2019 WITH CRL.M.C. 3784/2019	RATTAN SAGAR KHANNA & ORS. V/s HERO FINCORP LTD. & ORS.	DHIR & DHIR ASSOCIATES, SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: DHIR & DHIR ASSOCIATES()(9899804788)(PETITIONER) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(PETITIONER)		
45	CRL.M.C.-3784/2019 CRL.M.A. 32641/2019	RATTAN SAGAR KHANNA & ORS. V/s HERO FINCORP LTD. & ORS.	DHIR & DHIR ASSOCIATES, SPARSH AGARWAL	
		OTHER DETAILS OF ADVOCATES: DHIR & DHIR ASSOCIATES()(9899804788)(PETITIONER) SPARSH AGARWAL(SPARSH_AGARWAL@OUTLOOK.COM)(8178081040)(RESPONDENT)		
46	CRL.M.C.-4272/2019	SHRI NEERAJ KUMAR & ORS. V/s STATE & ANR.	AJIT PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: AJIT PRATAP SINGH()(9810365727)(PETITIONER)		P.S.-FIR NO. :(ALIPUR-476/2015)
47	CRL.M.C.-4414/2019 WITH CRL.M.C. 4415/2019 CRL.REV.P. 654/2012	RAJESH YADAV @ BOBBY & ORS V/s STATE OF U.P & ORS	S.K RAI	
		OTHER DETAILS OF ADVOCATES: S.K RAI()(9811312676)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KOTWALI NAGAR ETAH UP- 587A/1998) CRL.REV.P. 654/2012 FILED BY CHANDER PAL & ORS (D. OF HEARING : 2025-04-15) CRL.M.C. 4415/2019 FILED BY LOK PRATAP RANA & ORS (D. OF HEARING : 2025-04-15)

				P.S.-FIR NO. :(KOTWALI NAGAR ETAH UP-587A/1998)
48	CRL.REV.P.-654/2012 CRL.M.A. 19308/2012 CRL.M.A. 19309/2012 WITH CRL.M.C. 4415/2019 CRL.M.C. 4414/2019	CHANDER PAL & ORS V/s STATE OF UP & ORS	S K RAI, ARUN KR.SHARMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KOTWALI NAGAR ETAH UP-587A/1998) CRL.M.C. 4414/2019 FILED BY RAJESH YADAV @ BOBBY & ORS (D. OF HEARING : 2025-04-15) CRL.M.C. 4415/2019 FILED BY LOK PRATAP RANA & ORS (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(KOTWALI NAGAR ETAH UP-587A/1998)
49	CRL.M.C.-4415/2019	LOK PRATAP RANA & ORS V/s STATE OF U.P & ORS	S.K RAI	
		OTHER DETAILS OF ADVOCATES: S.K RAI()(9811312676)(PETITIONER)		P.S.-FIR NO. :(KOTWALI NAGAR ETAH UP-587/1998)
50	CRL.M.C.-4504/2019 CRL.M.A. 35360/2019 CRL.M.A. 36522/2024	SMT. SANGITA DEVI SARAWGI & ORS. V/s M/S SHRIRAM PISTONS AND RINGS LTD.	AVNEESH ARPUTHAM, J F ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: AVNEESH ARPUTHAM()(9654412354)(PETITIONER)		
51	CRL.M.C.-4846/2019 CRL.M.A. 36754/2019 CRL.M.A. 36755/2019	NIRANJAN SHARMA V/s STATE GOVT OF NCT OF DELHI	SHASHI SHANKER	
		OTHER DETAILS OF ADVOCATES: SHASHI SHANKER()(9810433650)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-605/2015) CRL.M.C. 803/2019 FILED BY SH. JITENDER SINGH TOMAR (DISPOSED ON : 2019-02-13) CRL.M.C. 87/2019 FILED BY SH. JITENDER TOMAR (DISPOSED ON : 2019-01-10) P.S.-FIR NO. :(HAUZ KHAS-605/2015)
52	CRL.M.C.-5640/2019 CRL.M.A. 39643/2019	VINOD KUMAR V/s LAXMAN KUMAR SAGAR	JITENDER VASHISHT & CO	
		OTHER DETAILS OF ADVOCATES: JITENDER VASHISHT & CO()(9811550817)(PETITIONER)		
53	CRL.M.C.-5877/2019 CRL.M.A. 40653/2019	JAI PRAKASH V/s STATE	SHARIQ IQBAL	
		OTHER DETAILS OF ADVOCATES: SHARIQ IQBAL()(9654265463)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SARAI ROHILLA-42/2009) BAIL APPLN. 1342/2009 FILED BY JAI PRAKASH (DISPOSED ON : 2009-07-16) BAIL APPLN. 2245/2009 FILED BY RAJINDER PRASHAD GOEL (DISPOSED ON : 2009-12-04) BAIL APPLN. 2172/2009 FILED BY RAJINDER PRASHAD GOEL (DISPOSED ON : 2009-11-11) BAIL APPLN. 1888/2009 FILED BY JAI PRAKASH (DISPOSED ON : 2009-09-25) BAIL APPLN. 163/2010 FILED BY RAJINDER PRASAD GOYAL (DISPOSED ON : 2010-02-16) CRL.M.C. 481/2020 FILED BY RAJENDER PRASAD GOYAL (DISPOSED ON : 2023-05-04) P.S.-FIR NO. :(SARAI ROHILLA-42/2009)
54	CRL.REV.P.-357/2019	ESS N ESS AGENCIES PVT. LTD. V/s SH. J.P. SINGH, PROP. LUCKY PLAST INDIA	SATENDER SHARMA, RISHABH KAPOOR	
		OTHER DETAILS OF ADVOCATES: SATENDER SHARMA()(9810254366)(PETITIONER) RISHABH KAPOOR(KAPOORRISHABH9560@GMAIL.COM)(7827161616)(PETITIONER)		

55	CRL.REV.P.-636/2019 CRL.M.A. 11458/2019	NAVNEET TOMAR V/s MASTER ARPIT TOMAR(MINOR)	SUNIL SAGAR & VISHAL RAJ SEHIJPAL	
		OTHER DETAILS OF ADVOCATES: SUNIL SAGAR & VISHAL RAJ SEHIJPAL()(9999229678)(PETITIONER)		
56	CRL.REV.P.-820/2019 CRL.M.A. 33059/2019	SMT. NEETU V/s SHRI AJAY SHRIVASTAV	MS. NIDHI MOHAN PARASHAR, MALLIKA PARMAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: MS. NIDHI MOHAN PARASHAR()(9953899908)(PETITIONER)		
57	CRL.REV.P.-1031/2019	JAGDISH KUMAR V/s STATE	SHYAM TAKIAR	
		OTHER DETAILS OF ADVOCATES: SHYAM TAKIAR()(9971029090)(PETITIONER)		P.S.-FIR NO. :(SARITA VIHAR-223/2008)
58	CRL.REV.P.-91/2021	RAJAN CHOPRA V/s CENTRAL BUREAU OF INVESTIGATION CBI	SONDHI NARULA DALAL AND ASSOCIATES, KRISHAN KUMAR, AMIT SHARMA	
		OTHER DETAILS OF ADVOCATES: RAJAN CHOPRA(CHANCELLOR@MGU.RDU.IN)(9910004154)(PETITIONER) RAJAN CHOPRA(CHANCELLOR@MGU.RDU.IN)(9910004154)(PETITIONER) RAJAN CHOPRA(CHANCELLOR@MGU.EDU.IN)(9910004154)(PETITIONER) SONDHIR NARULA DALAL & ASSOCIATES(INFO@SNDLAWYERS.COM)(9871863446)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION CBI(INFORMATION@CBI.GOV.IN)(1124360422)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION CBI(DLACBIDHC@GMAIL.COM)(1124360422)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION (DLACBIDHC@GMAIL.COM)(24360334)(RESPONDENT) KRISHAN KUMAR(KUMARKRISHAN1972@GMAIL.COM)(9810068578)(PETITIONER) AMIT SHARMA(ADVOCATEAS@GMAIL.COM)(9811138858)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-7-S-2006) CRL.REV.P. 955/2019 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-04-14) CRL.REV.P. 952/2019 FILED BY R.K SRIVASTAVA (D. OF HEARING : 2025-04-14) W.P.(CRL) 1143/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) W.P.(CRL) 1144/2019 FILED BY S P SAXENA (DISPOSED ON : 2020-01-06) CRL.REV.P. 1261/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-05-06) CRL.REV.P. 1270/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-07-23) CRL.REV.P. 1387/2024 FILED BY LILA KRISHNA SETH (D. OF HEARING : 2025-04- 21) P.S.-FIR NO. :(CBI-7-S-2006)
59	CRL.M.A. 7926/2025 In CRL.REV.P.-182/2021(Disposed off case) WITH CRL.REV.P. 24/2021	RAHUL GUPTA V/s RICHA GUPTA	ANINDITA MITRA, RATTANDIP SINGH KHARBANDA, VIKRANT ARORA	
		OTHER DETAILS OF ADVOCATES: ANINDITA MITRA(ANINDITAMITRA03@GMAIL.COM)(7838533122)(PETITIONER) RICHA GUPTA(MRICHAG@GMAIL.COM)(9891345060)(RESPONDENT) TRIPAKSHA (LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER) MRICHAG (MRICHAG@GMAIL.COM){0}(RESPONDENT) VIKRANT ARORA(VIKRANTARORA15@GMAIL.COM)(9910909990)(PETITIONER) RATTANDIP SINGH KHARBANDA(LAWYER@TRIPAKSHALITIGATION.COM)(8178803130)(PETITIONER)		
60	CRL.REV.P.-193/2021	NISHANT KUMAR V/s D ELHI POLICE	MUNISH KUMAR VASHISHTH	
		OTHER DETAILS OF ADVOCATES: GHAN SHYAM VASISHT(MUCISHVASHISHTH@YAHOO.COM)(9810205583)(PETITIONER) D ELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) D ELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) D ELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(PARLIAMENT STREET- 173/2011)
61	CRL.REV.P.-236/2021 CRL.M.A. 11794/2021 CRL.M.A. 8392/2024 CRL.M.A. 24948/2024	GAUHAR HUSSAIN V/s MUMTAZ ARA & ORS.	MONIKA DHANKAR, MONIKA DHANKAR, ASHOK GURNANI, MAHESH KUMAR, ROHIT GUPTA	
		OTHER DETAILS OF ADVOCATES: GAUHAR HUSSAIN(MONIKASINGHDHANKAR,LEGAL@GMAIL.COM)(9953533774)(RESPONDENT) GAUHAR HUSSAIN(MONIKASINGHDHANKAR,LEGAL@GMAIL.COM)(9953533774)(RESPONDENT) GAUHAR HUSSAIN(MONIKASINGHDHANKAR,LEGAL@GMAIL.COM)(9953533774)(RESPONDENT) YOGENDER PAL SINGH(YOGENDER.SINGH306@GMAIL.COM)(8527305402)(PETITIONER) MONIKA (MONICASINGHDHANKAR.LEGAL@GMAIL.COM)(9953533774)(PETITIONER) MONIKA DHANKAR(MONICASINGHDHANKAR.LEGAL@GMAIL.COM)(9953533774)(PETITIONER) MUMTAZ ARA(ASHOKGURNANI1981@GMAIL.COM)(9810108948)(PETITIONER)		

		THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) THE STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) TANIYA GAUHAR(ASHOKGURNANI1981@GMAIL.COM)(9810108948)(PETITIONER) MUMTAZ ARA(ASHOKGURNANI1981@GMAIL.COM)(9810108948)(PETITIONER) TANIYA GAUHAR(ASHOKGURNANI1981@GMAIL.COM)(9810108948)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MAHESH KUMAR(MKSAROA.ADV@GMAIL.COM)(9555507779)(PETITIONER) ROHIT GUPTA(LAWOFFICES.GLA@GMAIL.COM)(7042621255)(PETITIONER)		
62	CRL.REV.P.-331/2021	SHAHNAZ FATIMA BEGUM V/s STATE OF NCT OF DELHI ANR	NOOR ALAM	
		OTHER DETAILS OF ADVOCATES: NOOR ALAM(NOOR.MOHD.ALAM@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
63	W.P.(CRL)-1952/2022 CRL.M.A. 16934/2022 CRL.M.A. 3557/2023 CRL.M.A. 3561/2023 CRL.M.A. 12308/2023 CRL.M.A. 24368/2023 CRL.M.A. 24369/2023 CRL.M.A. 27436/2023 CRL.M.A. 9283/2024 CRL.M.A. 12155/2024 WITH W.P.(CRL) 1748/2023 W.P.(CRL) 785/2024	VIJAY GUPTA & ANR. V/s STATE OF NCT OF DELHI	ISHA ARORA, GOPAL SINGH, AKASH VERMA, ASEEM ATWAL, PRAGEET RATHI, SIDDHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: ISHAR ARORA(ARORA.ISHA0915@GMAIL.COM)(9899024915)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHA ARORA(ARORA.ISHA0915@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHA ARORA(ARORA.ISHA0915@GMAIL.COM)()(PETITIONER) LAW KAUSHIK(LAW.KAUSHIK1@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) GOPAL SINGH(GOPALSINGH1@GMAIL.COM)(9811156434)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ORRIS(INFO@ORRIS.IN)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) AKASH VERMA(ADVAKASHVERMA1977@GMAIL.COM)(844852918)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ISHA ARORA(ARORA.ISHA0915@GMAIL.COM)(9899024915)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRAGEET RATHI(RATHIPRAGEET5@GMAIL.COM)(9560780894)(RESPONDENT) SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 120/2022) W.P.(CRL) 1748/2023 FILED BY SUMIT GUPTA (D. OF HEARING : 2025-04-15) W.P.(CRL) 785/2024 FILED BY AMIT GUPTA & ANR. (D. OF HEARING : 2025-04- 15) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 120/2022)
64	W.P.(CRL)-1748/2023 CRL.M.A. 16294/2023	SUMIT GUPTA V/s THE STATE GOVT OF NCT OF DELHI & ORS.	MOHINI AKHILESH CHAUBEY	
		OTHER DETAILS OF ADVOCATES: MOHINI CHAUBEY(MOHINI.LEGAL96@GMAIL.COM)(8805232675)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 120/2022) W.P.(CRL) 1952/2022 FILED BY VIJAY GUPTA & ANR. (D. OF HEARING : 2025-04- 15) W.P.(CRL) 785/2024 FILED BY AMIT GUPTA & ANR. (D. OF HEARING : 2025-04- 15) P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 120/2022)
65	W.P.(CRL)-785/2024 CRL.M.A. 7346/2024	AMIT GUPTA & ANR. V/s STATE & ORS.	ANKITA RASTOGI	
		OTHER DETAILS OF ADVOCATES: ANKITA RASTOGI(ADVANKITAR@GMAIL.COM)(9319707527)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ECONOMIC OFFENCE WING- 120/2022) W.P.(CRL) 1952/2022 FILED BY VIJAY GUPTA & ANR. (D. OF HEARING : 2025-04- 15) W.P.(CRL) 1748/2023 FILED BY SUMIT GUPTA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-

				120/2022)
66	W.P.(CRL)-1774/2023 CRL.M.A. 33876/2023 CRL.M.A. 38432/2024	HARMINDER KAUR V/s STATE	PETITIONER IN-PERSON, PRATYUSH MIGLANI, JAI SHANKAR, PRATYUSH MIGLANI	Listing Remarks: AT4:00PM
		OTHER DETAILS OF ADVOCATES: PRATYUSH MIGLANI (PRATYUSH@MVAC.IN)(9811014020)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JAI SHANKAR (JAI.25KPUC@GMAIL.COM)(7838096941)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRATYUSH MIGLANI(PRATYUSH@MIGLANILAW.COM)(9811014020)(PETITIONER)		
67	W.P.(CRL)-2429/2023 CRL.M.A. 22886/2023	RAHAT HRISHIKESH DESHMUKH V/s MINISTRY OF EXTERNAL AFFAIRS & ORS.	ARVEEN SEKHON	
		OTHER DETAILS OF ADVOCATES: RISHI SEHGAL (ADVOCATESEHGAL.RISHI@GMAIL.COM)(9417219804)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-218-2021-A-0005) BAIL APPLN. 3366/2021 FILED BY ANAND DILIP DAGA (DISPOSED ON : 2021-10-12) BAIL APPLN. 3421/2021 FILED BY ABHISHEK TIWARI SUB INSPECTOR, CBI, AC V, NEW DELHI (DISPOSED ON : 2021- 10-12) CRL.M.C. 180/2022 FILED BY ANIL VASANTRAO DESHMUKH (DISPOSED ON : 2022-01-13) BAIL APPLN. 2105/2022 FILED BY VIKRANT SHRIDHARRAO DESHMUKH (DISPOSED ON : 2022-07-14) CRL.M.C. 3624/2022 FILED BY VIKRANT SHRIDHARRAO DESHMUKH (DISPOSED ON : 2023-02-20) CRL.M.C. 1765/2023 FILED BY VIKRANT SHRIDHARRAO DESHMUKH (DISPOSED ON : 2023-03-16) W.P.(CRL) 2678/2023 FILED BY DR. POOJA DESHMUKH (DISPOSED ON : 2023-10-16) P.S.-FIR NO. :(CBI-218-2021-A-0005)
68	W.P.(CRL)-2905/2023 CRL.M.A. 2244/2025	DILIP GUPTA V/s THE STATE (N.C.T. OF DELHI)	ASHOK KUMAR, ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR (ASHOKALEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR(ASHOKLEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-682/2023)
69	W.P.(CRL)-3429/2023 CRL.M.A. 31791/2023	MANOJ KUMAR V/s STATE OF NCT OF DELHI & ORS.	MD AZAM ANSARI	
		OTHER DETAILS OF ADVOCATES: AZAM ANSARI(AZAM.AOR.SUPREMECOURT@GMAIL.COM)(9990066404)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SADAR BAZAR-81/2010) CRL.A. 775/2019 FILED BY NANDU (DISPOSED ON : 2019-11-06) CRL.A. 610/2019 FILED BY ARJUN (DISPOSED ON : 2019-11-06) CRL.A. 606/2019 FILED BY RAHUL (DISPOSED ON : 2019-11-06) CRL.A. 379/2019 FILED BY AKASH @ BHOLE (DISPOSED ON : 2019-11-06) CRL.A. 619/2019 FILED BY MANOJ (DISPOSED ON : 2019-11-06) CRL.A. 642/2019 FILED BY MANOJ @ KALE (DISPOSED ON : 2019-11-06) W.P.(CRL) 478/2020 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2020-02-17) W.P.(CRL) 450/2020 FILED BY ARJUN (DISPOSED ON : 2020-05-27) W.P.(CRL) 333/2020 FILED BY MANOJ @ KALA (DISPOSED ON : 2020-02-04) W.P.(CRL) 3540/2019 FILED BY MANOJ (DISPOSED ON : 2020-02-11) W.P.(CRL) 100/2020 FILED BY AKASH @ BHOLE (DISPOSED ON : 2020-01-21) W.P.(CRL) 593/2020 FILED BY MANOJ @ KALA (DISPOSED ON : 2021-09-15) W.P.(CRL) 996/2020 FILED BY ARJUN

				(DISPOSED ON : 2020-07-17) W.P.(CRL) 892/2020 FILED BY RAHUL (DISPOSED ON : 2020-06-09) W.P.(CRL) 997/2020 FILED BY RAHUL (DISPOSED ON : 2020-10-06) W.P.(CRL) 1290/2021 FILED BY MANOJ (DISPOSED ON : 2021-08-05) W.P.(CRL) 596/2021 FILED BY AKASH @ BHOLE (DISPOSED ON : 2021-03-15) W.P.(CRL) 1020/2021 FILED BY AKASH@BHOLA (DISPOSED ON : 2021-06- 02) W.P.(CRL) 120/2022 FILED BY MANOJ (DISPOSED ON : 2022-10-07) W.P.(CRL) 2810/2022 FILED BY MANOJ (DISPOSED ON : 2023-07-19) W.P.(CRL) 1102/2023 FILED BY MANOJ@KALE (DISPOSED ON : 2023-04- 21) W.P.(CRL) 1127/2023 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2023-04-21) W.P.(CRL) 1203/2023 FILED BY AKASH BHOLE (DISPOSED ON : 2023-04-28) W.P.(CRL) 2181/2023 FILED BY AKASH BHOLE S/O SH. NAND LAL (DISPOSED ON : 2023-08-09) W.P.(CRL) 216/2024 FILED BY MANOJ (DISPOSED ON : 2024-01-31) W.P.(CRL) 523/2024 FILED BY MANOJ (DISPOSED ON : 2024-03-14) W.P.(CRL) 1145/2024 FILED BY MANOJ (DISPOSED ON : 2024-04-10) W.P.(CRL) 1240/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-04-24) W.P.(CRL) 1093/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-04-04) W.P.(CRL) 2543/2024 FILED BY ARJUN @ MONU (DISPOSED ON : 2024-10-04) W.P.(CRL) 3313/2024 FILED BY RAHUL (DISPOSED ON : 2024-12-09) W.P.(CRL) 3391/2024 FILED BY AKASH @ BHOLA (DISPOSED ON : 2024-11-19) W.P.(CRL) 3619/2024 FILED BY MANOJ (DISPOSED ON : 2025-01-10) W.P.(CRL) 294/2025 FILED BY AKASH ALIAS BHOLE (DISPOSED ON : 2025-03-03) W.P.(CRL) 364/2025 FILED BY AKASH @ BHOLA (DISPOSED ON : 2025-02-03) W.P.(CRL) 565/2025 FILED BY NANDU @ RAM KISHORE (DISPOSED ON : 2025-02-25) W.P.(CRL) 567/2025 FILED BY MANOJ @ KALE (DISPOSED ON : 2025-02-25) W.P.(CRL) 629/2025 FILED BY MANOJ ALIAS BOOZA (DISPOSED ON : 2025-02-28) W.P.(CRL) 862/2025 FILED BY ARJUN @ MONU (DISPOSED ON : 2025-03-24) W.P.(CRL) 863/2025 FILED BY MANOJ (DISPOSED ON : 2025-03-17) W.P.(CRL) 885/2025 FILED BY AKASH ALIAS BHOLE (DISPOSED ON : 2025-03-19) W.P.(CRL) 1060/2025 FILED BY MANOJ ALIAS BOOZA (D. OF HEARING : 2025-04- 30) P.S.-FIR NO. :(SADAR BAZAR-81/2010)
FOR FINAL DISPOSAL				
70	W.P.(CRL)-1180/2023 CRL.M.A. 28434/2023	BASANT GOEL V/s STATE AND ANR	ABHISHEK VARMA, RUPESH KUMAR TYAGI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK VARMA(ADVOCATE.ABHISHEKVARMA@GMAIL.COM)(9891312312)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JITENDER MAHAJAN(YOURMLARN@YAHOO.CO)))(RESPONDENT) RUPESH TYAGI (RUPESH@RPLEGALINIDA.COM)(9958872981)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUPESH KUMAR TYAGI(RUPESH@RPLEGALINDIA.COM)(9958872981)(PETITIONER)		P.S.-FIR NO. :(JYOTI NAGAR-261/2023)

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
cmpankajgoel.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	CM APPL. 20369/2025 In LA.APP.-41/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s SH. SMT. MANJU GUPTA & ANR.	TARUN JOHRI, JYOTI KATARIA, JYOTI KATARIA	
		OTHER DETAILS OF ADVOCATES: DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) TARUN JOHRI(JOHRI67@YAHOO.COM)(9810013352)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9999229494)(RESPONDENT) VASISHT, JYOTI(NSVASISHT117@GMAIL.COM)(9891105323)(PETITIONER) JOHRI(JOHRIASSOCIATE123@GMAIL.COM)(0)(RESPONDENT) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(9654041045)(PETITIONER)		
2	CM APPL. 19250/2025 In LA.APP.-116/2023 WITH LA.APP. 197/2022	DELHI METRO RAIL CORPORATION LTD. V/s SH. KISHAN SARUP AGGARWAL & ANR.	KAMANA PRADHAN, JYOTI KATARIA, JYOTI KATARIA	
		OTHER DETAILS OF ADVOCATES: ARJUN NATARAJAN(ADV.ARJUNNATARAJAN@GMAIL.COM)(9899640295)(PETITIONER) DELHI METRO RAIL CORPORATION LTD(SVKUTEDMRC@GMAIL.COM)(8826136555)(PETITIONER) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN){}(RESPONDENT) SURABH(SURABHIGUHA15@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DHAMIJA & ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM){}(RESPONDENT) UNION OF INDIA (DCNE@NIC.IN){}(RESPONDENT) N S VASISHT (NSVASISHT117@GMAIL.COM)(9891105323)(RESPONDENT) ARJUN (ADV.ARJUNNATARAJAN@GMAIL.COM)(0)(RESPONDENT) JYOTI KATARIA(ADVJYOTIKATARIA@GMAIL.COM)(9654041045)(RESPONDENT)		
3	LA.APP.-68/2025	UNION OF INDIA V/s SHRI SURENDER SINGH & ORS.	SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(SUNILJHA.LEGAL@GMAIL.COM)(9711684779)(PETITIONER)		

		MADAN LAL SHARMA(MADANLAL.ML@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
4	LA.APP.-74/2025	UNION OF INDIA V/s SMT SAVITRI & ANR.	SUNIL KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR JHA(SUNILJHA.LEGAL@GMAIL.COM)(9711684779)(PETITIONER) MADAN LAL(MADANLAL.ML@GMAIL.COM)(0)(RESPONDENT) DDAD(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR ADMISSION				
5	CM(M)-641/2019	M/S KMC CONSTRUCTIONS LTD V/s THE ESTATE OFFICER & ORS	YASH ANAND & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: YASH ANAND & ASSOCIATES()(9810255469)(PETITIONER)		
6	CM APPL. 6882/2025(CM For Restoration) CM APPL. 6883/2025 In LA.APP.-197/2011(Disposed off case)	PRADEEP KUMAR V/s UNION OF INDIA & ANR	RAJ BAHADUR SINGH	
		OTHER DETAILS OF ADVOCATES: R B SING & ASSOCIATS(RBSINGHANDASSOCITES1@GMAIL.COM)(9899736510)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
7	LA.APP.-76/2019 WITH LA.APP. 77/2019 LA.APP. 78/2019	SKY HIGH AGRO EXPO PVT LTD V/s UNION OF INDIA & ANR	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA()(9811417409)(PETITIONER)		
8	LA.APP.-77/2019	MONIKA GARG V/s UNION OF INDIA & ANR	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA()(9811417409)(PETITIONER)		
9	LA.APP.-78/2019	SUPERB AGRO EXPO PVT LTD V/s UNION OF INDIA & ANR	PANKAJ GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA()(9811417409)(PETITIONER)		
10	LA.APP.-70/2024 CM APPL. 19045/2024 CM APPL. 32896/2024 CM APPL. 15665/2025 CM APPL. 15666/2025 CM APPL. 15813/2025 CM APPL. 15814/2025 WITH LA.APP. 150/2024 LA.APP. 162/2024 LA.APP. 188/2024	OM PARKASH V/s UNION OF INDIA & ORS.	DAHIYA SUKHBIR SINGH, SULTAN SINGH KHATRI, ABHISHEK ATREY	
		OTHER DETAILS OF ADVOCATES: S S DAHIYA(SSDAHIYAADVOCATE09@GMAIL.COM)(9811543702)(PETITIONER) KHATRI(KHATRIADVOCATES@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) S S KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(RESPONDENT) S S DAHIYA(SSDAHIYAADVOCATE09@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(RESPONDENT)		
11	LA.APP.-150/2024 CM APPL. 28249/2024 CM APPL. 33079/2024 CM APPL. 69518/2024 CM APPL. 20261/2025	VIKAS MUDGAL AND ORS V/s UNION OF INDIA AND ORS	SHALU KUMARI, SULTAN SINGH KHATRI, ABHISHEK ATREY	
		OTHER DETAILS OF ADVOCATES: U M TRIPATHI(ADVOCATEUMTRIPATHI@GMAIL.COM)(7011071370)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(PETITIONER) S S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9818834488)(RESPONDENT) U M TRIPATHI AND ABHISHEK SAXENA(RAJIVSONIDOLLY@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(PETITIONER)		
12	LA.APP.-162/2024 CM APPL. 48611/2024 WITH LA.APP. 188/2024	ASHOK KUMAR BANSIWAL & ANR V/s BOARD OF TRUST OF RAMJUS FOUNDATION & ORS.	TARUN KUMAR TIWARI, SULTAN SINGH KHATRI, ABHISHEK ATREY, ANIL KUMAR PRUTHI, BHASKAR TIWARI	
		OTHER DETAILS OF ADVOCATES:		

		TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(PETITIONER) BANSIWAL(RTBANSIWAL@GMAIL.COM)()(RESPONDENT) RAMESH(RAMESHBANSIWAL9@GMAIL.COM)()(RESPONDENT) NL(NLBANSIWAL@GMAIL.COM)()(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)()(RESPONDENT) CHANDAN(CHANDANBANSIWAL@YAHOO.COM)()(RESPONDENT) S S KHATRI(KHATRIADVOCATES@GMAIL.COM)(9818834488)(PETITIONER) TARUN(TKTIWARI@GMAIL.COM)(0)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) NL BANSIWAL(NLBANSIWAL@GMAIL.COM)(0)(RESPONDENT) RAMESH (RAMESHBANSIWAL9@GMAIL.COM)(0)(RESPONDENT) CHANDANBANSIWAL(CHANDANBANSIWAL@YAHOO.COM)(0)(RESPONDENT) RTBANSIWAL(RTBANSIWAL@GMAIL.COM)(0)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(RESPONDENT) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(PETITIONER)		
13	LA.APP.-188/2024 CM APPL. 47601/2024	BOARD OF TRUST OF RAMJAS FOUNDATION V/s UNION OF INDIA & ORS.	ABHISHEK ATREY, SULTAN SINGH KHATRI, ABHISHEK ATREY, DAHIYA SUKHBIR SINGH, TARUN KUMAR TIWARI, SHIKHA GOEL, ANIL KUMAR PRUTHI, ADYA RAO, BHASKAR TIWARI	
		OTHER DETAILS OF ADVOCATES: ABHISHEK (ABHISHEKATREY@GMAIL.COM)(0)(PETITIONER) S S KHATRI (KHATRIADVOCATES@GMAIL.COM)(9818834488)(RESPONDENT) ABHISHEK ATREY(ABHISHEKATREY@GMAIL.COM)(9810047556)(PETITIONER) DAHIYA SUKHBIR SINGH(SUKHBIRSINGHDAHIYA@YAHOO.CO.IN)(9811543702)(RESPONDENT) TARUN KUMAR TIWARI(TKTIWARI@GMAIL.COM)(9810695024)(RESPONDENT) SHIKHA GOEL(SHIKHAGOEL66@GMAIL.COM)(8287634805)(PETITIONER) ANIL KUMAR PRUTHI(ANILPRUTHI25@HOTMAIL.COM)(9891176191)(PETITIONER) ADYA RAO(ADYA28RAO@GMAIL.COM)(7491979354)(RESPONDENT) BHASKAR TIWARI (BHASKAR@TIWARIASSOCIATES.COM)(9810146082)(PETITIONER)		
14	LA.APP.-214/2024 WITH LA.APP. 215/2024	SAVITRI V/s UNION OF INDIA & ANR.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA, AMARJEET, VIDHI(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
15	LA.APP.-215/2024	SHRI SURENDER SINGH & ANR. V/s UNION OF INDIA & ANR.	MADAN LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: MADAN LAL SHARMA, AMARJEET, VIDHI(MADANLAL.ML@GMAIL.COM)(9810693008)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM,)()(RESPONDENT) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
16	W.P.(C)-5236/2010 CM APPL. 8666/2012 CM APPL. 7162/2016	ALMITRA H.PATEL & ANR. V/s UNION OF INDIA & ORS.	GOPAL JAIN, MANDAKINI SINGH, SHOBHANA TAKIAR, SUMIT PUSHKARNA, SUNIL SATYARTHI, RAJIV BANSAL, RUCHI SINDHWANI, ANIL GROVER, DHRUV TAMTA, ANCHIT SHARMA, VIVEK GOYAL, QUANTUM LEGAL, SANJAY KUMAR PATHAK, JAGRATI SINGH	
		OTHER DETAILS OF ADVOCATES: JAGRATI SINGH(ADVOCATEJAGRATI111@GMAIL.COM)(9250208553)(PETITIONER)		
17	W.P.(C)-3940/2011	SHANTI DEVI V/s UOI AND ANR	BD SAINIA, RAVINDER AGGARWAL, RAVINDER AGARWAL	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-6398/2012	IRFAN ALI @ IMRAN V/s THE COMMISSIONER OF POLICE	M.SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES:		
19	W.P.(C)-5037/2014 CM APPL. 4041/2025	ARIHANT SINGH SHEKHAWAT V/s UNION OF INDIA AND ANR	RANJIT SHARMA, HARSHITA NATHRANI, ANJANA GOSAIN, VISHESH KANODIA	
		OTHER DETAILS OF ADVOCATES: HARSHVARDHAN RANAWAT(ADVOCATESABYASCHIBANERJEE@OUTLOOK.COM)(8290409289)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VISHESH KANODIA(VISHESHKANODIA@GMAIL.COM)(9767372488)(PETITIONER)		
20	W.P.(C)-10164/2015 CM APPL. 25080/2015 CM APPL. 8519/2025	NATIONAL ASSOCIATION OF MOTION V/s LT. GOVERNOR, GOVERNMENT OF NCT OF DELHI & ORS.	NEELIMA TRIPATHI, SAMEER VASHISHT, DEB DEEPA MAJUMDAR, NAUSHAD AHMED KHAN, SANJAY GHOSE, KIRITIMAN SINGH, AKSHAY MAKHIJA, KINNORI GHOSH, NAUSHAD AHMEDD KHAN, TUSHAR AGARWAL, MS. AASHITA	

			KHANNA, RUCHIKA WADHWAN, SAMEER VASHISHT, APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT) APOORV P TRIPATHI(CHAMBER21APOORVTRIPATHI@GMAIL.COM)(9910523322)(PETITIONER)		
21	W.P.(C)-4283/2016 CM APPL. 18071/2016	PREET NAGAR RESIDENTS WELFARE ASSOCIATION V/s REGISTRAR OF SOCIETIES & ANR	VIKAS ARORA, VIVEK KUMAR TANDON	
		OTHER DETAILS OF ADVOCATES:		
22	W.P.(C)-11503/2016 CM APPL. 15138/2017	DILEEP WANGOO V/s INSURANCE REGULATORY & DEVELOPMENT AUTHORITY	M/S DB LAW OFFICES, ISHA KHANNA, ISHA KHANNA (DHCLSC), SHIKHAR GOEL	
		OTHER DETAILS OF ADVOCATES: SHIKHAR GOEL(SHIKHARGOEL@HOTMAIL.COM)(9821180213)(PETITIONER)		
23	W.P.(C)-2922/2017 CM APPL. 12756/2017	BHARTI AXA GENERAL INSURANCE CO LTD V/s OFFICE OF THE INSURANCE OMBUDSMAN & ANR	NAVNEET KUMAR, KAMAL MEHTA, AKHIL SACHAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES:		
24	W.P.(C)-4527/2017 CM APPL. 19776/2017 CM APPL. 28389/2024	CHHATTISGARH STATE POWER DISTRIBUTION CO. LTD. V/s MINISTRY OF NEW AND RENEWABLE ENERGY, GOVT. OF INDIA & ORS	APOORV KURUP, SUPARNA SRIVASTAVA, RAUNAK JAIN, GARIMA JAIN, RANAUK JAIN, C K RAI, ASA LEGAL SERVICES LLP, SUPARNA SRIVASTAVA, SAPAN KUMAR MISHRA, SWAYAMISIDHA PATNAIK	
		OTHER DETAILS OF ADVOCATES: SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(29230764)(PETITIONER) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM){}(PETITIONER) C K RAI{(9910655886)(RESPONDENT) RUCHIR MISHRA{(9811673689)(RESPONDENT) GARIMA JAIN(GARIMAJAIN@GMAIL.COM){}(RESPONDENT) C K RAI(CKRRAI@GMAIL.COM){}(RESPONDENT) RAUNAK(RAUNAK.JAIN@GMAIL.COM){}(RESPONDENT) PATNAIK AND ASSO(MAIL@PATNAIKANDASSOCIATES.COM){}(RESPONDENT) CERE(SECY@CERC.GOV.IN){}(RESPONDENT) RUCHIR (RUCHIRMISHRA79@YAHOO.CO.IN){}(RESPONDENT) RAUNAK JAIN{(9999297088)(RESPONDENT) SUPARNA SRIVASTAVA(SUPARNA.DESK@THEMISADV.COM)(9810235164)(PETITIONER) SAPAN KUMAR MISHRA(MISHRA.SAPAN@GMAIL.COM)(9871185412)(PETITIONER) SWAYAMISIDHA PATNAIK(MAIL@PATNAIKANDASSOCIATES.COM)(9818322192)(RESPONDENT)		
25	W.P.(C)-1598/2018 CM APPL. 43587/2022 WITH W.P.(C) 1599/2018 W.P.(C) 4989/2020	M/S PURVANCHAL CONSTRUCTION WORKS PVT. LTD. V/s UNION OF INDIA & ANR.	V.V. GAUTAM, VAKUL VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: V.V. GAUTAM{(9999535245)(PETITIONER) V V GAUTAM{(9999535245)(PETITIONER) RAJU (OFFICEOFBHARATHIRAJUCGSC@GMAIL.COM){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT)		
26	W.P.(C)-1599/2018 CM APPL. 54610/2024 WITH W.P.(C) 4989/2020	M/S PURVANCHAL CONSTRUCTION WORKS PVT. LTD. V/s UNION OF INDIA & ANR.	V.V. GAUTAM, VAKUL VARDHAN GAUTAM	
		OTHER DETAILS OF ADVOCATES: V.V. GAUTAM{(9999535245)(PETITIONER) V V GAUTAM(ASSOCIATES.WGAUTAM@GMAIL.COM)(9999535245)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT)		
27	W.P.(C)-5803/2018	ARCHNA YADAV AND ANR. V/s UNION OF INDIA AND ORS.	VARUN MEHLAWAT, AVNISH AHLAWAT, TANMAYA MEHTA, HARSHA SHARMA	
		OTHER DETAILS OF ADVOCATES: VARUN MEHLAWAT{(9873486348)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9810134741)(PETITIONER) TANMAYA MEHTA(TANMAYAMEHTA@GMAIL.COM)(9999255931)(PETITIONER) HARSHA SHARMA(SHARMAHARSHA624@GMAIL.COM)(9971704520)(PETITIONER)		

28	CM APPL. 10580/2025 In W.P.(C)-6461/2018(Disposed off case)	VIJAY KUMAR AND ANR V/s UNION OF INDIA & ORS.	RAJAT ANEJA & VANDNA ANEJA, RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: RAJAT ANEJA & VANDNA ANEJA()(9958687604)(PETITIONER)		
29	W.P.(C)-7087/2018	K. M. P. SINGH AND ANR. V/s CIVIL SERVICES OFFICERS INSTITUTE AND ORS.	NIKHIL NAYYAR, DIVYANSHU RAI	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: NIKHIL NAYYAR()(9810071780)(PETITIONER)		
30	W.P.(C)-13087/2018	RAJU V/s GOVT. OF NCT OF DELHI AND ORS.	DINESH C. PANDEY, DINESH CHANDRA PANDEY	
		OTHER DETAILS OF ADVOCATES: DINESH C. PANDEY()(9810124707)(PETITIONER) DINESH CHANDRA PANDEY(ADVDCPANDEY@HOTMAIL.COM)(8383098431)(PETITIONER)		
31	W.P.(C)-1857/2019	VIJAY KUMAR DHAWAN V/s GOVT. OF NCT OF DELHI & ANR	SAHIB RAJPUT, SHRAY KAUSHAL, SUNIL, NITIN GOEL	
		OTHER DETAILS OF ADVOCATES: SAHIB RAJPUT()(9811888733)(PETITIONER) SHRAY KAUSHAL(ADV.SHRAYKAUSHAL@GMAIL.COM)(9899893689)(PETITIONER) SUNIL (SUNIL.LAW99@GMAIL.COM)(9899129933)(PETITIONER) NITIN GOEL(ADVNITIN@HOTMAIL.COM)(9958617492)(PETITIONER)		
32	W.P.(C)-10529/2019 CM APPL. 27599/2021 CM APPL. 27600/2021 CM APPL. 7322/2023 CM APPL. 54536/2023 CM APPL. 21700/2024	SURAJ PRAKASH ARORA V/s UNION OF INDIA AND ORS.	T P S KANG, TEJPAL SINGH KANG, PRATEEK KUMAR, PRATEEK KUMAR, LALLTAKSH JOSHI	
		OTHER DETAILS OF ADVOCATES: T P S KANG()(9289085513)(PETITIONER) KANG AND ASSOCIATES(KANGANDASSOCIATES@GMAIL.COM)(9289085513)(PETITIONER) SATHIYA(SATHIYA.VG@MCA.GOV.IN, RCL1922@YAHOO.COM, ROC.DELHI@MCA.GOV.IN)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) PRATEEK KUMAR (JAINKUMARLEGAL@OUTLOOK.COM)(9560636357)(PETITIONER) SAXSONS LAW(SAXSONSLAWCO@GMAIL.COM)()(RESPONDENT) SKR.ADVOCATE(SKR.ADVOCATE@GMAIL.COM)()(RESPONDENT) PRATEEK KUMAR (JAINKUMARLEGAL@OUTLOOK.COM)(9818451124)(PETITIONER) SAXSONSLAWCO(SAXSONSLAWCO@GMAIL.COM)()(RESPONDENT) SHIVALAKSHMI(SINGH.SHIVALAKSHMI@GMAIL.COM)()(RESPONDENT) PRATEEK KUMAR(LEGAL_ANKITA@OUTLOOK.COM)(9560694126)(PETITIONER) UNION OF INDIA, LALLTAKSH JOSHI, SAX SONS LAW CO(UOIDHC@GMAIL.COM, LALLTAKSH.JOSHI@GMAIL.COM, SAXSONSLAWCO@GMAIL.COM)()(RESPONDENT) MANISH(MANISHGROUP@GMAIL.COM)()(RESPONDENT) ROC DELHI, RD NORTH, SHIVALAKSHMI(ROC.DELHI@MCA.GOV.IN, RD.NORTH@MCA.GOV.IN, SINGH.SHIVALAKSHMI@GMAIL.COM)()(RESPONDENT) PRATEEK KUMAR(PRATEEK268@GMAIL.COM)(9818451124)(PETITIONER) LALLTAKSH JOSHI(LALLTAKSH.JOSHI@GMAIL.COM)(9730630681)(PETITIONER)		
33	W.P.(C)-159/2020 CM APPL. 12637/2021	MRS. SUNITHA M.V. V/s MINISTRY OF HEALTH & FAMILY PLANNING AND ANR.	K. GIREESH KUMAR, MAHESH KUMAR BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: K. GIREESH KUMAR()(9911611802)(PETITIONER) M K BHARDWAJ(MAHESHKB75@GMAIL.COM)(9210951550)(PETITIONER) JIVESH(JIVESH1872@GMAIL.COM)()(RESPONDENT)		
34	W.P.(C)-8262/2020 CM APPL. 26783/2020	M/S ARC SERVICES V/s AIRPORT AUTHORITY OF INDIA	MD. MOBIN AKHTAR, RICHA SINGH, L. B. RAI	
		OTHER DETAILS OF ADVOCATES: MD.AKHTAR(MDMOBINAKHTAR@GMAIL.COM)(9810705871)(PETITIONER) MD. MOBIN AKHTAR(MDMOBINAKHTAR@GMAIL.COM)(9810705871)(PETITIONER) DIG VIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)()(RESPONDENT) RICHA SINGH(APSINGH.ADV.OFF@GMAIL.COM)(9210215708)(PETITIONER) RICHA SINGH(APSINGH.ADV.OFF@GMAIL.COM)(9210215708)(PETITIONER) L. B. RAI(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER)		

35	W.P.(C)-16750/2023 CM APPL. 67462/2023	DELHI DEVELOPMENT AUTHORITY V/s TYAGI PUBLIC SCHOOL AND ORS.	ASHUTOSH KAUSHIK, PRAMOD GUPTA, ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: ASHUTOSH KAUSHIK(ASHUTOSHAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER) TYAGI PUBLIC SCHOOL(TYAGIPUBLICSCHOOL@REDIFFMAIL.COM){}(RESPONDENT) PRAMOD GUPTA(INDUSLAW@GMAIL.COM)(9810083370)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER)		
OLD MATTERS(AS DIRECTED BY HONBLE THE CHIEF JUSTICE)				
36	W.P.(C)-18300/2006 CM APPL. 777/2015 WITH W.P.(C) 4154/2012 W.P.(C) 16784/2004 W.P.(C) 4032/1996 W.P.(C) 2583/2003	UOI & ANR V/s SHRI SURESH SHARMA & ANR	S.K. NANDA, ANIL SONI, SANDEEP KUMAR, ATUL NIGAM, PIYUSH BERIWAL	
		OTHER DETAILS OF ADVOCATES: PIYUSH BERIWAL(BERIWAL.LAWYER@GMAIL.COM)(9910396352)(PETITIONER)		
37	W.P.(C)-4154/2012	SURESH SHARMA V/s UNION OF INDIA AND ANR	PRAKASH GAUTAM, SACHIN DATTA, KIRTIMAN SINGH, ATUL NIGAM	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 41
HON'BLE MR.JUSTICE JASMEET SINGH

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.A. 6303/2025 In BAIL APPLN.-3715/2024(Disposed off case)	DHARMENDER RAI V/s STATE OF NCT OF DELHI	ASHOK CHAITANYA, DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: ASHOK CHAITANYA(ASHOK_CHAITANYA@YAHOO.CO.IN)(9650655355)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ASHOK CHAITANYA(ASHOK_CHAITANYA@YAHOO.CO.IN)(9650655355)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK SHARMA(LLBDEEPAKSHARMA@GMAIL.COM)(9810121416)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(NARAINA-209/2022) BAIL APPLN. 4774/2024 FILED BY RAMANUJ RAI (DISPOSED ON : 2025-02-24) P.S.-FIR NO. :(NARAINA-209/2022)

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	W.P.(CRL)-25/2019 CRL.M.A. 159/2019	MOHD. MOHSEN @ MOHAN V/s STATE & ORS.	S.S. HORA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(AMBEDKAR NAGAR-58/2009)

BAIL				
2	BAIL APPLN.-2046/2022 CRL.M.A. 12792/2022 WITH CRL.M.C. 97/2021	DEEPAK SHARMA V/s STATE OF NCT OF DELHI	PARAMJEET SINGH	
		OTHER DETAILS OF ADVOCATES: PARAMJEET SINGH(PARAMJEETADVOCATE64@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MOTI NAGAR-553/2019) BAIL APPLN. 2717/2021 FILED BY MAHESH CHAND SHARMA (DISPOSED ON : 2022-08-02) CRL.M.C. 97/2021 FILED BY MAHESH CHAND SHARMA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MOTI NAGAR-553/2019)
3	CRL.M.C.-97/2021 CRL.M.A. 456/2021 WITH BAIL APPLN. 2046/2022	MAHESH CHAND SHARMA V/s STATE (NCT) OF DELHI AND ANR	RAKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RAKESHSHARMA(RAKESHKSHARMA04@GMAIL.COM)(9810143117)(PETITIONER) RAKESH K. SHARMA(RAKESHKSHARMA04@GMAIL.COM)(9810143117)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MOTI NAGAR-553/2019) BAIL APPLN. 2717/2021 FILED BY MAHESH CHAND SHARMA (DISPOSED ON : 2022-08-02) BAIL APPLN. 2046/2022 FILED BY DEEPAK SHARMA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MOTI NAGAR-553/2019)
4	BAIL APPLN.-427/2025 CRL.M.A. 3046/2025	FIROJ V/s STATE OF NCT OF DELHI	VANSHITA GUPTA	
		OTHER DETAILS OF ADVOCATES: SEEMA MISRA (SEEMAMISRA08@GMAIL.COM)(7985055581)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(TIGRI-351/2022) BAIL APPLN. 3313/2023 FILED BY FIROJ (DISPOSED ON : 2024-08-12) P.S.-FIR NO. :(TIGRI-351/2022)
5	BAIL APPLN.-912/2025	STANLEY CHUKWUEBUKA IBE V/s STATE (NCT OF DELHI) & ANR.	ANKUR JAIN	
		OTHER DETAILS OF ADVOCATES: MANEESH BHARDWAJ (MANEESH.ADVOCATE@YAHOO.CO.IN)(7982552059)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(UTTAM NAGAR-356/2023)
6	BAIL APPLN.-1003/2025	RUKHSAR V/s THE STATE GNCT OF DELHI	MOHAMMAD ASLAM QURESHI	
		OTHER DETAILS OF ADVOCATES: MOHD ASLAM QURESHI(MDASLAM5966@GMAIL.COM)(9313431933)(PETITIONER) KAPIL SHARMA(DHCPROSECUIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHALSWA DAIRY-1045/2022)
SUSPENSION OF SENTENCE				
7	CRL.M.(BAIL) 663/2024 In CRL.A.-133/2021 WITH CRL.A. 141/2021 CRL.A. 167/2021	KAJAL V/s STATE NCT OF DELHI	AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: AJAY VERMA(AJAY@AJAYVERMA.LAWYER)(9811098069)(PETITIONER) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AJAY VERMA(AJAY@AJAYVERMA.LAWYER)(9811090001)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SANGAM VIHAR-39/2014) BAIL APPLN. 2543/2020 FILED BY KAJAL (DISPOSED ON : 2020-09-07) BAIL APPLN. 2550/2020 FILED BY GANGA SINGH (DISPOSED ON : 2020-09-08) CRL.A. 141/2021 FILED BY GANGA SINGH (D. OF HEARING : 2025-04-15) CRL.A. 167/2021 FILED BY PUMPY GUTPA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SANGAM VIHAR-39/2014)
8	CRL.A.-141/2021	GANGA SINGH V/s STATE OF NCT OF DELHI	SHUBHAM BHATIA	
		OTHER DETAILS OF ADVOCATES: PARASHAR & PARASHAR(NARAYAN.AP.JC@GAMIL.COM)(8383811392)(PETITIONER) KAPIL		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SANGAM VIHAR-39/2014) BAIL APPLN. 2543/2020 FILED BY KAJAL

		SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		(DISPOSED ON : 2020-09-07) BAIL APPLN. 2550/2020 FILED BY GANGA SINGH (DISPOSED ON : 2020-09-08) CRL.A. 133/2021 FILED BY KAJAL (D. OF HEARING : 2025-04-15) CRL.A. 167/2021 FILED BY PUMPY GUTPA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SANGAM VIHAR-39/2014)
9	CRL.A.-167/2021 WITH CRL.A. 133/2021 CRL.A. 141/2021	PUMPY GUTPA V/s STATE (NCT OF DELHI)	AJAY VERMA	
		OTHER DETAILS OF ADVOCATES: MEENA KUMARI(ADMIN@AJAYVERMA.LAWYER)(26471668)(PETITIONER) AJAY VERMA(AJAY.ADVOCATE@GMAIL.COM)(9811098069)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHI@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-39/2014) BAIL APPLN. 2543/2020 FILED BY KAJAL (DISPOSED ON : 2020-09-07) BAIL APPLN. 2550/2020 FILED BY GANGA SINGH (DISPOSED ON : 2020-09-08) CRL.A. 133/2021 FILED BY KAJAL (D. OF HEARING : 2025-04-15) CRL.A. 141/2021 FILED BY GANGA SINGH (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SANGAM VIHAR-39/2014)
AFTER NOTICE MISC. MATTERS				
10	CRL.L.P.-356/2017	STATE V/s U. D. MESHRAM @ MISHRA	ANITA ABHARAM, RHA SIKANDER	
		OTHER DETAILS OF ADVOCATES: R. H. A. SIKANDER(SIKANDER@RHASIKANDER.COM)(9810471891)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-967/2014)
11	CRL.L.P.-500/2017 CRL.M.A. 14278/2017	UCO BANK V/s MVL LIMITED & ORS	MOHAN & CO	
		OTHER DETAILS OF ADVOCATES:		
12	CRL.L.P.-421/2019 CRL.M.A. 31919/2019	M/S KUSHAL INFRAPROJECT INDUSTRIES INDIA LTD. V/s M/S. R.L. VARMA & SONS (HUF) & ORS.	AMARESH KUMAR SINGH, PRATHAM SHARMA	
		OTHER DETAILS OF ADVOCATES: AMARESH KUMAR SINGH()(9810032129)(PETITIONER) PRATHAM SHARMA(PRATHAMSHARMALAW@GMAIL.COM)(9871224718)(PETITIONER)		
13	CRL.L.P.-487/2019 CRL.M.A. 34612/2019	STATE (GNCT OF DELHI) V/s JITENDER @ PANNI	PANNA LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: PANNA LAL SHARMA()(9278188682)(PETITIONER)		P.S.-FIR NO. :(KASHMERE GATE-18/2014)
14	CRL.L.P.-494/2019 CRL.M.A. 34871/2019 WITH CRL.L.P. 495/2019	DEPARTMENT OF CUSTOMS V/s FARHAN	P.C AGGARWAL, ADIT KHORANA	
		OTHER DETAILS OF ADVOCATES: P.C AGGARWAL()(9810143769)(PETITIONER) ADIT KHORANA(KHORANA.ADIT@GMAIL.COM)(9999890679)(PETITIONER)		P.S.-FIR NO. :(CUSTOMS-SC 441509/2016)
15	CRL.L.P.-495/2019 CRL.M.A. 34873/2019	DEPARTMENT OF CUSTOMS V/s SAHRAJ ALAM	P.C AGGARWAL, ADIT KHORANA	
		OTHER DETAILS OF ADVOCATES: P.C AGGARWAL()(9810143769)(PETITIONER) ADIT KHORANA(KHORANA.ADIT@GMAIL.COM)(9999890679)(PETITIONER)		
16	CRL.L.P.-561/2019 CRL.M.A. 29011/2023 CRL.M.A. 29585/2023 CRL.M.A. 2929/2024	SAKET CITY HOSPITAL PRIVATE LIMITED V/s M/S GLOBAL EQUIPMENTS HOSPITALITY PRODUCTS PVT. LTD. & ORS.	RAVIKESH KUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: RAVIKESH KUMAR SINHA()(9350806823)(PETITIONER) RAVIKESH KUMAR SINHA (RAVIKESHKSINHA@GMAIL.COM)(9350806823)(PETITIONER) RAJESH CHUGH (RAJESHCHUGH@GMAIL.COM)()(RESPONDENT) RAVIKESH KUMAR SINHA(RAVIKESHKSINHA@GMAIL.COM)(9350806823)(PETITIONER) RAJESH CHUGH(RAJESHCHUGH@GMAIL.COM)()(RESPONDENT)		
17	CRL.L.P.-571/2019	STATE V/s MUNNA KUMAR	RAGHUINDER VARMA	
		OTHER DETAILS OF ADVOCATES: RAGHUINDER VARMA()(9811172797)(PETITIONER)		P.S.-FIR NO. :(SADAR BAZAR-347/2007)

18	CRL.L.P.-9/2021 WITH CRL.L.P. 40/2021	M/S SATYAM FINLEASE PRIVATE LIMITED V/s STATE & ANR.	YATHARTH SINHA, ABHISHEK SHARMA	
		OTHER DETAILS OF ADVOCATES: YATHARTHSINHA (YATHARTHSINHA20@GMAIL.COM)(9910384752)(PETITIONER) M.P. SINHA(SINHAMP410@GMAIL.COM)(9958665544)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHISHEK SHARMA(ABHISHEKSHARMA2061@GMAIL.COM)(9899821415)(RESPONDENT)		
19	CRL.L.P.-40/2021 CRL.M.A. 4183/2021	M/S SATYAM FINLEASE PRIVATE LIMITED V/s STATE (GOVT OF NCT OF DELHI) & ANR.	YATHARTH SINHA	
		OTHER DETAILS OF ADVOCATES: M P SINHA(SINHAANDSINHALAWOFFICES@GMAIL.COM)(9958665544)(PETITIONER) YATHARTHSINHA (YATHARTHSINHA20@GMAIL.COM)(9910384752)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.L.P.-17/2021	MRS RADHIKA KAPOOR V/s SHRI RISHI AHUJA	CHANDRANI PRASAD	
		OTHER DETAILS OF ADVOCATES: CHANDRANI PRASAD(CNVASSOCIATES@HOTMAIL.COM)(9810599376)(PETITIONER) SHRI RISHI AHUJA(SILVER.MARX09@YAHOO.COM)(9811069559)(PETITIONER) SHRI RISHI AHUJA(SILVER.MARX09@YAHOO.COM)(9811069559)(PETITIONER) SHRI RISHI AHUJA(SILVER.MARX09@YAHOO.COM)(9811069559)(PETITIONER) RISHI AHUJA(SILVER.MARX07@YAHOO.COM)(9811069559)(RESPONDENT)		
21	CRL.M.C.-266/2017 WITH CRL.M.C. 269/2017 CRL.M.C. 278/2017	SHAMBHU PRASAD SINGH V/s C B I	SULALIT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-BD1-2014-E-0003) CRL.M.C. 2343/2016 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2016- 06-17) CRL.M.C. 278/2017 FILED BY JASPREET KAUR (D. OF HEARING : 2025-04-15) CRL.M.C. 269/2017 FILED BY MANJARI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-BD1-2014-E-0003)
22	CRL.M.C.-269/2017	MANJARI V/s CBI	AMIT SINGH	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-BD1-2014-E-0003) CRL.M.C. 2343/2016 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2016- 06-17) CRL.M.C. 278/2017 FILED BY JASPREET KAUR (D. OF HEARING : 2025-04-15) CRL.M.C. 266/2017 FILED BY SHAMBHU PRASAD SINGH (D. OF HEARING : 2025- 04-15) P.S.-FIR NO. :(CBI-BD1-2014-E-0003)
23	CRL.M.C.-278/2017	JASPREET KAUR V/s CBI	SULALIT SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-BD1-2014-E-0003) CRL.M.C. 2343/2016 FILED BY SHAMBHU PRASAD SINGH (DISPOSED ON : 2016- 06-17) CRL.M.C. 269/2017 FILED BY MANJARI (D. OF HEARING : 2025-04-15) CRL.M.C. 266/2017 FILED BY SHAMBHU PRASAD SINGH (D. OF HEARING : 2025- 04-15) P.S.-FIR NO. :(CBI-BD1-2014-E-0003)
24	CRL.M.C.-4295/2017 CRL.M.A. 17260/2017	SAVITRI SOLANKI V/s S.I. KAJAL ORS.	P K SHRIVASTAVA, NIRMAL PANDIT	
		OTHER DETAILS OF ADVOCATES: NIRMAL PANDIT(NIRMAL.PANDIT0@GMAIL.COM)(8130960662)(PETITIONER)		

25	CRL.M.C.-3871/2018	SHADAB V/s STATE OF NCT OF DELHI & ORS	NEERAJ KUMAR, T.A SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: NEERAJ KUMAR()(7838775947)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MANDIR MARG-115/2012) CRL.M.C. 1916/2018 FILED BY SHADAB (DISPOSED ON : 2018-04-16) P.S.-FIR NO. :(MANDIR MARG-115/2012)
26	CRL.M.C.-1504/2021 CRL.M.A. 10449/2021	M/S LOGIX INFRASTRUCTURE PVT. LTD. & ANR. V/s GOVT. OF NCT DELHI	DHANANJAI JAIN, DHANANJAI JAIN	
		OTHER DETAILS OF ADVOCATES: SH. HEMANT SHARMA(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) M/S LOGIX INFRASTRUCTURE PVT. LTD.(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) SH. HEMANT SHARMA(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) M/S LOGIX INFRASTRUCTURE PVT. LTD.(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) M/S LOGIX INFRASTRUCTURE PVT. LTD.(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) SH. HEMANT SHARMA(LEGAL@LOGIXINFRASTRUCTURE.COM)(9560562050)(PETITIONER) DHANANJAI JAIN(PROJURIS@REDIFFMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) GOVT. OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) GOVT. OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) GOVT. OF NCT DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-67/2021)
27	CRL.M.C.-1926/2021	CENTRAL BUREAU OF INVESTIGATION V/s SH. DEEPAK PURI & ANR.	PRAKARSH AIRAN	
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) PRAKARSH AIRAN(PRAKARSH.AIRAN@GMAIL.COM)(9829292345)(PETITIONER) DEEPAK PURI(NITAPURI@GAMIL.COM)(9818156000)(PETITIONER) HARPREET KALS(HARPREEKALS180@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CBI-BD1/2019/E/0006)
28	CRL.M.C.-2228/2021 CRL.M.A. 14963/2021	SHAIL KUNVAR & ANR. V/s GOVT. OF NACT DELHI	SYED AJMAL HASAN, SYED AJMAL HASAN	
		OTHER DETAILS OF ADVOCATES: SYED AJMAL HASAN(HASSANN176@GMAIL.COM)()(PETITIONER) SHAAD ANWAR(SHAD.ANWAR@REDIFFMAIL.COM)(9811038828)(PETITIONER) VICTIM 'G'(GULHINDUSTANI91@GMAIL.COM)(9319030703)(PETITIONER) RAJESH PANWAR(RAJESH.PANWAR101@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(AMBEDKAR NAGAR- 537/2019)
29	CRL.M.C.-3030/2021 CRL.M.A. 18936/2021 WITH CRL.M.C. 3031/2021	SURESH KUMAR AGARWAL & ORS. V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA(GULERIA.ADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAR COLONY-111/2017) CRL.M.C. 3031/2021 FILED BY TEJ BHAN GUPTA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(AMAR COLONY-111/2017)
30	CRL.M.C.-3031/2021 CRL.M.A. 18971/2021	TEJ BHAN GUPTA V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA(GULERIA.ADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAR COLONY-111/2017) CRL.M.C. 3030/2021 FILED BY SURESH KUMAR AGARWAL & ORS. (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(AMAR COLONY-111/2017)
31	CRL.M.C.-915/2025	YAHYA KAMAL V/s STATE (N.C.T. OF DELHI) & ANR.	DEEPAK SHARMA	
		OTHER DETAILS OF ADVOCATES: DEEPAK SHARMA(LEGALPROCEDUREB85@GMAIL.COM)(9810573758)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(I.P.ESTATE-325/2024)

32	CRL.M.C.-1034/2025	NOBLE ANALYTICAL LAB PVT LTD AND ORS V/s JITENDRA RAJPUT	SUNIL KUMAR ALOK	
		OTHER DETAILS OF ADVOCATES: S.K ALOK (SUNILKALOK.ADV@GMAIL.COM)(9312885633)(PETITIONER) RAJPUT(RAJPUTJK@GMAIL.COM)(0)(RESPONDENT)		
33	CRL.REV.P.-412/2012	STATE V/s SANDEEP KAPOOR	PAWAN SHARMA, BHAGAT SHARMA, BHARAT SHARMA	
		OTHER DETAILS OF ADVOCATES: BHARAT SHARMA(ADVOCATEBHARAT001@GMAIL.COM)(9811449799)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KOTLA MUBARAKPUR- 194/2003) CRL.M.C. 3062/2012 FILED BY VIRENDER KUMAR KADYAN (DISPOSED ON : 2012- 11-27) P.S.-FIR NO. :(KOTLA MUBARAKPUR- 194/2003)
34	CRL.REV.P.-27/2025	CENTRAL BUREAU OF INVESTIGATION V/s RAJENDER KUMAR GARG	SWAPNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: RAVI SHARMA(RAVI.SHARMA@LIVE.COM)(9650176161)(PETITIONER)		P.S.-FIR NO. :(CBI-DAI-2018-A-0018)
35	CRL.REV.P.(MAT.)-50/2025 CRL.M.A. 3221/2025 CRL.M.A. 3223/2025	SUFIYAN MAHFUJ @ RIZWAN HAFIZ V/s IRAM NAAZ SIDDIQUI & ANR.	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA (VISHAL.KALRA80@GMAIL.COM)(8607777737)(PETITIONER)		
36	W.P.(CRL)-1159/2016 CRL.M.A. 1669/2019	PRATIBHA GUPTA V/s UNION OF INDIA & ORS	SURUCHI MITTAL, PRASHANT MENDIRATTA, RAVINDER YADAV	
		OTHER DETAILS OF ADVOCATES: PRASHANT MENDIRATTA()(9811182500)(PETITIONER)		
37	W.P.(CRL)-2652/2018	SURAJ MUNJAL V/s STATE & ANR.	AVINASH KAPOOR, NISHANT DATTA	
		OTHER DETAILS OF ADVOCATES: AVINASH KAPOOR()(9999334377)(PETITIONER) NISHANT DATTA(NISHANT_DATTA@HOTMAIL.COM)(9810226434)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(GREATER KAILASH-182/2017) W.P.(CRL) 568/2018 FILED BY SURAJ MUNJAL & ANR (DISPOSED ON : 2019- 09-04) CRL.M.C. 827/2020 FILED BY CHANDAN MUNJAL (DISPOSED ON : 2024-05-17) CRL.M.C. 826/2020 FILED BY CHANDAN MUNJAL (DISPOSED ON : 2024-05-17) P.S.-FIR NO. :(GREATER KAILASH- 182/2017)
38	W.P.(CRL)-132/2019 CRL.M.A. 918/2019 CRL.M.A. 920/2019 CRL.M.A. 7595/2019	NITESH GHALLOT & ANR V/s INCOME TAX OFFICE	ARSHDEEP SINGH, ZOHEB HOSSAIN, MALAK M BHATT	
		OTHER DETAILS OF ADVOCATES: ARSHDEEP SINGH()(9971140092)(PETITIONER) ZOHEB HOSSAIN()(9999711099)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER) MALAK M BHATT(MALAKBHATT@GMAIL.COM)(9650592002)(PETITIONER)		
39	W.P.(CRL)-813/2019	SMT. HARSH RANI & ANR. V/s STATE & ANR.	LALIT KUMAR, SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: LALIT KUMAR()(9811043442)(PETITIONER) SUSHANT KUMAR BHADURI(SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAR COLONY-636/2016) BAIL APPLN. 308/2021 FILED BY MUKESH KUMAR (DISPOSED ON : 2021- 08-06) CRL.M.C. 611/2024 FILED BY PUNEETA (DISPOSED ON : 2025-02-25) BAIL APPLN. 584/2025 FILED BY MUKESH KUMAR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(AMAR COLONY-636/2016)

40	W.P.(CRL)-2328/2019	JAI SINGH V/s STATE & ORS.	RAJIV SINGH PILANIA	
		OTHER DETAILS OF ADVOCATES: RAJIV SINGH PILANIA()(9818599779)(PETITIONER)		P.S.-FIR NO. :(ANAND VIHAR-267/2011)
41	CRL.M.A. 7209/2025 In W.P.(CRL)-1438/2020(Disposed off case)	MITHLESH KUMAR KUSHWAHA V/s STATE (GOVT. OF NCT OF DELHI)	AKSHAY BHANDARI, ANWESH MADHUKAR	
		OTHER DETAILS OF ADVOCATES: AKSHAYBHANDARI(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) AKSHAY KUMAR(AKSHAYBHANDARI3990@GMAIL.COM)(9911225571)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) UDAY CHUAHAN(CHUAHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VASANT KUNJ NORTH-147/2007) DEATH SENTENCE REF. 3/2010 FILED BY STATE (DISPOSED ON : 2022-11-16) CRL.A. 249/2011 FILED BY MITHLESH KUMAR KUSHWAHA (DISPOSED ON : 2015-09-21) W.P.(CRL) 1484/2016 FILED BY MITHLESH KUMAR KUSHWAHA (DISPOSED ON : 2016-07-15) W.P.(CRL) 2265/2017 FILED BY MITHLESH KUMAR KUSHWAHA (DISPOSED ON : 2017-08-09) W.P.(CRL) 759/2018 FILED BY MITHLESH KR. KUSHWAHA (DISPOSED ON : 2018- 09-20) W.P.(CRL) 362/2019 FILED BY MITHLESH KUMAR KUSHWAHA (DISPOSED ON : 2019-02-04) W.P.(CRL) 1207/2020 FILED BY MITHLESH KUMAR KUSHWAHA (DISPOSED ON : 2020-08-07) P.S.-FIR NO. :(VASANT KUNJ NORTH-147/2007)
42	CRL.M.A. 1344/2023 CRL.M.A. 1345/2023 CRL.M.A. 1346/2023 CRL.M.A. 1395/2023 In W.P.(CRL)-1606/2021(Disposed off case) WITH W.P.(CRL) 157/2023	GOVINDER SINGH V/s UNION OF INDIA AND ORS & ORS.	GAURAV GUPTA, SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: GAURAV GUPTA(GAURAV@GAURAVGUPTA.NET.IN)(9958444233)(PETITIONER) MANOJ KUMAR(MANOJ.DEFCOLOFFICE@GMAIL.COM)()(PETITIONER) MOHD. MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)()(RESPONDENT) SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG)(9899436986)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) DL.HC.ED(DL.HC_ED@GOV.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
43	W.P.(CRL)-157/2023 CRL.M.A. 1464/2023	MADAN LAL THAKUR V/s UNION OF INDIA MINISTRY OF HOME AFFIARS THROUGH ITS STADING COUNSEL UNION OF INDIA & ORS.	SIMARPAL SINGH SAWHNEY	
		OTHER DETAILS OF ADVOCATES: SIMARPAL SINGH SAWHNEY(OFFICE@GRSCHAMBERS.ORG@GMAIL.COM)(9899436986)(PETITIONER) GOVINDER SINGH(GAURAV@GUPTAGUPTA.NCT.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) THE DIRECTOR(HOSSAINZOHEB@GMAIL.COM)()(RESPONDENT) THE DIRECTOR(DL.HC-ED@GOV.IN)()(RESPONDENT)		
44	W.P.(CRL)-1926/2021	GANESH RAM V/s STATE	JATIN BHATT	
		OTHER DETAILS OF ADVOCATES: MEHMOOD PRACHA(MP@LEGALAXIS.NET)(7217710552)(PETITIONER) CHIEF MINISTER(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT) DELHI POLICE(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT) CHAIRMAN(CHAIR-MANNCSC@NIC.IN)(24606802)(RESPONDENT) DY.COMMISSIONER OF POLICE(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT) DISTRICT MAGISTRATE(DHCPROSECUTIONDELHIPOLIC@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SANGAM VIHAR-465/2021)

45	W.P.(CRL)-285/2025	VIKAS SIDHU V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ASHOK VIHAR-34/2003) CRL.REV.P. 751/2005 FILED BY VIKAS CHAUDHARY IN JC (DISPOSED ON : 2006- 08-31) CRL.REV.P. 156/2007 FILED BY VIKAS CHAUDHARY (DISPOSED ON : 2007-09- 11) BAIL APPLN. 3373/2006 FILED BY JOGINDER @ MINTO (DISPOSED ON : 2007-05-29) CRL.REV.P. 61/2009 FILED BY VIKAS CHAUDHARY (DISPOSED ON : 2009-03- 13) CRL.M.C. 3699/2008 FILED BY VIKAS SIDHU S/O RATAN LAL SIDHU (DISPOSED ON : 2010-07-22) BAIL APPLN. 1047/2008 FILED BY VIKAS SIDHU (DISPOSED ON : 2008-08-21) CRL.REV.P. 331/2009 FILED BY AMIT PRATAP & ANR. (DISPOSED ON : 2011- 11-29) BAIL APPLN. 1320/2011 FILED BY JOGINDER @ MINTU (DISPOSED ON : 2012-07-02) CRL.M.C. 3938/2011 FILED BY VIKAS (DISPOSED ON : 2012-03-02) BAIL APPLN. 446/2013 FILED BY JOGINDER @ MINTU (DISPOSED ON : 2013-05-23) CRL.M.C. 4317/2014 FILED BY VIMAL CHADHA (DISPOSED ON : 2014-09-22) CRL.M.C. 4286/2014 FILED BY VIMAL CHADHA (DISPOSED ON : 2014-10-17) BAIL APPLN. 2298/2014 FILED BY VIKAS SIDHU (DISPOSED ON : 2014-10-17) CRL.A. 360/2018 FILED BY VIKAS SIDHU (DISPOSED ON : 2018-10-31) CRL.A. 319/2018 FILED BY VIKAS CHAUDHARY (DISPOSED ON : 2018-10- 31) CRL.A. 218/2018 FILED BY JOGINDER @ MINTU (DISPOSED ON : 2018-10-31) W.P.(CRL) 3274/2023 FILED BY VIKAS SIDHU (DISPOSED ON : 2023-12-15) W.P.(CRL) 2732/2023 FILED BY VIKAS SIDHU (DISPOSED ON : 2024-09-04) W.P.(CRL) 253/2024 FILED BY VIKAS SIDHU (DISPOSED ON : 2024-01-24) W.P.(CRL) 729/2024 FILED BY VIKAS SIDHU (DISPOSED ON : 2024-03-22) W.P.(CRL) 1828/2024 FILED BY VIKAS SIDHU (DISPOSED ON : 2024-12-06) P.S.-FIR NO. :(ASHOK VIHAR-34/2003)
FINAL ARGUMENTS				
46	CRL.A.-450/2008 WITH CRL.A. 451/2008	BRIJ BHUSHAN V/s STATE OF N.C.T. OF DELHI	SATYAN NARAYAN, PAWAN SHARMA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SARAI ROHILLA RLY. STATION- 129/1999) CRL.M.C. 3356/2000 FILED BY RAJESH KUMAR BHARDWAJ (DISPOSED ON :) CRL.A. 451/2008 FILED BY RAJESH KUMAR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SARAI ROHILLA RLY. STATION-129/1999)
47	CRL.A.-451/2008	RAJESH KUMAR V/s STATE	PAWAN SHARMA, MANOJ OHRI	Listing Remarks: AT 02:30 PM

		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SARAI ROHILLA RLY. STATION-129/1999) CRL.M.C. 3356/2000 FILED BY RAJESH KUMAR BHARDWAJ (DISPOSED ON :) CRL.A. 450/2008 FILED BY BRIJ BHUSHAN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SARAI ROHILLA RLY. STATION-129/1999)
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COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4054/2024	VICKY KUMAR V/s THE STATE NCT OF DELHI	PAWAN SILMANA	
		OTHER DETAILS OF ADVOCATES: RANJAN SHARMA(LAWYERRANJANSHARMA@GMAIL.COM)(9810762404)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(S.B.DAIRY-590/2021)
2	BAIL APPLN.-1007/2025	MAHRODEEN@MAHRU V/s STATE OF NCT OF DELHI	VIJAI KUMAR GOSWAMI	
		OTHER DETAILS OF ADVOCATES: VIJAYGOSWAMIE(VIJAYGOSWAMIE710@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SONIA VIHAR-65/2025)
FOR ADMISSION				
3	CRL.M.C.-4501/2022	ANITA SHARMA V/s STATE OF NCT OF DELHI & ORS.	RAJEEV GUPTA	
		OTHER DETAILS OF ADVOCATES:		
4	CRL.REV.P.-1279/2024	RAJEEV AGGARWAL V/s CENRTAL BUREAU OF INVESTIGATION	SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA ()(9811422656)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-14-A-2006) CRL.M.C. 2672/2023 FILED BY SANDEEP SAHNI (DISPOSED ON : 2023-05-24) CRL.M.C. 6010/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10-13) CRL.M.C. 6022/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10-13) CRL.REV.P. 1252/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-04-28) CRL.REV.P. 1253/2024 FILED BY SANDEEP

				SAHNI (D. OF HEARING : 2025-04-28) CRL.REV.P. 1256/2024 FILED BY CHARANJEET SINGH AHUJA (D. OF HEARING : 2025-04-15) CRL.REV.P. 1287/2024 FILED BY MOHIT SAXENA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-14-A-2006)
5	CRL.REV.P.(NI)-79/2024	SMT SONIKA YADAV V/s SH RAKESH KUMAR	MANORANJAN	
		OTHER DETAILS OF ADVOCATES: ADITI AJMERA(ADITIAJMERA222GMAIL.COM)(9560434900)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
6	CRL.A.-701/2007 CRL.M.A. 12607/2007 CRL.M.A. 29293/2023 CRL.M.A. 29294/2023 WITH CRL.A. 700/2007 CRL.REV.P. 151/2007 CRL.REV.P. 152/2007	ABDUL HAMEED REHMANI V/s SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE	R.K.HANDOO, YOGINDER HANDOO, MAYANK GOEL	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: HANDOO(MAIL@HANDOOANDHANDOO.COM)()(PETITIONER) SPECIAL DIRECTOR ENFORCEMENT DIRECTORATE(DL.HC_ED@GOV.IN)()(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
7	CRL.REV.P.-151/2007 CRL.M.A. 30660/2023 CRL.M.A. 30661/2023 WITH CRL.REV.P. 152/2007 CRL.A. 700/2007 CRL.A. 701/2007	ABDUL HAMEED RAHMANI V/s CBI	R.K.HANDOO, YOGINDER HANDOO, ASHISH KUMAR, VIKAS PAHWA, RAJESH KUMAR	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: HANDOO(MAIL@HANDOOANDHANDOO.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
8	CRL.REV.P.-152/2007 CRL.M.A. 11800/2020 WITH CRL.REV.P. 151/2007 CRL.A. 700/2007 CRL.A. 701/2007	ABUL KALAM AZAD ISLAMIC AWAKENING CENTRE V/s CBI	R.K.HANDOO, RAJESH KUMAR, TIWARI R.M., ASHISH KUMAR, VIKAS PAHWA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: RAJESHKUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(PETITIONER) R K HANDOO()(23382048)(PETITIONER) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT) RAJESH KUMAR(RAJESH.LAWS@GMAIL.COM)(9891235156)(RESPONDENT)		
9	CRL.A.-1377/2010 CRL.M.A. 9474/2025 CRL.M.A. 9603/2025	STATE V/s RITU SAREEN	ARVIND KUMAR GUPTA, SIDDHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: SIDDHANT SHARMA(SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SIDDHANT SHARMA (SIDDHANTSHARMA.ADV@GMAIL.COM)(9871135009)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SARAI ROHILLA-41/2005)
10	CRL.A.-908/2012	JIYA LAL V/s STATE		
		OTHER DETAILS OF ADVOCATES:		
11	CRL.A.-124/2025	MS XYZ V/s STATE NCT OF DELHI & ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: PRASHANT RANA(PRASHANTRANA.ADV2023@GMAIL.COM)(9999251600)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KALYAN PURI-407/2014)
12	CRL.L.P.-24/2025	M/S KARINA FINCAP LTD V/s LALIT KUMAR VERMA	ANUJ ARORA	
		OTHER DETAILS OF ADVOCATES: ANUJ ARORA (ANUJARORAADV@GMAIL.COM)(9999238801)(PETITIONER)		

13	CRL.M.C.-343/2022 CRL.M.A. 1469/2022	MANEESH MOUDGIL AND ANOTHER V/s THE STATE N.C.T. OF DELHI ANDANOTHER	SAURABH AGRAWAL	
		OTHER DETAILS OF ADVOCATES: ANITA MOUDGIL(AKMGOLD@YAHOO.CO.IN){}(PETITIONER) MANESH MOUDGLI(MANEESHMODY@YAHOO.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CHARU SHARMA(CSHARMA@JGUEDU.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VASANT VIHAR-266/2021) BAIL APPLN. 892/2022 FILED BY ANITA MOUDGIL (DISPOSED ON : 2022-11-25) BAIL APPLN. 1271/2022 FILED BY MANEESH MOUDGIL (DISPOSED ON : 2022-11-25) P.S.-FIR NO. :(VASANT VIHAR-266/2021)
14	CRL.M.C.-1500/2022 CRL.M.A. 6505/2022	PAWAN ARORA V/s STATE & ANR.	TANU SINGHAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(I.P.ESTATE-224/2014) CRL.REV.P. 17/2016 FILED BY PAWAN ARORA (DISPOSED ON : 2016-03-09) CRL.REV.P. 820/2015 FILED BY TARA CHAND SAGAR (DISPOSED ON : 2016-02- 04) W.P.(CRL) 2182/2019 FILED BY PAWAN ARORA (DISPOSED ON : 2019-08-07) CRL.M.C. 9789/2024 FILED BY TARA CHAND SAGAR (D. OF HEARING : 2025-04- 15) P.S.-FIR NO. :(I.P.ESTATE-224/2014)
15	CRL.M.C.-1540/2022	ABHISHEK GABA & ANR. V/s THE STATE & ORS.	NITIKA BAKSHI	
		OTHER DETAILS OF ADVOCATES: SACHIN MISHRA(){9811966422}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KAROL BAGH-193/2017) CRL.M.C. 4325/2018 FILED BY ABHISHEK GABA & ANR. (DISPOSED ON : 2019-02-22) P.S.-FIR NO. :(KAROL BAGH-193/2017)
16	CRL.M.C.-1579/2022 CRL.M.A. 6766/2022	TDI INFRASTRUCTURE LTD. V/s GOVT. OF NCT OF DELHI & ORS.	ANANYA SIKRI, ASHOK KUMAR DHIRYAN	
		OTHER DETAILS OF ADVOCATES: ANANYA SIKRI(ANANYA.SIKRI29@GMAIL.COM)(9811175375)(PETITIONER) M/S TDI INFRASTRUCYURE LTD(OP.DHINGRA@TDIINFRACORP.COM)(9654728375)(PETITIONER) ANITA JAIN(AARTIAGRO@REDIFFMAIL.COM)(9312252702)(RESPONDENT) ECONOMIC OFFENCES WING (CBEOW_DL@DELHIPOLICE.GOV.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHOK KUMAR DHIRYAN(ASHOK111182@GMAIL.COM)(9871773326)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING- 113/2019)
17	CRL.M.C.-2040/2022 CRL.M.A. 8663/2022 CRL.M.A. 6459/2025	KRISHNA LAL SHARMA V/s THE STATE (GNCTD) AND ANR.	SUSHIL KUMAR, ADITYA RAJ, KESHAV SEHGAL	
		OTHER DETAILS OF ADVOCATES: YASHASVI VERMA(ADVOCATESUNILSONI@GMAIL.COM)(9716671960)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ADITYA RAJ(CHAMBERSOFADITYARAJ@GMAIL.COM)(7073011531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KESHAV SEHGAL(KESHAVSEHGAL.LAW@GMAIL.COM)(9999989899)(RESPONDENT)		
18	CRL.M.C.-2574/2022 CRL.M.A. 10766/2022 CRL.M.A. 11937/2022	AARIGA STRATERGY CONSULTANTS PRIVATE LIMITED V/s STATE OF N.C.T OF DELHI AND ANR.	DHRUV DWIVEDI	
		OTHER DETAILS OF ADVOCATES: DHRUV DWIVEDI(DHRUVADV@GMAIL.COM)(9999653945)(PETITIONER) DEFENCESDM(DEFENCESDM@NIC.IN){}(RESPONDENT) SHO-KMKPUR(SHO-KMKPUR-DL@NIC.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DHRUV DWIVEDI(DHRUVDADV@GMAIL.COM)(999965945)(PETITIONER) DEFENCESDM(DEFENCESDM@NIC.IN){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KOTLA MUBARAKPUR- 100/2022)

19	CRL.M.C.-3612/2022 CRL.M.A. 15124/2022	ADITYA GANAPA V/s INDIA RESURGENCE ARC PVT LTD THROUGH ITS DIRECTORS	AWNISH MAITHANI	
		OTHER DETAILS OF ADVOCATES: NAMIT SAXENA(NAMITASAXENAOFFICE@GMAIL.COM)(7014180781)(PETITIONER) NAMIT SAXENA(OFFICE@NAMITSAXENA.IN)(7014180781)(PETITIONER)		
20	CRL.M.C.-3710/2022 CRL.M.A. 15496/2022	SMT USHA JAIN V/s THE STATE [GOVT. OF N.C.T.] OF DELHI & ORS.	INDERJIT SINGH	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.M.C.-3792/2022	TARUN CHADHA V/s STATE GOVT OF NCT DELHI & ANR.	S KARTHIK, RAJESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: KARTHIK LYER(KSIYER2407@GMAIL.COM)(9958846589)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RAJESH KUMAR PANDEY(RAJESHPANDEY64567@GMAIL.COM)(9911590569)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-482/2016)
22	CRL.M.C.-3936/2022 CRL.M.A. 16335/2022	BALAJI RAMASWAMI ALIAS R BALAJI V/s STATE OF NCT OF DELHI & ORS.	KAUSTUBH CHANDRA SETH	
		OTHER DETAILS OF ADVOCATES: SHIV MURAT(SMURAT950@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) COMMISSIONER OF POLICE.(CP.RAKESHASTHANA@DELHIPOLICE.GOV.IN)()(RESPONDENT) VR COMMUNICATION(VRCOM1660@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-92/2019)
23	CRL.M.C.-4007/2022	NEERA BATRA AND ORS V/s STATE OF DELHI AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
24	CRL.M.C.-4054/2022	ISFAK @ BABLU BHAGAT, & ORS. V/s STATE OF NCT, DELHI & ANR.	RAJAT SHARMA	
		OTHER DETAILS OF ADVOCATES: DANISH SAIFI(DANISHSAIFI0117@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SAKILAKHAN(SAKILAKHAN0117@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-66/2015)
25	CRL.M.C.-4887/2022 CRL.M.A. 19569/2022	RAMA RAO V/s PEPSICO INDIA HOLDINGS PRIVATE LIMITED	VIKRAM HEGDE, J. SAGAR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: VIKRAM HEGDE(VIKRAM@VHLAWCHAMBERS.IN)(9599927812)(PETITIONER) PEPSICO INDIA HOLDINGS PVT LTD(PEPSICO.INDIA@PEPSICO.COM)()(RESPONDENT) ()()(RESPONDENT)		
26	CRL.M.C.-4955/2022	SHRI OM PRAKASH & ANR. V/s STATE & ORS.	INDER SINGH DAHIYA, ANIL SHARMA	
		OTHER DETAILS OF ADVOCATES: JAWAHAR SINGH(J9810559536@GMAIL.COM)()(PETITIONER) I.S. DAHIYA(ISDAHIYA.ATTORNEY@GMAIL.COM)(9810925303)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BHARAT AHUJA(BHARATAHUJA72@YAHOO.COM)()(RESPONDENT) ANIL SHARMA(ANNISHARMA13@GMAIL.COM)(9811006742)(RESPONDENT)		
27	CRL.M.C.-4969/2022	DEEPAK TIWARI V/s THE STATE GOVT OF NCT OF DELHI & ANR.	SOMNATH BHATTACHARYA	
		OTHER DETAILS OF ADVOCATES: SOMNATH BHATTACHARYA(ADV.SOMNATHBHATTACHARY@GMAIL.COM)(8826411536)(PETITIONER)) M/S KANIKA INVESTMENT PVT LTD(KAMAL.KUMAR@KGCONSORS.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

28	CRL.M.C.-6554/2022 CRL.M.A. 25531/2022 CRL.M.A. 25533/2022	DR. JESIM PAIS V/s STATE OF NCT DELHI & ANR.	VRINDA BHANDARI	
		OTHER DETAILS OF ADVOCATES: VRINDA BHANDARI(VRINDA@VBCHAMBERS.IN)(9711680348)(PETITIONER) MADHAV AGGARWAL(MADHAVAGGARWAL.OFFICE@GMAIL.COM)()(PETITIONER) INSTIUTE FOR STUDIES IN INDUSTRIAL DEVELOPMENT(DIRECTOR@ISID.ORG.IN)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ NORTH-407/2022)
29	CRL.M.C.-6560/2022	DISHANT KHANNA V/s THE STATE (GOVT.OF NCT DELHI) & ANR.	ABHAY KUMAR	
		OTHER DETAILS OF ADVOCATES: UJJWAL PURI(PURIUJJWAL@GMAIL.COM)(8447519402)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(CYBER POLICE STATION NORTH-52/2022)
30	CRL.M.C.-417/2025 CRL.M.A. 1992/2025	MILI DEBNATH V/s STATE OF NCT OF DELHI	HARSHA SHARMA	Listing Remarks: PART-HEARD
		OTHER DETAILS OF ADVOCATES: HARSHA SHARMA (LEGAL.KONRAD@GMAIL.COM)(9650428291)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(DWARKA SOUTH-36/2018) CRL.M.C. 623/2019 FILED BY CHANDRA PRAKASH MISHRA (DISPOSED ON : 2019-03-18) CRL.REV.P. 302/2022 FILED BY BRAJESH KUMAR (DISPOSED ON : 2022-08-16) TR.P.(CRL.) 26/2024 FILED BY VINOD KUMAR KATARIA (DISPOSED ON : 2024-03-15) CRL.REV.P. 532/2024 FILED BY VINOD KUMAR KATARIA (DISPOSED ON : 2024-04-24) P.S.-FIR NO. :(DWARKA SOUTH-36/2018)
31	CRL.REV.P.-8/2017 CRL.M.A. 115/2017	STATE (NCT OF DELHI) V/s GAURANG GAUTAM & ORS.	RADHIKA KOLLURU	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SHAHDARA-20/2013) BAIL APPLN. 482/2013 FILED BY GAURANG GAUTAM (DISPOSED ON : 2013-07-11) W.P.(CRL) 654/2024 FILED BY GAURANG GAUTAM AND ORS (DISPOSED ON : 2024-02-26) P.S.-FIR NO. :(SHAHDARA-20/2013)
32	CRL.REV.P.-461/2017	CENTRAL BUREAU OF INVESTIGATION V/s PRASHANT KUMAR	NARENDER MANN, MOHIT KUMAR, MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(RESPONDENT)		P.S.-FIR NO. :(CBI-219-2011-E-0006)
33	CRL.REV.P.-750/2017 CRL.M.A. 4859/2020 CRL.M.A. 4860/2020	CENTRAL BUREAU OF INVESTIGATION V/s SOHAN KUMAR BOTHRA & ORS	NIKHIL GOEL, MP PARTNERS	
		OTHER DETAILS OF ADVOCATES: MP PARTNERS()(9811278000)(PETITIONER)		P.S.-FIR NO. :(CBI-11-2-1988)
34	CRL.REV.P.-866/2017 CRL.M.A. 18967/2017	THE STATE GOVT OF NCT OF DELHI V/s RAJU @ PAINTER	RAJAT KATYAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VIKAS PURI-38/2004) CRL.A. 375/2013 FILED BY VIJAY (D. OF HEARING : 2019-07-19) CRL.A. 1163/2013 FILED BY DHARMENDER URAN (D. OF HEARING : 2016-11-22) P.S.-FIR NO. :(VIKAS PURI-38/2004)
35	CRL.REV.P.-40/2024	STATE (GNCT OF DELHI) V/s SUMAN JUNEJA & ORS.	TARANG SRIVASTAVA, KARUNA NIDHI	
		OTHER DETAILS OF ADVOCATES: TARANG SRIVASTAVA(SRIVASTAVATARANG@YAHOO.CO.IN)(9810874158)(PETITIONER) KARUNA NIDHI(KARUNANIDHI8@GMAIL.COM)(9313109313)(RESPONDENT) KARUNA NIDHI(KARUNANIDHI8@GMAIL.COM)(9313109313)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CRIME AND RAILWAY-104/2020) BAIL APPLN. 3237/2020 FILED BY JAGDISH KUMAR JUNEJA AND ANR (DISPOSED ON : 2021-01-07)

				BAIL APPLN. 2736/2020 FILED BY AMIT KUMAR SONI (DISPOSED ON : 2020-10-19) BAIL APPLN. 2613/2020 FILED BY BHAGWAN SINGH (DISPOSED ON : 2020-11-09) BAIL APPLN. 644/2021 FILED BY DURGA PRASAD (DISPOSED ON : 2021-02-25) BAIL APPLN. 2882/2021 FILED BY SUNIL@SUNNY@DS (DISPOSED ON : 2021-10-27) BAIL APPLN. 2357/2021 FILED BY CHIRAG JUNEJA (DISPOSED ON : 2021-07-09) BAIL APPLN. 4146/2021 FILED BY SOMVEER@ SOME (DISPOSED ON : 2022-01-18) BAIL APPLN. 4282/2021 FILED BY AJAY KUMAR (DISPOSED ON : 2022-01-10) BAIL APPLN. 1339/2023 FILED BY AJAY KUMAR (DISPOSED ON : 2023-08-22) BAIL APPLN. 2917/2024 FILED BY SUNNY MALIK@SUNNY (DISPOSED ON : 2024-09-05) P.S.-FIR NO. :(CRIME AND RAILWAY-104/2020)
36	CRL.REV.P.-61/2024	PRADEEP KUMAR SHUKLA V/s RAJWATI	TANU SINGHAL	
		OTHER DETAILS OF ADVOCATES: SNUSINGHAL (ADVOCATEANUSINGHAL@GMAIL.COM)(9999739937)(PETITIONER)		
37	CRL.REV.P.-260/2024	GAURAV GUPTA V/s RITU GUPTA & ANR.	DEEKSHANT KAUSHIK	
		OTHER DETAILS OF ADVOCATES: KAMAL JINDAL (KJINDAL2004@GMAIL.COM)(9818369860)(PETITIONER)		
38	CRL.REV.P.-308/2024 CRL.M.A. 7186/2024	ANJALI MALIK V/s HIMANSHU DAGAR	SHIVAM KUMAR	
		OTHER DETAILS OF ADVOCATES: SHIVAM KUMAR(CYSLEGALOFFICE@GMAIL.COM)(9971659923)(PETITIONER) HIMANSHU CHOUDHARY(HIMANSHU.C181@GMAIL.COM){}(RESPONDENT)		
39	CRL.REV.P.-431/2024 CRL.M.A. 9896/2024	ZAHIDA HUSAIN V/s MOHD HUSAIN	SUMEET SINGH SHOKEEN, MOHAMMAD HASIBUDDIN	
		OTHER DETAILS OF ADVOCATES: S.M HASHMI (){8595718371}(PETITIONER) S.M HASHMI (){8595718371}(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHAMMAD HASIBUDDIN(M.H.N.ASSOCIATES@GMAIL.COM)(9810468429)(RESPONDENT)		
40	CRL.REV.P.-515/2024 CRL.M.A. 11558/2024 CRL.M.A. 11689/2024	PRAVEEN KUMAR V/s ANU LOCHAV	DEEPAK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
41	CRL.REV.P.-579/2024 CRL.M.A. 13056/2024	STATE (NCT OF DELHI) V/s SUBHASH	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(GOVIND PURI-193/2018) BAIL APPLN. 2808/2018 FILED BY SUBHASH (DISPOSED ON : 2018-11-29) CRL.M.C. 4928/2018 FILED BY SUBHASH (DISPOSED ON : 2018-10-31) CRL.REV.P. 152/2020 FILED BY SURENDER & ORS. (DISPOSED ON : 2022-02-01) CRL.M.C. 345/2020 FILED BY SURENDER (DISPOSED ON : 2022-11-16) CRL.M.C. 1719/2020 FILED BY SUBHASH (DISPOSED ON : 2020-10-01) CRL.REV.P. 21/2022 FILED BY YOGESH@KAMAL & ORS. (DISPOSED ON : 2022-02-01) P.S.-FIR NO. :(GOVIND PURI-193/2018)

42	CRL.REV.P.-1015/2024	HARINDER SINGH V/s THE STATE N C T OF DETHI & ANR.	SHALINI SHARMA	
		OTHER DETAILS OF ADVOCATES: SHALINI SHARMA(SHALINISH204@GMAIL.COM)(9818825567)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
43	CRL.REV.P.-1160/2024 CRL.M.A. 28603/2024	DR AVDHESH KUMAR V/s SMT PRERNA	HARSH SOM	
		OTHER DETAILS OF ADVOCATES: HARSH SOM(UPADHYAY.OFFICE324@GMAIL.COM)(8218921793)(PETITIONER) CSS TOMAR(CSSTOMAR1963@GMAIL.COM)(0)(RESPONDENT)		
44	CRL.REV.P.-1205/2024 CRL.M.A. 30330/2024	BHUVANESH SINGH MANHAS V/s STATE (NCT OF DELHI) & ANR.	KISHAN LAL MANHAS	
		OTHER DETAILS OF ADVOCATES: KISHAN (MANHASKISHAN@YAHOO.IN)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(SAFDARJUNG ELCLAVE-75/2021) CRL.M.C. 4814/2023 FILED BY BHUVANESH S. MANHAS (DISPOSED ON : 2024-03-13) W.P.(CRL) 2947/2024 FILED BY BHUVANESH SINGH MANHAS (DISPOSED ON : 2024-09-24) P.S.-FIR NO. :(SAFDARJUNG ELCLAVE- 75/2021)
45	CRL.REV.P.-1247/2024	PRIYANKA MAHLOTRA V/s STATE (NCT OF DELHI) & ANR.	RAHUL TANWAR	
		OTHER DETAILS OF ADVOCATES: RAHUL TANWAR (ADVOCATERAHULTANWAR@GMAIL.COM)(9911456560)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.REV.P.-1256/2024 WITH CRL.REV.P. 1287/2024	CHARANJEET SINGH AHUJA V/s CENTRAL BUREAU OF INVESTIGATION	SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA ()(9811422656)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-14-A-2006) CRL.M.C. 2672/2023 FILED BY SANDEEP SAHNI (DISPOSED ON : 2023-05-24) CRL.M.C. 6010/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10- 13) CRL.M.C. 6022/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10- 13) CRL.REV.P. 1252/2024 FILED BY RAJESH KUMAR SRIVASTAVA (D. OF HEARING : 2025-04-28) CRL.REV.P. 1253/2024 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-04-28) CRL.REV.P. 1279/2024 FILED BY RAJEEV AGGARWAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1287/2024 FILED BY MOHIT SAXENA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-14-A-2006)
47	CRL.REV.P.-1287/2024	MOHIT SAXENA V/s CENTRAL BUREAU OF INVESTIGATION	SAHIL KHAJAN TOKAS	
		OTHER DETAILS OF ADVOCATES: AMIT KHANNA ()(9811422656)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(CBI-14-A-2006) CRL.M.C. 2672/2023 FILED BY SANDEEP SAHNI (DISPOSED ON : 2023-05-24) CRL.M.C. 6010/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10- 13) CRL.M.C. 6022/2023 FILED BY SH SANDEEP SAHNI (DISPOSED ON : 2023-10- 13) CRL.REV.P. 1252/2024 FILED BY RAJESH

				KUMAR SRIVASTAVA (D. OF HEARING : 2025-04-28) CRL.REV.P. 1253/2024 FILED BY SANDEEP SAHNI (D. OF HEARING : 2025-04-28) CRL.REV.P. 1256/2024 FILED BY CHARANJEET SINGH AHUJA (D. OF HEARING : 2025-04-15) CRL.REV.P. 1279/2024 FILED BY RAJEEV AGGARWAL (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-14-A-2006)
48	CRL.REV.P.-1314/2024	AJAY KUMAR SAROVA V/s SH. LALIT MITTAL	RAVI RANJAN	
		OTHER DETAILS OF ADVOCATES: RAVI RANA (RAVIRANAJANLLB@GMAIL.COM)(9971495605)(PETITIONER) VIPIN KUMAR (KRVIP1972@GMAIL.COM)(0)(RESPONDENT)		
49	CRL.REV.P.-1332/2024 CRL.M.A. 36097/2024	KRISHAN KUMARR V/s STATE (GOVT OF NCT DELHI)	SUNIL	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR (ADVSUNIL81@GMAIL.COM)(9582571023)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH-6/2009) W.P.(CRL) 529/2009 FILED BY AFZAL (DISPOSED ON : 2009-04-28) CRL.M.C. 326/2010 FILED BY DIRECTORATE OF VIGILANCE (DISPOSED ON : 2010-09-09) BAIL APPLN. 2246/2009 FILED BY TRILOK CHAND (DISPOSED ON : 2009-11-26) W.P.(CRL) 176/2023 FILED BY HC (RETD.) TRILOK CHAND (D. OF HEARING : 2025-08-11) CRL.REV.P. 807/2024 FILED BY VINOD KUMAR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-6/2009)
50	CRL.REV.P.(MAT.)-130/2024 CRL.M.A. 36483/2024	SUNIL YADAV V/s NEHA YADAV & ORS.	VINOD FULARA	
		OTHER DETAILS OF ADVOCATES: SANJAY TRAKROO(SANJAYTRAKROO.ADV@GMAIL.COM)(9650647277)(PETITIONER) UMESH GUPTA (UMESHGUPTA@YMAIL.COM)(0)(RESPONDENT)		
51	CRL.REV.P.(MAT.)-142/2024 CRL.M.A. 37098/2024	GURCHARAN SINGH V/s MANISHA	NIMISH CHIB	
		OTHER DETAILS OF ADVOCATES:		
52	CRL.REV.P.(MAT.)-13/2025 CRL.M.A. 839/2025	RAJINDER SINGH V/s JAIPALI	RAKESH KUMAR BURMAN	
		OTHER DETAILS OF ADVOCATES: R.K. BURMAN(RAKESHBURMAN19@GMAIL.COM)(9350520408)(PETITIONER)		
53	CRL.REV.P.(MAT.)-65/2025 CRL.M.A. 4484/2025	AMARJEET V/s ASHA & ANR.	PUSHKAL KATHPALIA, BIJENDRA SINGH METHAILA	
		OTHER DETAILS OF ADVOCATES: PUSHKAL KATHPALIA(ADVKATHPALIACO@GMAIL.COM)(981045286)(PETITIONER) BIJENDRAM (BIJENDRAM@GMAIL.COM)(0)(RESPONDENT) BIJENDRA SINGH METHAILA(BIJENDRAM@GMAIL.COM)(9810393638)(RESPONDENT)		
FOR FINAL HEARING				
54	CRL.M.C.-6093/2022 CRL.M.A. 23875/2022	SHYAM SUNDER GOEL V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	PRIYADARSHI MANISH	
		OTHER DETAILS OF ADVOCATES: PRIYADARSHI MANISH(ADVPAM01@GMAIL.COM)(9212143535)(PETITIONER) SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM){}(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
55	CRL.REV.P.-780/2017 CRL.M.A. 6991/2019 CRL.M.A. 3738/2023 CRL.M.A. 3739/2023	UPENDRA PRASAD V/s C B I	DR JOSE P VERGHESE, TOM JOSEPH, TOM JOSEPH	
		OTHER DETAILS OF ADVOCATES: DR JOSE P VERGHESE{ }(9871295411)(PETITIONER) TOM JOSEPH (ADVOCATETOMJOSEPH@GMAIL.COM)(9899234139)(PETITIONER)		P.S.-FIR NO. :(CBI-SIU-I-2005-S-0011)

		TOM JOSEPH(ADVOCATETOMJOSEPH@GMAIL.COM)(9899234139)(PETITIONER) DHC (DLACBIDHC@GMAIL.COM)()(RESPONDENT) J.NAGRATH (J.NAGRATH@NAGRATHLAW.COM)()(RESPONDENT) A.GAUR(A.GAUR@NAGRATHLAW.COM)()(RESPONDENT) DHC (DLACBIDHC@GMAIL.COM)()(RESPONDENT) J.NAGRATH (J.NAGRATH@NAGRATHLAW.COM)()(RESPONDENT) A.GAUR(A.GAUR@NAGRATHLAW.COM)()(RESPONDENT) TOM JOSEPH(ADVOCATETOMJOSEPH@GMAIL.COM)(9899234139)(PETITIONER)		
FOR FINAL DISPOSAL				
56	CRL.A.-289/2007 WITH CRL.A. 291/2007 CRL.A. 290/2007	SURYA ROSHNI LTD. V/s SPECIAL DIRECTOR ENFORCEMENT D	MS.SURUCHI AGGARWAL, RAJDIPA BEHURA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES: WITHOUT GENERATE ()()(PETITIONER)		
57	CRL.A.-290/2007	JAI PRAKASH AGGARWAL V/s SPECIAL DIRECTOR ENFORCEMENT D	MS.SURUCHII AGGARWAL, RAJDIPA BEHURA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
58	CRL.A.-291/2007	B.D.AGGARWAL V/s SPECIAL DIRECTOR ENFORCEMENT D	MS.SURUCHII AGGARWAL, RAJDIPA BHEURA	Listing Remarks: AT 02:30 PM
		OTHER DETAILS OF ADVOCATES:		
59	CRL.REV.P.-807/2024 CRL.M.A. 18732/2024	VINOD KUMAR V/s 1THE STATE (GOVT. OF NCT DELHI) & ORS.	YOGENDRA KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(ANTI-CORRUPTION BRANCH- 6/2009) W.P.(CRL) 529/2009 FILED BY AFZAL (DISPOSED ON : 2009-04-28) CRL.M.C. 326/2010 FILED BY DIRECTORATE OF VIGILANCE (DISPOSED ON : 2010-09-09) BAIL APPLN. 2246/2009 FILED BY TRILOK CHAND (DISPOSED ON : 2009-11-26) W.P.(CRL) 176/2023 FILED BY HC (RETD.) TRILOK CHAND (D. OF HEARING : 2025-08- 11) CRL.REV.P. 1332/2024 FILED BY KRISHAN KUMARR (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-6/2009)
60	W.P.(CRL)-2389/2015 CRL.M.A. 28190/2024	M THIAGARAJAN V/s STATE (GOVT OF NCT OF DELHI) & ORS	AMLAN J RAY, SIDDHARTH SUNIL, KAMNA VOHRA, LEGAL ALLY, ABIR DUTT, RAJ MOHAN GUPTA, AJAY KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA WADHWA (ADITYA@WADHWACHAMBERS.COM)(9910412299)(PETITIONER)		P.S.-FIR NO. :(R.K.PURAM-458/2014)

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

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bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
1	C.R.P.-93/2017 CM APPL. 14447/2017	RAKESH SETH V/s BABY SACHDEV @ REETA SACHDEV & ORS	H P SINGH & CO, SYED ANIS NIZAMI, NARESH KAUSHIK	
		OTHER DETAILS OF ADVOCATES:		
2	MAC.APP.-483/2018 WITH MAC.APP. 1094/2018	ICICI LOMBARD GENERAL INSURANCE CO LTD V/s SHAKUNTLA & ANR	NAVNEET KUMAR, AMIT KUMAR MAIHAN	
		OTHER DETAILS OF ADVOCATES: NAVNEET KUMAR()(971196510)(PETITIONER) AMIT KUMAR MAIHAN(SAVLAWASSOCIATE@GMAIL.COM)(9871897844)(PETITIONER)		
3	MAC.APP.-1094/2018	SHAKUNTLA & ANR V/s ICICI LOMBARD GENERAL INSURANCE CO LTD & ORS	R K KOHLI	
		OTHER DETAILS OF ADVOCATES:		
4	MAC.APP.-634/2018	UNIVERSAL SOMPO GEN INS CO LTD V/s GAURAV CHAHAL & ORS	MOHAMMED MUSTAFA, S N PARASHAR, PRAVESH DABAS	
		OTHER DETAILS OF ADVOCATES: MOHAMMED MUSTAFA()(9958572082)(PETITIONER) PRAVESH DABAS(DABASPRAVESH@GMAIL.COM)(9911774445)(RESPONDENT)		
5	MAC.APP.-683/2018 CM APPL. 29728/2018	SANJEEV & ANR V/s M/S SHRIRAM GENEREAL INSORANCE CO LTD ORS	GURMIT SINGH, ARUN YADAV	

		OTHER DETAILS OF ADVOCATES: GURMIT SINGH()(9953162111)(PETITIONER)		
6	MAC.APP.-829/2018 CM APPL. 37890/2018 CM APPL. 52315/2019 WITH MAC.APP. 834/2018 MAC.APP. 841/2018 MAC.APP. 830/2018	CHETAN SHARMA V/s DAYA SHANKAR GUPTA & ORS	PUNIT BAJAJ, BAJAJ & BAJAJ ASSOICATES	
		OTHER DETAILS OF ADVOCATES: PUNIT BAJAJ()(9953457809)(PETITIONER) BAJAJ & BAJAJ ASSOICATES()(9213187809)(PETITIONER)		
7	MAC.APP.-830/2018 CM APPL. 37893/2018 CM APPL. 52317/2019	CHETAN SHARMA V/s RAJESH GUPTA & ORS	PUNIT BAJAJ, BAJAJ & BAJAJ ASSOCIATES, RAMA NATH JHA	
		OTHER DETAILS OF ADVOCATES: PUNIT BAJAJ()(9953457809)(PETITIONER) BAJAJ & BAJAJ ASSOCIATES()(9213187809)(PETITIONER) RAMA NATH JHA(RNJHAOFFICE@GMAIL.COM)(9810801311)(RESPONDENT)		
8	MAC.APP.-834/2018 CM APPL. 37910/2018 CM APPL. 52314/2019 WITH MAC.APP. 841/2018	S.K AGGARWAL @ SUDESH KUMAR V/s DAYA SHANKAR GUPTA & ORS	PUNIT BAJAJ, BAJAJ & BAJAJ ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: PUNIT BAJAJ()(9953457809)(PETITIONER) BAJAJ & BAJAJ ASSOCIATES()(9213187809)(PETITIONER)		
9	MAC.APP.-841/2018 CM APPL. 38341/2018 CM APPL. 52316/2019	S K AGGARWAL @ SUDESH KUMAR V/s RAJESH GUPTA & ORS	PUNIT BAJAJ, BAJAJ & BAJAJ ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: PUNIT BAJAJ()(9953457809)(PETITIONER) BAJAJ & BAJAJ ASSOCIATES()(9213187809)(PETITIONER)		
10	MAC.APP.-883/2018 WITH MAC.APP. 89/2020	UNITED INDIA INS CO LTD V/s HEM KUMARI DEVI & ORS	ABHISHEK KUMAR, MANOJ GOEL, YOGENDRA KUMAR VERMA, MAHUA KALRA	
		OTHER DETAILS OF ADVOCATES: ABHISHEK KUMAR()(9958789900)(PETITIONER) MAHUA KALRA(MAHUA.KALRA@GMAIL.COM)(9810999366)(PETITIONER)		
11	MAC.APP.-89/2020 WITH MAC.APP. 883/2018	HEM KUMARI DEVI & ORS V/s INDRA PAL SINGH & ORS (UNITED INDIA INSURANCE CO LTD)	MANOJ GOEL	
		OTHER DETAILS OF ADVOCATES:		
12	MAC.APP.-934/2018 CM APPL. 43493/2018	SHRIRAM GENERAL INSURANCE CO LTD V/s NARESH THAKUR & ORS	ARUN YADAV, SHREY CHATHLY, ANUJ BHANDARI	
		OTHER DETAILS OF ADVOCATES: ARUN YADAV()(9810278059)(PETITIONER) ANUJ BHANDARI(ANUJBHANDARI123@GMAIL.COM)(9873722187)(PETITIONER)		
13	MAC.APP.-148/2019	SATBIR V/s BRIJA MOHAN & ORS	SHEKHAR AGGARWAL, RAJEEV M ROY, ASHWANI KUMAR SONI	
		OTHER DETAILS OF ADVOCATES: SHEKHAR AGGARWAL()(9999745011)(PETITIONER) ASHWANI KUMAR SONI(ASHWANIKUMARSONI@GMAIL.COM)(9811404055)(RESPONDENT)		
14	MAC.APP.-559/2019 WITH MAC.APP. 562/2019	MOHIT KUMAR V/s NATIONAL INSURANCE CO LTD & ANR	KARAN BAL, MANU LUV SHAHALIA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: KARAN BAL()(9810955203)(PETITIONER) VIKAS MISHRA(ADUVIKASH@GMAIL.COM)(9899265218)(RESPONDENT)		
15	MAC.APP.-562/2019	NEHA & ORS V/s NATIONAL INSURANCE CO LTD & ANR	KARAN BAL, MANU LUV SHAHALIA, VIKAS MISHRA	
		OTHER DETAILS OF ADVOCATES: KARAN BAL()(9810955203)(PETITIONER) VIKAS MISHRA(ADUVIKASH@GMAIL.COM)(9899265218)(PETITIONER)		
16	MAC.APP.-581/2019	NIKETA CHAUHAN V/s SURESH & ORS (RELIANCE GENERAL INSURANCE CO LTD)	POOJA GOEL, RAJEEV M ROY	
		OTHER DETAILS OF ADVOCATES: POOJA GOEL()(9868101421)(PETITIONER)		
17	MAC.APP.-595/2019	SHIV KUMAR V/s ASHOK KUMAR KOHLI & ORS (ICICI LOMBARD GENERAL INSURANCE COMPANY LTD.)	MANISH MAINI, NAVNEET KUMAR	

		OTHER DETAILS OF ADVOCATES: MANISH MAINI()(9810522996)(PETITIONER)		
18	W.P.(C)-275/2019	K. ANNADURAI V/s M/S DAILY THANTHI	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL()(9891403206)(PETITIONER)		
19	W.P.(C)-12839/2019	OVERSEAS INFRASTRUCTURE ALLIANCE INDIA PVT LTD & ANR V/s SANJAY KUMAR	JAGAT ARORA & ASSOCIATES, ATUL NAGARAJAN	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA & ASSOCIATES()(9810176964)(PETITIONER) ATUL NAGARAJAN(ATUL@ATULNAGARAJAN.IN)(9811169087)(RESPONDENT)		
20	MAC.APP.-97/2020	THE UNITED INDIA INSURANCE CO LTD V/s KAILASH VATI & ORS	SARAN SURI	
		OTHER DETAILS OF ADVOCATES: SARAN SURI()(9810514270)(PETITIONER)		
21	MAC.APP.-216/2020 CM APPL. 26889/2020	CHOLAMANDALAM MS GEN INS CO. LTD V/s SMT BHARTI SAINI & ORS.	SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: SUMAN BAGGA(BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) SUMAN (BAGGASUMAN@GMAIL.COM)(9810167439)(PETITIONER) N K SINGH(NKSINGH.ADVOCATE@GMAIL.COM)()(RESPONDENT)		
22	W.P.(C)-836/2020 CM APPL. 2601/2020	LEPAKSHI HANDICRAFTS EMPORIUM & ANR V/s EMPLOYEES STATE INSURANCE CORPORATION	K P SUNDAR RAO & ASSOCIATES, VIVEK AGARWAL	
		OTHER DETAILS OF ADVOCATES: K P SUNDAR RAO & ASSOCIATES()(9811089906)(PETITIONER) VIVEK AGARWAL(VIVEK85AGARWAL@GMAIL.COM)(9811618475)(PETITIONER)		
23	CM APPL. 42586/2024 CM APPL. 42587/2024 In W.P.(C)-1785/2020(Disposed off case)	SH. SANJEEV KUMAR V/s SHRI RAJESH GARG AND ORS.	NISHANT BHARDWAJ, SANJEEV KUMAR, DEEPAK	
		OTHER DETAILS OF ADVOCATES: NISHANT BHARDWAJ()(8700880255)(PETITIONER) NISHANT BHARDWAJ(NICENISHANT3043@GMAIL.COM)(9873608456)(PETITIONER) JC LEGAL SOLUTION(JCLEGALSOLUTIONS@OUTLOOK.COM)()(RESPONDENT) DEEPAK (DEEPAKJANGRA.ADVOCATE@GMAIL.COM)(9711573242)(PETITIONER) DEEPAK (DEEPAKJANGRA.ADVOCATE@GMAIL.COM)(9711573242)(RESPONDENT)		
24	W.P.(C)-2550/2021 CM APPL. 45981/2021	SHRI RAGHUNATH JHA & ORS. V/s MR ABDUL GANI AND NADIM GANI M/S A.R. HOSE PVT LTD.	GANESH KUMAR JHA, AJIT KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: GANESH KUMAR JHA(WRITE.GANESHJI@GMAIL.COM)(9354729837)(PETITIONER) MR ABDUL GANI AND NADIM GANI(SAIF@ARHOSE.COM)()(PETITIONER) MR ABDUL GANI AND NADIM GANI(SAIF@ARHOSE.COM)()(PETITIONER) MR ABDUL GANI AND NADIM GANI(SAIF@ARHOSE.COM)()(PETITIONER) ABDUL GANI AND NADIM GANI(SAIF@ARHOSE.COM)()(RESPONDENT) GANESH JI(WRITE.GANESHJI@GMAIL.COM)()(PETITIONER) AJIT KUMAR SINGH(ADVOCATE.AJIT49@GMAIL.COM)(9811619336)(PETITIONER) AJIT KUMAR SINGH(ADVOCATE.AJIT49@GMAIL.COM)(9811619336)(RESPONDENT)		
25	W.P.(C)-13870/2021 CM APPL. 43771/2021 CM APPL. 19335/2022 WITH W.P.(C) 13979/2021 W.P.(C) 13980/2021 W.P.(C) 13981/2021	HLL LIFECARE LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR V/s AJAY KUMAR TRIPATHI & ORS.	NIKHILESH KRISHNAN	
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) AUTHORITY UNDER MINIMUM WAGES(RLCNOIDA-MOLE@GOV.IN)()(RESPONDENT) G.K. PHOTOSTAT(GKPHOTOSTAT@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR(SK COURT1981@GMAIL.COM)()(RESPONDENT) ANIL KUMAR(ANILSHAKYA9897@GMAIL.COM)(9557875949)(RESPONDENT) RAVINDER PAL(PRAVINDRA281@GMAIL.COM)(7054163923)(RESPONDENT) AVINASH KUMAR JHA(JHA.AVINASH173@GMAIL.COM)(7011625601)(RESPONDENT) VINEET KUMAR(VINEETKUMAR@GMAIL.COM)(9719580246)(RESPONDENT) MOHAMMAD SHADAN(MOHD SHADAN1991@GMAIL.COM)(9837411216)(RESPONDENT) AJAY KUMAR TRIPATHI(AJAYTRIPATHI@GMAIL.COM)(7065291451)(RESPONDENT) SURAJ PAL(SURAJBLY100@GMAIL.COM)(9690247233)(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) RLCNOIDA(RLCNOIDA-MOLE@GOV.IN, AJAYPHARMACIST85@GMAIL.COM, ANKITSHARMA2696@GMAIL.COM)()(RESPONDENT) SURAJ(SURAJBLY100@GMAIL.COM)()(RESPONDENT) AVINASH(JHA.AVINASH173@GMAIL.COM)()(RESPONDENT) STANDING(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT)		

		MOHD(MOHD SHADAN1991@GMAIL.COM)()(RESPONDENT)	
26	W.P.(C)-13979/2021 CM APPL. 44092/2021 CM APPL. 15549/2022 CM APPL. 36798/2023	HLL LIFECARE LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR V/s AJAY TYAGI & ORS.	NIKHILESH KRISHNAN, PUJA RAJ
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) SH. AJAY TYAGI(AJAYPHARMACIST85@GMAIL.COM)(9870919690)(RESPONDENT) SH. ANKIT SHARMA(ANKITSHARMA2696@GMAIL.COM)(8376971779)(RESPONDENT) SH. VIKAS CHAUHAN(VIKAS675CHAUHAN@GMAIL.COM)(9650571910)(RESPONDENT) SH. ROHIT KUMAR(KISAN1213KUMAR@GMAIL.COM)(8449266779)(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) RLCNOIDA(RLCNOIDA-MOLE@GOV.IN, AJAYPHARMACIST85@GMAIL.COM, ANKITSHARMA2696@GMAIL.COM)()(RESPONDENT) VIKAS(VIKAS675CHAHAN@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MS. PUJA RAJ(PUJA2024@GMAIL.COM)(9972450714)(PETITIONER) NIKHILESH KRISHNAN(NIKHILESH_KRISHAN@YAHOO.CO.IN)()(RESPONDENT)	
27	W.P.(C)-13980/2021 CM APPL. 44094/2021 CM APPL. 15536/2022	HLL LIFECARE LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR V/s RAHUL AND ORS & ORS.	NIKHILESH KRISHNAN
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) SH. LAKHAN KUMAR(KOLI-KHAN@YAHOO.COM)(9711190110)(RESPONDENT) AUTHORITY UNDER MINIMUM WAGES(RLCNOIDA-MOLE@GOV.IN)()(RESPONDENT) SH. RAHUL(RAHUL055MANDAV@GMAIL.COM)(9716912568)(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL(RAHUL055MANDAV@GMAIL.COM, KOLI-KHAN@YAHOO.COM, RLCNOIDA-MOLE@GOV.IN)()(RESPONDENT)	
28	W.P.(C)-13981/2021 CM APPL. 44096/2021 CM APPL. 15547/2022	HLL LIFECARE LIMITED THROUGH ITS CHAIRMAN AND MANAGING DIRECTOR V/s ABHISHEK YADAV & ORS.	NIKHILESH KRISHNAN
		OTHER DETAILS OF ADVOCATES: NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) SH. PAWAN KUMAR(12560PK@GMAIL.COM)(9897658144)(RESPONDENT) SH. ASHEESH KUMAR(MYDOC03ASHEESH@GMAIL.COM)(8287959449)(RESPONDENT) SMT. JYOTI(JYOTIBHARTI01@GMAIL.COM)(8700938315)(RESPONDENT) SMT. NISHA BHARTI(NISHABHARTI006@GMAIL.COM)(9911972446)(RESPONDENT) SH. ABHISHEK YADAV(YADAVABHISHEK033@GMAIL.COM)(8601603711)(RESPONDENT) NIKHILESH KRISHNAN(NIKHILESH_KRISHNAN@YAHOO.CO.IN)(9810683803)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RLCNOIDA(RLCNOIDA-MOLE@GOV.IN, YADAVABHISHEK033@GMAIL.COM, JYOTIBHARTI01@GMAIL.COM)()(RESPONDENT) MYDOC(MYDOC06ASHEESH@GMAIL.COM, 12560PK@GMAIL.COM, NISHABHARTI006@GMAIL.COM)()(RESPONDENT)	
29	MAC.APP.-344/2022 CM APPL. 47447/2022	NATIONAL INSURANCE CO LTD V/s MOHD AZAD AND ORS	P.K. SETH, SAURABH KANSAL
		OTHER DETAILS OF ADVOCATES: PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(PETITIONER) SAURABH KANSAL(SK@PSAASSOCIATES.IN)(9958378565)(RESPONDENT)	
30	MAC.APP.-397/2022	RUBI DEVI AND ANR V/s THE NEW INDIA ASSURANCE COM. LTD. AND ORS	MANISH MAINI, SAHIL PAUL, AKANKSHA MEHRA
		OTHER DETAILS OF ADVOCATES: MANNIE AND ASSOCIATES(MANNLEXCHAMBER@GMAIL.COM)(9810522996)(PETITIONER) ADV(ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT) SAHIL PAUL(SAHILPAUL91@GMAIL.COM)(9810239118)(RESPONDENT) AKANKSHA MEHRA(AKANKSHAMEHRA09@GMAIL.COM)(9582385965)(RESPONDENT)	
31	MAC.APP.-421/2022	GO DIGIT GEN. INS. CO.LTD. V/s SHIVAMJEET & ORS.	SUNDER PARKASH JAIN, ANKIT KALRA
		OTHER DETAILS OF ADVOCATES: S.P. JAIN(SPJAIN.ADV@GMAIL.COM)(9873304064)(PETITIONER) R()(8447585977)(RESPONDENT) R()(9654006068)(RESPONDENT) R()(8447585977)(RESPONDENT) ANKIT KALRA(ANKITKALRAADV@GMAIL.COM)(9213121222)(RESPONDENT)	
32	MAC.APP.-427/2022 CM APPL. 55214/2022 WITH MAC.APP. 319/2022 MAC.APP. 68/2023	POOJA DEVI V/s UNITED INDIA INSURANCE COMPANY LTD AND ORS	MANISH MAINI
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER)	

		PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)	
33	MAC.APP.-68/2023	MEENAKSHI AND ORS V/s M/S ROYAL SUNDARAM GENERAL INSURANCE CO. LTD. AND ORS	MANISH MAINI
		OTHER DETAILS OF ADVOCATES: MANNIE & ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)()(PETITIONER) MANISH MAINI(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) BAGGA (BAGGASUMAN@GMAIL.COM)()(RESPONDENT)	
34	W.P.(C)-16164/2022 CM APPL. 50505/2022	INDIAN OVERSEAS BANK & ANR. V/s LOKESH KUMAR	UJJWAL KUMAR
		OTHER DETAILS OF ADVOCATES: UJJWAL KUMAR AND ASSOCIATES(UJJWALKUMARANDASSOCIATES@GMAIL.COM)(9899596050)(PETITIONER) RAMNEEK(RAMNEEK87@GMAIL.COM)()(RESPONDENT)	
35	C.R.P.-235/2023 CM APPL. 43932/2023	MOHINDER YADAV V/s KRISHAN SINGH AND ORS	ROHAN YADAV, RAJESH KUMAR
		OTHER DETAILS OF ADVOCATES: MOHINDER SINGH YADAV(YESTATESPVT@GMAIL.COM)(9810150699)(PETITIONER) ROHAN YADAV(ROHANADV29@GMAIL.COM)(9811546760)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAJESH KUMAR (RKLAMBA65@GMAIL.COM)(9899328383)(RESPONDENT)	
36	C.R.P.-259/2023 CM APPL. 37647/2024	ASHOK RANI V/s KASHMIRI LAL	GAURAV KUMAR, SUDEEP SUDAN
		OTHER DETAILS OF ADVOCATES: FIDES AND FIDUCIAL LAW FIRM(R.GAURAVSINGH@GMAIL.COM)(9999720412)(PETITIONER) SUDEEP(ADVSUDEEPSUDAN@GMAIL.COM)()(RESPONDENT) SUDEEP SUDAN(ADVSUDEEPSUDAN@GMAIL.COM)(9650932143)(PETITIONER) R. GAURAV SINGH(R. GAURAVSINGH@GMAIL.COM)(0)(RESPONDENT)	
37	C.R.P.-377/2023(Disposed off case)	PANKAJ CHETAN V/s ANUJ CHETAN	AKSHAT GUPTA
		OTHER DETAILS OF ADVOCATES: PANKAJ (PANKAJ7@GMAIL.COM)(9810490025)(PETITIONER) AKSHAT , SWAROOP(AKSHAT.LAWGREEN@GMAIL.COM)(8160450416)(PETITIONER) ANUJ CHETAN(ANUJCHETAN84@GMAIL.COM)(9810323666)(RESPONDENT)	
38	MAC.APP.-227/2023	UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION V/s UMLESH SHARMA AND ORS	SHADAB KHAN, VIPUL SHARMA
		OTHER DETAILS OF ADVOCATES: SHADAV KHAN (SHADABKHANK5@GMAIL.COM)(9999944851)(PETITIONER) VIPUL (VIPUL@SHARMAADVOCATE.COM)(9582787474)(RESPONDENT) VIPUL SHARMA(VIPUL@SHARMAADVOCATE.COM)(9582787474)(PETITIONER)	
39	MAC.APP.-321/2023 CM APPL. 31725/2023	PREM CHAND ALIAS PREM KUMAR V/s ANIL & ORS.	POOJA GOEL, NITISH GUPTA
		OTHER DETAILS OF ADVOCATES: POOJA GOEL()(9868101421)(PETITIONER) R()(9910108525)(RESPONDENT) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) NITISH GUPTA(GUPTAASSOCIATES100@GMAIL.COM)(9599575966)(RESPONDENT)	
40	MAC.APP.-404/2023 CM APPL. 44301/2023 CM APPL. 44303/2023	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD V/s RAM KISHORE RAM (DECEASED) THROUGH LRS & ORS.	VIERAT K. ANAND
		OTHER DETAILS OF ADVOCATES:	
41	MAC.APP.-422/2023 CM APPL. 46142/2023	MITHLESH & ORS. V/s IFFCO TOKIO GEN INS CO LTD & ORS.	MANU LUV SHAHALIA
		OTHER DETAILS OF ADVOCATES: RAM DAYAL SHAHALIA & MANU LUV SHAHALIA(SHAHALIA@SHAHALIA.COM)(9818500977)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT)	
42	W.P.(C)-4792/2023	KAILASH DINKAR V/s M/S POLYACE INDIA PVT. LTD	KRISHNA CHANDRA DUBEY, K S NISHAL
		OTHER DETAILS OF ADVOCATES: K S NISHAL(ADVOCATEKANWAR@GMAIL.COM)(9953171143)(RESPONDENT)	
43	W.P.(C)-10869/2023 WITH W.P.(C) 12097/2023	SHAKUNTALA SHUKLA V/s GNCT OF DELHI & ANR.	VARUN MUDGIL
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM,	

		UIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
44	W.P.(C)-12097/2023	SOMA V/s GNCT OF DELHI & ANR.	VARUN MUDGIL	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEVARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) GNCTD OF DELHI(AVNISHAHLAWAT@YAHOO.COM, UIDHC@GMAIL.COM)()(RESPONDENT)		
45	C.R.P.-175/2024 CM APPL. 33721/2024	GEETANJALI KALRA & ORS. V/s GAURAV GULATI	SHIKHAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SHIKHAR SRIVASTAVA(SHIKHARSRVASTAVA0588@GMAIL.COM)(8287077645)(PETITIONER) GAURAV(GAURAV.R.GULATI@GMAIL.COM)()(RESPONDENT)		
46	C.R.P.-324/2024 CM APPL. 64755/2024	V.M. SINGH V/s MADAN LAL MANGOTRA & ORS.	PRATEEK GARG	
		OTHER DETAILS OF ADVOCATES: PRATEEK GARG & RIYA PANDEY(COUNSEL@PRATEEKGARG.COM)(8802152841)(PETITIONER)		
47	C.R.P.-356/2024 CM APPL. 69712/2024	SANJEEV KAPOOR V/s RAJEEV KAPOOR AND ANR	SONALI MALHOTRA, RAGHAV SHARMA	
		OTHER DETAILS OF ADVOCATES: SUNIL MALHOTRA (SUNILMALHOTRAANDASSOCIATES@GMAIL.COM)(9810006974)(PETITIONER) RAGHAV SHARMA(RAGHAVSADVOCATE@GMAIL.COM)(8447750366)(RESPONDENT)		
48	MAC.APP.-36/2024	MANKA AND OTHERS V/s AMAR JEET SINGH AND OTHERS	PANKAJ GUPTA, SALIL PAUL	
		OTHER DETAILS OF ADVOCATES: PANKAJ GUPTA(ADV.PANKAJ1@GMAIL.COM)(9646230101)(PETITIONER) JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)()(RESPONDENT) SALIL PAUL(SKPAUL2006@YAHOO.CO.IN)(9810449118)(RESPONDENT)		
49	MAC.APP.-187/2024 CM APPL. 18678/2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD. V/s SMT. HARDESH (DECEASED) THROUGH LRS. SONU & ORS.	SANDEEP JHA	
		OTHER DETAILS OF ADVOCATES: ICICI LOMBARD GENERAL INSURANCE CO LTD(GAUTAM.BHATNAGGAR@ICICILOMBARD.COM)()(PETITIONER) PANKAJ(PANKAJKUMARDEVAL@GMAIL.COM)()(PETITIONER) SANDEEP JHA(ADV.JSANDEEP@GMAIL.COM)(9717263053)(PETITIONER) RANJAN SHARMA(LAWYERRANJANSHARMA@GMAIL.COM)()(RESPONDENT) SANJAY(SANJAYKUMAR81@REDIFFMAIL.COM)()(RESPONDENT) P K SHARMA(PKS1534@GMAIL.COM)()(RESPONDENT)		
50	MAC.APP.-204/2024 CM APPL. 22691/2024 CM APPL. 22692/2024	AKASH GOLA & ORS. V/s SMT. HARDESH (DECEASED) THROUGH LRS. AND ORS.	VARUN SARIN	
		OTHER DETAILS OF ADVOCATES: VARUN SARIN(VARUNSARIN4@GMAIL.COM)(9910160045)(PETITIONER) PAWAN(PKS1534@GMAIL.COM)()(RESPONDENT) SUMAN BAGGA(SUMANBAGGAADV@GMAIL.COM)()(RESPONDENT) PANKAJ(PANKAJKUMARDEVAL@GMAIL.COM)()(RESPONDENT)		
51	MAC.APP.-538/2024 CM APPL. 60123/2024	RINKI DEVI AND ORS V/s UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD. AND ORS	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER)		
52	MAC.APP.-572/2024 CM APPL. 64366/2024	SUN TRANSMOVERS INDIA PVT LTD V/s NATIONAL INSURANCE COMPANY LTD & ORS.	PARMOD KUMAR SHARMA, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: PARMOD K SHARMA(PSPKJURIS@GMAIL.COM)(9899776633)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT) ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(RESPONDENT)		
53	W.P.(C)-4053/2024 CM APPL. 16533/2024	HAKEEM ABDUL HAMMEED CENTENARY HAHC HOSPITAL V/s ANJUM JAHAN SHEIKH & ORS.	KV SRIWAS NARAYANAN, ROBIN RAJU, VIKALP MUDGAL	
		OTHER DETAILS OF ADVOCATES: VIKALP MUDGAL AND K V SRIWAS NARAYANAN AND SIKRI LAW CHAMBERS(ASSOCIATE@SIKRILAWCHAMBERS.IN)(9811933231)(PETITIONER) MS. JOSNA JOSHY KAZHIPATT() (7838929445)(RESPONDENT) MS. KUNGLIANMAWI() (9971013173)(RESPONDENT) MS. LALREMSIAM() (8860484406)(RESPONDENT) MOHD. SAJID QURESHI() (8376886092)(RESPONDENT) MS. SHWETA GEHLOT() (8279904704)(RESPONDENT)		

		MS. SHANAJ KHAN()(9540160565)(RESPONDENT) MS. NIRMALA KUMARI()(9718212772)(RESPONDENT) SH.SABIR ALI()(9760243847)(RESPONDENT) MOHD. MOHSIN()(9529271279)(RESPONDENT) MS. ASMA CHOUDHARY()(8447078974)(RESPONDENT) MS.ANJALI()(9643122413)(RESPONDENT) SH. AAVESH KHAN()(9649947428)(RESPONDENT) MOHD. AASIF()(7014182565)(RESPONDENT) ROBIN RAJU(RAJUROBIN7@GMAIL.COM)()(RESPONDENT) MS. PRYANKA()(9873402261)(RESPONDENT) MS. PREMA TETE()(9560675547)(RESPONDENT) SH. ABDUL MAJIN()(9899091590)(RESPONDENT) MOHD. ZUNAID CHAUDHARY()(8302810067)(RESPONDENT) SH.NAYAM ALI()(9560675547)(RESPONDENT) MS.ANKITA()(9650270138)(RESPONDENT) MS. BUSHRA SADAF()(9811067477)(RESPONDENT) MS.ANJUM JAHAN SHEIKH(RAJUROBIN7@GMAIL.COM)(9899091590)(RESPONDENT) MS. LALNUNMAWI()(7577051604)(RESPONDENT) ROBIN RAJU(RAJUROBIN7@GMAIL.COM)(9910940402)(PETITIONER) VIKALP MUDGAL(VIKALPMUDGAL@GMAIL.COM)(9818076203)(PETITIONER) VIKALP MUDGAL(VIKALPMUDGAL@GMAIL.COM)(9818076203)(PETITIONER)		
54	W.P.(C)-7100/2024 CM APPL. 29644/2024	MICROMAX INFORMATICS LTD V/s CENTRAL BOARD OF TRUSTEES AND EMPLOYEES PROVIDENT FUND	SURJEET KUMAR KHANNA	
		OTHER DETAILS OF ADVOCATES: S K KHANNA()(9717490027)(PETITIONER) RAJESH LAWS(RAJESH.LAWS@GMAIL.COM, RO.DELHI.NORTH@EPFINDIA.GOV.IN)()(RESPONDENT)		
55	W.P.(C)-8338/2024 CM APPL. 34121/2024 CM APPL. 70788/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER (SOUTH) AND ANR.	ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, LABDLCS.DELHI@GMAIL.COM)()(RESPONDENT) ANKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
56	W.P.(C)-8482/2024 CM APPL. 34932/2024 CM APPL. 70796/2024 WITH W.P.(C) 8514/2024 W.P.(C) 8517/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH AUTHORITY UNDER THE MINIMUM WAGES ACT LABOUR DEPARTMENT & ANR.	ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
57	W.P.(C)-8514/2024 CM APPL. 34982/2024 CM APPL. 70793/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH AUTHORITY UNDER THE MINIMUM WAGES ACT LABOUR DEPARTMENT & ANR.	ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(LABDLCS.DELHI@GMAIL.COM, ADVANKITDWIVEDI@GMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-8517/2024 CM APPL. 34984/2024 CM APPL. 70792/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH AUTHORITY UNDER THE DELHI SHOPS AND ESTABLISHMENT ACT LABOUR DEPARTMENT & ANR.	ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
59	W.P.(C)-8821/2024 CM APPL. 35843/2024 CM APPL. 70872/2024 WITH W.P.(C) 8822/2024 W.P.(C) 9272/2024 W.P.(C) 9277/2024 W.P.(C) 9278/2024 W.P.(C) 9279/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER (SOUTH) & ANR.	ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER)		

		SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
60	W.P.(C)-8822/2024 CM APPL. 35845/2024 CM APPL. 70789/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER (SOUTH) AUTHORITY UNDER THE MINIMUM WAGES ACT, LABOUR DEPARTMENT & ANR.	ANUKUL RAJ
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(981133727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
61	W.P.(C)-9272/2024 CM APPL. 38041/2024 WITH W.P.(C) 9277/2024 W.P.(C) 9278/2024 W.P.(C) 9279/2024 W.P.(C) 9280/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH & ANR.	ANUKUL RAJ
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
62	W.P.(C)-9277/2024 CM APPL. 38059/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH & ANR.	ANUKUL RAJ
		OTHER DETAILS OF ADVOCATES: ANKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
63	W.P.(C)-9278/2024 CM APPL. 38063/2024	RAISINA BENGALI SCHOOL & ANR. V/s DUPUTY LABOUR COMMISSIONER SOUTH & ANR.	ANUKUL RAJ
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
64	W.P.(C)-9279/2024 CM APPL. 38065/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH & ANR.	ANUKUL RAJ
		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
65	W.P.(C)-9280/2024 CM APPL. 38067/2024	RAISINA BENGALI SCHOOL & ANR. V/s DEPUTY LABOUR COMMISSIONER SOUTH & ANR.	ANUKUL RAJ

		OTHER DETAILS OF ADVOCATES: ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
66	W.P.(C)-16230/2024 CM APPL. 68186/2024	M/S CAPITAL BUS SERVICE PVT LTD V/s DEVENDER	AJAY DABAS	
		OTHER DETAILS OF ADVOCATES: DABAS & DAGAR LAW ASSOCIATES(DABASLAWASSOCIATES@GMAIL.COM)(9718248119)(PETITIONER) ANIL(ANILRAJPOOT00007@GMAIL.COM)(0)(RESPONDENT)		
67	W.P.(C)-3377/2025 CM APPL. 15976/2025 CM APPL. 15977/2025	THE OFFICE IN CHARGE NAVAL OFFICERS MESS ANNEX NOMA V/s SHRI SURYA BHAN SINGH AND ANR	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) FIRE BALL INDIA(QUERY@FIREBALLINDIA.COM)(0)(RESPONDENT) SURYA BHAN SINGH, M/S FIREBALL SECURITY()(8586977224)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
68	MAC.APP.-517/2024 CM APPL. 56954/2024	RAGHAV V/s PREM PAL SINGH & ORS.	VANDANA TANEJA	
		OTHER DETAILS OF ADVOCATES: KAHLON AND ASSOCIATES(KAMALKANTMOR109@GMAIL.COM)(9868576800)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4303/2025 CM APPL. 19961/2025	AAS MOHAMMED & ANR. V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MUJEEB AHMED	
		OTHER DETAILS OF ADVOCATES: MUJEEB AHMED (LEGALCELL21@GMAIL.COM)(9891310723)(PETITIONER) SANTOSH KUMAR TRIPATHI, MUHAMMAD KK, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, ASIDELHICIRCLE@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DWB, ZORIF LAW FIRM, DELHI POLICE(DWB_5028@HOTMAIL.COM, ZORIFLAWFIRM@GMAIL.COM, SHO.HNDIN@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) DHC PROSECUTIONED, UNION OF INDIA, FARHAT(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, UOIDTHC@GMAIL.COM, FARHAT2ADVOCATE@GMAIL.COM)(1123384193)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(0)(RESPONDENT)		
2	W.P.(C)-4429/2025 CM APPL. 20340/2025	VISHAL KUSHWAHA V/s MUNICIPAL CORPORATION OF DELHI AND ORS	SANJANA GUPTA	
		OTHER DETAILS OF ADVOCATES: EQUATOR LAW CHAMBERS(RAKESHTANWAR.ADV@GMAIL.COM)(9654796886)(PETITIONER) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		

FOR ADMISSION				
3	CM APPL. 19533/2025 In RFA-360/2011	LADY SIR SHOBHA SINGH EDUCATIONAL & CHARITABLE TRUST AND ORS V/s GLORY CONSTRUCTIONS PVT LTD	RAJESH GUPTA, RADHIKA KHUSHALDAS, A MAITRI	
		OTHER DETAILS OF ADVOCATES: SANTOSH KUMAR TRIPATHI, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
4	FAO-158/2014 CM APPL. 12545/2015 CM APPL. 33771/2016 CM APPL. 22473/2019 CM APPL. 1829/2020 CM APPL. 9515/2020 CM APPL. 759/2024 CM APPL. 760/2024 CM APPL. 8000/2024 WITH RFA 387/2014	SH. SURENDER KUMAR BAJAJ V/s SH. SATISH KUMAR BAJAJ & ORS	B.R.SHARMA, SWASTIK SINGH, VIJAY KINGER, SAMEER VASHISHT, VISHAL GOHRI, RAJAT ANEJA, RAJESHWAR	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT()(9871657630)(PETITIONER) VISHAL GOHRI()(9711455398)(PETITIONER) SAMEER VASHISHT()(9871657630)(PETITIONER) ANEJA & ANEJA(RANEJA@ANEJAANDANEJA.COM)(9810727771)(PETITIONER) VINEET (VINEETLAW@YAHOO.COM)()(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)()(RESPONDENT) URVI KAPOOR(URVIKAPOORADV@GMAIL.COM)()(RESPONDENT) ANEJA AND ANEJA(RANEJA@ANEJAANDANEJA.COM)()(PETITIONER) VANSHAY KAUL(VANSHAY.KAUL@OUTLOOK.COM, VEDANSH.VASHISHT@OUTLOOK.COM)(9870111585)(RESPONDENT)		
5	RFA-387/2014 CM APPL. 22470/2019 CM APPL. 11718/2020 CM APPL. 28083/2024	SH. RAVINDER KUMAR BAJAJ V/s SH. SATISH KUMAR BAJAJ	B.R.SHARMA, SAMEER VASHISHT, MANASHWY JHA, VANSHAY KAUL, RAJESHWAR, MANISH VASHISHT AND SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: SAMEER VASHISHT()(9871657630)(PETITIONER) MANASHWY JHA, URVI KAPOOR(URVIKAPOORADV@GMAIL.COM)(9873880830)(PETITIONER) VINEET MALHOTRA(VINEETLAW@YAHOO.CO.IN)(9811022277)(PETITIONER) MANASHWY JHA & URVI KAPOOR(URVIKAPOORADV@GMAIL.COM)(9873880830)(RESPONDENT) VISHAL GOHRI(VISHALGOHRI@HOTMAIL.COM)()(PETITIONER) VANSHAY KAUL(VANSHKAUL@GMAIL.COM, VEDANSH.VASHISHT@OUTLOOK.COM)(9871657630)(RESPONDENT)		
6	RFA-357/2008	RAJ KRISHAN SRIVASTAVA & ANR V/s M.T.N.L.	D.S.NARULA, DINESH AGNANI, ANGAD SINGH NARULA, LEENA TUTEJA	
		OTHER DETAILS OF ADVOCATES: LEENA TUTEJA(LEENATUTEJA25@GMAIL.COM)(9810049061)(PETITIONER)		
7	RFA-183/2010	ASHOK KUMAR V/s PREM CHAND	ALY MIRZA	
		OTHER DETAILS OF ADVOCATES:		
8	RFA-185/2010 CM APPL. 5599/2010	UNION OF INDIA V/s PRAHLAD RAI DALMIA TEXTILE MFG PVT LTD	MANEESHA DHIR, SUNIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-191/2010	FIQ TELE ENGINEERING PVT LTD V/s BSES RAJDHANI POWER LTD	VIVEK SINGH	
		OTHER DETAILS OF ADVOCATES:		
10	RFA-196/2010 WITH RFA 242/2010	ARUN DUA V/s AGGARWAL ASSO.	MS. SUMEDHA DUA, DINESH KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES:		
11	RFA-242/2010	ARUN DUA V/s DDA & ANR	SUMEDHA DUA, DK GUPTA, RAJIV SHUKLA	
		OTHER DETAILS OF ADVOCATES: RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT)		
12	RFA-220/2010	SERVICES PRESS PUBLICATIONS PVT LTD V/s DELHI ADMINISTRATION AND ORS	NARESH GUPTA, GURMEHAR SINGH SISTANI	
		OTHER DETAILS OF ADVOCATES: GURMEHAR SINGH SISTANI(GURMEHAR.LAW@GMAIL.COM)(9810977667)(PETITIONER)		

13	RFA-343/2011	ALOK DHANUKA V/s HIGH TIDE & ANR	PRAVIR JAIN	
		OTHER DETAILS OF ADVOCATES:		
14	RFA-346/2012	SONALI ANAND V/s VED PARKASH AGGARWAL & ANR	SUNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-1561/2016 CM APPL. 6746/2016 CM APPL. 15106/2016 CM APPL. 12095/2025 CM APPL. 12135/2025	PREMINDER SINGH & ORS V/s NEW DELHI MUNICIPAL COUNCIL	S. SANTANAM SWAMINADHAN, SHIVA SANTANAM SWAMINADHAN, RAJESH KUMAR GOGNA	
		OTHER DETAILS OF ADVOCATES: S. SANTANAM SWAMINADHAN(DHC@G10.IN)(9810091154)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) S. SANTANAM SWAMINADHAN(DHC@G10.IN)(9810091154)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) RAJESH KUMAR GOGNA(OFFICE@GOGNA.CO.IN)(8174843807)(PETITIONER)		
16	CM APPL. 3399/2025(CM For Restoration) CM APPL. 3400/2025 In W.P.(C)-1266/2020(Disposed off case)	SHRI NATH KUSHWAHA & ORS V/s BRAHAM SWAROOP SHARMA & ORS	M S BUTALIA, MAYANK GUPTA, SUMEET SINGH SHOKEEN, ANSH GOEL, MAYANK GUPTA	
		OTHER DETAILS OF ADVOCATES: M S BUTALIA()(9810057359)(PETITIONER) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(RESPONDENT) ANSH GOEL(ANSHGOEL8899@GMAIL.COM)(9310795800)(PETITIONER) MAYANK GUPTA(ADVMAYANKGUPTA19@GMAIL.COM)(9873279616)(PETITIONER)		
17	W.P.(C)-5011/2020 CM APPL. 18042/2020	MRS. SANTOSH SINGH V/s NEW DELHI MUNICIPAL COUNCIL & ANR.	ABHISHEK AGGARWAL	
		OTHER DETAILS OF ADVOCATES: MRS. SANTOSH SINGH(GNAGGARWAL.CO@GMAIL.COM)()(PETITIONER) ABHISHEK AGGARWAL(GNAGGARWAL.CO@GMAIL.COM)(9811114489)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL(GROVERADVOCATE@REDIFFMAIL.COM)()(PETITIONER) GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9999303080)(RESPONDENT) SANJUKTA(SANJUKTA.SIL@TAIHOTELS.COM)(1124632600)(RESPONDENT)		
18	W.P.(C)-9125/2020 CM APPL. 29548/2020	VEENA V/s UNION OF INDIA & ORS.	AREEB AHMAD, AREEB AHMAD	
		OTHER DETAILS OF ADVOCATES: AREEBAHMAD(AREEBMAMON4245@GMAIL.COM)(8744961383)(PETITIONER) AREEB AHMAD & VINOD KUMAR VERMA(AREEBMAMON4245@GMAIL.COM)(9350939169)(PETITIONER) MITTAL(MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) NDMC(CLO-NDMC@MCD.GOV.IN)()(RESPONDENT) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT)		
19	W.P.(C)-10657/2021 CM APPL. 32849/2021	RENUKA CHHABRA V/s NEW DELHI MUNICIPAL COUNCIL	SHIVAM JASRA, SHIVAM JASRA	
		OTHER DETAILS OF ADVOCATES: SHIVAM JASRA(SHIVAMJASRA@LIVE.IN)(9911610070)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)()(RESPONDENT) ANIL GROVER(GROVERADVOCATE@REDIFFMAIL.COM)(9811089646)(RESPONDENT)		
20	W.P.(C)-8145/2023 CM APPL. 31282/2023	NITIN AHUJA V/s NDMC	MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: ANAMIKA GHAI NIYAZI(ANAMIKAGAI@HOTMAIL.COM, NIYAZILAWCHAMBERS@GMAIL.COM)(9811191180)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM, PHOTOSTATPANKAJ@GMAIL.COM)()(RESPONDENT)		
21	W.P.(C)-8216/2023	PARVEEN @ PARVEEN KUMARI V/s MCD & ORS.	SANJAY GARG, SANAM TRIPATHI, RAJESHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: SANJAY GARG(ADVSANJAYGARG1@GMAIL.COM)(9212193450)(PETITIONER) CLOMCDHQ(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANAM TRIPATHI(SANAMTRIPATHI.02@GMAIL.COM)(9818352060)(PETITIONER) RAJESHWAR SINGH(RSINGH.ADV65@GMAIL.COM)(9811319051)(RESPONDENT)		

22	W.P.(C)-14612/2023	JASLEEN KAUR OBEROI V/s MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER	TARUN GARG	
		OTHER DETAILS OF ADVOCATES: R.N. DUBEY(RNDUBEYANDASSOCIATES202@GMAIL.COM)(9811179209)(PETITIONER) MUNICIPAL CORPORATION OF DELHI (CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-14947/2023 CM APPL. 59658/2023	SATYA NARAIN BHALOTHIA V/s MUNICIPAL CORPORATION OF DELHI	PARVINDER CHAUHAN, SUNITA OJHA	
		OTHER DETAILS OF ADVOCATES: ARUSH KUMAR MALHOTRA(MWLAWASSOCIATES@GMAIL.COM)(9818318936)(PETITIONER) MUNICIPAL CORPORATION OF DELHI (CLOMCDHQ@GMAIL.COM, SOLICITOR6@GMAIL.COM)()(RESPONDENT) SUNITA OJHA(SUNIETA.OJHA@GMAIL.COM)(8800237326)(RESPONDENT)		
24	W.P.(C)-2602/2024 CM APPL. 10707/2024	MOHD GUL SANOWAR V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	ABDUL SATTAR	
		OTHER DETAILS OF ADVOCATES: ABDL SATTAR(AYANSAIFI45@GMAIL.COM)(9818084363)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
25	W.P.(C)-4051/2024	GALAV FOODS V/s UNION OF INDIA & ORS.	AKSHAT BAJPAI	
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI AND ISHANE SHARMA AND SHOBHIT TREHAN(BAJPAIAKSHAT@GMAIL.COM)(7985177435)(PETITIONER) UNION OF INDIA(CRB@RB.RAILNET.GOV.IN, GM@NR.RAILNET.GOV.IN, DRM@DLI.RAILNET.GOV.IN,)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) SENIOR DIVISIONAL COMMERCIAL MANAGER DELHI DIVISION(SRDCM.NDLS@GMAIL.COM)(9717631951)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
26	W.P.(C)-9878/2024 CM APPL. 40553/2024	MRS. ANKITA SONI V/s THE REGIONAL TRANSPORT OFFICE (RTO) BADSHAHPUR & ORS.	SONAL ALAGH, SUMAN BAGGA, SAKSHIT BHARDWAJ, NOOPUR SINGHAL	
		OTHER DETAILS OF ADVOCATES: SONAL ALAGH AND AVIRAL KAPOOR(INFO@AKLAWOFFICES.IN)(7838573750)(PETITIONER) VAHAN VAHAN(HELPDESK-VAHAN@GOV.IN, CUSTOMERSUPPORT@ICICILOMBARD.COM)(0)(RESPONDENT) SUMAN BAGGA (BAGGASUMAN@GMAIL.COM)(9810167439)(RESPONDENT) SAKSHIT BHARDWAJ(SAKSHITBHARDWAJ03@GMAIL.COM)(9811308583)(RESPONDENT) NOOPUR SINGHAL(NOOPUR4@GMAIL.COM)(9312765888)(RESPONDENT)		
27	W.P.(C)-13243/2024 CM APPL. 55316/2024	SANDEEP KHANNA V/s MUNICIPAL CORPORATION OF DELHI & ORS.	RUPINDER PAL SINGH SIMAK, MOHD AKRAM	
		OTHER DETAILS OF ADVOCATES: RUPINDER PAL SINGH(ADVOCATETEJENDRAPRATAP@GMAIL.COM)(8929876733)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) MOHD AKRAM(AKRAMKHANAKRAM0150@GMAIL.COM)(9818850448)(RESPONDENT)		
28	W.P.(C)-3535/2025 CM APPL. 16565/2025	SH. RAJENDRA LOHIYA @ RAJENDER CHOUDHURY V/s MUNICIPAL CORPORATION OF DELHI (M.C.D) & ORS.	AAKASH	
		OTHER DETAILS OF ADVOCATES: JITENDER TYAGI & ASSOCIATES(GODARAAKASH212@GMAIL.COM)(9810008859)(PETITIONER) JITENDRA TYAGI & ASSOCIATES(GODARAAKASH212@GMAIL.COM)(9810008859)(PETITIONER) JITENDER TYAGI & ASSOCIATES(GODARAAKASH212@GMAIL.COM)(9810008859)(PETITIONER) MCD, UNION OF INDIA, DC SOUTH(CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM, DCSOUTH@NIC.IN)(1123384193)(RESPONDENT) DHC PROSECUTIONED, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

		DHC PROSECUTIONED, MCD, UNION OF INDIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) MCD, UNION OF INDIA, DC SOUTH(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM, DCSOUTH@NIC.IN)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DC SOUTH(STANDINGCOUNSELGNCTD@GMAIL.COM, DCSOUTH@NIC.IN)(9868250806)(RESPONDENT) DHC PROSECUTIONED, SANTOSH KUMAR TRIPATHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-3615/2025	SAIFULLAH V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SHABBIR ALI	
		OTHER DETAILS OF ADVOCATES: SHEHROZ KHAN WALI(SHEHROZKHANWALI@GMAIL.COM)(9639533556)(PETITIONER) SHEHROZ KHAN WALI(SHEHROZKHANWALI@GMAIL.COM)(9639533556)(PETITIONER) SANTOSH KUMAR TRIPATHI, PARVINDER CHAUHAN(STANDINGCOUNSELGNCTD@GMAIL.COM, PARVINDERCHAUHAN.ADV@GMAIL.COM)(9868250806)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT) PARVINDER CHAUHAN, SANTOSH KUMAR TRIPATHI(PARVINDERCHAUHAN.ADV@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MCD, UNION OF INDIA(CLOMCDHQ@GMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
FOR FINAL HEARING				
30	W.P.(C)-3006/2015	SCHLOSS CHANAKYA PRIVATE LIMITED V/s NEW DELHI MUNICIPAL COUNCIL & ORS.	ABHIMANYU MAHAJAN & MILAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES:		
FOR HEARING				
31	RFA-492/2012 CM APPL. 25765/2020	DARSHAN MOHAN SINGH NANDA & ANR. V/s S. RVINDER SINGH ANAND & ORS.	SANJEEV SINDHWANI, SANJEEV MAHAJAN, D.K.MALHOTRA, SUMAN KAPUR & ASSOCIATES, PAWAN KUMAR AGARWAL, BHARA ARORA AND SUMEHER BAJAJ, ANUNAYA MEHTA, SANJEEV MAHAJAN, SUSHANT DAHIYA, ANSH SINGH LUTHRA	
		OTHER DETAILS OF ADVOCATES: SANJEEV MAHAJAN (SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(PETITIONER) ANUNAYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM){}(PETITIONER) SANJEEVMAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(PETITIONER) ANUNYA MEHTA(ANUNAYA.MEHTA@GMAIL.COM){}(RESPONDENT) BHARAT ARORA(BHARAT_RYANS@YAHOO.IN){}(RESPONDENT) SANJEEV MAHAJAN(SANJEEVMAHAJAN11@GMAIL.COM)(9811156437)(RESPONDENT) SUSHANT DAHIYA(SUSHANT_DAHIYA@HOTMAIL.COM)(9711112974)(PETITIONER) ANSH SINGH LUTHRA(ANSHSINGHLUTHRA@GMAIL.COM)(9999068681)(PETITIONER)		
END OF THE BOARD/FOR DISPOSAL MATTERS				
32	RFA-554/2007 CM APPL. 14655/2007	HEATLY & GRESHAM (INDIA) LTD. V/s YAMAZEN CORPORATION & ORS	MOHAN K.KUKREJA, NATWAR RAI, DINESH JOTWANI, AKHIL PAL CHHABRA	
		OTHER DETAILS OF ADVOCATES: DINESH JOTWANI(DINESH@JOTWANI.COM)(9730049704)(RESPONDENT) AKHIL PAL CHHABRA(CROSSLEGAL12@GMAIL.COM)(9810429362)(PETITIONER)		
FOR DIRECTIONS(J)				
33	RFA-488/2014 WITH RFA 615/2014	MAHINDER SINGH SINCE DECEASED THROUGH LRS V/s PRATAP SINGH	NEERAJ YADAV, CHARAN SINGH VERMA, RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: CHARAN SINGH VERMA(BATARCS@GMAIL.COM)(9871573637)(RESPONDENT) RAHUL KUMAR (RAHULEGAL96@GMAIL.COM)(9971744212)(RESPONDENT)		
34	RFA-615/2014	PRATAP SINGH V/s MAHINDER SINGH THR LRS	A K SEN & ASSOCIATES, NEERAJ YADAV, CHARAN SINGH VERMA, AMAN MEHROTRA	
		OTHER DETAILS OF ADVOCATES: NEERAJ YADAV(NEERAJYADAVLAW@GMAIL.COM)(9899426760)(RESPONDENT) CHARAN SINGH VERMA(BATARCS@GMAIL.COM)(9871573637)(PETITIONER) AMAN MEHROTRA(LLOYD.AMAN91@GMAIL.COM)(9818522926)(PETITIONER)		

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	W.P.(C)-13490/2024 CM APPL. 56425/2024	AADRITI PATHAK THROUGH HER NEXT FRIEND AND NATURAL MOTHER MRS. SADHANA SHARMA V/s GD GOENKA PUBLIC SCHOOL & ANR.	KUMAR UTKARSH, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ASHOK AGARWAL(JURISTASHOK@GMAIL.COM, KUMARUTKARSHJI@GMAIL.COM)(9811101923)(PETITIONER) SANTOSH KUMAR TRIPATHI, GD GOENKA SCHOOL(STANDINGCOUNSELGNCTD@GMAIL.COM, PRINCIPAL@GDGOENKAMODELTOWN.COM)(9868250806)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)(0)(RESPONDENT) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
TOP OF THE BOARD				
2	W.P.(C)-12342/2021 CM APPL. 4949/2022	CHANDER MOHAN CHOPRA V/s DELHI DEVELOPMENT AUTHORITY AND ORS	WAJEEH SHAFIQ, ASHUTOSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: WAJEEH SHAFIQ(WAJEEH.SHAFIQ@GMAIL.COM)(9959756236)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WAJEEH SHAFIQ(WAJEEH.SHAFIQ@GMAIL.COM)(9953756236)(PETITIONER) SANTOSH KUMAT TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKAR(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(RESPONDENT)		
3	W.P.(C)-7535/2022 CM APPL. 40195/2022 CM APPL. 44077/2023	POONAM GAHLOT V/s DELHI DEVELOPMENT AUTHORITY	ASHWANI BHARADWAJ, RAJIV SHUKLA, RAJIV SHUKLA	
		OTHER DETAILS OF ADVOCATES: DR ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) DR. RAHUL CHHOKKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DR. ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) RAJIV SHUKLA(ADMIN@JUSTITIALAW.COM)(41715555)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) DR. ASHWANI BHARDWAJ(DRASHWANIBHARDWAJ@GMAIL.COM)(9810343806)(PETITIONER) SANJEEV SABHARWAL(SOLICITOR6@GMAIL.COM){}(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) RAJIV SHUKLA(SHUKLAW@GMAIL.COM)(9810110572)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
4	W.P.(C)-4279/2025 CM APPL. 19794/2025	JAYANT LUNAWAT V/s SHAMSHER BAHADUR SAXENA COLLEGE OF LAW & ORS.	RAGHAVENDRA MOHAN BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAGHVENDRA MOHAN BAJAJ(OFF.RMB@GMAIL.COM)(9810048083)(PETITIONER) SBS, SACHI(DIRECTORGENERAL.SBS2021@GMAIL.COM, SACHI@SBSLAW.CO.IN)(0)(RESPONDENT) SACHI, MDU ROHTAK(SACHICAREERTHEORY@GMAIL.COM, REGISTRAR@MADUROHTAK.AC.IN)(0)(RESPONDENT)		
5	W.P.(C)-4334/2025 CM APPL. 20057/2025	ROSHNI GUPTA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	UMANG CHOPRA	
		OTHER DETAILS OF ADVOCATES:		

		UMANG CHOPRA(ADV.UMANGCHOPRA@GMAIL.COM)(7827845949)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR ADMISSION				
6	W.P.(C)-2619/2023 CM APPL. 10134/2023 WITH W.P.(C) 2621/2023 W.P.(C) 2624/2023	SANJAY GUPTA V/s UNION BANK OF INDIA & ANR.	SUMIT KUMAR BATRA, GAUTAM AWASTHI	
		OTHER DETAILS OF ADVOCATES: SUMIT K BATRA(OFFICE@KLYTOSLEGAL.COM)(7290911000)(PETITIONER) SAMARENDRA(SAMARENDRAKRADV@YAHOO.COM)()(RESPONDENT) UNION BANK OF INDIA(UBIN0906069@UNIONBANKOFINDIA.BANK)()(RESPONDENT) ASIKDAR(ASIKDAR1990@GMAIL.COM)()(RESPONDENT) GAUTAM AWASTHI(AWASTHIGAUTAM@YAHOO.CO.IN)(9999393413)(PETITIONER)		
7	W.P.(C)-2621/2023 CM APPL. 10139/2023 WITH W.P.(C) 2621/2023 W.P.(C) 2624/2023	SANJAY GUPTA V/s UNION BANK OF INDIA & ANR.	SUMIT KUMAR BATRA, GAUTAM AWASTHI	
		OTHER DETAILS OF ADVOCATES: SUMIT K BATRA(OFFICE@KLYTOSLEGAL.COM)(7290911000)(PETITIONER) UNION BANK OF INDIA(UBIN0906069@UNIONBANKOFINDIA.BANK)()(RESPONDENT) SAMARENDRA(SAMARENDRAKRADV@YAHOO.COM)()(RESPONDENT) ASIKDAR(ASIKDAR1990@GMAIL.COM)()(RESPONDENT) GAUTAM AWASTHI(AWASTHIGAUTAM@YAHOO.CO.IN)(9999393413)(PETITIONER)		
8	W.P.(C)-2624/2023 CM APPL. 10144/2023	SANJAY GUPTA V/s UNION BANK OF INDIA & ANR.	SUMIT KUMAR BATRA, GAUTAM AWASTHI	
		OTHER DETAILS OF ADVOCATES: SUMIT K BATRA(OFFICE@KLYTOSLEGAL.COM)(7290911000)(PETITIONER) SAMARENDRA(SAMARENDRAKRADV@YAHOO.COM)()(RESPONDENT) ASIKDAR(ASIKDAR1990@GMAIL.COM)()(RESPONDENT) UNION BANK OF INDIA(UBIN0906069@UNIONBANKOFINDIA.BANK)()(RESPONDENT) GAUTAM AWASTHI(AWASTHIGAUTAM@YAHOO.CO.IN)(9999393413)(PETITIONER)		
9	W.P.(C)-10091/2024 CM APPL. 41356/2024 CM APPL. 41357/2024 CM APPL. 41358/2024 CM APPL. 51724/2024	REETA KHATTER & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8860166368)(PETITIONER) SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8860166368)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
10	W.P.(C)-10137/2024 CM APPL. 41527/2024 CM APPL. 41528/2024	SUBHASH CHANDER GULATI & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SHEKHAR NANAVATY	
		OTHER DETAILS OF ADVOCATES: SHEKHAR NANAVATY(SHEKHARNANAVATY@GMAIL.COM)(8860166368)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
11	W.P.(C)-12587/2024 CM APPL. 52369/2024	SHRI NIKHIL GUPTA V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	RUPAL LUTHRA	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: RUPAL LUTHRA(RUPALLUTHRA@GMAIL.COM)(9999312524)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
12	W.P.(C)-17615/2024	M/S SATYAM CONSTRUCTIONS & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	SATENDRA TRIPATHI	
		OTHER DETAILS OF ADVOCATES: SATENDRA TRIPATHI(SATENDRATRIPATHI2009@GMAIL.COM)(6306024921)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
13	W.P.(C)-6021/1999 CM APPL. 19825/2016	KAWALJEET SINGH & ANR V/s DDA & ORS	S.S.PANWAR, ARVIND SHARMA, S.S.PANWAR & ASSOCIATES, SANGEETA BHARTI, APS GAMBHIR, ARUN BIRBAL, SANJAY SHANGARI, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES:		
14	W.P.(C)-7410/2012	BALDEV RAJ AHUJA V/s DDA	R.K.SAINI, SUSHIL DUTT SALWAN, SHAHANA FARAH	
		OTHER DETAILS OF ADVOCATES:		
15	W.P.(C)-3108/2013	PRADEEP KUMAR GUPTA V/s DDA	PRATITI RUGTA	

		OTHER DETAILS OF ADVOCATES:		
16	W.P.(C)-6238/2013	M/S BEST ON HEALTH LTD V/s DELHI DEVELOPMENT AUTHORITY	KAWAL NAIN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		
17	W.P.(C)-912/2015 CM APPL. 1595/2015	KAILASH KUMARI & ORS V/s DELHI DEVELOPMENT AUTHORITY	SUMI ANAND, RAKESH MITTAL	
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-5842/2015 CM APPL. 10532/2015	SANTOSH AGARWAL & ANR V/s DELHI DEVELOPMENT AUTHORITY THROUGH ASSISTANT DIRECTOR (G.H.)	AMRITA PANDA, VIPIN JAI, ANISH DHINGRA	
		OTHER DETAILS OF ADVOCATES: ANISH DHINGRA(ADVDDHINGRA@GMAIL.COM)(9818266660)(RESPONDENT)		
19	W.P.(C)-1562/2016 CM APPL. 6748/2016	SAROJ V/s DELHI DEVELOPMENT AUTHORITY	R K SAINI AND AVADH KAUSHIK, MANIKA TRIPATHY PANDEY	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-11629/2016 CM APPL. 45838/2016	SHAKAUNTALA EDUCATIONAL AND WELFARE SOCIETY V/s PUNJAB AND SIND BANK AND ORS	SONDHI NARULA DALAL, DHRUV MOHAN	
		OTHER DETAILS OF ADVOCATES:		
21	W.P.(C)-306/2017 CM APPL. 1483/2017	MAHARANI BAGH COOPERATIVE HOUSE BUILDING AND WELFARE SOCIETY LTD V/s DDA	ABHAY CHATTOPADHYAY, SUSHIL DUTT SALWAN, SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(RESPONDENT)		
22	W.P.(C)-4261/2017 CM APPL. 18608/2017 WITH W.P.(C) 213/2023	DEVENDER KUMAR SHARMA V/s DELHI DEVELOPMENT AUTHORITY & ANR	S.K. BHADURI, MANISH SANGWAN, KRITIKA GUPTA	
		OTHER DETAILS OF ADVOCATES: MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT)		
23	W.P.(C)-213/2023	VIJAY KUMAR SHARMA V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	VIKESH RATHI, MANISH SANGWAN	
		OTHER DETAILS OF ADVOCATES: VIKESH RATHI(ADV.RATHI.VK@GMAIL.COM)(9899735614)(PETITIONER) VIKESH RATHI(ADV.RATHI.VK@GMAIL.COM)(9899735614)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM){}(RESPONDENT) DEVENDER KUMAR SHARMA{}(9810439195)(RESPONDENT) MANISH SANGWAN(SANGWAN.MANISH@GMAIL.COM)(9810334335)(PETITIONER)		
24	W.P.(C)-4590/2017 CM APPL. 20042/2017	ANITA KATHURIA V/s DELHI DEVELOPMENT AUTHORITY (DDA) & ANR	RAJESH GUPTA, RUKHMINI BOBDE	
		OTHER DETAILS OF ADVOCATES: RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(RESPONDENT) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(PETITIONER) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(PETITIONER) RUKHMINI BOBDE(BOBDE.RUKHMINI@GMAIL.COM)(9871738029)(PETITIONER)		
25	W.P.(C)-6028/2019 CM APPL. 26054/2019	KUSH KALRA V/s UNION OF INDIA & ORS.	G. SIVABALAMURUGAN	
		OTHER DETAILS OF ADVOCATES: G. SIVABALAMURUGAN{}(9811118827)(PETITIONER)		
26	W.P.(C)-11003/2019(Disposed off case)	VANDANA TYAGI AND ANR. V/s GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI (GNCTD) AND ORS.	PRAFUL SHUKLA	
		OTHER DETAILS OF ADVOCATES:		
27	W.P.(C)-3193/2020 CM APPL. 11099/2020	FROST INTERNATIONAL LTD V/s ANDHRA BANK	NEEHA NAGPAL	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL, MALAK BHATT(NN@NEEHANAGPAL.COM)(9810030834)(PETITIONER) ANDHRA BANK(MAIL@VGCLAWFIRM.COM)(9810062048)(RESPONDENT) ANDHRA BANK(AGMOPERATIONS@ANDHRABANK.CO.IN)(9810062048)(RESPONDENT)		
28	W.P.(C)-1217/2021 CM APPL. 3405/2021 CM APPL. 5995/2021 WITH W.P.(C) 2121/2021 W.P.(C) 9481/2021	DELHI AIDED SCHOOL MANagements ASSOCIATION & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	ARJUN GARG, ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: SWAMI SIVANANDA MEMORIAL INSTITUTE OF FINE ARTS AND		

		CRAFTS(INFO@SSMI.IN)(1128313555)(RESPONDENT) DELHI AIDED SCHOOL MANagements ASSOCIATION(DASMA.INDIA@GMAIL.COM)(9811557691)(RESPONDENT) ANDHRA EDUCATION SOCIETY(ANDHRAEDUCATIONSOCIETY@GMAIL.COM)(9810062620)(RESPONDENT) ARJUNGARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) THE DIRECTOR OF EDUCATION(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) GOVERNMENT OF NCT OF DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) BHAWANA KATARIA(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) DELHI AIDED SCHOOL MANagements ASSOCIATION(DASMA.INDIA@GMAIL.COM)(9811557691)(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) G. NARAYAN(G.NARAYANOFFICE@GMAIL.COM)()(RESPONDENT) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
29	W.P.(C)-2121/2021 CM APPL. 6208/2021	RAISINA BENGALI SCHOOL SOCIETY V/s GOVERNMENT OF NCT OF DELHI & ANR.	ANUKUL RAJ, ANUKUL RAJ	
		OTHER DETAILS OF ADVOCATES: ANUKULRAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) ANUKUL RAJ(ANUKULRAJ@GMAIL.COM)(9811363727)(PETITIONER) SUNIL SAHA(STANDINGCOUNSELGNCTD@GMAIL.COM)(9911999547)(RESPONDENT)		
30	W.P.(C)-9481/2021	DELHI AIDED SCHOOL MANagements ASSOCIATION V/s GOVERNMENT OF NCT OF DELHI & ANR.	ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: ARUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
31	W.P.(C)-3145/2021 CM APPL. 53460/2024	SMT TARA BISHT V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS DIRECTOR HOUSING	PRATIBHA KUMARI	
		OTHER DETAILS OF ADVOCATES: MRS. PRATIBHA SINHA(PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) PRATIBHA(BRAUNKSINHA@YAHOO.COM)(9711401792)(PETITIONER) RAJIV(RAJIVBANSAL@RAJIVBANSAL.COM)()(RESPONDENT) PRATIBHA SINHA(PRATIBHA.SINHA155@GMAIL.COM)(9711401792)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
32	W.P.(C)-6577/2021 CM APPL. 20598/2021 CM APPL. 20599/2021 CM APPL. 32148/2021 WITH W.P.(C) 2932/2022	TATA POWER DELHI DISTRIBUTION LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ANUPAM VARMA, DHANESH RELAN	
		OTHER DETAILS OF ADVOCATES: TATA POWER DELHI DISTRIBUTION LTD(KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) TATA POWER DELHI DISTRIBUTION LTD(KRISHANSRANA68@GMAIL.COM)(9818644755)(RESPONDENT) J SAGAR ASSOCIATES(KRISHAN@JSALAW.COM)(9818644755)(PETITIONER) ANUPAM (KRISHANSRANA68@GMAIL.COM)(9818644755)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8920952108)(RESPONDENT) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)()(RESPONDENT) ADITYA(ADITYA@JSALAW.COM)()(PETITIONER) DHANESH RELAN(SAGRIKAWADHWA20@GMAIL.COM)(9910247777)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
33	W.P.(C)-12221/2022 CM APPL. 36637/2022 CM APPL. 5271/2023	TIRLOK NATH KHURANA V/s DELHI DEVELOPMENT AUTHORITY	MUDIT BANSAL	Listing Remarks: AT 03:30 PM/WITH W.P.(C)-16640/2024
		OTHER DETAILS OF ADVOCATES: RAMESH KUMAR JAIN AND MUDIT BANSAL(MUDITBANSAL2011@GMAIL.COM)(9868028932)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) RAMESH KUMAR JAIN(MUDITBANSAL2011@GMAIL.COM)(9868028932)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
34	W.P.(C)-2932/2022 CM APPL. 8488/2022	TATA POWER DELHI DISTRIBUTION LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS.	ANUPAM VARMA	
		OTHER DETAILS OF ADVOCATES: J. SAGAR ASSOCIATES(KRISHAN@JSALAW.COM)(981864475)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT)		
35	W.P.(C)-6640/2021 CM APPL. 20886/2021	NISHITA SOIN V/s DIRECTORATE OF EDUCATION AND ORS	SHIKHA SHARMA, SHIKHA SHARMA	
		OTHER DETAILS OF ADVOCATES: NISHITA SOIN(ADVSHIKHA@KBJANDCO.COM)(9999191196)(RESPONDENT) NISHITA SOIN(ADVSHIKHA@KBJANDCO.COM)(9999191196)(RESPONDENT) SHIKHASHARMA(SHIKHA.BAGGA131.SB@GMAIL.COM)(9999191196)(PETITIONER)		

		MR. KAHGESH B JHA(ADVOCATE@KBJANDCO.COM)(8826456565)(PETITIONER) DIRECTORATE OF EDUCATION AND ORS(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) DIRECTORATE OF EDUCATION AND ORS(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(PETITIONER) SHADLEY PUBLIC SCHOOL(SHADLEYPUBLICSCHOOL.COM)()(RESPONDENT) SANOTSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
36	W.P.(C)-9468/2021	CHITRA KUMAR & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	KAPIL YADAV, RAJESH PATHAK, AKSHAT AGGARWAL, MRINALINI SEN GUPTA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: KAPIL YADAV(VIJAYNGT.1977@GMAIL.COM, KUMARSANTOSHYADAV1983@GMAIL.COM)(9811370721)(PETITIONER) NDMC(CLO-NDMC@MCD.NIC.IN)(9212504099)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAJESH PATHAK(PATHAKADVOCATE@GMAIL.COM)(9313347911)(PETITIONER) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER) MRINALINI SEN GUPTA(MRINALINISGUPTA@GMAIL.COM)(9873367274)(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM)(9818280821)(RESPONDENT)		
37	W.P.(C)-13519/2021 CM APPL. 42626/2021	GOODLUCK CARBON PVT. LTD. V/s PUNJAB NAIONAL BANK	SUMESH DHAWAN, RAJESH KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMESH DHAWAN(DHAWANANDCO@GMAIL.COM)(9810011089)(PETITIONER) BM(BM2416@PNB.CO.IN)()(RESPONDENT) VJ SC(VJ_SC@YAHOO.COM)()(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET)(9811252434)(RESPONDENT)		
38	W.P.(C)-14236/2021	PARNIKA INVESTMENTS PRIVATE LIMITED V/s RESERVE BANK OF INDIA	AKSHAT BAJPAI, LEXORBIS	
		OTHER DETAILS OF ADVOCATES: AKSHAT BAJPAI (BAJPAIAKSHAT@GMAIL.COM)(7985177425)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) ()()(RESPONDENT)		
39	W.P.(C)-3264/2022 CM APPL. 54144/2022	ADVIKA BANSAL AND ORS V/s MAXFORT SCHOOL THROUGH ITS PRINCIPAL	TARUN DABAS, SIDDHARTH MULLICK, SIDDHARTH MULLICK, SHWETA BARI	
		OTHER DETAILS OF ADVOCATES: TARUN DABAS(ADVTARUNDABAS@GMAIL.COM)(9716169844)(PETITIONER) MAXFORT SCHOOL(MAXFORTROHINI@MAXFORT.IN)(1130073000)(RESPONDENT) YEESHU JAIN(YEESHUJAIN@YAHOO.CO.IN)(9968630786)(RESPONDENT) SIDDHARTH MULLICK(SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MAX FORT ROHINI(MAXFORTROHINI@MAXFORT.IN, MUKHERJEE.LEGAL@GMAIL.COM)()(RESPONDENT) SIDDHARTH MULLICK(SIDDHARTHMULLICK19@GMAIL.COM)(9953903010)(PETITIONER) SHWETA BARI(JAGMOHANBARI54321@GMAIL.COM)(8383809781)(PETITIONER)		
40	W.P.(C)-6281/2022 CM APPL. 18940/2022	GURBIR SINGH V/s DELHI DEVELOPMENT AUTHORITY (DDA)	PUJA DEWAN	
		OTHER DETAILS OF ADVOCATES: SUI GENERIS(UDAY333SETH@GMAIL.COM)(9718680536)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
41	W.P.(C)-6425/2022 CM APPL. 19450/2022 CM APPL. 24952/2022 CM APPL. 43766/2023	NARESH KUMAR & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	DR. ANURAG KUMAR AGARWAL, R. K. SAINI, KRITIKA GUPTA, SONIA ARORA	
		OTHER DETAILS OF ADVOCATES: DR. ANURAG KUMAR AGARWAL(INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. ANURAG KUMAR AGARWAL (INFO@ASVASSOCIATES.COM)(9810059650)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) R K SAINI(RKSAINI6458@GMAIL.COM)(9310255162)(PETITIONER) DDA (DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) SONIA ARORA(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER)		
42	W.P.(C)-7294/2022 CM APPL. 22360/2022	M/S AGRIMAS CHEMICALS LTD AND ORS V/s M/S IDBI BANK LTD AND ORS	NAVIN KUMAR, SANJAY BAJAJ, SANJU KUMAR	
		OTHER DETAILS OF ADVOCATES: NAVIN THAKUR(LEX@LEGALSAVIOURS.COM)(8130949586)(PETITIONER) RAJIV(RAJIV@RPKLAW.COM)(9716076533)(RESPONDENT) SIDHARTH BARUA(SIDBARUA@GMAIL.COM)()(RESPONDENT) SANJAY BAJAJ(BBLS@YMAIL.COM)(9873082913)(PETITIONER) SANJU KUMAR(KRSANJUSINGH@YAHOO.COM)(9560815888)(PETITIONER) SANJU KUMAR(KRSANJUSINGH@YAHOO.COM)(9560815888)(PETITIONER)		

43	W.P.(C)-8821/2022 CM APPL. 26587/2022	JYOTI RISHI V/s LIC HOUSING FINANCE LIMITED & ANR.	ANKUR MAHINDRO, OM PRAKASH	
		OTHER DETAILS OF ADVOCATES: ANKUR MAHINDRO(ANKUR.MAHINDRO@KRED-JURE.IN)(9891051888)(PETITIONER) RAJENDER RISHI(RAJENDER.RISHI@GMAIL.COM,AM_ASAFALI@LICHOUSING.COM,AM_NEHARUPLACE@LICHOU SING.COM)()(RESPONDENT) LICHOUSING(CUSTOMERSUPPORT@LICHOUSING.COM)()(RESPONDENT) OM PRAKASH (POMPRAKASH885@GMAIL.COM)(9899937365)(RESPONDENT)		
44	W.P.(C)-13717/2022	MANMEET SINGH RANA V/s UNION OF INDIA & ORS.	AJAY KUMAR THAKUR, SOM RAJ CHOUDHURY	
		OTHER DETAILS OF ADVOCATES: A.K. THAKUR(AKTLAWASSOCIATES@GMAIL.COM)(1143541402)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) CHETAN KAKKAR(CHETAN.KAKKAR@LICHOUSING.COM, HO@NHB.ORG.IN, CUSTOMERSUPPORT@LICHOUSING.COM)()(RESPONDENT)		
45	W.P.(C)-14944/2022 CM APPL. 45994/2022 CM APPL. 45995/2022	USHA V/s DELHI DEVELOPMENT AUTHORITY	PANKAJ KUMAR SHARMA, JASBIR BIDHURI, SANJAY KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR SHARMA(CHANAKYAS51@YAHOO.IN)(9013624025)(PETITIONER) PRAKASH SINGH(PRAKASHSINGH1685@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(RESPONDENT) SANJAY KUMAR PATHAK(PATHAKSANJAYKUMAR@GMAIL.COM)(9910770311)(RESPONDENT)		
46	W.P.(C)-16441/2022	SHRI SUMIT MEHRA AND ORS V/s DELHI DEVELOPMENT AUTHORITY	SANTOSH KUMAR ROUTA	
		OTHER DETAILS OF ADVOCATES: DHAMIJA AND ASSOCIATES(DHAMIJAASSOCIATES@YAHOO.COM)(9971052474)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
47	W.P.(C)-1898/2023 CM APPL. 7233/2023 CM APPL. 7234/2023	SMT SANGITA V/s PUNJAB AND SIND BANK	BABAN KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: BABAN KUMAR SHARMA (BKS_ADVDELHI@GMAIL.COM)(9810395833)(PETITIONER) DO626(DO626@PSB.CO.IN)()(RESPONDENT)		
48	W.P.(C)-2022/2023 CM APPL. 7686/2023 CM APPL. 22595/2023	SANJEEV KUMAR UPADHYAY V/s STATE BANK OF INDIA & ANR.	UTKARSH KASHYAP	
		OTHER DETAILS OF ADVOCATES: RAVI SHANKAR KUMAR(ATTORNEYRAVISHANKAR@GMAIL.COM)(9355221188)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) RAJIV(RAJIV@RPKAPUR.COM)()(RESPONDENT) RAVI SHANKAR KUMAR()(7675873141)(PETITIONER) SANGAL CHAMBER(SANGAL.CHAMBER@GMAIL.COM)()(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT)		
49	W.P.(C)-3198/2023 CM APPL. 12448/2023	MAGNIFICO MINERALS PVT LTD V/s CENTRAL BANK OF INDIA & ANR.	MUDIT JAIN	
		OTHER DETAILS OF ADVOCATES: MUDIT JAIN (CONTACT@ADVMUDITJAIN.COM)(9868510397)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT)		
50	W.P.(C)-6584/2023 CM APPL. 25896/2023	RAJU KUMAR & ORS. V/s GNCT OF DELHI THROUGH ITS SECRETARY & ORS.	ABHISHEK PARMAR, DEVENDRA SAIN	
		OTHER DETAILS OF ADVOCATES: DEVENDRA SAIN(SAINASSOCIATES55@GMAIL.COM)(9811558093)(RESPONDENT)		
51	W.P.(C)-6678/2023 WITH W.P.(C) 6687/2023 W.P.(C) 6693/2023	KHUSHMITA THROUGH HER MOTHER TANUJA V/s DIRECTORATE OF EDUCATION & ANR.	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, THESOVEREIGNSCHOOL@GMAIL.COM)(9868250806)(RESPONDENT)		
52	W.P.(C)-6687/2023	PRATEEK SINGH MINOR THROUGH HIS FATHER DHARAMVIR SINGH V/s DIRECTORATE OF EDUCATION & ANR.	AMIT GEORGE	
		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, THESOVEREIGNSCHOOL@GMAIL.COM)()(RESPONDENT)		
53	W.P.(C)-6693/2023	ARUSHI (MINOR) THROUGH HER FATHER MUKESH KUMAR V/s DIRECTORATE OF EDUCATION & ANR.	AMIT GEORGE	

		OTHER DETAILS OF ADVOCATES: AMIT GEORGE(AMITGEORGE@OUTLOOK.COM)(9910524364)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, THESOVEREIGNSCHOOL@GMAIL.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-9925/2023	ANUJA AGGARWAL V/s DELHI DEVELOPMENT AUTHORITY	RAVISH KUMAR GOYAL	
		OTHER DETAILS OF ADVOCATES: RAVISH KUMAR GOYAL(RAVISH.GOEL@GMAIL.COM)(9811507951)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
55	W.P.(C)-10740/2023	DR NAZNEEN JABEEN V/s UNIVERSITY GRANTS COMMISSION & ORS.	DALVINDER SINGH, ANSHUMAN SHARMA, PRIYANJALI YADAV, LALIT MOHAN PRAMODKUMAR	
		OTHER DETAILS OF ADVOCATES: DALVINDER S. NANNAR(DALVINDER001@GMAIL.COM)(9871500990)(PETITIONER) M SUNIVERSITY(REGISTAR@MSUNIVERSITY.AC.IN)()(RESPONDENT) ANSHUMAN SHARMA (ANSHUMAN0602@GMAIL.COM)(9910207302)(RESPONDENT) PRIYANJALI YADAV(YADAV@VSPLEGAL.COM)(9871677558)(RESPONDENT) LALIT MOHAN PRAMODKUMAR(LALITMHN00@GMAIL.COM)(9711577098)(RESPONDENT) DALVINDER SINGH (DALVINDER001@GMAIL.COM)(9871500990)(PETITIONER)		
56	W.P.(C)-11582/2023 CM APPL. 45126/2023	HARI RAM GUPTA V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
57	W.P.(C)-16681/2023 CM APPL. 67217/2023 CM APPL. 67218/2023	KANHAIYA LAL V/s DELHI DEVELOPMENT AUTHORITY & ORS.	MUMTAZ AHMAD	
		OTHER DETAILS OF ADVOCATES: MS. MUMTAZ AHMAD AND ASSOCISATES(MUMTAAZ512@GMAIL.COM)(9811884380)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT)		
58	W.P.(C)-987/2024 CM APPL. 4106/2024	AMITA GOSWAMI V/s SPECIAL TASK FORCE, DELHI DEVELOPMENT AUTHORITY AND ORS.	RUCHIKA RATHI, SHIVINDER CHOPRA	
		OTHER DETAILS OF ADVOCATES: RUCHIKA RATHI AND DEEPAK BISWAS()(9711154508)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SHIVINDER CHOPRA(SHIVINDER@LEGALIMUS.COM)(9811479297)(RESPONDENT)		
59	W.P.(C)-1360/2024 CM APPL. 5598/2024	SUPERTECH REALTORS PVT LTD V/s UNION BANK OF INDIA AND ANOTHER	JAYASHREE SHUKLA DASGUPTA	
		OTHER DETAILS OF ADVOCATES: JAYASHREE SHUKLA DASGUPTA(JAYSHREE@JSDCHAMBERS.COM)(9811830704)(PETITIONER) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)()(RESPONDENT) SAMARENDRA KUMAR(SAMARENDRAKRADAV@YAHOO.COM)(9999114922)(RESPONDENT) UNION BANK OF INDIA(UBIN0906069@UNIONBANKOFINDIA.BANK)()(RESPONDENT)		
60	W.P.(C)-2458/2024	MADAN LAL BHANDARI V/s DELHI DEVELOPMENT AUTHORITY	SUMIT SINGH	
		OTHER DETAILS OF ADVOCATES: KETAN BHUTANI AND AKASH DEEP GUPTA(KETANADV88@GMAIL.COM)(9999667087)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
61	W.P.(C)-3282/2024	KRISHAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	NAZIA PARVEEN	
		OTHER DETAILS OF ADVOCATES: MR. SANJEEV SAGAR(NAAZANSARI181@GMAIL.COM)(9278693021)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(9910770311)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
62	W.P.(C)-4337/2024 CM APPL. 17749/2024	CHHABIL DASS SHARMA V/s DELHI DEVELOPMENT AUTHORITY	ANKIT SINGH	
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINSINWAR(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
63	W.P.(C)-4409/2024	SACHIN TYAGI & ANR. V/s DELHI DEVELOPMENT AUTHORITY	DEEPANSHU GOLA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DEEPANSHU GOLA(DEEPANSHUG10@GMAIL.COM)(7838406157)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		

64	W.P.(C)-4781/2024 CM APPL. 19524/2024	VINAY MITTAL & ANR. V/s BANK OF BARODA & ORS.	RAJAT SRIVASTAVA, SANTOSH KUMAR ROUT	
		OTHER DETAILS OF ADVOCATES: AMIT DHALL (AMITDHALL@YAHOO.COM)(9810122699)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ARUN(ADVAVUN36@GMAIL.COM, OPGAGGAR@GMAIL.COM, ARUNKUMARSHUKLA@GMAIL.COM)()(RESPONDENT) AAAINSOLVENCY(AAA@AAAINSOLVENCY.COM)()(RESPONDENT) SANTOSH KUMAR ROUT(ADVSKROUT@YAHOO.COM)(9990432878)(RESPONDENT)		
65	W.P.(C)-5359/2024 CM APPL. 31581/2024 CM APPL. 43239/2024 CM APPL. 74605/2024 WITH W.P.(C) 11468/2024	SRI GURU TEGH BAHADUR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR.	RADHIKA KHUSHALDAS	
		OTHER DETAILS OF ADVOCATES: A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868259532)(RESPONDENT) DIRECTORATE OF EDUCATION(DIREDU@NIC.IN)()(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
66	W.P.(C)-11468/2024 CM APPL. 47554/2024 CM APPL. 73559/2024	SRI GURU TEGH BAHADUR PUBLIC SCHOOL V/s DIRECTORATE OF EDUCATION & ANR.	RADHIKA KHUSHALDAS	
		OTHER DETAILS OF ADVOCATES: A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) A. MAITRI(ARUNMAITRI57@GMAIL.COM)(9810146222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
67	W.P.(C)-5899/2024 CM APPL. 24332/2024 CM APPL. 68225/2024	ROOMA MEHRA V/s DELHI DEVELOPMENT AUTHORITY	BHANU GULATI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: T. SINGHDEV AND BHANU GULATI(OFFICESINGHDEV@GMAIL.COM, BHANUGULATI@OUTLOOK.COM)(9999012345)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) T. SINGHDEV(OFFICESINGHDEV@GMAIL.COM)(9999012345)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
68	W.P.(C)-5929/2024	SANDEEP ARORA V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(8960896896)(RESPONDENT)		
69	W.P.(C)-10837/2024	SH RANDHIR SINGH SAHERAWAT V/s RESERVE BANK OF INDIA AND ORS	ADWAIT SINGH SIROHI	
		OTHER DETAILS OF ADVOCATES: ADWAIT SINGH SIROHI(DHYUTIDHARALLP@GMAIL.COM)(8126943506)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM, SAGARANDSAGAR@LIVE.COM, HAMELPARIHAR@GMAIL.COM)(0)(RESPONDENT)		
70	W.P.(C)-11885/2024	SMT TRIPTA CHHABRA V/s DELHI DEVELOPMENT AUTHORITY	DHANANJAY SINGH SEHRAWAT	
		OTHER DETAILS OF ADVOCATES: YASHVIR GAHLOT & ASSOCIATES(YASH.GAHLLOT26@GMAIL.COM)(8700201617)(PETITIONER) DDA(DDACHAMBERHC@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
71	W.P.(C)-16776/2024 CM APPL. 70988/2024 CM APPL. 73455/2024 CM APPL. 73456/2024 WITH W.P.(C) 17766/2024	YOGESH SARWAN V/s UNION OF INDIA & ORS.	KAMAL MOHAN GUPTA, SYED AJMAL HASAN, OM PRAKASH, RASHMI SINGHANIA	
		OTHER DETAILS OF ADVOCATES: KAMAL MOHAN GUPTA(KMGVAKIL@GMAIL.COM)(9971800229)(PETITIONER) UNION OF INDIA, AKURUP, NTA, DU(UOIDHC@GMAIL.COM, OFFICE@AKURUP.COM, UGCNET@NTA.AC.IN , REGISTRAR@DU.AC.IN)(1123384193)(RESPONDENT) DU, LEGAL BUREAU UGC, RUPAL MOHINDER(DEAN_LAW@DU.AC.IN, LEGALBUREAUUGC@GMAIL.COM, RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) KRIPA(KRIPA_P_IN@YAHOO.CO.IN, KRIPA.P.IN@GMAIL.COM)(0)(RESPONDENT) OM PRAKASH(OUMLAWASSOCIATES@GMAIL.COM)(9818199103)(RESPONDENT) RASHMI SINGHANIA(RASHMISINGHANIA06@GMAIL.COM)(9810909611)(RESPONDENT)		

72	W.P.(C)-17766/2024 CM APPL. 75564/2024 CM APPL. 75565/2024	AKANSHU GUPTA & ANR. V/s UNIVERSITY GRANT COMMISSION & ORS.	SHUBHAM KUMAR, RASHMI SINGHANIA	
		OTHER DETAILS OF ADVOCATES: SHUBHAM KUMAR/ ANUBHAV JAIN(NYAYNITILEGAL@GMAIL.COM)(8588993524)(PETITIONER) RUPAL MOHINDER, UNION OF INDIA, AKURUP(RUPALMOHINDER@GMAIL.COM, UOIDHC@GMAIL.COM, OFFICE@AKURUP.COM)(1123384193)(RESPONDENT) RASHMI SINGHANIA(RASHMISINGHANIA06@GMAIL.COM)(9810909611)(RESPONDENT)		
73	W.P.(C)-714/2025 CM APPL. 3530/2025	SOURABH BHATIA V/s HDFC ERGO GENERAL INSURANCE COMPANY LTD AND ANOTHER	KUNAL DEOKUMAR SINHA	
		OTHER DETAILS OF ADVOCATES: SINHA & CO. KUNAL SINHA(CHAMBERS.SINHA@GMAIL.COM)(8287409593)(PETITIONER) SINHA & CO. KUNAL SINHA(CHAMBERS.SINHA@GMAIL.COM)(8287409593)(PETITIONER) HDFC ERGO, IRDAI(CARE@HDFCERGO.COM, IRDA@IRDAI.GOV.IN)(0)(RESPONDENT) APEX LAW, SAMEER(APEXLAW@HOTMAIL.COM, SAMEERNO2@HOTMAIL.COM)(0)(RESPONDENT)		
74	W.P.(C)-1266/2025 CM APPL. 6277/2025	GAUTHAM T. S. V/s JAWAHARLAL NEHRU UNIVERSITY THROUGH ITS REGISTRAR & ANR.	TENZING NAMGYAL BHUTIA	
		OTHER DETAILS OF ADVOCATES: SAMIKSHA GODIYAL, GOVIND MANOHARAN, TENZING NAMGYAL BHUTIA, B.D. RAO KUNDAN(TNBHUTIA@GMCHAMBERS.IN)(7348851569)(PETITIONER) JAWAHARLAL NEHRU UNIVERSITY (VASANTH@TRINITYCHAMBERS.IN, REGISTRAR@MAIL.JNU.AC.IN)(0)(RESPONDENT)		
CONNECTED MATTERS (ANMM)				
75	W.P.(C)-16640/2024 CM APPL. 70373/2024 CM APPL. 70374/2024 WITH W.P.(C) 16836/2024	MS SANTOSH MEHTA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	RISHAB RAJ JAIN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ JAIN(RISHAB@RRJASSOCIATE.COM)(9811079695)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
76	W.P.(C)-16836/2024 CM APPL. 71280/2024 CM APPL. 14242/2025	PREETI ARORA & ANR. V/s DELHI DEVELOPMENT AUTHORITY	UJALA VISHNOI VISHNOI, ABHISHEK GUPTA, ABHISHEK GUPTA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI(UJALA.VISHNOI@GMAIL.COM, RANDEEPRP@GMAIL.COM)(9818166560)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) ABHISHEK GUPTA(ADVABHISHEKPREMGUPTA@GMAIL.COM)(9990075205)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) UJALA VISHHNOI (UJALA.VISHNOI@GMAIL.COM)(0)(RESPONDENT) ABHISHEK GUPTA(ADVABHISHEKPREMGUPTA@GMAIL.COM)(9990075205)(RESPONDENT)		
77	W.P.(C)-16911/2024	SUBHASH CHAND AGGARWAL THOURGH BHAVANA GUPTA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ANR.	PRANATI BHATNAGAR	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: AMARTYA LEGAL, PRANATI BHATNAGAR, KRITYA SINHA(PRANATIBHATNAGAR@AMARTYALEGAL.COM, OFFICE@AMARTYALEGAL.COM)(9953782758)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
78	W.P.(C)-16987/2024 CM APPL. 71919/2024 CM APPL. 71920/2024	JASBIR KAUR BHATIA V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(8920952108)(RESPONDENT)		
79	W.P.(C)-17020/2024 CM APPL. 72136/2024 CM APPL. 72137/2024	HUKAM SINGH SAJWAN V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DELHI DEVELOPMENT AUTHORITY ,(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
80	W.P.(C)-17284/2024	MANJEET KAUR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
81	W.P.(C)-17777/2024	DEV ANAND V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		

		SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)	
CONNECTED MATTERS (ANMM)			
82	W.P.(C)-6296/2022 CM APPL. 18972/2022 WITH W.P.(C) 6566/2022 W.P.(C) 10266/2022 W.P.(C) 10767/2022	BHAGIRATH LAL GUPTA V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	MANUJ AGGARWAL Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: MANUJ AGGARWAL(AGGARWALMANUJ@GMAIL.COM)(9818094931)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)	
83	W.P.(C)-10266/2022	SMT.SARLA AGGARWAL V/s DELHI DEVELOPMENT AUTHORITY AND ANR.	VIPIN NANDWANI Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: VIPIN NANDWANI(JURIXSOLUTION2@GMAIL.COM)(9899299404)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
84	W.P.(C)-10767/2022	RAKESH KUMAR V/s DELHI DEVELOPMENT AUTHORITY	VARUN MATHUR Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: VARUN MATHUR(ADVMATHUR@GMAIL.COM)(9999219273)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
85	W.P.(C)-6566/2022	OMPATI GARG V/s DELHI DEVELOPMENT AUTHORITY	ABHIMANYU GOEL Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SAHIL(SAHIL@ASPARTNERS.IN)(9015668564)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBER@GMAIL.COM)(8950510963)(RESPONDENT)	
86	W.P.(C)-8351/2022 CM APPL. 25158/2022 CM APPL. 25159/2022	JAGDISH V/s DELHI DEVELOPMENT AUTHORITY	ABHIJIT CHAKRAVARTY Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: T. SINGHDEV AND ABHIJIT CHAKRAVARTY(OFFICESINGHDEV@GMAIL.COM)(9999012345)(PETITIONER) SINGH DEV(OFFICESINGHDEV@GMAIL.COM)(0)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
87	W.P.(C)-8841/2022	UMESH KOCHHAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	HEMANT SINGH Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
88	W.P.(C)-13340/2022 WITH W.P.(C) 13382/2022	SHANKAR GHOSH DASTIDAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
89	W.P.(C)-13382/2022	ARVIND KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)	
90	W.P.(C)-13571/2022	DAVINDER PAL SINGH V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A. MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@GMAIL.COM)(8960896896)(RESPONDENT)	
91	W.P.(C)-16316/2022 CM APPL. 51123/2022 CM APPL. 51124/2022	VIKAS KHANNA V/s DELHI DEVELOPMENT AUTHORITY	RANDEEP SINGH Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: UJALA VISHNOI(UJALA.VISHNOI@GMAIL.COM)(9818166560)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)	
92	W.P.(C)-6545/2023	PRIYANKA JAIN V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)	
93	W.P.(C)-120/2023 CM APPL. 450/2023 CM APPL. 55548/2023	SURESH CHAND JAIN V/s DELHI DEVELOPMENT AUTHORITY	ABHISHEK MISHRA Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:	

		ARUNIMA DWIVEDI(ABHISHEK_MISHRA1993@HOTMAIL.COM)(9582788520)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
94	W.P.(C)-456/2023 CM APPL. 1785/2023	BALBIR KAUR V/s DELHI DEVELOPMENT AUTHORITY	ABHIMANYU GOEL	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SOLICITOR(SAHIL@ASPARTNER.IN)(9015668564)(PETITIONER) SAHIL (SAHIL@ASPARTNER.IN)(9015668564)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
95	W.P.(C)-1252/2023 CM APPL. 4753/2023	KULDEEP KUMAR SHARMA V/s DELHI DEVELOPMENT AUTHORITY	ANKIT SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT)		
96	W.P.(C)-1329/2023 CM APPL. 4978/2023 CM APPL. 30622/2024	RAJNISH GOYAL V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN & ANR.	R GOWRISHANKAR, SHAHANA FARAH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: R. GOWRISHANKAR(ADVRGS1691@GMAIL.COM)(9999046948)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8950510963)(RESPONDENT) R. GOWRISHANKAR(ADVRGS1691@GMAIL.COM)(9999046948)(PETITIONER) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)()(RESPONDENT) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(RESPONDENT)		
97	W.P.(C)-1878/2023 CM APPL. 7165/2023	KAWAL KAPOOR V/s DELHI DEVELOPMENT AUTHORITY	ANKIT SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
98	W.P.(C)-2218/2023 CM APPL. 8423/2023 CM APPL. 8424/2023	ANITA SHARMA THROUGH ITS ATTORNEY SUSHIL KUMAR SHARMA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS DIRECTOR	YOGENDER KUMAR, SHAHANA FARAH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RAHUL SHARMA(ADV_SKSHARMA@YAHOO.CO.IN)(9971161636)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SHAHANA FARAH(SHAHANAFARAH@GMAIL.COM)(9810006902)(RESPONDENT)		
99	W.P.(C)-2727/2023 CM APPL. 10530/2023	CHARANJEET SINGH CHAWLA V/s DELHI DEVELOPMENT AUTHORITY	ANKIT SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH(ADVOCATE.ANKIT92@GMAIL.COM)(8989004412)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
100	W.P.(C)-4672/2023 CM APPL. 18029/2023 CM APPL. 2901/2025	MUKESH KUMAR BATRA V/s DELHI DEVELOPMENT AUTHORITY THROUGH ITS DEPUTY DIRECTOR LSB (ROHINI)	UMESH CHANDRA SHARMA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: UMESH SHARMA(LEGALHELPLINEINDIA@GMAIL.COM)(9868235388)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)()(RESPONDENT)		
101	W.P.(C)-7555/2023	PRAVEEN KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
102	W.P.(C)-8722/2023 CM APPL. 32982/2023	INDIRA DEVI V/s DELHI DEVELOPMENT AUTHORITY	ABHIMANYU GOEL	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SOLICITORS AND ADVOCATES()(9015668564)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
103	W.P.(C)-9134/2023	SHYAM SUNDAR GARG V/s DELHI DEVELOPMENT AUTHORITY	ROHIT SHARMA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RANBIR SHARMA(RANBIR.SHARMA2@GMAIL.COM)(9810443720)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM, RLISTING.DHC@GOV.IN, CLA@DDA.ORG.IN)()(RESPONDENT)		
104	W.P.(C)-9178/2023	HARVINDER SINGH V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW OFFICE(OFFICE.DILIPSINGH@GMAIL.COM)()(PETITIONER)		

		DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
105	W.P.(C)-9465/2023 CM APPL. 36122/2023	SHRI RAJESH KUMAR BHATIA V/s DELHI LAND DEVELOPMENT AUTHORITY & ANR.	SURESH CHAND SINGHAL	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: S.C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
106	W.P.(C)-9483/2023 CM APPL. 36225/2023	GURBACHAN SINGH ARORA V/s DELHI DEVELOPMENT AUTHORITY	AMARPREET SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: R B SINGH(ADVOCATERBSINGH1962@GMAIL.COM)(9810822167)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
107	W.P.(C)-9520/2023 WITH W.P.(C) 4914/2024	HIMANSHU TAYAL THRU. SPA HOLDER MS. NEHA JAIN V/s DELHI DEVELOPMENT AUTHORITY	ARJUN MALIK	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ARUN MALIK & CO.(LEGAL@AMACLEGAL.COM)(9810017346)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
108	W.P.(C)-4914/2024 CM APPL. 20145/2024	BHAGWAN SAHAI AGGARWAL V/s DELHI DEVELOPMENT AUTHORITY	ANKIT SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: ANKIT SINGH SINGSINAR(CHANDERPAL330@GMAIL.COM)(8989004412)(PETITIONER) ANKIT(ADVOCATE.ANKIT92@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
109	W.P.(C)-11837/2023	MOHD AZIMULLAH V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DILIP SINGH LAW (OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
110	W.P.(C)-11863/2023	KISHAN DEVI V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DILIP SINGH(OFFICE.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)		
111	W.P.(C)-12218/2023 CM APPL. 50752/2024	NEETA NARANG V/s DELHI DEVELOPMENT AUTHORITY AND ANR	AMAN NARANG, ABHISHEK KUMAR SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: AMAN NARANG(AMANNARANG@GMAIL.COM)(8700043508)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) ABHISHEK KUMAR SINGH(ABHISHEKSINGHLAW@GMAIL.COM)(9891003902)(PETITIONER) AMAN (ADV.AMANNARANG@GMAIL.COM)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
112	W.P.(C)-12407/2023	BHARAT LAL V/s DELHI DEVELOPMENT AUTHORITY	PUSHPA SINGH	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: RAJ LAKSHMI(CONTACT.DILIPSINGH@GMAIL.COM)(9810111052)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
113	W.P.(C)-13148/2023 CM APPL. 51928/2023	RAJINDER SINGH CHAWLA V/s DELHI DEVELOPMENT AUTHORITY	VIJAY M. CHAUHAN	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: VIJAY M. CHAUHAN(LLB@LLBLAWFIRM.IN)(9818001883)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
114	W.P.(C)-3937/2024 CM APPL. 16209/2024 WITH W.P.(C) 13148/2023	GOVIND SWAROOP CHATURVEDI V/s DELHI DEVELOPMENT AUTHORITY	GOVIND SWAROOP CHATURVEDI	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: GOVIND WAROOP CHATURVEDI(GSC_DLF@YAHOO.CO.IN)()(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
115	W.P.(C)-4907/2024 WITH W.P.(C) 9520/2023	GITA DEVI AGARWAL V/s DELHI DEVELOPMENT AUTHORITY	DEEPANSHU GOLA, MANIKA TRIPATHY, ASHUTOSH KAUSHIK	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: DEEPANSHU GOLA(DEEPANSHUG10@GMAIL.COM)(7838406157)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) MANIKA TRIPATHY(TRIPATHYMANIKA@GMAIL.COM)(9811831835)(RESPONDENT) ASHUTOSH KAUSHIK(ASHUTOSHKAUSHIK123@GMAIL.COM)(9711070545)(PETITIONER)		
116	W.P.(C)-15821/2024 CM APPL. 66425/2024 CM APPL. 66426/2024	KULVEEN KAUR & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES:		

		SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
117	W.P.(C)-16329/2024 CM APPL. 68786/2024 CM APPL. 68787/2024	AJIT KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	SONIA ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) RAHUL CHHOKER()(8920952108)(RESPONDENT)		
118	W.P.(C)-16332/2024 CM APPL. 68791/2024 CM APPL. 68792/2024	SONALI BHATIA & ANR. V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VIJAY ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(8920952108)(RESPONDENT)		
119	W.P.(C)-16340/2024 CM APPL. 68982/2024 CM APPL. 68983/2024	KRISHAN KUMAR V/s DELHI DEVELOPMENT AUTHORITY & ANR.	VIJAY ARORA	Listing Remarks: AT 03:30 PM
		OTHER DETAILS OF ADVOCATES: SONIA A MENON AND ASSOCIATES(SONIAARORAMENON@GMAIL.COM)(9810865468)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
FOR DIRECTIONS				
120	W.P.(C)-17233/2022	SHRI SITA RAM MISHRA V/s UNION OF INDIA & ANR.	BHARAT MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHARAT MALHOTRA(BHARATMAL2@GMAIL.COM)(8447151507)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT)		
FOR FINAL HEARING				
121	W.P.(C)-1702/2024 CM APPL. 7006/2024 WITH W.P.(C) 13590/2024	SHANTANU PRAKASH V/s STATE BANK OF INDIA & ORS.	NEHA NAGPAL, CHARU SUBHASH BANSAL, SANJAY KAPUR	
		OTHER DETAILS OF ADVOCATES: NEEHA NAGPAL AND MALAK M BHATT AND VISHVENDRA TOMAR(OFFICE@NEEHANAGPAL.COM)(9810030834)(PETITIONER) RAJIV(RAJIV@RPKAPUR.COM, CUSTOMER.SERVICE@AXISBANK.COM)()(RESPONDENT) RAJ KUMAR AND NAVEET AND S K ROUT(RAJ35.KUMAR@AXISBANK.COM, NAVNEET21.KUMAR@AXISBANK.COM, ADVSKROUT@YAHOO.COM)()(RESPONDENT) CHARU SUBHASH BANSAL(CHARUBANSAL.ILS@GMAIL.COM)(8956276446)(PETITIONER) SANJAY KAPUR(OFFICE@RPKLAW.COM)(9871789655)(PETITIONER) CHARU SUBHASH BANSAL(CHARUBANSAL.ILS@GMAIL.COM)(8956276446)(PETITIONER)		
122	W.P.(C)-13590/2024 CM APPL. 56849/2024	TRIPT SINGH V/s YES BANK LIMITED & ANR.	DSNR LEGAL ADVOCATES & SOLICITORS, MUKUND P UNNY	
		OTHER DETAILS OF ADVOCATES: DSNR LEGAL ADVOCATES(INFO@DSNRLEGAL.COM)(1140107190)(PETITIONER) SHARE HOLDERS OF YES BANK, RAHUL JINDAL(SHAREHOLDERS@YESBANK.IN, JINDALRAHUL60@GMAIL.COM)(0)(RESPONDENT) MUKUND P UNNY(MUKUNDONNET@GMAIL.COM)(9446521741)(RESPONDENT) MUKUND P UNNY(MUKUNDONNET@GMAIL.COM)(9446521741)(PETITIONER)		

15.04.2025

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
1	W.P.(C)-4394/2025 CM APPL. 20283/2025 CM APPL. 20284/2025	THE ESTATE OFFICER HSVP SONIPAT & ANR. V/s RAJAN BHATIA	LOKESH SINHAL	
		OTHER DETAILS OF ADVOCATES: LOKESH SINHAL(LOKESHINHALASSOC@GMAIL.COM)(9814103725)(PETITIONER) RAJAN(BHATIA_RAJAN1956@REDIFFMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	W.P.(C)-9046/2023 CM APPL. 34401/2023 CM APPL. 46027/2023 CM APPL. 46028/2023	TARUN SOOD V/s NEW DELHI BAR ASSOCIATION AND ORS	JATIN TEOTIA	
		OTHER DETAILS OF ADVOCATES: JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906181)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM, NDBA2012@GMAIL.COM)()(RESPONDENT) JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906181)(PETITIONER) NDBA(NDBA2012@GMAIL.COM)()(RESPONDENT) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) GARGRAJIV(GARGRAJIV26@YAHOO.CO.IN)()(RESPONDENT) JATIN TEOTIA(ADVJATINTEOTIA@GMAIL.COM)(9717906181)(PETITIONER) BAR COUNCIL OF DELHI(BARCOUNCILOFDELHI@REDIFFMAIL.COM)()(RESPONDENT) GARGRAJIV(GARGRAJIV26@YAHOO.CO.IN)()(RESPONDENT) NDBA(NDBA2012@GMAIL.COM)()(RESPONDENT)		
3	W.P.(C)-11834/2023 CM APPL. 46234/2023 WITH W.P.(C) 11875/2023	MUKESH SHARMA V/s THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA (ICAI) AND ANR	PUNEET KUMAR RAI, SHAVETA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: PUNEET KUMAR RAI(AD.PUNEETRAI@YAHOO.COM)(9811330474)(PETITIONER) ICAI(PRESIDENT@ICAI.IN, BOD@ICAI.IN, DISC@ICAI.IN, DCBENCH_IV@ICAI.IN)()(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(RESPONDENT)		
4	W.P.(C)-11875/2023 CM APPL. 46353/2023	PRAKASH HIRAWAT V/s THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA (ICAI) AND ANR	PUNEET KUMAR RAI, SHAVETA MAHAJAN	
		OTHER DETAILS OF ADVOCATES: PUNEET KUMAR RAI AND S. S. SHARMA(AD.PUNEETRAI@YAHOO.COM)(9811330474)(PETITIONER) THE INSTITUTE OF CHARTERED ACCOUNTANT OF INDIA(PRESIDENT@ICAI.IN)()(RESPONDENT) DISCIPLINARY COMMITTEE(BOD@ICAI.IN, DISC@ICADI.IN, DCBENCH-IV@ICAI.IN)()(RESPONDENT) SHAVETA MAHAJAN(DR.HARSHPATHAKASSOCIATES@GMAIL.COM)(7982898800)(RESPONDENT)		
5	W.P.(C)-6211/2024 CM APPL. 25885/2024	HARDEV SINGH AKOI AND ORS V/s UNION OF INDIA	PREET PAL SINGH, VIKRAM JETLY	
		OTHER DETAILS OF ADVOCATES: AMIT SETHI(OFFICEOFAMITSETHI@GMAIL.COM)(9811050339)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VIKRAM JETLY(VIKRAM.JETLY@GMAIL.COM)(9811157321)(RESPONDENT)		
6	W.P.(C)-8178/2024 CM APPL. 33570/2024	M/S CLARIDGES HOTEL PVT. LTD. V/s UNION OF INDIA	ADITYA MALHOTRA	

		OTHER DETAILS OF ADVOCATES: ADITYA MALHOTRA AND KARAN MALHOTRA(ADITYA@MALHOTRAANDMALHOTRA.COM)(9971274278)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)		
7	W.P.(C)-3744/2025	JAIVATI & ORS. V/s UNION OF INDIA & ORS.	AJAY HARSHANA	
		OTHER DETAILS OF ADVOCATES: AJAY HARSHANA & PRABHAT CHOWDHARY(AJAYHARSANA@GMAIL.COM)(9899870600)(PETITIONER) SK OFFICE, UNION OF INDIA, RO DELHI(ADVSKOFFICE@GMAIL.COM, UOIDHC@GMAIL.COM, RODELHI@NHAI.ORG)(1123384193)(RESPONDENT) NH24 GHAZIABAD(NH24GHAZIABAD@GMAIL.COM)(0)(RESPONDENT) PINKY()(9350424613)(RESPONDENT) MANJU()(9992771435)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
8	W.P.(C)-5703/2017 CM APPL. 23806/2017	UNION OF INDIA V/s VENKATESH NAYAK AND ANR	ANJANA GOSAIN	
		OTHER DETAILS OF ADVOCATES:		
9	W.P.(C)-1799/2021 CM APPL. 5188/2021	SATEC ENVIR ENGINEERING (INDIA) PVT LTD V/s UNION OF INDIA & ANR.	SAMANT SINGH, SAMANT SINGH	
		OTHER DETAILS OF ADVOCATES: SAMANT SINGH(SINGHSAMANT3@GMAIL.COM)(9015393061)(PETITIONER) MOHD. FUZAIL KHAN AND SAMANT SINGH(MOHDFUZAILKHAN@YAHOO.COM)(9818331923)(PETITIONER) MOHAMMAD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT) THE TEHSILDAR()(9922590653)(RESPONDENT)		
10	W.P.(C)-6062/2021 CM APPL. 896/2024	SATYA PAL BHARTI V/s DIRECTORATE OF EDUCATION, GNCTD THROUGH- DIRECTOR EDN. & ORS.	MANOHAR LAL	
		OTHER DETAILS OF ADVOCATES: MANOHAR LAL(ROHILLAMANOHARLAL@YAHOO.COM)(9810510145)(PETITIONER) MANOHAR LAL(INFO@MANOHARLAL.LEGAL)(9810510145)(PETITIONER) S K TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) MANOHAR LAL(INFO@MANOHARLAL.LEGAL)(9810510145)(PETITIONER) COURT CLERK, SHOBHANA(COURTCLERK@TCLINDIA.IN, SHOBHANA_TAKIAR@YAHOO.CO.IN){}(RESPONDENT)		
11	W.P.(C)-12706/2021 CM APPL. 39981/2021 CM APPL. 43698/2024 CM APPL. 44795/2024 CM APPL. 46557/2024	ITS MY NAME PRIVATE LIMITED V/s DIRECTORATE GENERAL OF FOREIGN TRADE	SAYESHA, RIYA PAL, ASHEESH JAIN, ASHEESH JAIN, RIYA PAL	
		OTHER DETAILS OF ADVOCATES: SAYESHA(ADVSAYESHA@GMAIL.COM)(9990697722)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) VINEET LAW(VINEETLAW@YAHOO.CO.IN){}(RESPONDENT) RIYA PAL(RIYAPALADVOCATE@GMAIL.COM)(8178308262)(PETITIONER) ASHEESH JAIN, AJLC(ASHEESHJAIN.CGSC@GMAIL.COM, MAIL.AJLC@GMAIL.COM)(0)(RESPONDENT) AYESHA(ADVSAYESHA@GMAIL.COM)(0)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)(9717025453)(RESPONDENT) RIYA PAL(RIYAPAL55@GMAIL.COM)(8178308262)(PETITIONER)		
12	W.P.(C)-13196/2021	ANOOP GEORGE CHAUDHARI V/s STATE OF MADHYA PRADESH	MOHIT KUMAR, BHARAT SINGH, SUNNY CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR HUKUMCHAND(MOHITKHUKUMCHAND@GMAIL.COM)(9818776375)(PETITIONER) RESCM(RESCM-MP@NIC.IN){}(RESPONDENT) BHARAT SINGH(ADVBHARATSINGH@GMAIL.COM)(9811507011)(PETITIONER) SUNNY CHOUDHARY(SUNNYSWAROOP@YAHOO.CO.IN)(9911706606)(PETITIONER)		
13	W.P.(C)-5899/2022	SHRI SURESH KUMAR SHOKEEN V/s SUB-DIVISIONAL MAGISTRATE, (PUNJABI BAGH) & ORS.	RAHUL KADYAN, JITENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT TOMAR AND RAHUL KADYAN(RAHULKADYAN2008@YAHOO.COM)(9811990460)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) JITENDER KUMAR(KUMARJK1972@GMAIL.COM)(9953852496)(PETITIONER)		

14	W.P.(C)-10347/2022 CM APPL. 29803/2022 CM APPL. 46187/2022 REVIEW PET. 236/2023 CM APPL. 21497/2023 CM APPL. 49766/2023	DSPC ENGINEERING PVT. LTD. V/s UNION OF INDIA	VINEET MALHOTRA, PRASANNA MOHAN, SACHIN KUMAR SHARMA, RAMAN GANDHI, SAMEER SHRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: ANAND AGARWAL()(9811144331)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) PRASANNA MOHAN(DELPATLEGAL@GMAIL.COM)(9711799787)(PETITIONER) SHOUMENDU(SHOUMENDU@SMLEGALCO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) RAMAN GANDHI(RAMAN7806@YAHOO.COM)(9891561631)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHOUMENDU(SHOUMENDU@SMLEGALCO.COM)()(RESPONDENT) RAMAN GANDHI(RAMAN7806@YAHOO.COM)(9891561631)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT) SAMEER SHRIVASTAVA(AORSAMEERSHRIVASTAVA@GMAIL.COM)(8010157794)(PETITIONER) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
15	W.P.(C)-13361/2022 CM APPL. 40559/2022	SHEHLA RASHID SHORA V/s NEWS BROADCASTERS AND DIGITAL ASSOCIATION AND OTHERS	PRASANNA S, RAJAT ARORA, PETAL CHANDHOK	
		OTHER DETAILS OF ADVOCATES: PRASANNA S.(MAIL@ADVOCATEPRASANNA.IN)(8750350762)(PETITIONER) NBA(AUTHORITY@NBANEWDELHI.COM)()(RESPONDENT) ZEEMEDIA(COMPLIANCEOFFICER@ZEEMEDIA.ESELGROUP.COM)()(RESPONDENT) SUDHIR(SUDHIR.CHAUDHARY@AAJTAK.COM)()(RESPONDENT) NBA(NBA@NBANEWDELHI.COM)()(RESPONDENT) RAJAT ARORA(RAJATARORA1984@GMAIL.COM)(9958593888)(PETITIONER) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(PETITIONER) PETAL CHANDHOK(PETALCHANDHOK@TRUSTLEGAL.IN)(9654025754)(RESPONDENT)		
16	W.P.(C)-13666/2022 CM APPL. 41658/2022	M/S SMAT FORMS V/s UNION OF INDIA & ORS.	DURGESH S. GUPTA, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: GUPTA AND ASSOCIATES(DURGESHGUPTA@GMAIL.COM)(9811217093)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		
17	W.P.(C)-14773/2022 CM APPL. 45409/2022 CM APPL. 6196/2023 CM APPL. 15690/2023 CM APPL. 64084/2023	INDIAN SUGAR MILLS ASSOCIATION V/s UNION OF INDIA, MINISTRY OF CHEMICALS AND FERTILIZERS & ANR.	SHIWANI TUSHIR, ANIL KAUSHIK, ANIL KAUSHIK, RAJINDER SINGH, SANJAY SARIN, SHIWANI TUSHIR	
		OTHER DETAILS OF ADVOCATES: SHIWANI TUSHIR(SHIWANI@SRIDHARPOTARAJU.COM)(7838828078)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHIWANI TUSHIR (SHIWANI@SRIDHARPOTARAJU.COM)(7838828078)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM)()(RESPONDENT) T.S NANDA (ADV.T.S.NANDA@LIVE.COM)()(RESPONDENT) SHIWANI TUSHIR(SHIWANI@SRIDHARPOTARAJU.COM)(7838828078)(PETITIONER) ASHEESH JAIN(ASHEESHJAIN.CGSC@GMAIL.COM, ASHEESH@AILE.IN)()(RESPONDENT) T S NANDA(ADV.T.SNANDA@GMAIL.COM)()(RESPONDENT) SHIWANI(SHIWANI@SHARMATUSHIR.COM)()(PETITIONER) ANIL KAUSHIK(OFFICEANILKAUSHIKADVOCATE@GMAIL.COM)(9810414419)(RESPONDENT) SHIWANI(SHIWANI@SRIDHARPOTARAJU.COM)()(RESPONDENT) ANIL KAUSHIK(ANIL.KAUSHIK2000@GMAIL.COM)(9810414419)(PETITIONER) RAJINDER SINGH (OFFICE@RAJINDERSINGH.CO.IN)(9818489589)(RESPONDENT) SANJAY SARIN(SARINSANJAY@YAHOO.COM)(9811023908)(PETITIONER) SHIWANI TUSHIR(TUSHIRSHIWANI@GMAIL.COM)(7838828078)(PETITIONER)		
18	W.P.(C)-15745/2022 CM APPL. 49014/2022 CM APPL. 52804/2023	MAHALAXMI MALT PRODUCTS PVT LTD V/s UNION OF INDIA & ANR.	PRANJAL KISHORE	
		OTHER DETAILS OF ADVOCATES: AMAN BANSAL(PRANJAL@CHAMBERSPK.COM)(9891374383)(PETITIONER) APO MOD(APO-MOD@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) AMAN BANSAL ,PRANJAL KISHORE(PRANJAL@CHAMBERSPK.COM)(9891374383)(PETITIONER) AMAN BANSAL ,PRANJAL KISHORE(PRANJAL@CHAMBERSPK.COM)(9891374383)(PETITIONER) MUKUL (MUKULSINGHCGSC@GMAIL.COM)()(RESPONDENT) MUKUL (MUKULSINGHCGSC@GMAIL.COM)()(RESPONDENT)		

19	W.P.(C)-17745/2022 CM APPL. 56702/2022	MUNICIPAL CORPORATION OF DELHI & ORS. V/s LOKPAL OF INDIA	SANJAY VASHISHTHA, NISHANT RAMAKANTRAO KATNESHWARKAR	
		OTHER DETAILS OF ADVOCATES: SANJAY VASHISHTHA(S.VASHISHTAH@OXFORDALUMNI.ORG)(9999753811)(PETITIONER) REGISTRAR (DY.REGISTRAR-LOKPAL@GOV.IN)()(RESPONDENT) NISHANT RAMAKANTRAO KATNESHWARKAR(NISHANTKATNESHWARKAR@GMAIL.COM)(9311194312)(PETITIONER)		
20	CM APPL. 22289/2023 In W.P.(C)-29/2023	DINESH CHOPRA V/s COURT OF FINANCIAL COMMISSIONER	DINESH CHOPRA, RAHUL SAGAR SAHAY	
		OTHER DETAILS OF ADVOCATES: DINESH CHOPRA (CHOPRARESIDENCY@YAHOO.COM)(9811519131)(PETITIONER) SRIVASTAVA & ASSOCIATES(MANSRI25@GMAIL.COM)(9871102052)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)(9818077123)(RESPONDENT) DINESH CHOPRA(CHOPRARESIDENCY@YAHOO.COM)(9811519131)(PETITIONER) DINESH CHOPRA(CHOPRARESIDENCY@YAHOO.COM)(9811519131)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RAHUL SAGAR SAHAY(RAHUL.SAHAY@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER)		
21	W.P.(C)-881/2023	M/S ASWARTHA CONDITION MONITORING ENGINEERS AND ANOTHER V/s GOVERNMENT E MARKETPLACE AND ORS	RAHUL SHYAM BHANDARI, AMIT MEHARIA, SHWETA BHARTI	
		OTHER DETAILS OF ADVOCATES: ASWARTHA(OFFICEID297@GMAIL.COM)()(PETITIONER) KOURA (KOUR@KOURACO.COM)()(RESPONDENT) ABHINAV (ABHINAV@ADAZLAW.COM)()(RESPONDENT) SHAILENDRA (SHAILENDRA SHARMA_10@HOTMAIL.COM)()(RESPONDENT) ADMIN (ADMIN@KOURACO.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ADAZ (ADAZ@ADAZLAW.COM)()(RESPONDENT) AMIT MEHARIA(DELHI@MCOLEGALS.CO.IN)(9818270870)(PETITIONER) SHWETA BHARTI(SHWETA.BHARTI@HAMMURABISOLOMON.COM)(9811020612)(RESPONDENT)		
22	W.P.(C)-3029/2023 CM APPL. 11780/2023 CM APPL. 11781/2023 WITH W.P.(C) 3790/2023 W.P.(C) 3791/2023 W.P.(C) 3793/2023	UNITECH MACHINES LIMITED V/s BHARAT HEAVY ELECTRICALS LTD ANR & ANR.	ANGAD MEHTA, SANDEEP BHURARIA, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: ANGAD MEHTA(ANGAD@AMEHTA.CO.IN)(9560956484)(PETITIONER) O P GAGGAR(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) BHARAT HEAVY ELECTRICALS LIMITED(SETHJC2008@GMAIL.COM)(9810555855)(RESPONDENT) SANDEEP BHURARIA(SANDEEPBHURARIA@GMAIL.COM)(9810000639)(PETITIONER) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT)		
23	W.P.(C)-3790/2023 CM APPL. 14796/2023	UNITECH MACHINES LIMITED V/s BHARAT HEAVY ELECTRICALS LTD ANR & ANR.	ANGAD MEHTA, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: ANGAD MEHTA (ANGAD@AMEHTA.CO.IN)(9560956484)(PETITIONER) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) BHARAT HEAVY ELECTRICALS LIMITED(SETHJC2008@GMAIL.COM)(9810555855)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT)		
24	W.P.(C)-3791/2023 CM APPL. 14798/2023 CM APPL. 14799/2023 WITH W.P.(C) 3793/2023	UNITECH MACHINES LIMITED V/s BHARAT HEAVY ELECTRICALS LTD ANR & ANR.	ANGAD MEHTA, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: ANGAD MEHTA(ANGAD@AMEHTA.CO.IN)(9560956484)(PETITIONER) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) BHARAT HEAVY ELECTRICALS(SETHJC2008@GMAIL.COM)(9810555855)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT)		

25	W.P.(C)-3793/2023 CM APPL. 14802/2023	UNITECH MACHINES LIMITED V/s BHARAT HEAVY ELECTRICALS LTD ANR & ANR.	ANGAD MEHTA, VYOM RAGHUVANSHI	
		OTHER DETAILS OF ADVOCATES: ANGAD MEHTA(ANGAD@AMEHTA.CO.IN)(9560956484)(PETITIONER) ANGAD MEHTA(ANGAD@AMEHTA.CO.IN)(9560956484)(PETITIONER) BHARAT HEAVY ELECTRICALS(SETHJC2008@GMAIL.COM)(9810555855)(RESPONDENT) UNION BANK OF INDIA(OPGAGGAR@GMAIL.COM)(9810185751)(RESPONDENT) VYOM RAGHUVANSHI(OFFICE@RAGHUVANSHILAWOFFICES.CO.IN (9650768199)(RESPONDENT)		
26	W.P.(C)-4085/2023	SARLA YADAV AND ORS. V/s MUNICIPAL CORPORATION OF DELHI AND ORS.	MANISH MAINI, TANU PRIYA GUPTA	
		OTHER DETAILS OF ADVOCATES: MANNIE AND ASSOCIATES(MANNLEXCHAMBERS@GMAIL.COM)(9810522996)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) TANU PRIYA GUPTA(TANUPRIYA@TPLAW.IN)(9650033534)(PETITIONER)		
27	W.P.(C)-4886/2023 CM APPL. 18875/2023	LAKHVINDER SINGH V/s GOVT OF NCT OF DELHI AND ORS.	PARINAV GUPTA, ANAND YADAV	
		OTHER DETAILS OF ADVOCATES: PARDEEP GUPTA(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) PARDEEP GUPTA(PARINAV_GUPTA@YAHOO.COM)(9811153770)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) DDA CHAMBER(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) RCOOP(RCOOP@NIC.IN){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) RCOOP(RCOOP@NIC.IN){}(RESPONDENT) ANAND YADAV(LOKESHVARSHNEY1973@GMAIL.COM)(9810126454)(PETITIONER)		
28	W.P.(C)-4926/2023	SMT RUCHI AGGARWAL V/s THE GOVT OF NATIONAL COPITAL TERRITORY OF DELHI & ORS.	SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG AND ASSOCIATES(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SSHFW GNCTD(SSHFWGNCTD@GMAIL.COM){}(RESPONDENT)		
29	W.P.(C)-11190/2023 CM APPL. 43555/2023	ALL INDIA EPF STAFF FEDRATION V/s EMPLOYEES PROVIDENT FUND ORGANISATION	JITENDRA KUMAR JHA, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR JHA(JITENDRAJHAADV@GMAIL.COM)(9811243945)(PETITIONER) RAJESH(RAJESH.LAWS@GMAIL.COM){}(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
30	W.P.(C)-14307/2023 CM APPL. 56673/2023	MERCEDES BENZ INDIA PVT LTD. V/s UNIVERSAL CONSORTIUM OF ENGINEERS PVT. LTD	PRASOUK JAIN	
		OTHER DETAILS OF ADVOCATES: LPJ PARTNERS (OFFICE@LPJPARTNERS.COM)(9899314700)(PETITIONER) VED (S.VED68@YAHOO.COM){}(RESPONDENT)		
31	W.P.(C)-15866/2023 CM APPL. 63824/2023	UTTAR MADHYA RAILWAY THROUGH STATION ADHISHAK KANPUR CENTRAL & ORS. V/s RAGHVENDRA NARAIN SHUKLA ADVOCATE	HIMANSHU PATHAK, BRAMHANSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: HIMANSHU PATHAK(HPATHAK1951@GMAIL.COM)(9643121390)(PETITIONER) BRAMHANSH BHARDWAJ(BHARDWAJBRAMHANSH@GMAIL.COM)(9506661541)(RESPONDENT)		
32	W.P.(C)-15987/2023 CM APPL. 19622/2024 CM APPL. 19742/2024	AAM AADMI PARTY V/s UNION OF INDIA & ANR.	SARTHAK ADVOCATES & SOLICITORS, PRATIMA NAIN LAKRA	
		OTHER DETAILS OF ADVOCATES: MANI GUPTA(MANI.GUPTA@SARTHAKLAW.COM)(8800777922)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MANI GUPTA(MANI.GUPTA@SARTHAKLAW.COM, OFFICE@VAAKYALEGAL.COM)(9814006622)(PETITIONER) UNION OF INDIA, SECY URBAN, LDO(UOIDHC@GMAIL.COM, SECYURBAN@NIC.IN, LDO@NIC.IN)(1123384193)(RESPONDENT)		

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33	W.P.(C)-16404/2023	SMT USHA RANI V/s GOVT OF NCT OF DELHI & ORS.	MOHIT SAROHA	
		OTHER DETAILS OF ADVOCATES: MOHIT SARO(MOHITSAROHA.LEGAL@GMAIL.COM)(9811216046)(PETITIONER) GOVERNMENT OF NCT OF DELHI, SUB DIVISIONAL MAGISTRATE(STANDINGCOUNSELGNCTD@GMAIL.COM, PATELSDM@NIC.IN)(9868250806)(RESPONDENT)		
34	W.P.(C)-608/2024 CM APPL. 2699/2024	L V/s INDIAN INSTITUTE OF TECHNOLOGY DELHI THROUGH INTERNAL COMPLAINTS COMMITTEE & ANR.	MRINALINI SEN GUPTA	
		OTHER DETAILS OF ADVOCATES: MRINALINI SEN(MRINALINISGUPTA@GMAIL.COM)(9873367274)(PETITIONER) MR. ARJUN MITRA(AJMITRA@GMAIL.COM)(9810412737)(RESPONDENT)		
35	W.P.(C)-774/2024 CM APPL. 15050/2024	RAM NATH YADAV V/s GOVT. OF NCT OF DELHI & ORS.	ANAND DUGGAL, DEEPAK KUMAR, SUGANDHA ANAND	
		OTHER DETAILS OF ADVOCATES: ANAND DUGGAL(ANANDLEGAL42@GMAIL.COM)(9560181888)(PETITIONER) V R COM(VRCOM1660@GMAIL.COM)))(RESPONDENT) SMT. KRISHNA(){}8447798258){(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SH. CHANDRADEEP YADAV(){}7838497208){(RESPONDENT) ANAND DUGGAL(ANANDLEGAL42@GMAIL.COM)(9560181888)(PETITIONER) SANTOSH KUMAR TRIPATHI, VRCOM(STANDINGCOUNSELGNCTD@GMAIL.COM, VRCOM1660@GMAIL.COM)(9868250806)(RESPONDENT) DEEPAK KUMAR(KUMARDEEPAKR@YMAIL.COM)(9990180433)(PETITIONER) SUGANDHA ANAND(SUGANDHAANANDSRIVASTAVA@GMAIL.COM)(9958102542)(PETITIONER)		
36	W.P.(C)-1647/2024 CM APPL. 6790/2024 CM APPL. 6792/2024	RANANJ AY PRATAP SINGH V/s UNION OF INDIA AND ORS	SHITANSHU	
		OTHER DETAILS OF ADVOCATES: SHITANSI(ADVSHITANSHU92@GMAIL.COM)(9871349116)(PETITIONER) HARPREET SINGH(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)))(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) MS. SARANYA (SARANYA.C@GOV.IN, PUNHANIS@CIC.NIC.IN)))(RESPONDENT) UNION OF INDIA(RSECY@NIC.IN, MEMBER-ADMNCBIC@GOV.IN, DGGI-AZU@GOV.IN, COMMR-CUSTJMR@NIC.IN)))(RESPONDENT)		
37	W.P.(C)-3739/2024 CM APPL. 15415/2024 CM APPL. 59335/2024 CM APPL. 69615/2024	SOUTH DELHI EDUCATION SOCIETY V/s UNION OF INDIA AND ORS	TAMALI WAD, VARYAM PANDEY, VARYAM PANDEY	
		OTHER DETAILS OF ADVOCATES: TAMALI WAD(TAMALI.WAD@GMAIL.COM)(9810025306)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT) TAMALI WAD(TAMILI.WAD@GMAIL.COM)(9810025306)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) GNCTD (GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) VARYAM PANDEY(VARYAM.PANDEY@GMAIL.COM)(8860599006)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GNCTD.SCLA.SKP@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) VARYAM PANDEY(VARYAM.PANDEY@GMAIL.COM)(8860599006)(PETITIONER)		
38	W.P.(C)-3929/2024	DEEPAK VASHISHT V/s CHIEF SECRETARY GOVT OF NCT OF DELHI AND ANR	RAVI VASHISHT	
		OTHER DETAILS OF ADVOCATES: RAVI VASHISHT(){}9319701246){(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) GNCTD(SCSERVICESGNCTD@GMAIL.COM)))(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868280166)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)))(RESPONDENT)		
39	W.P.(C)-4158/2024	OM PARKASH SHARMA V/s MANISH SHARMA & ANR.	AMIT SHARMA, SUMMINDER PASWAN, ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT SHARMA AND SANTOSH		

		UPADHYAY(AMITSHARMAADOVCATE12@GMAIL.COM)(9810985706)(PETITIONER) MANISH KUMAR(MANISH.KUMAR.197066@GMAIL.COM){}(RESPONDENT) SUMMINDER PASWAN(SUMMINDERPASWAN@GMAIL.COM)(9810949951)(RESPONDENT) ALOK KUMAR(ALOKSHARMAADV9717@GMAIL.COM)(9582497295)(RESPONDENT)	
40	W.P.(C)-4664/2024	SMT. SHASHI & ORS. V/s STATE OF NCT OF DELHI & ORS.	SONAL ANAND
		OTHER DETAILS OF ADVOCATES: SONAL ANAND(SANAND@ASA-PARTNERS.COM)(9811101222)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250602)(RESPONDENT) NEW DELHI DLSA(NEWDELHI-DLSA@NIC.IN, DLSA-CO@NIC.IN){}(RESPONDENT)	
41	W.P.(C)-7723/2024 CM APPL. 32080/2024	ABDUL RAHUF V/s DELHI URBAN SHELTER IMPROVEMENT BOARD	SUHAIL KHAN
		OTHER DETAILS OF ADVOCATES: SUHAIL KHAN(SUHAILKHANADV@GMAIL.COM)(9711190303)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) PARVINDER CHAUHAN(PARVINDERCHAUHAN1973@GMAIL.COM){}(RESPONDENT) DELHI URBAN SHELTER IMPROVEMENT BOARD(EEC8.DELHISHELTER@GMAIL.COM, DELHISHELTER@GMAIL.COM){}(RESPONDENT)	
42	W.P.(C)-8072/2024 CM APPL. 33274/2024	SUBRAMANIAM MAHINDAN V/s UNION OF INDIA & ANR.	RIYA ARORA
		OTHER DETAILS OF ADVOCATES: RIYA ARORA(RIYA@MADHAVKHURANA.COM)(9953166919)(PETITIONER) UNION OF INDIA, INDIA PORTAL(UOIDHC@GMAIL.COM, INDIAPORTAL@GOV.IN, FRRODLI@NIC.IN){}(RESPONDENT)	
43	W.P.(C)-8116/2024 CM APPL. 33353/2024 WITH W.P.(C) 3733/2025	ANJUMAN MOINIA FAKHRIA CHISHTIYA KHUDDAM KHWAJA SAHIB SYEDZADGAN (REGD.) DARGAH SHARIF, AJMER V/s UNION OF INDIA AND ANR.	ATUL AGARWAL
		OTHER DETAILS OF ADVOCATES: ATUL AGARWAL AND ASHISH KUMAR SINGH AND VAGISH KUMAR SINGH AND MAYANK SETHI(ADV.ATULAGARWAL12@GMAIL.COM)(971172882){}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) COMPTROLLER AND AUDITOR GENERAL(CAGOFFICE@CAG.GOV.IN){}(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT)	
44	W.P.(C)-3733/2025 CM APPL. 17370/2025	ANJUMAN MOINIA FAKHRIA CHISHTIYA KHUDDAM KHWAJA SAHIB SYEDZADGAN REGD DARGAH SHARIF AJMER V/s UNION OF INDIA & ANR.	ATUL AGARWAL
		OTHER DETAILS OF ADVOCATES: ATUL AGARWAL, ASHISH KUMAR SINGH(ADV.ATULAGARWAL12@GMAIL.COM)(9711728821)(PETITIONER) UNION OF INDIA, FMO, SECY FS, SONIA (UOIDHC@GMAIL.COM, FMO@NIC.IN, SECY- FS@NIC.IN, SONIASLAW@HOTMAIL.COM)(1123384193)(RESPONDENT) ANURAG, CHAMBERS OF MB, CAG OFFICE(ANURAGDULAW@GMAIL.COM, CHAMBERSOFMB@GMAIL.COM, CAGOFFICE@CAG.GOV.IN)(0)(RESPONDENT) SURAT SINGH(DRSURATSINGH972@GMAIL.COM)(0)(RESPONDENT)	
45	W.P.(C)-9521/2024 CM APPL. 39058/2024	THE POORVANCHAL SAHU CO-OP. URBAN T/C SOCIETY LTD. V/s STATE GOVT. OF NCT OF DELHI & ANR.	VIPIN DILAWARI
		OTHER DETAILS OF ADVOCATES: VIPIN DILAWARI (VIPINDILAWARI83@GMAIL.COM)(9312203957)(PETITIONER) VIPIN DILAWARI AND MANJU BALA(VIPINDILAWARI83@GMAIL.COM)(9312203954)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)	
46	W.P.(C)-11484/2024 CM APPL. 47680/2024	MR. DINESH KUMAR V/s UNION OF INDIA & ORS.	SUDHIR, ABHISHEK BAID, PRASHANT TRIPATHI, ABHIMANYU JHAMBA
		OTHER DETAILS OF ADVOCATES: SUDHIR{)(9729506771)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) H S PARIHAR(HAMELPARIHAR@REDIFFMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) ABHISHEK BAID(ABHIJ81@GMAIL.COM)(9999469777)(RESPONDENT) PRASHANT TRIPATHI(PRASHANTTRIPATHI1207@GMAIL.COM)(8239192326)(RESPONDENT) ABHIMANYU JHAMBA(JHAMBAABHIMANYU@GMAIL.COM)(9218999999)(PETITIONER)	

47	W.P.(C)-14445/2024 CM APPL. 60578/2024	APEEJAY SURRENDRA PARK HOTELS LTD V/s UNION OF INDIA	UDAIBIR SINGH KOCHAR	
		OTHER DETAILS OF ADVOCATES: UDAIBIR SINGH KOCHAR(UDAIBIR.KOCHAR@SUMITLAW.COM)(9250611261)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
48	W.P.(C)-15158/2024 CM APPL. 63566/2024	KEC INTERNATIONAL LIMITED V/s UNION OF INDIA & ORS.	AMAANTA LEGAL	
	WITH W.P.(C) 16464/2024			
		OTHER DETAILS OF ADVOCATES: AMAANTA LEGAL(AMAANTALEGAL@GMAIL.COM)(9811016666)(PETITIONER) UNION OF INDIA, DEFSECY, INDIA ENGINEERS, NWKCH(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, INDIAENGINEERS@NIC.IN, NWKCH2- MES@NIC.IN)(1123384193)(RESPONDENT) DIRCONT(DIRCONTNWKCH-MES@GOV.IN)(0)(RESPONDENT)		
49	W.P.(C)-16464/2024 CM APPL. 69461/2024	KEC INTERNATIONAL LIMITED V/s UNION OF INDIA & ANR.	AMAANTA LEGAL	
		OTHER DETAILS OF ADVOCATES: AMAANTA LEGAL(AMAANTALEGAL@GMAIL.COM)(9811016666)(PETITIONER) UNION OF INDIA, DEFSECY, INDIA ENGINEERS(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, INDIAENGINEERS@NIC.IN)(1123384193)(RESPONDENT)		
50	W.P.(C)-15440/2024 CM APPL. 64789/2024 CM APPL. 64790/2024 CM APPL. 64791/2024 CM APPL. 64792/2024	PARMAL & ANR. V/s THE STATE & ORS.	SATYAPAL	
		OTHER DETAILS OF ADVOCATES: SATYAPAL & KRISHNA ROY(PROFESSIONAL.SATYASINGH@GMAIL.COM)(9718405564)(PETITIONER) GNCTD, SANTOSH KUMAR TRIPATHI, UNION OF INDIA(SCSERVICESGNCTD@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTIONED, MANU PADALIA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM, MANUPADALIA@GMAIL.COM)(0)(RESPONDENT) BIDHURI GAJJE(BIDHURIGAJJE57@GMAIL.COM)(0)(RESPONDENT) SIMMI BIDHURI(9711373737)(RESPONDENT) GAJENDER GAJJI(9210667777)(RESPONDENT)		
51	CM APPL. 13653/2025 CM APPL. 13688/2025 In W.P.(C)-15781/2024	WINZO GAMES PRIVATE LIMITED & ANR. V/s UNION OF INDIA AND ORS	VINOD MALHOTRA	
		OTHER DETAILS OF ADVOCATES: VINOD MALHOTRA(LITIGATION@TMTLAW.CO.IN)(9971053888)(PETITIONER) UNION OF INDIA, JSCPG, PS HMIB(UOIDHC@GMAIL.COM, SECY-CA@NIC.IN, JSCPG- MHA@NIC.IN, PS-HMIB@GOV.IN)(1123384193)(RESPONDENT) WEBMASTER(WEBMASTER@MEITY.GOV.IN)(0)(RESPONDENT) VINOD MALHOTRA(LITIGATION@TMTLAW.CO.IN)(8800329799)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) VINOD MALHOTRA(LITIGATION@TMTLAW.CO.IN)(8800329799)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
52	CM APPL. 18331/2025 In W.P.(C)-15872/2024	MR ANIL KUMAR & ORS. V/s UNION OF INDIA & ORS.	ASEEM ATWAL, GAURAV VARMA, NITIN KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: RAJ KAMAL(ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) MCD, LDO(COMMISSIONER@MCD.NIC.IN, MCD-ITHELPDESK@MCD.NIC.IN, LDO@NIC.IN)(0)(RESPONDENT) SUNITA UTTAM, UNION OF INDIA, GAURAV(SUNITA.UTTAM@GOV.IN, UOIDHC@GMAIL.COM, GAURAV@INTEGRICONLAW.COM)(1123384193)(RESPONDENT) GNCTD, MCD(GNCTD.SCLA.SKP@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) RAJ KAMAL AND ASEEM ATWAL(ADMIN@AVYAYLEGAL.COM)(9873748646)(PETITIONER) MCD ITHelp DESK(MCD-ITHEIPDESK@MCD.NIC.IN, COMMISSIONER@MCD.NIC.IN)(0)(RESPONDENT) GAURAV VARMA(GAURAVVARMAADV@GMAIL.COM)(9711197229)(PETITIONER) NITIN KUMAR GUPTA(ADVINITINKGUPTA@GMAIL.COM)(9711184111)(PETITIONER)		
53	W.P.(C)-17013/2024 CM APPL. 72114/2024	LUCKY STAR ESTATE (INDIA) PVT.LTD. V/s UNION OF INDIA	RAJENDER KUMAR AGGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJENDER AGARWAL, DIPTI AGGARWAL, ANOOP KUMAR(RAJENDERANOOPADV@GMAIL.COM)(9911145544)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
54	W.P.(C)-17513/2024	SHACHINDRA NATH V/s UNION OF INDIA & ORS.	PARDEEP DAHIYA	

		OTHER DETAILS OF ADVOCATES: PARDEEP DAHIYA(DELHIOFFICE@FAIRLEGAL.IN)(9818894347)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
55	W.P.(C)-17803/2024 CM APPL. 75814/2024	HARNEET KAUR TALWAR & ORS. V/s GOVERNMENT OF NCT OF DELHI & ORS.	SUMEET SINGH SHOKEEN	
		OTHER DETAILS OF ADVOCATES: SUMEET SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, SDM KANJHAWALA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, SDMKANJHAWALA@GMAIL.COM)(9868250806)(RESPONDENT) SUMEET SINGH SHOKEEN(SUMEETSHOKEEN@GMAIL.COM)(9891659697)(PETITIONER)		
56	W.P.(C)-17881/2024 CM APPL. 76118/2024	YUVRAJ SINGH FOUNDATION V/s UNION OF INDIA & ORS.	ASHKRIT TIWARI	
		OTHER DETAILS OF ADVOCATES: CHAITANYA POONIA(RAGHAVBHERWANI@GMAIL.COM)(7206013272)(PETITIONER) UNION OF INDIA, DIRFCRA, RAJIV(UOIDHC@GMAIL.COM, DIRFCRA-MHA@GOV.IN, RAJIV@RPKAPUR.COM)(1123384193)(RESPONDENT)		
57	W.P.(C)-1406/2025 CM APPL. 6826/2025	DR. SHIBLI JAMEEL AHMAD V/s JAMIA HAMDARD	SHIVESH P SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVESH P SINGH(SHIVACELEGAL@YAHOO.IN)(9873901278)(PETITIONER) JAMIA HAMDARD(REGISTRAR@JAMIAHAMDARD.AC.IN, SWAROOPGEORGE@OUTLOOK.COM)(0)(RESPONDENT)		
58	W.P.(C)-1439/2025 CM APPL. 7005/2025	M/S VISHWARAJA CREATIVE INDUSTRIES LLP V/s UNION OF INDIA AND ORS	DEVESH MAURYA	
		OTHER DETAILS OF ADVOCATES: ISHITA M. PURANIK / JIGISHA AGARWAL/ SOUMYA PAWAIYA(ISHITAPURANIK@GMAIL.COM)(7010895707)(PETITIONER) UNION OF INDIA, ABHINAV, ADAZ LAW(UOIDHC@GMAIL.COM, ABHINAV@ADAZLAW.COM, ADAZ@ADAZLAW.COM)(1123384193)(RESPONDENT)		
59	W.P.(C)-1607/2025 CM APPL. 7822/2025	NAYEEM AHMAD KHAN V/s STATE OF NCT OF DELHI & ORS.	TAMANNA PANKAJ	
		OTHER DETAILS OF ADVOCATES: TAMANNA PANKAJ & ANIRUDH RAMANATHAN(TAMANNAPANKAJ19@GMAIL.COM)(9650116395)(PETITIONER) SANTOSH KUMAR TRIPATHI, TIHAR(STANDINGCOUNSELGNCTD@GMAIL.COM, LEGALPHQ-TIHAR@DELHI.GOV.IN)(9868250806)(RESPONDENT) TIHAR, NIA(DIG-TIHAR@NIC.IN, SCJ3-TIHAR@NIC.IN, INFO.NIA@GOV.IN, LEGALDIV.NIA@GOV.IN)(0)(RESPONDENT) AKSHAI MALIK(AKSHAIMALIK.SPP.NIA@GMAIL.COM)(0)(RESPONDENT)		
60	W.P.(C)-2111/2025	RAHUL KHOSLA V/s THE REGISTRAR GENERAL, HIGH COURT OF DELHI	SUNIL SINGH	
		OTHER DETAILS OF ADVOCATES: RAJIV KHOSLA, SUNIL SINGH, PRACHI CHAURASIYA(ADVRAJIVKHOSLA@GMAIL.COM)(9212050070)(PETITIONER) ANU(ANU@BAGAI.CO.IN)(0)(RESPONDENT)		
61	W.P.(C)-2264/2025	M/S MICRO LABS LTD. V/s UNION OF INDIA	SIDDHANT KOHLI	
		OTHER DETAILS OF ADVOCATES: SIDDHANT KOHLI & CHINMAYEE CHANDRA(SIDDHANT@KOHlichandra.COM)(9956524316)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
62	W.P.(C)-2695/2025	HARPREET KAUR V/s GOVERNMENT OF NCT OF DELHI & ORS.	SYED HASAN ISFAHANI	
		OTHER DETAILS OF ADVOCATES: ISFAHANI & ASSOCIATES(ISFAHANI.ASSOCIATES@GMAIL.COM)(9990067910)(PETITIONER) SANTOSH KUMAR TRIPATHI, FARHAT(STANDINGCOUNSELGNCTD@GMAIL.COM, FARHAT2ADVOCATE@GMAIL.COM)(9868250806)(RESPONDENT)		
63	W.P.(C)-2928/2025	VIRENDER KUMAR GOYAL V/s NCT OF DELHI & ORS.	ASHISH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: O P FAIZI & CO.(AASHISHADVOCATE@GMAIL.COM)(9810077771)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT)		
64	W.P.(C)-3112/2025	RAJ KUMAR SAINI V/s GOVT OF NCT OF DELHI & ORS.	APURVA UPMANYU	
		OTHER DETAILS OF ADVOCATES:		

		APURVA UPMANYU(APURVUPMANYU@GMAIL.COM)(9810611825)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
65	W.P.(C)-3170/2025	MAYANK SAINI V/s GOVERNMENT OF NCT OF DELHI & ORS.	AMAN SHARMA, SUMER SINGH BOPARAI	
		OTHER DETAILS OF ADVOCATES: AMAN SHARMA(AMAN@AMANSHARMA.PRO)(9717490965)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SUMER SINGH BOPARAI(SUMERSINGHBOPARAI@GMAIL.COM)(9560450308)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
66	W.P.(C)-1803/2019 CM APPL. 8417/2019 CM APPL. 9698/2024 WITH W.P.(C) 1804/2019	MINISTRY OF RAILWAYS V/s HUKMA RAJ BADALA	DR ASHWANI BHARDWAJ, SANDEEP MISHRA	
		OTHER DETAILS OF ADVOCATES: DR ASHWANI BHARDWAJ()(9810343806)(PETITIONER) SUBHASH TANWAR(SUBHASHTANWARCGSDHC@GMAIL.COM)(9810207782)(PETITIONER) EROYAL EDUCATION(EROYALEDCATION@GMAIL.COM)()(RESPONDENT)		
67	W.P.(C)-1804/2019 CM APPL. 8418/2019 CM APPL. 9697/2024	MINISTRY OF RAILWAYS V/s HUKMA RAJ BDALA	DR. ASHWANI BHARADWAJ, SANDEEP MISHRA	
		OTHER DETAILS OF ADVOCATES: DR. ASHWANI BHARADWAJ()(9810343806)(PETITIONER) SUBHASH TANWAR(SUBHASHTANWARCGSDHC@GMAIL.COM)(9810207782)(PETITIONER) EROYAL EDUCATION(EROYALEDCATION@GMAIL.COM)()(RESPONDENT)		
FOR FINAL HEARING				
68	W.P.(C)-12514/2019 CM APPL. 51090/2019 WITH W.P.(C) 13576/2019	HINDUSTAN PETROLEUM CORPORATION LTD V/s ALL HARYANA PETROLEUM DEALERS ASSOCIATION & ANR.	PARIJAT SINHA, PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES: PARIJAT SINHA()(9968142163)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(PETITIONER)		
69	W.P.(C)-13576/2019 CM APPL. 54908/2019	BHARAT PETROLEUM CORPORATION LTD. V/s MAMAN CHAND GUPTA	PARIJAT SINHA, PUSHKAR SOOD	
		OTHER DETAILS OF ADVOCATES: PARIJAT SINHA()(9968142163)(PETITIONER) PUSHKAR SOOD(PUSHKARSOOD03@GMAIL.COM)(9810010790)(RESPONDENT)		
FOR ARGUMENT				
70	W.P.(C)-261/2025 CM APPL. 1249/2025 CM APPL. 5825/2025	NITA PURI V/s UNION OF INDIA	EKANSH MISHRA	Listing Remarks: AT 4:30PM
		OTHER DETAILS OF ADVOCATES: EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9999836766)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) EKANSH MISHRA(ADV.EKANSHMISHRA@GMAIL.COM)(9999836766)(PETITIONER) NITA PURI(ADV.EKANSHMISHRA@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RUPALI BANDHOPADHYA(UOI.RBANDHOPADHYA@GMAIL.COM)(0)(RESPONDENT) RUPAL BANDHOPADHYA(UOI.RBANDHOPADHYA@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpooja.dhc@gov.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-2144/2024 CRL.M.A. 2728/2025	VARUN VERMA V/s STATE NCT OF DELHI	SHASHI KAUSHIK, DEBAYAN GANGOPADHYAY	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA (LAWGICALALLIANCE@GMAIL.COM)(9990708680)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ABHIR DATT(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM)(9)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-312/2024)
2	BAIL APPLN.-88/2025	RAHUL KUMAR SARANGAL @ RAJ V/s NARCOTICS CONTROL BUREAU	ROHIT GAUTAM	
		OTHER DETAILS OF ADVOCATES: ROHIT GAUTAM(ADVROHIT1989@GMAIL.COM)(9828042333)(PETITIONER) ROHIT GAUTAM (ADVROHIT1989@GMAIL.COM)(9828042333)(PETITIONER) NARCOTICS CONTROL BUREAU(DZU-NCB@NIC.IN)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/01/DZU/2024) BAIL APPLN. 1771/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-08-07) BAIL APPLN. 2202/2024 FILED BY MANPREET SINGH GILL (DISPOSED ON : 2024-11-18) BAIL APPLN. 2858/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-08-16) BAIL APPLN. 3379/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-09-23) BAIL APPLN. 3673/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2024-10-29) BAIL APPLN. 4268/2024 FILED BY VIKRAMJIT SINGH (DISPOSED ON : 2025-01-14) BAIL APPLN. 4668/2024 FILED BY GURJIT SINGH (DISPOSED ON : 2025-02-19) BAIL APPLN. 644/2025 FILED BY MUKESH CHAUHAN (D. OF HEARING : 2025-04-21) BAIL APPLN. 1105/2025 FILED BY GURJIT SINGH (D. OF HEARING : 2025-04-22) P.S.-FIR NO. :(N.C.B. R.K.PURAM-VIII/01/DZU/2024)
SUSPENSION OF SENTENCE				
3	CRL.M.(BAIL) 1586/2023 In CRL.A.-942/2023	MANOJ SINGH V/s THE STATE (GOVT. OF NCT) OF DELHI	HARSH PRABHAKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARYA(GURAV.ADVBHATTACHARY@GMAIL.COM)(9891959694)(PETITIONER) GAURAV BHATTACHARAYA (GAURAV.ADVBHATTACHARYA@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BHARAT NAGAR-97/2019)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
4	CRL.M.(BAIL) 11/2025 In CRL.A.-5/2025	HABIB KHAN & ORS. V/s STATE GOVT OF NCT OF DELHI	RAHUL PANWAR	
		OTHER DETAILS OF ADVOCATES: RAHUL PANWAR(ADVOCATERAHULPANWAR007@GMAIL.COM)(8700303062)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) MRS. AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATES.IN)(9313964463)(PETITIONER) TRIPATHI(TRIPATHI1965@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMBEDKAR NAGAR-31/2009) BAIL APPLN. 485/2014 FILED BY SABIR ALI (DISPOSED ON : 2014-05-15) CRL.A. 1237/2024 FILED BY ANIL @ NIKKI (D. OF HEARING : 2024-12-24) CRL.A. 1238/2024 FILED BY SUNIL KUMAR (D. OF HEARING : 2024-12-24) P.S.-FIR NO. :(AMBEDKAR NAGAR-31/2009)
AFTER NOTICE MISC. MATTERS				
5	CRL.A.-421/2021 WITH CRL.A. 33/2023	PARDEEP RAI V/s STATE & ANR.	MANOJ CHANDER PANT, ADITYA MISHRA	
		OTHER DETAILS OF ADVOCATES: ADITYA MISHRA(ADITYAMISHRAA10@GMAIL.COM)(9650372901)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KRISHNA NAGAR-20/2010) CRL.A. 33/2023 FILED BY STATE OF NCT OF DELHI (DISPOSED ON : 2023-01-11) P.S.-FIR NO. :(KRISHNA NAGAR-20/2010)
6	CRL.A.-33/2023 CRL.M.A. 23517/2022 CRL.M.A. 23518/2022	STATE OF NCT OF DELHI V/s RAJEEV SAINI	SHILPA GOEL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KRISHNA NAGAR-20/2010) CRL.A. 421/2021 FILED BY PARDEEP RAI (DISPOSED ON : 2021-12-24) P.S.-FIR NO. :(KRISHNA NAGAR-20/2010)
7	CRL.A.-714/2023	ASHOK V/s THE STATE (GOVT.) OF NCT OF DELHI	KANHAIYA SINGHAL (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: GAURAV BHATTACHARYA(GURAV.ADVBHATTACHARY@GMAIL.COM)(9891959694)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (UTTAM NAGAR-406/2016) BAIL APPLN. 2520/2020 FILED BY ASHOK KUMAR (DISPOSED ON : 2020-09-25) P.S.-FIR NO. :(UTTAM NAGAR-406/2016)
8	CRL.L.P.-604/2017 WITH CRL.REV.P. 628/2014	RAVI SHARMA V/s ANU JERATH & ANR	RAKESH MITTAL, NAVEEN KUMAR KOHAR	
		OTHER DETAILS OF ADVOCATES: NAVEEN KUMAR KOHAR(NAVEEN4530@GMAIL.COM)(8800826566)(PETITIONER)		
9	CRL.REV.P.-628/2014 WITH CRL.L.P. 604/2017	JOGESH CHAND JERATH & ANR V/s RAVI SHARMA & ANR.	VENANCIO D COSTA, JAGDEEP KR SHARMA, RAKESH MITTAL, MANISH KR CHOUDHARY	
		OTHER DETAILS OF ADVOCATES:		
10	CRL.L.P.-248/2018	STATE (GOVT. OF NCT OF DELHI) V/s DEEPAK KUMAR	AKSHAI MALIK	
		OTHER DETAILS OF ADVOCATES: AKSHAI MALIK()(9810777597)(PETITIONER)		P.S.-FIR NO. :(PANDAV NAGAR-294/2015)
11	CRL.L.P.-342/2018 CRL.M.A. 89/2019 CRL.M.A. 4105/2019	NAROTICS CONTROL BUREAU V/s JANKI@ MUNNI & ANR	RAJESH MANCHANDA	
		OTHER DETAILS OF ADVOCATES: RAJESH MANCHANDA()(9811010461)(PETITIONER) RAJESH MANCHANDA()(9811010461)(PETITIONER) RAJESH MANCHANDA()(9811010461)(PETITIONER)		
12	CRL.L.P.-368/2018 CRL.M.A. 10673/2018	SARVODYA FURNISHERS PVT. LTD. V/s DEEPAK P RAO & ORS	H.S. GAUTAM, BHARGAVAN & CO, SAURABH BHARGAVAN	
		OTHER DETAILS OF ADVOCATES: H.S. GAUTAM()(9818703060)(PETITIONER) SAURABH BHARGAVAN(ADV.SAURABH@YAHOO.COM)(9873566019)(RESPONDENT)		
13	CRL.L.P.-614/2018	SAPNA KAPUR V/s M/S. KAILASH NARAYAN BHANGADIA & ANR.	AMAN SAREEN	
		OTHER DETAILS OF ADVOCATES:		

		AMAN SAREEN()(9810289960)(PETITIONER)		
14	CRL.L.P.-628/2018 CRL.M.A. 7987/2022	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD. V/s ENBEE INFRASTRUCTURE LTD. & ANR	ASA LEGALSERVICES LLP, ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: ASA LEGALSERVICES LLP()(9654012526)(PETITIONER) ATUL SHARMA(ABHISHEK@ASLEGAL.IN)(9873144315)(PETITIONER)		
15	CRL.L.P.-705/2018 WITH CRL.L.P. 706/2018 CRL.L.P. 707/2018	INCOME TAX OFFICER V/s BAL KISHAN JHA	ZOHEB HOSSAIN, VIVEKA NAND JHA	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN()(9910039942)(PETITIONER) VIVEKA NAND JHA(ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER)		
16	CRL.L.P.-706/2018	INCOME TAX OFFICER V/s BAL KISHAN JHA	ZOHEB HOSSAIN, VIVEKA NAND JHA	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN()(9910039942)(PETITIONER) VIVEKA NAND JHA(ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER)		
17	CRL.L.P.-707/2018	INCOME TAX OFFICER V/s BAL KISHAN JHA	ZOHEB HOSSAIN, VIVEKA NAND JHA	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN()(9910039942)(PETITIONER) VIVEKA NAND JHA(ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(RESPONDENT)		
18	CRL.M.C.-787/2010 CRL.M.A. 2897/2010	DIRECTORATE OF REVENUE INTELLIGENCE V/s DCP ASSOCIATES P.LTD. & ANR.	SATISH AGGARWALA, ASHOK KASHYAP	
		OTHER DETAILS OF ADVOCATES:		
19	CRL.M.C.-671/2020 CRL.M.A. 2771/2020 CRL.M.A. 2944/2023 WITH CRL.M.C. 674/2020 CRL.REV.P. 431/2017	ASHISH SINGH V/s PUSHPA SINGH & ORS	PETITIONER IN PERSON, ASHISH SINGH	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(8750468557)(PETITIONER) ASHISH SINGH()(8704688557)(PETITIONER)		
20	CRL.REV.P.-431/2017 CRL.M.A. 9773/2017 CRL.M.A. 33016/2018 CRL.M.A. 33017/2018 CRL.M.A. 49977/2018 CRL.M.A. 8040/2019 CRL.M.A. 2436/2021 CRL.M.A. 2951/2023 CRL.M.A. 25995/2023 WITH CRL.M.C. 3151/2018 CRL.M.C. 6270/2018 CRL.M.C. 3378/2018	ASHISH SINGH V/s SMT PUSHPA SINGH & ORS	APPELLANT IN PERSON, GAUTAM KHAZANCHI, ASHISH SINGH	
		OTHER DETAILS OF ADVOCATES: APPELLANT IN PERSON()(8750468557)(PETITIONER) APPELLANT IN PERSON()(8750468557)(PETITIONER) APPELLANT IN PERSON()(8750468557)(PETITIONER) GAUTAM KHAZANCHI(GAUTAMKHAZANCHI@GMAIL.COM)(9891201050)(PETITIONER) KL SINGH(KLSNISSACHIN@GMAIL.COM)()(PETITIONER) SHIV RAWAT(RAWAT.ADVSHIV0509@GMAIL.COM)()(RESPONDENT) RAWAT(RAWAT.ADVSHIV0509@GMAIL.COM)()(RESPONDENT)		
21	CRL.M.C.-674/2020 CRL.M.A. 2943/2023	ASHISH SINGH V/s PUSHPA SINGH	PETITIONER IN PERSON, ASHISH SINGH	
		OTHER DETAILS OF ADVOCATES: PETITIONER IN PERSON()(8750468557)(PETITIONER) ASHISH SINGH()(8750468557)(PETITIONER)		
22	CRL.M.C.-1786/2020	DIRECTORATE GENERAL OF GST INTELLIGENCE V/s KAMAL KISHORE AGGARWAL	SATISH AGGARWALA, ANKIT ACHARYA	
		OTHER DETAILS OF ADVOCATES: SATISH AGGARWAL(SATISHAGGARWALA@GMAIL.COM)(9899816666)(PETITIONER) SATISH AGGARWALA(SATISHAGGARWALA@YAHOO.COM)(9899816666)(PETITIONER) SHRI JAGDEEP SHARMA(ADVJKSHARMA@GMAIL.COM)(9811297224)(RESPONDENT) ANKIT ACHARYA(ADV.ANKITACHARYA966@GMAIL.COM)(9958368983)(RESPONDENT)		

23	CRL.M.C.-1912/2020 WITH CRL.M.C. 1931/2020	M/S PAAM EATABLES V/s STATE AND ANR.	CHIRAG KHURANA	
		OTHER DETAILS OF ADVOCATES: CHIRAG KHURANA (ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) CHIRAGKHURANA(ADVKHURANA.CHIRAG@GMAIL.COM)(8587876969)(PETITIONER) PRADEEP TEOTIA & ASSOCIATES (AD.PRADEEPTTEOTIA@GMAIL.COM)(9818964696)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
24	CRL.M.C.-1931/2020 CRL.M.A. 13790/2020 CRL.M.A. 13791/2020	MANOJ JAIN V/s 1. STATE (GOVT. OF NCT OF DELHI)	JYOTI CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: MANOJ JAIN(KUMARMANOJ_0011@YAHOO.COM)(9811078009)(RESPONDENT) JYOTI CHATURVEDI(CHATURVEDI@REDIFFMAIL.COM)(9811377100)(PETITIONER) JYOTI CHATURVEDI(JYOTI.CHATURVEDI@REDIFFMAIL.COM)(9540501000)(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI CHATURVEDI(PRAVEEN.CHATURDEVI@REDIFFMAIL.COM)(9811377100)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (MANSAROVER PARK-48/2018) CRL.M.C. 5540/2018 FILED BY NEELAM AGGARWAL (DISPOSED ON : 2018-10-31) CRL.M.C. 5135/2019 FILED BY M/S. PAAM EATABLES LTD. (DISPOSED ON : 2023-09-05) P.S.-FIR NO. : (MANSAROVER PARK-48/2018)
25	CRL.M.C.-2231/2020 CRL.M.A. 15850/2020	DR DEEPAK CHABLANI & ANR. V/s STATE & ORS.	RAMESH KUMAR, RAMESH KUMAR	
		OTHER DETAILS OF ADVOCATES: DR KAVITA CHABLANI(DEEPAK575@YAHOO.COM)(9810354928)(RESPONDENT) DR DEEPAK CHABLANI & ANR.(DEEPAK575@YAHOO.COM)(9810354928)(RESPONDENT) RAMESHKUMAR(R.1.A@LIVE.COM)(9540999465)(PETITIONER) RAMESH KUMAR(CHIRAMELCO@HOTMAIL.COM)(9540999465)(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) ASHOK MITTAL(ASHOKMITTAL1966@GMAIL.COM)(9899839335)(PETITIONER) RADHA MITTAL(ASHOKMITTAL1966@GMAIL.COM)(9899839335)(PETITIONER) ASHOK MITTAL(ASHOKMITTAL1966@GMAIL.COM)(9899839335)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
26	CRL.M.C.-2279/2020	GURUCHARAN SINGH MAKHIJA & ORS. V/s NCT OF DELHI & ANR.	AMREEK SINGH	
		OTHER DETAILS OF ADVOCATES: TEERATH DAS MAKHIJA(GURUCHARAN.DCE@GMAIL.COM)(9328238558)(RESPONDENT) CHANDNI MAKHIJA(GURUCHARAN.DCE@GMAIL.COM)(9328238558)(RESPONDENT) GURUCHARAN SINGH MAKHIJA & ORS.(GURUCHARAN.DCE@GMAIL.COM)(9967905489)(RESPONDENT) AMREEK(DLF717@YAHOO.COM)(9312598219)(PETITIONER) AMREEK SINGH(SKD717@YAHOO.COM)(9312598219)(PETITIONER) AAYUSHI AGARWAL(AAYUSHI900614@GMAIL.COM)(9980059753)(PETITIONER) NCT OF DELHI(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AAYUSHI AGARWAL(AAYUSHI9004@GMAIL.COM)(908296093)(RESPONDENT)		P.S.-FIR NO. : (G.T.B. ENCLAVE-248/2019)
27	CRL.M.C.-80/2025 CRL.M.A. 499/2025 WITH CRL.M.C. 113/2025	MRS. AMRITA JAIN V/s STATE OF NCT, DELHI & ANR	MD. MOBIN AKHTAR	
		OTHER DETAILS OF ADVOCATES: SERAJ AHMAD(AHMADSERAJ100@GMAIL.COM)(9810666151)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RAJINDER NAGAR-75/2019) CRL.M.C. 113/2025 FILED BY MS. PRADIP KUMAR JAIN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (RAJINDER NAGAR-75/2019)
28	CRL.M.C.-113/2025 CRL.M.A. 638/2025 WITH CRL.M.C. 80/2025	MS. PRADIP KUMAR JAIN V/s STATE OF NCT, DELHI & ANR.	MD. MOBIN AKHTAR	
		OTHER DETAILS OF ADVOCATES: SERAJ AHMAD (AHMADSERAJ100@GMAIL.COM)(9810666151)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RAJINDER NAGAR-75/2019) CRL.M.C. 80/2025 FILED BY MRS. AMRITA JAIN (D. OF HEARING : 2025-04-15)

				P.S.-FIR NO. :(RAJINDER NAGAR-75/2019)
29	CRL.M.C.-172/2025 CRL.M.A. 913/2025	J GOPIKRISHNAN V/s STATE OF NCT OF DELHI	PANKAJ SHARMA	
		OTHER DETAILS OF ADVOCATES: PANKAJ SHARMA (ADV.PANKAJ.S@GMAIL.COM)(9868858012)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAYUR VIHAR-174/2017) CRL.M.C. 7654/2023 FILED BY J. GOPIKRISHNAN (DISPOSED ON : 2024-12-16) P.S.-FIR NO. :(MAYUR VIHAR-174/2017)
30	W.P.(CRL)-1239/2022 WITH W.P.(CRL) 1640/2022	MOHD ARSHAD AHMAD V/s THE STATE NCT OF DELHI & ORS.	M SUFIAN SIDDIQUI	
		OTHER DETAILS OF ADVOCATES: M. SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)(9873344786)(PETITIONER) NISCHAL KAUSHIK(NARENDERLLB@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	W.P.(CRL)-1640/2022 CRL.M.A. 14373/2022 WITH W.P.(CRL) 1239/2022	ANJUMANE KHUDDAM QABRISTAN DARGAH V/s STATE NCT OF DELHI & ANR.	MURLI MANOHAR SINGH	
		OTHER DETAILS OF ADVOCATES: SUFIAN SIDDIQUI(SUFIANSIDDIQUI@GMAIL.COM)()(PETITIONER) M.M.SINGH(NARENDERLLB@GMAIL.COM)(9899685872)(PETITIONER) AL.MAZHAR(AL.MAZHAR73@GMAIL.COM)()(RESPONDENT)		
32	W.P.(CRL)-2061/2022	ANUPRIYA DOHARE V/s STATE & ORS.	ANKUR GOGIA, PRABHJIT JAUHAR	
		OTHER DETAILS OF ADVOCATES: ALS SOLICITORS (LEGALALSDELHI@GMAIL.COM)()(PETITIONER) SHRI SRAY AGARWAL(SRAY.AGGARWAL@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PRABHJIT JAUHAR (PJAUHAR2009@GMAIL.COM)(9811139939)(PETITIONER)		
33	W.P.(CRL)-2121/2022 CRL.M.A. 18295/2022	DR. SAVITA ROY V/s STATE OF NCT OF DELHI AND ANR	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAURIS NAGAR-58/2022)
34	W.P.(CRL)-2216/2022	VIJENDRA KUMAR GUPTA & ANR. V/s CENTRAL BUREAU OF INVESTIGATION & ANR.	PHOOL KUMAR	
		OTHER DETAILS OF ADVOCATES: R L LOCHAN(RLOCHANASSOCIATES@GMAIL.COM)(9811486711)(PETITIONER) CENTRAL BUREAU OF INVESTIGATION(ONFORMATION@CBI.GOV.IN)()(RESPONDENT) HARNAM SINGH(HARNAMS@CBI.GOV.IN)(9818553070)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2021-A-0032) BAIL APPLN. 1446/2022 FILED BY SANJAY GOYAL (DISPOSED ON : 2022-05-11) BAIL APPLN. 1438/2022 FILED BY HARSH GOYAL (DISPOSED ON : 2022-08-22) BAIL APPLN. 143/2022 FILED BY ASHISH (DISPOSED ON : 2022-05-13) BAIL APPLN. 1652/2022 FILED BY SUNIL (DISPOSED ON : 2022-07-28) BAIL APPLN. 2324/2022 FILED BY VINAY DAHIYA (DISPOSED ON : 2023-11-21) P.S.-FIR NO. :(CBI-DAI-2021-A-0032)
35	W.P.(CRL)-2326/2022 CRL.M.A. 20275/2022 CRL.M.A. 24998/2022	GAURAV PURI V/s STATE OF NCT DELHI & ANR.	VINAY JAIDKA, SHALINI SHARMA	
		OTHER DETAILS OF ADVOCATES: SHIVA TIWARI(SHIVTIWARIAMU@GMAIL.COM)()(PETITIONER) WHITE EAGLE LAW CHAMBERS(WHITEEAGLESLAWCHAMBERS@GMAIL.COM)(9873557258)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHALINI SHARMA(SHALINISH204@GMAIL.COM)()(PETITIONER) WHITE EAGLE LAW CHAMBERS(WHITEEAGLESLAWCHAMBERS@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(KALKAJI-509/2022)

36	W.P.(CRL)-2501/2022	RMH GENERAL TRADING LLC & ORS. V/s DELHI POLICE THR. ITS COMMISSIONER OF POLICE AND ORS.	RANJEET SINGH CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RIYAZ AHMED(RIYAZRMH@GMAIL.COM)(9186162936)(PETITIONER) ZAINAB QURESH(ZAINAB.HARARWALA2009@GMAIL.COM)(9766589252)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
37	W.P.(CRL)-2800/2022 CRL.M.A. 24304/2022	RAVI SHANKAR V/s STATE OF BIHAR & ANR.	SATYAM THAREJA, ANSHUL NARAYAN	
		OTHER DETAILS OF ADVOCATES: SATYAM THAREJA(OFFICE@STHAREJA.IN)(9711097015)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ANSHUL NARAYAN(ANSHUL.NARAYAN@YAHOO.COM)(9990402120)(RESPONDENT)		P.S.-FIR NO. :(BARH DISTT. PATNA BIHAR- 526/2022)

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRcTHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR COMPLIANCE				
1	CONT.CAS(C)-446/2025	GULZAR ALI V/s ASHWANI KUMAR AND ANR	HEMANT CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: HEMANT CHOUDHARY(CHOUDHARY.HEMANT@HOTMAIL.COM)(9891384449)(PETITIONER) CLOMCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
2	CONT.CAS(C)-1557/2024 CM APPL. 71544/2024	NEENA GABA AND ANR. V/s ASHOK KUMAR DHIMAN, CHIEF ARCHITECT, NEW DELHI MUNICIPAL COUNCIL AND ORS	ANISH GUPTA, TUSHAR SANNU DAHIYA	
		OTHER DETAILS OF ADVOCATES: ANISH GUPTA & RAINA ANAND(ANISHGUPTA.ADV@GMAIL.COM)(9560322297)(PETITIONER) NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) TUSHAR SANNU(ADV.TUSHARSANNU@GMAIL.COM)(9911991166)(PETITIONER)		

		ANISH(ANISHGUPTA.ADV@GMAIL.COM)(0)(RESPONDENT)		
3	CONT.CAS(C)-1919/2024	MS. DEEPMALA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	AKASH SWAMI	
		OTHER DETAILS OF ADVOCATES: AKASH SWAMI(ADV.SWAMIAKASH@GMAIL.COM)(9354702054)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
4	CONT.CAS(C)-1996/2024	SMV INTERNATIONAL INC V/s DIRECTOR GENERAL OF FOREIGN TRADE & ANR.	CHIRAG ANEJA	
	WITH CONT.CAS(C) 71/2025	OTHER DETAILS OF ADVOCATES: A & A LAW PROFESSIONALS(CHIRAGANEJA22@GMAIL.COM)(9711000108)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) SHUBHRA(SHUBHRA.AG@NIC.IN)(0)(RESPONDENT) DGFT(DGFT@NIC.IN)(0)(RESPONDENT)		
5	CONT.CAS(C)-71/2025	APURVA RUDRA SOLE PRORIETOR OF GLOBAL MARINE INSPECTION V/s MS SHUBHRA ADDL DIRECTORATE GENERAL OF FOREIGN TRADE AND ANR	DHRUV SHARMA	
		OTHER DETAILS OF ADVOCATES: AI LEGAL(SANDEEPK12791@GMAIL.COM)(8587030456)(PETITIONER) HARPREET (HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM)(0)(RESPONDENT)		
6	CONT.CAS(C)-413/2025 CM APPL. 16034/2025	PANKAJ MITTAL & ANR. V/s GAJANAN S. KALE & ANR.	SURESH CHAND SINGHAL	
		OTHER DETAILS OF ADVOCATES: S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM)(0)(RESPONDENT) SERVICE PDDL(SERVICE.TPDDL@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CONT.CAS(C)-1068/2023 CM APPL. 53888/2023	RISHI PAL ALIAS RISHIPAL MAHASHAY V/s SH. NARESH KUMAR AND ORS.	KAMLESH KUMAR MISHRA, ASHA GOPALAN NAIR	
		OTHER DETAILS OF ADVOCATES: KAMLESH KUMAR MISHRA , ANJANI KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) KAMLESH KUMAR MISHRA (KAMLESH.LEGALAID@GMAIL.COM)(9582388509)(PETITIONER) CLO MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) ASHA GOPALAN NAIR(CHAMBERASHA119@GMAIL.COM)(9810348981)(RESPONDENT)		
8	CONT.CAS(C)-462/2024	RAKESH ARORA V/s DELHI DEVELOPMENT AUTHORITY & ORS.	RAJIV BAJAJ	
		OTHER DETAILS OF ADVOCATES: RAJIV BAJAJ & VIDUR(RAJIVBAJAJLAW@GMAIL.COM)(9811809373)(PETITIONER) GNCTD(GNCTD.SCLA.SKP@GMAIL.COM)(0)(RESPONDENT) MCD(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT)		
9	CONT.CAS(C)-952/2024 CM APPL. 64496/2024 CM APPL. 71545/2024	AISHVARYA RANE V/s DHIRAJ MAHAPATRA	BHAKTI, KRITIKA GUPTA, MANJU OBEROI	
		OTHER DETAILS OF ADVOCATES: CHANDRA MANI DEV(ADV.CHANDRAMANIDEV@GMAIL.COM)(9718220101)(PETITIONER) DIHRAJ(DHIRAJM76@GMAIL.COM)(0)(RESPONDENT) KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) MANJU OBEROI(LEXNLEGAL@GMAIL.COM)(9810049356)(PETITIONER)		
10	CONT.CAS(C)-1248/2024	LA TROPICANA RESIDENTS ASSOCIATION V/s PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED & ORS.	SANDEEP BHURARIA	
		OTHER DETAILS OF ADVOCATES: SANDEEP BHURARIA(MONISH.SURENDRAN@ZEUS.FIRM.IN)(9717371601)(PETITIONER) S PLENDOUR(SPLENDOUR@YMAIL.COM)(9811025602)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

11	CONT.CAS(C)-1744/2024 CM APPL. 64994/2024	M/S RHINE POWER PVT. LTD. V/s M/S RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD. & ORS.	VIKSIT ARORA, SOUGAT SINHA	
		OTHER DETAILS OF ADVOCATES: VIKSIT ARORA(VIKSIT@VARORA.IN)(9911440400)(PETITIONER) RHINE POWER PVT LTD(SANJAY.SURANA@RHINEPOWER.IN)(9811048701)(PETITIONER) RAMPRASHTA(COMPLIANCES@RAMPRASTHA.COM)(0)(RESPONDENT) ARVIND(ARVIND@RAMPRASTHA.COM)(9818195111)(RESPONDENT) SANDEEP(SANDEEPLYADAV@RAMPRASTHA.COM)(0)(RESPONDENT) SOUGAT SINHA(SOUGAT.SINHA@GMAIL.COM)(9212173310)(RESPONDENT)		
12	CONT.CAS(C)-1957/2024	SHIV MANGAL SHARMA V/s GAGANDEEP SINGH GANDOK & ANR.	DEEPAK VERMA	
		OTHER DETAILS OF ADVOCATES: SHASHANK KHURANA (KHURANASHASHANK.LIV@GMAIL.COM)(0)(PETITIONER) GAGAN DEEP(GAGANDEEPSINGHGANDOK@GMAIL.COM)(0)(RESPONDENT) SANJEEV CHANANA(SANJEEVCHANANA10@GMAIL.COM)(0)(RESPONDENT)		
13	CONT.CAS(C)-267/2025	PUSHPA BANSAL TRADING AS M/S AMBICA FOOD PRODUCTS V/s MAHAVEER BANSAL	PRAJJWAL KUSHWAHA	
		OTHER DETAILS OF ADVOCATES:		
14	CONT.CAS(C)-309/2025	MS. X V/s THE STATE (NCT OF DELHI) AND ORS	ARCHANA SHARMA	
		OTHER DETAILS OF ADVOCATES:		
15	CONT.CAS(C)-444/2025	MADHU KHOSLA AND ANR V/s SUNIL SHARMA	NISHANT DATTA	
		OTHER DETAILS OF ADVOCATES:		
16	CM APPL. 9632/2025 In W.P.(C)-9924/2015	AIR INDIA LIMITED V/s AIRPORT EMPLOYEES UNION (REGD.) AND ANR	RANJAN JHA, SVARNITI LAW OFFICES, ANUJ AGGARWAL, AMIT KUMAR MISHRA, SUNDER LAL SHARMA	
		OTHER DETAILS OF ADVOCATES: SVARNITI LAW OFFICE(INFO@SVARNITI.COM)(8700611021)(PETITIONER) LEGAL EXPERTIN DELEHI(LEGALEXPERTINDELHI@GMAIL.COM)(0)(RESPONDENT) ANUJ AGGARWAL (ANUJAGGARWALCOMPANY@GMAIL.COM)(9643609510)(RESPONDENT) AMIT KUMAR MISHRA(ABHISHEK@SVARNITI.COM)(8700611021)(PETITIONER) SUNDER LAL SHARMA(LEGALEXPERTINDELHI@GMAIL.COM)(9312231850)(RESPONDENT) (/)(/)(PETITIONER)		
17	W.P.(C)-313/2017 CM APPL. 1517/2017	CENTRAL BOARD OF TRUSTEES EPFO THROUGH A.P.F.C. DELHI, NORTH V/s M/S BALAJI HOUSE KEEPING SERVICES	BALRAJ DEWAN, JUDY JAMES, VINAY KUMAR BHASIN	
	WITH W.P.(C) 320/2017			
		OTHER DETAILS OF ADVOCATES:		
18	W.P.(C)-320/2017 CM APPL. 1527/2017	CENTRAL BOARD OF TRUSTEES EPFO V/s M/S A.M. ENTERPRISES	BALRAJ DEWAN, PREETI SINGH SUMITRA CHOUDHARY, VINAY KUMAR BHASIN, SANDEEP VISHNU	
		OTHER DETAILS OF ADVOCATES: SANDEEP VISHNU(SANDEEPVISHNU2008@GMAIL.COM)(9810394594)(PETITIONER)		
19	W.P.(C)-716/2017	JAI SHANKER & ORS. V/s MUNICIPAL CORPORATION OF DELHI- EAST (EDMC)	MANU NAYAR & CO., ROSHAN LAL GOEL	
		OTHER DETAILS OF ADVOCATES:		
20	W.P.(C)-2402/2017 CM APPL. 10356/2017	DELHI TRANSPORT CORPORATION V/s SURENDER KUMAR	AVNISH AHLAWAT	
		OTHER DETAILS OF ADVOCATES:		

21	W.P.(C)-7920/2017	LAJPAT RAI V/s DY LABOUR COMMISSIONER (EAST DELHI) AND ANR	AMIT TRIPATHI AND ASSOCIATES, ANUJ AGGARWAL, SIKHA PODDAR	
		OTHER DETAILS OF ADVOCATES: SIKHA PODDAR(SIKHAPODDAR@YAHOO.COM)(9582402339)(RESPONDENT)		
22	CM APPL. 65396/2024 REVIEW PET. 415/2024 In W.P.(C)-10426/2018(Disposed off case)	SMT. BIMLA V/s THE EXECUTIVE ENGINEER, CPWD	RISHI JAIN, AMRITA PRAKASH, RICHA SHARMA	
		OTHER DETAILS OF ADVOCATES: RISHI JAIN()(9811848738)(PETITIONER) AMRITA PRAKASH(AMRITAPRAKASH79@GMAIL.COM)(9818667963)(PETITIONER) RICHA SHARMA(RICHAIPU.SHARMA@GMAIL.COM)(0)(RESPONDENT) RICHA SHARMA(RICHAIPU.SHARMA@GMAIL.COM)(8826672716)(PETITIONER)		
FOR HEARING				
23	W.P.(C)-7838/2009	VINOD V/s DELHI JAL BOARD	MR.RAJIV AGARWAL, SUMIT PUSHKARNA, RAJIV AGARWAL, ASHISH KUMAR	Listing Remarks: AT 03:30 P.M.
		OTHER DETAILS OF ADVOCATES: RAJIV AGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) ASHISH KUMAR(CC_DELHI@SNGPARTNERS.IN)(9953253678)(RESPONDENT)		

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

mahendra.kadian@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-4382/2024	SANJAY KUMAR V/s STATE GOVT. OF NCT OF DELHI	ZEESHAN DIWAN (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: NSIHANK TYAGI(ADVOCATENISHANK@GMAIL.COM)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RAJINDER NAGAR-10/2016) BAIL APPLN. 323/2020 FILED BY RAM KISHOR (DISPOSED ON : 2020-02-05) BAIL APPLN. 1968/2020 FILED BY AVNISH (DISPOSED ON : 2022-02-10) BAIL APPLN. 1536/2020 FILED BY AJAY GIRI (DISPOSED ON : 2020-07-13) BAIL APPLN. 2501/2020 FILED BY RAM KISHORE (DISPOSED ON : 2020-09-17) BAIL APPLN. 2370/2021 FILED BY RAM KISHORE (DISPOSED ON : 2021-07-09) BAIL APPLN. 2471/2021 FILED BY AVNISH (DISPOSED ON : 2021-07-28) BAIL APPLN. 138/2024 FILED BY RAM KISHORE (DISPOSED ON : 2024-07-08) BAIL APPLN. 1503/2024 FILED BY RAJAN SINGH @ ABHISHEK (DISPOSED ON : 2024-05-24) BAIL APPLN. 1842/2024 FILED BY AVNISH (DISPOSED ON : 2024-07-08) BAIL APPLN. 2914/2024 FILED BY RAM KISHORE (DISPOSED ON : 2024-09-18) W.P.(CRL) 3474/2024 FILED BY RAJENDER ALIAS RAJU (DISPOSED ON : 2024-11-07)

				P.S.-FIR NO. :(RAJINDER NAGAR-10/2016)
2	BAIL APPLN.-4826/2024	HARISH V/s STATE GOVT. NCT OF DELHI	SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: KHUSHBOO VASHIST (KHUSHBOOVASHIST92@GMAIL.COM)(9212131260)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MUNDKA-609/2022)
3	BAIL APPLN.-755/2025 CRL.M.(BAIL) 742/2025	JITENDER SWAMI @JITU V/s STATE (NCT OF DELHI)	SURAJ PRAKASH SHARMA	
		OTHER DETAILS OF ADVOCATES: VANDANA YADAV(VANDANA@INLAW.IN)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SURAJ PRAKASH SHARMA(SURAJPRAKASHADV1986@GMAIL.COM)(9555767373)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(AMAN VIHAR-868/2024)
4	BAIL APPLN.-914/2025	QUENTIN DECON V/s CUSTOMS	AKSHAY BHANDARI	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CUSTOMS-SC 867/2021) BAIL APPLN. 71/2023 FILED BY QUENTIN DECON (DISPOSED ON : 2023-05-31) BAIL APPLN. 1014/2024 FILED BY SYDNEY (DISPOSED ON : 2024-05-14) P.S.-FIR NO. :(CUSTOMS-SC 867/2021)
SUSPENSION OF SENTENCE				
5	CRL.M.(BAIL) 821/2024 In CRL.A.-456/2024	RAJESH KUAMR YADAV @ RAJESH YADAV V/s STATE NCT OF DELHI	SATYAM THAREJA(DHCLSC), CHETAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7836626455)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) CHETAN BHARDWAJ(ADVCHETANBHARDWAJ@GMAIL.COM)(9717555186)(PETITIONER)		P.S.-FIR NO. :(SHAKARPUR-486/2016)
6	CRL.M.(BAIL) 1412/2024 In CRL.A.-779/2024	ASHISH GUPTA V/s STATE (GOVT. OF NCT OF DELHI)	SHIVEK TREHAN(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: AHMAD KHAN(OFFICE@AKTLAWOFFICES.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PANDAV NAGAR-770/2015) P.S.-FIR NO. :(PANDAV NAGAR-770/2015)
7	CRL.M.(BAIL) 1596/2024 In CRL.A.-897/2024 WITH CRL.A. 1117/2024	PAWAN SONI V/s THE STATE (GOVT. OF NCT) DELHI	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ROHAN ALVA(ROHANALVA5@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-869/2022)
8	CRL.M.A. 35841/2024 CRL.M.A. 35842/2024 CRL.M.(BAIL) 2011/2024 In CRL.A.-1117/2024 WITH CRL.A. 897/2024	PAWAN SONI V/s STATE (NCT OF DELHI)	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA(ABHAS.MISHRA@GMAIL.COM)(9811673672)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BADARPUR-201/2019) BAIL APPLN. 1388/2023 FILED BY SUNNY (DISPOSED ON : 2023-11-07) P.S.-FIR NO. :(BADARPUR-201/2019)
9	CRL.A.-911/2024 CRL.M.(BAIL) 1633/2024	BEERPAL SINGH @ VEER PAL V/s THE STATE GOVT OF NCT OF DELHI	ALOK KUMAR RAI	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR RAI(RAI.ALOKKUMAR@YAHOO.COM)(9868438241)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(FATEHPUR BERI-731/2015)

10	CRL.M.(BAIL) 1841/2024 In CRL.A.-1037/2024	DHARMENDER KUMAR ALIAS MANOJ V/s STATE (GNCT OF DELHI)	AJAY VERMA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PARVEEN DABAS (ADMIN@AJAYVERMA.LAWYER)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIHAL VIHAR-149/2014) BAIL APPLN. 817/2014 FILED BY DHARMENDER KUMAR @ MANOJ (DISPOSED ON : 2014-05-01) P.S.-FIR NO. :(NIHAL VIHAR-149/2014)
11	CRL.M.A. 35825/2024 In CRL.A.-1115/2024	DEEPU GUPTA V/s STATE OF NCT DELHI	MUHAMMAD ARIF	
		OTHER DETAILS OF ADVOCATES: MUHAMMAD ARIF(ADVOCATEARIF704@GMAIL.COM)(9810405873)(PETITIONER) MUHAMMAD ARIF(ADVOCATEARIF704@GMAIL.COM)(9810405873)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SEELAMPUR-506/2018)
12	CRL.M.A. 9807/2025 CRL.M.(BAIL) 418/2025 CRL.M.(BAIL) 709/2025 In CRL.A.-238/2025	HITESH BHUGRA @ HARSHU @ ASHU V/s THE STATE NCT OF DELHI	SHAMBHOO PRASAD PAUL	
		OTHER DETAILS OF ADVOCATES: S.P PAUL (SPPAULADVOCATE@YAHOO.IN)(9810193017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.P PAUL (SPPAULADVOCATE@YAHOO.IN)(9810193017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 270/2025 FILED BY RAVI KUMAR @ RABIYA (D. OF HEARING : 2025-04-15) CRL.A. 353/2025 FILED BY IMRAN ALI @ PATTHA (D. OF HEARING : 2025-04-15) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
13	CRL.M.(BAIL) 493/2025 In CRL.A.-270/2025	RAVI KUMAR @ RABIYA V/s THE STATE GOVT. OF NCT OF DELHI	RAHUL KUMAR	
		OTHER DETAILS OF ADVOCATES: NEHA SINGH (INFO@THESINGHANDPARTNERS.COM)(7011716746)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 238/2025 FILED BY HITESH BHUGRA @ HARSHU @ ASHU (D. OF HEARING : 2025-04-15) CRL.A. 353/2025 FILED BY IMRAN ALI @ PATTHA (D. OF HEARING : 2025-04-15) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
14	CRL.M.(BAIL) 622/2025 In CRL.A.-353/2025	IMRAN ALI @ PATTHA V/s THE STATE GOVT. OF NCT OF DELHI	ROHAN JOACHIM ALVA (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ROHAN ALVA(ROHANALVA5@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 238/2025 FILED BY HITESH BHUGRA @ HARSHU @ ASHU (D. OF HEARING : 2025-04-15) CRL.A. 270/2025 FILED BY RAVI KUMAR @ RABIYA (D. OF HEARING : 2025-04-15) CRL.A. 414/2025 FILED BY SHUBHAM@SUBE (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)
15	CRL.M.A. 9871/2025 CRL.M.(BAIL) 711/2025 In CRL.A.-414/2025	SHUBHAM@SUBE V/s THE STATE GOVT. OF NCT OF DELHI	SHAMBHOO PRASAD PAUL	
		OTHER DETAILS OF ADVOCATES: S.P PAUL(SPPAULADVOCATE@YAHOO.IN)(9810193017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-1826/2015) CRL.A. 238/2025 FILED BY HITESH BHUGRA @ HARSHU @ ASHU (D. OF HEARING : 2025-04-15) CRL.A. 270/2025 FILED BY RAVI KUMAR @ RABIYA (D. OF HEARING : 2025-04-15) CRL.A. 353/2025 FILED BY IMRAN ALI @ PATTHA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MEHRAULI-1826/2015)

PAROLE/FURLOUGH				
16	W.P.(CRL)-573/2025	MUBEEN KADAR SHAIKH V/s STATE OF NCT OF DELHI	NITIN SALUJA (DHCSLC), ADITYA WADHWA	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN(CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ADITYA WADHWA(ADITYA.WADHWA@GMAIL.COM)(9910412299)(PETITIONER)		P.S.-FIR NO. :(KAROL BAGH-130/2008)
FOR ADMISSION				
17	CRL.M.C.-1329/2023 CRL.M.A. 5070/2023	RAM KISHAN V/s THE STATE OF DELHI AND ORS.	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI & ASSOCIATES(PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DELHI CANTT.-358/2020)
AFTER NOTICE MISC. MATTERS				
18	CRL.A.-853/2011	ARUN SEHRAWAT V/s STATE	VARUN KHATURIA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-34/2005)
19	CRL.M.A. 9408/2024 CRL.M.(BAIL) 1074/2024 CRL.M.(BAIL) 717/2025 In CRL.A.-275/2024 WITH CRL.A. 299/2024 CRL.A. 349/2024 CRL.A. 379/2024	PARTH KUMAR VERMA V/s CENTRAL BUREAU OF INVESTIGATION	AKHAND PRATAP SINGH, RAVI KETAN BHARDWAJ, SHISHIR MATHUR, SHISHIR MATHUR	
		OTHER DETAILS OF ADVOCATES: AKHAND PRATAP SINGH(AKHANDTCLO@GMAIL.COM)(9968703824)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SHISHIR MATHUR (SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(PETITIONER) SHISHIR MATHUR(SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHISHIR MATHUR (SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2017-A-0005) CRL.A. 280/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2024-03-28) CRL.A. 272/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2024-03-27) CRL.A. 220/2024 FILED BY NEELAM VERMA (D. OF HEARING : 2024-03-12) CRL.A. 349/2024 FILED BY SHIV KUMAR VERMA (D. OF HEARING : 2025-05-27) P.S.-FIR NO. :(CBI-DST-2017-A-0005)
20	CRL.M.A. 10046/2024 CRL.M.(BAIL) 1075/2024 CRL.M.(BAIL) 727/2025 In CRL.A.-299/2024	PARTH KUMAR VERMA V/s CENTRAL BUREAU OF INVESTIGATION	AKHAND PRATAP SINGH, RAVI KETAN BHARDWAJ, SHISHIR MATHUR, SHISHIR MATHUR	
		OTHER DETAILS OF ADVOCATES: AKHAND PRATAP SINGH(AKHANDTCLO@GMAIL.COM)(9968703824)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHISHIR(SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT) SHISHIR MATHUR (SHISHIRMATHUR2020@GMAIL.COM)(9810038657)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DST-2017-A-0008) CRL.A. 280/2024 FILED BY SANDEEP SHARMA (D. OF HEARING : 2024-03-28) CRL.A. 379/2024 FILED BY SHIV KUMAR VERMA (D. OF HEARING : 2025-05-27) P.S.-FIR NO. :(CBI-DST-2017-A-0008)
21	CRL.A.-1210/2024 CRL.M.A. 3769/2019	KAVITA V/s STATE & ANR	C.S BAMMI, MOHIT CHAURASIA	
		OTHER DETAILS OF ADVOCATES: MOHIT CHAURASIA(MOHIT1775@GMAIL.COM)(9910085299)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-70/2011) BAIL APPLN. 536/2011 FILED BY LALITA TANEJA (DISPOSED ON : 2012-04-09) BAIL APPLN. 537/2011 FILED BY KISHORE TANEJA (DISPOSED ON : 2011-07-12) BAIL APPLN. 538/2011 FILED BY SARIKA BATRA @ SARIKA TANEJA (DISPOSED ON : 2012-04-09) P.S.-FIR NO. :(HARI NAGAR-70/2011)

22	CRL.M.C.-5704/2022 CRL.M.A. 22477/2022 WITH CRL.M.C. 3045/2023	RAJ KAMAL YADAV & ANR. V/s SMT. MANJU YADAV	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR(AKADVOCATE.359@GMAIL.COM)(9958653820)(PETITIONER)		
23	CRL.M.C.-3045/2023 CRL.M.A. 11458/2023	RAJVEER SINGH YADAV & ANR. V/s SMT. MANJU YADAV	AMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: AMIT KUMAR (AKADVOCATE.359@GMAIL.COM)(9958653820)(PETITIONER)		
24	CRL.M.C.-7013/2022 CRL.M.A. 27147/2022 CRL.M.A. 26291/2024 CRL.M.A. 26292/2024 WITH CRL.M.C. 328/2023	DHARMENDRA HANSRAJ KOTAK & ORS. V/s STATE OF DELHI & ANR.	ROHIT CHANDRA	
		OTHER DETAILS OF ADVOCATES: ROHIT BATRA(ADV.ROHITCHANDRA@GMAIL.COM)(9999306333)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SOMPAL SINGH(SOMPAL.SINGH42@GOV.IN)()(RESPONDENT) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) ROHIT CHANDRA(ADV.ROHITCHANDRA@GMAIL.COM)(9999306333)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
25	CRL.M.C.-328/2023 CRL.M.A. 1303/2023 CRL.M.A. 26293/2024 CRL.M.A. 26294/2024	DHARMENDRA HANSRAJ KOTAK & ORS. V/s STATE OF DELHI & ANR.	ROHIT CHANDRA	
		OTHER DETAILS OF ADVOCATES: RAJESH BATRA(ADV.ROHITCHANDRA@GMAIL.COM)(9999306333)(PETITIONER) CS DELHI(CSDELHI@NIC.IN)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BAL MUKAND(BAL.MUKAND42@GOV.IN)()(RESPONDENT) ROHIT CHANDRA(ADV.ROHITCHANDRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
26	CRL.M.C.-1292/2023 CRL.M.A. 4971/2023	MANISH GUPTA V/s NEERU MALIK & ORS.	RAKESH PATIYAL, SHUBHAM BHALLA	
		OTHER DETAILS OF ADVOCATES: IQBAL SINGH BEDI(IQBALBEDIADV@GMAIL.COM)(9999551666)(PETITIONER) SHUBHAM BHALLA(SHUBHAMBHALLA@HOTMAIL.COM)(9654427273)(RESPONDENT)		
27	CRL.M.C.-1526/2023 CRL.M.A. 5821/2023	DR. RAHUL KANAWADE V/s STATE NCT OF DELHI & ORS.	AMAN RASTOGI	
		OTHER DETAILS OF ADVOCATES: AMAN RASTOGI(VAKIL.ARASTOGI@OUTLOOK.COM)(999951935)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (RAJINDER NAGAR-146/2022) CRL.M.C. 4329/2022 FILED BY MS. P (DISPOSED ON : 2024-04-05) P.S.-FIR NO. : (RAJINDER NAGAR-146/2022)
28	CRL.M.C.-2470/2023 CRL.M.A. 9397/2023	FAKIR MASTANA BABA & ORS. V/s THE STATE OF DELHI & ANR.	SUNIL DUTT DIXIT	
		OTHER DETAILS OF ADVOCATES: SUNIL DUTT DIXIT(SDDOFFICE2@GMAIL.COM)()(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (MANDAWALI-313/2021)
29	CRL.M.C.-2690/2023 CRL.M.A. 10128/2023	MANOJ KUMAR JHA V/s CBI	ADITYA KAPOOR	
		OTHER DETAILS OF ADVOCATES: ADITYA KAPOOR(LEXARCHAMBERS@GMAIL.COM)(8860736866)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. : (CBI-DAI-2021-A-0029)
30	CRL.M.C.-4089/2023 CRL.M.A. 15354/2023 CRL.M.A. 23880/2024	KRISHAN DEV BHARAL V/s STATE & ANR.	SUSHANT KUMAR BHADURI, SUSHANT KUMAR BHADURI	
		OTHER DETAILS OF ADVOCATES: S.K BHADURI (SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) S.K BHADURI (SUSHANT.BHADURI@GMAIL.COM)(9810439195)(PETITIONER)		

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
31	CRL.M.C.-4091/2023 CRL.M.A. 15382/2023 CRL.M.A. 695/2025	FAROKH R. MESSMAN V/s STATE	RIZWAN, AMIT KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: RIZWAN(RIZWANOFFICE0506@GMAIL.COM)(9643349576)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ALIYA ()(9654826849)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AMIT KUMAR SHARMA(AMITSHARMASRCS@GMAIL.COM)(9758285712)(PETITIONER)		
32	CRL.M.C.-4988/2023 CRL.M.A. 18994/2023 WITH CRL.M.C. 4989/2023	MR VINOD KUMAR KATHURIA V/s GOVERNMENT OF NCT OF DELHI & ANR.	SAHIL CHOPRA	
		OTHER DETAILS OF ADVOCATES: SAHIL (SAHIL@THELAWCHAMBERS.CO.IN)(9811369652)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
33	CRL.M.C.-4989/2023 CRL.M.A. 18996/2023	MR RAKESH KUMAR V/s GOVERNMENT OF NCT OF DELHI & ANR.	SAHIL CHOPRA	
		OTHER DETAILS OF ADVOCATES: SAHIL (SAHIL@THELAWCHAMBERS.CO.IN)(9811369652)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	CRL.M.C.-5292/2023 CRL.M.A. 20083/2023	SHUBHAM SHAN V/s STATE OF NCT OF DELHI & ANR.	ANUJA PETHIA	
		OTHER DETAILS OF ADVOCATES: ANUJA PETHIA (ANUJA@PETHIASHERGI11.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MODEL TOWN-410/2023)
35	CRL.M.C.-5508/2023 CRL.M.A. 20823/2023 WITH CRL.M.C. 6396/2023 CRL.M.C. 5550/2023	ALOKANANDA GOSWAMI V/s LUXURY TIMES PRIVATE LIMITED	AKASH AGARWAL	
		OTHER DETAILS OF ADVOCATES: AKASH AGARWAL(AKASH.AGARWAL70@GMAIL.COM)(8420542549)(PETITIONER) LUXURITY (ACCOUNTS@LUXURINTYTIMEINDIA.COM)()(RESPONDENT)		
36	CRL.M.C.-5550/2023 CRL.M.A. 20947/2023	JYOTI BASU DIWAKAR V/s M/S LUXURY TIMES PRIVATE LIMITED	AKASH TANDON	
		OTHER DETAILS OF ADVOCATES: AKASH TANDON (ADVAKASHTANDON@GMAIL.COM)(8884802242)(PETITIONER) LUXURY TIMES (ACCOUNTS@LUXURYTIMEINDIA.COM)()(RESPONDENT)		
37	CRL.M.C.-6396/2023 CRL.M.A. 23946/2023 CRL.M.A. 35110/2023	SANDEEP KUMAR SHARMA V/s M/S LUXURY TIMES PVT LTD THROUGH ITS DIRECTOR & ORS. & ORS.	ARINDAM GHOSH	
		OTHER DETAILS OF ADVOCATES: ARINDAM(ADV.ARINDAMGHOSH@GMAIL.COM)(8777366897)(PETITIONER) PRABHA(BI_PRABHA@HOTMAIL.COM)()(RESPONDENT) ARINDAM GHOSH (ADV.ARINDAMGHOSH@GMAIL.COM)(8777366879)(PETITIONER) PRABHA (BI_PRABHA@HOTMAIL.COM)()(RESPONDENT)		
38	CRL.M.C.-5980/2023 CRL.M.A. 22457/2023	MS. ANITA JAISWAL V/s ASHLEY PHARMATECH PVT. LTD.	VEDANT SNGH	
		OTHER DETAILS OF ADVOCATES: ANKIT JAISWAL(SHIVAMJAISWAL8001@GMAIL.COM)(7769955222)(PETITIONER) ASHLEY PHARMATECH PVT LTD(ADMIN@ASHLEYPHARMATECH.COM)(9650474381)(RESPONDENT)		
39	CRL.M.C.-7297/2023 CRL.M.A. 27231/2023	PRADIP CHANDRAKANT SHAH V/s STATE GOVT OF NCT OF DELHI & ANR.	AMIT BARDHAN MOHANTY, AMITEJ KUMAR NAGAR, SURBHIT NANDAN	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7838662645)(RESPONDENT) SURBHIT NANDAN(CHAMBERSOFSURBHITNANDAN@GMAIL.COM)(7064169058)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(JAIT PUR-681/2015) BAIL APPLN. 116/2016 FILED BY KRISHAN GOPAL GUPTA (DISPOSED ON : 2016-01-19) BAIL APPLN. 2760/2015 FILED BY KRISHAN GOPAL GUPTA (DISPOSED ON : 2016-01-08) BAIL APPLN. 1196/2016 FILED BY KRISHNA GOPAL GUPTA (DISPOSED ON : 2019-10-16)

				P.S.-FIR NO. :(JAIT PUR-681/2015)
40	CRL.M.C.-7565/2023 CRL.M.A. 28161/2023	ATUL CHOPRA & ANR. V/s STATE (NCT OF DELHI) AND ANR.	AAROHI MIKKILINENI	
		OTHER DETAILS OF ADVOCATES: CHANDAN BHATIA(CICERO@CICEROFIRM.IN)(7065970666)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
41	CRL.M.C.-7870/2023 CRL.M.A. 29366/2023 CRL.M.A. 6889/2024	MAHESH KUMAR V/s STATE (GOVT. OF NCT OF DELHI) AND ANR.	SUBHASH CHAND, SUBHASH CHAND	
		OTHER DETAILS OF ADVOCATES: SUBHASH CHAND BUDHIRAJA(SUBHASHCHANDBUDHIRAJA@GMAIL.COM)(9871286169)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUBHASH CHAND BUDHIRAJA(SUBHASH.ADVOCATE@GMAIL.COM)(9871286169)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(OKHLA INDUSTRIAL AREA-371/2023)
42	CRL.M.C.-7963/2023	SH RAJEEV GULATI & ANR. V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	MEGH NATH JHA	
		OTHER DETAILS OF ADVOCATES: M.N. JHA(MNJHA.ADV@GMAIL.COM)(9818029103)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LAHORI GATE-469/2022)
43	CRL.M.C.-8656/2023 CRL.M.A. 32336/2023	MS. DEVIKA PASSI V/s SH. ANIL MALHOTRA & ORS.	ACHIN MITTAL, KAMAL KANT JHA	
		OTHER DETAILS OF ADVOCATES: ACHIN MITTAL (ACHIN.MITTAL13@GMAIL.COM)(9811112729)(PETITIONER) ANIL MALHOTRA (MUDRAK@REDIFFMAIL.COM)()(RESPONDENT) KAMAL KANT JHA(KKJASSOCIATES@REDIFFMAIL.COM)(9811403833)(RESPONDENT)		
44	CRL.M.C.-8916/2023	ASHOK KUMAR & ANR. V/s STATE GOVT OF NCT OF DELHI,THROUGH SHO AND SI PRIYANKA POLICE STATION RAJOURI GARDEN,NEW DELHI & ANR.	AVINASH KUMAR	
		OTHER DETAILS OF ADVOCATES: AVINASH KUMAR(ADV.AVINASHKUMAR@GMAIL.COM)(9999991527)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(RAJOURI GARDEN-663/2023)
45	CRL.M.C.-9148/2023 CRL.M.A. 34183/2023	SHIKHA SARNA AND ANR V/s PEEYUSH SARNA AND ORS	PRAVEEN SURI	
		OTHER DETAILS OF ADVOCATES: PRAVEEN SURI (PRAVEENSURI73@GMAIL.COM)(9810928188)(PETITIONER) PEEYUSH(PEEYUSH.SARNA@YAHOO.COM)()(RESPONDENT)		
46	CRL.REV.P.-49/2015	CBI V/s R C SIDHU & ANR	R V SINHA, S K MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CBI-11-A-2011)
FOR FINAL HEARING				
47	CRL.M.C.-4537/2023 CRL.M.A. 17339/2023 WITH CRL.M.C. 4538/2023 CRL.M.C. 4539/2023	RAJESH GUPTA V/s M/S INDO RAMA SYNTHETICS (I) LTD	PALLAVI SINGH	
		OTHER DETAILS OF ADVOCATES: PALLAVI SINGH (PALLAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) ASHISH SINDHU (ASHISH.SINDHU@INDORMA-IND.COM)()(RESPONDENT)		
48	CRL.M.C.-4538/2023 CRL.M.A. 17341/2023	RAJESH GUPTA V/s M/S INDO RAMA SYNTHETICS I LTD	PALLAVI SINGH	
		OTHER DETAILS OF ADVOCATES: PALLAVI SINGH (PALLAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) ASHISH SINDHU (ASHISH.SINDHU@INDORAMA-IND.COM)()(RESPONDENT)		
49	CRL.M.C.-4539/2023 CRL.M.A. 17343/2023	RAJESH GUPTA V/s M/S INDO RAMA SYNTHETICS (I) LTD	PALLAVI SINGH	
		OTHER DETAILS OF ADVOCATES: PALLAVI (PALLAVISINGH.ADV@GMAIL.COM)(9815691964)(PETITIONER) ASHISH SINDHU (ASHISH.SINDHU@INDORMA-IND.COM)()(RESPONDENT)		

50	CRL.REV.P.-346/2016	RAM CHANDER V/s STATE (NCT) & ANR	TIGER & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-131/2008) CRL.REV.P. 523/2012 FILED BY RANJEET THR.HIS FATHER SH.GAJANAND (DISPOSED ON : 2014-09-29) P.S.-FIR NO. : (PUNJABI BAGH-131/2008)
FOR COMPLIANCE				
51	CRL.M.A. 2700/2024 In CRL.M.C.-6107/2023(Disposed off case) WITH CRL.M.C. 6168/2023	RAJNEESH KUMAR & ANR. V/s STATE OF NCT OF DELH & ORS.	YASH AGGARWAL	
		OTHER DETAILS OF ADVOCATES: YASH AGARWAL(ADVYASHAGGARWAL@GMAIL.COM)(9899883722)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DWARKA NORTH-441/2020) CRL.M.C. 6168/2023 FILED BY RAJESH KUMAR & ORS. (DISPOSED ON : 2023-08-29) P.S.-FIR NO. : (DWARKA NORTH-441/2020)
FOR FINAL HEARING (CONNECTED)				
52	CRL.M.C.-1150/2023 CRL.M.A. 4408/2023 WITH CRL.M.C. 1154/2023 CRL.M.C. 1155/2023 CRL.M.C. 1156/2023 CRL.M.C. 1157/2023 CRL.M.C. 1158/2023 CRL.M.C. 1152/2023 CRL.M.C. 1153/2023 CRL.M.C. 1151/2023 CRL.M.C. 1159/2023 CRL.M.C. 1164/2023 CRL.M.C. 1209/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: PRVNRAINKEE(PRAVNRAINKEE7@GMAIL.COM){}(PETITIONER) SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(989975209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
53	CRL.M.C.-1151/2023 CRL.M.A. 4410/2023 WITH CRL.M.C. 1205/2023 CRL.M.C. 1206/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: PRVNRAINKEE(PRAVNRAINKEE7@GMAIL.COM)(9717477407)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
54	CRL.M.C.-1152/2023 CRL.M.A. 4412/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: LEX STABILIS(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PRVNRAINKEE(PRAVNRAINKEE7@GMAIL.COM){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
55	CRL.M.C.-1153/2023 CRL.M.A. 4414/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
56	CRL.M.C.-1154/2023 CRL.M.A. 4416/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: SUNIL (SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA (PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
57	CRL.M.C.-1155/2023 CRL.M.A. 4418/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	
		OTHER DETAILS OF ADVOCATES: SUNIL (SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)		
58	CRL.M.C.-1156/2023 CRL.M.A. 4420/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA	

		OTHER DETAILS OF ADVOCATES: PRVNRAINKEE(PRVNRAINKEE7@GMAIL.COM){}(PETITIONER) SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
59	CRL.M.C.-1157/2023 CRL.M.A. 4422/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) KAPIL PURI(KAPILPURI@GMAIL.COM){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
60	CRL.M.C.-1158/2023 CRL.M.A. 4424/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: KAPIL PURI(KAPILPURI@GMAIL.COM){}(PETITIONER) SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
61	CRL.M.C.-1159/2023 CRL.M.A. 4426/2023 WITH CRL.M.C. 1235/2023 CRL.M.C. 1236/2023 CRL.M.C. 1237/2023 CRL.M.C. 1238/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: KAPIL PURI(KAPILPURI@GMAIL.COM){}(PETITIONER) SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
62	CRL.M.C.-1164/2023 CRL.M.A. 4449/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL(INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
63	CRL.M.C.-1209/2023 CRL.M.A. 4680/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
64	CRL.M.C.-1205/2023 CRL.M.A. 4637/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PRVNRAINKEE(PRVNRAINKEE7@GMAIL.COM){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
65	CRL.M.C.-1206/2023 CRL.M.A. 4639/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PRVNRAINKEE(PRVNRAINKEE7@GMAIL.COM){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
66	CRL.M.C.-1235/2023 CRL.M.A. 4726/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PRVNRAINKEE(PRVNRAINKEE7@GMAIL.COM){}(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
67	CRL.M.C.-1236/2023 CRL.M.A. 4728/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL CHOUDHARY(SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
68	CRL.M.C.-1237/2023 CRL.M.A. 4730/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA
		OTHER DETAILS OF ADVOCATES: SUNIL (SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM){}(RESPONDENT)	
69	CRL.M.C.-1238/2023 CRL.M.A. 4732/2023	KAPIL PURI V/s CISCO SYSTEM CAPITAL (INDIA) PVT LTD	SUNIL BAINSLA

		OTHER DETAILS OF ADVOCATES: SUNIL (SUNIL_CHB@YAHOO.CO.IN)(9899750209)(PETITIONER) PUNIT BHALLA(PUNITBHALLA@GMAIL.COM)()(RESPONDENT)	
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COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

manish.prasad@dhc.nic.in

CLICK HERE TO JOIN VC

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc014>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-3645/2024	MANJULA V/s STATE OF NCT DELHI	RAJESH PRASAD PANDEY	
		OTHER DETAILS OF ADVOCATES: RAJESH PANDEY(RAJESH.JASCH@GMAIL.COM)(9810131288)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(LAJPAT NAGAR-297/2024)
SUSPENSION OF SENTENCE				
2	CRL.REV.P.-728/2023 CRL.M.(BAIL) 959/2023	BEENA V/s KISHAN PAL	MUSHARRAF ALI, PRASHANT SHARMA	
		OTHER DETAILS OF ADVOCATES: MUSHARRAF ALI KHAN(MAK.ADV01@GMAIL.COM)(9313803166)(PETITIONER) ABHISHEK PANDEY(ABHISHEKPANDEY2503@GMAIL.COM)()(RESPONDENT) PRASHANT SHARMA(ADVPRASHANT7@GMAIL.COM)(8178389964)(RESPONDENT)		
PAROLE/FURLOUGH				
3	W.P.(CRL)-489/2025	RAJ SINGH @ RAJU V/s STATE OF NCT OF DELHI	ARJUN MALIK(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: ABHAS MISHRA (BMALIKADVOCATES05@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-754/1996) CRL.A. 531/2002 FILED BY RAMESH (DISPOSED ON : 2018-03-08) LPA 593/2018 FILED BY RAMESH (DISPOSED ON :

				2018-10-22) W.P.(CRL) 3666/2018 FILED BY RAJ SINGH @ RAJU (DISPOSED ON : 2018-12-18) W.P.(CRL) 1901/2018 FILED BY RAMESH (DISPOSED ON : 2018-07-02) W.P.(CRL) 1902/2018 FILED BY RAJ SINGH @ RAJU (DISPOSED ON : 2018-07-02) W.P.(CRL) 172/2024 FILED BY RAJ SINGH @ RAJU (DISPOSED ON : 2024-01-22) W.P.(CRL) 3030/2024 FILED BY RAJ SINGH @ RAJU (DISPOSED ON : 2024-10-16) P.S.-FIR NO. :(MANGOLPURI-754/1996)
FOR ADMISSION				
4	W.P.(CRL)-3921/2024	RINKI V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	GULAB CHANDRA SHUKLA	
		OTHER DETAILS OF ADVOCATES: G.C SHUKLA (ADVOCATEGCSHUKLA@GMAIL.COM)(9369736900)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
5	CRL.REV.P.-133/2018 CRL.M.A. 2916/2018	STATE (GNCT OF DELHI) V/s RAM CHANDRA SAINI & ORS	MEENAKSHI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI CHAUHAN()(9811671038)(PETITIONER)		P.S.-FIR NO. :(HAUZ KHAS-797/2015)
6	CRL.REV.P.-790/2018 WITH CRL.REV.P. 791/2018	DHEERAJ BAJAJ V/s STATE & ANR	AJIT KUMAR, PANKAJ KUMAR, SHUBHENDU SAXENA	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR()(9899361668)(PETITIONER)		
7	CRL.REV.P.-791/2018	DHEERAJ BAJAJ V/s STATE & ANR	AJIT KUMAR, PANKAJ KUMAR, SHUBHENDU SAXEN	
		OTHER DETAILS OF ADVOCATES: AJIT KUMAR()(9899361668)(PETITIONER)		
8	CRL.A.-385/2019 CRL.M.A. 5691/2018	NAVEEN KUMAR V/s DAYA KISHAN	MOHIT RAMDEO, CHHETRI LAWYERS	
		OTHER DETAILS OF ADVOCATES:		
9	CRL.REV.P.-258/2022 WITH CRL.REV.P. 262/2022	VEENA AHUJA V/s ANIL KUMAR SAINI	ROHAN THAWANI, HAMID ALI	
		OTHER DETAILS OF ADVOCATES: ROHAN THAWANI(ROHANTHANWANI@GMAIL.COM)(9810802319)(PETITIONER) KRISHAN VEER(KRISHANVEER100@GMAIL.COM)()(PETITIONER) HAMID(ADVHAMID09@GMAIL.COM)()(RESPONDENT) HAMID ALI (ADVHAMID09@GMAIL.COM)(9810935552)(PETITIONER)		
10	CRL.REV.P.-262/2022	EMPERIAL GLASS WORKS V/s ANIL KUMAR SAINI	ROHAN THAWANI, HAMID ALI	
		OTHER DETAILS OF ADVOCATES: ROHAN THAWANI(ROHANTHAWANI@GMAIL.COM)(9810802319)(PETITIONER) KRISHNA VEER(KRISHNAVEER100@GMAIL.COM)()(PETITIONER) HAMID(ADVHAMID09@GMAIL.COM)()(RESPONDENT) HAMID ALI (ADVHAMID09@GMAIL.COM)(9810935552)(PETITIONER)		
11	CRL.REV.P.-287/2022 CRL.M.A. 9294/2022 CRL.M.A. 10367/2022 CRL.M.A. 3740/2023	DEPUTY DIRECTOR OF INCOME TAX (INV.) UNIT 8(1) NEW DELHI V/s STATE OF NCT OF DELHI & ORS.	VIBHOOTI MALHOTRA, VENKETESH MOHAN CHAURASIA	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR(YOGESH.K.RKS@GMAIL.COM)()(PETITIONER) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUB DIVISIONAL MAGISTRATE(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ADITYA JAIN (ISHANNIMEX907@GMAIL.COM)()(RESPONDENT) UDIT SHARMA(UDITSHARMARKS@GMAIL.COM)()(PETITIONER) YOGESH KUMAR(YOGESH.K.RKS.@GMAIL.COM)()(PETITIONER) VIBHOOTI MALHOTRA(VIBHOOTIMALHOTRA.LAW@GMAIL.COM)()(PETITIONER) NEELAM SHARMA(NEELAMSHARMA95@GMAIL.COM)()(RESPONDENT) ISHAAN (ISHAANIMPEX907@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VENKETESH CHAURASIA(VENKETESH@GAMIL.COM)(7217817648)(PETITIONER) DELHI.DCIT.JUDICIAL.HC(DELHI.DCIT.JUDICAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT) STATE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

12	CRL.REV.P.-318/2022	SHAHEEN MALIK & ANR. V/s MOHD. SARFARAZ	MEERA KAURA PATEL	
		OTHER DETAILS OF ADVOCATES: MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER) MEERA KAURA PATEL(MEERAKAURAPATEL@GMAIL.COM)(9910002111)(PETITIONER)		
13	CRL.REV.P.-613/2022	P BALASUBRAMANIY AN V/s SHRI VINA Y KUMAR GUPTA	BALASUBRAMANIYAN P, RAMSANKAR	
		OTHER DETAILS OF ADVOCATES: BALA SUBRAMANIYAN(BSUBRAMANIYUM6@GMAIL.COM)()(PETITIONER) RG.DHC(RG.DHC@NIC.IN)()(RESPONDENT) RAMSANKAR (RAMLAWDELHI@GMAIL.COM)(9873251588)(RESPONDENT)		
14	CRL.REV.P.-754/2022 CRL.M.A. 22750/2022	MURLIDHAR SINGH V/s ICICI BANK LTD THROUGH AR	JAGJIT SINGH	
		OTHER DETAILS OF ADVOCATES: JAGJIT SINGH(JAGJITSINGHADVOCATE@YAHOO.CO.IN)(9810034684)(PETITIONER) ICICI BANK(PUNITBHALLA@GMAIL.COM)()(RESPONDENT)		
15	CRL.REV.P.-820/2022 CRL.M.A. 25097/2022	SH SUNIL KUMAR V/s SMT LAXMI & ANR.	HANS RAJ DHAMIJA, SHASHI BHUSHAN JHA	
		OTHER DETAILS OF ADVOCATES: H.R.DHAMIIJA(HRDHAMIIJA101@GMAIL.COM)(9811626201)(PETITIONER) LAXMI()(9654063577)(RESPONDENT) SHASHI BHUSHAN JHA(JHA318@GMAIL.COM)(9871549116)(PETITIONER)		
16	CRL.REV.P.-830/2022 CRL.M.A. 25255/2022	CENTRAL BUREAU OF INVESTIGATION V/s RAKESH GUPTA	PRAKARSH AIRAN, RAKESH KUMAR SHUKLA	
		OTHER DETAILS OF ADVOCATES: ANUPAM SHARMA(ANUPAMSHARNAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(PETITIONER) ANUPAM SHARMA(ANUPAMSHARMAADVOCATE@HOTMAIL.COM)(9810009734)(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(PETITIONER) RAKESH KUMAR SHUKLA(RKS108@GMAIL.COM)(9899454835)(RESPONDENT)		P.S.-FIR NO. :(CBI-DAI-2021-A-0003)
17	CRL.REV.P.-861/2022 CRL.M.A. 26253/2022	DR. ARUN MOHAN BANSAL V/s CBI	KESHAR SINGH NEGI	
		OTHER DETAILS OF ADVOCATES: K.S. NEGI(KS_NEGIAGV@YAHOO.COM)(9810255165)(PETITIONER) DR.ARUN MOHAN BANSAL(AMBADVOCATE1@GMAIL.COM)(9810115721)(PETITIONER) ARUN MOHAN BANSAL(AMBADVOCATE1@GMAIL.COM)(9810115721)(PETITIONER) K.S. NEGI(KS_NEGIAGV@YAHOO.COM)(9810255165)(PETITIONER) ANIL KUMAR(ANILCO040@GMAIL.COM)()(PETITIONER) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT) CBI(DLACBIDHC@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-DAI-2020-A-001) W.P.(CRL) 544/2020 FILED BY DR. ARUN MOHAN (DISPOSED ON : 2023-12-18) P.S.-FIR NO. :(CBI-DAI-2020-A-001)
18	CRL.REV.P.-864/2022	VINEET GARG @ BANTI & ANR. V/s STATE	AMJAD KHAN	
		OTHER DETAILS OF ADVOCATES: AMJAD KHAN & ASSOCIATES(CORPORATELAWYER.DHC@GMAIL.COM)(8920952108)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) CRIMINAL STANDING COUNSEL(CRIMINALSTANDINGCOUNSEL@GMAIL.COM)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-218/2018) BAIL APPLN. 1957/2019 FILED BY SH. SUNIL SHARMA (DISPOSED ON : 2019-08-28) BAIL APPLN. 1588/2019 FILED BY AFROZ ALAM (DISPOSED ON : 2019-11-06) BAIL APPLN. 2609/2019 FILED BY AFROZ ALAM (DISPOSED ON : 2019-10-30) BAIL APPLN. 504/2020 FILED BY AFROZ ALAM (DISPOSED ON : 2020-02-19) BAIL APPLN. 2844/2019 FILED BY AFROZ ALAM (DISPOSED ON : 2019-11-15) BAIL APPLN. 472/2020 FILED BY SUNIL SHARMA (DISPOSED ON : 2020-02-19) BAIL APPLN. 2729/2019 FILED BY VINEET GARG (DISPOSED ON : 2019-12-23) BAIL APPLN. 624/2020 FILED BY RAJESH KUMAR SHARMA (DISPOSED ON : 2020-03-04) BAIL APPLN. 663/2020 FILED BY VINEET GARG @ BANTI (DISPOSED ON : 2020-06-05) BAIL APPLN. 1473/2020 FILED BY AFROZ ALAM (DISPOSED ON : 2020-07-29) BAIL APPLN. 2522/2020 FILED BY AFROZ ALAM (DISPOSED ON : 2020-11-25) BAIL APPLN. 1590/2021 FILED BY VINEET GARG (DISPOSED ON : 2021-05-27) BAIL APPLN. 497/2021 FILED BY RASHID

				(DISPOSED ON : 2021-05-17) BAIL APPLN. 1717/2021 FILED BY AFROZ ALAM (DISPOSED ON : 2021-05-18) BAIL APPLN. 1853/2021 FILED BY AFROZ ALAM (DISPOSED ON : 2021-05-28) BAIL APPLN. 967/2021 FILED BY SUNIL SHARMA (DISPOSED ON : 2021-07-27) BAIL APPLN. 2191/2021 FILED BY VINEET GARG (DISPOSED ON : 2021-06-30) BAIL APPLN. 2165/2021 FILED BY VIJAY DUBEY @ MONI (DISPOSED ON : 2021-08-04) BAIL APPLN. 1451/2021 FILED BY NAGESH SHARMA (DISPOSED ON : 2021-05-06) BAIL APPLN. 4100/2021 FILED BY SUNIL SHARMA (DISPOSED ON : 2021-11-18) BAIL APPLN. 1189/2022 FILED BY VINEET GARG @ BANTI (DISPOSED ON : 2022-04-26) BAIL APPLN. 4101/2021 FILED BY VINEET GARG (DISPOSED ON : 2021-11-18) BAIL APPLN. 4134/2021 FILED BY AFROZ ALAM (DISPOSED ON : 2021-11-23) BAIL APPLN. 4098/2021 FILED BY SUNIL SHARMA (DISPOSED ON : 2022-03-30) BAIL APPLN. 4189/2021 FILED BY SUNIL SHARMA (DISPOSED ON : 2021-11-30) BAIL APPLN. 4102/2021 FILED BY NAGESH SHARMA (DISPOSED ON : 2021-11-18) BAIL APPLN. 4335/2021 FILED BY AFROZ ALAM (DISPOSED ON : 2022-03-11) BAIL APPLN. 3185/2022 FILED BY NAGESH SHARMA (DISPOSED ON : 2023-03-28) BAIL APPLN. 3166/2022 FILED BY VINEET GARG @ BANTI (DISPOSED ON : 2022-11-14) BAIL APPLN. 3323/2022 FILED BY SUNIL SHARMA @ RAHUL (DISPOSED ON : 2022-12-21) BAIL APPLN. 1163/2023 FILED BY RAJESH KUMAR SHARMA @ MANOJ (DISPOSED ON : 2023-09-14) BAIL APPLN. 1039/2023 FILED BY SUNIL SHARMA @ RAHUL (DISPOSED ON : 2023-09-21) BAIL APPLN. 316/2023 FILED BY RAJESH SHARMA (DISPOSED ON : 2023-04-26) BAIL APPLN. 692/2023 FILED BY VINEET GARG @ BANTI (DISPOSED ON : 2023-03-14) BAIL APPLN. 242/2023 FILED BY SUNIL SHARMA @ RAHUL (DISPOSED ON : 2023-01-25) BAIL APPLN. 2194/2023 FILED BY VINEET GARG@ BANTI (DISPOSED ON : 2023-07-10) BAIL APPLN. 1904/2023 FILED BY VIJAY DUBEY @ MONI (DISPOSED ON : 2023-09-14) BAIL APPLN. 3319/2023 FILED BY VINEET GARG @BANTI (DISPOSED ON : 2023-12-04) P.S.-FIR NO. :(CRIME AND RAILWAY-218/2018)
19	CRL.REV.P.-29/2023	JATIN KUMAR V/s JYOTI KATARIA	RABI KUMAR	
		OTHER DETAILS OF ADVOCATES: RABI KUMAR(RABIKUMAR481992@GMAIL.COM)(8750207510)(PETITIONER)		
20	CRL.REV.P.-473/2023	POOJA V/s THE STATE (GOVT. OF NCT OF DELHI) & ANR.	HARISH CHANDRA, BALRAM	
		OTHER DETAILS OF ADVOCATES: HARISH CHANDRA (HC880986@GMAIL.COM)(9811517113)(PETITIONER) RAGHAV LEGAL (RAGHAVLEGAL1971@GMAIL.COM)()(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) BALRAM (ADVBALRAMG@GMAIL.COM)(9315595676)(RESPONDENT)		
21	CRL.REV.P.-513/2023	UMESH KUMAR V/s THE STATE (GNCT DELHI) AND ANR.	KULDEEP KUMAR GURNANI, DIVYANSH ARORA	
		OTHER DETAILS OF ADVOCATES: KULDEEP KUMAR (KULDEEP544@GMAIL.COM)(8800326695)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIVYANSH ARORA(DEVYANSHARORA16@GMAIL.COM)(8800565804)(RESPONDENT)		
22	CRL.REV.P.-594/2023 CRL.M.A. 14168/2023 CRL.M.A. 14170/2023	MOHD.TAYYAB V/s FARHEEN SYED AND ANR.	HARSH KUMAR, AMRENDRA KUMAR MEHTA, AMIR KALEEM, L. B. RAI	
		OTHER DETAILS OF ADVOCATES: HARSH KUMAR (ADVOCATEHARSHKUMAR@GMAIL.COM)(8076772278)(PETITIONER)		

		AMRENDRA KUMAR MEHTA(ADVAKMEHTA@GMAIL.COM)(9968374294)(PETITIONER) AMIR KALEEM(ADV.AMIRKALEEM@GMAIL.COM)(9997085020)(RESPONDENT) L. B. RAI(ATTORNEYLBRAI@GMAIL.COM)(9810614546)(PETITIONER)		
23	CRL.REV.P.-643/2023 CRL.M.A. 15406/2023 CRL.M.A. 15408/2023 CRL.M.A. 15409/2023	NIDHI JAISWAL V/s STATE OF NCT OF DELHI & ANR.	KARTIK SANDAL, SPARSH GOYAL	
		OTHER DETAILS OF ADVOCATES: ROHAN SANDAL(OFFICE@STATESMANLP.COM)(9450005521)(PETITIONER) NARENDER SINGH(OFFICE@STATESMANLP.COM)(9450005521)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SPARSH GOYAL(SPARSHGOYALSUNNY@GMAIL.COM)(9999978130)(RESPONDENT)		
24	CRL.REV.P.-696/2023 CRL.M.A. 16894/2023	SIDHARTH SAHDEV V/s NARCOTICS CONTROL BUREAU	DEBAYAN GANGOPADHYAY	
		OTHER DETAILS OF ADVOCATES: ABHIR DATT(DEBAYAN.GY@GMAIL.COM)(9742690374)(PETITIONER) NARCOTICS CONTROL BUREAU(NARCOTICSBUREAU@NIC.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (N.C.B. R.K.PURAM-SC 105/2022) BAIL APPLN. 2083/2022 FILED BY SIDHARTH SAHDEV @ SID (DISPOSED ON : 2022-10-17) CRL.REV.P. 336/2023 FILED BY PANKAJ GUPTA (DISPOSED ON : 2023-09-05) BAIL APPLN. 4003/2023 FILED BY KRUNAL GOLWALA (DISPOSED ON : 2024-03-19) P.S.-FIR NO. : (N.C.B. R.K.PURAM-SC 105/2022)
25	CRL.REV.P.-835/2023 CRL.M.A. 21289/2023	HAZI SALMAN V/s STATE (NCT OF DELHI)	DIVYESH PRATAP SINGH	
		OTHER DETAILS OF ADVOCATES: DIVYESH PRATAP SINGH (DIVYESHPSINGH@HOTMAIL.COM)(9999091167)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) DIVYESH PRATAP SINGH(DIVYESHPSINGH@GMAIL.COM)(9999091167)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (BHAJAN PURA-597/2020) BAIL APPLN. 287/2021 FILED BY HAZI SALMAN (DISPOSED ON : 2021-02-16) P.S.-FIR NO. : (BHAJAN PURA-597/2020)
26	CRL.REV.P.-1123/2023 CRL.M.A. 28805/2023	TINKU V/s STATE NCT OF DELHI AND ANR.	AMITEJ KUMAR NAGAR	
		OTHER DETAILS OF ADVOCATES: AMITEJ KUMAR NAGAR(AMITEJ91@GMAIL.COM)(7838662645)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (R.K.PURAM-355/2021)
27	CRL.REV.P.-1189/2023 CRL.M.A. 30299/2023	TAHIR ALI V/s THE STATE (N.C.T. OF DELHI)	ASHOK KUMAR, AAGAM JAIN	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & ASSOCIATES(ASHOKLEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) AAGAM JAIN(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER)		P.S.-FIR NO. : (MALVIYA NAGAR-507/2020)
28	CRL.REV.P.-1202/2023 CRL.M.A. 30521/2023 CRL.M.A. 30522/2023	DEEPAK V/s SHIKHA GAUTAM & ANR. & ORS.	DALJEET DHIMAN	
		OTHER DETAILS OF ADVOCATES: DALJEET DHIMAN(DALJEET_DHIMAN@YAHOO.COM)(9811640373)(PETITIONER)		
29	W.P.(CRL)-1344/2023 CRL.M.A. 12654/2023 WITH W.P.(CRL) 1345/2023 W.P.(CRL) 3222/2024	SYSTEMATIX HOLDINGS PRIVATE LIMITED V/s DIRECTORATE OF ENFORCEMENT	ANUJ BERRY	
		OTHER DETAILS OF ADVOCATES: NITESH JAIN (NITESH.JAIN@TRILEGAL.COM)(9599051760)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC_ED@GOV.IN){}(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (DIRECTORATE OF ENFORCEMENT-ECIR 3/2016) W.P.(CRL) 1154/2022 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ANR. (DISPOSED ON : 2022-05-19) BAIL APPLN. 2470/2022 FILED BY CHANDRA PRAKASH KHANDELWAL (DISPOSED ON : 2023-02-23) W.P.(CRL) 1345/2023 FILED BY CHANDRA PRAKASH KHANDELWAL (D. OF HEARING : 2025-04-15) W.P.(CRL) 2667/2024 FILED BY PRATEEK KUMAR (D. OF HEARING : 2025-05-05) W.P.(CRL) 3222/2024 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ORS. (D. OF HEARING : 2025-04-15) W.P.(CRL) 952/2025 FILED BY HARSATINDER PAL

				SINGH HAYER (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016)
30	W.P.(CRL)-1345/2023 CRL.M.A. 12656/2023	CHANDRA PRAKASH KHANDELWAL V/s DIRECTORATE OF ENFORCEMENT	ANUJ BERRY	
		OTHER DETAILS OF ADVOCATES: NITESH JAIN (NITESH.JAIN@TRILEGAL.COM)(9599051760)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC_ED@GOV.IN)()(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016) W.P.(CRL) 1154/2022 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ANR. (DISPOSED ON : 2022-05-19) BAIL APPLN. 2470/2022 FILED BY CHANDRA PRAKASH KHANDELWAL (DISPOSED ON : 2023-02-23) W.P.(CRL) 1344/2023 FILED BY SYSTEMATIX HOLDINGS PRIVATE LIMITED (D. OF HEARING : 2025-04-15) W.P.(CRL) 2667/2024 FILED BY PRATEEK KUMAR (D. OF HEARING : 2025-05-05) W.P.(CRL) 3222/2024 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ORS. (D. OF HEARING : 2025-04-15) W.P.(CRL) 952/2025 FILED BY HARSATINDER PAL SINGH HAYER (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016)
31	W.P.(CRL)-3222/2024 CRL.M.A. 31148/2024	DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ORS. V/s DIRECTORATE OF ENFORCEMENT	ANUJ BERRY	
		OTHER DETAILS OF ADVOCATES: DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED(INFO@UNICORNGLOBAL.CO)(0)(PETITIONER) NITESH JIAN(NITESH.JAIN@TRILEGAL.COM)(9650700823)(PETITIONER) DIRECTORATE OF ENDORCEMENT(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016) W.P.(CRL) 1154/2022 FILED BY DDPL GLOBAL INFRASTRUCTURE PRIVATE LIMITED & ANR. (DISPOSED ON : 2022-05-19) BAIL APPLN. 2470/2022 FILED BY CHANDRA PRAKASH KHANDELWAL (DISPOSED ON : 2023-02-23) W.P.(CRL) 1345/2023 FILED BY CHANDRA PRAKASH KHANDELWAL (D. OF HEARING : 2025-04-15) W.P.(CRL) 1344/2023 FILED BY SYSTEMATIX HOLDINGS PRIVATE LIMITED (D. OF HEARING : 2025-04-15) W.P.(CRL) 2667/2024 FILED BY PRATEEK KUMAR (D. OF HEARING : 2025-05-05) W.P.(CRL) 952/2025 FILED BY HARSATINDER PAL SINGH HAYER (D. OF HEARING : 2025-04-21) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2016)
32	W.P.(CRL)-531/2024 CRL.M.A. 4858/2024	MOHD ABID V/s STATE OF NCT OF DELHI & ANR.	MOHD RASHID	Listing Remarks: AT 4:00PM
		OTHER DETAILS OF ADVOCATES: MOHD. RASHID (MOHDRASHI.ADV@GMAIL.COM)(9811988189)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SHAHEEN BAGH-245/2020)
33	W.P.(CRL)-574/2024 CRL.M.A. 5277/2024	SATISH GOEL V/s THE STATE NCT OF DELHI AND ORS.	JAI SUBHASH THAKUR	
		OTHER DETAILS OF ADVOCATES: JAI SHUBHASH THAKUR(JAISUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
34	W.P.(CRL)-1498/2024 CRL.M.A. 14588/2024	MEENA ASHOK HALDAR @ MEENA SHARMA V/s STATE OF NCT OF DELHI & ANR.	MOHIT KUMAR	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) MOHIT SHARMA(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NANAK PURA-108/2023)

35	W.P.(CRL)-2328/2024	CHANDRESH KUMAR ALIAS CHANDRESH YADAV AND ANR. V/s THE STATE OF NCT OF DELHI & ANR.	ARUN KUMAR SHARMA, VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: ARUN KR. SHARMA (ARUNKUMARSHARMAADVOCATE@GMAIL.COM)(9999355678)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (ADVOCATEVSINGH016@GMAIL.COM)(8588865322)(PETITIONER)		P.S.-FIR NO. :(SWAROOP NAGAR-194/2021)
36	W.P.(CRL)-2550/2024 CRL.M.A. 24895/2024 CRL.M.A. 24896/2024	BHARTI & ANR. V/s STATE (NCT) OF DELHI & ANR.	SHWETA SHANDILYA	
		OTHER DETAILS OF ADVOCATES: SHWETA SHANDILYA (ADVSHWETASHANDILYA@GMAIL.COM)(9319511996)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(KRISHNA NAGAR-588/2023)
37	W.P.(CRL)-2716/2024	NISHANT MALIK & ORS. V/s STATE (NCT OF DELHI) & ORS.	DHEERAJ KUMAR SHARMA	Listing Remarks: AT 2:30PM
		OTHER DETAILS OF ADVOCATES: RAHUL CHAUDHARY (ADVRAHULCHAUDHARY1984@GMAIL.COM)(9645107898)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANSAROVER PARK-312/2024)
38	W.P.(CRL)-3655/2024 CRL.M.A. 35059/2024	JEET KUMAR V/s STATE OF GOVT. OFNCT OF DELHI AND ORS	SWAPNIL CHOUDHARY	
		OTHER DETAILS OF ADVOCATES: PULKIT CHOUDHARY ()(9711856467)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MAURYA ENCLAVE-976/2021)
39	CRL.M.C.-973/2025	MANPREET KAUR V/s JATINDER PAL SINGH	AJAY KUMAR PIPANIYA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR ()(9810466554)(PETITIONER) JAPBUILDERS(JAPBUILDERS@YAHOO.COM)(0)(RESPONDENT)		
40	W.P.(CRL)-311/2025	RK V/s STATE OF NCT OF DELHI	FARAZ MAQBOOL(DHCLSC)	
		OTHER DETAILS OF ADVOCATES: SAHITYA VEENA (SAHITYAVEENA98@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(VASANT VIHAR-69/2009) CRL.A. 911/2016 FILED BY RAVI KAPOOR (DISPOSED ON : 2018-01-04) DEATH SENTENCE REF. 1/2016 FILED BY STATE (DISPOSED ON : 2018-01-04) CRL.A. 840/2016 FILED BY BALJEET MALIK @ POPPY (DISPOSED ON : 2018-01-04) CRL.A. 851/2016 FILED BY AMIT SHUKLA (DISPOSED ON : 2018-01-04) W.P.(CRL) 1539/2018 FILED BY BALJEET MALIK @ POOPY (DISPOSED ON : 2018-08-09) W.P.(CRL) 172/2019 FILED BY RAVI KAPOOR (DISPOSED ON : 2019-10-22) W.P.(CRL) 2190/2018 FILED BY AMIT SHUKLA (DISPOSED ON : 2019-03-19) W.P.(CRL) 745/2020 FILED BY RAVI KAPOOR (DISPOSED ON : 2021-06-01) W.P.(CRL) 2496/2021 FILED BY RAVI KAPOOR (DISPOSED ON : 2022-02-01) W.P.(CRL) 2110/2021 FILED BY RAVI KAPOOR (DISPOSED ON : 2023-01-19) W.P.(CRL) 309/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-02-10) W.P.(CRL) 1692/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-07-03) W.P.(CRL) 2515/2023 FILED BY RAVI KAPOOR (DISPOSED ON : 2023-09-04) W.P.(CRL) 2675/2023 FILED BY AMIT SHUKLA (DISPOSED ON : 2023-09-25) W.P.(CRL) 2998/2023 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-01-12) W.P.(CRL) 570/2024 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-02-19) W.P.(CRL) 775/2024 FILED BY RAVI KAPOOR (DISPOSED ON : 2024-03-11) W.P.(CRL) 1259/2024 FILED BY RAVI KAPOOR

				(DISPOSED ON : 2024-05-10) W.P.(CRL) 1105/2024 FILED BY AMIT SHUKLA (DISPOSED ON : 2024-04-05) W.P.(CRL) 1471/2024 FILED BY AMIT SHUKLA (DISPOSED ON : 2024-06-05) W.P.(CRL) 1937/2024 FILED BY MR. X (DISPOSED ON : 2024-09-05) W.P.(CRL) 2168/2024 FILED BY BALJEET MALIK @ POPPY (DISPOSED ON : 2025-03-04) W.P.(CRL) 2648/2024 FILED BY CHIRANJI LAL & ORS. (D. OF HEARING : 2025-04-28) W.P.(CRL) 3109/2024 FILED BY RK (D. OF HEARING : 2025-07-21) W.P.(CRL) 954/2025 FILED BY MR. X (D. OF HEARING : 2025-05-01) P.S.-FIR NO. :(VASANT VIHAR-69/2009)
CONNECTED MATTERS (ANMM)				
41	CRL.M.C.-1530/2018 CRL.M.A. 5542/2018 CRL.M.A. 5544/2018 CRL.M.A. 848/2020 WITH CRL.REV.P. 200/2019 CRL.REV.P. 201/2019 CRL.REV.P. 202/2019 CRL.REV.P. 203/2019 CRL.M.C. 1532/2018 CRL.M.C. 1533/2018 CRL.M.C. 1535/2018	M S VIJAYA KUMAR V/s THE SUPERINTENDENT OF POLICE CBI & ORS	SHAILESH MADIYAL, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHAILESH MADIYAL()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018- 11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
42	CRL.M.C.-1532/2018 CRL.M.A. 5547/2018 CRL.M.A. 5549/2018 CRL.M.A. 34477/2019 CRL.M.A. 847/2020	S VIJAYAKUMAR V/s THE SUPRITENDENT OF POLICE , CBI & ORS	SHAILESH MADIYAL, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHAILESH MADIYAL()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)

43	CRL.M.C.-1533/2018 CRL.M.A. 5552/2018 CRL.M.A. 5554/2018 CRL.M.A. 34465/2019 CRL.M.A. 846/2020	M S VIJAYAKUMAR V/s CENTRAL BUREAU OF INVESTIGATION & ORS	SHAILESH MADIYAL, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHAILESH MADIYAL()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-4-E-07) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (CBI-4-E-07)
44	CRL.M.C.-1535/2018 CRL.M.A. 5563/2018 CRL.M.A. 5565/2018 CRL.M.A. 34475/2019 CRL.M.A. 1177/2020	M S VIJAYAKUMAR V/s THE SUPRINTENDENT OF POLICE , CBI & ORS	SHAILESH MADIYAL, S. SATHIASEELAN, MAYURI RAGHUVANSHI	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: SHAILESH MADIYAL()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
45	CRL.REV.P.-200/2019 CRL.M.A. 3785/2019	CENTRAL BUREAU OF INVESTIGATION V/s VIJAYA KUMAR & ANR	ANUPAM S SHARRMA, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA()(9870515982)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL

				BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
46	CRL.REV.P.-201/2019 CRL.M.A. 3787/2019	CENTRAL BUREAU OF INVESTIGATION V/s M.S VIJAYAKUMAR & ANR	ANUPAM S SHARRMA, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA()(9870515982)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS

				BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
47	CRL.REV.P.-202/2019 CRL.M.A. 3791/2019	CENTRAL BUREAU OF INVESTIGATION V/s M.S VIJAYAKUMAR & ANR	ANUPAM S SHARRMA, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA()(9870515982)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING :

				2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
48	CRL.REV.P.-203/2019 CRL.M.A. 3795/2019	CBI V/s M.S.VIJAYA KUMAR & ANR	ANUPAM S SHARRMA, S. SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANUPAM S SHARRMA()(9870515982)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)

49	CRL.REV.P.-1060/2018 WITH CRL.REV.P. 1079/2018 CRL.REV.P. 1124/2018 CRL.REV.P. 1141/2018 CRL.REV.P. 1144/2018 CRL.REV.P. 48/2019 CRL.REV.P. 109/2019 CRL.REV.P. 110/2019 CRL.REV.P. 111/2019	GORDHAN DAS BANSAL @ G D BANSAL V/s STATE (CBI) & ANR	ANIL SONI, SUMIT SHARMA, KRISHAN KUMAR, SARBJIT SHARMA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANIL SONI()(9311140185)(PETITIONER) SUMIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (CBI-4-E-07)
50	CRL.REV.P.-1124/2018 CRL.M.A. 49540/2018	GORDHAN DAS BANSAL @ G.D. BANSAL V/s STATE (CBI) & ANR.	ANIL SONI, SUMIT SHARMA, KRISHAN KUMAR, SARBJIT SHARMA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		ANIL SONI()(9311140185)(PETITIONER) SUMIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		:(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018- 11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
51	CRL.REV.P.-1144/2018 CRL.M.A. 49862/2018	GORDHAN DAS BANSAL @ G.D.BANSAL V/s STATE (CBI) & ANR.	ANIL SONI, SUMIT SHARMA, KRISHAN KUMAR, SARBJIT SHARMA	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: ANIL SONI()(9311140158)(PETITIONER) SUMIT SHARMA(DRSARBJITSHARMA@GMAIL.COM)(9810009104)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL

				SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018- 11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
52	CRL.REV.P.-109/2019	SUMAN PAL SINGH V/s STATE (CBI)	LEGAL SEINE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: LEGAL SEINE()(9971138495)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025- 04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018- 11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
53	CRL.REV.P.-110/2019	SUMAN PAL SINGH V/s STATE (CBI)	LEGAL SEINE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: LEGAL SEINE()(9971138495)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
54	CRL.REV.P.-111/2019	SUMAN PAL SINGH V/s STATE(CBI)	LEGAL SEINE	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: LEGAL SEINE()(9560975058)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)

55	CRL.REV.P.-1174/2018 CRL.M.A. 50566/2018 CRL.M.A. 837/2020	M S VIJAYAKUMAR V/s THE SUPERINTENDENT OF POLICE CBI & ANR	S SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S SATHIASEELAN()(9650335116)(PETITIONER) S SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (CBI-4-E-07)
56	CRL.REV.P.-1175/2018 CRL.M.A. 50570/2018 CRL.M.A. 1442/2020	M S VIJAYAKUMAR V/s THE SUPERINTENDENT OF POLICE CBI & ANR	S SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S SATHIASEELAN()(9650335116)(PETITIONER) S SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
57	CRL.REV.P.-2/2019 CRL.M.A. 30/2019 CRL.M.A. 980/2020	M. S. VIJAYAKUMAR V/s THE SUPRINTENDENT OF POLICE,CBI & ANR	S. SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S. SATHIASEELAN()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
58	CRL.REV.P.-10/2019 CRL.M.A. 116/2019 CRL.M.A. 839/2020	M.S. VIJAYAKUMAR V/s THE SUPRINTENDENT OF POLICE,CBI & ANR	S. SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S. SATHIASEELAN()(9650335116)(PETITIONER) S. SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-

				04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
59	CRL.REV.P.-593/2019 CRL.M.A. 10679/2019	M.S. VIJAYKUMAR V/s THE SUPERINTENDENT OF POLICE, CBI & ANR	S.SATHIASEELAN	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S.SATHIASEELAN() (9650335116) (PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
60	CRL.REV.P.-594/2019 CRL.M.A. 10686/2019	M.S. VIJAYAKUMAR V/s THE SUPERINTENDENT OF POLICE, CBI & ANR	S. SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S. SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
61	CRL.REV.P.-595/2019 CRL.M.A. 10688/2019	M.S. VIJAYAKUMAR V/s THE SUPERINTENDENT OF POLICE, CBI & ANR	S.SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S.SATHIASEELAN()(9650335116)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07)

		KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 596/2019 FILED BY M.S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
62	CRL.REV.P.-596/2019 CRL.M.A. 10695/2019	M.S VIJAYAKUMAR V/s THE SUPERINTENDENT OF POLICE, CBI & ANR	S.SATHIASEELAN, KRISHAN KUMAR	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES: S.SATHIASEELAN()(9650335116)(PETITIONER) KRISHAN KUMAR(KRISHENKUMAR@GMAIL.COM)(9910577700)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4-E-07) CRL.M.C. 1533/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1535/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1530/2018 FILED BY M S VIJAYA KUMAR (D. OF HEARING : 2025-04-15) CRL.M.C. 1532/2018 FILED BY S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1174/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1175/2018 FILED BY M S VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1060/2018 FILED BY GORDHAN DAS BANSAL @ G D BANSAL (D. OF HEARING : 2025-04-15)

				CRL.REV.P. 110/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 111/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 109/2019 FILED BY SUMAN PAL SINGH (D. OF HEARING : 2025-04-15) CRL.REV.P. 202/2019 FILED BY CENTRAL BUREAU OF INVESTIVGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 200/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 1011/2018 FILED BY G.D. BANSAL @ GORDHAN DAS BANSAL (DISPOSED ON : 2018-11-20) CRL.REV.P. 1079/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 2/2019 FILED BY M. S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 1124/2018 FILED BY GORDHAN DAS BANSAL @ G.D. BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1144/2018 FILED BY GORDHAN DAS BANSAL @ G.D.BANSAL (D. OF HEARING : 2025-04-15) CRL.REV.P. 1141/2018 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 10/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 48/2019 FILED BY SHIV SHARAN KUMAR BHAGAT @ SSK BHAGAT (DISPOSED ON : 2020-02-13) CRL.REV.P. 595/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 593/2019 FILED BY M.S. VIJAYKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 594/2019 FILED BY M.S. VIJAYAKUMAR (D. OF HEARING : 2025-04-15) CRL.REV.P. 201/2019 FILED BY CENTRAL BUREAU OF INVESTIGATION (D. OF HEARING : 2025-04-15) CRL.REV.P. 203/2019 FILED BY CBI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4-E-07)
FOR DIRECTIONS				
63	CRL.REV.P.-350/2018 CRL.M.A. 4327/2025	SANJAY BOTHRA V/s GULAB BOTHRA	VINIT TREHAN, SUMEET ANAND, JAYENDRA SEVADA, MANJIT KUMAR PATHAK	
		OTHER DETAILS OF ADVOCATES: SUMEET (SUMEETANAD.ADV@GMAIL.COM)(9971444643)(PETITIONER) MANJIT(MANJITPATHAK99@GMAIL.COM)(0)(RESPONDENT) MANJIT KUMAR PATHAK(MANJITPATHAK99@GMAIL.COM)(9968199198)(PETITIONER)		
FOR FINAL HEARING				
64	CRL.REV.P.-1228/2023 CRL.M.A. 31251/2023 CRL.M.A. 31253/2023 CRL.M.A. 6175/2024	PANKAJ KUMAR SONI V/s STATE GNCT DELHI AND ORS.	SURENDRA NATH PANDEY, VIRENDRA SINGH, VIRENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: S.N. PANDEY(SNPADV88@GMAIL.COM)(9868520336)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA S. CHAUDHARY(CHAUDHARY.VIRENDRA68@GMAIL.COM)(9313603320)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH(CHAUDHARY.VIRENDRA68@GMAIL.COM)(9313603320)(PETITIONER)		
65	CRL.REV.P.-1319/2023 CRL.M.A. 33483/2023	SAFETY ENERGY SOLUTION P. LTD THROUGH ITS DIRECTOR SH. U P.SINGH & ANR. V/s GOPI RAM (SINCE DECEASED) THROUGH ITS LRS. & ORS.	PRATEEK AGGARWAL, ASHIM VACHHER	
		OTHER DETAILS OF ADVOCATES: BD PANDEY(BDPANDEYADVOCATE@GMAILC.OM)(9871321615)(PETITIONER) NAMITA (NAMITARROY11@GMNAIL.COM)(0)(RESPONDENT) ASHIM VACHHER(ASHIMVACHHER@VACHHERASSOCIATES.COM)(9811023217)(PETITIONER)		

FOR DISPOSAL				
66	CRL.A.-280/2019	SMT. PAYAL V/s STATE (GOVT OF NCT) OF DELHI & ORS	MITHILESH KR SINGH, MITHILESH KUMAR SINGH	Listing Remarks: AT 04:00 P.M.
		OTHER DETAILS OF ADVOCATES: MITHILESH KUMAR SINGH(MKSADV65@GMAIL.COM)(9868040314)(PETITIONER)		P.S.-FIR NO. :(DABRI-244/2009)
FOR ARGUMENT				
67	CRL.REV.P.-687/2023 CRL.M.A. 16575/2023 CRL.M.A. 33257/2023	PRADEEP JAIN V/s SHAKUNTALA DEVI AND ANR	ADITYA VATS SHARMA, SANGEETA JAIN	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) MOHIT KUMAR(ADVMOHITSHR@GMAIL.COM)(9717268268)(PETITIONER) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SANGEETA JAIN (ANILCO040@GMAIL.COM)(9810330185)(PETITIONER) MOHITSHR(ADVMOHITSHR@GMAIL.COM){})(RESPONDENT)		

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
1	CM(M)-3733/2024 CM APPL. 63537/2024	TILAK @ TILAK RAJ SIKRI V/s BALAJI ACTION MEDICAL INSTITUTE, THROUGH ITS MEDICAL SUPRINTENDENT	AKSHAY MANN	
		OTHER DETAILS OF ADVOCATES: AKSHAY MANN(ADV.AKSHAYMANN@GMAIL.COM)(9894156249)(PETITIONER) BALA JI ACTION MEDICAL(INFO@ACTIONHOSPITAL.COM)(0)(RESPONDENT)		
TOP OF THE BOARD				
2	CM(M)-220/2023 CM APPL. 6608/2023 CM APPL. 74752/2024	VIJENDER TANWAR V/s GIRWAR (NOW DECEASED) THROUGH AGENT/LEGAL REPRESENTATIVE ANAND TYAGI & ANR.	FAIZ IMAM, SHASHI PRATAP SINGH, VISHAL MAAN, VARUN KAPUR	
		OTHER DETAILS OF ADVOCATES: FAIZ IMAM(FAIZIMAM01@GMAIL.COM)(9958097116)(PETITIONER) R()(9899668480)(RESPONDENT) R()(9810138337)(RESPONDENT) SHASHI PRATAP SINGH(SHASHIPRATAPADV@GMAIL.COM)(9560536975)(PETITIONER) VISHAL MAAN(VISHALMAAN72@GMAIL.COM)(9899934315)(PETITIONER) VARUN KAPUR(NURAV604@GMAIL.COM)(9910032035)(RESPONDENT)		

FRESH MATTERS & APPLICATIONS				
3	CM APPL. 18867/2025 REVIEW PET. 191/2025 In CM(M)-915/2019(Disposed off case)	DEVI CHARAN & ANR V/s RANPAT SINGH & ORS	JAI SAHAI ENDLAW, GURMEHAR SINGH SISTANI, VARUN MEHLAWAT	
		OTHER DETAILS OF ADVOCATES: JAI SAHAI ENDLAW()(9811122114)(PETITIONER) GURMEHAR S. SITANI (VARUN_MEHLAWAT@YAHOO.CO.IN)(0)(RESPONDENT) JAI JSE CHAMBERS(JAI@JSECHAMBERS.COM)(0)(RESPONDENT) VARUN MEHLAWAT(VARUN_MEHLAWAT@YAHOO.CO.IN)(9873486348)(PETITIONER)		
FOR ADMISSION				
4	CMI-15/2024 CM APPL. 39506/2024 CM APPL. 39507/2024 CM APPL. 39508/2024 CM APPL. 39509/2024 CM APPL. 39510/2024 CM APPL. 39511/2024	BALBIR KAUR (SINCE DECEASED) THR LR V/s DEVENDER SONI & ANR.	GAURI SHANKAR SHARMA	
		OTHER DETAILS OF ADVOCATES: G S SHARMA(GAURISHANKAR302@GMAIL.COM)(7217864613)(PETITIONER) DEVENDER()(9212443000)(RESPONDENT)		
5	CM APPL. 27663/2023(CM For Restoration) In CM(M)-269/2019(Disposed off case)	MAMTA GOSWAMI V/s SUMIT SONI & ORS	SHIVALOK YASHOVARDHAN	
		OTHER DETAILS OF ADVOCATES: SHIVALOK YASHOVARDHAN()(9999788392)(PETITIONER)		
6	CM(M)-3046/2024 CM APPL. 42728/2024 CM APPL. 42729/2024 CM APPL. 42730/2024	KASHISH DEVELOPERS LIMITED V/s RAJESH MALIK	MAYANK WADHWA	
		OTHER DETAILS OF ADVOCATES: JUST JURIS(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) RAJESH MALIK(SIDDHARTH_BANTHIA@YAHOO.COM)(0)(RESPONDENT) SIDDHARTH(SIDDHARTH_BANTHIA@YAHOO.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
7	CMI-19/2023 CM APPL. 60092/2023 CM APPL. 60093/2023	MAHENDER KUMAR V/s CANARA BANK	RAHUL SAGAR SAHAY, NIYATI SHARMA	
		OTHER DETAILS OF ADVOCATES: SAHAY CHAMBERS OF LAW(RAHUL.SAHAY@SAHAYCHAMBERS.COM, ASSOCIATES@SAHAYCHAMBERS.COM)(9958867445)(PETITIONER) NIYATI SHARMA(SHARMA.NIYATI29@GMAIL.COM)(8587027428)(PETITIONER)		
8	CM APPL. 267/2025(CM For Restoration) CM APPL. 268/2025 In CM(M)-203/2020(Disposed off case)	RAJPAL SAINI & ORS V/s RAJESH & ANR	AMITA GUPTA, LOKESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES: AMITA GUPTA()(9810017035)(PETITIONER) LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER) LOKESH KUMAR SHARMA(ADVOCATELOKESHSHARMA1974@GMAIL.COM)(9810314245)(PETITIONER)		
9	CM(M)-535/2021	PRAVEEN JAIN V/s RAMESH JAIN & ORS.	SUNIL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SUNIL CHAUHAN(ADVOCATESUNIL12@YAHOO.COM)(9810213040)(PETITIONER) GAGAN GUPTA(ADVAGANGUPTA@GMAIL.COM)()(RESPONDENT) SATYAVAN KUNDAL(ADVSATYAVANKUNDALWAL@GMAIL.COM)()(RESPONDENT)		
10	CM(M)-1189/2021 CM APPL. 46539/2021	MOHD ADIL V/s RAMESH DIGHANI & ORS.	MEHUL GUPTA	
		OTHER DETAILS OF ADVOCATES: VIJAY K GUPTA & MEHUL GUPTA(LAWYERVIJAY32@REDIFFMAIL.COM)(9899613344)(PETITIONER) RAMESH DIGHANI(AMIT-GUPTA19280@YAHOO.CO.IN)(9810155343)(RESPONDENT) MOHD YAHYA KHAN(YAHYA.MOHD@GMAIL.COM)()(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)()(RESPONDENT)		
11	CM(M)-64/2022 CM APPL. 3382/2022	ASHA RANI PARMAR V/s MEERA GIRI	RAJINDER KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: RK JAIN(RKJAINDELHI71@GMAIL.COM)(7048976686)(PETITIONER)		
12	CM(M)-313/2022 CM APPL. 16888/2022	VIKAS KOCHAR AND ORS V/s SANJAY AGGARWAL	RAJESH VIG, APURVA UPMANYU	
		OTHER DETAILS OF ADVOCATES:		

		C P VIG, RAJESH VIG & REKHA(CPVIG44@GMAIL.COM)(9818444953)(PETITIONER) AMBA COPIAR(AMBACOPI@GMAIL.COM)()(RESPONDENT) RAJESH KAUSHIK(RAJESHKAUSHIKADV@YAHOO.COM)()(RESPONDENT) APURVA UPMANYU(APURVAUPMANYU@GMAIL.COM)(9810611825)(RESPONDENT)		
13	CM(M)-793/2022 CM APPL. 35063/2022	KANTA CHAWLA & ORS. V/s NANDAN SINGH & ORS.	CHET PARKASH	
		OTHER DETAILS OF ADVOCATES: JURIS - CONSULTUS(JURISCONSULTUSLAWFIRM@GMAIL.COM)(9810654872)(PETITIONER)		
14	CM(M)-12/2023 CM APPL. 837/2023 CM APPL. 28162/2023	LT COL ATUL CHAUDHARY V/s MS NANDITA CHAUDHRY & ORS.	PRITHA SRIKUMAR, HARISH MALIK	
		OTHER DETAILS OF ADVOCATES: M/S KEYSTONE PARTNERS(ARUN.SRIKUMAR@KEYSTONE.LAW)(9886720984)(PETITIONER) DARHEMA(DARHEMA100@GMAIL.COM)()(RESPONDENT) ANURADHA(ANURADHACHOWDHRY@YAHOO.CO.IN)()(RESPONDENT) NANDITA(ASHU9475@HOTMAIL.COM)()(RESPONDENT) MRINALINI(YADAVMN@GMAIL.COM)()(RESPONDENT) M/S KEYSTONE PARTNERS(ARUN.SRIKUMAR@KEYSTONE.LAW)(9886720984)(PETITIONER) ASHU(ASHU9475@HOTMAIL.COM)()(RESPONDENT) ANURADHA(ANURADHACHOWDHRY@YAHOO.CO.IN)()(RESPONDENT) DARHEMA(DARHEMA100@GMAIL.COM)()(RESPONDENT) M/S KEYSTONE PARTNERS (ARUN.SRIKUMAR@KEYSTONE.LAW)(9886720984)(PETITIONER) ANURADHA CHOWDHARY(ANURADHACHOWDHRY@YAHOO.CO.IN)()(RESPONDENT) DARHEMA(DARHEMA100@GMAIL.COM)()(RESPONDENT) YADAV MN(YADAVMN@GMAIL.COM)()(RESPONDENT) ASHU (ASHU9475@HOTMAIL.COM)()(RESPONDENT) HARISH MALIK(MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER)		
15	CM(M)-733/2023	RASHMI MADAN V/s RAJESH KUMAR GARG	AJAY KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: AJAY KUMAR JHA(AJHA.ADV@GMAIL.COM)(9811679632)(PETITIONER) RASHMI MADAN(AJHA.ADV@GMAIL.COM)(9811679632)(PETITIONER) RAJESH KUMAR GARG(RAJESHGARGDPCC@GMAIL.COM)(9810367004)(RESPONDENT)		
16	CM(M)-805/2023 CM APPL. 25127/2023	JAGDISH PARSHAD (SINCE DECEASED) THROUGH HIS LRS V/s PYARE LAL & ORS.	D.K. RUSTAGI, PANKAJ VIVEK	
		OTHER DETAILS OF ADVOCATES: D K RUSTAGI(ADMIN@DKRUSTAGI.COM)(9717764718)(PETITIONER) PANKAJ VIVEK(PANKAJVIVEK@GMAIL.COM)()(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) PANKAJ VIVEK (PANKAJVIVEK@GMAIL.COM,PVBALAYAN@GMAIL.COM)(9811215778)(RESPONDENT)		
17	CM(M)-1326/2023 CM APPL. 42643/2023 CM APPL. 42644/2023	M/S SIREEN METAL WORKS V/s PALLADIUM SAFETY SOLUTIONS PVT LTD	AMAN PREET SINGH RAHI	
		OTHER DETAILS OF ADVOCATES: PUNEET THAKUR(IADVOCATETHAKUR@GMAIL.COM)(9882221651)(PETITIONER) VINEET MUDGAL(VINEETMUDGAL@GMAIL.COM)()(RESPONDENT)		
18	CM(M)-1978/2023 CM APPL. 61952/2023	M/S SADA SHIV CASTING P LTD. V/s SHRI. RAM LUBHAYA AGGARWAL	SUDHIR KUMAR SHARMA, RAJIV SHARMA	
		OTHER DETAILS OF ADVOCATES: SUDHIR KUMAR SHARMA(SUDHIRKSHARMA29@GMAIL.COM)(9811232930)(PETITIONER) RAM(IBH63@HOTMAIL.COM)()(RESPONDENT) RAJIV SHARMA(LEGALCONSULTANTS245@GMAIL.COM)(9810118929)(RESPONDENT)		
19	CM(M)-2006/2023	SMT. HARDEVI @ MAMTA & ORS. V/s SH. JAGDISH & ORS.	AKHIL PRATAP SINGH, JEETIN JHALA	
		OTHER DETAILS OF ADVOCATES: JEETIN JHALA(JEETINJJ@GMAIL.COM)(9560114048)(PETITIONER)		
20	CM(M)-1982/2024 CM APPL. 12109/2024 CM APPL. 12111/2024	M/S GLAXOSMITHKLINE PHARMACEUTICALS LIMITED V/s BALBIR SINGH & ORS.	SMARIKA SINGH, KANHAIYA SINGHAL	
		OTHER DETAILS OF ADVOCATES: SMRIKA SINGH , SAIFUR RAHMAN FARIDI(SMARIKA.SINGH@AMSSHARDUL.CODM)(9717098075)(PETITIONER) M/S GLAXOSMITH KLINE PHARMACEUTICALS LTD(AMIT.G.PANDEY@GSK.COM)()(PETITIONER) BALBIR SINGH(BSINGHGSK@GMAIL.COM)()(RESPONDENT) KANHAIYA SINGHAL(ADV.SINGHAL@GMAIL.COM)(9212424765)(RESPONDENT)		

21	CM(M)-2154/2024 CM APPL. 16804/2024	URMIL PROPERTIES AND INVESTMENT PVT LTD V/s SHRIKANTH BAGH & ANR.	ZEESHAN DIWAN	
		OTHER DETAILS OF ADVOCATES: ZEESHAN DIWAN ({})(PETITIONER)		
22	CM(M)-2224/2024	DR. S. C. JAIN V/s M/S JSS FINANCIAL SERVICES	AMIT KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: AMIT PRABHAT DESHPANDE(DESHPANDEANDCOMPANY@GMAIL.COM)(9810477630)(PETITIONER) AMIT KUMAR JAIN(AMITKJAIN911@GMAIL.COM)(9899113005)(PETITIONER)		
23	CM(M)-2263/2024 CM APPL. 19754/2024	DR. ARUN NARULA V/s U.S. BAL (DECEASED THROUGH HIS LRS) & ANR.	DHRUV MADAN	
		OTHER DETAILS OF ADVOCATES:		
24	CM(M)-2374/2024 CM APPL. 22977/2024	SUMIT BHARDWAJ V/s RAJNISH	RAHUL K DUBEY	
		OTHER DETAILS OF ADVOCATES: DAVIENDER HORA({})(9810188760)(PETITIONER) RAJNISH({})(9810468040)(RESPONDENT)		
25	CM(M)-2442/2024 CM APPL. 24941/2024	S S SUPPLY CHAIN SOLUTIONS PVT. LTD. V/s SINGHAL TRANSPORT CORPORATION	SAGAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
26	CM(M)-2471/2024 CM APPL. 25735/2024 CM APPL. 27813/2024 CM APPL. 31020/2024	HEEMANSHU PUBLICATIONS V/s HARYANA PAPER CONVERTING INDUSTRIES	NAMAN SABHARWAL	
		OTHER DETAILS OF ADVOCATES: VANSI GANDOTRA, NAMAN(VANSI123@HOTMAIL.COM)(9899676090)(PETITIONER) LOKESH(LOKESH@ACECONSILIUM.COM){}(RESPONDENT) VANSI GANDOTRA (CHAMBERSOFFGG@GMAIL.COM){}(PETITIONER) LOKESH(LOKESH@ACECONSILLIUM.COM){}(RESPONDENT) VANSI GANDOTRA , NAMAN SABHARWAL(CHAMBERSOFFGG@GMAIL.COM)(9810821771)(PETITIONER) LOKESH(LOKESH@ACECONSILIUM.COM){}(RESPONDENT)		
27	CM(M)-2552/2024 CM APPL. 28222/2024	S CHAND HOTELS PVT LTD V/s M/S FIRST BITE FRUITS AND VEGETABLES PVT LTD	ABHINAV PRAKASH	
		OTHER DETAILS OF ADVOCATES: ABHINAV PRAKASH(ABHINAV_LAW@YAHOO.CO.IN)(9212790484)(PETITIONER) ABHAY(ABHAY@SAMAYALAW.IN){}(RESPONDENT)		
28	CM(M)-2600/2024	ANURADHA KUMAR V/s VIKRAM PASSI & ANR.	RATI COSHIC, RATI COSHIC, SHUBHAM KUMAR	
		OTHER DETAILS OF ADVOCATES: ANURADH KUMAR(KHUSHI24052000@GMAIL.COM)(9557541346)(PETITIONER) HARKIRAT SAWHNEY, RATI COSHIC, PRAFUL(HARKIRATS@HOTMAIL.COM)(9810000381)(PETITIONER) PURNIMA VERMA(SANJAYKUMAR921122@GMAIL.COM)(8851496874)(RESPONDENT) VIKRAM PASSI({})(8375883493)(RESPONDENT) RATI COSHIC(RATI_93@HOTMAIL.COM)(9818215275)(PETITIONER) SHUBHAM KUMAR(SHUBKUMAR.ADV@GMAIL.COM)(8588993524)(RESPONDENT) SHUBHAM KUMAR(SHUBKUMAR.ADV@GMAIL.COM)(8588993524)(RESPONDENT)		
29	CM(M)-2673/2024 CM APPL. 32178/2024 CM APPL. 70502/2024	AMARJEET SINGH V/s NAVEEN SETHI & ANR.	YAMINI, SUMIT SARNA	
		OTHER DETAILS OF ADVOCATES:		
30	CM(M)-2942/2024 CM APPL. 39887/2024	KASHYAPI INFRASTRUCTURE PVT. LTD. AND ANR V/s K.D.K. ENTERPRISES PVT. LTD.AND ANR	EKANSH AGARWAL, EKANSH AGARWAL, HASHMAT NABI	
		OTHER DETAILS OF ADVOCATES: SANJEEV AGARWAL & EKANSH(AGARWAL_LEGAL@YAHOO.CO.IN)(9717911621)(PETITIONER) VINAY(VINAYKUMARITO@GMAIL.COM){0}(RESPONDENT) EKANSH AGARWAL(AGARWAL.EKANSH@GMAIL.COM)(9971257118)(PETITIONER) HASHMAT NABI(HASHMATNABI@GMAIL.COM)(9810017822)(RESPONDENT)		
31	CM(M)-2960/2024 CM APPL. 68319/2024	NARENDER KUMAR YADAV V/s RAJESH KUMAR	HARSH VARDHAN SHARMA	
		OTHER DETAILS OF ADVOCATES:		

		VOX JURIS(VOXJURISDELHI@GMAIL.COM)(9818271747)(PETITIONER) RAJESH KUMAR(MAHAJAN64@YAHOO.COM)(0)(RESPONDENT) VOX JURIS(VOXJURISDELHI@GMAIL.COM)(9811338696)(PETITIONER) SANJAY SEHGAL(SSCLAWFIRM@GMAIL.COM)(0)(RESPONDENT) HARSH VARDHAN SHARMA(VOXJURISDELHI@GMAIL.COM)(9818271747)(PETITIONER)		
32	CM(M)-2969/2024 CM APPL. 40703/2024	CHANDRAKALA DEVI V/s ASHOK MAHTO & ORS.	ADITI GUPTA	
		OTHER DETAILS OF ADVOCATES:		
33	CM(M)-2997/2024	HARSH GOLAS V/s ASIF KHAN	ABHISHEK KUMAR	
		OTHER DETAILS OF ADVOCATES:		
34	CM(M)-3010/2024 CM APPL. 41637/2024	AJAY MEDI V/s HEMANT MEHTA	ARJUN ANAND	
		OTHER DETAILS OF ADVOCATES: ARJUN ANAND (ARJUNANANDANDASSOCIATES@GMAIL.COM)(9910397396)(PETITIONER) AJAY MEDI()(9540492495)(PETITIONER) HEMANT()(9810022140)(RESPONDENT)		
35	CM(M)-3029/2024 CM APPL. 42265/2024	KASHISH DEVELOPERS LTD. V/s ASHIMA SHARMA	MAYANK WADHWA, DHRUV GAUTAM	
		OTHER DETAILS OF ADVOCATES: JUST JURIS(JUSTJURISOFC@GMAIL.COM)(9810945207)(PETITIONER) DHRUV(DHRUV@DHRUVGAUTAM.IN)(0)(RESPONDENT) DHRUV GAUTAM(DHRUV@DHRUVGAUTAM.IN)(9999818999)(RESPONDENT)		
36	CM(M)-3094/2024 CM APPL. 43964/2024	M/S HOLISTIC CONSTRUCTION PVT LTD V/s M/S FLORITECH BUILDCON PVT LTD	L. B. RAI	
		OTHER DETAILS OF ADVOCATES: RAI & RAI PARTNERS(ATTORNEYLBR@GMAIL.COM)(9810614546)(PETITIONER) LEX(INFO@LEXAVAPARTNERS.COM)(0)(RESPONDENT)		
37	CM(M)-3111/2024 CM APPL. 44452/2024	VINOD GUPTA V/s M/S B K TRADERS	ADITYA GAUR, UDIT GROVER	
		OTHER DETAILS OF ADVOCATES: UDIT GROVER(UGROVER91@GMAIL.COM)(9999932126)(RESPONDENT)		
38	CM(M)-3220/2024	NEHA JAIN V/s RACHIT JAIN	ANSHUL SHARMA	
		OTHER DETAILS OF ADVOCATES: ARCHIT SINGHAL & ANSHUL SHARMA(LEGAL@SIGMALEGAL.IN, ADVANSUL.S@GMAIL.COM)(8585954922)(PETITIONER) RACHIT(RCHT.JN@GMAIL.COM)(0)(RESPONDENT)		
39	CM(M)-3714/2024 CM APPL. 63087/2024	DINESH AGGARWAL V/s SUNIL KUMAR AGGARWAL	HEM KUMAR	
		OTHER DETAILS OF ADVOCATES: GOPESH TRIPATHI & ASSOCIATES(ADV.GOPESH.TRIPATHI@GMAIL.COM)(9958841600)(PETITIONER) SUNIL(VOXJURISDELHI@GMAIL.COM)(0)(RESPONDENT)		
40	CM(M)-4042/2024 CM APPL. 72240/2024	MR. MONTU CHADHA V/s MR. RAJEEV THAKUR	DEEPAK KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH PANDA (SIDDHARTHAYADAVADVOCATE@GMAIL.COM)(9811087543)(PETITIONER) ARJUN (ARJUNANANDANDASSOCIATES@GMAIL.COM)(0)(RESPONDENT)		
41	CM(M)-4089/2024 CM APPL. 73612/2024	VIMAL KUMAR TAHEEM V/s HARI OM NIRALA	NITIN JAIN	
		OTHER DETAILS OF ADVOCATES: S S MITTAL(SSMITTAL.ASSOCIATES@GMAIL.COM)(9811030258)(PETITIONER) ASHUTOSH(ASHUTOSH.RAJALEGAL@GMAIL.COM)(0)(RESPONDENT)		
42	CM(M)-4112/2024 CM APPL. 74178/2024	SHAKUNTLA V/s ARJUN SINGH	ALOK KOTHARI	
		OTHER DETAILS OF ADVOCATES: GANDHI ASSOCIATES(MANISH_68@YAHOO.COM)(9811023331)(PETITIONER) MKG (MKG.DBG@GMAIL.COM)(0)(RESPONDENT)		
43	CM(M)-476/2025 CM APPL. 14702/2025	DIN DAYAL AGRAWAL V/s SIRI IN FIN LEASE PVT. LTD.	JAYA GOYAL	
		OTHER DETAILS OF ADVOCATES: JAYA GOYAL(JAYAGOYAL@NEOJURIS.COM)(9811131012)(PETITIONER)		

		SIRICAPRISO(SIRICAPRISO2018@GMAIL.COM){0}(RESPONDENT)		
FOR DISPOSAL				
44	CM(M)-894/2018 CM APPL. 31677/2018	M/S LORD BUILDERS PVT LTD & ANR V/s SHRI KANT MEHTA & ORS	DEEKSHA LAW FIRM	
		OTHER DETAILS OF ADVOCATES: DEEKSHA LAW FIRM(){9818767707}(PETITIONER)		
45	CM(M)-330/2020 CM APPL. 19828/2018	M/S SAWEN CONSULTANCY SERVICES PVT LTD & ORS V/s ECO WATER SOLUTIONS PVT LTD	SIDDHARTH KRISHANA DWIVEDI, DIVYAM AGARWAL	
		OTHER DETAILS OF ADVOCATES: DIVYAM AGARWAL(DIVYAM.AGARWAL@ALCLEGAL.IN){8595047596}(PETITIONER) DIVYAM AGARWAL(DIVYAM.AGARWAL@ALCLEGAL.IN){8595047596}(PETITIONER)		
FOR ARGUMENT				
46	CM(M)-1149/2022 WITH CM(M) 1169/2022	VEENA V/s JAI PRAKASH	HARISH KUMAR MEHRA, RAHUL TOMAR	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR MEHRA (MEHRAHARISH10@GMAIL.COM){9810354910}(PETITIONER) HARISH KUMAR MEHRA(MEHRAHARISH10@GMAIL.COM){9810354910}(PETITIONER) RAHUL TOMAR(){9911551505}(RESPONDENT) RAHUL TOMAR(RAHULTOMAR678@GMAIL.COM){9911551505}(PETITIONER)		
47	CM(M)-1169/2022	VEENA V/s MANOJ	HARISH KUMAR MEHRA, RAHUL TOMAR	
		OTHER DETAILS OF ADVOCATES: HARISH KUMAR MEHRA(MEHRAHARISH10@GMAIL.COM){9810354910}(PETITIONER) MANOJ(){9911551505}(RESPONDENT) RAHUL TOMAR(RAHULTOMAR678@GMAIL.COM){9911551505}(PETITIONER)		

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MEETING NUMBER: 25127330441

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
1	CM APPL. 16654/2025 In RFA-494/2018	VIRENDER GOPAL V/s SOUTH DELHI MUNICIPAL CORPORATION	MB ASSOCIATES, SHIVDEEP, GARIMA PRASHAD, HARSHIT VASHISHT	
		OTHER DETAILS OF ADVOCATES: MB ASSOCIATES()(9818000003)(PETITIONER) AVINASH KAPOOR(HARISHITVASHISHT42@GMAIL.COM)(9999334377)(PETITIONER) GARIMA PRASHAD(WPC.LAWFIRM@GMAIL.COM)(9810717325)(PETITIONER) HARSHIT VASHISHT(HARSHITVASHISHT42@GMAIL.COM)(9910004533)(PETITIONER)		
FOR ADMISSION				
2	FAO-179/2023 CM APPL. 37252/2023	SMT. SHANKUNTALA AND ORS. V/s UNION OF INDIA	PRADEEP KUMAR	
		OTHER DETAILS OF ADVOCATES:		

		ADARSH GANESH (ADVSAJAYKANJIA72@GMAIL.COM)(9868449716)(PETITIONER) S S THAKUR(SSTHAKUR@GMAIL.COM)()(RESPONDENT) UOI(UOIDHC@GMAIL.COM)()(RESPONDENT)		
3	FAO-261/2024 CM APPL. 45610/2024	DAYA RANI CHUGH & ANR. V/s STATE & ORS.	SHIVRAM	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE MISC. MATTERS				
4	CM(M)-830/2023 CM APPL. 25930/2023 WITH FAO 280/2022	SUSHIL KUMAR V/s SMT. GEETA DEVI	AKSHAY R, KULDEEP	
		OTHER DETAILS OF ADVOCATES: AKSHAY RAVI(RAVI.AKSHAY1918@GMAIL.COM)(9717361611)(PETITIONER) GEETA(SMTGEETADEVI123123@GMAIL.COM)()(RESPONDENT) KULDEEP (KGOLA7676@GMAIL.COM)(9811897676)(RESPONDENT)		
5	FAO-280/2022 CM APPL. 47811/2022 CM APPL. 47813/2022	SUSHIL KUMAR V/s STATE OF NCT DELHI & ANR.	KUNDAN KUMAR MISHRA, KULDEEP	
		OTHER DETAILS OF ADVOCATES: KUNDAN MISHRA LAW OFFICES(OFFICE@KKMISHRA.NET)(9911305818)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KULDEEP (KGOLA7676@GMAIL.COM)(9811897676)(RESPONDENT)		
6	CM APPL. 15230/2019 CM APPL. 15232/2019 In FAO-62/2010	PREM CHAND V/s STATE & ORS	SUNIL SATYARTHI, SUSHIL KUMAR SINGH, MANISH GARG, HN TAKKAR	
		OTHER DETAILS OF ADVOCATES: SUSHIL KUMAR SINGH()(9467105763)(PETITIONER)		
7	CM APPL. 14144/2021 In FAO-26/2014	SMT NIRMALA V/s STATE OF DELHI & ORS	R K BURMAN, AVADH BIHARI KAUSHIK, AVADH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: R K BURMAN(RAKESHBURMAN19@GMAIL.COM)(9350520408)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(PETITIONER) AVADH KAUSHIK(AVADHKAUSHIK@GMAIL.COM)(9811455431)(RESPONDENT)		
8	REVIEW PET. 118/2016 In FAO-248/2014(Disposed off case)	SHAMBIR V/s SURENDER & ORS	DHANANJAI JAIN, A K SEN & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
9	FAO-238/2015	BALJIT SINGH V/s RAJ KUMARI ANAND & ORS	RAVINDER YADAV, L M GOVER, DEVINDER KUMAR	
		OTHER DETAILS OF ADVOCATES:		
10	FAO-331/2017	JAYANTI & ORS. V/s UNION OF INDIA	MANINDRA DUBEY, PRERNA MEHTA, GHANSHYAM MISHRA	
		OTHER DETAILS OF ADVOCATES: GHANSHYAM MISHRA(LEGAL_GM1968@YAHOO.CO.IN)(9899794006)(RESPONDENT)		
11	FAO-533/2018 CM APPL. 47811/2018	M/S SUNNY SANITATIONS V/s NBCC (INDIA) LTD	RAJESH KUMAR, ANISH CHAWLA	
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR()(9811252434)(PETITIONER)		
12	FAO-233/2022	SMT. SUMAN SHARMA AND OTHERS V/s NATIONAL INSURANCE CO. LTD. AND ANR	PRADEEP KUMAR, RAKHI DUBEY	
		OTHER DETAILS OF ADVOCATES: SUMAN SHARMA()(9891209371)(PETITIONER) P K CHAUDHARY & ASSOCIATES(PKCHAUDHARY.ADVOCATE@GMAIL.COM)(9911440533)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)()(RESPONDENT) RAKHI DUBEY(RAKHIDUBEYADV@GMAIL.COM)(9312631854)(RESPONDENT)		
13	FAO-153/2023 CM APPL. 33637/2023	RAJENDARI DEVI & ANR. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD AND ASHIMA SOOD(RAJAN-SOOD@HOTMAIL.COM, ASHIMA.SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) PORCTDLI(PORCTDLI2022@GMAIL.COM)()(RESPONDENT)		

14	FAO-191/2023 CM APPL. 39346/2023	M/S SHA-SHIB ACADEMY PVT.LTD V/s M/S GOOGLE LLC & ORS.	ANITTA & ADONA LLP	
		OTHER DETAILS OF ADVOCATES: ANITA & ADONA LLP(OFFICE@ANITTAADONA.COM)(9289767700)(PETITIONER) JAYANT (NAGPUREJAYANT639@GMAIL.COM)()(RESPONDENT) M/S GOOGLE LLC(SUPPORT-IN@GOOGLE.COM)()(RESPONDENT) INDIA(INFO@INDIAFIRST.ONLINE, INDIAFIRSTNEWSTV@GMAIL.COM)()(RESPONDENT)		
15	FAO-310/2023 CM APPL. 62156/2023	SUSHIL KUMAR V/s GOVT OF NCT OF DELHI & ANR.	AKSHAY R	
		OTHER DETAILS OF ADVOCATES: AKSHAY RAVI(RAVI.AKSHAY1918@GMAIL.COM)(8448826400)(PETITIONER) CS(CSDELHI@NIC.IN)()(RESPONDENT)		
16	FAO-320/2023 CM APPL. 63578/2023	PRAKASH RASTOGI V/s STATE OF NCT DELHI	RACHIT BATRA	
		OTHER DETAILS OF ADVOCATES: RACHIT BATRA (RACHITBATRAADVOCATE@GMAIL.COM)(9818383584)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) RAVINDER(RAVINDERRAWAL0059@GMAIL.COM)()(RESPONDENT)		
17	FAO-336/2023 CM APPL. 66619/2023	RAJEEV AJMERA V/s VINOD KUMAR SINCE DECEASED THROUGH LRS AND ANR	AMIT SAXENA, ARVIND DHINGRA	
		OTHER DETAILS OF ADVOCATES: AMIT SAXENA (AMITJURIS@GMAIL.COM)(9811360525)(PETITIONER) GUNJAN KATHPALIA(ADVOCATE_GUNJAN@HOTMAIL.COM)()(RESPONDENT) ARVIND (ARVIND.DHINGRA.ADVOCATE@GMAIL.COM)()(RESPONDENT) ARVIND DHINGRA(ARVIND.DHINGRA.ADVOCATE.@GMAIL.COM)(9810308483)(PETITIONER)		
18	FAO-22/2024 CM APPL. 2576/2024	BALAJI SANCHAR GROUP V/s EMPLOYEES STATE INSURANCE CORPORATION	SATPAL SINGH, SHLOK CHANDRA	
		OTHER DETAILS OF ADVOCATES: SHLOK CHANDRA(SHLOKCHANDRA@GMAIL.COM)(9999670588)(RESPONDENT)		
19	FAO-109/2024	URVASHI SHARMA & ORS. V/s UNION OF INDIA	SAMTA JAIN	
		OTHER DETAILS OF ADVOCATES:		
20	FAO-294/2024 CM APPL. 53974/2024	PRAVEEN & ORS. V/s NEELKANTH PROMOTORS PVT LTD & ORS.	ROSHAN KUMAR	
		OTHER DETAILS OF ADVOCATES: H P SHARMA & ASSOCIATES(ROSHANKUMARADVOCATE@GMAIL.COM)(7988296734)(PETITIONER) SUNIL(SUNILGOEL71@GMAIL.COM)(0)(RESPONDENT)		
21	FAO-395/2024 CM APPL. 74998/2024	KOBELCO CONSTRUCTION EQUIPMENT INDIA PVT. LTD. V/s VARUN MAJUMDAR	VISHAL GANDA	
		OTHER DETAILS OF ADVOCATES: VISHAL GANDA(ADMIN@COVG.CO.IN)(9811177701)(PETITIONER) VARUN(VARUN.MAJUMDAR@GMAIL.COM)(0)(RESPONDENT)		
22	RFA-514/2019 CM APPL. 24977/2019	HARI PRASAD V/s VIMLESH & ANR	PUKHREMBAM RAMESH KUMAR, D S PAWERIYA & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: PUKHREMBAM RAMESH KUMAR()(9811851800)(PETITIONER)		
23	RFA-752/2019 CM APPL. 37532/2019	RAJ KUMAR JAIN & ANR V/s ORIENTAL BANK OF COMMERCE & ORS	KULJEET RAWAL	
		OTHER DETAILS OF ADVOCATES: KULJEET RAWAL()(8586961899)(PETITIONER)		
24	RFA-800/2019 CM APPL. 39694/2019 CM APPL. 39696/2019	M/S KHAS FOODS PVT LTD V/s M/S SATKAR LOGISTICS PVT LTD	SERAJ AHMAD	
		OTHER DETAILS OF ADVOCATES: SERAJ AHMAD()(9810666151)(PETITIONER)		
25	RFA-981/2019 CM APPL. 49440/2019 CM APPL. 49442/2019 CM APPL. 29484/2020	KISHAN LAL CHHABRA V/s ANIL ARORA	JINENDRA JAIN, ATTIN SHANKAR RASTOGI, DEVASHISH BHADAURIA	
		OTHER DETAILS OF ADVOCATES: JINENDRA JAIN()(9811160427)(PETITIONER)		

		ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(PETITIONER) J JAIN(ADVOCATEJJAIN@GMAIL.COM){}(PETITIONER) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(RESPONDENT) ATTIN SHANKAR RASTOGI(ATTIN@ILOLEGAL.COM)(9811778900)(PETITIONER) DEVASHISH BHADAURIA(BHADAURIA.ADV@GMAIL.COM)(7838743919)(RESPONDENT)			
FOR FINAL HEARING					
26	FAO-428/2015 CM APPL. 31177/2015	SUSHMA & ORS V/s THE STATE & ORS	MANOJ KUMAR, R P KAPUR		
		OTHER DETAILS OF ADVOCATES:			
27	RFA-582/2019	CHETTER LAL & ORS V/s MURARI LAL	RAVINDRA NARAYAN, BANKEY BIHARI, RANJIT SINGH	Listing Remarks: AT 3:00PM	
		OTHER DETAILS OF ADVOCATES: RAVINDRA NARAYAN(){(8860662882)(PETITIONER)			
PART-HEARD MATTERS					
28	FAO-458/2019 CM APPL. 50256/2019 WITH FAO 459/2019	AMIT CHOUDHURY V/s KAVANDEEP SINGH SAMPURAN & ANR	HRISHIKESH BARUAH, SARIM NAVED, ARJUN KAKKAR	Listing Remarks: AT 3:30PM	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(){(9654001083)(PETITIONER) SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(RESPONDENT) ARJUN KAKKAR(ARJUNKAKKAR95@GMAIL.COM)(9999962672)(PETITIONER)			
29	FAO-459/2019 CM APPL. 50261/2019 CM APPL. 7091/2024	AMIT CHOUDHURY V/s SAMPURAN SINGH & ANR	HRISHIKESH BARUAH, SARIM NAVED, SARIM NAVED, ARJUN KAKKAR	Listing Remarks: AT 3:30PM	
		OTHER DETAILS OF ADVOCATES: HRISHIKESH BARUAH(){(9654001080)(PETITIONER) ARJUN(ARJUNKAKKAR95@GMAIL.COM){}(PETITIONER) SARIM NAVED , SAURABH SAGAR(OFFICE@SARIMNAVED.COM){}(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(RESPONDENT) SARIM NAVED(SARIM.NAVED@GMAIL.COM)(9999821341)(RESPONDENT) ARJUN KAKKAR(ARJUNKAKKAR95@GMAIL.COM)(9999962672)(PETITIONER)			
END OF THE BOARD MATTERS					
30	FAO-264/2021	SOHBAT SOHBAT HUSSAIN V/s MS BRAHMPUTRA CARGO CARRIERS P LTD & ANR.	SOMNATH PARASHAR, RAGHAV MEHDIRATTA, AWANTIKA MANOHAR		
		OTHER DETAILS OF ADVOCATES: SOM NATH PARASAR(PARASHARCHAMBER@GMAIL.COM)(9811185863)(PETITIONER) JPN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(RESPONDENT) RAGHAV MEHDIRATTA(RAGHAV_MEHDIRATTA@HOTMAIL.COM)(9990870007)(PETITIONER) AWANTIKA MANOHAR(AWANTIKA.MANO HAR@GMAIL.COM)(9560385529)(RESPONDENT)			

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
INTERIM BAIL				
1	CRL.M.(BAIL) 724/2025 In BAIL APPLN.-4352/2023 WITH BAIL APPLN. 195/2024	NEERAJ V/s THE STATE GOVT. OF NCT OF DELHI	SAHIL MALIK, VIRENDERA SINGH, GAURAV JAIN, VIRENDERA SINGH	
		OTHER DETAILS OF ADVOCATES: R.S. MALIK & ASSOCIATE4S(SAHIL.M2529@GMAIL.COM)(9910974494)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) VIRENDRA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA(DHCPROSESECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VC COM(VRCOM1660@GMAIL.COM)(0)(RESPONDENT) PUNEET (PUNEETKUMAR436@GMAIL.COM)(0)(RESPONDENT) GAURAV JAIN(ADVOCATEGAURAVJAIN22@GMAIL.COM)(9582621707)(PETITIONER) VIRENDERA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-718/2022) BAIL APPLN. 195/2024 FILED BY PREET SINGH (D. OF HEARING : 2025-04-30) W.P.(CRL) 1779/2024 FILED BY ASHWANI (DISPOSED ON : 2025-01-15) CRL.REV.P. 1381/2024 FILED BY VISHAKHA (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(MUNDKA-718/2022)
2	CRL.M.(BAIL) 726/2025 In BAIL APPLN.-195/2024	PREET SINGH V/s STATE NCT OF DELHI	GAURAV JAIN, VIRENDERA SINGH, VIRENDERA SINGH	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI (NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDRA SINGH (VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIRENDERA SINGH(VIRBHARAT12@GMAIL.COM)(8800545200)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MUNDKA-718/2022) BAIL APPLN. 4352/2023 FILED BY NEERAJ (D. OF HEARING : 2025-04-30) W.P.(CRL) 1779/2024 FILED BY ASHWANI (DISPOSED ON : 2025-01-15) CRL.REV.P. 1381/2024 FILED BY VISHAKHA (D. OF HEARING : 2025-05-02) P.S.-FIR NO. :(MUNDKA-718/2022)
3	BAIL APPLN.-1239/2025 CRL.M.A. 9631/2025	RAJESH KUMAR V/s DIRECTORATE OF ENFORCEMENT	MANSI TRIPATHI	
		OTHER DETAILS OF ADVOCATES: HARSHIT SETHI (HARSHITSETHICHAMBERS@GMAIL.COM)(9915000087)(PETITIONER) DL HC (DL.HC-ED@GOV.IN)(0)(RESPONDENT) HOSSAIN ZOHEB (HOSSAINZOHEB@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024) CRL.M.C. 3056/2024 FILED BY VIPHIL JAIN & ANR. (DISPOSED ON : 2024-04-23) W.P.(CRL) 2232/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-08-23) BAIL APPLN. 3073/2024 FILED BY PERVEZ (DISPOSED ON : 2024-08-29) BAIL APPLN. 3144/2024 FILED BY LOVEE NARULA (DISPOSED ON : 2024-09-12) BAIL APPLN. 3318/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2024-10-18) BAIL APPLN. 3464/2024 FILED BY ADITYA KRISHNA (DISPOSED ON : 2025-01-28) BAIL APPLN. 3603/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3658/2024 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 3681/2024 FILED BY PERVEZ (DISPOSED ON : 2024-11-04) BAIL APPLN. 3745/2024 FILED BY SURAJ SHAT (DISPOSED ON : 2024-11-28) BAIL APPLN. 3776/2024 FILED BY RAJESH KUMAR (DISPOSED ON : 2025-01-28) BAIL APPLN. 3808/2024 FILED BY LOVEE NARULA

				(DISPOSED ON : 2025-01-28) BAIL APPLN. 3859/2024 FILED BY NEERAJ CHAUHAN (DISPOSED ON : 2024-12-18) BAIL APPLN. 4064/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-08) BAIL APPLN. 4205/2024 FILED BY AKSHAY KUMAR (DISPOSED ON : 2024-11-25) BAIL APPLN. 4618/2024 FILED BY PRAVEZ KHAN (D. OF HEARING : 2025-04-17) BAIL APPLN. 4787/2024 FILED BY NEERAJ CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 177/2025 FILED BY TUSHAR CHAUHAN (D. OF HEARING : 2025-04-16) BAIL APPLN. 946/2025 FILED BY AKSHAY KUMAR (D. OF HEARING : 2025-04-09) BAIL APPLN. 1159/2025 FILED BY LOVEE NARULA (DISPOSED ON : 2025-03-28) BAIL APPLN. 1376/2025 FILED BY SHRI LOVEE NARULA (DISPOSED ON : 2025-04-08) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 3/2024)
BAIL				
4	BAIL APPLN.-585/2024 CRL.M.A. 8083/2024 CRL.M.A. 8151/2024 CRL.M.A. 8855/2024 CRL.M.A. 36580/2024 CRL.M.A. 2877/2025	MOHD ARUP V/s STATE NCT OF DELHI	RAKESH KUMAR YADAV, NISHA PRIYA BHATIA	
		OTHER DETAILS OF ADVOCATES: NISHA PRIYA (ZULFIQAR_ATIA@YAHOO.COM)(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) NISHA PRIYA BHATIA ()(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZULFIQAR ALAM(ZULIQR-ATIA@YAHOO.COM)(9811480141)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ZULFIQAR ALAM(ZULIQR-ATIA@YAHOO.COM)(9811480141)(PETITIONER) NISHA PRIYA BHATIA (ZULFIQAR_ATIA@YAHOO.COM)(981026802)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) R KUMAR YADAV(PYKUMAR364@GMAIL.COM)(9810268021)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) NISHA PRIYA ()(9810268021)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022) BAIL APPLN. 2777/2023 FILED BY CHANDE SAHANI ALIAS RAJU (DISPOSED ON : 2024-02-05) BAIL APPLN. 212/2024 FILED BY KUZBAYEVA MARAL (D. OF HEARING : 2025-04-14) BAIL APPLN. 1872/2024 FILED BY AIZAZ KILICHEVA @ AZIZA @ MAYA (DISPOSED ON : 2025-01-21) P.S.-FIR NO. :(CRIME AND RAILWAY-148/2022)
5	BAIL APPLN.-2142/2024 CRL.M.A. 18436/2024	NITIN KUMAR SHARMA V/s STATE OF NCT OF DELHI	SAHIBA SINGH, YASH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SHARAD BANSAL(SAHIBASINGH1192@GMAIL.COM)(9873435255)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK THUKRAL(DEEPAKTHUKRAL.LAWOFFICE@GMAIL.COM)(9810019539)(PETITIONER) YASH CHATURVEDI(YASH_CHATUR@YAHOO.CO.IN)(9987566992)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-152)
6	CRL.M.A. 7796/2025 In BAIL APPLN.-2363/2024(Disposed off case) WITH BAIL APPLN. 2364/2024 BAIL APPLN. 2366/2024	MEDUVIL NALAKATH MOHAMED ASHRAF MOHAMED ASHRAF V/s STATE THROUGH SHO PS DWARKA SOUTH	AJIT KUMAR NAIR, MOHAMMAD ISHAAQ	
		OTHER DETAILS OF ADVOCATES: AJIT NAIR (AJITNAIRADV18@GMAIL.COM)(9811733315)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) MOHD ISAAQ(ADV.ISHAAQ@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DWARKA SOUTH-152/2024) BAIL APPLN. 2364/2024 FILED BY SAMEERA SAMEERA MOHAMED ASHRAF NEELIYATT (DISPOSED ON : 2024-10-23) BAIL APPLN. 2366/2024 FILED BY RIYAS ERANHIKKAL (RIYAS E) (DISPOSED ON : 2024-10-23) P.S.-FIR NO. :(DWARKA SOUTH-152/2024)
7	BAIL APPLN.-3062/2024	SHEIKH ASIKUL V/s STATE OF NCT OF DELHI AND ANR.	PRITISH SABHARWAL	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO.

		PRITISH SABHARWAL (PRITISHSABHARWAL1@GMAIL.COM)(9810264114)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		:(GOVIND PURI-110/2018) BAIL APPLN. 2759/2020 FILED BY SHEIKH ASHIKUL (DISPOSED ON : 2021-01-15) BAIL APPLN. 2162/2022 FILED BY SHEIKH ASIKUL (DISPOSED ON : 2022-08-26) BAIL APPLN. 5/2024 FILED BY SHEIKH ASIKUL (DISPOSED ON : 2024-05-01) P.S.-FIR NO. :(GOVIND PURI-110/2018)
8	BAIL APPLN.-3169/2024	SHAMBHU SHAH THROUGH PAROKAR V/s STATE OF NCT OF DELHI & ANR.	PARVEEN	
		OTHER DETAILS OF ADVOCATES: PARVEEN(PRAVEEN198280@GMAIL.COM)(9910231750)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(BHAJAN PURA-213/2022)
9	BAIL APPLN.-3788/2024	GAURAV GULIA @ PANKAJ V/s STATE GOVT OF NCT OF DELHI	JITENDRA KUMAR TIWARI	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR (JITENDRA.TIWARI@LAWYER.COM)(7982498378)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(BABA HARI DASS NAGAR-2/2018) BAIL APPLN. 1089/2018 FILED BY DIVYA (DISPOSED ON : 2018-08-10) BAIL APPLN. 3394/2023 FILED BY GAURAV GULIA@PANKAJ (DISPOSED ON : 2024-02-02) BAIL APPLN. 581/2024 FILED BY MS. DIVYA (DISPOSED ON : 2024-05-28) BAIL APPLN. 610/2024 FILED BY SMT.SUKHWANTI (DISPOSED ON : 2024-09-04) BAIL APPLN. 2568/2024 FILED BY DIVYA (DISPOSED ON : 2024-07-24) P.S.-FIR NO. :(BABA HARI DASS NAGAR-2/2018)
10	BAIL APPLN.-3923/2024 WITH BAIL APPLN. 3990/2024	PARTH GULHATI V/s STATE GOVT. OF NCT OF DELHI	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) VISHWENDRA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-545/2023) BAIL APPLN. 3970/2024 FILED BY SUMEET SINGH RANA SINGH SAINI (D. OF HEARING : 2025-04-15) BAIL APPLN. 3990/2024 FILED BY MITALI GULHATI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MAIDAN GARHI-545/2023)
11	BAIL APPLN.-3990/2024 CRL.M.A. 32941/2024	MITALI GULHATI V/s STATE NCT OF DELHI	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA (VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-545/2023) BAIL APPLN. 3923/2024 FILED BY PARTH GULHATI (D. OF HEARING : 2025-04-15) BAIL APPLN. 3970/2024 FILED BY SUMEET SINGH RANA SINGH SAINI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MAIDAN GARHI-545/2023)
12	BAIL APPLN.-3970/2024	SUMEET SINGH RANA SINGH SAINI V/s STATE GOVT. OF NCT OF DELHI	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES: VISHWENDRA VERMA(VERMA.VISHWENDRA@YAHOO.CO.IN)(9871704611)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MAIDAN GARHI-545/2023) BAIL APPLN. 3923/2024 FILED BY PARTH GULHATI (D. OF HEARING : 2025-04-15) BAIL APPLN. 3990/2024 FILED BY MITALI GULHATI (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(MAIDAN GARHI-545/2023)
13	BAIL APPLN.-4792/2024	MR. ANISH V/s STATE THROUGH SHO GTB ENCLAVE	VIJAYANT SHARMA	
		OTHER DETAILS OF ADVOCATES: VIJAYANT SHARMA (ATTORNEYVIJAYANT@GMAIL.COM)(8745004017)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(G.T.B. ENCLAVE-56/2018)

14	CRL.M.A. 10518/2025 In BAIL APPLN.-119/2025	DR. ANAND KUMAR V/s STATE OF NCT OF DELHI	VIBHU SHANKER MISHRA	
		OTHER DETAILS OF ADVOCATES: VIBHU SHANKAR(VSMISHRAADVOCATE@GAMILC.OM)(9868085319)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VIBHU (VSMISHRAADVOCATE@GMAIL.COM)(9540208626)(PETITIONER) KAPIL(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(MEHRAULI-969/2024)
15	BAIL APPLN.-371/2025	VIKAS KUMAR V/s THE STATE NCT OF DELHI	KUNAL YADAV	
		OTHER DETAILS OF ADVOCATES: KUNAL YADAV (YADAVKUNAL3@GMAIL.COM)(9891868512)(PETITIONER)		P.S.-FIR NO. :(S.P. BADLI-190/2021)
16	BAIL APPLN.-445/2025	SANTOSH KUMAR GUPTA V/s STATE GNCTD & ANR.	VIRENDRA KUMAR, VINOD YADAV	
		OTHER DETAILS OF ADVOCATES: ABHINAV & ASSOCIATES(MUKESH9311886588@GMAIL.COM)(8285818181)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) VINOD YADAV(ADVOCATEVINODYADAV@GMAIL.COM)(9999561580)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-310/2024) BAIL APPLN. 739/2025 FILED BY ASHISH KUMAR GUPTA (DISPOSED ON : 2025-02-19) P.S.-FIR NO. :(SANGAM VIHAR-310/2024)
17	BAIL APPLN.-515/2025	LEISHANGTHEM I LOYANGAMBA V/s STATE GOVT. OF NCT OF DELH I	RINKAHAO AIMNWORSO ZIMIK	
		OTHER DETAILS OF ADVOCATES: R.A WORDS ZIMIK(ADVOCATEZIMIK@GMAIL.COM)(9818977519)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-43/2023) BAIL APPLN. 2996/2023 FILED BY KAWAL DEEP SINGH @ SANDHU @ CHOTU SARDAR (DISPOSED ON : 2023-09-05) BAIL APPLN. 2620/2023 FILED BY KANWARBIR SINGH (DISPOSED ON : 2023-08-08) BAIL APPLN. 3621/2023 FILED BY RANBIR SINGH (DISPOSED ON : 2023-11-21) BAIL APPLN. 504/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-02-28) BAIL APPLN. 963/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-05-28) BAIL APPLN. 113/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-01-12) BAIL APPLN. 340/2024 FILED BY JAGDEEP SINGH (DISPOSED ON : 2024-05-30) BAIL APPLN. 341/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-02-05) BAIL APPLN. 70/2024 FILED BY LEISHANGTHEM I LOYANGAMBA (DISPOSED ON : 2024-01-12) BAIL APPLN. 2191/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-08-12) BAIL APPLN. 3426/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-09-23) BAIL APPLN. 699/2025 FILED BY RANBIR SINGH (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-43/2023)
18	BAIL APPLN.-583/2025 CRL.M.A. 4171/2025 CRL.M.A. 4172/2025	EZE MARTIN V/s STATE OF NCT OF DELHI	MEGHAN	
		OTHER DETAILS OF ADVOCATES: MEGHAN (MEGHAN_PAL@YAHOO.COM)(9958016353)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-1038/2024)
19	BAIL APPLN.-699/2025	RANBIR SINGH V/s STATE GOVT. OF NCT OF DELHI	RINKAHAO AIMNWORSO ZIMIK	
		OTHER DETAILS OF ADVOCATES: R.A WORSO ZIMIK(ADVOCATEZIMIK@GMAIL.COM)(9818977519)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-43/2023) BAIL APPLN. 2996/2023 FILED BY KAWAL DEEP SINGH @ SANDHU @ CHOTU SARDAR (DISPOSED ON : 2023-09-05) BAIL APPLN. 2620/2023 FILED BY KANWARBIR SINGH (DISPOSED ON : 2023-08-08) BAIL APPLN. 3621/2023 FILED BY RANBIR SINGH (DISPOSED ON : 2023-11-21) BAIL APPLN. 504/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-02-28)

				BAIL APPLN. 963/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-05-28) BAIL APPLN. 113/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-01-12) BAIL APPLN. 340/2024 FILED BY JAGDEEP SINGH (DISPOSED ON : 2024-05-30) BAIL APPLN. 341/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-02-05) BAIL APPLN. 70/2024 FILED BY LEISHANGTHEM I LOYANGAMBA (DISPOSED ON : 2024-01-12) BAIL APPLN. 2191/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-08-12) BAIL APPLN. 3426/2024 FILED BY RANBIR SINGH (DISPOSED ON : 2024-09-23) BAIL APPLN. 515/2025 FILED BY LEISHANGTHEM I LOYANGAMBA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-43/2023)
20	CRL.M.(BAIL) 598/2025 In BAIL APPLN.-1127/2025	RAKESH @ TINKU V/s STATE NCT OF DELHI	PRATEEK LAKRA	
		OTHER DETAILS OF ADVOCATES: CLERGY(INFO@CLERGYWISEMEN.COM)(9891995763)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HARI NAGAR-269/2022) BAIL APPLN. 3762/2022 FILED BY RAHUL FOGAT (DISPOSED ON : 2023-03-17) BAIL APPLN. 101/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-01-16) BAIL APPLN. 419/2023 FILED BY RAKESH @TINKU (DISPOSED ON : 2023-02-14) BAIL APPLN. 2554/2023 FILED BY ASHWANI KHATRI (DISPOSED ON : 2023-08-02) BAIL APPLN. 1448/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 2463/2023 FILED BY RAHUL (DISPOSED ON : 2023-11-02) BAIL APPLN. 1444/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-09-25) BAIL APPLN. 4199/2023 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2023-12-14) BAIL APPLN. 720/2024 FILED BY RAHUL (DISPOSED ON : 2024-07-01) BAIL APPLN. 144/2024 FILED BY RAKESH @ TINKU (DISPOSED ON : 2024-01-15) BAIL APPLN. 1247/2024 FILED BY RAKESH @TINKU (DISPOSED ON : 2024-04-16) CRL.REV.P. 191/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-02-19) BAIL APPLN. 2401/2024 FILED BY RAHUL FOGAT (IN JC) (DISPOSED ON : 2024-07-25) BAIL APPLN. 2609/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-02) BAIL APPLN. 2902/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-16) BAIL APPLN. 3117/2024 FILED BY ASHWANI KHATRI (DISPOSED ON : 2024-08-30) BAIL APPLN. 264/2025 FILED BY ASHWANI KHATRI (D. OF HEARING : 2025-04-25) BAIL APPLN. 270/2025 FILED BY RAKESH @ RAKA (D. OF HEARING : 2025-05-23) BAIL APPLN. 480/2025 FILED BY ASHWANI KHATRI (DISPOSED ON : 2025-02-27) P.S.-FIR NO. :(HARI NAGAR-269/2022)
21	BAIL APPLN.-1160/2025	SUNIL V/s THE STATE GOVT OF NCT OF DELHI	PANKAJ KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: PANKAJ KUMAR GUPTA(ADVOCATEPANKAJ676@GMAIL.COM)(9312254003)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SANGAM VIHAR-98/2023) BAIL APPLN. 3962/2024 FILED BY SHISH PAL (DISPOSED ON : 2024-11-27) P.S.-FIR NO. :(SANGAM VIHAR-98/2023)
SUSPENSION OF SENTENCE				
22	CRL.M.(BAIL) 200/2025 In CRL.A.-110/2025	MOHD FAIM V/s STATE OF NCT OF DELHI	SHRI SINGH (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: TARUN KUMAR (GAGANJYOTSINGH42@GMAIL.COM)(0)(PETITIONER)		P.S.-FIR NO. :(SUNLIGHT COLONY-17/2017)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
23	CRL.M.(BAIL) 429/2025 In CRL.A.-244/2025	ALOK SHARMA & ANR. V/s CENTRAL BUREAU OF INVESTIGATION	PRADEEP YADAV	
		OTHER DETAILS OF ADVOCATES: PRADEEP YADAV (ACHAUHANADVOCATE@GMAIL.COM)(9999887565)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-E-0002-2003) CRL.A. 127/2025 FILED BY MASHKOOR AHMAD (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-E-0002-2003)
PAROLE/FURLOUGH				
24	W.P.(CRL)-1022/2025	GOMATI ALIAS MANOJ V/s STATE OF NCT OF DELHI	ARJUN MALIK (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: KUSHAL RAJ (BMALIKADVOCATES05@GMAIL.COM)(0)(PETITIONER) KUSHAL RAJ (BMALIKADVOCATES05@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (KANJHAWALA-41/2005) BAIL APPLN. 2651/2007 FILED BY DHARAMVIR (DISPOSED ON : 2008-02-11) BAIL APPLN. 1883/2007 FILED BY DHARAMVIR (DISPOSED ON : 2007-09-06) CRL.A. 94/2011 FILED BY GOMATI @ MANOJ (DISPOSED ON : 2012-03-20) CRL.A. 783/2011 FILED BY DHARAMBIR (DISPOSED ON : 2012-03-20) CRL.A. 6/2012 FILED BY DEEPAK (DISPOSED ON : 2012-03-20) W.P.(CRL) 1058/2012 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2012-10-18) W.P.(CRL) 1471/2013 FILED BY DHARAMBIR (DISPOSED ON : 2013-11-26) W.P.(CRL) 409/2014 FILED BY DHARAMBIR (DISPOSED ON : 2014-07-09) W.P.(CRL) 1056/2014 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2014-09-16) W.P.(CRL) 1321/2017 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2017-05-18) W.P.(CRL) 2283/2018 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2018-08-01) W.P.(CRL) 1366/2021 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2021-12-22) W.P.(CRL) 3/2022 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2022-02-23) W.P.(CRL) 1627/2022 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2023-03-23) W.P.(CRL) 3130/2023 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2023-12-20) W.P.(CRL) 321/2024 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2024-02-02) W.P.(CRL) 449/2025 FILED BY GOMTI @ MANOJ (DISPOSED ON : 2025-03-17) P.S.-FIR NO. :(KANJHAWALA-41/2005)
FOR ADMISSION				
25	CRL.M.C.-733/2025 CRL.M.A. 3458/2025 WITH CRL.M.C. 734/2025	DEVENDRA SINGH & ANR. V/s IFCI FACTORS LIMITED	AAGAM JAIN	
		OTHER DETAILS OF ADVOCATES: SRISAPLUS(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) SMITKUMAR(SMITKUMAR@IFCIFACTIONRRS.COM)(0)(RESPONDENT)		
26	CRL.M.C.-734/2025 CRL.M.A. 3460/2025 CRL.M.A. 6721/2025	DEVENDRA SINGH & ANR. V/s IFCI FACTORS LIMITED	AAGAM JAIN	
		OTHER DETAILS OF ADVOCATES: SRISAPLUS(AAGAMJAIN2496@GMAIL.COM)(999772622)(PETITIONER) SMITKUMAR(SMITKUMAR@IFCIFACTIONRRS.COM)(0)(RESPONDENT) AAGAM JAIN(AAGAMJAIN2496@GMAIL.COM)(8989406966)(PETITIONER) SMIT KUMAR (SMITKUMAR@IFCIFACTIONRRS.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
27	CRL.A.-127/2025 WITH CRL.A. 229/2025	MASHKOOR AHMAD V/s CENTRAL BUREAU OF INVESTIGATION	PRADEEP YADAV	Listing Remarks: AT 3:30PM
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-E-0002-2003) CRL.A. 244/2025 FILED BY ALOK SHARMA & ANR. (D. OF HEARING : 2025-04-15)

				P.S.-FIR NO. :(CBI-E-0002-2003)
28	CRL.A.-229/2025 WITH CRL.A. 127/2025	B.L.MALHOTRA V/s CENTRAL BUREAU OF INVESTIGATION	ANAND	
		OTHER DETAILS OF ADVOCATES: PRADEEP YADAV (ACHAUHANADVOCATE@GMAIL.COM)(9999887565)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		P.S.-FIR NO. :(CBI-E-002-2003)
29	CRL.L.P.-604/2023	RAJU SINGH V/s VIJAY KUMAR	VARUN KUMAR, MANISH KUMAR	
		OTHER DETAILS OF ADVOCATES: VARUN KUMAR (ADVVARUNKUMAR121@GMAIL.COM)(837783817)(PETITIONER) MANISH KUMAR(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(RESPONDENT) MANISH KUMAR(MANISH@XANDERLEGALSOLUTIONS.COM)(9643867018)(PETITIONER)		
30	CRL.L.P.-24/2024 CRL.M.A. 898/2024	STATE V/s MANISH TIWARI	TARANG SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(DWARKA SOUTH-46/2017)
31	CRL.L.P.-25/2024	SORIL INFRA RESOURCES LTD V/s THE STATE NCT OF DELHI & ANR.	SHAMS O QAMAR	
		OTHER DETAILS OF ADVOCATES: S.QAMAR (SAKETLIBRARY121@GMAIL.COM)(9811070574)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
32	CRL.L.P.-151/2024	ANJANI KUMAR V/s RADHAVENKANT RAMAN	PARMIL KUMAR	
		OTHER DETAILS OF ADVOCATES: PARMIL KUMAR(KUMARPRAMIL212@GMAIL.COM)(8076265459)(PETITIONER) PARMIL KUMAR(KUMARPARMIL1212@GMAIL.COM)(8076265459)(PETITIONER) PUSHPENDER SINGH(PUSHPENDER403KK@GMAIL.COM)()(PETITIONER) MESRK(MESRK123@REDIFFMAIL.COM)()(RESPONDENT)		
33	CRL.L.P.-233/2024	HINDWARE LIMITED V/s KUMAR GOURAB SAMAL PROP M/S. UTKAL SANITARY	D.S. CHAUHAN, YOGENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: D.S CHAUHAN (LAWYERSINN@YAHOO.CO.IN)(9810310142)(PETITIONER) YOGENDRA (YOGENDRA145@YAHOO.COM)()(RESPONDENT) YOGENDRA SINGH(YOGENDRA145@YAHOO.COM)(9312050185)(PETITIONER)		
34	CRL.L.P.-479/2024 CRL.M.A. 29535/2024 CRL.M.A. 29536/2024	STATE RPR V/s MOHD. WAHID	AMIT TIWARI	
		OTHER DETAILS OF ADVOCATES: AMIT TIWARI(TIWARIAMIT22@YAHOO.COM)(8527271621)(PETITIONER)		
35	CRL.L.P.-621/2024 CRL.M.A. 38452/2024	STATE THROUGH INSPECTOR RPF V/s NAVEEN & ANR.	AVTAAR SINGH	
		OTHER DETAILS OF ADVOCATES: AVTAAR SINGH (ADV.AVTAAR@GMAIL.COM)(9999789891)(PETITIONER)		
36	CRL.L.P.-5/2025 CRL.M.A. 78/2025 WITH CRL.L.P. 8/2025	SHRI RAM TRANSPORT FINANCE COMPANY LIMITED V/s STATE OF NCT OF DELHI & ORS.	CHARU SACHDEV	
		OTHER DETAILS OF ADVOCATES: CHARU SACHDEVA(CHARUSACHDEVA@GMAIL.COM)(9958207423)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
37	CRL.L.P.-8/2025 CRL.M.A. 125/2025	SHRI RAM TRANSPORT FINANCE COMPANY LIMITED V/s STATE OF NCT OF DELHI & ORS.	CHARU SACHDEV	
		OTHER DETAILS OF ADVOCATES:		

		SACHDEV ASSOCIATES(SACHDEVANDASSOCIATESOFFICE@GMAIL.COM)(9958207423)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		
38	CRL.M.C.-6126/2023	PRASHANT SHARMA V/s STATE NCT OF DELHI AND ANOTHER	SHANMUGA PATRO, KARTIKAY MUDGAL	
		OTHER DETAILS OF ADVOCATES: SHANMUGA PATRO (SHANMUGA_OFFICE@YAHOO.COM)(9891044766)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KARTIKAY MUDGAL(MKARTIKAY@GMAIL.COM)(7982555873)(PETITIONER)		
39	CRL.REV.P.(MAT.)-59/2025	JAVED SHEIKH V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	MALKHAN SINGH SISODIA	
		OTHER DETAILS OF ADVOCATES: M.S SISODIA(MSSISODIA332@GMAIL.COM)(9810825922)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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cmnegi93@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
1	BAIL APPLN.-260/2025	DEEPAK SINGH AHLAWAT V/s GOVERNMENT OF NCT OF DELHI	ROHIT SINGH, ARJUN MALIK	
		OTHER DETAILS OF ADVOCATES: ROHIT SINGH()(8896559667)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) ARJUN MALIK(MALIKADVOCATES05@GMAIL.COM)(9873503295)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PREET VIHAR-413/2022) BAIL APPLN. 3146/2023 FILED BY MEHRAJ KHAN (DISPOSED ON : 2024-02-13) P.S.-FIR NO. :(PREET VIHAR-413/2022)
2	BAIL APPLN.-962/2025	MANPREET KAUR V/s STATE OF GNCT OF DELHI	HARI SHANKER	
		OTHER DETAILS OF ADVOCATES: DALIP ANAND(DALIPANAND990@GMAIL.COM)(9873476464)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(KOTWALI-917/2023)
3	BAIL APPLN.-1139/2025	SATISH SHARMA V/s STATE NCT OF DELHI	VIMAL TYAGI	
		OTHER DETAILS OF ADVOCATES: VIMAL TYAGI(VIMALTYAGI1995@GMAIL.COM)(9999006387)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(WAZIRABAD-346/2023) BAIL APPLN. 3331/2023 FILED BY SATISH SHARMA & ANR. (DISPOSED ON : 2024-10-22) BAIL APPLN. 72/2024 FILED BY RAJAT SHARMA (DISPOSED ON : 2024-10-22) P.S.-FIR NO. :(WAZIRABAD-346/2023)
CRL.M.C. (CANCELLATION OF INTERIM BAIL/BAIL)				
4	CRL.M.C.-4998/2024	STATE NCT OF DELHI V/s VINEET PAL & ANR.	LAKSH KHANNA	
		OTHER DETAILS OF ADVOCATES: LAKSH KHANNA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(0)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CRIME AND RAILWAY-287/2022) BAIL APPLN. 1429/2023 FILED BY PANKAJ DAWAR (DISPOSED ON : 2023-05-02) BAIL APPLN. 2009/2023 FILED BY PANKAJ DAWAR (DISPOSED ON : 2023-06-19) P.S.-FIR NO. :(CRIME AND RAILWAY-287/2022)
5	CRL.M.C.-6344/2024 CRL.M.A. 24264/2024	VICTIM S V/s STATE NCT OF DELHI AND ANR	SAMYAK GANGWAL, RUMPA DHIBAR	
		OTHER DETAILS OF ADVOCATES: AMYAK GANGWAL (SAMYAKGANGWAL@GMAIL.COM)(9827024444)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RUMPA DHIBAR(RUMPADHIBARLAWFIRM@GMAIL.COM)(7048945193)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MEHRAULI-151/2023) BAIL APPLN. 2621/2023 FILED BY MOHD NAWAB (DISPOSED ON : 2024-03-04) P.S.-FIR NO. :(MEHRAULI-151/2023)
6	CRL.M.C.-6366/2024 CRL.M.A. 29191/2024	XYZ AND ANR. V/s STATE NCT OF DELHI AND ORS	HIMANSHU CHAND, NANDAN KUMAR, ASHUTOSH BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: SUDHANSHU M. KUMAR ()(9650815531)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(KISHAN GARH-251/2022)

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SUDHANSHU M.K UMAR (9650815531)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) ASHUTOSH BHARDWAJ(ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9818271117)(RESPONDENT) ASHUTOSH BHARDWAJ(ASHUTOSHBHARDWAJ300A@GMAIL.COM)(9818271117)(RESPONDENT)		BAIL APPLN. 1792/2022 FILED BY OMWATI (DISPOSED ON : 2022-12-14) BAIL APPLN. 1784/2022 FILED BY MAMTA (DISPOSED ON : 2022-12-14) BAIL APPLN. 1769/2022 FILED BY MANISHA (DISPOSED ON : 2022-12-14) P.S.-FIR NO. :(KISHAN GARH-251/2022)
7	CRL.M.C.-8482/2024	SMT. KAMLESH V/s THE STATE NCT OF DELHI AND ORS	ARUN SHARMA, SATYAM THAREJA	
		OTHER DETAILS OF ADVOCATES: ARUN SHARMA (ADVOCATEARUNSHARMA.28@GMAIL.COM)(9810202044)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) SATYAM THAREJA(SATYAM@STHAREJA.IN)(9711097019)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (LAXMI NAGAR-226/2022) BAIL APPLN. 2671/2022 FILED BY RAVI @ ANIL CHAUDHARY (DISPOSED ON : 2023-01-05) BAIL APPLN. 2952/2023 FILED BY SIDDHARTH (DISPOSED ON : 2024-04-08) BAIL APPLN. 3561/2023 FILED BY KARTIK (DISPOSED ON : 2024-01-15) BAIL APPLN. 379/2024 FILED BY NITISH KUMAR BHARDWAJ (DISPOSED ON : 2024-03-21) CRL.M.C. 5709/2024 FILED BY NAVEEN KHATANA (DISPOSED ON : 2024-07-26) BAIL APPLN. 3003/2024 FILED BY HARSH @ HARSHA GURJAR (DISPOSED ON : 2024-08-23) P.S.-FIR NO. :(LAXMI NAGAR-226/2022)
FOR ADMISSION				
8	CRL.M.C.-2895/2024(Disposed off case) WITH CRL.M.C. 2896/2024	MR KALLIATH THOMAS JOSE & ANR. V/s SH MONU & ORS.	ABRAHAM MATHEWS, VISHVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: NISHE RAJEN SHONKER(NRSHONKER@GMAIL.COM)(9811342057)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VISHVENDRA SINGH(VISHVENDRA858@GMAIL.COM)(9760783360)(RESPONDENT)		
9	CRL.M.C.-2896/2024 CRL.M.A. 11061/2024	MR KALLIATH THOMAS JOSE & ANR. V/s SH RAHUL RANA & ORS.	ABRAHAM MATHEWS, VISHVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: NISHE RAJEN SHONKER(NRSHONKER@GMAIL.COM)(9811342057)(PETITIONER) RAHUL RANA(A.KHATRI1213@GMAIL.COM)(8607788992)(PETITIONER) VISHVENDRA SINGH(VISHVENDRA858@GMAIL.COM)(9760783360)(RESPONDENT)		
10	CRL.M.A. 9600/2025 In CRL.M.C.-3270/2024	VIJAY BOTHRA & ANR. V/s M/S. PTC INDIA FINANCIAL SERVICES LTD.	SARAD KUMAR SINGHANIA, DHIR AND DHIR ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: SARAD SINGHANIA (ADVOCATESARAD@GMAIL.COM)(9818109611)(PETITIONER) KARAN BATURA (KARAN.BATURA@DHIRASSOCIATES.COM)(9810733630)(PETITIONER) SARAD SINGHANIA(ADVOCATESARAD@GMAIL.COM)(9818109611)(PETITIONER) DHIRA(STENO@DHIRASSOCIATES.COM)(0)(RESPONDENT) (0)(RESPONDENT)		
11	CRL.M.C.-5787/2024 CRL.M.A. 22129/2024 CRL.M.A. 22130/2024	AMIT KUMAR V/s NEHA PIPPAL	KALI CHARAN	
		OTHER DETAILS OF ADVOCATES: KALICHARAN (ADV KALICHARAN93@GMAIL.COM)(9312046393)(PETITIONER)		
12	CRL.M.C.-8522/2024 CRL.M.A. 32499/2024	SACHIN AND ORS. V/s STATE OF DELHI NCT AND ANR.	VARUN MITTAL	
		OTHER DETAILS OF ADVOCATES: BRAJ KUMAR(BRAJKUMAR092@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NARELA-221/2013) CRL.M.C. 1828/2024 FILED BY SACHIN & ORS. (DISPOSED ON : 2024-03-04) P.S.-FIR NO. :(NARELA-221/2013)
13	CRL.M.C.-9149/2024	ABHISHEK KUMAR SINGH & ANR. V/s STATE OF NCT OF DELHI & ANR.	S S AHLUWALIA	
		OTHER DETAILS OF ADVOCATES: S.S AHLUWALIA (CHAMBER495@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BURARI-1083/2021)
14	CRL.M.C.-9789/2024 CRL.M.A. 37511/2024	TARA CHAND SAGAR V/s STATE NCT OF DELHI & ANR.	SUNIL KUMAR	

		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(I.P.ESTATE-224/2014) CRL.REV.P. 17/2016 FILED BY PAWAN ARORA (DISPOSED ON : 2016-03-09) CRL.REV.P. 820/2015 FILED BY TARA CHAND SAGAR (DISPOSED ON : 2016-02-04) W.P.(CRL) 2182/2019 FILED BY PAWAN ARORA (DISPOSED ON : 2019-08-07) CRL.M.C. 1500/2022 FILED BY PAWAN ARORA (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(I.P.ESTATE-224/2014)
15	CRL.M.C.-688/2025 CRL.M.A. 3325/2025 CRL.M.A. 3326/2025 CRL.M.A. 3327/2025 CRL.M.A. 3328/2025	NEERAJ KUMAR V/s STATE GOVT. OF NCT OF DELHI AND ANR.	SOHIL SHARMA	
		OTHER DETAILS OF ADVOCATES: SOHIL SHARMA (CHAMBERSOFSOHILSHARMA@GMAIL.COM)(7060079384)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
16	CM(M)-290/2018 CM APPL. 9463/2018 WITH CM(M) 1423/2018 CM(M) 1925/2023	PREETI JAIN V/s SHIV RAJ AND ORS	AKHIL SACHAR, SARTHAK JAIN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: AKHIL SACHAR()(9717284807)(PETITIONER) SARTHAK JAIN(SARTHAKJAIN075@GMAIL.COM)(9999776126)(PETITIONER) SARTHAK JAIN(SARTHAKJAIN075@GMAIL.COM)(9999776126)(PETITIONER)		
17	CM(M)-1423/2018	SHIV RAJ SINGH V/s PREETI JAIN	RAJIV KUMAR, NITIN MEHTA, SARTHAK JAIN	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES: RAJIV KUMAR()(9899308878)(PETITIONER) SARTHAK JAIN(SARTHAKJAIN075@GMAIL.COM)(9999776126)(RESPONDENT) SARTHAK JAIN(SARTHAKJAIN075@GMAIL.COM)(9999776126)(PETITIONER)		
18	CM(M)-1925/2023 CM APPL. 60263/2023	SHIV RAJ SINGH V/s PREETI JAIN	RAJIV KUMAR GHAWANA	Listing Remarks: PART HEARD
		OTHER DETAILS OF ADVOCATES:		
19	CRL.A.-21/2009 CRL.M.A. 2500/2023	SHRI RAM KANT SINGH & ANR. V/s SECURITIES & EXCHANGE BOARD OF INDIA & ANR.	MR. BHARAT DUBEY, SHUBHLAXMI DUBEY, NAVEEN SHARMA	
		OTHER DETAILS OF ADVOCATES: SHUBHLAXMI DUBEY(SHUBHIDUBEY90@GMAIL.COM)(9625098858)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
20	CRL.A.-737/2009	MAHENDER SINGH TYAGI V/s C.B.I.	MR.HARSH K.SHARMA, LOVEKESH SAWHNEY, ASHISH KUMAR, M L JAIDAV	
		OTHER DETAILS OF ADVOCATES:		
21	CRL.L.P.-33/2025 CRL.M.A. 145/2025	ASAD ALI V/s RAKESH GIRI	KUNWAR ARISH ALI	
		OTHER DETAILS OF ADVOCATES:		
22	CRL.M.C.-158/2024 CRL.M.A. 659/2024	YOGENDER & ORS. V/s THE STATE N.C.T. GOVT OF DELHI & ANR.	KAPIL YADAV	
		OTHER DETAILS OF ADVOCATES: ASHSIH SEHRAWAT(LEGUMPERITUM@GMAIL.COM)(9811370721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-87/2019)
23	CRL.M.C.-457/2024 CRL.M.A. 1789/2024	BSES RAJDHANI POWER LTD V/s STATE NCT OF DELHI	RISHAB RAJ JAIN	
		OTHER DETAILS OF ADVOCATES: RISHAB RAJ JAIN(RISHAB@RRJASSOCIATES.COM)(9811079695)(PETITIONER) RISHAB RAJ JAIN(RISHAB@RRJASSOCIATES.COM)(9811079695)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-17/2023) BAIL APPLN. 36/2024 FILED BY NISHIT SINGH (DISPOSED ON : 2024-02-07) P.S.-FIR NO. :(ANTI-CORRUPTION BRANCH-17/2023)

24	CRL.M.C.-2147/2024 CRL.M.A. 8325/2024	SHRI MOINUDDIN V/s STATE GOVERNMENT OF NCT OF DELHI & ANR.	JABBAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: JABBAR HUSSAIN(JABBARHUSSAIN1968@GMAIL.COM)(9654962359)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(JAMIA NAGAR-463/2022)
25	CRL.M.C.-2810/2024 CRL.M.A. 10679/2024 CRL.M.A. 23861/2024 WITH CRL.M.C. 2811/2024	NEELU MALHOTRA @ NEELU MANN V/s THE CENTRAL BUREAU OF INVESTIGATION	ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) ARVIND KUMAR (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4/1986) CRL.M.C. 1337/2012 FILED BY RATI PAL SAROJ (DISPOSED ON : 2012-04-20) CRL.M.C. 4370/2019 FILED BY AMIT BANSAL & ANR. (DISPOSED ON : 2023-12-20) CRL.M.C. 717/2024 FILED BY SANJAY BANSAL (DISPOSED ON : 2024-04-05) CRL.M.C. 2811/2024 FILED BY NEELU MALHOTRA @ NEELU MANN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4/1986)
26	CRL.M.C.-2811/2024 CRL.M.A. 10681/2024 CRL.M.A. 23677/2024	NEELU MALHOTRA @ NEELU MANN V/s CENTRAL BUREAU OF INVESTIGATION	ARVIND KUMAR GUPTA	
		OTHER DETAILS OF ADVOCATES: ARVIND KUMAR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)()(RESPONDENT) ARVIND KUMAR GUPTA (ARVINDGUPTAADV@YAHOO.CO.IN)(9811088800)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CBI-4/1986) CRL.M.C. 1337/2012 FILED BY RATI PAL SAROJ (DISPOSED ON : 2012-04-20) CRL.M.C. 4370/2019 FILED BY AMIT BANSAL & ANR. (DISPOSED ON : 2023-12-20) CRL.M.C. 717/2024 FILED BY SANJAY BANSAL (DISPOSED ON : 2024-04-05) CRL.M.C. 2810/2024 FILED BY NEELU MALHOTRA @ NEELU MANN (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(CBI-4/1986)
27	CRL.M.C.-2928/2024 CRL.M.A. 11192/2024	ISHAN MISHRA V/s UNNATI WELFARE ORGANISATION	VIVEKA NAND JHA	
		OTHER DETAILS OF ADVOCATES: V.N. JHA(ADVOCATEVIVEK1@YAHOO.IN)(8586903263)(PETITIONER)		
28	CRL.M.C.-3207/2024 CRL.M.A. 12365/2024	CATHAY PACIFIC AIRWAYS LIMITED V/s LABOUR ENFORCEMENT OFFICER(C) DELHI (I) & ANR.	SUREKHA RAMAN	
		OTHER DETAILS OF ADVOCATES: M/S K.J. JOHN(MAIL@KJJOHNCO.IN)(9818392502)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
29	CRL.M.C.-3412/2024 CRL.M.A. 13126/2024 CRL.M.A. 18183/2024	KARAMBIR SINGH V/s THE STATE (NCT OF DELHI) AND ANR.	JYOTI NAMBIAR	
		OTHER DETAILS OF ADVOCATES: JYOTI P. NAMBIAR(LAWALLYPARTNERS@GMAIL.COM)(9899127654)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) JYOTI P NAMBIAR (LAWALLYARTNERS@GMAIL.COM)(9899127645)(PETITIONER) DHC(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT)		P.S.-FIR NO. :(CIVIL LINES-400/2015)
30	CRL.M.C.-3432/2024 CRL.M.A. 13179/2024	DANIEL KIRTHI ESTHER V/s STATE OF NCT OF DELHI	NITISH OJHA	
		OTHER DETAILS OF ADVOCATES: SHREY SHARAWAT(SHREY.SHARAWAT@GMAIL.COM)(8375039186)(PETITIONER)		P.S.-FIR NO. :(I.G.I.AIRPORT-287/2024)
31	CRL.M.C.-4595/2024 CRL.M.A. 17279/2024	MOHD KASHIF V/s MARYAM MINOR THR. GUARDIAN & ANR.	IMRAN AHMAD	
		OTHER DETAILS OF ADVOCATES:		
32	CRL.M.C.-4705/2024 CRL.M.A. 17583/2024	OMJEE KUMAR V/s EASY TRIP PLANNERS LTD. & ORS.	SHIVA JEE SHUKLA, KARAN DEEP SINGH	
		OTHER DETAILS OF ADVOCATES:		

		SHIVA JEE SHUKLA()(9311118861)(PETITIONER) KARAN DEEP SINGH(ADV.KDSINGH2417@GMAIL.COM)(9090780907)(RESPONDENT)	
33	CRL.M.C.-4821/2024 CRL.M.A. 18028/2024	M/S BALAJI TRADING COMPANY V/s THE STATE OF NCT OF DELHI AND ORS.	VINOD KUMAR
		OTHER DETAILS OF ADVOCATES: SACHIN TANDAN(ADVOCATESACHINTANDON@GMAIL.COM)(7042882006)(PETITIONER)	
34	CRL.M.C.-6934/2024 CRL.M.A. 26515/2024 WITH CRL.M.C. 6937/2024 CRL.M.C. 6940/2024 CRL.M.C. 6958/2024	SOUTH ASIAN HOSPITALITY SERVICES PVT LTD & ORS. V/s STATE NCT OF DELHI AND ANR	VARUN GARG
		OTHER DETAILS OF ADVOCATES: PRASHANT JAIN (VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
35	CRL.M.C.-6937/2024 CRL.M.A. 26519/2024	SOUTH ASIAN HOSPITALITY SERVICES PVT LTD & ORS. V/s STATE NCT OF DELHI AND ANR	VARUN GARG
		OTHER DETAILS OF ADVOCATES: PRASHANT JAIN (VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
36	CRL.M.C.-6940/2024 CRL.M.A. 26524/2024	SOUTH ASIAN HOSPITALITY SERVICES PVT LTD & ORS. V/s STATE NCT OF DELHI AND ANR	VARUN GARG
		OTHER DETAILS OF ADVOCATES: PRASHANT JAIN (VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
37	CRL.M.C.-6958/2024 CRL.M.A. 26572/2024	SOUTH ASIAN HOSPITALITY SERVICES PVT LTD & ORS. V/s STATE NCT OF DELHI AND ANR	VARUN GARG
		OTHER DETAILS OF ADVOCATES: PRASHANT JAIN (VARUN@SARVOTTAMLAW.COM)(9999829477)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
38	CRL.M.C.-7472/2024	RAJESH PAL SINGH V/s STATE NCT OF DELHI	HEMANT SINGH
		OTHER DETAILS OF ADVOCATES: HEMANT SINGH(HEMANT_14SINGH@YAHOO.CO.IN)(9873816686)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(ROOP NAGAR-39/2013)
39	CRL.M.C.-7600/2024 CRL.M.A. 29011/2024	RAKESH KUMAR ARORA V/s STATE (NCT OF DELHI) & ANR.	PRAVIR SINGH
		OTHER DETAILS OF ADVOCATES: VISHAL GOSAIN (PRAVIR2106@GMAIL.COM)(8802412336)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	
40	CRL.M.C.-7660/2024	VARUN SINGH V/s GOVT. OF NCT. OF DELHI & ANR.	ABHISHEK RANA
		OTHER DETAILS OF ADVOCATES: AJAY SINGH(AJAY@JNLAWCHAMBERS.COM)(8769294919)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	P.S.-FIR NO. :(PALAM VILLAGE-490/2021)
41	CRL.M.C.-7672/2024	JAI@ JAY SINGH V/s STATE OF NCT OF DELHI THROUGH SHO, SPECIAL CELL	NEHA KAPOOR
		OTHER DETAILS OF ADVOCATES: RASHI AGRAWAL (LEGALRASHI@GMAIL.COM)(8527853925)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-342/2024)
42	CRL.M.C.-7706/2024 CRL.M.A. 29404/2024	ARUN GHAI AND ANR V/s STATE GOVT. OF NCT OF DELHI	JEETENDER GUPTA, KSHITIJ SHARDA
		OTHER DETAILS OF ADVOCATES: JITENDER GUPTA(GUPTAJEETENDER@GMAIL.COM)(9810050748)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KSHITIJ SHARDA(KSHITIJSHARDA@GMAIL.COM)(9899039349)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CHITTRANJAN PARK-211/2016) CRL.M.C. 80/2017 FILED BY HI-LEAD INFOTECH P.LTD. THR. ITS GENERAL MANAGER RONAK KHURANA (DISPOSED ON : 2019-09-11) CRL.M.C. 3564/2022 FILED BY HI-LEAD INFOTECH

				PVT. LTD. (DISPOSED ON : 2024-07-26) P.S.-FIR NO. :(CHITTRANJAN PARK-211/2016)
43	CRL.M.C.-8808/2024 CRL.M.A. 33679/2024 CRL.M.A. 33680/2024	MANOJ SHARMA AND ORS. V/s STATE NCT OF DELHI AND ANR.	SUNIL KUMAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(SUNILADV20@GMAIL.COM)(9811028518)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-390/2012)
44	CRL.M.C.-8910/2024	RAVI SEHGAL V/s STATE GOVT. OF NCT OF DELHI AND ORS.	RAJ KUMAR	
		OTHER DETAILS OF ADVOCATES: RAJ KUMAR (RAJKUMARADV818@GMAIL.COM)(9990182901)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MADHU VIHAR-538/2016)
45	CRL.M.C.-9924/2024 CRL.M.A. 38000/2024 CRL.M.A. 38001/2024 WITH CRL.M.C. 9925/2024 CRL.M.C. 9926/2024 CRL.M.C. 9927/2024 CRL.M.C. 9928/2024 CRL.M.C. 10005/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
46	CRL.M.C.-10005/2024 CRL.M.A. 38354/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
47	CRL.M.C.-9925/2024 CRL.M.A. 38002/2024 CRL.M.A. 38003/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
48	CRL.M.C.-9926/2024 CRL.M.A. 38004/2024 CRL.M.A. 38005/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
49	CRL.M.C.-9927/2024 CRL.M.A. 38006/2024 CRL.M.A. 38007/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER) RAJAT BHARDWAJ (RABLAWCHAMBERS@GMAIL.COM)(9891238572)(PETITIONER)		

15.04.2025

ADVANCE CAUSE LIST

		KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
50	CRL.M.C.-9928/2024 CRL.M.A. 38008/2024 CRL.M.A. 38009/2024	NEETA SAHA V/s STATE OF NCT OF DELHI & ANR.	RAJAT BHARDWAJ	
		OTHER DETAILS OF ADVOCATES:		
51	CRL.M.C.-10085/2024	GOVIND KUMAR AND ORS V/s STATE THROUGH SHO PS PALAM VILLAGE AND ANR	AJAY SINGH BHANDARI	
		OTHER DETAILS OF ADVOCATES: SHALINI GOSWAMI(SHALINI.S.GOSWAMI@GMAILCOM)(9650667845)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-234/2017)
52	CRL.REV.P.-52/2025	KAMLESH RAJAK V/s THE STATE NCT OF DELHI	SHIVOM GARG	
		OTHER DETAILS OF ADVOCATES: RAHUL RAJ VERMA()(9999941521)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SARITA VIHAR-583/2007)

HIGH COURT OF DELHI
09.04.2025.

REGISTRAR(LISTING)

////////////////////////////////////

COURT NO.51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASOVERS WILL BE TAKEN UP IMMEDIATELY AFTER LUNCH"

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E, ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND BACKGROUND NOISE/DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M"

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MEETING NO. 2512 822 186.

NOTE FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

Bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
1	CO.PET.-254/2010 CO.APPL. 342/2018 WITH CRL.O.(CO.) 6/2011	SH. ARJUN SINGH V/s M/S SKYHEALERS INDIA PVT LTD	K K BOSE, T S CHAUDHARY, PANDEY AND ASSO., MOHIT GUPTA, GAURAV MALIK	
		OTHER DETAILS OF ADVOCATES: T S CHAUDHARY(TSCHAUDHARY@YAHOO.COM)(9818034591)(PETITIONER) GAURAV MALIK(ADV.GRV@GMAIL.COM)(9971708095)(RESPONDENT)		
2	CRL.O.(CO.)-6/2011 WITH CO.PET. 254/2010	M/S SKYHEALERS INDIA PVT LTD V/s MR. DEEPAK KUMAR & ORS.	MOHD SHAKEEL	
		OTHER DETAILS OF ADVOCATES:		
AFTER NOTICE COMPANY MATTERS				
3	CO.PET.-7/1968 CO.APPL. 203/2025	IN THE MATTER OF B.DHARAM SINGH AND COMPANY P.LTD. V/s .	OL, SUNIL DUTT DIXIT, MAYANKKUMAR, SUURBH AGGARWAL, RAVI SIKRI, ABHIJEET SINHA, JASBIR BIDHURI	
		OTHER DETAILS OF ADVOCATES: ABHIJEET SINHA(ABHIJEETSINHAA@GMAIL.COM)(9871354296)(RESPONDENT) JASBIR BIDHURI(SANJEEVKU2007@GMAIL.COM)(9871773187)(PETITIONER)		
4	CO.APPL. 2253/2011 CO.APPL. 618/2014 CO.APPL. 2619/2015 CO.APPL. 3098/2015 CO.APPL. 3099/2015 CO.APPL. 1024/2017 CO.APPL. 1533/2017 CO.APPL. 123/2018 CO.APPL. 125/2019 CO.APPL. 60/2020 CO.APPL. 584/2020 CO.APPL. 423/2022 CO.APPL. 744/2022 CO.APPL. 745/2022 CO.APPL. 542/2023 CO.APPL. 578/2024 CO.APPL. 986/2024 CO.APPL. 102/2025	RE-IMPERIAL FORESTRY CORPN LTD. V/s	MR.SARAT CHANDRA, ABHAY KUMAR DAS, OFFICIAL LIQUIDATOR, SURENDRA KUMAR SHARMA, MEENAKSHI KALRA, HANSRAJ SINGH, SUDHIR KUMAR SHARMA, AJAY MALVIYA, JAIDEEP SINGH CHOUDHARY, AMAN NANDRAJOG, SUDHIR KAPOOR, MR.AN TIWARI, MR.DK MATHUR, MR.SN KALRA, MS.SUDHA SHUKLA, MR.LK GIRI, MR.PRAMIT SAXENA, MR.BRAHM SINGH, MR.SK LUTHRA, ABBASI MANZOOR, MR.AC MISHRA, DUA ASSOCIATES, DEBAJYOTI, MADHAV KHURANA, MEENAKSHI KALRA	

	CO.APPL. 103/2025 OLR 38/2019 OLR 102/2023 OLR 128/2024 In CO.PET.-229/1998 WITH CRL.O.(CO.) 5/2001			
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR DAS(ABHAY_KDAS@YAHOO.CO.IN)(9810573522)(PETITIONER) AJAY MALVIYA(AJAYMALVIYALAW@YAHOO.COM)(8588809667)(PETITIONER) MEENAKSHI KALRA(MEENAKSHIKALRA30@GMAIL.COM)(9873448030)(PETITIONER) SURENDRA KUMAR SHARMA(MRSURENDRASHARMA50@GMAIL.COM)(9711480554)(PETITIONER)		
5	CO.PET.-87/2014 OLR 7/2017 OLR 86/2018 CO.APPL. 456/2022 OLR 31/2024	WELLINGTON MARKETING FZE COMPANY V/s WHITEFIELDS INTERNATIONAL PVT. LIMITED	VIJAY KUMAR, OFFICIAL LIQUIDATOR, ASHUTOSH, ASHISH KAPUR, HITESH SACHAR, KULJEET SINGH, DEEPAK VASWANI	
		OTHER DETAILS OF ADVOCATES: ASHISH KAPUR(ASHISHKAPUR07@GMAIL.COM)(9811166800)(PETITIONER) HITESH SACHAR(CANPISCE@GMAIL.COM)(9891966005)(PETITIONER) KULJEET SINGH(ADV.KULJEET51@GMAIL.COM)(9717957306)(PETITIONER) DEEPAK VASWANI(VASWANIDEEPAK15@GMAIL.COM)(9891951505)(PETITIONER)		
6	CO.PET.-739/2016 CO.APPL. 3073/2016 CO.APPL. 3074/2016 CO.APPL. 104/2018 CO.APPL. 582/2019	FREEDOM PARK LIFE APARTMENT OWNERS ASSOCIATION V/s BUSINESS PARK MAINTENANCE SERVICES PRIVATE LIMITED	SANDEEP DEVASHISH DAS, MANISH SHARMA	
		OTHER DETAILS OF ADVOCATES: MANISH SHARMA(MANISHSHARMAADV72@GMAIL.COM)(9871778879)(PETITIONER) SANDEEP DEVASHISH DAS(SANDEEP.DAS@DASLAW.CO.IN)(9717798958)(PETITIONER)		
7	CO.PET.-1047/2016 CO.APPL. 414/2018	FLEXI TOURS PRIVATE LIMITED V/s JMD LIMITED	RAJENDRA KUMAR GUPTA, ARJUN SAWHNEY	
		OTHER DETAILS OF ADVOCATES: RAJENDRA KUMAR GUPTA(DEBROYSWARALIP10@GMAIL.COM)(9810027700)(PETITIONER) ARJUN SAWHNEY(ARJUNSAWHNEY@HOTMAIL.COM)(9899810111)(RESPONDENT)		

HIGH COURT OF DELHI AT NEW DELHI

No.: 123/Rules/DHC

Dated: 03.10.2024

PRACTICE DIRECTIONS

In order to ascertain from each party whether he/she admits or denies the allegations of facts made in the plaint and to be able to explore the possibilities of settlement and disposal of the main matter at the initial stage itself, Hon'ble the Chief Justice, on the recommendations of the Hon'ble Judges of the Original Side has been pleased to issue following Practice Directions for information and compliance by all concerned:-

1. Advance copy of fresh Civil Suits {i.e.,CS(OS)andCC}, together with documents therewith, if any, shall be served upon each opposite party, as is also done for Arbitration petitions under the Delhi High Court (Original Side) Rules, 2018.
2. Plaintiff shall also intimate all opposite parties, in the matter, about the filing and likely date of listing of the said suit.
3. Plaint shall be accompanied by written proof of such intimation and their respective service, besides indicating name(s) of all opposite parties in the matter.
4. Earlier Practice Directions regarding the manner and mode of Service of Notice of Motion, advance copy, etc., will remain the same.

These Practice Directions shall come into force with immediate effect.

By Order
Sd/
(KANWAL JEET ARORA)
REGISTRAR GENERAL

HIGH COURT OF DELHI: NEW DELHI

CIRCULAR

No.:DHC(OS)-Filing

Date: 27.08.2024

It is circulated for information of all the concerned that the Hon'ble IT Committee has been pleased to direct that the impugned order should be made first Annexure with the Main Case. Hence, the impugned order/award shall be the first Annexure with the Main Case (wherever applicable) and the same shall reflect in the concerned part of the Main Case accordingly.

Sd/-

Registrar (Original)

CIRCULARPRIORITY HEARING OF CASES OF LITIGANTS/ADVOCATES WITH
DISABILITY (UNDER THE RIGHTS OF PERSONS WITH DISABILITY
ACT)

"All the Litigants/Advocates with disabilities and Advocates dealing with the cases pertaining to persons with Disabilities are impressed upon to apprise the office of Joint Registrar/ Deputy Registrar (Original) about their ongoing cases before the concerned Bench of this Court so that they can be identified and be listed categorically in the Cause List and disposed of on priority."

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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dhcanilkumar@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EL.PET.-1/2024 I.A. 31778/2024 I.A. 31779/2024 I.A. 32054/2024 I.A. 45097/2024	SWATI PATEL V/s UNION OF INDIA AND OTHERS	UNUM LAW, SAMSUN NIHAR	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

COURT NO. 24

HON'BLE MR. JUSTICE ANISH DAYAL

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cmatishgoel@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 8220/2025 In CS(OS)- 527/2023 (Disposed off case)	PRADEEP RAI V/s ATIDEB SARKAR & ORS.	ABHINAV SINGH RAGHUVANSHI	

COURT NO. 46**HON'BLE MS.JUSTICE JYOTI SINGH**

NOTE 1: ANY URGENT MENTIONING FOR LISTING THE APPLICATION IN THE MAIN SUIT/PETITION WHICH IS PENDING BEFORE THE CONCERNED COURT, THE SAME SHALL BE MENTIONED BEFORE THE BENCH CONCERNED. IN CASE THE APPROPRIATE BENCH IS NOT HOLDING THE COURT, THEN IT SHOULD BE MENTIONED BEFORE THE JUDGE-IN-CHARGE (ORIGINAL SIDE).

2. "SUPPLEMENTARY PASS-OVER SHALL BE TAKEN UP IMMEDIATELY AFTER COMPLETION OF SUPPLEMENTARY LIST."

3. IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

4. COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1952/2024	KCC TALGAON KALMATH HIGHWAYS PRIVATE LTD V/s MINISTRY OF ROAD TRANSPORT AND HIGHWAYS GOVERNMENT OF INDIA, THROUGH CHIEF ENGINEER, PUBLIC WORKS DEPARTMENT, GOVERNMENT OF MAHARASHTRA	PRANSHU PAUL	

2	ARB.P.-45/2025	AMIT MINES PRIVATE LIMITED V/s STEEL AUTHORITY OF INDIA LTD	SAMEER PRAVIN PAREKH	
3	ARB.P.-176/2025 I.A. 1877/2025	M/S BANYAN TREE SCHOOL V/s M/S GIRDHARI LAL AND SONS SPORTS PVT LTD	VIERAT K. ANAND	
4	O.M.P.(I) (COMM.)-71/2023 CCP(O) 34/2023 I.A. 14505/2023 I.A. 818/2024 I.A. 819/2024 I.A. 820/2024 I.A. 821/2024 WITH O.M.P.(EFA)(COMM.) 9/2023 O.M.P.(EFA)(COMM.) 1/2024	SBS HOLDING INC V/s ANANT KUMAR CHOUDHARY & ORS.	INDERPAUL SINGH OBEROI, MANSUMYER SINGH, SAMEER JAIN, SULABH REWARI, GAUTAM NARAYAN	
5	O.M.P.(EFA)(COMM.)-9/2023 EX.APPL.(OS) 1702/2023	SBS HOLDINGS, INC. V/s ANANT KUMAR CHOUDHARY & ORS.	MANSUMYER SINGH, SULABH REWARI, ASMITA SINGH	
6	O.M.P.(EFA)(COMM.)-1/2024 EX.APPL.(OS) 18/2024 EX.APPL.(OS) 284/2025	GLOBAL ENTERPRISE LOGISTICS PTE. LTD. FORMERLY KNOWN AS SBS LOGISTICS HOLDINGS SINGAPORE PTE. LTD. V/s ANANT KUMAR CHOUDHARY & ORS.	DIVYANSHU RAI, MANSUMYER SINGH, SULABH REWARI, DIVYANSHU RAI, SULABH REWARI	

7	O.M.P.(I) (COMM.)-265/2023 I.A. 15540/2023	HITACHI ENERGY INDIA LIMITED FORMERLY KNOWN AS ABB POWER PRODUCTS AND SYSTEMS INDIA LIMITED V/s POWER GRID CORPORATION OF INDIA LIMITED & ORS.	RISHABH KAPUR, MOHNA MADAN LAL	
8	O.M.P.(MISC.)(COMM.)-34/2024 WITH O.M.P.(MISC.)(COMM.)-35/2024	MR. MOHAN LAL FATEHPURIA V/s M/S. BHARAT TEXTILES & ORS.	SURESH CHAND SINGHAL, ARJUN AGGARWAL	
9	O.M.P.(MISC.)(COMM.)-35/2024	MADHU DEVI FATEHPURIA V/s M/S JUGALKISHORE SHYAMPRAKASH AND CO. & ORS.	SURESH CHAND SINGHAL, ARJUN AGGARWAL	
10	O.M.P. (T) (COMM.)-25/2025	NAVAYUGA VAN OORD JV V/s UNION OF INDIA THROUGH DIRECTOR GENERAL PROJECT VARSHA MINISTRY OF DEFENCE NAVY	VIKRAM SINGH	
11	CS(COMM)-201/2016 I.A. 23862/2015 WITH CS(COMM) 116/2019	ANIL KUMAR GUPTA V/s S.D.M.C & ANR	RAJAN TYAGI, ANKUR CHHIBBER, SANJAY VASHISHTHA, B.M SEHGAL	
12	CS(COMM)-116/2019	SHRI ANIL KUMAR GUPTA V/s MUNICIPAL CORPORATION OF DELHI & ANR.	HARSH SINGHAL, ADITYA CHHIBBER	

13	CS(COMM)-344/2019 I.A. 8890/2019 I.A. 13115/2022	TRIL ROADS PRIVATE LIMITED V/s NATIONAL HIGHWAY AUTHORITY OF INDIA	KESHAV MOHAN, SANDEEP GROVER, RISHI KUMAR AWSTHI	
14	CS(COMM)-365/2019	M/S ARANDI LTD. V/s STATE TRADING CORPORATION OF INDIA LTD.	SUMATI ANAND, RAMESH BABU, KANCHAN SETHI, SHALINI KAPUR, R.SABHOO, KULJEET RAWAL, UTTAM DUTT, ABHEY MANI TIRPATHI, ROHIT JAIN, VK SUJRAJ, S.RAO, MM SINGH	
15	CS(COMM)-393/2019 I.A. 10385/2019 I.A. 19710/2022	PAX TECHNOLOGY LIMITED V/s PAX TECHNOLOGIES PVT. LTD. & ORS.	BHARAT BHUSHAN, SAKSHI, GUNJAN MITTAL, KAUSTUBH PRAKASH, SAKSHI GANDHI	
16	CS(COMM)-659/2019 I.A. 17047/2019 I.A. 17394/2019 I.A. 1087/2020 I.A. 17511/2021 I.A. 9976/2022 I.A. 6373/2023 I.A. 6695/2023	NATIONAL SKILL DEVELOPMENT CORPORATION V/s SHANTANU BHATTACHARYYA & ORS.	VIPUL GANDA, CYRIL AMARCHAND MANGALDAS	
17	CS(COMM)-742/2024 I.A. 37969/2024 I.A. 3679/2025 I.A. 3680/2025 I.A. 3718/2025	KARMYOGI HOTELS AND BUILDCON PVT LTD V/s MR PRASHANT GARG AND ORS	SUYASH KUMAR SINHA, MANISH	
18	CS(OS)-617/2011 I.A. 1538/2014 CCP(O) 40/2015 WITH CS(OS) 2610/2012	SAROJ AGGARWAL AND ANR V/s SHAKUNTALA AGGARWAL	SHARDUL AMARCHAND MANGALDAS, WITHOUT GENERATE, MANISH KAUSHIK, AMARCHAND & MANGALDAS, TEJAS KARIA, ANIRUDH	

19	CS(OS)-2610/2012 I.A. 7914/2019 I.A. 23515/2023 I.A. 23520/2023 I.A. 47528/2024 WITH CS(OS) 617/2011	ASHOK KUMAR AGGARWAL V/s KAILASH CHAND AGGARWAL AND OTHERS	PRABHJIT JAUHAR, RAJESH GUPTA, RAJSHEKHAR RAO, AMARCHAND, MANOJ SHARMA, SHARDUL AMARCHAND MANGALDAS, VAIBHAV TOMAR, WITHOUT GENERATE, VIPUL KUMAR, ABHISHEK ROY, MANISH KAUSHIK, VIPUL KUMAR, SHRIYA CHANDA	
20	CS(OS)-828/2011	PARDEEP SINGH & ANR V/s MUNICIPAL CORPORATION OF DELHI	PARVINDER CHAUHAN, GAGANMEET SINGH SACHDEVA, PAWAN KUMAR BANSAL	
21	CS(OS)-1136/2011 I.A. 7628/2011 I.A. 6895/2012 I.A. 11928/2013 I.A. 5581/2022 I.A. 5582/2022 I.A. 14230/2022 I.A. 14231/2022 I.A. 14232/2022 I.A. 14233/2022 I.A. 17413/2023 I.A. 17414/2023 I.A. 6408/2025 I.A. 6642/2025	DAVINDER KAUR & OTHERS V/s GURPREET KAUR & OTHERS	AMIET ANDLAY, RAJEEN SINGH CHAUHAN, VINAY PANDEY, LOHIT GANGULY, MANU NAYAR, PUSHAP RAJ BAHL, K.B SONI, KAILASH, LOHIT GANGULY, MANU NAYAR, SS JOHAR, S.S JAUHAR	
22	CS(OS)-3172/2011	FORTIS EMERGENCY SERVICES LIMITED V/s BAFNA HEALTHCARE PVT LTD	A.P.SINHA, LEXPRO	
23	CS(OS)-1853/2012 CC 32/2013 I.A. 5212/2024 I.A. 5213/2024	M/S ANAND ESTATES PVT LTD V/s AJIT KAUR	CHIRAMEL & CO, ARUN VOHRA	

24	CS(OS)-2979/2012 I.A. 13819/2023	M/S AADHAR STUMBH TOWNSHIP PVT LTD V/s NATIONAL BUILDING CONSTRUCTION CORPORATION LTD	GINNY J RAUTRAY, HARISH KUMAR GARG, MOHIT ARORA, ROHIT KUMAR GOEL, MOHIT ARORA, AMIT PUNJ	
25	CS(OS)-3424/2015 O.A. 57/2022 I.A. 19334/2022 I.A. 19565/2022	SH VED PARKASH YADAV V/s RWA KRISHNA APPARTMENT	KAILASH PRASHAD PANDEY, PINAKI RANJAN, SANDEEP KHATRI, ANUPAM SRIVASTAVA	
26	CS(OS)-296/2016 I.A. 21824/2022 I.A. 38643/2024 I.A. 2431/2025 WITH TEST.CAS. 11/2018	ASHOK BAURY V/s MR RAJ BAURY & ORS	PRAMOD KUMAR DUBEY, MEGHA, ARVIND DHINGRA, ARVIND DHINGRA & ASSOCIATES, ATUL GUPTA, AMAN SHANKER, SATYA SAHARAWAT, GAUHAR MIRZA, SURI & CO, GAUHAR MIRZA	
27	TEST.CAS.-11/2018 I.A. 11096/2018 I.A. 45937/2024 I.A. 2443/2025 WITH CS(OS) 296/2016	ASHOK BAURY V/s STATE	ATUL GUPTA, Y R SHARMA, SANA MALIK, PROSENJEET BANERJEE, SHREYA SINGHAL	
28	CS(OS)-516/2016 I.A. 12529/2016 I.A. 12531/2016 I.A. 2641/2024 I.A. 2642/2024 I.A. 9152/2024	BIJENDRA KUMAR GAUR V/s DEVENDER KUMAR KAUSHIK & ORS	MAHENDRA SINGH, R K SONKIYA, KARTAR SINGH, DALEEP DHYANI, SUDHANSHU, PUNEET KUMAR VERMA, DEEPAK KOHLI & ASSO	
29	CS(OS)-535/2016 O.A. 110/2023	SHASHI AGRAWAL V/s VIJAY KUMAR AGRAWAL & ORS	MAYANK MIKHAIL MUKHERJEE, ABHISHEK VIKRAM, MAYANK MIKHAIL, NITISH CHAUDHARY, SHALINI KAPOOR, AKSHAY MAKHIJA, NITISH CHAUDHARY	

30	CS(OS)-212/2017 I.A. 2072/2020 I.A. 2288/2020 I.A. 23371/2023	JOGINDER RANA V/s HARVINDER & ORS.	DINESH DAHIYA, DHURVA BHAGAT, AJAY DABAS & ASSOCIATES, AJAY DABAS	
31	I.A. 43785/2024 In CS(OS)-24/2019	SAVITRI AND ORS. V/s DHARAMNENDER & ORS.	HANSRAJ SINGH, PIYUSH JAIN, RAGHUVINDER GODARA, BANWARI LAL, RAVENDRAPAL SINGH SIROHI, BANWARI LAL, PIYUSH JAIN	
32	CS(OS)-73/2019 I.A. 1728/2019 I.A. 17387/2019 I.A. 30625/2024 I.A. 41818/2024	SH. DEEPAK TARA V/s SH. BAIJ NATH TARA & ORS.	RAJAT ANEJA, SANJANA SRIKUMAR, RAJAT ANEJA, RAKESH KUMAR SHUKLA, R.K. BHARDWAJ, SHIVA LAKSHMI, SANJANA SRIKUMAR	AT 2.30 P.M
33	CS(OS)-99/2019 I.A. 2390/2019 I.A. 17403/2023 I.A. 17404/2023 I.A. 1526/2024	SHRI UMA SHANKAR & ANR. V/s SHRI ANAND PRAKASH	GAURAV SHANKAR, SAHIB GURDEEP SINGH, SHALABH GUPTA, K.SUNIL, SHALABH GUPTA	
34	CS(OS)-193/2019	DAYA CHAND V/s CHAUDHARY VENTURE PVT. LTD. & ANR.	ATUL VERMA, S.K. VERMA	
35	CS(OS)-392/2019 I.A. 10565/2019 I.A. 3138/2020 I.A. 5530/2020 I.A. 11129/2020 I.A. 14020/2021 I.A. 3166/2022 I.A. 5081/2024 I.A. 37274/2024 WITH CS(OS) 53/2024	JYOTI GUPTA V/s VEENETA & ANR.	PRAVEEN SURI, PRASHANT KATARA, ABHINAY GUPTA, ROHIT, PRAVEEN SURI, ROHIT RATTU, ROHIT RATTU	

36	CS(OS)-53/2024 I.A. 1466/2024 I.A. 1467/2024 I.A. 1469/2024	SMT SAVITA SINGHAL AND ORS V/s SMT JYOTI GUPTA AND ANR	ROHIT RATTU, BEENASHAW NANDA SONI, PRAVEEN SURI	
37	CS(OS)-479/2019 I.A. 12745/2019 I.A. 8009/2024 I.A. 35783/2024	SH. PRAMOD KUMAR TALWAR V/s SH. DEEPAK KUMAR TALWAR & ANR.	PRASHANT BATRA, ARUN KUMAR SRIVASTVA, K.C. KALRA, NARENDRA KALRA, VINAY KUMAR	AT 2.30 P.M.
38	CS(OS)-237/2024 I.A. 6567/2024 I.A. 48988/2024 I.A. 3016/2025	J M INFRA AND ENVIRO TECHNOLOGIES PVT LTD CARAVAN COMMERCIAL CO LTD & ANR. V/s MAMTA TOMAR & ORS.	DEBASISH MOITRA, CHANDRA PRAKASH, ANKIT SHARMA	
39	O.M.P. (COMM)- 327/2018 WITH OMP (ENF.) (COMM.) 192/2018 O.M.P. (COMM) 337/2018 OMP (ENF.) (COMM.) 193/2018	IRCON INTERNATIONAL LIMITED V/s HINDUSTAN CONSTRUCTION COMPANY LTD	GAUHAR MIRZA, PRAKHAR DEEP, GAUHAR MIRZA	
40	O.M.P. (COMM)- 337/2018	IRCON INTERNATIONAL LIMITED V/s HINDUSTAN CONSTRUCTION COMPANY LTD.	GAUHAR MIRZA, PRAKHAR DEEP, GAUHAR MIRZA	
41	OMP (ENF.) (COMM.)- 192/2018 EX.APPL.(OS) 612/2019	HINDUSTAN CONSTRUCTION CO. LTD. V/s IRCON INTERNATIONAL LTD.	AGARWAL LAW ASSOCIATES, GAUHAR MIRZA	
42	OMP (ENF.) (COMM.)- 193/2018 EX.APPL.(OS) 613/2019	HINDUSTAN CONSTRUCTION CO. LTD. V/s IRCON INTERNATIONAL LTD.	AGARWAL LAW ASSOCIATES, GAUHAR MIRZA	

43	O.M.P. (COMM)- 489/2018 I.A. 16538/2018 I.A. 9099/2024	INDIAN OIL CORPORATION LTD V/s AIR LIQUIDE GLOBAL E & C SOLUTIONS (INDIA) PVT LTD(PREVIOUSLY KNOWN AS LURGI (INDIA) PRIVATE LTD	PARITOSH TOMAR, SUMIT SINGH BENIPAL, ANSHUL SEHGAL	
44	O.M.P. (COMM)- 20/2023 I.A. 1116/2023 WITH OMP (ENF.) (COMM.) 50/2023	STEEL AUTHORITY OF INDIA LIMITED V/s BRITISH MARINE PLC	SIDHARTHA SHARMA	
45	OMP (ENF.) (COMM.)- 50/2023 EX.APPL.(OS) 1790/2024	BRITISH MARINE PLC V/s STEEL AUTHORITY OF INDIA LTD	SUMIT KUMAR BATRA	
46	O.M.P. (COMM)- 122/2023 I.A. 6238/2023 I.A. 6239/2023	BCC DEVELOPERS AND PROMOTERS PVT. LTD. V/s UNION OF INDIA	RAHUL MALHOTRA	
47	O.M.P. (COMM)- 199/2023 I.A. 10556/2023 CRL.M.A. 33705/2024 CRL.M.A. 37408/2024 I.A. 48012/2024 I.A. 49219/2024 WITH OMP (ENF.) (COMM.) 136/2023	UDAY BAHADUR & ANR. V/s KOPASTIN HOLDING LIMITED	KAPIL ARORA, ANGAD MEHTA, KAPIL ARORA, ASEEM ATWAL	
48	OMP (ENF.) (COMM.)- 136/2023 EX.APPL.(OS) 228/2024 EX.APPL.(OS) 229/2024 EX.APPL.(OS) 1996/2024 EX.APPL.(OS) 2059/2024 CRL.M.A. 37407/2024	KOPASTIN HOLDINGS LIMITED V/s UDAY BAHADUR	KAPIL ARORA, ASEEM ATWAL	

49	O.M.P. (COMM)- 259/2023	HIRANMAYE ENERGY LIMITED V/s TECHNICO (INDIA) PRIVATE LIMITED	ANIRBAN BHATTACHARYA	
50	O.M.P. (COMM)- 421/2023 I.A. 19870/2023 I.A. 21218/2023 I.A. 7439/2024 I.A. 41501/2024	M/S IMAGINE FIBRES PRIVATE LIMITED V/s M/S NITIGYA CONSTRUCTIONS PRIVATE LIMITED	UDIT SETH, SAHIL TAGOTRA, UDIT SETH	
51	O.M.P. (COMM)- 445/2023 I.A. 21460/2023 WITH O.M.P. (COMM) 447/2023 OMP (ENF.) (COMM.) 258/2023 OMP (ENF.) (COMM.) 259/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
52	O.M.P. (COMM)- 447/2023 I.A. 21465/2023	GAIL (INDIA) LIMITED V/s PETRON ENGINEERING CONSTRUCTION LIMITED (THROUGH OFFICIAL LIQUIDATOR)	DEBESH PANDA	
53	OMP (ENF.) (COMM.)- 258/2023 EX.APPL.(OS) 1721/2023 EX.APPL.(OS) 1722/2023 EX.APPL.(OS) 1723/2023 EX.APPL.(OS) 1724/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	

54	OMP (ENF.) (COMM.)- 259/2023 EX.APPL.(OS) 1725/2023 EX.APPL.(OS) 1726/2023 EX.APPL.(OS) 1727/2023 EX.APPL.(OS) 1728/2023	PETRON ENGINEERING CONSTRUCTION LIMITED V/s GAIL INDIA LIMITED	DEBESH PANDA, SOAYIB QURESHI	
55	O.M.P. (COMM)- 492/2023 I.A. 24311/2023 I.A. 24312/2023 I.A. 24313/2023 WITH O.M.P. (COMM) 493/2023 O.M.P. (COMM) 496/2023 OMP (ENF.) (COMM.) 243/2023	MANU SAHIJPAL V/s M/S MOVIE TIMES CINEPLEX PVT.LTD & ORS.	SACHIT KUMAR SAHIJPAL	
56	O.M.P. (COMM)- 493/2023 I.A. 24314/2023 I.A. 24315/2023 I.A. 24316/2023	SACHIT KUMAR SAHIJPAL V/s MOVIE TIMES CINEPLEX PVT LTD & ORS.	SACHIT KUMAR SAHIJPAL	
57	O.M.P. (COMM)- 496/2023 I.A. 24327/2023 I.A. 24328/2023 I.A. 24329/2023	PREM SINGH V/s M/S MOVIE TIMES CINEPLEX PVT.LTD & ORS.	AKHIL JAITLEY	
58	OMP (ENF.) (COMM.)- 243/2023 EX.APPL.(OS) 1601/2023	M/S MOVIE TIME CINEPLEX PVT. LTD. V/s MRS. MANU SAHIJPAL & ORS.	TANUJ KHURANA	
59	O.M.P. (COMM)- 512/2023 I.A. 25189/2023 I.A. 37025/2024	AIRPORTS AUTHORITY OF INDIA V/s AHLUWALIA CONTRACTS INDIA LIMITED	DHRUV ROHATGI, VAIBHAV KALRA, DHRUV ROHATGI	

60	O.M.P. (COMM)- 16/2024	EC CONSTRUCTION PVT LTD V/s SOUMYA CONSTRUCTIONS PVT LTD & ORS.	SHASHANK SHARMA, PRABHJYOT SINGH	
61	O.M.P. (COMM)- 275/2024 I.A. 32806/2024 I.A. 32807/2024 I.A. 32808/2024 I.A. 32809/2024	JAGMEET SINGH BHATIA V/s ANAY KUMAR GUPTA	MANISH KAUSHIK	
62	O.M.P. (COMM)- 277/2024 I.A. 32884/2024 I.A. 32885/2024 I.A. 32886/2024 I.A. 32887/2024 I.A. 34087/2024 WITH OMP (ENF.) (COMM.) 137/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s YEDESHI AURANGABAD TOLLWAY LIMITED	SANTOSH KUMAR KUMAR	
63	OMP (ENF.) (COMM.)- 137/2024 EX.APPL.(OS) 975/2024 EX.APPL.(OS) 976/2024 EX.APPL.(OS) 592/2025	YEDESHI AURANGABAD TOLLWAY LTD V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SANTOSH KUMAR KUMAR, AALAM BIR SINGH NIJJAR	
64	O.M.P. (COMM)- 280/2024 WITH O.M.P. (COMM) 408/2024	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED V/s HI-TECH SWEET WATER TECHNOLOGIES PRIVATE LIMITED	MADHU KUMARI	
65	O.M.P. (COMM)- 408/2024 I.A. 40075/2024 I.A. 40076/2024	HI-TECH SWEET WATER TECHNOLOGIES PRIVATE LIMITED V/s INDIAN RAILWAY CATERING TOURISM CORPORATION	MADHU KUMARI, JAITEGAN SINGH	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

66	O.M.P. (COMM)- 540/2024 I.A. 48306/2024 I.A. 48307/2024 I.A. 48309/2024	COGOPORT PRIVATE LIMITED V/s MR ANUJ BAJAJ AND OTHERS	SKV LAW OFFICES, MAYANK MISHRA	AT 2.30 P.M
67	OMP (CONT.)-3/2024	SACHIN SARWAL & ORS. V/s SANDEEP KOHLI & ORS.	SHREYA SETHI	
68	OMP (ENF.) (COMM.)- 127/2024 EX.APPL.(OS) 536/2025	LANCO-RANI JOINT VENTURE V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	SAYANTANI BASAK, VARUN MAHESHWARI, SAYANTANI BASAK	
69	OMP (ENF.) (COMM.)- 43/2025	GORKHA SECURITY SERVICES V/s GOVT OF NCT OF DELHI & ANR.	TARKESHWAR NATH	
FOR ORDERS				
70	CS(OS)-210/2025 I.A. 8546/2025 I.A. 8547/2025	SURAJ PRAKASH ARORA & ORS. V/s ROSHANARA CLUB LIMITED & ORS.	MOHIT CHAUDHARY	

COURT NO. 41
HON'BLE MR. JUSTICE JASMEET SINGH

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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Meeting No: 916 436 579

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB. A. (COMM.)-5/2025 I.A. 1730/2025 I.A. 1731/2025	PAUL DEEPAK RAJARATNAM & ORS. V/s SURGEPORT LOGISTICS PVT. LTD. & ANR.	SHIVA SANTANAM SWAMINADHAN	
2	ARB.P.-760/2024	INDIABULLS HOUSING FINANCE LTD. V/s JAYESH YOHANNAN AND ANR.	AYUSHYA KUMAR, ATHARVA LEGAL	
3	ARB.P.-1061/2024	SARVESH SECURITY SERVICES PVT. LTD. V/s BHARAT SANCHAR NIGAM LIMITED (BSNL)	LEENA TUTEJA, SNEHA SINGH	
4	ARB.P.-1399/2024	M/S DATAGEN INTERNET SERVICES PVT. LTD V/s NETTYFISH & ORS.	S RAJARAJESHWARAN, SATVINDER SINGH	
5	ARB.P.-1711/2024	M/S FINE TASTE FOODS PVT LTD V/s PEPSICO INDIA HOLDINGS PVT LTD	J. SAGAR ASSOCIATES, JITENDER CHAUDHARY	

6	ARB.P.-1723/2024 WITH ARB.P. 1725/2024	DALMIA CEMENT (BHARAT) LIMITED V/s M/S ESS ESS TECHNOFABS PRIVATE LIMITED	VARUN BEDI, AGARWAL LAW ASSOCIATES	
7	ARB.P.-1725/2024	DALMIA CEMENT (BHARAT) LIMITED V/s M/S ESS ESS TECHNOFABS PRIVATE LIMITED	VARUN BEDI, AGARWAL LAW ASSOCIATES	
8	ARB.P.-1872/2024 WITH O.M.P.(I) (COMM.) 71/2025	GD GOENKA PVT. LTD. V/s M/S RATHAUR EDUCATIONAL TRUST & ANR.	ARVIND KUMAR GUPTA, RAGHAV WADHWA	
9	O.M.P.(I) (COMM.)- 71/2025 I.A. 7886/2025	GD GOENKA PVT. LTD V/s M/S RATHAUR EDUCATIONAL TRUST & ANR.	ARVIND KUMAR GUPTA, RAGHAV WADHWA	
10	ARB.P.-400/2025	M/S FILATEX INDIA LIMITED V/s M/S JALAN INTER DYE CHEMICAL & ANR.	ANUPINDER SINGH JASSAL	
11	ARB.P.-433/2025	AXIS FINANCE LIMITED V/s MEDICHARLA SIVA TATA RAO NAIDU & ANR.	SHIKHAR GUPTA	

12	EX.P.-75/2013 CRL.M.A. 8650/2014 EX.APPL.(OS) 1103/2015 EX.APPL.(OS) 1104/2015 EX.APPL.(OS) 1105/2015 EX.APPL.(OS) 734/2016 EX.APPL.(OS) 34/2018 EX.APPL.(OS) 5/2020 CRL.M.A. 92/2020 EX.APPL.(OS) 1008/2020 EX.APPL.(OS) 480/2024	M/S KHANNA TRADERS V/s M/S SCHOLAR PUBLISHING HOUSE P LTD	GAURANG KANTH, GAURANG KANTH, RISHABH BANSAL, PRADEEP BHARDWAJ, PRADEEP BHARDWAJ, MOHIT PAUL, DEEPAK KUMAR GARG, SAGAR CHAUHAN, NAVIN KUMAR, HIMANSHU PATHAK, AMRITA SARKAR, SAMRAT K NIGAM, AMRITA SARKAR	
13	EX.P.-327/2013 CCP(O) 8/2015 EX.APPL.(OS) 1177/2015 EX.APPL.(OS) 1222/2015 EX.APPL.(OS) 547/2018 EX.APPL.(OS) 1430/2024 EX.APPL.(OS) 1445/2024 EX.APPL.(OS) 1446/2024 EX.APPL.(OS) 1855/2024 EX.APPL.(OS) 1909/2024 CRL.M.A. 26911/2024 EX.APPL.(OS) 110/2025 EX.APPL.(OS) 111/2025 EX.APPL.(OS) 152/2025 EX.APPL.(OS) 217/2025 EX.APPL.(OS) 218/2025 EX.APPL.(OS) 596/2025	NAVEEN KUMAR GUPTA V/s PRAVEEN KUMAR GUPTA & ORS	RISHI PAL SINGH, JOMOL JOY, M S SAINI, SUDHIR NAAGAR, SARTHAK GHONKROKTA, PURNIMA MAHESHWARI, PRAGATI SRIVASTAVA, MAHIP SINGH SAINI, AAYUSH MALHOTRA, RUDRAKSH KAUSHAL, SANJAY RATHI, AMAR NATH SAINI, SURENDER KUMAR, AAYUSH MALHOTRA, RUDRAKSH KAUSHAL, SANJAY RATHI, KUMAR KSHITIJ	

14	EX.P.-47/2017 EX.APPL.(OS) 372/2020 EX.APPL.(OS) 753/2020 EX.APPL.(OS) 97/2022 EX.APPL.(OS) 62/2025	TOMMORROWLAND LIMITED V/s SPG BUSINESS SERVICES LTD.	RAKESH DAHIYA, ABHAY KUMAR DAS, RAJDEEP, RAM GUPTA, VEDANSH VASHISHT, PAVAN SACHDEVA, PAVAN SACHDEVA, VEDANSH VASHISHT	
15	I.A. 377/2025 I.A. 378/2025 In O.M.P.-12/2012 (Disposed off case)	GENERAL BLADE TECHNOLOGY PVT LTD V/s R.K. WIND LIMITED AND ANOTHER	DUA ASSOCIATES, AKSHAY GOEL, MEENAKSHI ARORA, AKSHAY GOEL	
16	O.M.P.-9/2017	TATA CONSULTANCY SERVICES LTD. V/s SURESH SHAH	ABHISHEK SINGH, ANURADHA DUTT	
17	O.M.P. (COMM)- 246/2016	INDIAN OIL CARPORATION V/s M/SMETRO BUILDERS(ORISSA)PVT. LTD	KISHORE KUMAAR, AKHIL SACHAR, SUMIT SINGH BENIPAL	
18	O.M.P. (COMM)- 299/2016 WITH O.M.P. (COMM) 304/2016 O.M.P.(I) (COMM.) 101/2019 OMP (ENF.) (COMM.) 98/2019	ESSEL HOUSING PROJECTS PVT LTD V/s THE INDIAN AIRLINES PILOTS COOPERATIVE HOUSE BUILDING SOCIETY	SIDDHARTH MITTAL, SINGH & SINGH	
19	O.M.P. (COMM)- 304/2016 I.A. 14105/2012	THE INDIAN AIRLINES PILOTS CO OPERATIVE HOUSE BUILDING SOCIETY LTD V/s M/S ESSEL HOUSING PROJECTS PVT LTD	SIDDHARTH MITTAL, ANU BAGAI	

20	OMP (ENF.) (COMM.)-98/2019 EX.APPL.(OS) 670/2019 EX.APPL.(OS) 772/2021 EX.APPL.(OS) 773/2021 EX.APPL.(OS) 1188/2021 EX.APPL.(OS) 266/2022	THE INDIAN AIRLINES PILOTS CO-OPERATIVE HOUSE BUILDING SOCIETY LTD. V/s M/S ESSEL HOUSING PROJECTS PVT. LTD.	ROHAN SWARUP, SIDDHARTH MITTAL, ANU BAGAI, ANU BAGAI, SANCHAR ANAND	
21	O.M.P.(I) (COMM.)-101/2019	THE INDIAN AIRLINES PILOTS CO-OPERATIVE HOUSE BUILDING SOCIETY LIMITED V/s M/S ESSEL HOUSING PROJECTS PVT. LTD.	SIDDHARTH MITTAL, ANU BAGAI	
22	O.M.P. (COMM)-432/2017 I.A. 850/2024 I.A. 3745/2025 WITH OMP (ENF.) (COMM.) 115/2023	SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION V/s POWER MECH PROJECTS LTD	KAPIL ARORA, PRATEEK GUPTA, KAMAL NIJHAWAN, KAPIL ARORA, PRATEEK GUPTA	
23	OMP (ENF.) (COMM.)-115/2023 EX.APPL.(OS) 718/2023 EX.APPL.(OS) 719/2023 EX.APPL.(OS) 720/2023	POWER MECH PROJECTS LIMITED V/s SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION	KAPIL ARORA, PRATEEK GUPTA	
24	O.M.P. (COMM)-3/2021	UNION OF INDIA V/s SANMATI BUILDERS	OM PRAKASH, BHUPESH NARULA, JITENDRA KUMAR SINGH	
25	O.M.P. (COMM)-126/2021	SJVN LTD. V/s JAIPRAKASH HYUNDAI CONSORTIUM	DEEPAK KUMAR, OMAR AHMAD	
26	O.M.P. (COMM)-191/2021 I.A. 8184/2021 WITH O.M.P. (COMM) 268/2021	NBCC (I) LTD. V/s M/S DCM FINANCIAL SERVICES LTD	RAVI KRISHAN CHANDNA	

27	O.M.P. (COMM)- 268/2021 I.A. 14509/2021	MS DCM FINANCIAL SERVICE LTD V/s NBCC I LTD	VIKRAMADITYA SINGH, VIKRAMADITYA SINGH	
28	O.M.P. (COMM)- 219/2021 I.A. 9607/2021	BHUSHAN POWER AND STEEL LIMITED V/s SHREE ANANT INFRA ENERGY PRIVATE LIMITED	AGARWAL LAW ASSOCIATES, VIKAS MEHTA, VARUN NISCHAL	
29	O.M.P. (COMM)- 375/2021 I.A. 17146/2021	THE INDIAN OIL FOUNDATION V/s SRICO PROJECTS PVT. LTD.	PRATEEK MOHAN SINHA, RAJAT NAVET	
30	O.M.P. (COMM)- 142/2022 I.A. 4509/2022	UNION OF INDIA V/s M/S. OM VAJRAKAYA CONSTRUCTION COMPANY	N PRASHANT KUMAR	
31	O.M.P. (COMM)- 186/2022 I.A. 5907/2022 I.A. 5909/2022 I.A. 5910/2022	BHARAT HEAVY ELECTRICALS LIMITED V/s M/S ZILLION INFRAPROJECTS PRIVATE LIMITED	SARTHAK ADVOCATES & SOLICITORS	
32	O.M.P. (COMM)- 300/2022 I.A. 11331/2022 I.A. 11333/2022	MS ERA INFRA ENGINEERING LIMITED V/s AIRPORT AUTHORITY OF INDIA	DIGVIJAY RAI, UDIT SETH, DEEPAK KUMAR	
33	O.M.P. (COMM)- 479/2022 I.A. 20285/2022	SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED V/s THE INDURE PRIVATE LIMITED	SONALI JAITLEY	

34	O.M.P. (COMM)- 46/2024 CAV 27/2024 I.A. 1594/2024 I.A. 1595/2024 I.A. 1596/2024 I.A. 45151/2024	EMPLOYEES STATE INSURANCE CORPORATION V/s M/S MUKESH ASSOCIATES	TAMIM QADRI, ANITTA & ADONA LLP, SHIVA SANTANAM SWAMINADHAN, TAMIM QADRI	
35	O.M.P. (COMM)- 388/2024	M/S GAIL INDIA LTD V/s M/S JEWEL OVERSEAS PVT LTD & ORS.	NEETIKA BAJAJ	
36	O.M.P. (COMM)- 396/2024	BRAHMAPUTRA CRACKER AND POLYMER LIMITED V/s MS JEWEL OVERSEAS PRIVATE LIMITED & ORS.	KAPIL SANKHLA	
37	O.M.P. (COMM)- 83/2025 I.A. 3845/2025 I.A. 3846/2025	UNION OF INDIA V/s M/S NIRMAN ENCON PROJECTS PVT LTD	ROBIN GEORGE	
38	O.M.P. (COMM)- 111/2025 I.A. 5890/2025 I.A. 5891/2025	FLEXING IT SERVICES PRIVATE LIMITED & ANR. V/s COLVYN JAMES HARRIS	OBHAN & ASSOCIATES	
39	EX.APPL.(OS) 533/2025 In O.M.P.(EFA)(COMM.)- 2/2020	COLLMAN ASIA PTE LIMITED V/s STABILIG INFRA PTE LIMITED & ANR.	ASUTOSH LOHIA, TABREZ MALAWAT, ASUTOSH LOHIA, VINAM GUPTA	
40	OMP (ENF.) (COMM.)- 15/2016	CAPRI GLOBAL CAPITAL LIMITED V/s DELHI TRADING COMPANY THROUGH VINAY MITTAL- PROPRIETOR & ORS.	SHWETA KAPOOR, RANVIJAY	

41	OMP (ENF.) (COMM.)- 82/2017 I.A. 7443/2017 CCP(O) 37/2019 EX.APPL.(OS) 1119/2023	REEBOK INDIA COMPANY V/s GLOBAL FRAGRANCE PVT. LTD. & ANR.	SHRI KANT TYAGI, PRADEEP KUMAR KHATANA, AYUSH JAIN, ASHUTOSH RANA, RAJENDRA KUMAR GUPTA, POOJA KUMARI, NIRAJ SINGH, FILED IN COMPLIANCE OF ORDER DT. 16.05.2019 BY THE HONBLE HIGH COURT OF DELHI, POOJA KUMARI	
42	OMP (ENF.) (COMM.)- 46/2019 EX.APPL.(OS) 325/2025	M/S JINDAL SAW LTD (FORMERLY KNOWN AS SAW PIPES LTD) V/s M/S GAIL (INDIA)LTD	AJIT PUDUSSERY, VIVEKA NAND JHA, ABHAY RAJ VARMA	
43	OMP (ENF.) (COMM.)- 197/2019 EX.APPL.(OS) 106/2025 EX.APPL.(OS) 620/2025	BESCO LD. (WAGON DIVISION) V/s UNION OF INDIA	SUMAN J. KHAITAN, BHAGVAN SWARUP SHUKLA	
44	OMP (ENF.) (COMM.)- 118/2021 EX.APPL.(OS) 795/2021 EX.APPL.(OS) 150/2022 EX.APPL.(OS) 222/2023 WITH OMP (ENF.) (COMM.) 17/2022	ZILLION INFRA PROJECTS PVT. LTD. V/s BHARAT HEAVY ELECTRICALS LTD.	SUMIT KUMAR, SUMIT KUMAR	
45	OMP (ENF.) (COMM.)- 17/2022 EX.APPL.(OS) 103/2022	ZILLION INFRA PROJECTS PVT. LTD. V/s BHARAT HEAVY ELECTRICALS LIMITED	SARTHAK ADVOCATES & SOLICITORS, SUMIT KUMAR	
46	OMP (ENF.) (COMM.)- 181/2021 EX.APPL.(OS) 1286/2021	GVK JAIPUR EXPRESSWAY PVT. LTD. V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	RAVI BHARUKA, DEVASHISH BHARUKA	

47	OMP (ENF.) (COMM.)- 68/2022 EX.APPL.(OS) 1971/2024	M/S. PMA CONSTRUCTION CO. V/s M/S. NTPC LTD.	ADARSH TRIPATHI, PAWAN KUMAR MITTAL	
48	OMP (ENF.) (COMM.)- 153/2022 EX.APPL.(OS) 16/2023 EX.APPL.(OS) 1439/2023 EX.APPL.(OS) 478/2024	AMIT MALHOTRA & ANR. V/s ALMOND INFRABUILD PRIVATE LIMITED & ANR.	KARTIK NAYAR, ARJU CHAUDHARY, ASHOK KUMAR, NIKHIL PUROHIT	
49	OMP (ENF.) (COMM.)- 237/2023 EX.APPL.(OS) 1572/2023 CCP(O) 47/2024 EX.APPL.(OS) 1272/2024 EX.APPL.(OS) 1896/2024	M/S KRISHNA BUILDESTATES PVT. LTD. V/s M/S GRANITE HILL PROPERTIES PVT. LTD.	ABHAY MAHAJAN, Udit MANIKTALA	
50	O.M.P.(I) (COMM.)- 159/2021 REVIEW PET. 104/2021 REVIEW PET. 105/2021	DSP INVESTMENT MANAGERS PRIVATE LIMITED V/s RESONANCE EDUVENTURES LIMITED	GAURAV PRIYADARSHI, DHRUV MALIK	
51	O.M.P.(I) (COMM.)- 160/2021 I.A. 15610/2022	L AND T FINANCE LIMITED V/s RESONANCE EDUVENTURES LTD.	GAURAV PRIYADARSHI, DHRUV MALIK	
52	O.M.P.(I) (COMM.)- 223/2024	VISTRA ITC INDIA LIMITED V/s ACCELARATING EDUCATION AND DEVELOPMENT PRIVATE LIMITED & ORS.	ARJUN KRISHNAN	
53	O.M.P.(I) (COMM.)- 255/2024	PREMIER CABLES AND CONDUCTORS PRIVATE LIMITED V/s CAPITAL TRADE LINKS LTD.	DEEPAK VOHRA	

54	O.M.P.(I) (COMM.)- 267/2024 I.A. 47686/2024 I.A. 47687/2024 CRL.M.A. 690/2025 I.A. 1287/2025 I.A. 1795/2025	SIM LEASE 5 B V V/s FLY WINGS AVIATION PRIVATE LIMITED & ORS.	J.K. MITTAL, MONISH PANDA, KATRAGADDA AMITA CHOUDARY, VIKASH KUMAR JHA, MONISH PANDA, BINSY SUSAN BABY	
55	O.M.P.(I) (COMM.)- 46/2025	AXIS FINANCE LIMITED V/s WHITE EARTH PVT LTD AND ORS	PUNEET SINGH BINDRA	
56	O.M.P.(I) (COMM.)- 88/2025 I.A. 9381/2025	NSSL PVT. LTD. V/s INDIAN OIL CORPORATION LTD.	CHANDRA SHEKHAR YADAV	
57	O.M.P.(MISC.)(COMM.)- 267/2025	HS OBEROI BUILDTECH PRN ATE LIMITED V/s MAHAMAYA INFRASTRUCTURE PVT. LTD.	PAWAN KUMAR MITTAL	
58	O.M.P.(MISC.)(COMM.)- 288/2025	SOLAR OPTIMISED LINE PRIVATE LIMITED THROUGH SHRI ANKIT GROVER DIRECTOR V/s INDIA SME TECHNOLOGY SERVICES LIMITED	SANJAY BANSAL	
59	O.M.P. (T) (COMM.)- 23/2025	ROSHAN REAL ESTATES PVT LTD V/s GOVERNMENT OF NCT OF DELHI	ANUSUYA SALWAN	

PART-HEARD MATTERS

60	O.M.P. (COMM)- 189/2018 I.A. 47338/2024	GL LITMUS EVENTS PVT. LTD V/s DELHI DEVELOPMENT AUTHORITY	KANIKA SINGH, ANURADHA DUTT, CHAND CHOPRA, SANTOSH SACHIN, MANALI SINGHAL	
61	O.M.P. (COMM)- 499/2023 I.A. 24531/2023 WITH OMP (ENF.) (COMM.) 237/2023	GRANITE HILL PROPERTIES PVT LTD V/s KRISHNA BUILD ESTATES PVT LTD	UDIT MANIKTALA	

COURT NO. 45**HON'BLE MR. JUSTICE AMIT BANSAL**

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED
FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-56/2024	DAIKIN INDUSTRIES LTD V/s ASSISTANT CONTROLLER OF PATENTS AND DESIGNS	ROHIT RANGI	
2	C.A.(COMM.IPD-PAT)-74/2024 I.A. 39644/2024	ENVIRO AMBIENT CORPORATION V/s ASSISTANT CONTROLLER OF PATENTS	ARCHANA SHANKER	
3	C.O.(COMM.IPD-PAT)-6/2024 I.A. 5113/2025	STRUCTURAL INTEGRATED PANELS PRIVATE LIMITED V/s HEXPRESSIONS MEGATECH PRIVATE LIMITED & ANR.	NIKHIL CHAWLA, SHANTANU SOOD	
4	C.O. (COMM.IPD-TM)-397/2021 WITH CS(COMM) 602/2023 CS(COMM) 601/2023	BULGARI SPA V/s VINOD ASRANI AND ANR.	S K BANSAL, MEENU SHARMA, PRATIMA NAIN LAKRA, K.G. BANSAL	

5	CS(COMM)-601/2023 I.A. 2150/2025 I.A. 2151/2025 I.A. 2152/2025 I.A. 2153/2025 I.A. 2154/2025	BULGARI SPA V/s VINOD ASRANI AND ANR	AS PER ORDER DT. 04.07.2023 PASSED IN CO (COMM.IPD-TM) 397/2021, THE CS (COMM) 236/2020 PENDING WITH DJ(COMM) PATIALA HOUSE COURT IS TRANSFERRED TO DHC, IN COMPLIANCE OF ORDER DT. 13.12.2024	
6	CS(COMM)-602/2023 I.A. 2146/2025 I.A. 2147/2025 I.A. 2148/2025 I.A. 2149/2025	VINOD ASRANI V/s BULGARI SPA AND ANR	AS PER ORDER DT. 04.07.2023 PASSED IN CO (COMM.IPD-TM) 397/2021, THE CS (COMM) 236/2020 PENDING WITH DJ(COMM) PATIALA HOUSE COURT IS TRANSFERRED TO DHC, IN COMPLIANCE OF ORDER DT. 13.12.2024	
7	C.O. (COMM.IPD-TM)-20/2024 I.A. 2914/2024 I.A. 2915/2024	EPIFI TECHNOLOGIES PRIVATE LIMITED V/s FORMULA ONE LICCENSING BV & ANR.	AMRITANSHU JHA	
8	C.O. (COMM.IPD-TM)-199/2024	NEW BALANCE ATHLETICS, INC. V/s FINDSATOSHI LAB LIMITED & ANR.	URFEE ROOMI	
9	C.O. (COMM.IPD-TM)-200/2024	NEW BALANCE ATHLETICS, INC. V/s FINDSATOSHI LAB LIMITED AND ANR	URFEE ROOMI	

10	C.O. (COMM.IPD-TM)-201/2024	NEW BALANCE ATHLETICS, INC. V/s FINDSATOSHI LAB LIMITED & ANR.	URFEE ROOMI	
11	C.O. (COMM.IPD-TM)-262/2024	GURUJI ENTERPRISES PVT LTD & ANR. V/s SUBHASH CHAND & ANR.	ATUL AGARWAL, SANJEEV KUMAR SINGH	
12	CS(COMM)-82/2019 I.A. 13256/2019	KENT RO SYSTMS LTD. AND ANR V/s MR. JITEN AGGARWAL AND ORS.	AMBER TRIPATHI, NIHARIKA, RAJESHWARI H., NIHARIKA SANADHYA, VIKRAMADITYA SINGH, IN COMPLIANCE OF THE ORDER DATE 07/02/2019 OF LD REGISTRAR ORIGINAL LCR RECIEVED FROM SH NEERAJ GAUR, ADJ-01, NORTH, ROHINI COURTS DELHI HAVING LCR NO. TM NO.18/18, IN COMPLIANCE OF ORDER DT. 16.09.2019	
13	CS(COMM)-253/2019 I.A. 7077/2019	BENNETT, COLEMAN & COMPANY LIMITED V/s E! ENTERTAINMENT TELEVISION LLC	MAMTA RANI JHA, KARAN KAMRA, HIMANSHU DEORA, KUNAL TANDON	
14	CS(COMM)-441/2023 I.A. 11910/2023 I.A. 47367/2024	COROMANDEL INDAG PRODUCTS INDIA LTD. V/s SUMITOMO CHEMICAL COMPANY LTD. & ANR.	J. SAGAR ASSOCIATES, S K BANSAL	

15	CS(COMM)- 17/2024 I.A. 378/2024 I.A. 381/2024 I.A. 382/2024	WINGS PHARMACEUTICALS P. LTD. V/s KHATRI HEALTHCARE P. LTD. & ANR.	HARSHVARDHAN MALL VISHEN, SACHIN GUPTA	
16	CS(COMM)- 254/2024 I.A. 6786/2024 I.A. 7299/2024	VIACOM 18 MEDIA PRIVATE LIMITED V/s JOHN DOE & ORS.	RISHABH JAIN, PRIYANSH KOHLI	
17	CS(COMM)- 715/2024 I.A. 37339/2024 I.A. 41462/2024 I.A. 41504/2024 I.A. 44387/2024 I.A. 49076/2024	M/S PRODUCTS AND IDEAS (INDIA) PVT. LTD V/s NILKAMAL LIMITED AND ORS	ROHIT KUMAR SINGH, SANJEEV KUMAR SINGH, VIJAY KASANA	
18	CS(COMM)- 1146/2024 I.A. 48734/2024	DUNAR FOODS LIMITED V/s ZIYA ENTERPRISES & ORS.	JUNAID ALAM	
19	CS(COMM)- 1152/2024 I.A. 48881/2024	GODREJ AGROVET LIMITED V/s SAFEX CHEMICALS INDIA LIMITED & ANR.	VAIBHAV VUTTS, ANKUR SANGAL	
20	CS(COMM)- 1190/2024 I.A. 49567/2024 I.A. 7788/2025	ALKEM LABORATORIES LIMITED V/s M/S NEUTRAGEN HEALTHCARE LLP & ANR.	SACHIN MALIK, TUSHA MALHOTRA, SACHIN MALIK	
21	O.M.P. (COMM)- 199/2024 I.A. 10040/2024	YTVIEWS DIGITAL MEDIA PVT. LTD. V/s GOOGLE LLC & ORS.	PRITHVI SINGH, SURAJ PRAKASH PANDEY	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

22	CS(COMM)- 808/2016 WITH CS(COMM) 809/2016	DOCTOR MOREPEN LTD.AND ANR. V/s POYSHA POWER GENERATION P.LTD.	P.S.BINDRA, SUPARANA SRIVASTAVA, NITIN AGGARWAL, SANJAY RELAN, MIKE DESAI, MANMEET ARORA, RAHUL GUPTA, DIGVIJAY RAI, SIMRAN MEHTA, ATUL NIGAM, MUKESH SHARMA, THE LAW ASSO., VISHAL BHARDWAJ, RIYA, GIRIDHAR KUMAR THAKUR, RAHUL SRIVASTAVA	AT 3.30 P.M.
23	CS(COMM)- 809/2016	POYSHA POWER GENERATION P.LTD. V/s DOCTOR MOREPEN LTD. AND ANR.	ANUPAM, RAHUL SRIVASTAVA, MANMEET ARORA, POOJA SAIGAL, ANSHUM JAIN, RAHUL GOYAL, SIMRAN MEHTA, MANISH KUMAR, VISHAL BHARDWAJ, RIYA, GIRIDHAR KUMAR THAKUR, P.S.BINDRA	AT 3.30 P.M.
24	CS(COMM)- 119/2025 I.A. 3768/2025	ITC LIMITED & ANR. V/s ADYAR GATE HOTELS LIMITED	PRATEREK KRISHAN CHADHA, MAMTA RANI	AT 3.00 P.M.

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

NOTE: FOR MOVING ADJOURNMENT SLIP LATEST BY 6.00 P.M. PLEASE MAIL TO daya.nidhi@dhc.nic.in

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-1859/2024	M/S SANDHU MOTOR FINANCE PVT LTD V/s SANJAY	SUDHIR GUPTA	
2	ARB.P.-1993/2024	RAJSAMAND JAN VIKAS SANSTHAN V/s INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	TAJINDER KAUR, ABHINAV HANSARAMAN	
3	ARB.P.-226/2025	91 SPRINGBOARD BUSINESS HUB PRIVATE LIMITED V/s M/S GLOBAL SCIENTIFIC AND TECHNICAL SERVICES	DEEPANSHU GOLA	

4	ARB.P.-227/2025	91 SPRINGBOARD BUSINESS HUB PRIVATE LIMITED V/s M/S INTECH SAFETY PRIVATE LIMITED	DEEPANSHU GOLA	
5	ARB.P.-228/2025	91 SPRINGBOARD BUSINESS HUB PRIVATE LIMITED V/s M/S TECH MARVEL ACADEMY	DEEPANSHU GOLA	
6	ARB.P.-229/2025	91 SPRINGBOARD BUSINESS HUB PRIVATE LIMITED V/s M/S ALPHA-ONE LOGISTICS LLC	DEEPANSHU GOLA	
7	ARB.P.-230/2025	91 SPRINGBOARD BUSINESS HUB PRIVATE LIMITED V/s M/S ANT CREATIVES OPC PRIVATE LIMITED	RAVI SINGH CHHIKARA, DEEPANSHU GOLA	
8	CS(COMM)- 1318/2018 I.A. 9617/2023	BALCORP LIMITED V/s M/S GANGA RAM BRIJ MOHAN	ANKIT JAIN, ARPAN WADHAWAN, SHIVEN KHURANA, DEV ASHISH MISHRA, SHIVEN KHURANA	
9	CS(COMM)- 127/2021 I.A. 4282/2021 I.A. 7286/2022 I.A. 7606/2024 I.A. 9257/2024 I.A. 47826/2024 I.A. 112/2025 I.A. 4319/2025 I.A. 5188/2025	RAJDHANI FLOUR MILLS LIMITED V/s AMIT NANDA	ARVIND KUMAR SHUKLA, RAJIV KUMAR, VINAY RATHI, AKSHIT SACHDEVA, ARPIT RAWAT, BHANU SANORIYA, ABHIMANYU, RAJIV KUMAR, AKSHIT SACHDEVA, TARUN VERMA	

10	CS(COMM)- 377/2021 I.A. 158/2022 I.A. 1008/2023 I.A. 1009/2023 I.A. 1014/2023	MOON BEVERAGES LTD. V/s INFINITY AIR AND SEA LOGISTICS PVT. LTD. AND ORS	ABHINAV SINGH RAGHUVANSHI, ANKIT MUTREJA	
11	I.A. 9082/2025 In CS(COMM)- 516/2021	KOCHHAR AND CO. V/s SANTANU ROY	ABHIMANYU DHAWAN, ABHIMANYU DHAWAN, SOUMYA DUTTA, KOCHHAR & CO.	
12	CS(COMM)- 713/2021	M/S. DALIP SINGH ADHIKARI V/s M/S. NEW INDIA ASSURANCE CO. LTD.	NAVDEEP SINGH, VINEET KUMAR	
13	CS(COMM)- 856/2024 I.A. 41008/2024 I.A. 41009/2024 I.A. 3816/2025 I.A. 9190/2025	MALHOTRA BROTHERS EXHIBITORS PRIVATE LIMITED V/s OUTPUTT PROJECT INDIA PVT LTD	DINESH KUMAR MONGA, PREET PAL SINGH	
14	CS(COMM)- 933/2024 I.A. 5755/2025 I.A. 8443/2025	KAPOOR SONS AND CO V/s SYCORIAN MATRIMONIAL SERVICES LTD.	J.K. MITTAL, SURINDER GOEL, J.K. MITTAL	
15	CS(COMM)- 96/2025 I.A. 2865/2025 I.A. 2866/2025 I.A. 2868/2025 I.A. 7144/2025 I.A. 7576/2025 I.A. 7577/2025 CRL.M.A. 10363/2025	DHRUV BAIJNATH V/s BHOJ RAJ ARORA	MANISH MAKHIJA, MANISH BIALA	

16	I.A. 380/2025 In CS(OS)- 2067/2014 (Disposed off case)	M/S TULSIAN ELECTRICALS & CONDUCTORS PVT LTD V/s GURPRASAD SINGH & ORS	KRISHNA BHUSHAN UPADHYAY, DINESH GARG	
17	CS(OS)-42/2020 I.A. 9583/2021 I.A. 4820/2022 I.A. 6858/2022 I.A. 20998/2022 I.A. 7373/2023	MOHAMMAD AYYUB V/s ANIS AHMAD & ORS.	VIKRANT NILESH GOYAL, AKANSHA CHOUDHARY, ASHISH VIRMANI, DEEPAK GAUR, MOHAMMAD FAIZAN, ANUJ P AGARWALA, SIDDHARTH SUNIL, RAHUL SAGAR SAHAY, KAMLESH KUMAR MISHRA, SIDDHARTH SUNIL	
18	CS(OS)-157/2020 I.A. 5098/2020 WITH CS(OS) 253/2020	RAJEN BATHIJA V/s SANJAY BATHIJA & ANR.	MITHILA SHARMA, VIPIN NAIR, AGNISH ADITYA, ATUL SAHI	
19	CS(OS)-253/2020 I.A. 7939/2020 I.A. 38407/2024	VIJAY BATHIJA THROUGH SMT BHAGWANTI ARJUN CHANDNANI V/s SANJAY BATHIJA & ANR.	ATUL SAHI, AGNISH ADITYA, MITHILA SHARMA	
20	CS(OS)-262/2020 I.A. 8109/2020 I.A. 13894/2022 I.A. 14807/2023 I.A. 21254/2023	OPERATION MERCY INDIA FOUNDATION AND ORS. V/s FACEBOOK INC, AND ORS.	TEJAS KARIA, GALI ARUDHRA RAO, GAURAV NAIR	
21	I.A. 6867/2025 In CS(OS)- 360/2020 (Disposed off case)	NAWAL KISHORE NAYAR V/s KUSUM LATA NAYAR & ORS.	SHIVANI GUPTA, POOJA SHARMA, SHIVANI GUPTA	

22	I.A. 108/2025 In CS(OS)- 94/2021 (Disposed off case)	DIVYA JYOTI SARKAR V/s RAKHI SARKAR	AKASH CHATTERJEE, CS RATHOUR, AKSHAY BHANDARI, AKASH CHATTERJEE	
23	CS(OS)-110/2021 I.A. 2369/2021 I.A. 4708/2021 I.A. 6423/2021 I.A. 7432/2022 I.A. 14698/2023 I.A. 8848/2024 I.A. 8849/2024 I.A. 40896/2024 I.A. 40897/2024	BABY ARANAYEE SHARMA V/s AMOD KUMAR SHARMA & ORS.	AVIMUKT DAR, YAKESH ANAND, SIDDHARTH ARORA, RAJIV BAKSHI, RAJIV BAKSHI, SIDDHARTH ARORA	
24	CS(OS)-114/2021 I.A. 3145/2022 I.A. 6235/2022 I.A. 6236/2022 I.A. 20261/2022 I.A. 5387/2024 I.A. 46068/2024	SHAUNA SINGH BALDWIN V/s HEMANT S. SINGH PASRICH & ORS.	MEERA MATHUR HARCHANDANI, ALAYA LEGAL, SHIV CHOPRA, SONIA DUBE	
25	I.A. 5307/2024 I.A. 29577/2024 In CS(OS)- 164/2021 (Disposed off case)	MRS GAURI ADVANI V/s MS GOPA SABHARWAL & ANR.	RACHNA AGRAWAL, RAVI KANT YADAV, ALKA AGRAWAL, SANDEEP SINGH NAINWAL, DHRUV CHAWLA, PRABHAV RALLI, ALKA AGRAWAL	
26	I.A. 5122/2025 I.A. 5123/2025 I.A. 5124/2025 I.A. 6121/2025 In CS(OS)- 300/2021 (Disposed off case)	LAKSHMI MURDESHWAR PURI V/s SAKET GOKHALE & ANR.	DEEPAK GOGIA, HARSHA VINOY, KARANJAWALA & CO, HARSHA VINOY	

27	CS(OS)-415/2021 I.A. 11154/2021 I.A. 12491/2021 I.A. 12492/2021 I.A. 13308/2021 CCP(O) 70/2022 CCP(O) 72/2022 CCP(O) 26/2025 CCP(O) 35/2025	VARTIKA KATIYAR V/s NITEEN YEOLA	SWATY SINGH MALIK, SUMITRA KUMARI CHOUDHARY	
28	CS(OS)-711/2021 I.A. 17513/2021 I.A. 17514/2021 I.A. 14705/2022	REKHA YADAV V/s DEEPAK YADAV & ANR.	RAJIV YADAV, GAURAV CHAUDHRY, RAJIV YADAV	
29	CS(OS)-333/2024 I.A. 9449/2024 I.A. 9994/2024 I.A. 45819/2024	PRITAM SINGH BHATIA V/s RAMINDER SINGH BHATIA AND ANR	PREETI SINGH, SAHIL CHOPRA, MURARI TIWARI, PREETI SINGH, SAHIL CHOPRA	
30	CS(OS)-407/2024 I.A. 11160/2024 I.A. 11161/2024 I.A. 11162/2024 I.A. 33370/2024 I.A. 39212/2024 I.A. 39213/2024 I.A. 39684/2024	DR ARVIND LAL V/s BADA BUSINESS PVT LTD & ORS.	MANISH KUMAR SHEKHARI, MRINAL BHARTI, MUKESHWAR NATH DUBEY, MUMTAZ BHALLA	
31	CS(OS)-416/2024 I.A. 29457/2024 I.A. 29458/2024 I.A. 36422/2024 I.A. 46667/2024	URMILA GOYAL V/s M/S LIFECARE BUILDWELL PVT. LTD. & ORS.	SHREYANS SINGHVI, MD ALI, SHREYANS SINGHVI	
32	CS(OS)-183/2025 I.A. 7506/2025	BRAHAM PRAKASH V/s MOHAN LAL	NITIN PRAKASH	
33	EX.P.-51/2020 EX.APPL.(OS) 916/2020	SATISH V/s BALBIR	VISHAL MAAN	
34	EX.P.-31/2021 EX.APPL.(OS) 572/2024 EX.APPL.(OS) 575/2024	J.K. TYRE AND INDUSTRIES LTD V/s MRS VEENU KAUR ANAND & ORS.	RAJESH KUMAR GOGNA, NAKUL JAIN	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

	EX.APPL.(OS) 579/2024 EX.APPL.(OS) 580/2024			
35	EX.P.-20/2025 EX.APPL.(OS) 271/2025	DEISM ENTERPRISES PRIVATE LIMITED AND ANOTHER V/s INDUSTRIAL FINANCE CORPORATION OF INDIA	SAMAPIKA BISWAL	
36	O.M.P. (COMM)- 42/2025 I.A. 1737/2025	RITU EXPORTS V/s BIBA APPARELS PVT LTD	LALLTAKSH JOSHI	
37	TEST.CAS.- 69/2018 I.A. 34926/2024 I.A. 3615/2025	ANJU BALA KHANIJO AND ORS. V/s THE STATE AND ORS	HUNNY VEER SINGH, RAJESH KUMAR GUPTA, YOGEGH K JAGIA, YOGESH KUMAR JAGIA	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	EX.P.-36/2023 EX.APPL.(OS) 1389/2023 EX.APPL.(OS) 1650/2023 EX.APPL.(OS) 249/2024	SURAJ PRAKASH SETH V/s ASHOK KUMAR SETH	PIYUSH CHANDEL, PUNEET SAINI, DR SURAJ PRAKASH SETH, PUJA DEWAN, DEEPAK DEWAN	
2	EX.P.-44/2023 EX.APPL.(OS) 817/2023	VINOD KOHLI V/s MR SANDEEP KOHLI & ANR.	AADITYA VIJAY KUMAR, MANOJ KUMAR GAHLAUT	
3	EX.P.-91/2024	SANDEEP MOHAN MITTAL V/s NIPUN MOHAN MITTAL & ANR.	SAMEER VASHISHT	
4	EX.P.-12/2025	NARESH MOHAN MITTAL V/s NIPUN MOHAN MITTAL & ANR.	MANISH KAUSHIK	

5	EX.P.-21/2025	MR ANIL GHAI AND ORS V/s MR SHAIENDRA GHAI	ATUL NIGAM, ATUL NIGAM	
6	TEST.CAS.-71/2022 I.A. 12574/2022	SH. ASHOK KUMAR SAINI V/s STATE & ORS.	DEEPAK KUMAR VIJAY, AMIT KUMAR	
7	TEST.CAS.-9/2023	TARA DEVI ORS V/s THE STATE OF NCT DELHI ORS	ABHAY KUMAR TAYAL, VIKASH CHANDRA SHUKLA	
8	CS(COMM)-472/2022	CHELSEA MILLS LLP V/s THERMAX LIMITED	R. SUDHINDER, MANU NAIR	
9	CS(COMM)-40/2023 I.A. 44213/2024 I.A. 2613/2025	M/S PANORAMA EXPORTS PVT. LTD. V/s EXPORT CREDIT GUARANTEE CORPORATION LTD LARGE EXPORTER BRANCH	ABHISHEK PURI, GAURAV MOHAN LIBERHAN, ABHISHEK PURI	
10	CS(COMM)-279/2023	PRAVEEN MITTAL V/s M/S NBCC (INDIA) LIMITED	AVINASH KUMAR TRIVEDI	
11	CS(COMM)-785/2023 I.A. 2730/2024 I.A. 2948/2024	SUZHOU GELANSHOW TEXTILE CO LTD V/s MOKSHA INTERNATIONAL	ARCHIT SINGHAL, UMESH KUMAR SINGHAL	

12	CS(COMM)-786/2023 I.A. 2768/2024 I.A. 2947/2024 I.A. 45084/2024 I.A. 45085/2024	SUZHOU GELANSHOW TEXTILE CO LTD V/s MOKSHA OVERSEAS AND ANR	SATNARAIN SHARMA, ARCHIT SINGHAL, UMESH KUMAR SINGHAL, SATNARAIN SHARMA	
13	CS(COMM)-1172/2024 I.A. 49302/2024	UPASANA GUPTA V/s SH ASHOK KUMAR GUPTA AND ANR	SAHIL SHARMA, KULDEEP KUMAR	
14	CS(OS)-223/2018 I.A. 6467/2018 I.A. 6470/2018	BALLU RAM @ BAL KISHAN V/s DEPUTY COMMISSIONER (REVENUE) AND OTS	SAMEER VASHISHT, TANMAY NAGAR	
15	CS(OS)-268/2018 I.A. 7621/2018 I.A. 21883/2022 I.A. 22361/2022 I.A. 36445/2024 I.A. 36906/2024	SH. PRAMOD KUMAR KHOSLA V/s SH. PRAVEEN KUMAR KHOSLA & ORS	KUSH SHARMA, MANOJ KUMAR, ARUN AGGARWAL, DHIRAJ YADAV, SUBEY SINGH PANWAR, S.C. KALRA, RAJAT SHARMA, DIGVIJAY SINGH TOKAS	
16	CS(OS)-24/2022 I.A. 16751/2022 O.A. 129/2024 I.A. 36055/2024 I.A. 36056/2024 WITH CS(OS) 445/2022	DALIP KUMAR SALUJA V/s VIJAY KUMAR SALUJA & ORS.	NIMISH CHIB, MANOJ CHANDER PANT, PRAVEEN SURI, BEENASHAW NANDA SONI	
17	CS(OS)-445/2022 I.A. 859/2023 WITH CS(OS) 24/2022	VIJAY KUMAR SALUJA V/s DALIP KUMAR SALUJA	LCR RECEIVED FROM MS. RICHKA TYAGI CIVIL JUDGE- 02, WEST TH COURTS FILED IN COMPLIANCE OF ORDER DT. 4/7/22 PASSED BY HONBLE COURT IN TRP C	

			6/22, IN COMPLIANCE OF ORDER DT. 12.10.2022	
18	CS(OS)-53/2022 O.A. 56/2023 I.A. 12486/2023	HARBANS KAUR & ANR. V/s HARJIT SINGH CHADHA	DHRUV MADAN, LAKSHAY DHAMIJA	
19	CS(OS)-155/2022 I.A. 4190/2022 I.A. 4191/2022 I.A. 4192/2022 I.A. 11074/2022 CRL.M.A. 13710/2022 I.A. 17370/2022 I.A. 18547/2022 I.A. 1317/2023 I.A. 36145/2024 I.A. 36146/2024 I.A. 3040/2025	SANDEEP SHARMA V/s PREETI SHARMA & ANR.	ARUP SINHA, SOHAIL KHAN, TARUN SINGLA, SOHAIL KHAN, JAY SINGH	
20	CS(OS)-776/2022 I.A. 20951/2022 I.A. 5783/2024	LALIT CHOUDHARY V/s RAJ WATI BANSAL	SARVESH CHOWDHRY, ALOK KUMAR, SUNIL CHAUHAN, SARVESH CHOWDHRY	
21	CS(OS)-95/2023 I.A. 17120/2023	SAVITA GUPTA V/s NASEEM BEGUM & ORS.	GAYATRI VERMA, RAJIV K GARG	
22	CS(OS)-345/2023 I.A. 10603/2023 I.A. 8449/2025	SMT SUDESH BALA BHASIN AND OTHERS V/s SH SAURABH SHARMA AND ANOTHER	DEEPIKA NANDAKUMAR, ACHIN GOEL, SONALI MALHOTRA, ACHIN GOEL	
23	CS(OS)-409/2023 I.A. 3460/2024 I.A. 5216/2024	BALKRISHAN BUSSI V/s PAWAN BUSSI & ORS.	MANDEEP SINGH VINAIK, RAJINDER WALI	

24	CS(OS)-501/2023 I.A. 15763/2023 I.A. 19699/2023 I.A. 49991/2024 WITH TEST.CAS. 71/2022	SHASHI PRABHA SAINI & ORS. V/s ASHOK KUMAR SAINI	VARUN MAHESHWARI, DEEPAK KUMAR VIJAY, VARUN MAHESHWARI	
25	CS(OS)-599/2023 I.A. 18976/2023 I.A. 24446/2023	SH. ANIL BHARAL THROUGH HIS SON AND ATTORNEY SH. KUNAL BHARAL V/s SH. INDERJEET SINGH BHARAL & ORS.	ALOK SINGH, SACHIN NAWANI, ALOK PRAKASH, AKASH KUMAR, RAJNEESH KUMAR SHARMA, ALOK PRAKASH	
26	CS(OS)-686/2023	MOHIT MALHOTRA V/s GODAVARI SHILPKALA PVT. LTD	ADITYA MALHOTRA	
27	CS(OS)-205/2024 I.A. 5688/2024 I.A. 9400/2025	AKHILESH GAUTAM AND SONS HUF V/s SHRI SATYAVIR SINGH & ORS.	VISHAL MAAN, SHIVANGI SANJAY KUMAR, RISHI SOOD, ANKIT KAKKAR, RISHI SOOD	
28	CS(OS)-994/2024 I.A. 47965/2024 I.A. 5934/2025 I.A. 9238/2025 I.A. 9239/2025	SH. JASPAL SINGH KHURANA V/s SH. PUNEET SINGH KHURANA & ORS.	RAHUL RAMAN, NISHANT NIGAM, ALOK KOTHARI, SIDDHARTH NARANG, NISHANT NIGAM	
29	CS(OS)-161/2025 I.A. 6773/2025 I.A. 6774/2025 I.A. 8065/2025	NEERAJ MUDGAL V/s SHAKTI SINGH AND ORS	VISHAL MAAN	
30	O.M.P.-7/2019 WITH O.M.P. 8/2019 O.M.P. 10/2019 O.M.P. 11/2019	MR HAIDER KHAN (DECEASED) & ORS. V/s ANJUMAN-E- HAIDERI & ANR.	SHEKHAR DASI, FARHAT JAHAN REHMANI, SHEKHAR CHAND GUPTA	

31	O.M.P.-10/2019	ANJUMAN-E-HAIDERI THROUGH ITS GENERAL SECRETARY V/s ABDUL MOID KHAN(DECEASED) THROUGH HIS LRS & ORS.	SHEKHAR DASI, TASNEEM AZIZ AHMADI	
32	O.M.P.-11/2019	ANJUMAN- E-HAIDERI THROUGH ITS GENERAL SECRETARY V/s HAIDER KHAN (DECEASED) THROUGH LRS & ORS.	SHEKHAR DASI, TASNEEM AZIZ AHMADI	
33	O.M.P.-8/2019	MR ABDUL MOID KHAN (DECEASED) V/s ANJUMAN-E-HAIDERI & ANR.	SHEKHAR DASI, SHEKHAR CHAND GUPTA	
34	O.M.P. (COMM)-48/2019 I.A. 1503/2019	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s M/S. ELSAMEX-TWS-SNC (JV)	SANTOSH KUMAR KUMAR, MUKESH KUMAR	
35	O.M.P. (COMM)-164/2019 WITH O.M.P. (COMM) 226/2019	RAJASAVI ESTATE & DEVELOPERS PVT LTD & ANR. V/s JASJIT SINGH & ANR.	VISHAL KHATTAR, K R CHAWLA	
36	O.M.P. (COMM)-226/2019 WITH O.M.P. (COMM) 164/2019	SHRI JASJIT SINGH & ANR. V/s M/S. RAJASAVI ESTATES & DEVELOPERS PVT. LTD. & ANR.	K R CHAWLA, VISHAL KHATTAR, CHETAN LOKUR	

37	O.M.P. (COMM)- 279/2019	IRCON INTERNATIONAL LTD V/s AFCONS INFRASTRUCTURE LTD	MANU SESHADRI, GURKAMAL HORA ARORA, FAIZAN NAZIR	
38	O.M.P. (COMM)- 305/2019 I.A. 10700/2019 CCP(O) 101/2023 I.A. 13765/2023 I.A. 18822/2023	SUNWAY CONSTRUCTION SDN BHD V/s SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED	ANAND MISHRA, NIRAJ KUMAR, AMIT GEORGE, NIRAJ KUMAR	
39	O.M.P. (COMM)- 437/2019 I.A. 14507/2019 I.A. 57/2020	BITES LIMITED & OTHERS & ANR. V/s SAB INDUSTRIES LTD.	TARUN GUPTA, UDIT SETH	
40	O.M.P. (COMM)- 37/2025 I.A. 1629/2025 I.A. 1630/2025 WITH OMP (ENF.) (COMM.) 81/2025	UNION OF INDIA V/s RDS PROJECT LTD	B RAMASAMY	
41	OMP (ENF.) (COMM.)- 81/2025	M/S RDS PROJECT LTD. V/s UNION OF INDIA	RISHA MITTAL	
42	OMP (ENF.) (COMM.)- 31/2023	DSC LIMITED V/s GOVT. OF NCT OF DELHI	DEEPAK KHURANA	
43	EX.APPL.(OS) 1410/2024 EX.APPL.(OS) 1411/2024 In OMP (ENF.) (COMM.)-73/2023 (Disposed off case)	NATIONAL RESEARCH DEVELOPMENT CORPORATION & ANR. V/s M/S ARRDY ENGINEERING INNOVATION PVT LTD	PIYUSH KUMAR, YASHWANT SINGH, RAM SHANKAR	

44	OMP (ENF.) (COMM.)- 102/2023 EX.APPL.(OS) 290/2024 EX.APPL.(OS) 464/2025	PROGRESSIVE CONSTRUCTIONS LIMITED V/s NATIONAL HIGHWAYS AUTHORITY OF INDIA	T VARALAKSHMI, LOKESH KUMAR SHARMA, ARJUN SINGH	
45	OMP (ENF.) (COMM.)- 222/2023 EX.APPL.(OS) 1497/2023 EX.APPL.(OS) 1498/2023	SUNNY TALWANI V/s SEEMA GUPTA	KANHAIYA SINGHAL	
46	I.A. 6666/2025 In O.M.P.(MISC.)(COMM.)- 24/2025 (Disposed off case)	AJAY GOYAL V/s CLARION PROPERTIES LIMITED	MANUJ AGGARWAL, MUSKAAN CHAWLA	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

47	O.M.P. (COMM)- 284/2019 I.A. 10099/2019 I.A. 18373/2019 I.A. 7267/2021 WITH O.M.P. (COMM) 314/2019 OMP (ENF.) (COMM.) 140/2019	DELHI CHEMICAL AND PHARMACEUTICAL WORKS PVT. LTD. & ANR. V/s HIMGIRI REALTORS PVT. LTD. & ORS.	GURMEHAR SINGH SISTANI, AKSHAY SHARMA, VAIBHAV MISHRA, SUNIL VERMA, AMIT KUMAR, ADITI MOHAN, SANJAY AGNIHOTRI, SANJAY AGNIHOTRI, SANDEEP CHOUDHARY	AT 3.30 P.M.
48	O.M.P. (COMM)- 314/2019	SAMIR DEV SHARMA V/s M/S HIMGIRI REALTORS PVT. LTD & ORS.	SUNIL VERMA, ADITI MOHAN, NAGESH PUTHIGE	AT 3.30 P.M.

49	OMP (ENF.) (COMM.)- 140/2019 EX.APPL.(OS) 216/2020 REVIEW PET. 83/2023 EX.APPL.(OS) 322/2023 EX.APPL.(OS) 770/2023 EX.APPL.(OS) 386/2024 EX.APPL.(OS) 562/2024 EX.APPL.(OS) 1970/2024	HIMGIRI REALTORS PVT LTD V/s M/S DELHI CHEMICAL AND PHARMACEUTICAL WORKS PVT LTD. & ORS.	SANDEEP CHOUDHARY, VAIBHAV MISHRA, SUNIL VERMA, AMIT KUMAR, ADITI MOHAN, RAKSHITH SRIVASTAVA, TANUJ GULATI, VARUN MAHESHWARI, RAKSHITH SRIVASTAVA	AT 3.30 P.M.
50	O.M.P. (COMM)- 390/2019 I.A. 37906/2024 WITH O.M.P. (COMM) 462/2019	RAJINDER CHHABRA & ORS. V/s M/S SHOWMAN CONSTRUCTION AND IMPEX PVT LTD	ARUN KUMAR BATTÀ, RINKU KUMAR GARG, MANJIT SINGH AHLUWALIA, ABHISHEK CHHABRA	AT 4.00 P.M.
51	O.M.P. (COMM)- 462/2019	SHOWMAN CONSTRUCTION & IMPEX LTD V/s RAJINDER CHHABRA & ORS.	SEHDEV RANA, RINKU KUMAR GARG, ARUN KUMAR BATTÀ	AT 4.00 P.M.

COURT NO. 44**HON'BLE MR.JUSTICE SAURABH BANERJEE**

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NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.A.(COMM.IPD-PAT)-9/2022	CHIA TAI TIANQING PHARMACEUTICAL GROUP CO LTD AND ORS V/s THE CONTROLLER OF PATENTS AND DESIGNS AND ANR	VINDHYA S MANI	
2	C.A.(COMM.IPD-PAT)-132/2022	MITSUI CHEMICAL AGRO INC V/s THE CONTROLLER OF PATENTS	DEBASHISH BANERJEE	
3	C.A.(COMM.IPD-PAT)-298/2022	MONSANTO TECHNOLOGY LLC V/s THE PATENT OFFICE	SIDDHARTHA SHANKAR RAY, ANAND AND ANAND	
4	C.A.(COMM.IPD-PAT)-34/2023	ADVENCHEN PHARMACEUTICALS LLC & ANR. V/s DEPUTY CONTROLLER OF PATENTS AND DESIGNS	SUDHIR KUMAR	
5	C.A.(COMM.IPD-PAT)-43/2024	PFIZER INC V/s THE DEPUTY CONTROLLER OF PATENTS AND DESIGNS AND ANR	VINDHYA S MANI	

6	C.A.(COMM.IPD-TM)-80/2022 WITH C.O. (COMM.IPD-TM) 556/2022 C.O. (COMM.IPD-TM) 580/2022 C.O. (COMM.IPD-TM) 271/2022 C.O. (COMM.IPD-TM) 366/2021 C.O. (COMM.IPD-TM) 193/2022 C.O. (COMM.IPD-TM) 268/2022 C.O. (COMM.IPD-TM) 442/2022 C.O. (COMM.IPD-TM) 476/2022 C.O. (COMM.IPD-TM) 614/2022 C.O. (COMM.IPD-TM) 587/2022	GANPATI TOBACCO PVT LTD. WARD NO. 12, MECHI NAGAR, JHAPA, NEPAL V/s REGISTRAR OF TRADE MARKS, INTELLECTUAL PROPERTY BHAVAN, PLOT NO. 32, SECSTOR-14, DWARKA, NE DELHI	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSOCIATES	
7	C.O. (COMM.IPD-TM)-366/2021 I.A. 15378/2023	GANAPATI TOBACCO PVT. LTD. V/s THE REGISTRAR OF TRADE MARKS AND ANR.	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSO., SHAILEN BHATIA	
8	C.O. (COMM.IPD-TM)-193/2022 I.A. 7649/2024	GANAPATI TOBACCO PVT. LTD. V/s THE REGISTRAR OF TRADE MARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
9	C.O. (COMM.IPD-TM)-268/2022 I.A. 15377/2023	GANAPATI TOBACCO PVT. LTD V/s THE RSGISTRAR OF TRADEMARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, ARNAV KUMAR, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	

10	C.O. (COMM.IPD-TM)-271/2022 I.A. 7624/2024 WITH C.O. (COMM.IPD-TM) 556/2022	GANAPATI TOBACCO PVT LTD V/s THE REGISTRAR OF THRADEMARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
11	C.O. (COMM.IPD-TM)-442/2022 I.A. 7651/2024	GANAPATI TOBACCO PVT LTD. V/s THE REGISTRAR OF TRADEMARKS AND ANR	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT ASSOCIATES, SHAILEN BHATIA	
12	C.O. (COMM.IPD-TM)-476/2022 I.A. 7650/2024	GANAPATI TOBACCO PVT LTD. V/s THE REGISTRAR OF TRADEMARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
13	C.O. (COMM.IPD-TM)-556/2022 I.A. 7623/2024	GANAPATI TOBACCO PVT LTD V/s THE REGISTRAR OF TRADE MARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, ARNAV KUMAR, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
14	C.O. (COMM.IPD-TM)-580/2022 I.A. 7652/2024	GANAPATI TOBACCO PVT LTD. V/s THE REGISTRAR OF TRADE MARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
15	C.O. (COMM.IPD-TM)-587/2022 I.A. 7625/2024	GANAPATI TOBACCO PVT LTD. V/s THE REGISTRAR OF TRADE MARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, ARNAV KUMAR, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	
16	C.O. (COMM.IPD-TM)-614/2022 I.A. 7648/2024	GANAPATI TOBACCO PVT LTD. V/s THE REGISTRAR OF TRADE MARKS & ANR	SHAILEN BHATIA, ARUSHI SINGH, ARNAV KUMAR, AMARJIT AND ASSOCIATES, SHAILEN BHATIA	

17	C.A.(COMM.IPD-TM)-52/2024 I.A. 33885/2024	INDUSTRIA DE DISENO TEXTIL, S.A V/s REGISTRAR OF TRADE MARKS & ANR.	RAJEEV BANSAL, ARNAV KUMAR, PAWAN DUBEY, SUSHANT SINGH	
18	C.O.(COMM.IPD-CR)-9/2023 I.A. 20016/2023 I.A. 20017/2023	PATANJALI AYURVED LIMITED V/s MANGALAM ORGANICS LIMITED & ANR.	RIMJHIM TIWARI, NISHANT MAHTTA	
19	C.O.(COMM.IPD-CR)-18/2024 I.A. 38792/2024 WITH CS(COMM) 519/2024 C.O.(COMM.IPD-CR) 19/2024	MR GOPAL CHOUDHARY TRADING AS GOPAL TRADERS V/s MR RANJIT PRASAD MATHURI TRADING AS GULAB BIRI COMPANY AND ANR	JAYA BHARTI NEGI, KUNAL KHANNA	
20	C.O.(COMM.IPD-CR)-19/2024 I.A. 38795/2024	MR GOPAL CHOUDHARY TRADING AS GOPAL TRADERS V/s MR RANJIT PRASAD MATHURI TRADING AS GULAB BIRI COMPANY AND ANR	JAYA BHARTI NEGI, KUNAL KHANNA	
21	CS(COMM)-519/2024 I.A. 31641/2024	MR RANJIT PRASAD MATHURI V/s MR GOPAL CHOUDHARY & ANR.	JAYA BHARTI NEGI, KUNAL KHANNA	
22	C.O. (COMM.IPD-TM)-311/2021 WITH C.O. (COMM.IPD-TM) 625/2022 C.O. (COMM.IPD-TM) 155/2022	V. R. HOLDINGS V/s BML INVESTMENTS PRIVATE LIMITED AND ANR.	GAURAV MIGLANI, ANKUR SANGAL, ANKUR SANGAL	

23	C.O. (COMM.IPD-TM)-155/2022	V.R. HOLDINGS V/s HERO INVESTCORP LIMITED & ANR.	ANKUR SANGAL, AGARWAL LAW ASSOCIATES, ANKUR SANGAL	
24	C.O. (COMM.IPD-TM)-625/2022	V.R. HOLDINGS V/s BML INVESTMENTS PVT LTD. & ANR.	ANKUR SANGAL	
25	C.O. (COMM.IPD-TM)-425/2022 WITH C.O. (COMM.IPD-TM) 426/2022 C.O. (COMM.IPD-TM) 433/2022 C.O. (COMM.IPD-TM) 462/2022 C.O. (COMM.IPD-TM) 598/2022	FIITJEE LTD.& ANR V/s BRAHMOS AEROSPACE PVT LTD. & ANR	VIKRAMJEET, RAHUL VIDHANI	
26	C.O. (COMM.IPD-TM)-426/2022	FIITJEE LTD. & ANR V/s BRAHMOS AEROSPACE PVT LTD & ANR	VIKRAMJEET, RAHUL VIDHANI	
27	C.O. (COMM.IPD-TM)-433/2022	FIITJEE LTD. & ANR V/s BRAHMOS AEROSPACE PVT LTD. & ANR	VIKRAMJEET, RAHUL VIDHANI	
28	C.O. (COMM.IPD-TM)-462/2022	M/S FIITJEE LTD. & ANR V/s BRAHMOS AEROSPACE PRIVATE LIMITED. & ANR	VIKRAMJEET, RAHUL VIDHANI	
29	C.O. (COMM.IPD-TM)-598/2022	FIITJEE LTD.& ANR V/s BRAHMOS AEROSPACE PVT LTD. & ANR	VIKRAMJEET, RAHUL VIDHANI	

30	C.O. (COMM.IPD-TM)-209/2023 I.A. 16981/2023 I.A. 16982/2023 I.A. 16983/2023 I.A. 16984/2023 WITH C.O. (COMM.IPD-TM) 210/2023	ABSARUL HAQ TRADING AS NEW SUNRISE BRUSH WARE V/s MOHD ZAHID TRADING AS SUNSITE BRUSH INDUSTRIES & ANR.	ABHIRAJ JAYANT, NISHANT MAHTTA	
31	C.O. (COMM.IPD-TM)-210/2023 I.A. 16985/2023 I.A. 16986/2023 I.A. 16987/2023 I.A. 16988/2023	ABSARUL HAQ TRADING AS NEW SUNRISE BRUSH WARE V/s MOHD ZAHID & ANR.	ABHIRAJ JAYANT, NISHANT MAHTTA	
32	CS(COMM)-263/2017 I.A. 4373/2017 I.A. 2946/2018	MOTHER DAIRY FRUIT AND VEGETABLE PVT. LTD. V/s BHUSHAN OIL & FATS PVT. LTD.	AJAY SAHNI, ATUL BATRA	
33	CS(COMM)-436/2017 I.A. 15822/2018 I.A. 6670/2019 I.A. 642/2021 I.A. 1825/2021 I.A. 8902/2023	KONINKLIJKE PHILIPS N.V. V/s BHAGIRATHI ELECTRONICS & ORS.	SINGH & SINGH, MK MIGLANI, TAPSI JOHRI, MS.SAYA CHAUDHARY, KAPIL WADHWA, ANAND, SWATHI SUKUMAR, ANAND & ANAND, SIDHANT, SIDDHANT CHAMOLA, ROHIN KOOLWAL	
34	CS(COMM)-89/2018 CRL.M.A. 13461/2022	M/S VEGA INDUSTRIES PRIVATE LTD V/s M/S JMD COSMETICS	K G BANSAL, RAJESH KUMAR TARUN, K.G. BANSAL, RAJESH SHARMA	
35	CS(COMM)-726/2018	MACLEODS PHARMACEUTICALS LIMITED V/s RIDLEY LIFE SCIENCE PVT. LTD.	SUMIT RAAJPUT, ARCHANA SAHADEVA, AZAZ AHMED	

36	CS(COMM)- 177/2021 I.A. 13748/2021	NOVAMAX INDUSTRIES LLP V/s PREM APPLIANCES & ANR.	B.S. RAJESH AGRAJIT, VISHAL ARUN MISHRA, GHANSHYAM DAS B, SHAILEN BHATIA, UMESH MISHRA, SATISH KUMAR	
37	CS(COMM)- 691/2021 I.A. 17300/2021 I.A. 18222/2023	DAVINDER SINGH SETHI TRADING AS GOPAL HERBAL V/s MR. PRIYANSHU KUMAR CHAUHAN & ORS.	PREETIKA DWIVEDI, FUZAIL AHMAD AYYUBI, PRANAV GUPTA, JASKARAN SINGH, PRANAV GUPTA	
38	CS(COMM)- 222/2022 I.A. 5467/2022	DS INTELLECTUAL PROPERTIES PVT. LTD. V/s MR. FAIZI KHAN	SALMAN HASHMI, SHAGUFA SALIM, SOURADEEP MUKHOPADHYAY	
39	CS(COMM)- 596/2022 I.A. 16118/2022 I.A. 12589/2023	KENT CABLES PRIVATE LIMITED & ORS. V/s KENT RO SYSTEMS LIMITED & ORS.	NAVEEN NAGARJUNA	
40	I.A. 8857/2025 In CS(COMM)- 532/2023	EMAMI LIMITED V/s DABUR INDIA LIMITED	PRABHU TANDON, ROOH-E-HINA DUA	
41	CS(COMM)- 179/2024 I.A. 4744/2024 I.A. 4749/2024 I.A. 6277/2024 I.A. 29672/2024 I.A. 35422/2024 I.A. 3360/2025	CAMPUS ACTIVEWEAR LIMITED V/s JQR SPORTS(INDIA) PRIVATE LIMITED & ORS.	ANKUR SANGAL, PRITHVI SINGH, KANGAN RODA, MANAS RAGHUVANSHI, NAMAN JOSHI, ANKIT PARASHAR, KANGAN RODA, MANAS RAGHUVANSHI, NAMAN JOSHI	
42	CS(COMM)- 353/2024 I.A. 9755/2024 I.A. 44396/2024 I.A. 44397/2024	TESLA INC. V/s TESLA POWER INDIA PRIVATE LIMITED & ORS.	NANCY ROY, SIDHANT GOEL, NANCY ROY	

43	CS(COMM)- 456/2024 I.A. 30684/2024	CIPLA LIMITED V/s BIOXEN HEALTH CARE & ANR.	RISHUB KAPOOR, TUSHA MALHOTRA	
44	CS(COMM)- 508/2024 I.A. 31422/2024	LOGFRESH BIOTECHNOLOGY PRIVATE LIMITED & ANR. V/s RAKESH KUMAR MUKHIJA PROPRIETOR OF SHRI RAM ENTERPRISES & ANR.	JUNAID ALAM	
45	CS(COMM)- 579/2024 I.A. 33485/2024	DABUR INDIA LIMITED V/s MR. KULDEEP GUPTA	SWAPNIL GAUR, MAMTA RANI	
46	CS(COMM)- 693/2024 I.A. 36587/2024 I.A. 42894/2024 I.A. 8230/2025	ARCHIDPLY INDUSTRIES LIMITED V/s ARCHIT NUWOOD INDUSTRIES PRIVATE LIMITED & ORS.	KAMAL GARG, SONAM NANDA, KAMAL GARG	
47	CS(COMM)- 864/2024 I.A. 41176/2024 I.A. 49026/2024	DCM SHRIRMA LIMITED V/s SANCHIT AGARWAL & ANR.	RAJESH SHARMA, SARANG RASTOGI, VAREESHA IRFAN	
48	CS(COMM)- 1051/2024 I.A. 46268/2024	SANDVIK INTELLECTUAL PROPERTY AB V/s BHANWAR LAL DHABHAI AND ORS.	NEEL ANJAN MASON, DASHMESH TRIPATHI, URFEE ROOMI	
49	CS(COMM)- 1053/2024 I.A. 46360/2024	DR DEVI PRASAD SHETTY & ANR. V/s MEDICINE ME & ORS.	NEEL ANJAN MASON, VARUN PATHAK, DEEPIKA POKHARIA	

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ADVANCE CAUSE LIST (ORIGINAL SIDE)

50	CS(COMM)- 1110/2024 I.A. 47879/2024	WOW MOMO FOODS PRIVATE LIMITED V/s WOW DELICIOUS	ANKUR SANGAL	
51	CS(COMM)- 1134/2024 I.A. 48554/2024	MEDECINS SANS FRONTIERES INTERNATIONAL V/s DHARMA PRODUCTIONS PRIVATE LIMITED AND ORS	KRISHAN KUMAR, ANGAD SINGH MAKKAR, PRITHVI SINGH	
52	W.P.(C)-IPD- 93/2021 CM APPL. 36977/2017	LEENA MENGHANAY V/s UNION OF INDIA AND ORS.	ANAND AND ANAND, PRITHVI SINGH, RAJESHVERI	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

AT 11.30 A.M.

**COURT NO. 121, FIRST FLOOR BLOCK (A)
BEFORE MR. KANWAL JEET ARORA, REGISTRAR GENERAL**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	O.M.P. (COMM)- 486/2018 I.A. 42170/2024	UNION OF INDIA THROUGH GENERAL MANAGER V/s M/S V.K. SOOD ENGINEER &CONTRACTORS THROUGH ITS MANAGING DIRECTOR	ANIL MITTAL, HIMANSHU UPADHYAYA, ANIL MITTAL	
2	OMP (ENF.) (COMM.)- 234/2018 EX.APPL.(OS) 397/2019 EX.APPL.(OS) 81/2025	V.K.SOOD ENGINEERS & CONTRACTOR DDS JV V/s UNION OF INDIA, NORTHERN RAILWAY	ANIL MITTAL, ANIL MITTAL	

**R - 1, NEW COURTS BLOCK (GROUND FLOOR), (OS-C)
BEFORE DR. JAGMINDER SINGH, JOINT REGISTRAR (JUDICIAL)**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-716/2023 I.A. 19874/2023	AKUMS DRUGS AND PHARMACEUTICALS LTD V/s PREMEDIUM PHARMACEUTICALS PVT LTD & ORS.	TEJASVI KUMAR, ISHAAN SHARMA, ABHISHEK SANDILLYA	
2	I.A. 48939/2024 In CS(OS)-1059/2002 (Disposed off case)	MRS. RAWEL KAUR ANAND & ORS. V/s BHUPINDER SINGH ANAND	SHALINI KAPOOR, RITU BHALLA, NITYANAND YADAV, RAHUL KISHORE, N.N. PHIRDOSHI, GIRDHAR GOVIND, RAMAN KAPUR, SHREE PARKASH, AMIT KUMAR, VAIBHAV VERMA, ABHISHEK PANDEY, S.S.SHROFF, ABHISHEK PANDEY	
3	CS(OS)-39/2023 I.A. 1171/2023 CRL.M.A. 5636/2023 I.A. 9385/2023 I.A. 24834/2023	KULDEEP SUGANDH V/s AJIT & ORS.	MOHIT JOLLY, BHARAT ARORA, SAURABH SINGH AHLUWALIA, ANIL KUMAR THAKUR, ABHAY KUMAR, AYUSH PURI, NISHANT DATTA, MOHIT JOLLY, BHARAT ARORA	

4	CS(OS)-110/2023 I.A. 3001/2023 I.A. 3436/2023 I.A. 6212/2023 I.A. 6305/2023 I.A. 24249/2023 I.A. 1954/2025 I.A. 1956/2025 I.A. 1957/2025 I.A. 1959/2025 I.A. 1960/2025 I.A. 1961/2025 I.A. 1962/2025 I.A. 2021/2025 I.A. 2022/2025	M/S SHREE ANKLESHWAR COMMERCIAL CO. PVT. LTD. V/s M/S BHUSHAN POWER & STEEL LTD	CHANDRA SHEKHAR YADAV, HIMANSHU GUPTA, RAJENDER KUMAR AGGARWAL, HIMANSHU GUPTA	
5	CS(OS)-199/2023 I.A. 5808/2023	SUNITA CHOUDHARY V/s SH. SANJAY MALHOTRA & ORS.	SPARSH GOYAL, JAI SHANKAR	
6	CS(OS)-412/2023 CRL.M.A. 34623/2024 I.A. 36003/2024 I.A. 36004/2024 I.A. 36592/2024	GORDHAN DASS V/s DHEERAJ JAIN & ORS.	TANUJ GULATI, MANOJ KUMAR BADSIWAL, MAYANK GOEL, YAMINI	
7	CS(OS)-568/2023 I.A. 17925/2023	SMT KAMAKSHI SACHDEV V/s SMT KRISHNA MALHOTRA AND ORS	SHIVAJI MUNJAJIRAO JADHAV, PANKAJ THAREJA	
8	CS(OS)-603/2023 I.A. 19228/2023 I.A. 19231/2023 I.A. 20622/2023 I.A. 20623/2023	NEERAJ BHARDWAJ V/s SHEKHAR & ORS.	KAUSHAL JEET KAIT, SULTAN SINGH KHATRI	
9	CS(OS)-673/2023 CC 28/2024	SANJEEV CHOPRA V/s SHOBHA GHAI	RITIKA CHOUBEY, SHIVAIN VAIDIALINGAM, IN COMPLIANCE OF ORDER DT 14.10.2024	

10	CS(OS)-784/2023 I.A. 23549/2023 CRL.M.A. 22658/2024 I.A. 35166/2024 I.A. 46887/2024	AARTI JUNEJA & ORS. V/s HEENA LUTHRA	ASHESH LAL, YOGESH KUMAR JAGIA, SHWETA PRIYA, HIMANSHU SINGHAL, SHWETA PRIYA	
11	CS(OS)-828/2023 I.A. 25065/2023 I.A. 3969/2024	DISHA & ANR. V/s SANTOSH & ORS.	MANISH VATS, IQBAL SINGH, MANISH VATS	
12	TEST.CAS.- 13/2023 I.A. 3938/2023	VEDANT KHANDELWAL V/s STATE OF NCT OF DELHI & ORS.	PRIYANKA SETHIA, SHILPINDER SINGH SOBTI	
13	TEST.CAS.- 18/2023	RAVINDER BANGA V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	SANJEEV KUMAR YADAV	

ADMISSION DENIAL

14	CS(COMM)- 177/2023	HARYANA STEEL TRADING CORPORATION V/s SWASTIK PIPE LTD	NITISH CHAUDHARY, SAMEER DEWAN	
15	CS(OS)-76/2023 I.A. 2026/2023	VIJAY JOSHI V/s SWATANTAR JOSHI & ORS.	GAURAV SHARMA, SIDDHANT NATH	
16	CS(OS)-186/2023	SMT. NIRMAL AGGARWAL V/s SMT. ASHA GARG & ORS.	ROHIT RATTU, SONAL ANAND	
17	CS(OS)-497/2023 I.A. 15661/2023	ASHA MEHTA V/s CHAMPAT SINGH & ORS.	AJAY KUMAR THAKUR, RAJBIR SINGH VERMA, ARVIND KUMAR GUPTA	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

18	CS(OS)-815/2023 I.A. 24654/2023 I.A. 24655/2023 I.A. 10342/2024 I.A. 40532/2024 I.A. 40533/2024	MAHANT SUBHASH CHAND SHARMA & ORS. V/s DELHI DEVELOPMENT AUTHORITY & ORS.	BHARAT DEEP SINGH, GARIMA SHARMA, SONAL SINHA	
19	TEST.CAS.- 37/2023 WITH TEST.CAS. 4/2024	SANGEET AGGARWAL V/s STATE (GNCTD) & ORS.	VIKASH KUMAR	
20	TEST.CAS.- 4/2024 I.A. 37696/2024 I.A. 38464/2024	ANURAG AGGARWAL V/s STATE NCT OF DELHI AND OTHERS	NAUSHAD AHMED KHAN, VIKASH KUMAR	

FOR EVIDENCE

21	CS(COMM)- 599/2023	PATH INFOTECH LTD V/s UTTAM SUCROTECH INTERNATIONAL PVT LTD	ANOOP GEORGE, INDERJEET K SIDHU	
22	CS(COMM)- 839/2023 CC 102/2012	M/S INPLAN V/s M/S SHANTI EDUCATIONAL SOCIETY	ROHIT JAIN, B.M.SEHGAL, ASHISH KHORANA, VIVEKANAND	

**R - 9, NEW COURTS BLOCK (GROUND FLOOR),(OS-B)
BEFORE MS. TYAGITA SINGH, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. BHASKAR CHANDER TIWARI, READER TO LD. PRESIDING OFFICER(9868053019)

NOTE : COUNSELS WHILE APPEARING IN MATTER THROUGH (VC) VIDEO CONFERENCING ARE REQUESTED TO LEAVE THEIR APPEARANCE IN CHAT BOX ALONG WITH THEIR MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 47311/2024 In CS(COMM)-331/2016	IFCI FACTORS LIMITEDE V/s ALOK AGGARWAL & ANR	VIKAS GUPTA, ANUPAM SRIVASTAVA, ZEYAUUL HAQUE, RISHAB RAJ JAIN, M.S VINAIK & ANJALI SHARMA, ZEYAUUL HAQUE	
2	CS(OS)- 360/2020(Disposed off case) I.A. 6867/2025	NAWAL KISHORE NAYAR V/s KUSUM LATA NAYAR & ORS.	SHIVANI GUPTA, POOJA SHARMA, SHIVANI GUPTA	
3	CS(OS)-770/2024 I.A. 40410/2024 I.A. 40411/2024 I.A. 49924/2024 I.A. 3504/2025	MR ARVIND KUMAR MODI V/s MRS ALKA JAIN & ORS.	SEEMA SINGH, PAYAL JAIN, RITIKA VOHRA, NAMAN JOSHI	

4	I.A. 7905/2025 In CS(OS)-786/2024	PUNEET GOEL V/s AJAY NAGPAL & ANR.	SHIVANSH SRIVASTAVA, MILIND SRIVASTAVA, SHIVANSH SRIVASTAVA	
5	I.A. 5475/2025 In CS(OS)-1023/2024	SURESH KUMAR JAIN & ANR. V/s PREETI JAIN & ORS.	SIDHANT GOEL, AAYUSHI SHARMA, SIDHANT GOEL	
6	CS(OS)-60/2025 I.A. 2363/2025	MRS SURINDER KAUR & ANR. V/s SH SATVINDER SINGH & ORS.	YOGESH CHHABRA, JASPREET SINGH, DHRUV CHAWLA	
7	I.P.A.-6/2024 I.A. 36560/2024 I.A. 36561/2024	SANGEETA & ANR. V/s SMT. SEEMA SEHRAWAT & ORS.	AKSHAY BHATIA	
8	EX.APPL.(OS) 368/2025 In O.M.P.(EFA)(COMM.)- 15/2016 (Disposed off case)	CAIRN INDIA LTD & ORS V/s GOVERNMENT OF INDIA	VISHNU SHARMA A.S., ANIRUDH DAS, FEBIN MATHEW VARGHESE, ACM LEGAL, PRADEEP KUMAR JAIN, ARJUN PALL, SHRUTI SABHARWAL, ANIRUDH DAS, SHRUTI SABHARWAL	

ADMISSION DENIAL

9	CS(COMM)-1670/2016 WITH CS(COMM) 73/2018	RAVI AND SINGH COMMUNICATION V/s SIFY TECHNOLOGIES LIMITED	ACM LEGAL, GURU DATT PARASHAR, RISHI RAJ SHARMA, PRAVIR JAIN & CO	
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10	CS(COMM)-73/2018 WITH CS(COMM) 1670/2016	SIFY TECHNOLOGIES LIMITED V/s MRS. PUNITA DEVI	PRAVIR JAIN, GURU DATT PARASHAR, RISHI RAJ SHARMA, ACM LEGAL	
11	CS(OS)-79/2020 I.A. 2633/2020 I.A. 15177/2021 I.A. 894/2022	MRS. ANITA AHUJA V/s MS. RITU MEHTA & ORS.	SANJAY KUMAR SHARMA, SIDHARTH JOSHI, SIDHARTH JOSHI	
12	CS(OS)-277/2024	ENGINEER.AI INDIA PVT LTD & ANR. V/s IDEOPE MEDIA PVT LTD. & ORS.	JAY KUMAR BHARDWAJ, NEHA NAGPAL	
FOR EVIDENCE				
13	CS(COMM)-296/2016	M/S SHABNAM HIDE COMPANY V/s M/S BAJAJ BROTHERS	RAMESH KUMAR, VIDIT ANAND, CHIRAMEL & CO	AT 12:30 P.M.
14	CS(COMM)-579/2016	SATYA PARKASH & BROS(P0 LTD V/s DELHI DEVELOPMENT AUTHORITY & ORS	MANISH MAKHIJA, ASEEM MEHROTRA	
15	CS(COMM)-1179/2016	T T LTD V/s ASIA INTERNATIONAL PTE LTD & ANR	MUKUL RAAO, SHILPI JAIN SHARMA	
16	CS(COMM)-1288/2016	M/S LEO INFRACAPITAL LTD V/s M/S THE ATLAS ELECTRIC INDUSTRIES PVT LTD	SS WANI, GOVIND K RISHI, ANUJA PETHIA, SHAKEEL SARWAR WANI	AT 2:00 P.M.

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

17	CS(OS)-413/2016 WITH CS(OS) 415/2016	LEO INFRACAPITAL LIMITED V/s GROMET INDIA PRIVATE LIMITED	SHAHID AKHTAR, BHARAT MALHOTRA, GOVIND K RISHI, ANUJA PETHIA, S S WANI & ASSO	AT 12:30 P.M.
18	CS(OS)-415/2016	LEO ISPAT LIMITED V/s GROMET INDIA PRIVATE LIMITED	CHAITANYA MAHAJAN, GOVIND K RISHI, ANUJA PETHIA, S S WANI & ASSO	AT 12:30 P.M.
19	CS(OS)-444/2016	MANISH SHARMA V/s MOHAR SINGH SHARMA & ORS	ANIL SHARMA, ANIL SHARMA, K S SINGH & TRIPTA	
20	CS(OS)-274/2020	ANGAD SINGH REKHI & ORS. V/s SATBIR SINGH KOCHAR	ANNIRUDH SHARMA, SHRIYA CHANDA, KAPIL MIDHA	

**R - 2, NEW COURTS BLOCK (GROUND FLOOR), (OS-H)
BEFORE SH. AJAY GULATI, JOINT REGISTRAR (JUDICIAL)**

**(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MS. MANSI ANEJA
NAGPAL READER TO LD. PRESIDING OFFICER (9971595303))**

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-738/2023 I.A. 8634/2024 I.A. 9206/2024 I.A. 9207/2024 I.A. 30212/2024	SHRINATH TRAVEL AGENCY & ANR. V/s INFINITY INFOWAY PVT LTD & ORS.	R MAYA, TARUN GULIA, TEJVEER BHATIA, NISHCHAL ANAND, TARUN GULIA	
2	CS(COMM)-866/2023 I.A. 24194/2023 I.A. 39415/2024 I.A. 46053/2024	ANURAG SAXENA T/AS UNIQUE INTERNATIONAL V/s RAVI SAINI & ORS.	SANIDHYA MAHESHWARI, RAGHAV GOYAL, KANGAN RODA	
3	CS(COMM)-625/2024 I.A. 34821/2024	BENTLEY SYSTEMS INC & ANR. V/s MR ARCHIT GUPTA & ANR.	RISHUB KAPOOR, VAREESHA IRFAN	
4	CS(COMM)-831/2024 I.A. 40505/2024	CASTROL LIMITED & ORS. V/s MR ALI HUSSAIN AMIR ALI NAMDAR & ANR.	V MOHINI	
5	CS(COMM)-1129/2024 I.A. 48453/2024 I.A. 48455/2024 I.A. 3601/2025	STAR AEROSPACE PRIVATE LIMITED & ORS. V/s TAK TECHNOLOGIES PRIVATE LIMITED	ASHUTOSH NAGAR, TURAB ALI KAZMI, ASHUTOSH NAGAR	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

6	CS(COMM)- 1164/2024 I.A. 49118/2024	X V/s Y	PRAFUL JINDAL, KUNAL KHANNA	
7	CS(COMM)- 1166/2024 I.A. 49149/2024	BENTLEY SYSTEMS INC & ANR. V/s MR VIKAS MURLIDHAR BHALERAO	MANISH KUMAR, VAREESHA IRFAN	

ADMISSION DENIAL

8	CS(COMM)- 431/2022 I.A. 9661/2022 I.A. 12488/2022	AMBUJA CEMENTS LIMITED V/s SHIV KRIPA STEELS & ANR.	AKSHAY SINGH, GHANSHYAM DAS B, VAIBHAV VATS, MD SAZID RAYEEN, AKSHAY SINGH	
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**R - 3, NEW COURTS BLOCK (GROUND FLOOR),(OS-A)
BEFORE MS. SHUCHI LALER, JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. D. KUMAR, READER TO LD. PRESIDING OFFICER(9811041377))

NOTE : PLEASE GIVE APPEARANCE IN THE CHAT BOX WITH ITEM NUMBER AND MOBILE NUMBER.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-2100/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s NAREENA LIFE SCIENCES PVT LTD AND ORS	MAYANK KUMAR DAWAR, HIMANSHU KUMAR, RANJEET KUMAR	
2	ARB.P.-2102/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s RO CARE INDIA AND ORS	RANJEET KUMAR	
3	ARB.P.-2103/2024	MONEYWISE FINANCIAL SERVICES PVT LTD V/s LEGEND STORIES AND ORS	RANJEET KUMAR	
4	ARB.P.-177/2025	M/S MONEYWISE FINANCIAL SERVICES PVT LTD V/s GOYAL MOBILE POINT AND ORS	RANJEET KUMAR	

5	ARB.P.-182/2025	M/S MONEYWISE FINANCIAL SERVICES PVT. LTD. V/s DURGA TRADERS THROUGH ITS PARTNERS AND ORS	PREETI	
6	ARB.P.-356/2025	HAVOVI ANKLESARIA V/s CIG REALITY FUND	MADHAVI SHUKLA	
7	CS(COMM)-443/2022	MINTERGRAPH SYSTEMS PVT. LTD. V/s HITACHI SYSTEMS MICRO CLINIC PVT. LTD. & ORS.	VIVEK PANDEY, PRIYANKA VORA, UJJWAL SINGH, SIDDHANT BUXY, ISHAAN VERMA, SHIVAM, ISHAAN VERMA	
8	CS(OS)- 16/2022(Disposed off case)	ISHWAR LOOND & ANR V/s STATE OF NCT OF DELHI & ORS	ADITYA MALHOTRA, MALHOTRA AND MALHOTRA	
9	CS(OS)-89/2022 I.A. 2482/2022 I.A. 4048/2024 I.A. 4049/2024	GLOBAL AUDIO TEXT SOLUTION PVT. LTD. V/s DR. UMESH DUTT GALVIYA	SHASHI KAUSHIK, SHASHI KAUSHIK	
10	CS(OS)-279/2022 I.A. 7700/2022 I.A. 9107/2022	LIEUT COL RAKESH CHOUDHARY V/s SH ASHOK KUMAR & ORS.	DINESH SINGH CHAUDHARY, ADHITYA SRINIVASAN, DEEPAK JAIN, AMIT KUMAR	
11	CS(OS)-321/2022 I.A. 8785/2022 I.A. 8786/2022	NEERAJ KUMAR JAIN V/s AMIT JAIN AND ORS	RAJNEESH TIWARI, RADHE SHYAM JHA, DEEPANJALI KATIYAR, ISHIKA JAIN, DEEPAK GOEL	

12	CS(OS)-505/2022	SMT KAMLESH V/s SHRI KRISHAN KUMAR & ANR.	MAYANK NAGI, AWADHESH KUMAR, KARAN LUTHRA, RAHUL SAGAR SAHAY	
13	CS(OS)-576/2022 I.A. 15170/2022 I.A. 38204/2024 I.A. 38205/2024	AKARSHAN BHAWAN FLAT OWNERS WELFARE ASSOCIATION AND ANOTHER V/s SUSHIL KUMAR JAIN AND OTHERS	SHAMSUDDIN ANSARI, ASHUTOSH RANA, O P GAGGAR	
14	CS(OS)-693/2022 I.A. 18311/2022 I.A. 92/2023 I.A. 93/2023 I.A. 223/2023 I.A. 41046/2024 I.A. 41713/2024	SMT SEEMA CHHATWAL V/s SH DEEPAK KUMAR BAJAJ & ORS.	VAIBHAV ARORA, NITIN KUMAR, KULDEEP, SANJEEV RAJPAL, MANU NAYAR, VAIBHAV ARORA, GUNJAN KUMAR	
15	CS(OS)-724/2022 I.A. 19348/2022	URMILA DEVI AND ANR V/s POONAM BANSAL AND ORS	BHARAT MALHOTRA, AFROZ AHMAD, SHRUTI AGRAWAL, SIDHARTH JOSHI	
16	CS(OS)-471/2024 I.A. 31255/2024 I.A. 45222/2024	MANAV SARDANA V/s R P GUPTA	TARUN KAPOOR, PRAVEEN KUMAR, SAAKAAR SARDANA, TARUN KAPOOR	
17	EX.P.-29/2022	SANDEEP GUPTA V/s ME N MOMS PRIVATE LIMITED	SANJEEV MAHAJAN	
18	O.M.P. (COMM)- 18/2024 I.A. 6360/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA V/s TRANSSTROY INDIA LIMITED	C.S. CHAUHAN	

SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES (TIME FIXED MATTERS)

19	CS(OS)-1/2022 I.A. 3/2022 I.A. 10238/2023 I.A. 11687/2023	LT COL DR YASMIN YUSUFZAI RETD V/s MR AWES RAJPUT & ORS.	KULJEET RAWAL, AKSHAT GUPTA, ABHISHEK SINGH, PRATEEK DHANDA, ABHISHEK SINGH, ANUPAM SRIVASTAVA	AT 2:00 P.M.
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ADMISSION DENIAL

20	CS(OS)-88/2022 CC 10/2022 I.A. 2450/2022 I.A. 1659/2023 I.A. 4169/2023 I.A. 5302/2023	NARESH CHANDER SHARMA V/s VIDHI SHARMA & ORS.	MANISH MAKHIJA, RISHABH KAPUR, SAURABH BALWANI, ANKUR MAHINDRO, SAURABH BALWANI, RISHABH KAPUR, FILED IN COMPLIANCE OF ORDER DT EIGHTH JULY TWO THOUSAND TWENTY TWO	
21	CS(OS)-786/2022 I.A. 21137/2022 I.A. 21139/2022 I.A. 16508/2023 I.A. 39622/2024 I.A. 4472/2025	SHAKUNTLA SHARMA V/s JETEINDER SHARMA & ORS.	GANESH CHANDRA PANDEY, SURESH CHAND SINGHAL, KUNAL RAWAT, PRASHANT MENDIRATTA, AMARJEET SINGH SAHNI, ARJUN SINGH KHURANA, ATUL KHARBANDA, PRASHANT MENDIRATTA	
22	CS(OS)-790/2022 I.A. 21270/2022	POOJA SHARMA V/s PANKAJ GROVER	ARJUN ANAND, RAKESH TIWARI	

23	TEST.CAS.-51/2022	URMILA LANBA & ANR. V/s STATE OF NCT OF DELHI & ORS.	ISHAN DEWAN, SHIVA SANTANAM SWAMINADHAN, BHUVAN GUGNANI, PUNEET JAIN, AMARJIT SINGH BEDI	
FOR EVIDENCE				
24	CS(OS)-1518/2009	M/S AHLUWALIA CONTRACTS (INDIA) LIMITED V/s DELHI DEVELOPMENT AUTHORITY & ANOTHER	S.K.CHANDWANI, R. RAJAPPOU, M S RAHMAN, K.K. SHARMA	
25	CS(OS)-575/2022 I.A. 15158/2022 I.A. 12591/2023 I.A. 16807/2023 WITH CS(OS) 248/2023	NARESH KUMAR JAIN AND ANR V/s SH.VINOD KUMAR JAIN AND ORS	SUDHINDRA TRIPATHI, AKANSHA CHOUDHARY, RKSHIT PANDEY, SUDHINDRA TRIPATHI	
26	CS(OS)-248/2023 I.A. 7635/2023 I.A. 22678/2023 I.A. 22686/2023	VINOD KUMAR JAIN V/s NARESH KUMAR JAIN	PRATEEK GUPTA, SUDHINDRA TRIPATHI, KARAN AGGARWAL, MAHUA KALRA	

**R - 5, NEW COURTS BLOCK (GROUND FLOOR),
BEFORE MS. BHAWANI SHARMA, JOINT REGISTRAR (JUDICIAL)**

<https://jrdhc.webex.com/join/jrdhc5>

NOTE : HEARING OF THE FOLLOWING CASES AFTER THE APPELLATE SIDE LIST.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	TEST.CAS.- 70/2023(Disposed off case) I.A. 41518/2024	SUBHASH BHAVNANI V/s STATE OF NCT OF DELHI AND ORS	RAHUL AGARWAL, VIDULA MEHROTRA, KAVEESH NAIR	

**R - 4, NEW COURTS BLOCK (GROUND FLOOR),(OS-E&I)
BEFORE MR. SIDHARTH MATHUR,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT Mr. SUDHANSHU GUPTA, READER TO LD. PRESIDING OFFICER(9313414182)

NOTE : ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD, PLEASE KEEP MIC & WEB CAM OFF AND WAIT FOR THEIR TURN.

NOTE : PLEASE GIVE APPEARANCE IN CHAT BOX/ MESSAGE WITH ITEM NUMBER, CASE NUMBER AND MOBILE NUMBER.

NOTE : LAWYERS APPEARING THROUGH VC SHALL SEND THEIR EXEMPTION TO THE COURT MASTER ALONGWITH PROPER REASON IN ADVANCE.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	C.O. (COMM.IPD-TM)-29/2021 I.A. 39491/2024	J.S. BANSAL V/s MANJU AGARWAL AND OTHERS	LALLAN OJHA, YOGESH PACHAURI, W.S.KANE AND COMPANY - FILE RECEIVED FROM IPAB, YOGESH PACHAURI	
2	C.O. (COMM.IPD-TM)-157/2024 I.A. 5992/2025	GURUJI ENTERPRISES PVT LTD & ANR. V/s DEEPAK KUMAR MITTAL & ANR.	ATUL AGARWAL, SANJEEV KUMAR SINGH, ATUL AGARWAL	
3	CS(COMM)- 595/2022 I.A. 13824/2022	LIVSPACE PTE. LTD. & ANR. V/s LIVSPACE- REVIEWS.COM & ORS.	PRANJIT KUMAR BHATTACHARYA	
4	CS(COMM)- 934/2024 I.A. 43164/2024	MULTANI PHARMACEUTICALS LIMITED V/s MAYURI BHUPAL BHAMARE	NUPOOR MAHARAJ, ASHUTOSH UPADHYAYA	

5	CS(COMM)- 1162/2024 I.A. 49046/2024 I.A. 49047/2024	DUKE PUMPING SOLUTIONS PRIVATE LIMITED V/s MUDIT KAMBOJ	N MAHABIR	
6	CS(COMM)- 121/2025 I.A. 3774/2025 I.A. 3777/2025	IMPRESARIO ENTERTAINMENT AND HOSPITALITY PVT. LTD. V/s M/S THE SHAKE SOCIAL THROUGH ITS PROPRIETOR	SHIKHA SACHDEV	

ADMISSION DENIAL

7	CS(COMM)- 245/2021 I.A. 2195/2022 I.A. 8531/2022 I.A. 10625/2022 I.A. 15554/2022 I.A. 4807/2024 I.A. 4826/2024 I.A. 41951/2024	SANOFI INDIA LIMITED V/s RIDLEY LIFE SCIENCE PRIVATE LIMITED	SUMIT RAJPUT, ANSHUMAN SHARMA, BRIJESH C A, AARTI AGGARWAL, ANSHUMAN SHARMA	
8	CS(COMM)- 594/2022	APOLLO TYRES LIMITED V/s PIONEER TRADING CORPORATION & ORS.	RAHUL CHAUDHRY, BRIJESH C A	
9	CS(COMM)- 206/2024 I.A. 5468/2024 I.A. 37774/2024	MANKIND PHARMA LIMITED V/s HOMOEOSTIC HEALTH CARE PRIVATE LIMITED AND ANR	HEMANT DASWANI, MEHUL GUPTA, HEMANT DASWANI	
10	CS(COMM)- 783/2024 I.A. 39137/2024 I.A. 39138/2024 I.A. 39139/2024 I.A. 4352/2025	BALNEO WELLNESS TECHNOLOGIES PVT. LTD. V/s RELAXORA TECHNOLOGIES PVT. LTD. & ORS.	VIVEK SHARMA, DHEERAJ GUPTA, VIVEK SHARMA	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

11	CS(COMM)- 983/2024 I.A. 44302/2024 I.A. 7622/2025 I.A. 8021/2025 I.A. 8053/2025	BRITANNIA INDUSTRIES LTD V/s DESI BITES SNACKS P LTD & ORS.	RAJNEESH VATS, SACHIN GUPTA	
FOR EVIDENCE				
12	CS(COMM)- 593/2021 I.A. 36529/2024	FERRERO SPA & ORS. V/s M. B. ENTERPRISES	SOURADEEP MUKHOPADHYAY, SHIVANG SHARMA	
13	CS(COMM)- 408/2022 I.A. 9316/2022 I.A. 9318/2022 CC(COMM) 7/2024	STERLITE TECHNOLOGIES LTD V/s HFCL LIMITED	ANIRUDH DAS, MISHTHI DUBEY, IN COMPLIANCE OF ORDER DT. 09.02.2024	

**R - 8, NEW COURTS BLOCK (GROUND FLOOR),(OS-F)
BEFORE MR.DEVENDER KUMAR GARG, JOINT REGISTRAR (JUDICIAL)**

NOTE:- ADVOCATES ARE REQUESTED TO PLEASE GIVE THEIR APPEARANCE IN 'CHAT BOX' WITH THEM ITEM NUMBER, SUIT NUMBER AND ALSO FOR THE PARTY, THEY APPEARING FOR.

(NOTE : IN CASE of ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. VED PRAKASH, READER TO LD. PRESIDING OFFICER (9220401146))

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	ARB.P.-671/2019	MR. SHANT CHADHA V/s M/S KESHO ROM INDUSTRIES LIMITED	PINAKI ADDY, PREETI SINGH, PREETI SINGH	
2	CS(COMM)-274/2019 I.A. 10868/2022 I.A. 10873/2022	HARMONY INNOVATION SHIPPING PTE LTD. V/s ALPB SHIPPING SERVICES	DR. SURAT SINGH, SHWETA VASHIST, TUSHAR MUDGIL	
3	CS(COMM)-550/2019 I.A. 14476/2015	M/S ANALCO (INDIA) PVT LTD V/s M/S ALUCO PANESL LTD	JAI SHANKER, PADMA PRIYA, SIDDHARTH AGGARWAL & AKHIL BANSAL	

4	CS(OS)-2313/2011(Disposed off case)	HEMANT KUMAR V/s MUKESH GUPTA & ORS	JAGDEV SINGH, AKSHAY BHATIA, RAKESH SHERAWAT	
5	CS(OS)-257/2013	DEEPAK CHHABRA V/s ANIL GOEL & ORS	D P GUPTA, K MISHRA, V P RANA, MANOJ MITTAL, FANISH K JAIN, V.P. RANA & ASSOCIATES	
6	CS(OS)-122/2019 I.A. 3045/2019	PARVATI & ORS. V/s MADAN LAL & ORS.	SUNIL KUMAR JHA, HIMANSHU VERMA, RAJEEV KUMAR, SHASHANK SINGH, MANU SISHODIA	
7	CS(OS)-524/2019 I.A. 14078/2019 I.A. 9698/2024	NEELAM V/s ASHOK MALIK & ORS	SHREY GUPTA, VINOD KUMAR, ANAM SIDDIQUI, LALIT GUPTA, ANAM SIDDIQUI	
8	CS(OS)-380/2024 I.A. 10676/2024 I.A. 10677/2024 I.A. 10678/2024 I.A. 7696/2025 I.A. 7697/2025 I.A. 7710/2025	PUNJAB STATE INDUSTRIAL DEVELOPMENT CORPORATION V/s RUCHIKA GUPTA	MANAN BATRA, SUMIT SINHA, MANAN BATRA	
9	CS(OS)-534/2024 I.A. 33076/2024	VANI BEDI V/s MANSI ARORA & ORS.	SANJAY MISHRA, GAURAV KUMAR, SANJAY MISHRA	

10	CS(OS)-24/2025 I.A. 1028/2025 I.A. 1029/2025 I.A. 1031/2025	RAJESH GROVER & ANR. V/s SANDEEP GROVER & ANR.	RAJEEV SAINI	
11	I.P.A.-11/2019 I.A. 14022/2019	SEBASTIAN THOMAS V/s VINCULUM SOLUTIONS PVT LTD & ORS.	SEBASTIAN THOMAS, PLAINTIFF IN PERSON, SEBATIAN THOMAS	
ADMISSION DENIAL				
12	CS(OS)-1214/2011 I.A. 15280/2018 I.A. 15401/2018 I.A. 46540/2024 WITH CS(OS) 2119/2011 CS(OS) 2120/2011	SUNIL GUPTA & ORS V/s M/S AERENS ENTERTAINMENT ZONE PVT LTD & ORS	ATUL SHARMA, R.P.VATS, KUSTUBH SINGH, SURESH DUTT DOBHAL, N.K. KANTAWALA, UNILEGA CHAMBERS	
13	CS(OS)-2119/2011 I.A. 15279/2018 I.A. 46538/2024	SURINDER SINGH MARWAH & ANR V/s AERENS ENTERTAINMENT ZONE LTD & ORS	SURESH DUTT DOBHAL (CAVEATOR), FOR ARORA, LOKESH BHOLA, MANINI SARASWAT, VIJAY KUMAR SHARMA, SUNIL PRAKASH SHARMA, KUSTUBH SINGH, SURESH DUTT DOBHAL, KAPIL KHER, UNILEGA CHAMBERS	

14	CS(OS)-2120/2011 I.A. 15275/2018 I.A. 46541/2024	DEEPAK KUMAR & ANR V/s AERENS ENTERTAINMENT ZONE LTD & ORS	SURESH DUTT DOBHAL (CAVEATOR), FOR ARORA, LOKESH BHOLA, MANINI SARASWAT, VIJAY KUMAR SHARMA, SUNIL PRAKASH SHARMA, KUSTUBH SINGH, SURESH DUTT DOBHAL, KAPIL KHER, UNILEGA CHAMBERS	
15	CS(OS)-1/2019 I.A. 63/2019 I.A. 3206/2019	SHRI DEEPAK KUMAR ROHILLA V/s SHRI ANIL KUMAR ROHILLA & ANR.	TUSHAR MAHAJAN, S.C. SINGHAL, RAJESH GUPTA	
16	CS(OS)-27/2019 I.A. 855/2019 I.A. 3595/2020 I.A. 3596/2020 I.A. 31928/2024 I.A. 31929/2024	SWAMI RAMDEV & ANR. V/s FACEBOOK, INC. & ORS.	TEJAS KARIA, DEEPAK GOGIA, MAMTA R JHA, DEEPAK GOGIA, SIMRANJEET SINGH, SMITA JAIN	
17	CS(OS)-570/2019 I.A. 15610/2019 I.A. 3248/2025	BIRINDER KAUR V/s BALTEJ SRA	ZUBEDA BEGUM, KARAN DEWAN, ZUBEDA BEGUM	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

FOR EVIDENCE

18	CS(OS)-2347/2013	MANJU SHARMA V/s JANG BAHADUR JAISWAL & ORS	ROBIN R DAVID, KARAN LUTHRA, R.S RATHI	
19	CS(OS)-464/2019 I.A. 12447/2019	UMESH CHANDER SHARMA & ANR. V/s NARESH SHARMA & ORS	SAURABH MISHRA, RAHUL SAGAR SAHAY, ANKIT GUPTA	AT 2:00 P.M.
20	I.P.A.-12/2019	OYSTER STEEL AND IRON PVT. LTD. V/s SIMLA HOLDINGS & ORS.	RAJAT JAIN, ABHAY CHITRAVANSHI	

**R - 7, NEW COURTS BLOCK (GROUND FLOOR),(OS-G)
BEFORE MR. MANISH SHARMA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. NARESH KUMAR, READER TO LD. PRESIDING OFFICER(9911776651)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	CS(COMM)-325/2024 I.A. 8988/2024 I.A. 36396/2024 I.A. 38130/2024 I.A. 45499/2024 I.A. 46474/2024	M/S ARTEC BUILDERS LLP V/s APARNA GUPTA & ANR.	VIPIN CHAUDHARY, PIYUSH KAUSHIK, VIKRAM SINGH DAHIYA, ANSHU MAHAJAN, PIYUSH KAUSHIK	
2	CS(COMM)-326/2024 I.A. 8990/2024 I.A. 36395/2024 I.A. 38129/2024 I.A. 45403/2024 I.A. 46473/2024	M/S ARTEC BUILDERS LLP V/s SANDIP KUMAR GUPTA AND ANR.	VIPIN CHAUDHARY, PIYUSH KAUSHIK, VIKRAM SINGH DAHIYA, KARAN VIJAYAN, ANSHU MAHAJAN, PIYUSH KAUSHIK	
3	CS(COMM)-838/2024 I.A. 40640/2024 CCP(O) 7/2025 I.A. 7162/2025	RANJIT SINGH DHILLON V/s URVASHI MALIK AND ORS	PARUL DUREJA, NAND KISHORE AGGARWAL, VINEET HANS, JAYANT KUMAR, VINEET HANS	
4	CS(COMM)-951/2024 I.A. 43391/2024 I.A. 43394/2024	BHUPENDER KUMAR ARORA HUF AND ANR V/s TAURAS INTERNATIONAL PROJECTS PVT LTD AND ORS	VIDIT GUPTA	

5	CS(COMM)-181/2025 I.A. 5440/2025	THRIVENI SAINIK MINING PRIVATE LIMITED V/s NTPC LTD	ADYASHA NANDA	
6	I.A. 8187/2025 I.A. 8227/2025 In CS(OS)-362/2018	VIJAY KUMAR OJHA V/s SAMSUNG INDIA ELECTRONICS PVT. LTD.	RAJEEV KUMAR, TARANG AGARWAL, TARANG AGARWAL, ATUL KUMAR	
7	CS(OS)-360/2022 I.A. 9545/2022 I.A. 9546/2022 I.A. 21925/2022 I.A. 8342/2023 I.A. 19373/2023 I.A. 10441/2024 I.A. 10442/2024 I.A. 10443/2024 I.A. 10444/2024 I.A. 37053/2024 I.A. 46722/2024	SAVITA MALHAN V/s PADMA DEVI & ORS.	ASHISH DUTTA, SHIKHA YADAV, AMARPREET SINGH, CHANDAN GUPTA, UPVAN GUPTA, SONALI CHOPRA, ASHISH DUTTA, SHIV KUMAR GANDHI, CHANDAN GUPTA	
8	CS(OS)-136/2025 I.A. 5414/2025	ASHUTOSH MADAN AND OTHERS. V/s RAJNI MADAN AND OTHERS.	ANUROOP P.S	
9	CS(OS)-138/2025 I.A. 5456/2025	KAMINI V/s ASHOK KUMAR SALHOTRA & ORS.	RAJAT GABA	

ADMISSION DENIAL

10	CS(COMM)-1182/2018 WITH CS(COMM) 1183/2018	PRAVEEN SINHA V/s KENRISE MEDIA PRIVATE LIMITED AND ANR.	IN COMPLIACNE OF ORDER OF HONBLE SUPREM COURT IN TP 1480-1481 OF 2017 LCR RECIEVD FOR SUBJ JUDGE VI ARA HAVING LETTER NO 34/2018 DATED 27/08/2018 LCR HAVING SUIT NO.13/2016	
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11	CS(COMM)-1183/2018	PARVEEN SINHA V/s IDSHINING TECHNOLOGIES PVT. LTD. AND ANR.	IN COMPLIANCE OF THE ORDER OF REGISTRAR (ORIGINAL) DATED 08/10/2018 LCR RECIEVED ROM COURT OF SUB JUDGE-I, VAISHALI (HAJIPUR), BIHAR IN TP (CIVIL) NO 1480-1481/2017	
12	CS(COMM)-1043/2024 I.A. 46019/2024 I.A. 46021/2024 I.A. 8355/2025	ANITA KAPOOR & ORS. V/s O K STEEL PRODUCTS & ORS.	AMIT GUPTA, MORDHWAJ	
13	CS(COMM)-1157/2024	TEWATIA CONSTRUCTION PVT LTD V/s MUNICIPAL CORPORATION OF DELHI	NAVNEET DUGAR	
14	CS(OS)-425/2018 I.A. 11805/2018 I.A. 1850/2020	MANJU SEHGAL V/s SUSHMA DHIR & ORS.	AASTHA GUPTA, SANJEEV SAROHA, AMRITA JHA	
15	CS(OS)-532/2018 I.A. 14408/2018 I.A. 14168/2019	DEVANAND & ANR. V/s SMT. LILA DEVI & ORS.	C.S.BHANDARI, NARENDER BHANDARI, MIMANSA LAW OFFICES, N.K. AGGARWAL, C S BHANDARI	
16	CS(OS)-273/2024 I.A. 7671/2024 I.A. 8697/2025	ANURADHA MALIK NAYYAR & ORS. V/s NIRMLA NAYYAR & ORS.	NAMITA ROY, SIDHARTH JOSHI, NAMITA ROY	
17	CS(OS)-308/2024 I.A. 8797/2024	MR. ANKUSH GUPTA V/s MRS. POOJA AGGARWAL & ORS.	SIDHARTH JOSHI, SANJAY KUMAR KHANNA, SIDHARTH JOSHI	

18	CS(OS)-426/2024 I.A. 29917/2024	HIRENDRA GUPTA & ORS. V/s ATUL GUPTA & ORS.	MOHD AMANULAH, ASHIM SHRIDHAR	
19	CS(OS)-933/2024 I.A. 46259/2024	SH. VIKAS VATS V/s SH. DEEPAK VATS & ORS.	RAM NARAIN VATS, AKSHAT GUPTA, SACHIN SHARMA	
20	CS(OS)-979/2024 I.A. 47478/2024	BABY RAMYA HANS THROUGH HER NEXT FRIEND / MOTHER V/s SMT SARLA HANS	HARSH VARDHAN SINGH, RAJAL RAI DUA	
21	CS(OS)-986/2024 I.A. 47704/2024	PRADEEP MAHIPAL V/s SANNJAY MAHIPAL AND ORS	KULJEET RAWAL, RAVIKESH KUMAR SINHA, PUNEET SHARMA, ANKUR MAHINDRO	
FOR EVIDENCE				
22	CC(COMM) 108/2017 In CS(COMM)- 66/2015 (Disposed off case)	M/S ALMASS INDIA V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA, MUKESH GUPTA	
23	CS(OS)-285/2018	SHRI VINOD KUMAR SAHNI & ORS V/s SH. UMESH KUMAR SAHNI & ORS	SHEKHAR GUPTA, RAVINDRA KANTH, D.S. CHAUHAN	
24	CS(OS)-464/2018	SHRI SURJEET SINGH V/s SHRI SWAMBERJEET SINGH & ANR.	S N CHOUDHRI, SIDDHARTH AGGARWAL	

**R - 6, NEW COURTS BLOCK (GROUND FLOOR),(OS-D)
BEFORE MS. PRIYA MAHENDRA,JOINT REGISTRAR (JUDICIAL)**

(NOTE : IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT MR. SHAMSHER, READER
(9999292525)

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
1	I.A. 45179/2024 In CS(OS)- 27/2021 (Disposed off case)	SONIKA GOYAL V/s KAILASH CHANDRA JOSHI	MUKUL RAO, SUIT-208958/16 TRANSFERRED FROM THE COURT OF MS. NEELAM SINGH, ADJ-02, SOUTH-EAST, SAKET COURTS, AS PER HONBLE DELHI HIGH COURT ORDER IN TRP(C)- 153/19 DT. 06.01.2020, MUKUL RAAO	
2	CS(OS)-61/2021 I.A. 11222/2020 I.A. 364/2021	HARISH GUPTA V/s PRADEEP GUPTA & ANR.	MUNISH KUMAR, SHIV CHARAN GARG	
3	CS(OS)-334/2021 I.A. 8800/2021 I.A. 8802/2021 I.A. 14584/2021	INDIAN VETERINARY ASSOCIATION THROUGH ITS PRESIDENT DR UMESH CHANDRA SHARMA AND TREASURER DR VIJAY KUMAR V/s MANEKA GANDHI	HARDIK SHARMA, PANKUSH GOYAL, ABHIJIT ACHARYA, ABHIJIT ACHARYA	

15.04.2025

ADVANCE CAUSE LIST (ORIGINAL SIDE)

4	TEST.CAS.- 73/2024 I.A. 1157/2025 WITH CS(OS) 61/2021	PRADEEP GUPTA V/s STATE AND ORS	NO	
5	TEST.CAS.- 74/2024 WITH CS(OS) 61/2021	PRADEEP GUPTA V/s STATE AND ORS	SHIMPY SHARMA, NO	

ADMISSION DENIAL

6	CS(OS)-110/2017	SOUTH DELHI MUNICIPAL CORPORATION V/s DELHI GURGAON SUPER CONNECTIVITY LIMITED &ORS.	AJIT WARRIER, D KISHORE KUMAAR, RAKESH MITTAL	
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FOR EVIDENCE

7	CS(COMM)- 623/2021 I.A. 16035/2021 I.A. 2545/2022	ARUN KUMAR JAIN V/s JAGDISH KAUR & ORS.	SHUBHAM JAIN, RAJAT ANEJA, VAIBHAV VATS	
8	CS(OS)- 1215/2010 I.A. 2318/2024 I.A. 39272/2024	N.L VAISH AND ANOTHER V/s VIRENDER BANSAL AND OTHERS	MOHIT GOEL, K. SUNIL, ADARSH CHAMOLI, K SUNIL & ASSOCIATES, KUMAR SUNIL	AT 2:00 P.M.
9	CS(OS)-244/2017 I.A. 15638/2019	SHRI PARVEEN KUMAR V/s SHRI DES RAJ	GURPREET SINGH, DEEPAK DHINGRA	
10	CS(OS)-363/2017 I.A. 9047/2017 I.A. 49434/2024 I.A. 3782/2025 I.A. 3783/2025	VIJENDER SINGH RANA V/s JAI PAL RANA & ORS	S K ROUT, RAJAN TYAGI, ALOK KUMAR, NIDHI JAIN	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

15.04.2025

Advance List

**ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

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or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	W.P.(C)-6907/2022 CM APPL. 21047/2022	INDERJIT SINGH V/s COMMISSIONER OF CUSTOMS, IGI AIRPORT, TERMINAL-3, DELHI	PRERNA SINGH, VARUN NISCHAL	
		OTHER DETAILS OF ADVOCATES: ARUNABHA GANGULI AND PRERNA SINGH (ARUNABHA_GANGULI@HOTMAIL.COM, PRERNASINGH88@GMAIL.COM)(9910146310)(PETITIONER) K N LAWYER(KNLAWYER@GMAIL.COM)()(RESPONDENT) VARUN NISCHAL(VARUN.NISCHAL@GMAIL.COM)(9811499378)(PETITIONER)		
2	W.P.(C)-7122/2022	RAJ KISHORE GOYAL V/s NATIONAL MEDICAL COMMISSION & ORS.	PRASHANT VAXISH, SACHIN JAIN, ATISHAYA KAUSHAL	
		OTHER DETAILS OF ADVOCATES: PRASHANT VAXISH(OFFICE@PPLAW.IN)(8130250698)(PETITIONER) SINGH DEV(OFFICESINGHDEV2@GMAIL.COM)()(RESPONDENT) PRAVEEN (LAWPRAVEEN@YAHOO.CO.UK)()(RESPONDENT) SACHIN JAIN(SACHINJAINLAWYER@GMAIL.COM)(9818544445)(PETITIONER) ATISHAYA KAUSHAL(ATISHAYAKAUSHAL@GMAIL.COM)(9891952134)(RESPONDENT)		
3	W.P.(C)-17122/2022	MANISH KUMAR GUPTA V/s GOVT OF NCT OF DELHI & ORS.	MOHIT KUMAR AULUCK, VINEET TAYAL, AESHWARYA SHARMA	
		OTHER DETAILS OF ADVOCATES: MOHIT KUMAR AULUCK(MOHIT@AULUCK.IN)(9999903936)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) ONLINE DCUS(CARE@NLINEDCUS.COM)()(RESPONDENT) VINEET TAYAL(VINEET.TAYAL@GMAIL.COM)(9810059479)(RESPONDENT) AESHWARYA SHARMA (BALLB4AESHWARYA@GMAIL.COM)(8368338026)(PETITIONER)		
4	W.P.(C)-11238/2023 CM APPL. 43769/2023	LAKSHMI FLOAT GLASS LTD. V/s DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 6	SHAANTANU JAIN	
		OTHER DETAILS OF ADVOCATES: GAUTAM JAIN(DSLEGAL2018@GMAIL.COM)(9999888495)(PETITIONER)		

		DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)	
5	W.P.(C)-14761/2023 CM APPL. 58703/2023	RAJNI GUPTA V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: ANANT KHAJURIA AND SHARSH SAXENA(CHAMBERSOFNANDITARAO@GMAIL.COM)(8285606749)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) MAITREYI COLLEGE(REGISRAR@DU.AC.IN, MAITREYI1967@YAHOO.CO.IN,)()(RESPONDENT)	
6	W.P.(C)-14763/2023 CM APPL. 58707/2023	ARUNA SALUJA V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: ANANT KHAJURIA(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8285606749)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)	
7	W.P.(C)-14770/2023 CM APPL. 58801/2023	DR. RITU CHAHAL KUMAR V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: ANANT KHAJURAIA(CHAMBERSOFABHIKCHIMNI@GMAIL.COM)(8285606749)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT)	
8	W.P.(C)-14791/2023 CM APPL. 58826/2023	RACHNA JAIN V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: MAITREYI COLLEGE(REGISTRAR@DU.AC.IN, MAITREYI1967@YAHOO.CO.IN)()(RESPONDENT)	
9	W.P.(C)-2363/2024 CM APPL. 9784/2024	DR PREETI GUPTA DEWAN V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM, CHAMBERSOFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) DELHI UNIVERSITY, PRINCIPAL COLLEGE OF DESHBANDHU(REGISTRAR@DU.AC.IN, PRINCIPAL@DB.DU.AC.IN, DBCOLLEGE.DU@GMAIL.COM)()(RESPONDENT) RUPAL MOHINDER(RUPALIMOHINDER@GMAIL.COM, VC@DU.AC.IN)()(RESPONDENT)	
10	W.P.(C)-2364/2024 CM APPL. 9787/2024	SUVRITTA KHATRI V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM, CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) RUPAL MOHINDER, DELHI UNIVERSITY(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN)()(RESPONDENT) UNIVERSITY OF DELHI(REGISTRAR@DU.AC.IN, PRINCIPAL@DB.DU.AC.IN, DBCOLLEGE.DU@GMAIL.COM)()(RESPONDENT)	
11	W.P.(C)-2365/2024 CM APPL. 9790/2024 CM APPL. 63749/2024	DR VIVEK CHAUDHARY V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA, BIR SINGH RANA
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM, CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) RUPAL MOHINDER, DELHI UNIVERSITY(RUPALMOHINDER@GMAIL.COM, REGISTRAR@DU.AC.IN, VC@DU.AC.IN)()(RESPONDENT) SRI AUROBINDO EVEN(SRIAUROBINDOEVEN@YAHOO.COM)()(RESPONDENT) RAJINDER DHAWAN AND B S RANA(BSRANA.ADVOCATE@GMAIL.COM)(9871079321)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT) SHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM)(0)(RESPONDENT)	

12	W.P.(C)-2382/2024 CM APPL. 9833/2024 CM APPL. 63769/2024	RENU KAPOOR V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA, BIR SINGH RANA	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM, CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) UNIVERSITY OF DELHI(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) UNIVERSITY OF DELHI(REGISTRAR@DU.AC.IN, VC@DU.AC.IN,)(RESPONDENT) PGDAV COLLEGE(PGDAVCOLLEGE.EDU@GMAIL.COM, PRINCIPAL@PGDAV.DU.AC.IN)()(RESPONDENT) RAJINDER DHAWAN(BSRANA.ADVOCATE@GMAIL.COM)(9871079321)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		
13	W.P.(C)-2430/2024 CM APPL. 9948/2024	MUNICIPAL CORPORATION OF DELHI V/s RAJ SINGH	DIVYA SWAMY	
		OTHER DETAILS OF ADVOCATES: DIVYA SWAMY(DIVYA@DYLAWCHAMBERS.COM)(8860050449)(PETITIONER) RAJIV AGARWAL(RAJIV@RAJIVAGARWAL.COM)()(RESPONDENT)		
14	W.P.(C)-2461/2024 CM APPL. 10109/2024 CM APPL. 10110/2024	SARBANI KUMAR V/s UNIVERSITY OF DELHI & ANR.	SAHARSH SAXENA	
		OTHER DETAILS OF ADVOCATES: SAHARSH SAXENA(SAHARSHSAXENA.ADV@GMAIL.COM, CHAMBEROFABHIKCHIMNI@GMAIL.COM)(8447001268)(PETITIONER) UNIVERSITY OF DELHI, PGDAV COLLEGE(REGISTRAR@DU.AC.IN, PGDAVCOLLEGE.EDU@GMAIL.COM, PRINCIPAL@PGDAV.DU.AC.IN)()(RESPONDENT) RUPAL MOHINDER, DELHI UNIVERSITY, PRINCIPAL OF DU(RUPALMOHINDER@GMAIL.COM, VC@DU.AC.IN, PRINCIPAL@JDM.DU.AC.IN)()(RESPONDENT)		
15	W.P.(C)-2798/2024 CM APPL. 11430/2024	SUKHBIR SINGH & ANR. V/s NETAJI SUBHAS UNIVERSITY OF TECHNOLOGY & ANR.	SUMIT KUMAR	
		OTHER DETAILS OF ADVOCATES: SUMIT KUMAR(SUMIT.LAW89@GMAIL.COM)(9911247063)(PETITIONER) ACADEMIC NSUT(ACADEMIC@NSUT.AC.IN)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
16	W.P.(C)-3883/2024	SUNDER SINGH V/s CHAIRMAN-CUM-MANAGING DIRECTOR, DTC & ANR.	FUDAN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: G K JHA(FKJHAADVOCATE@GMAIL.COM)(9810055432)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
17	CM APPL. 14567/2025 CM APPL. 14799/2025 In W.P.(C)-4123/2024	M/S OVERSEAS HEALTH CARE PVT. LTD. V/s UNION OF INDIA & ORS.	ANSHUMAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) NPPA CHAIRMAN(CHAIRMAN.NPPA@NIC.IN, DCND@NIC.IN)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ANSHUMAN SHARMA(ANSHUMAN.SHARMA@ASLAWS.IN)(9910207302)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
18	W.P.(C)-4147/2024 CM APPL. 16947/2024	DINESH YADAV V/s CHAIRMAN-CUM-MANAGING DIRECTOR, DTC & ANR.	FUDAN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: F K JHA(FKJHAADVOCATE@GMAIL.COM)(9810055432)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		

19	W.P.(C)-4175/2024 CM APPL. 17098/2024	BHUDEV SHARMA V/s CHAIRMAN-CUM-MANAGING DIRECTOR & ANR.	FUDAN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: F.K. JHA(FKJHAADVOCATE@GMAIL.COM)(9810055432)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
20	W.P.(C)-4176/2024 CM APPL. 17101/2024	BALBIR SINGH V/s CHAIRMAN-CUM-MANAGING DIRECTOR DTC & ANR.	FUDAN KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: F K JHA(FKJHAADVOCATE@GMAIL.COM)(9810055432)(PETITIONER) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM)()(RESPONDENT)		
21	W.P.(C)-5474/2024	MONICA SINHA & ORS. V/s GNCT OF DELHI & ORS.	VARUN MUDGIL, ANSHUL SAXENA, SIDDHARTH	
		OTHER DETAILS OF ADVOCATES: VARUN MUDGIL(ADVOCATEARUNMUDGIL@GMAIL.COM)(9711760086)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) EMPLOYEES PROVIDENT FUND ORGANIZATION (MAIL@CHAMBERSOFSIDDHARTH.COM)()(RESPONDENT) AVNISH AHLAWAT(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) ANSHUL SAXENA(ANSHULADVOCATUS@GMAIL.COM)(8860940304)(RESPONDENT) SIDDHARTH (MAIL@CHAMBERSOFSIDDHARTH.COM)(7838537008)(RESPONDENT)		
22	W.P.(C)-6779/2024	MUNNI KANWAR V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBER@GMAIL.COM)(9810082847)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
23	W.P.(C)-7807/2024 CM APPL. 32368/2024 CM APPL. 19584/2025 WITH W.P.(C) 7808/2024	EMIRATES SHIPPING LINE FZE (ERSTWHILE EMIRATES SHIPPING LINE DMCEST) V/s THE ASSISTANT COMMISSIONER OF INCOME-TAX CIRCLE 1(2)(2), NEW DELHI	VISHAL KALRA	
		OTHER DETAILS OF ADVOCATES: VISHAL KALRA(OFFICE@VKLEGAL.IN)(9711033111)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)()(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		
24	W.P.(C)-8060/2024 CM APPL. 33254/2024	KOSI AVIATION LEASING LIMITED EARLIER KNOWN AS SKY AIRCRAFT INDIAN ONE LIMITED V/s ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 2 1 2, INTERNATIONAL TAXATION, NEW DELHI & ANR.	ANURADHA DUTT	
		OTHER DETAILS OF ADVOCATES: ANURADHA DUTT(ADMIN@DMD.LAW, DISHA.JHAM@DMD.LAW)(9910044138)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)()(RESPONDENT)		
25	W.P.(C)-11638/2024 CM APPL. 48372/2024	RAJIV SETHI & ORS. V/s GOVERNMENT OF NCT OF DELHI & ANR.	ALOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR(ALOK.KUMAR@THSLAWFIRM.CO.UK)(9871939895)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		

26	W.P.(C)-12782/2024 CM APPL. 53874/2024	YOGESH LUTHRA & ORS. V/s DELHI DEVELOPMENT AUTHORITY	ARJUN MALIK	
		OTHER DETAILS OF ADVOCATES: AMAC LEGAL LLP(LEGAL@AMACLEGAL.COM)(9810017346)(PETITIONER) YOGESH LUTHRA, JAI KISHAN GOYAL(YOGESHLUTHRA7@GMAIL.COM, PUJARAKESH@YAHOO.COM)(0)(PETITIONER) SHIV SHANKAR GUPTA(FRENCONSTRUCTIONCOMPANY@GMAIL.COM)(0)(PETITIONER) DELHI DEVELOPMENT AUTHORITY(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AMAC LEGAL LLP(LEGAL@AMACLEGAL.COM)(9810017346)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
27	W.P.(C)-14377/2024	KEDAR NATH AND SONS INDIA PVT LTD V/s COMMISSIONER OF CUSTOM (IMPORTS))	PRATYARK VATSA	
		OTHER DETAILS OF ADVOCATES: SADASHIV DADHEECH, T.K. DADHICH & PRATYARK VATSA()(9312900414)(PETITIONER) SADASHIV DADHEECH, T.K. DADHICH & PRATYARK VATSA()(9350227991)(PETITIONER) SADASHIV DADHEECH, T.K. DADHICH & PRATYARK VATSA()(9910078970)(PETITIONER) ANURAG(ANURAGDULAW@GMAIL.COM)(0)(RESPONDENT)		
28	W.P.(C)-15359/2024	BABY RIDHIMA V/s AADHARSHILA VIDYA PEETH & ANR.	JOGINDER SINGH	
		OTHER DETAILS OF ADVOCATES: JOGINDER SINGH(COUNSELEDPCAD@GMAIL.COM)(8586004522)(PETITIONER) SANTOSH KUMAR TRIPATHI, AADHARSHILA(STANDINGCOUNSELGNCTD@GMAIL.COM, AADHARSHILA_V@HOTMAIL.COM)(9868250806)(RESPONDENT)		
29	W.P.(C)-612/2025	M/S JAIN SONS STEEL V/s GOVT OF NCT OF DELHI	YOGESH SWAROOP	
		OTHER DETAILS OF ADVOCATES: YOGESH SWAROOP(YOGESHSWAROOP@GMAIL.COM)(9810371649)(PETITIONER) YOGESH SWAROOP(YOGESHSWAROOP@GMAIL.COM)(9810371649)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
30	W.P.(C)-1053/2025 CM APPL. 5225/2025	ANITA MATHUR & ORS. V/s UNIVERSITY OF DELHI & ANR.	MAAROOF	
		OTHER DETAILS OF ADVOCATES: GURUPAL SINGH(CHAMBEROFABHIKCHIMNI@GMAIL.COM)(9645330954)(PETITIONER) RUPAL MOHINDER, HARDIK, DU(RUPALMOHINDER@GMAIL.COM, HARDIKRUPAL@GMAIL.COM, VC@DU.AC.IN, REGISTRAR@DU.AC.IN)(0)(RESPONDENT) DU, SEEMA(PRINCIPALOFFICE@SRCC.DU.AC.IN, SEEMADOLO.LAW@GMAIL.COM)(0)(RESPONDENT)		

**ROOM NO. 104, FIRST FLOOR, BLOCK-A
BEFORE MS. PANNA DUTTA, REGISTRAR
(PHYSICAL HEARING COURT)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc11>

**PLEASE PROVIDE YOUR APPEARANCE IN CHAT BOX WITH ITEM NO.
ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR
MIC MUTE AND WEBCAM IN OFF MODE.**

**[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. VIJENDER KUMAR (PH:-9871782471)
READER TO MS. PANNA DUTTA, REGISTRAR]**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM APPL. 62069/2023 CM APPL. 62070/2023 In LA.APP.-38/2016	HARI RAM V/s UNION OF INDIA & ANR	BHAGWAT PRASHAD GUPTA, RAJESH GUPTA, RAHUL SINGH, LATIKA MALHOTRA	
		OTHER DETAILS OF ADVOCATES: BHAGWAT PERSHAD GUPTA (RAJESHGUPTA864@GMAIL.COM)(9810360789)(PETITIONER) PATHAK SANJAY KUMAR(PATHAKSANJAYKUMAR@GMAIL.COM)()(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT) LATIKA MALHOTRA(MYERA.LATIKA@GMAIL.COM)(9811895162)(RESPONDENT)		
2	CM APPL. 13505/2025 CM APPL. 13506/2025 CM APPL. 13507/2025 In LA.APP.-334/2016	KARAN SINGH & ORS V/s UOI & ORS	P S VATS, MANISH VATS	
		OTHER DETAILS OF ADVOCATES: UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
3	CM APPL. 52476/2019 CM APPL. 52477/2019 In LA.APP.-21/2018	UNION OF INDIA V/s TARA CHAND & ANR	YEESHU JAIN, SUKHBEER KOUR BAJWA	
		OTHER DETAILS OF ADVOCATES: YEESHU JAIN()(9811394417)(PETITIONER) YEESHU JAIN()(9811394417)(PETITIONER)		
4	LA.APP.-489/2023 CM APPL. 49331/2023	UNION OF INDIA V/s DAYA NAND SHARMA & ANR.	SHYAM SUNDER, SATYAKAM	
		OTHER DETAILS OF ADVOCATES: SHYAM SUNDER DALAL(SUNDERSHYAMDALAL@GMAIL.COM)(9810114152)(PETITIONER) DAYA NAND SHARMA & ANR.(STANDINGCOUNSELGNCTD@GMAIL.COM)()(RESPONDENT) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
5	LA.APP.-46/2025 CM APPL. 15330/2025	UNION OF INDIA V/s PYARI DEVI & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
6	LA.APP.-47/2025 CM APPL. 15361/2025	UNION OF INDIA V/s DHARAMPAL SINGH & ANR.	RAJNEESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
7	LA.APP.-48/2025	UNION OF INDIA	RAJNEESH KUMAR SHARMA	

	CM APPL. 15368/2025	V/s SITA DEVI & ANR.		
		OTHER DETAILS OF ADVOCATES:		
8	CM APPL. 64199/2024 CM APPL. 64200/2024 In RFA-283/2009	CHANDER BHAN V/s D.D.A.	HARVINDER KAUR, DVIJENDRA KUMAR PANDEY, AJAY VERMA	
		OTHER DETAILS OF ADVOCATES:		
9	RFA-575/2011	ASHOK KUMAR VIJAY KUMAR & ORS V/s USHA RANI	LS SOLANKI, ANIL GOEL	
		OTHER DETAILS OF ADVOCATES:		
10	CM APPL. 46683/2023 CM APPL. 66693/2023 In RFA-415/2018	SATVINDER KAUR & ANR V/s DEEPA ROY CHOWDHARY & ANR	AMIET ANDLAY & ARUN K SHARMA, VISHESHWAR SHRIVASTAV, ARUN KUMAR SHARMA, VISHESHWAR SHRIVASTAV	
		OTHER DETAILS OF ADVOCATES: AMIET ANDLAY & ARUN K SHARMA()(9811151686)(PETITIONER) VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER) AMIETANDLAY(AMIETANDLEY@HOTMAIL.COM)()(RESPONDENT) AMIET ANDLAY , ARUN K SHARMA (AMIETANDLEY@HOTMAIL.COM)(9811151686)(PETITIONER) MAYANK BANSAL(ADVOCATEMAYANKBANSAL@GMAIL.COM)()(RESPONDENT) VISHESHWAR SHRIVASTAV(VSHRIVASTAV@LAWOFFICE.CO.IN)(9810503332)(PETITIONER)		
11	RFA-183/2023 CM APPL. 10982/2023	VIJENDER MANN & ORS. V/s SH. BHIM SINGH DECEASED THROUGH L.RS. & ORS.	VED PAL RANA	
		OTHER DETAILS OF ADVOCATES: V P RANA(VPRANALEGALASSOCIATES@GMAIL.COM)(9811165700)(PETITIONER) RAJIV HOODA()(9811867559)(RESPONDENT)		
12	RFA-606/2023 CM APPL. 38775/2023	PUSHPA DEVI V/s KHAZAN SINGH	RIPU DAMAN	
		OTHER DETAILS OF ADVOCATES: R. D. KAUSHIK(RD.KAUSHIK5678@GMAIL.COM)(9910100127)(PETITIONER) SHUSHIL KUMAR CHAUHAN()(9810688671)(RESPONDENT)		
13	RFA-185/2024 CM APPL. 15813/2024 CM APPL. 15814/2024	NAINA GUPTA V/s RAJENDER SHARMA, & ORS.	ASHUTOSH GUPTA, SHIV CHARAN GARG	
		OTHER DETAILS OF ADVOCATES: SHIV CHARAN GARG(SHIVCHARANGARG@GMAIL.COM)(9811061563)(PETITIONER)		
14	CM APPL. 24121/2024 CM APPL. 24123/2024 In RFA-265/2024	PERFECT INFRAENGINEERS LTD V/s MAHESH TRADERS	YOGAMAYA M G	
		OTHER DETAILS OF ADVOCATES:		
15	RFA-281/2024 CM APPL. 25510/2024	SIDHARTH GUPTA V/s RAJINI JAIN	BINOD KUMAR AGRAWAL	
		OTHER DETAILS OF ADVOCATES:		
16	RFA-805/2024 CM APPL. 67828/2024 CM APPL. 10482/2025	ANIL KOHLI & ANR. V/s MR SUNIL KOHLI	SAMEER JAIN	
		OTHER DETAILS OF ADVOCATES: SAMEER JAIN(SAMEER@PSLCHAMBERS.COM)(8299595472)(PETITIONER) SAGAR (SAGAR@PATHAKLAWOFFICE.COM)(0)(RESPONDENT) ANU SURA , ASHVIN RAJ(SAMEER@PSLCHAMBERS.COM)(0)(PETITIONER) SARTHAK(SARHAK@ARDENTLEGAL.IN)(0)(RESPONDENT) SAGAR PATHAK(SAGAR@PATHAKLAWOFFICE.COM)(0)(RESPONDENT)		
17	CM APPL. 68007/2024 CM APPL. 68008/2024	RAJU V/s NEHA	SUSHMA CHAUDHARY	

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	CM APPL. 68010/2024 In RFA-808/2024			
		OTHER DETAILS OF ADVOCATES: PANKAJ BANSAL(PANKAJ@YAHOO.COM)(9999615643)(PETITIONER)		
18	RFA-812/2024 CM APPL. 68349/2024 CM APPL. 68351/2024	SMT. JAGROSHNI DEVI, THROUGH POA MADHURI, D/O LATE SH. RAJMAL SHARMA V/s KRISHAN KUMAR	PARAN KUMAR	
		OTHER DETAILS OF ADVOCATES: PARAN KUMAR(PRISTINECOUNCILORS@GMAIL.COM)(9899829883)(PETITIONER) NARVADESHWAR(NPANDEYADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
19	RFA(OS)-25/2018 CM APPL. 16755/2018 CM APPL. 31352/2018	SANJANA BHATIA V/s SANJIV BHATIA & ORS	CHAYAN SARKAR, VENANCIO D COSTA, ASTHA, ANIRUDH BHATIA, L / & L PARTNERS, SONDHI NARULA DALAL & ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: CHAYAN SARKAR()(9871505207)(PETITIONER) VENANCIO D COSTA , ASTHA()(9871742391)(PETITIONER)		

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE**

AT 11:00 A.M.<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CM(M)-538/2018 CM APPL. 9873/2025 WITH CM(M) 539/2018	M/S THE NEW INDIA ASSURANCE CO LTD V/s MUNNI DEVI & ANR	NAVDEEP SINGH, JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: NAVDEEP SINGH()(9891246248)(PETITIONER) J P N SHAHI AND ASSOCIATES()(9811148998)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER)		
2	CM(M)-539/2018 CM APPL. 9865/2025	M/S THE NEW INDIA ASSURNACE CO LTD V/s SOMWATI & ANR	D D SINGH, NAVDEEP SINGH, JAI PRAKASH NARAYAN SHAHI	
		OTHER DETAILS OF ADVOCATES: D D SINGH , NAVDEEP SINGH()(9891246248)(PETITIONER) J P N SHAHI AND ASSOCIATES()(9811148998)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER) JAI PRAKASH NARAYAN SHAHI(ADVJPNSHAHI@GMAIL.COM)(9811148998)(PETITIONER)		
3	CM APPL. 66440/2024 CM APPL. 66441/2024 CM APPL. 66442/2024 In CM(M)-702/2018 WITH CM(M) 1395/2018	SURINDER KAUR V/s SUNIL ARORA & ORS	RISHI MANCHANDA	
		OTHER DETAILS OF ADVOCATES: RISHI MANCHANDA()(9911681178)(PETITIONER) RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER)		

		PAVITRA KAUR(PAVITRAKAUR22@GMAIL.COM)(0)(RESPONDENT)	
4	CM APPL. 66447/2024 CM APPL. 66448/2024 CM APPL. 66449/2024 In CM(M)-1395/2018	SURINDER KAUR V/s SUNIL ARORA (SINCE DECEASED) THR LRS	RISHI MANCHANDA
		OTHER DETAILS OF ADVOCATES: RISHI MANCHANDA()(9911681178)(PETITIONER) RISHI MANCHANDA(RISHIMANCHANDA.ADV@GMAIL.COM)(9911681178)(PETITIONER) PAVITRA KAUR(PAVITRAKAUR22@GMAIL.COM)(0)(RESPONDENT)	
5	CM APPL. 362/2025 In CM(M)-1451/2022 WITH CM(M) 1455/2022 CM(M) 1477/2022	RUKMANI DEVI JAIPURIA CHARITABLE TRUST V/s SHRI JIWAN DASS(SINCE DECEASED THROUGH LRS	SAURABH SHARMA, PREET PAL SINGH
		OTHER DETAILS OF ADVOCATES: PREET PAL SINGH, SAURABH SHARMA (CHAMBERPPSINGH@GMAIL.COM)(9958555055)(PETITIONER) PREET PAL SINGH(CHAMBERPPSINGH@GMAIL.COM)(9953614717)(PETITIONER) RANJIT SINGH CHOWDHARY(RANJITSINGHCHOWDHARY@GMAIL.COM)(0)(RESPONDENT)	
6	CONT.CAS(C)- 372/2024	JAI BHAGWAN AND OTHERS. V/s SHRI SARANSH AND ORS	ANUROOP P.S
		OTHER DETAILS OF ADVOCATES: ANUROOP P S(ADV.ANUROOP@GMAIL.COM)(9711324245)(PETITIONER) DDA(DDACHAMBERHC@YAHOO.COM)()(RESPONDENT)	
7	CRL.A.-1047/2011	M K ENTERPRISES V/s URVI CREATIONS PVT LTD & ANR	NAVEEN KUMAR, RAJEEV KUMAR, DURGESH KR PANDEY, ANUPAM DHINGRA
		OTHER DETAILS OF ADVOCATES: ANUPAM DHINGRA(ANUD03@GMAIL.COM,DEWANANDCO@GMAIL.COM)(9811422603)(RESPONDENT)	
8	CRL.A.-1049/2011	AGGARWAL FABRICS V/s URVI CREATIONS P.LTD. & ANR.	NAVEEN KUMAR, DURGESH KR PANDEY, ANUPAM DHINGRA
		OTHER DETAILS OF ADVOCATES: ANUPAM DHINGRA(ANUD03@GMAIL.COM,DEWANANDCO@GMAIL.COM)(9811422603)(RESPONDENT)	
9	CRL.A.-287/2025 WITH CRL.A. 253/2025	O.M.A. SALAM V/s NATIONAL INVESTIGATION AGENCY	ABDUL SHUKOOR MUNDAMBRA
		OTHER DETAILS OF ADVOCATES: ABDUL(ADVOCATESHUKOOR@GMAIL.COM)(9995231768)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)	
			OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (NIA- 14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOBACKER E. (DISPOSED ON : 2023-04-06)

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				W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02) CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024
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15.04.2025

Advance List

			FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-07-10) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-07-10) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-07-10) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-07-10) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-07-10) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-07-10) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-07-24) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-07-10) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-07-10) CRL.A. 1195/2024 FILED BY SHAFEER K.P. (D. OF HEARING : 2025-07-10) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @
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15.04.2025

Advance List

			YASIR (D. OF HEARING : 2025-07-10) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-07-10) CRL.A. 100/2025 FILED BY A. S. ISMAIL (D. OF HEARING : 2025-04-24) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY
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				MOHAMED YUSUFF (D. OF HEARING : 2025-05-22) P.S.-FIR NO. : (NIA-14/2022)
10	CRL.M.C.-217/2025	AMIT V/s STATE NCT OF DELHI AND ANR.	NISHANT MITTAL	
		OTHER DETAILS OF ADVOCATES: SANDEEP LOHCHAB ()(9953439089)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (ALIPUR- 640/2023) CRL.M.C. 2177/2025 FILED BY NEHA & ANR. (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (ALIPUR- 640/2023)
11	CRL.M.C.-219/2025	ANAMI SHARAN @ SONU SHARMA & ORS. V/s STATE GOVT OF NCT DELHI & ORS.	SURENDER PAL S. CHAUHAN	
		OTHER DETAILS OF ADVOCATES: SURENDER CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER) SURENDER CHAUHAN(EMINENTLAWFIRM@GMAIL.COM)(9810087416)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. : (WAZIRABAD-90/2019)
12	CRL.M.C.-223/2025 CRL.M.A. 1200/2025	SAGAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ORS.	ISHWAR SINGH	
		OTHER DETAILS OF ADVOCATES: ISHWAR SINGH (ISHWARSINGH.DELHI@GMAIL.COM)(9212727374)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. : (BHARAT NAGAR-603/2021)
13	C.R.P.-166/2022 CM APPL. 50594/2023 CM APPL. 50595/2023 CM APPL. 45172/2024	SMT. MEENU DILAVARI V/s SMT. SHASHI SODHI & ORS.	SURESH CHAND SINGHAL, PANKAJ CHAWLA	
		OTHER DETAILS OF ADVOCATES: S.C. SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) NAVEEN()(9811291066)(RESPONDENT) SHASHI()(7838882639)(RESPONDENT) KAMLESH()(9810839453)(RESPONDENT) JYOTI()(9212547724)(RESPONDENT) WHEEL(PANKAJCHAWLA41@GMAIL.COM)(9811050465)(RESPONDENT) NSO(NSODHI297@GMAIL.COM)()(RESPONDENT) S C SINGHAL(SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) PANKAJ CHAWLA(PANKAJCHAWLA41@GMAIL.COM)()(RESPONDENT) S C SINGHAL (SCSINGHAL@REDIFFMAIL.COM)(9810061558)(PETITIONER) PANKAJ CHAWLA(PANKAJCHAWLA41@GMAIL.COM)(0)(RESPONDENT) PANKAJ CHAWLA(PANKAJCHAWLA41@GMAIL.COM)(9810103302)(RESPONDENT)		
14	CUSAA-39/2024 CM APPL. 25246/2024	M/S AIRLOGIX SOLUTIONS(THROUGH ITS PARTNER SH. ATISH KUMAR MOHANTY) V/s COMMISSIONER OF CUTOMS AIRPORT AND GENERAL, NCH NEW DELHI	RAKESH PRASAD SINGH	
		OTHER DETAILS OF ADVOCATES: R P SINGH(USRLEGALADVISORS@GMAIL.COM)(9716544664)(PETITIONER)		

		COMMISSIONER OF CUSTOMS(ANURAGDULAW@GMAIL.COM)()(RESPONDENT)		
15	CUSAA-49/2025 CM APPL. 12849/2025	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORT) V/s M/S. DAXEN AGRITECH INDIA PVT. LTD.	ANURAG OJHA	
		OTHER DETAILS OF ADVOCATES: ANURAG OJHA (ANURAGDULAW@GMAIL.COM)(8860069704)(PETITIONER) DAXEN(DAXEN_FINANCE@YAHOO.IN)(0)(RESPONDENT)		
16	FAO-62/2016 CM APPL. 37790/2018 CM APPL. 46760/2023 CM APPL. 46761/2023 CM APPL. 48537/2023 CM APPL. 7825/2024	ASHOK KUMAR & ORS V/s THE STATE & ORS	J S VOHRA, UPENDER KUMAR, ADITI GUPTA, G B SEWAK, A N MAHAJAN, UPENDER KUMAR, AMITESH PANDEY	
		OTHER DETAILS OF ADVOCATES: J S VOHRA()(9810908132)(PETITIONER) PIYUSH PAHUJA , UPENDER KUMAR (ADVKUMARUPENDER@GMAIL.COM)(8860459079)(PETITIONER) SC SERVICE(SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT) APSINGH(APSINGH.ADV.OFF@GMAIL.COM)()(RESPONDENT) UMESH (UMESH08CHOUBEY@GMAIL.COM)()(RESPONDENT) ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)()(RESPONDENT) ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) GB SEWAK(GBSEWAK@GMAIL.COM)()(RESPONDENT) ADITI GUPTA (ADITIGUPTA29@GMAIL.COM)(9811046710)(PETITIONER) GB SEWAK(GBSEWAK@GMAIL.COM)()(RESPONDENT) UPENDER KUMAR(ADVKUMARUPENDER@GMAIL.COM)(9599664941)(RESPONDENT) AMITESH PANDEY(AMITESHSINTU@GMAIL.COM)(8130012478)(PETITIONER)		
17	CM APPL. 47310/2024 CM APPL. 47311/2024 In FAO-449/2016	SUKHRAM HINGORANI & ANR V/s RAJA HINGORANI & ANR	SAYAN RAY, KUNAL MEHTA, NIKILESH RAMACHANDRAN, SANYA ARORA	
		OTHER DETAILS OF ADVOCATES: R K MEHTA (KUNAL_MEHTA@LIVE.IN)(9999110690)(PETITIONER) NIKILESH RAMACHANDRAN(NIKI_RAM@YAHOO.COM)(9810460429)(RESPONDENT) SANYA ARORA(ADVOCATESANYAARORA@GMAIL.COM)(9915309747)(RESPONDENT)		
18	CM APPL. 43473/2016 CM APPL. 34720/2019 CM APPL. 34721/2019 CM APPL. 34722/2019 CM APPL. 45041/2022 CM APPL. 45578/2022 CM APPL. 45579/2022 In FAO-544/2016	MOHD JAMEEL & ORS V/s AMNA BEGUM & ORS	S D ANSARI, SHAMSUDDIN ANSARI, SHAMSUDDIN ANSARI, R P SHARMA	
		OTHER DETAILS OF ADVOCATES: S D ANSARI()(98103638)(PETITIONER) S D ANSARI (SDANSARI1950@GMAIL.COM)(9810036438)(RESPONDENT) S D ANSARI(SDANSARI1950@GMAIL.COM)(9810036438)(PETITIONER)		
19	FAO(OS)-114/2011 CM APPL. 21067/2025	YAMINI MISHRA V/s JAGMOHAN PRASAD & ORS	DHARMESH MISRA, RAJAT NAVET, KB THAKUR, MANISH SHARMA, SIDDHARTH YADAV, RAJAT NAVET	
		OTHER DETAILS OF ADVOCATES: RAJAT NAVET()(9650881816)(PETITIONER) RAKESH(RKAGRAKESH@GMAIL.COM)(0)(RESPONDENT) RAJAT NAVET(GOLUNEGI@REDIFFMAIL.COM)(9650881816)(PETITIONER)		
20	CM APPL. 12289/2024 CM APPL. 12290/2024 In MAC.APP.-459/2019	VIMLA SHARMA & ORS V/s RELIANCE GENERAL INS CO LTD & ORS	ANSHUMAN BAL, RAJEEV M ROY	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN BAL()(9810955203)(PETITIONER) ANSHUMAN BAL (ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER) RAJEEV M ROY(RAJEEVMROY@GMAIL.COM)()(RESPONDENT) ANSHUMAN BAL AND KARAN BAL(ANSHUMANBAL2000@YAHOO.COM)(9810955203)(PETITIONER)		
21	MAC.APP.-282/2020 CM APPL. 34654/2020 WITH MAC.APP. 205/2021	NATIONAL INSURANCE CO. LTD. V/s SMT. TAMANNA & ORS.	AMIT KUMAR SINGH	

		OTHER DETAILS OF ADVOCATES: AMIT KUMAR SINGH , SANDEEP(SANDEEPNAINWAL786@GMAIL.COM)(9958540003)(PETITIONER) YOGESH KUMAR NARULA(INFO@ICONFHUMANITY.COM)(9810260246)(RESPONDENT)		
22	MAC.APP.-205/2021 CM APPL. 75124/2024	TAMANNA & ORS. V/s PRAMOD & ORS.	BHUPESH NARULA	
		OTHER DETAILS OF ADVOCATES: TAMANNA(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) LUCKY(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) HAWA KAUR (BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) NARESH(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) TAMANNA(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) LUCKY(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) HAWA KAUR (BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) NARESH(BHUPESHNARULA@GMAIL.COM)(9810260246)(RESPONDENT) ICON OF HUMANITY LAW FIRM(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) NATIONAL INSURANCE COMPANY LTD (SETHPANKAJ74@GMAIL.COM)()(PETITIONER) NATIONAL INSURANCE COMPANY LTD (SETHPANKAJ74@GMAIL.COM)()(PETITIONER) R(DDACHAMBERHC@GMAIL.COM)()(RESPONDENT) ICON OF HUMANITY LAW FIRM(INFO@ICONOFHUMANITY.COM)(9810260246)(PETITIONER) SANDEEP NAINWAL(SANDEEPNAINWAL786@GMAIL.COM)(0)(RESPONDENT)		
23	MAC.APP.-70/2022	RAJESH PODDAR V/s BHARAT SINGH & ORS.	SOMNATH PARASHAR, ADITYA SINGH	
		OTHER DETAILS OF ADVOCATES: S N PARASHAR(PARASHACHAMBER@GMAIL.COM)(9811185863)(PETITIONER) PANKAJ SETH(SETHPANKAJ74@GMAIL.COM)(9811213768)(RESPONDENT) ADITYA SINGH(LEX.ADITYA@GMAIL.COM)(9958748585)(RESPONDENT)		
24	MAC.APP.-322/2023 CM APPL. 8067/2025	NEW INDIA ASSURANCE CO. LTD V/s SUMAN GUPTA & ORS.	SAHIL PAUL	
		OTHER DETAILS OF ADVOCATES: SAHIL PAUL(SAHILPAUL91@GMAIL.COM)(9810239118)(PETITIONER) SAHIL PAUL(SAHILPAUL91@GMAIL.COM)(9810239118)(PETITIONER)		
25	MAC.APP.-348/2024 CM APPL. 39330/2024	THE NEW INDIA ASSURANCE CO. LTD. V/s TIMLI KUMAR AND ORS.	HIMANSHU BHUSHAN	
		OTHER DETAILS OF ADVOCATES: HIMANSHU BHUSHAN(HBHUSHAN.ADV@GMAIL.COM)(8800720510)(PETITIONER) MANVIR(MANVIRSINGHJI148@GMAIL.COM)(0)(RESPONDENT)		
26	MAT.APP.(F.C.)- 70/2024	MEENKASHI DUTTA V/s BISWAJEET DEKA	NIKHIL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: THE MALHOTRAS(THMALHOTRAS7@GMAIL.COM)(9811343754)(PETITIONER) RAMESH(RAMESH.PUKHRAMBAM@GMAIL.COM)()(RESPONDENT)		
27	MISC. APPEAL(PMLA)- 3/2022 CRL.M.A. 7897/2018 CRL.M.A. 11213/2019	UNION OF INDIA V/s M/S HORIZON INFO SOLUTIONS PVT LTD	RAHUL MALHOTRA	
		OTHER DETAILS OF ADVOCATES: RAHUL MALHOTRA()(9899218215)(PETITIONER)		

**R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)**

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
1	CRL.M.C.-801/2025 CRL.M.A. 3745/2025	SAYAN GHOSH & ANR. V/s STATE OF NCT OF DELHI & ANR.	SHIV GUPTA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. : (DWARKA NORTH-26/2022)
2	CRL.M.C.-834/2025	DEEPAK DAWAR V/s THE STATE (NCT OF DELHI) & ANR.	GAGANPREET CHAWLA, RISHABH SHUKLA	
		OTHER DETAILS OF ADVOCATES: GAGANPREET CHAWLA (GAGANAPC@GMAIL.COM)(9873705051)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) RISHABH SHUKLA(RISHABH.SHUKLA@RSBLAW.IN)(9764884806)(RESPONDENT)		P.S.-FIR NO. : (MALVIYA NAGAR-87/2019)
3	CRL.M.C.-1071/2025 CRL.M.A. 4852/2025	NISHANT AND OTHERS V/s THE STATE NCT OF DELHI AND ANR	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: SAURABH JHAMB(SAURABHJHAMBLAWYER@GMAIL.COM)(8860939597)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (USMANPUR-565/2020) CRL.M.C. 1110/2025 FILED BY MOHIT KUMAR AND OTHERS (D. OF HEARING : 2025-04-15) P.S.-FIR NO. : (USMANPUR-565/2020)
4	CRL.M.C.-1110/2025 CRL.M.A. 5057/2025	MOHIT KUMAR AND OTHERS V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	GAURAV KUMAR	
		OTHER DETAILS OF ADVOCATES: PRIYANKA (SAURABHJHAMBLAWYER@GMAIL.COM)(8860939597)(PETITIONER) KAPIL SHARMA		OTHER CASE FILED AGAINST SAME P.S.-FIR

		(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	NO. :(USMANPUR-565/2020) CRL.M.C. 1071/2025 FILED BY NISHANT AND OTHERS (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(USMANPUR-565/2020)
5	CRL.M.C.-1111/2025 CRL.M.A. 5059/2025	DEEPAK SHARMA AND ORS V/s STATE GOVT OF NCT AND ANR	DIWAKAR BHARDWAJ
		OTHER DETAILS OF ADVOCATES: VIKAS SHARMA (VIKAS.SHARMA18888@GMAIL.COM)(9555333330)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(MANDAWALI-581/2022)
6	CRL.M.C.-1171/2025 CRL.M.A. 5216/2025	VIPIN KUMAR AND ORS V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KARUNA NIDHI, JAI SUBHASH THAKUR
		OTHER DETAILS OF ADVOCATES: AS A(KKDHC314@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) JAI SUBHASH THAKUR(JAISUBHASHTHAKUR@GMAIL.COM)(9311008301)(PETITIONER)	P.S.-FIR NO. :(BUDH VIHAR-219/2020)
7	CRL.M.C.-1915/2025 CRL.M.A. 8609/2025	MOHIT TOMAR & ORS. V/s THE STATE (GOVT OF NCT OF DELHI) & ANR.	RAVI PARTAP SINGH BHATTI
		OTHER DETAILS OF ADVOCATES: RPS BHATTI (RPSBHATTI37@GMAIL.COM)(9810568180)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(MANDAWALI-432/2017)
8	CRL.M.C.-1982/2025 CRL.M.A. 8886/2025	SHAKIR HUSSAIN AND ORS. V/s THE STATE NCT OF DELHI AND ANR	INSAAF DUGGAL, SANJAY DUTT
		OTHER DETAILS OF ADVOCATES: SALIM LAVI(ALVI_SALIM@YAHOO.CO.IN)(9818303288)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SANJAY DUTT(SANJAYDUTT271@GMAIL.COM)(7678177981)(PETITIONER)	P.S.-FIR NO. :(JAMIA NAGAR-340/2020)
9	CRL.M.C.-2005/2025 CRL.M.A. 9017/2025 CRL.M.A. 9018/2025	SH AMIT BINDAL AND ORS V/s THE STATE GOVT. OF NCT OF DELHI & ANR.	RITU BALA MUNJAL
		OTHER DETAILS OF ADVOCATES: ANIL KULHARI()(8384012356)(PETITIONER) PAWAN KUMAR(PAWANHANUMAN89@GMAIL.COM)(0)(PETITIONER) RAJUROBIN (RAJUROBIN7@GMAIL.COM)(9910940402)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(VIJAY VIHAR-202/2023)
10	CRL.M.C.-2177/2025 CRL.M.A. 9818/2025	NEHA & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KARAN KAKKAR
		OTHER DETAILS OF ADVOCATES: KARAN KAKKAR ()(9599526600)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ALIPUR-640/2023)

15.04.2025

Advance List

				CRL.M.C. 217/2025 FILED BY AMIT (D. OF HEARING : 2025-04-15) P.S.-FIR NO. :(ALIPUR- 640/2023)
11	CRL.M.C.-2299/2025 CRL.M.A. 10370/2025	BRIJ LAL BANSAL V/s STATE OF NCT OF DELHI & ANR.	PARVESH BANSAL	
		OTHER DETAILS OF ADVOCATES: PARVESH BANSAL (RATIONALE.RATION@GMAIL.COM)(8447946432)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NARELA INDUSTRIAL AREA-411/2023)
12	CRL.M.C.-2305/2025	CHARVI JAIN & ANR. V/s STATE NCT OF DELHI AND ANR	AKARSHAN BHARDWAJ	
		OTHER DETAILS OF ADVOCATES: GARVIT SHARMA (YULEXLITIGATION@GMAIL.COM)(9717617387)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NEW ASHOK NAGAR- 386/2024)
13	W.P.(CRL)-383/2025 CRL.M.A. 3400/2025	GOVIND SINGH V/s THE STATE & ORS.	DINESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(CYBER POLICE STATION EAST- 26/2024)
